

STATE FINANCES
A STUDY OF BUDGETS OF
2016-17



RESERVE BANK OF INDIA

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FOREWORD

The Reserve Bank of India (RBI) brings out an annual publication entitled “State Finances: A Study of Budgets” which analyses the fiscal position of state governments on the basis of primary state level data. From 2005-06 onwards, this report has been structured around a special theme of topical relevance. The current report’s theme is the *goods and services tax (GST)*. The salient features that emerge from the analysis of state finances in the report are:

- The GST is likely to strengthen cooperative federalism and have far-reaching implications for growth, inflation, public finances and external competitiveness in the Indian economy, drawing on the evidence of significant efficiency gains revealed in empirical evaluation of the implementation of VAT in 2005.
- The GST is likely to bolster states’ revenue and anchor fiscal consolidation without compromising on expenditure quality.
- Seamless implementation of GST is contingent upon a robust dispute resolution mechanism and a sound information technology (IT) infrastructure.
- From a medium term perspective, the GST assumes significance in the context of the debt sustainability of states and the evolving contours of state finances.

The report has been prepared in the Fiscal Analysis Division (FAD) of the Department of Economic and Policy Research (DEPR) under the overall guidance of Shri B.M. Misra, Principal Adviser. The report was prepared under the supervision of Dr. Rajiv Ranjan, Adviser and his team led by Shri Indranil Bhattacharyya, Director. Other members of the team included Dr. Atri Mukherjee, Dr. P.S. Rawat and Dr. Brijesh P. (Assistant Advisers); Shri Anand Prakash Ekka and Shri Khaijamang Mate (Research Officers). Data compilation support was provided by Smt. E. Fernandes, Shri G.N. Hamand and Smt. V. Hashita.

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Executive Director
May 12, 2017

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List of Abbreviations

ARM	Additional Revenue Mobilisation	FRL	Fiscal Responsibility Legislation
ASEAN	Association of Southeast Asian Nations	FRP	Financial Restructuring Plan
ATB	Auction Treasury Bills	GDP	Gross Domestic Product
BE	Budget Estimates	GFD	Gross Fiscal Deficit
CBEC	Central Board of Excise and Customs	GSDP	Gross State Domestic Product
CBIC	Central Board of Indirect Tax and Customs	GST	Goods and Services Tax
CENVAT	Central Value Added Tax	GSTN	Goods and Services Tax Network
CGC	Commonwealth Grants Commission	GTR	Gross Tax Revenue
CGST	Central Goods and Services Tax	HFE	Horizontal Fiscal Equalisation
CPI	Consumer Price Index	ICRA	Investment Information and Credit Rating Agency
CPSU	Central Public Sector Undertaking	IGST	Integrated Goods and Services Tax
CRISIL	Credit Rating Information Services of India Limited	IMF	International Monetary Fund
CSO	Central Statistics Office	IP/RR	Interest Payment/ Revenue Receipts
CSS	Centrally Sponsored Schemes	IT	Information Technology
CVD	Countervailing Duty	ITB	Intermediate Treasury Bills
DISCOM	Distribution Companies	ITC	Input Tax Credit
EC	Empowered Committee	LIC	Life Insurance Corporation of India
EMEs	Emerging Market Economies	MODVAT	Modified Value Added Tax
FC	Finance Commission	NABARD	National Bank for Agriculture & Rural Development
FC-XII	Twelfth Finance Commission	NCAER	National Council of Applied Economic Research
FC-XIII	Thirteenth Finance Commission	NCDC	National Cooperative Development Corporation
FC-XIV	Fourteenth Finance Commission	NCT	National Capital Territory
FI	Financial Institutions	NSC	Non-Special Category
FRBM	Fiscal Responsibility and Budget Management	NSSF	National Small Savings Fund

OD	Overdrafts	SDL	State Development Loans
OECD	Organisation for Economic Co-operation and Development	SFA	Stochastic Frontier Analysis
ONTR	Own Non Tax Revenue	SGST	State Goods and Services Tax
OTR	Own Tax Revenue	SLR	Statutory Liquidity Ratio
PB	Primary Balance	SME	Small And Medium Scale Enterprises
PD	Primary Deficit	SPSE	State Public Sector Enterprises
PRB	Primary Revenue Balance	SSE	Social Sector Expenditure
PRD	Primary Revenue Deficit	UDAY	Ujwal Discom Assurance Yojana
QST	Quebec Sales Tax	UK	United Kingdom
RBI	Reserve Bank of India	UT	Union Territory
RE	Revised Estimates	UTGST	Union Territory Goods and Services Tax
RNR	Revenue Neutral Rate	VAT	Value Added Tax
SAD	Special Additional Duty	WMA	Ways and Means Advances
SBI	State Bank of India	WST	Wholesale Sales Tax
SC	Special Category		

1.1 In 2016-17, the finances of states were budgeted to improve at the consolidated level from the sharp deterioration in 2015-16 where the revised estimates (RE) of the gross fiscal deficit-gross domestic product (GFD-GDP) ratio breached the threshold of 3 per cent for the first time since 2004-05. The turnaround was premised on a surplus in the revenue account alongside a decline in loans and advances even as states planned for an increase in capital outlay so that fiscal consolidation is achieved through revenue augmentation rather than growth-inhibiting expenditure reduction. Key to the sustainability of this strategy over the medium term is the legislative approval of the Goods and Services Tax (GST) Act in September 2016 and its subsequent enactment into law with likely implementation from July 1, 2017. The GST is widely regarded as a critical structural reform with broader ramifications in terms of growth, inflation, fiscal viability and external competitiveness. Accordingly, this year's report adopts the GST as its theme¹.

1.2 Chapter II undertakes an in-depth analysis of the fiscal position of states. It draws attention to the worsening of the GFD-GDP ratio on account of the increase in capital outlay and loans and advances to power projects (around ₹990 billion were borrowed under UDAY by eight states during 2015-16). Although states projected for an improvement in the consolidated GFD-GDP

ratio in 2016-17, information available for 25 states reveals a slippage of 0.4 per cent of GDP from budgeted estimates. States, however, are expected to continue their efforts towards fiscal consolidation. In fact, the consolidated GFD-GDP ratio of states is budgeted to improve in 2017-18. Implications for state level indebtedness is also addressed in this chapter. Finally, the chapter undertakes a detailed evaluation of debt sustainability at the state level which indicates that state governments are likely to remain solvent over the medium term.

1.3 Chapter III of the report provides a synoptic view of the design, mechanism and benefits of GST, drawing on the implementation of the VAT in India in 2005 and the lessons from the country experience. The Chapter evaluates the long term gains of implementing GST: (i) broadening the tax base by switching from an income-based to a consumption-based tax; (ii) reducing compliance cost; (iii) enhancing export competitiveness; (iv) promoting a conducive investment climate in the economy; and (v) triggering positive sentiments of foreign investors. It shows that these benefits are advantageous for higher growth over the medium term and significantly outweigh short-term costs in terms of the pass-through of GST to inflation [nearly 50 per cent of the consumer price index (CPI) is outside the ambit of GST]. On the fiscal front, tax buoyancy is expected to increase substantially reducing reliance on borrowings,

¹ All information on GST related policy developments are as of March 31, 2017.

improving debt servicing capacity and opening up greater space for fiscal consolidation.

1.4 Chapter IV explores some issues relating to GST: the revenue neutral rate; dispute resolution mechanism and IT infrastructure; and administrative control of GST. From a medium term perspective on state finances, this Chapter also addresses various issues relating to central transfers, implications of special levies and evolving fiscal federalism. In this context, it is pertinent to note that the likely implementation of the recommendations of the state pay commissions may enhance the committed expenditure burden on states, which may lead to greater recourse to additional borrowing. At the same time, greater devolution of resources to states through statutory transfers may increase the quantum of untied funds at the disposal of states in prioritising their developmental objectives.

1.5 Chapter V presents a synoptic view of the report with possible implications of recent

policy developments on state finances in the years ahead. It cautions about the increase in future liabilities of states if they jump onto the “bandwagon” of farm loan waivers. In terms of general government finances, Centre’s efforts to carry forward fiscal consolidation could be squandered unless state finances are shored up and strengthened. As of now, the budgeted consolidated GFD-GSDP ratio of 25 states at 2.6 per cent for 2017-18 is lower than the Central Government’s budgeted GFD-GDP ratio of 3.2 per cent. In this context, the Fiscal Responsibility and Budget Management (FRBM) review Committee’s recommendation for adopting the fiscal deficit as the key operational target consistent with achieving the combined government debt-GDP ratio of 60 per cent by financial year 2022-23 (FY 2023) assumes critical significance.

1.6 Data on various budgetary components and fiscal indicators of 29 states are presented in appendices and statements.

II

Fiscal Position of State Governments¹

The consolidated fiscal position of states deteriorated sharply during 2014-15 and 2015-16 (RE). Although states budgeted for an improvement in 2016-17 (BE), data for 25 states (RE) show some deterioration in fiscal position. Relaxations in market borrowings provided by the Fourteenth Finance Commission (FC-XIV) have allowed many of the states to mobilise additional resources. Despite the increase in the debt burden of the states in recent years, the overall fiscal position is found to be sustainable in the long run. Based on information pertaining to 25 states, the consolidated gross fiscal deficit to gross state domestic product (GFD-GSDP) ratio is budgeted to moderate to 2.6 per cent in 2017-18.

1. Introduction

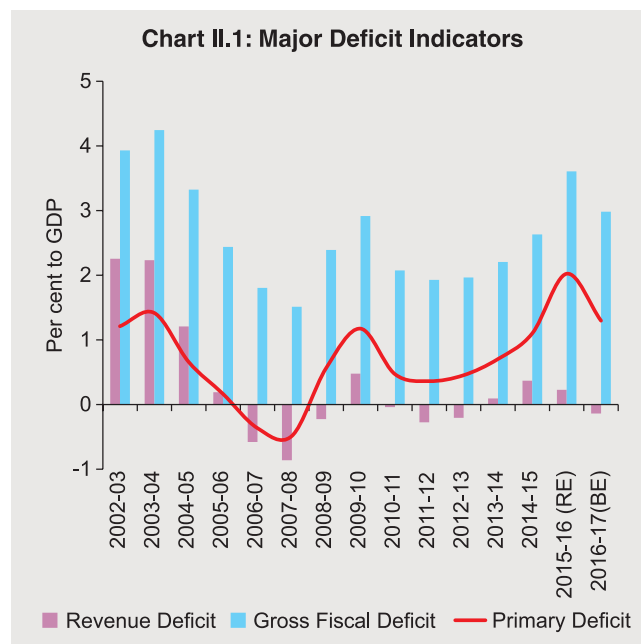
2.1 The consolidated finances of states has deteriorated in recent years, with the GFD-GDP ratio averaging around 2.5 per cent in the last five years (2011-12 to 2015-16) as compared with 2.1 per cent during the previous quinquennium (Table II.1). The GFD-GDP ratio in 2015-16 (RE) breached the 3 per cent² ceiling of fiscal prudence for the first time since 2004-05. Information on 25 states indicate that the improvement in fiscal metrics budgeted by states for 2016-17 may not materialise. It is expected that states will take necessary steps to consolidate their fiscal position.

2. Accounts: 2014-15

2.2 At the consolidated level, key deficit indicators of states deteriorated in 2014-15

(Chart II.1), with special category (SC) states³ posting the largest erosion (Table II.2).

2.3 On the receipts side, grants from the Centre increased significantly, reflecting



¹ The analysis of various fiscal indicators is in proportion to GDP, unless stated otherwise. Moreover, the analysis pertains to Final Accounts for 2014-15, Revised Estimates (RE) for 2015-16 and Budget Estimates (BE) for 2016-17.

² The threshold of 3 per cent GFD-GSDP ratio was first recommended by the Twelfth Finance Commission (FC-XII) and later endorsed by both the Thirteenth Finance Commission (FC-XIII) as well as the Fourteenth Finance Commission (FC-XIV). It has also been acknowledged by state governments in their respective Fiscal Responsibility and Budget Management (FRBM) Acts. At the consolidated state level, 3 per cent of GFD-GDP ratio was previously breached in 2004-05.

³ Of the twenty nine states, there are eleven special category (SC) states and eighteen non-special category (NSC) states. The SC states include Arunachal Pradesh, Assam, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand while NSC states are Andhra Pradesh, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal.

Table II.1: Major Deficit Indicators of State Governments

(₹ billion)

Item	2006-11 (Avg.)	2011-16 (Avg.)	2014-15	2015-16 (BE)	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7
Revenue Deficit	-105.0 (-0.2)	86.2 (0.0)	457.0 (0.4)	-537.2 (-0.4)	311.1 (0.2)	-208.5 (-0.1)
Gross Fiscal Deficit	1,275.7 (2.1)	2,864.5 (2.5)	3,271.9 (2.6)	3,333.3 (2.4)	4,933.6 (3.6)	4,495.2 (3.0)
Primary Deficit	208.5 (0.3)	1,137.6 (0.9)	1,367.8 (1.1)	1,141.8 (0.8)	2,765.6 (2.0)	1,952.8 (1.3)

Avg: Average RE: Revised Estimates. BE: Budget Estimates.

Note: 1. Negative (-) sign indicates surplus.

2. Figures in parentheses are percentages to GDP.

3. The ratios to GDP at current market prices are based on CSO's National Accounts 2011-12 series.

Source: Budget Documents of state governments.

changes in the pattern of funding of centrally sponsored schemes (CSS)⁴. Consequently, enhanced central transfers provided a boost to revenue receipts (Table II.3). On the

expenditure side, there was a significant increase in development expenditure (Table II.4). Both revenue and capital expenditure⁵ increased, the former outpacing the latter.

Table II.2: Fiscal Imbalances in Non-Special and Special Category States

(Per cent to GSDP)

	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7
Revenue Deficit						
Non-Special Category States	-0.2	-0.1	0.2	0.4	0.2	0.0
Special Category States	-1.8	-1.8	-0.8	-0.3	0.3	-2.0
All States Consolidated*	-0.3	-0.2	0.1	0.4	0.2	-0.1
Gross Fiscal Deficit						
Non-Special Category States	2.0	2.1	2.3	2.7	3.6	3.0
Special Category States	2.5	2.1	2.8	3.5	6.1	3.7
All States Consolidated*	1.9	2.0	2.2	2.6	3.6	3.0
Primary Deficit						
Non-Special Category States	0.4	0.5	0.7	1.1	2.0	1.3
Special Category States	0.4	0.0	0.9	1.5	4.0	1.6
All States Consolidated*	0.4	0.5	0.7	1.1	2.0	1.3
Primary Revenue Deficit						
Non-Special Category States	-1.8	-1.7	-1.4	-1.1	-1.4	-1.7
Special Category States	-3.9	-3.9	-2.8	-2.3	-1.8	-4.1
All States Consolidated*	-1.8	-1.7	-1.4	-1.2	-1.4	-1.8

* : As percentages to GDP. RE: Revised Estimates. BE: Budget Estimates.

Note: Negative (-) sign indicates surplus.

Source: Budget documents of state governments.

⁴ Prior to 2014-15, funds under CSS were transferred through the dual mode of i) state budgets; and ii) direct transfer to district rural development agencies and independent societies. In this regard, state governments had expressed their concern as direct transfers to the implementing agencies circumvented the state budgets. To address this issue, the entire financial assistance to the states for CSS is being routed from 2014-15 through the consolidated funds of the states.

⁵ Capital expenditure includes both capital outlay and loans and advances.

Table II.3: Aggregate Receipts of State Governments

(₹ billion)

Item	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7
Aggregate Receipts (1+2)	12,943.4 (14.8)	14,508.6 (14.6)	16,262.9 (14.5)	19,355.2 (15.6)	24,336.6 (17.8)	27,258.4 (18.1)
1. Revenue Receipts (a+b)	10,985.3 (12.6)	12,520.2 (12.6)	13,691.9 (12.2)	15,915.8 (12.8)	19,581.3 (14.3)	22,573.8 (15.0)
a. States' Own Revenue (i+ii)	6,565.2 (7.5)	7,718.1 (7.8)	8,449.6 (7.5)	9,229.4 (7.4)	10,545.4 (7.7)	12,092.3 (8.0)
i. States' Own Tax	5,574.0 (6.4)	6,545.5 (6.6)	7,124.2 (6.3)	7,792.8 (6.3)	8,910.1 (6.5)	10,143.0 (6.7)
ii. States' Own Non-Tax	991.3 (1.1)	1,172.6 (1.2)	1,325.4 (1.2)	1,436.7 (1.2)	1,635.2 (1.2)	1,949.3 (1.3)
b. Current Transfers (i+ii)	4,420.1 (5.1)	4,802.1 (4.8)	5,242.3 (4.7)	6,686.4 (5.4)	9,035.9 (6.6)	10,481.5 (7.0)
i. Shareable Taxes	2,555.9 (2.9)	2,915.3 (2.9)	3,182.7 (2.8)	3,378.4 (2.7)	5,167.7 (3.8)	5,810.7 (3.9)
ii. Grants-in Aid	1,864.2 (2.1)	1,886.8 (1.9)	2,059.5 (1.8)	3,308.0 (2.7)	3,868.3 (2.8)	4,670.9 (3.1)
2. Net Capital Receipts (a+b)	1,958.1 (2.2)	1,988.4 (2.0)	2,571.0 (2.3)	3,439.4 (2.8)	4,755.4 (3.5)	4,684.5 (3.1)
a. Non-Debt Capital Receipts	178.2 (0.2)	73.7 (0.1)	72.6 (0.1)	200.6 (0.2)	85.3 (0.1)	170.2 (0.1)
i. Recovery of Loans and Advances	171.6 (0.2)	72.6 (0.1)	69.0 (0.1)	189.2 (0.2)	74.8 (0.1)	168.7 (0.1)
ii. Miscellaneous Capital Receipts	6.7 (0.0)	1.0 (0.0)	3.6 (0.0)	11.5 (0.0)	10.5 (0.0)	1.5 (0.0)
b. Debt Receipts	1,779.8 (2.0)	1,914.7 (1.9)	2,498.5 (2.2)	3,238.8 (2.6)	4,670.0 (3.4)	4,514.4 (3.0)
i. Market Borrowings	1,354.0 (1.5)	1,462.5 (1.5)	1,635.7 (1.5)	2,064.4 (1.7)	2,840.5 (2.1)	3,387.4 (2.2)
ii. Other Debt Receipts	425.9 (0.5)	452.2 (0.5)	862.7 (0.8)	1,174.4 (0.9)	1,829.5 (1.3)	1,127.0 (0.7)

BE: Budget Estimates. RE: Revised Estimates.

Note: 1. Figures in parentheses are percentages to GDP.

2. Debt Receipts are on net basis.

Source: Budget Documents of state governments.

Revenue expenditure rose significantly in respect of items such as education, sports, art and culture, and rural development. Capital expenditure increased on account of growth in capital outlay for items such as housing, dairy development, rural development, and energy.

3. Revised Estimates: 2015-16

2.4 The combined fiscal position of states deteriorated sharply in 2015-16 (RE) from the

budgeted estimates for the year. For the first time in more than 10 years, the GFD-GDP ratio at 3.6 per cent crossed the threshold of 3 per cent, but this was mainly due to the significant increase in capital outlay and loans and advances to power projects (Table II.5). The deficit in the revenue account was lower due to revenue receipts in the form of tax collections and states' own non-tax revenues accelerating over the year and outpacing revenue expenditure. This improvement

Table II.4: Expenditure Pattern of State Governments

(₹ billion)

Item	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7
Aggregate Expenditure (1+2 = 3+4+5)	12,847.1 (14.7)	14,548.6 (14.6)	16,243.0 (14.5)	19,388.4 (15.6)	24,600.2 (18.0)	27,239.2 (18.1)
1. Revenue Expenditure	10,745.7 (12.3)	12,317.0 (12.4)	13,797.5 (12.3)	16,372.9 (13.2)	19,892.3 (14.5)	22,365.3 (14.8)
of which:						
Interest payments	1,368.2 (1.6)	1,504.7 (1.5)	1,689.0 (1.5)	1,904.2 (1.5)	2,168.1 (1.6)	2,542.5 (1.7)
2. Capital Expenditure	2,101.4 (2.4)	2,231.6 (2.2)	2,445.4 (2.2)	3,015.5 (2.4)	4,707.9 (3.4)	4,873.9 (3.2)
of which:						
Capital outlay	1,712.5 (2.0)	1,931.8 (1.9)	2,205.5 (2.0)	2,719.1 (2.2)	3,821.2 (2.8)	4,437.5 (2.9)
3. Development Expenditure	8,524.1 (9.8)	9,722.6 (9.8)	10,764.5 (9.6)	13,259.9 (10.7)	17,490.9 (12.8)	18,905.2 (12.5)
4. Non-Development Expenditure	4,010.6 (4.6)	4,468.8 (4.5)	5,045.5 (4.5)	5,664.7 (4.6)	6,570.1 (4.8)	7,741.8 (5.1)
5. Others*	312.4 (0.4)	357.2 (0.4)	432.9 (0.4)	463.8 (0.4)	539.2 (0.4)	592.3 (0.4)

Avg.: Average. BE: Budget Estimates. RE: Revised Estimates.
*: Includes grants-in-aid and contributions (compensation and assignments to local bodies).

Note: 1. Figures in parentheses are percentages to GDP.
2. Capital Expenditure includes Capital Outlay and Loans and Advances by State Governments.

Source: Budget Documents of state governments.

was also supported by central transfers⁶; however, the major thrust was through higher devolution of resources from central taxes⁷. With the steep increase in the GFD, primary deficit (PD) was higher despite a marginal increase in interest payments. While the revenue account deteriorated for 13 states from the previous year; among these, six states continued to maintain surpluses. On the other hand, the GFD worsened for 20 states (Table II.6).

2.5 Capital expenditure expanded by one percentage point of GDP in 2015-16 (RE) with developmental expenditure rising faster than non-developmental spending (Table II.4). Within developmental capital outlay, sectors which saw significant growth were major and medium irrigation and flood control, energy, and roads and bridges, reflecting the intent to create growth-enabling infrastructure.

2.6 Loans and advances for power projects increased significantly as an outcome of the

⁶ Central transfers include share in central taxes and grants.

⁷ The Union Government accepted the recommendations of FC-XIV to increase the states' share in the divisible pool of taxes to 42 per cent (earlier 32 per cent) from 2015-16 onwards. It altered the composition of central transfers in favour of statutory transfers from discretionary transfers made earlier. It also led to greater predictability and certainty in the quantum of funds being transferred to the states; additionally, there would be an overall increase in untied funds.

Fiscal Position of State Governments

Table II.5: Variation in Major Items

(₹ billion)

Item	2013-14		2014-15		2015-16		2016-17	
	Accounts	Per cent Variation Over 2012-13	Accounts	Per cent Variation Over 2013-14	RE	Per cent Variation Over 2014-15	BE	Per cent Variation Over 2015-16
1	2	3	4	5	6	7	8	9
I. Revenue Receipts (i+ii)	13,691.9	9.4	15,915.8	16.2	19,581.3	23.0	22,573.8	15.3
(i) Tax Revenue (a+b)	10,306.9	8.9	11,171.1	8.4	14,077.8	26.0	15,953.7	13.3
(a) Own Tax Revenue	7,124.2	8.8	7,792.8	9.4	8,910.1	14.3	10,143.0	13.8
of which: Sales Tax	4,539.4	12.4	4,942.7	8.9	5,617.0	13.6	6,429.9	14.5
(b) Share in Central Taxes	3,182.7	9.2	3,378.4	6.1	5,167.7	53.0	5,810.7	12.4
(ii) Non-Tax Revenue	3,385.0	10.6	4,744.7	40.2	5,503.5	16.0	6,620.1	20.3
(a) States' Own Non-Tax Revenue	1,325.4	13.0	1,436.7	8.4	1,635.2	13.8	1,949.3	19.2
(b) Grants from Centre	2,059.5	9.2	3,308.0	60.6	3,868.3	16.9	4,670.9	20.7
II. Revenue Expenditure	13,797.5	12.0	16,372.9	18.7	19,892.3	21.5	22,365.3	12.4
of which:								
(i) Development Expenditure	8,455.3	11.5	10,403.9	23.0	13,041.3	25.3	14,322.8	9.8
of which: Education, Sports, Art and Culture	2,735.3	11.5	3,154.3	15.3	3,773.9	19.6	4,224.4	11.9
Transport and Communication	364.9	14.4	430.5	18.0	433.5	0.7	429.4	-0.9
Power	640.9	1.8	922.8	44.0	1,137.0	23.2	1,066.4	-6.2
Relief on account of Natural Calamities	169.4	54.2	180.6	6.7	398.0	120.4	263.0	-33.9
Rural Development	487.7	9.9	952.2	95.2	1,256.9	32.0	1,483.9	18.1
(ii) Non-Development Expenditure	4,909.2	12.2	5,505.1	12.1	6,311.9	14.7	7,450.3	18.0
of which: Administrative Services	1,073.0	11.7	1,199.5	11.8	1,394.7	16.3	1,643.4	17.8
Pension	1,630.9	12.7	1,830.7	12.3	2,100.2	14.7	2,449.4	16.6
Interest Payments	1,689.0	12.2	1,904.2	12.7	2,168.1	13.9	2,542.5	17.3
III. Net Capital Receipts #	2,571.0	29.3	3,439.4	33.8	4,755.4	38.3	4,684.5	-1.5
of which: Non-Debt Capital Receipts	72.6	-1.5	200.6	176.5	85.3	-57.5	170.2	99.5
IV. Capital Expenditure \$	2,445.4	9.6	3,015.5	23.3	4,707.9	56.1	4,873.9	3.5
of which: Capital Outlay	2,205.5	14.2	2,719.1	23.3	3,821.2	40.5	4,437.5	16.1
of which: Capital Outlay on Irrigation and Flood Control	507.5	2.1	555.8	9.5	751.5	35.2	935.0	24.4
Capital Outlay on Energy	228.3	23.4	338.7	48.3	508.3	50.1	481.6	-5.3
Capital Outlay on Transport	566.2	25.0	663.1	17.1	859.7	29.6	946.5	10.1
<i>Memo Item:</i>								
Revenue Deficit	105.6	-152.0	457.0	332.7	311.1	-31.9	-208.5	-167.0
Gross Fiscal Deficit	2,478.5	26.8	3,271.9	32.0	4,933.6	50.8	4,495.2	-8.9
Primary Deficit	789.5	75.5	1,367.8	73.2	2,765.6	102.2	1,952.8	-29.4

RE: Revised Estimates. BE: Budget Estimates.

: It includes following items on net basis: Internal Debt, Loans and Advances from the Centre, Inter-State Settlement, Contingency Fund, Small Savings, Provident Funds, Reserve Funds, Deposits and Advances, Suspense and Miscellaneous, Appropriation to Contingency Fund and Remittances.

\$: Capital Expenditure includes Capital Outlay and Loans and Advances by State Governments.

Note: 1. Negative (-) sign in deficit indicators indicates surplus.

2. Also see Notes to Appendices.

Source: Budget Documents of state governments.

Table II.6: Deficit Indicators of State Governments

(Per cent)

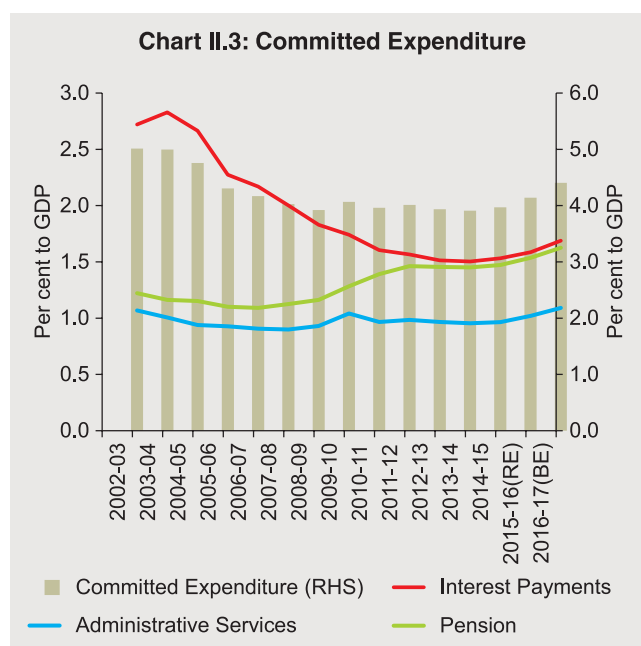
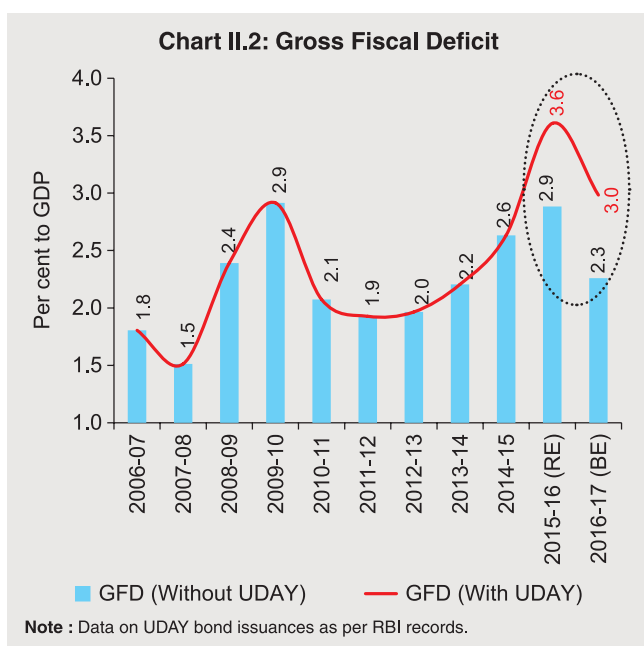
State	2014-15				2015-16 (RE)				2016-17 (BE)			
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRD/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category	0.4	2.7	1.1	-1.1	0.2	3.6	2.0	-1.4	0.0	3.0	1.3	-1.7
1. Andhra Pradesh	4.6	6.0	4.1	2.7	0.7	2.8	1.2	-0.9	0.7	2.9	1.2	-1.1
2. Bihar	-1.6	3.0	1.4	-3.2	0.4	6.9	5.1	-1.4	-3.1	3.4	1.7	-4.9
3. Chhattisgarh	0.7	3.4	2.7	0.0	-1.5	2.6	1.8	-2.3	-1.7	2.8	1.9	-2.6
4. Goa	-0.7	2.3	-0.1	-3.2	0.3	6.8	4.4	-2.1	-0.3	6.8	4.3	-2.9
5. Gujarat	-0.6	2.0	0.4	-2.3	-0.4	2.2	0.6	-2.0	-0.3	2.2	0.6	-1.9
6. Haryana	1.9	2.9	1.3	0.3	2.2	6.3	4.6	0.5	2.2	4.6	2.7	0.3
7. Jharkhand	0.1	3.0	1.7	-1.2	-2.2	4.7	3.3	-3.6	-2.6	2.1	0.5	-4.1
8. Karnataka	-0.1	2.1	1.1	-1.1	-0.1	2.0	0.9	-1.2	0.0	2.2	1.1	-1.1
9. Kerala	2.6	3.5	1.7	0.8	1.8	3.0	1.2	0.0	2.0	3.5	1.6	0.1
10. Madhya Pradesh	-1.3	2.4	0.9	-2.8	-0.1	3.9	2.3	-1.7	-0.5	3.9	2.3	-2.1
11. Maharashtra	0.7	1.8	0.4	-0.7	0.5	1.9	0.6	-0.8	0.2	1.6	0.3	-1.1
12. Odisha	-1.8	1.7	0.8	-2.7	-2.0	2.9	1.7	-3.2	-1.0	3.8	2.6	-2.2
13. Punjab	2.1	2.9	0.5	-0.4	1.8	3.0	0.6	-0.5	1.8	2.9	0.5	-0.6
14. Rajasthan	0.5	3.1	1.4	-1.2	0.8	10.0	8.2	-1.0	1.1	5.6	3.3	-1.1
15. Tamil Nadu	0.6	2.5	1.2	-0.7	0.8	2.7	1.2	-0.7	1.2	3.0	1.5	-0.3
16. Telangana	-0.1	1.8	0.8	-1.1	0.0	2.9	1.7	-1.3	-0.6	3.6	2.4	-1.7
17. Uttar Pradesh	-2.1	3.1	1.3	-4.0	-1.6	5.6	3.7	-3.4	-2.2	3.9	1.8	-4.3
18. West Bengal	2.1	3.4	0.7	-0.6	1.0	2.7	0.1	-1.5	0.0	2.0	-0.7	-2.6
II. Special Category	-0.3	3.5	1.5	-2.3	0.3	6.1	4.0	-1.8	-2.0	3.7	1.6	-4.1
1. Arunachal Pradesh	-11.8	-3.1	-5.2	-13.9	-11.9	1.6	-1.0	-14.5	-10.3	1.7	-0.6	-12.7
2. Assam	0.5	2.7	1.6	-0.7	6.2	11.4	10.2	5.0	-1.5	2.6	1.4	-2.7
3. Himachal Pradesh	1.9	4.0	1.3	-0.9	0.2	3.3	0.6	-2.4	0.4	3.1	0.5	-2.2
4. Jammu and Kashmir	0.4	5.6	2.1	-3.1	-3.6	7.1	3.9	-6.8	-4.6	8.8	5.2	-8.2
5. Manipur	-4.1	3.3	0.7	-6.7	-2.8	5.4	3.1	-5.1	-4.0	3.3	1.2	-6.1
6. Meghalaya	-0.7	4.0	2.3	-2.4	-2.9	3.1	1.3	-4.7	-1.3	3.3	1.5	-3.2
7. Mizoram	1.2	9.0	6.3	-1.4	-6.6	1.2	-2.2	-9.9	-8.1	0.1	-3.3	-11.6
8. Nagaland	-4.8	0.7	-2.3	-7.8	-1.0	5.4	2.4	-4.1	-3.6	2.2	-1.2	-7.0
9. Sikkim	-4.8	1.8	0.2	-6.4	-3.3	3.5	1.8	-4.9	-1.4	3.3	1.5	-3.2
10. Tripura	-6.1	3.5	1.2	-8.4	-6.6	5.0	2.5	-9.1	-5.9	4.4	1.9	-8.4
11. Uttarakhand	0.6	3.6	2.1	-0.9	-0.2	2.6	0.9	-1.8	0.0	3.0	1.1	-1.9
All States#	0.4	2.6	1.1	-1.2	0.2	3.6	2.0	-1.4	-0.1	3.0	1.3	-1.8
<i>Memo Item:</i>												
1. NCT Delhi	-1.2	0.0	-0.6	-1.8	-1.3	0.1	-0.4	-1.8	-0.9	0.5	-0.1	-1.4
2. Puducherry	0.2	2.7	0.5	-2.1	0.5	2.5	0.4	-1.6	0.3	2.4	0.4	-1.7

RE: Revised Estimates. BE: Budget Estimates. RD: Revenue Deficit. GFD : Gross Fiscal Deficit. PD: Primary Deficit.
PRD : Primary Revenue Deficit GSDP: Gross State Domestic Product.

Note: Negative (-) sign indicates surplus.

Source: Based on Budget Documents of state governments.

Fiscal Position of State Governments



Ujwal Discom Assurance Yojana (UDAY) scheme. Under the scheme, states took over 75 per cent of Discom debt as on September 30, 2015 over two years – 50 per cent in 2015-16 and 25 per cent in 2016-17. States were allowed to issue non-SLR state development loan (SDL) bonds in the market or directly to banks / FIs holding the Discom debt⁸. As per the RBI records, 8 states⁹ borrowed ₹989.6 billion under UDAY during 2015-16. Net of these bonds, the consolidated state GFD-GDP ratio gets moderated by 0.7 percentage point during 2015-16 to 2.9 per cent from 3.6 per cent in the previous year (Chart II.2)¹⁰.

2.7 The growth in revenue expenditure in 2015-16 (RE) drew from higher development revenue expenditure for education, sports, art and culture, social security and welfare, relief on account of natural calamities,

rural development and energy. Under non-development expenditure, committed expenditure comprising pensions, interest payments and administrative services rose marginally (Chart II.3).

4. Budget Estimate: 2016-17

2.8 At the aggregate level, the key deficit indicators were budgeted to improve in 2016-17 (BE) over a year ago. With revenue receipts budgeted higher than revenue expenditure, a small revenue surplus was expected to accrue. Along with a decline in loans and advances, this would have reduced the GFD-GDP ratio in spite of some increase in capital outlay. The consolidated GFD-GDP ratio was budgeted at 3.0 per cent, resulting in a lower budgeted primary deficit than a year ago.

2.9 An analysis of state-wise positions indicates that while 18 out of 29 states

⁸ See 'Box IV.1: UDAY Scheme – Salient Features' published in State Finances : A Study of Budgets 2015-16, Reserve Bank of India.

⁹ The 8 states are Bihar, Chhattisgarh, Haryana, Jammu & Kashmir, Jharkhand, Punjab, Rajasthan and Uttar Pradesh.

¹⁰ As per the UDAY scheme, the debt taken over by the states will not be included in the calculation of their respective fiscal deficit for the financial years 2015-16 and 2016-17. (Government of India, November 5, 2015).

budgeted for a revenue surplus, 15 budgeted for an improvement in the revenue account (in terms of GSDP¹¹) from the previous year. Improvement in both the GFD-GSDP and PD-GSDP ratios were budgeted by 16 states (Table II.6).

2.10 Capital outlay was budgeted to account for about 99 per cent of GFD in 2016-17 (BE), reflecting a distinct improvement in the quality of the deficit. Over the years, market borrowings has been a dominant source of financing the GFD. As per RBI records, gross market borrowing of states at ₹3,819.8 billion in 2016-17 – comprising around 85 per cent of GFD – increased by 29.7 per cent over the previous year. In contrast, the contributions of

National Small Savings Fund (NSSF), reserve funds, deposits and advances have reduced (Table II.7).

2.11 The increasing reliance on market borrowing, along with the enabling conditions for additional borrowing by states as provided by FC-XIV, poses challenges for the sustainability of state finances as higher state borrowings raise yields and the cost of borrowing (Box II.1). The combined gross market borrowings of the Centre and the states increased by 7.1 per cent during 2016-17.

Revenue Receipts

2.12 Central transfers as well as states' own revenue were budgeted to increase in

Table II.7: Decomposition and Financing Pattern of Gross Fiscal Deficit

(Per cent to GFD)

Item	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7
Decomposition (1+2+3-4)	100.0	100.0	100.0	100.0	100.0	100.0
1. Revenue Deficit	-14.2	-10.4	4.3	14.0	6.3	-4.6
2. Capital Outlay	101.7	98.8	89.0	83.1	77.5	98.7
3. Net Lending	12.9	11.6	6.9	3.3	16.5	6.0
4. Non-debt Capital Receipts	0.4	0.1	0.1	0.4	0.2	0.0
Financing (1 to 8)	100.0	100.0	100.0	100.0	100.0	100.0
1. Market Borrowings	80.4	74.8	66.0	63.1	57.6	75.4
2. Loans from Centre	0.1	0.9	0.2	0.3	2.7	3.5
3. Special Securities issued to NSSF/Small Savings	-4.8	-0.1	1.0	7.3	1.2	-0.6
4. Loans from LIC, NABARD, NCDC, SBI and Other Banks	3.3	2.7	1.9	1.2	2.1	3.1
5. Provident Fund	15.8	13.2	10.7	8.3	5.9	7.1
6. Reserve Funds	7.2	4.7	4.6	0.2	-0.5	1.7
7. Deposits and Advances	10.5	15.8	11.4	9.0	-0.6	-0.1
8. Others	-12.7	-12.0	4.1	10.6	31.6	10.0

RE : Revised Estimates. BE : Budget Estimates.

Note : 1. See Notes to Appendix Table 9.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement and Contingency Fund.

Source : Budget Documents of state governments.

¹¹ While the consolidated fiscal position of all states are analysed in terms of GDP, state-wise analysis is based on the respective gross state domestic product (GSDP) of states.

**Box II.1:
Relaxation of Fiscal Rules for States**

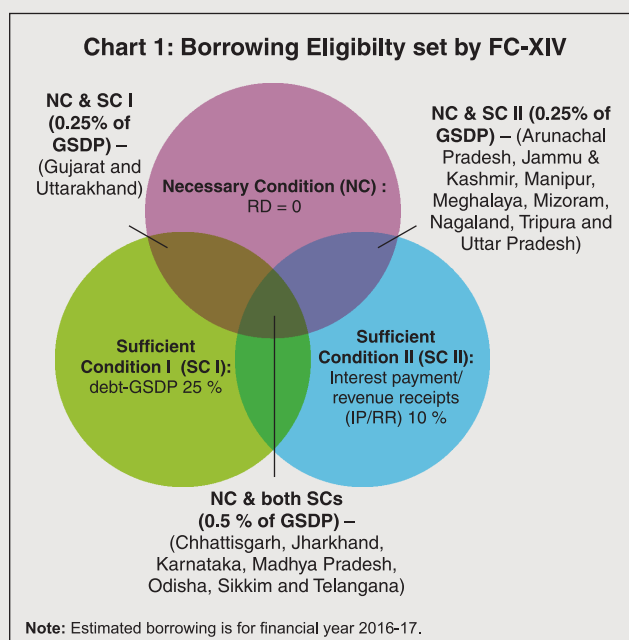
FC-XIV recommended that the fiscal deficit of all states will be anchored to an annual limit of 3 per cent of GSDP for the award period (2015-16 to 2019-20). Relaxations were, however, given to state governments for additional borrowings provided they met some criteria of fiscal prudence. These criteria can be broadly categorised as a) necessary and b) sufficient conditions¹²:

- Necessary Condition (NC): Availing additional borrowing is contingent upon the state recording a zero revenue deficit in the year for which the borrowing limit has to be fixed and in the immediately preceding year.
- Sufficient Conditions (SCs) : An additional borrowing limit of 0.25 per cent each is allowed if:
 - I) SC-I: states' debt-GSDP ratio is less than or equal to 25 per cent in the preceding year,
 - II) SC-II: interest payment/revenue receipts (IP/RR) is less than or equal to 10 per cent in the preceding year.

States meeting one or both of the above criteria are allowed a relaxation in their fiscal deficit targets by 0.25/0.5 per cent of GSDP provided they meet NC.

There were seventeen states which satisfied the NC and at least one of the SCs, becoming eligible for additional borrowing in 2016-17. Out of these states, seven satisfied both the SCs and were eligible to have a maximum GFD-GSDP ratio of 3.5 per cent in 2016-17. There were ten states which satisfied only one of the SCs, becoming eligible for additional borrowings to the extent of 0.25 per cent of GSDP in 2016-17. Consequently, their GFD-GSDP ratio can increase to a maximum of 3.25 per cent.

Information available for 2016-17 suggests that the seven states which actually resorted to additional borrowing can be categorised into three groups: i) states which were eligible



for additional borrowing but remained within the prescribed limit; ii) states which were eligible for additional borrowing but crossed the limit; and iii) states which have borrowed without being eligible for additional borrowing as per the above-mentioned criteria. While two states belong to the first category, three states have borrowed more than their respective limits. Finally, two states who were not eligible for additional borrowing also resorted to borrowing during the year.

Reference

Government of India (2014), "Report of Fourteenth Finance Commission" New Delhi.

2016-17. Both components of central transfers, *i.e.*, the share in central taxes as well as grants from the Centre, were budgeted to increase. Some improvement was budgeted in own tax revenue (OTR) and own non-tax revenue (ONTR). The increase in grants in aid was mainly led by the increase in grants for state plan schemes, while own tax revenue was

higher on account of higher tax collections through "state sales tax/VAT".

Expenditure Pattern

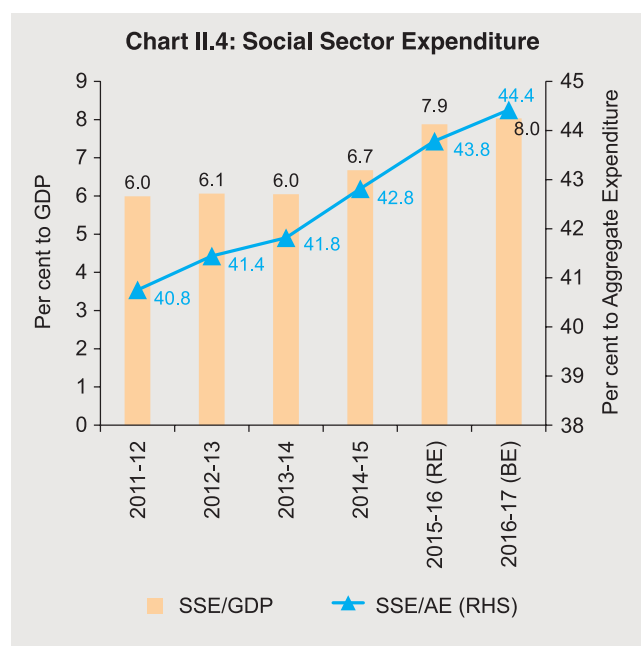
2.13 The consolidated revenue expenditure of states was budgeted to increase in 2016-17 (BE) over a year ago. A significant deceleration in development revenue expenditure was

¹² While FC-XIV has not used the terms "necessary" and "sufficient", these have been used here to simplify the explanation of the condition while retaining its essence.

budgeted mainly on account of lower growth in expenditure for family welfare, housing, labour and labour welfare, social security and welfare, agriculture and allied activities, and rural development. Furthermore, a decline in revenue expenditure (in absolute terms) was budgeted on items like energy, roads and bridges. In contrast, non-development revenue expenditure was budgeted to increase as committed expenditure continued to remain elevated.

2.14 Capital expenditure was budgeted to be lower in 2016-17 (BE) than in the preceding year mainly due to a decline in loans and advances relating to power projects under the UDAY scheme. Capital outlay was budgeted to increase marginally with some deceleration in the growth in development capital outlay for (i) water supply and sanitation, and (ii) roads and bridges. In contrast, a decline was budgeted in (iii) family welfare, (iv) soil and water conservation, (v) agricultural research and education, and (vi) energy. A lower capital outlay in these critical sectors is a matter of concern.

2.15 Social sector expenditure (SSE)¹³ was budgeted to increase, as proportions to GDP and aggregate expenditure¹⁴ (Chart II.4). Disaggregated data, however, showed that SSE (as proportion to aggregate expenditure) was budgeted to decline in 13 states (Statement 35). The composition of expenditure on social services showed that more than 60 per cent was allocated



for spending on education, sports, art and culture, and medical and public health, which will have a positive bearing on social infrastructure (Table II.8).

5. Budget Estimates: 2017-18

2.16 As per the information available for 25 states, the GFD-GSDP ratio is budgeted at 2.6 per cent during 2017-18 as compared with 3.4 per cent during 2016-17 (RE). There are, however, several downside risks like implementation of recommendations of states' own pay commissions, farm loan waiver in some states, and revenue uncertainty on account of the implementation of GST. On a comparable basis, the revised estimates of the GFD for 2016-17 were higher by 0.4 percentage point over the budgeted ratio – raising concerns about potential fiscal slippage (Table II.9).

¹³ Includes expenditure on social services, rural development, food storage, and warehousing.

¹⁴ Includes revenue expenditure, capital outlay, and loans and advances.

**Table II.8: Composition of Expenditure on Social Services
(Revenue and Capital Accounts)**

(Per cent to expenditure on social services)

Item	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7
Expenditure on Social Services (a to l)	100.0	100.0	100.0	100.0	100.0	100.0
(a) Education, Sports, Art and Culture	47.2	46.9	46.3	46.2	43.3	43.3
(b) Medical and Public Health	10.5	10.6	10.5	11.6	11.4	11.6
(c) Family Welfare	1.6	1.8	1.7	2.2	2.1	2.0
(d) Water Supply and Sanitation	4.6	4.5	4.7	5.6	5.8	5.7
(e) Housing	2.7	2.9	2.8	3.1	3.1	3.0
(f) Urban Development	6.5	7.0	6.4	5.9	6.4	8.2
(g) Welfare of SCs, ST and OBCs	7.3	7.7	7.7	6.8	7.6	8.0
(h) Labour and Labour Welfare	0.9	1.1	1.1	1.1	1.0	1.0
(i) Social Security and Welfare	10.6	10.6	11.2	10.6	11.0	10.4
(j) Nutrition	3.4	3.2	3.2	2.9	2.6	2.5
(k) Expenditure on Natural Calamities	2.9	2.0	2.8	2.6	4.4	2.6
(l) Others	1.7	1.8	1.5	1.4	1.2	1.6

RE: Revised Estimates.

BE: Budget Estimates.

Source : Budget Documents of the state governments.

6. Outstanding Liabilities of State Governments

2.17 Outstanding liabilities of state governments have been registering double digit growth since 2012-13, except in 2014-15. UDAY *inter alia* caused outstanding liabilities to increase by 1.5 percentage points of GDP

in 2016 over 2015 and by 0.7 percentage point in 2017 over 2016 (Table II.10). State-wise data reveal that the debt-GSDP ratio increased for 17 states (Statement 20).

2.18 The interest payments-revenue receipts (IP-RR) was budgeted to rise marginally in 2016-17 (BE), reflecting higher interest burden on account of UDAY bonds (Chart II.5).

Table II.9: Major Deficit Indicators of State Governments

(Per cent to GSDP)

Item	2016-17 (BE)	2016-17 (RE)	2017-18 (BE)
1	2	3	4
Revenue Deficit	-0.2	0.2	-0.1
Gross Fiscal Deficit	3.0	3.4	2.6
<i>Gross Fiscal deficit (without UDAY)</i>	-	2.7	-
Primary Deficit	1.3	1.8	0.9

RE: Revised Estimates. BE: Budget Estimates.

Note: 1. Negative (-) sign indicates surplus.

2. Data pertains to 25 states.

3. UDAY data as per RBI records.

4. Data is provisional.

Source: Budget Documents of state governments

Table II.10: Outstanding Liabilities of State Governments

Year (end-March)	Amount (₹ billion)	Annual Growth	Debt /GDP
		(Per cent)	
1	2	3	4
2012	19,939.2	9.0	22.8
2013	22,102.5	10.8	22.2
2014	24,712.6	11.8	22.0
2015	27,037.6	9.4	21.7
2016 (RE)	31,740.7	17.4	23.2
2017 (BE)	36,013.0	13.5	23.9

RE: Revised Estimates. BE: Budget Estimates.

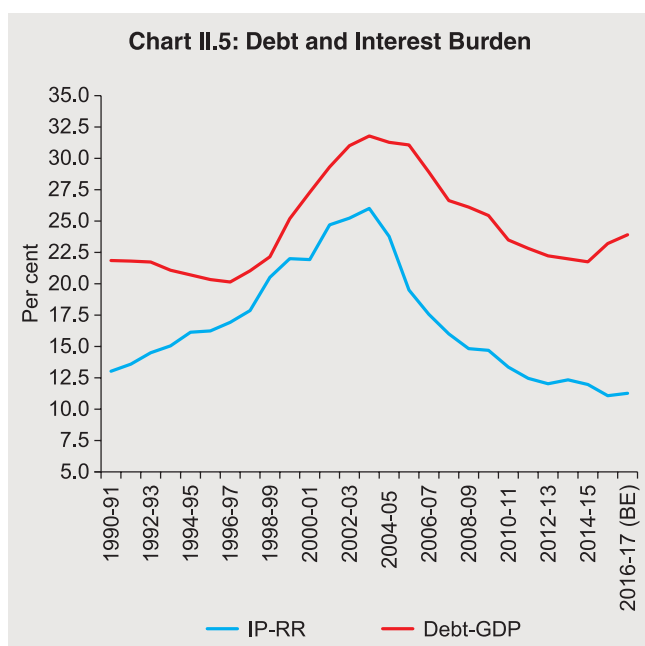
Source : 1. Budget documents of state governments.

2. Combined Finance and Revenue Accounts of the Union and the State Governments in India, Comptroller and Auditor General of India.

3. Ministry of Finance, Government of India.

4. Reserve Bank records.

5. Finance Accounts of the Union Government, Government of India.



Composition of Debt

2.19 The composition of states' outstanding liabilities indicates greater reliance on market borrowings over the years – they constituted 69.7 per cent of outstanding liabilities of states at end-March 2015 and was budgeted to reach 74.7 per cent by end-March 2017. The share of NSSF in outstanding liabilities

and states' dependence on loans from the Centre, however, continued to decline (Table II.11).

2.20 The weighted average yield on state government securities moderated to 7.48 per cent in 2016-17 from 8.28 per cent in 2015-16. The spread of yields on State Development Loans (SDLs) over the benchmark 10-year Central Government security yield remained broadly stable in the range of 24-114 basis points in 2016-17 as against 21-109 basis points in 2015-16. The weighted average spread of SDLs firmed up by 59 basis points in 2016-17 as compared with 50 basis points in 2015-16. Among the states, Punjab consistently issued securities of 4 and 5 years tenor, utilising borrowing space in the medium-term maturity bucket. Other states such as Andhra Pradesh, Gujarat, Maharashtra and Odisha also issued securities of less than 10 year maturity. States issuing securities of more than 10 year maturity during 2016-17 included Andhra Pradesh, Maharashtra, Telangana, Odisha and Union Territory of Puducherry.

Table II.11: Composition of Outstanding Liabilities of State Governments
(As at end-March)

(Per cent)						
Item	2012	2013	2014	2015	2016 RE	2017 BE
1	2	3	4	5	6	7
Total Liabilities (1 to 4)	100.0	100.0	100.0	100.0	100.0	100.0
1. Internal Debt	66.3	65.9	66.2	69.7	73.0	74.7
of which: (i) Market Loans	37.2	39.6	42.5	46.9	47.8	51.5
(ii) Special Securities Issued to NSSF	24.4	22.0	19.8	19.0	17.0	14.9
(iii) Loans from Banks and FIs	4.2	3.9	3.6	3.5	4.4	4.9
2. Loans and Advances from the Centre	7.2	6.6	5.9	5.4	5.1	4.9
3. Public Account (i to iii)	26.3	27.4	27.7	24.6	21.7	20.2
(i) State Provident Fund	12.7	12.6	12.4	11.8	11.0	10.6
(ii) Reserve Funds	4.6	6.0	6.0	3.7	3.1	2.9
(iii) Deposits & Advances	9.0	8.8	9.3	9.1	7.7	6.7
4. Contingency Fund	0.2	0.2	0.1	0.2	0.2	0.2

RE: Revised Estimate. BE: Budget Estimate.

Source: Same as that for Table II.9.

Maturity Profile of State Government Securities

2.21 As at end-March 2017, 68.0 per cent of the outstanding SDLs were in the residual maturity bucket of five years and above (Table II.12). The redemption of special securities issued under financial restructuring plans (FRPs) for state-owned Discoms entails large repayment obligations from 2018-19. Special securities issued under FRPs are significantly larger in size; consequently, repayment pressure will be aggravated from 2018-19. Power bonds, which were issued to clear outstanding overdues of state electricity boards to the central public sector undertakings (CPSUs), have, however, been extinguished by 2015-16¹⁵.

Liquidity Position and Cash Management

2.22 Several states have been accumulating sizeable cash surpluses in recent years. As a result, liquidity pressures were confined to few states during 2016-17. States' intermediate treasury bills (ITB) balance was ₹1560.59 billion during 2016-17 as against ₹1205.82 billion during 2015-16 while balances on auction treasury bills (ATB) were placed at ₹366.02 billion. States availed higher ways and means advances (WMA) and overdrafts (ODs) more sizably in 2016-17 than in the previous year (Chart II.6).

2.23 The rise in debt burden of the states in the last couple of years has drawn attention to the sustainability of public debt at the sub-national level. In view of this, the following section provides an assessment of the debt

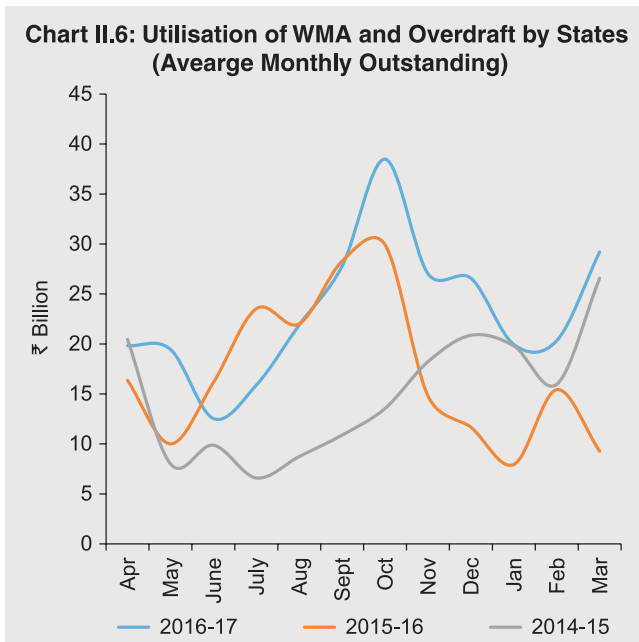
Table II.12: Maturity Profile of Outstanding State Government Securities
(As at end-March 2016)

State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	1.9	10.8	16.8	21.8	48.7
2. Bihar	1.9	9.3	11.6	23.0	54.2
3. Chhattisgarh	2.1	0.0	4.8	10.3	82.8
4. Goa	2.3	13.7	13.7	21.2	49.2
5. Gujarat	3.3	14.5	17.8	25.1	39.3
6. Haryana	0.7	6.2	12.8	23.8	56.4
7. Jharkhand	1.8	11.4	10.0	20.6	56.3
8. Karnataka	4.7	14.4	9.5	12.5	58.9
9. Kerala	3.1	11.6	12.9	24.1	48.3
10. Madhya Pradesh	2.8	11.3	17.3	15.1	53.4
11. Maharashtra	2.0	14.9	15.3	21.8	46.0
12. Odisha	8.1	12.3	36.9	5.8	36.9
13. Punjab	2.2	13.7	20.6	26.6	37.0
14. Rajasthan	2.3	13.8	18.2	16.7	49.1
15. Tamil Nadu	1.5	10.7	16.1	22.0	49.8
16. Telengana	1.9	12.0	15.1	21.4	49.6
17. Uttar Pradesh	3.2	13.4	20.2	19.8	43.4
18. West Bengal	2.0	14.8	15.8	26.3	41.2
II. Special Category					
1. Arunachal Pradesh	12.5	15.9	6.0	15.3	50.3
2. Assam	8.0	25.4	19.8	2.2	44.6
3. Himachal Pradesh	7.3	24.6	14.0	15.9	38.1
4. Jammu and Kashmir	4.4	19.8	21.9	25.4	28.4
5. Manipur	4.6	16.7	23.1	12.9	42.8
6. Meghalaya	8.2	13.1	13.4	20.1	45.2
7. Mizoram	9.9	13.0	20.3	23.5	33.3
8. Nagaland	6.3	15.6	17.4	21.7	39.0
9. Sikkim	7.4	23.6	14.3	5.8	48.9
10. Tripura	7.3	4.8	19.6	29.1	39.3
11. Uttarakhand	2.3	11.7	10.1	20.0	55.9
All States	2.6	12.9	15.9	21.3	47.2

Source: Reserve Bank records.

sustainability of state governments over the medium to long run.

¹⁵ In order to clear outstanding overdues of state electricity boards to the central public sector undertakings (CPSUs), power bonds aggregating ₹336 billion were issued by state governments with retrospective effect from October 1, 2001 in 20 equal tranches to facilitate trading and redemption of the bonds. Each part carried a fixed tenor with bullet redemption, the last being on April 1, 2016.



7. Debt Sustainability of Indian States

2.24 State governments face severe resource constraints as their non-debt receipts are often insufficient for fulfilling their developmental obligations. As a result, they resort to market borrowings to bridge the resource gap. Over a period of time, such borrowings may result in the accumulation of debt liabilities which, if unchecked, could pose major challenges for macroeconomic and financial stability.

State Government Debt

2.25 The evolving debt position of states has seen several phases: a comfortable position prior to 1997-98, followed by sharp deterioration and fiscal stress till 2003-04, then significant improvement since 2004-05 *albeit* with marginal deterioration in the last two years. While the debt liabilities of states increased sharply during 1997-98 to 2003-04, the subsequent consolidation is attributed *inter alia* to the implementation of Fiscal Responsibility and Budget Management (FRBM) Acts at the state level during the last

decade. These initiatives were complemented by debt and interest relief measures by the Central Government and supported by a favourable macroeconomic environment. Majority of the states adhered to the debt targets set by the FC-XIII for the period 2010-2014; however, some breached their targets and were saddled with unsustainable debt positions.

Assessment of Debt Sustainability

2.26 The path of the primary deficit can be sustainable if the real growth of the economy is higher than the real interest rate (Domar, 1944). The level of debt is considered to be sustainable if a country's debt-GDP ratio remains stable; and if the economy generates adequate debt-stabilising primary balance to service the future debt (Buiter, 1985; Blanchard, 1990).

2.27 In the empirical literature, there are primarily two approaches to fiscal/debt sustainability. The first evaluates various indicators of the sustainability of fiscal policy (Miller 1983; Buiter 1985, 1987; Blanchard 1990; Buiter *et al.* 1993), while the second involves empirical validation or tests of government solvency (Hamilton and Flavin 1986; Trehan and Walsh 1988; Bohn 1998). Empirical testing *inter alia* include determination of the sustainable (long-run and maximum) level of public debt based on a partial equilibrium framework, a model-based approach and the signals' approach to fiscal sustainability. While indicators are forward-looking, empirical validation through econometric tests based on historical data are considered backward looking. As a result, a combination of both these approaches has been suggested for drawing additional insights on government solvency (Marini and Piergallini, 2007).

2.28 In the Indian context, empirical studies on debt sustainability of states indicate a mixed picture. While some of the earlier studies point out that the debt position of states are unsustainable (Buiter and Patel 1992; Goyal *et al.* 2004; Misra and Khundrakpam 2009), the more recent ones have drawn attention to the declining debt-GSDP ratios and attributed this improvement to the strong growth performance and the implementation of fiscal rules during 2003-2012 (Dasgupta *et al.* 2012; Makin and Arora 2012; Kaur *et al.* 2014). Consequently, any slowdown in growth over the medium-term could pose risk to the achievement of the GFD-GDP and debt-GDP targets.

2.29 Traditionally, debt sustainability analysis takes into account credit-worthiness (nominal debt stock/own current revenue ratio; present value of debt service/own current revenue ratio) and liquidity indicators (debt service/current revenue ratio and interest payments/current revenue ratio). These indicators broadly provide an assessment of the ability of state governments to service their debt

(interest obligations and repayment) through current and regular sources of revenue.

2.30 An analysis based on various indicators of debt sustainability in different phases during the period 1981-82 to 2015-16 reveals that the rate of growth of debt of states at the aggregate level exceeded nominal GDP growth rate during Phase I, Phase III and Phase V (Table II.13). The Domar stability condition was satisfied in all phases, except Phase III. Both primary balance and primary revenue balance remained negative in all the phases, even as there was some improvement in primary revenue balance-GDP ratio in the last two phases. The tolerable limit of average interest payments to revenue receipts ratio of 20 per cent (Dholakia *et al.* 2004) was breached in Phase III but subsequently came down in Phase IV and further in Phase V.

2.31 The fiscal/debt sustainability exercise is extended beyond the simple indicator-based assessment to empirically validate whether the state governments would remain solvent.

Table II.13: Fiscal Sustainability of All State Governments – Indicator-based Analysis

Sl. No.	Indicators	Symbolic Representation	Phase-I	Phase II	Phase III	Phase IV	Phase V
			(1981-82 to 1991-92)	(1992-93 to 1996-97)	(1997-98 to 2003-04)	(2004-05 to 2011-12)	(2012-13 to 2015-16)
1	2	3	4	5	6	7	8
1	Rate of growth of public debt (D) should be lower than rate of growth of nominal GDP (G)	$D - G < 0$	2.1	-1.8	7.5	-5.1	1.4
2	Real rate of interest (r) should be lower than real output growth (g)	$r - g < 0$	-7.2	-6.0	0.0	-6.6	-6.3
3 (a)	Primary balance (PB) to GDP ratio should be in surplus	$PB / GDP > 0$	-1.6	-0.8	-1.6	-0.3	-1.1
3 (b)	Primary revenue balance (PRB) to GDP ratio should be in surplus	$PRB / GDP > 0$	-1.4	-2.5	-4.6	-2.0	-1.6
4 (a)	Revenue Receipts (RR) to GDP ratio should increase over time	$RR / GDP \uparrow \uparrow$	11.3	11.3	10.5	12.0	12.9
4 (b)	Public debt to revenue receipts ratio should decline over time	$D / RR \downarrow \downarrow$	1.8	1.8	2.6	2.2	1.7
5 (a)	Interest burden defined by interest payments (IP) to GDP ratio should decline over time	$IP / GDP \downarrow \downarrow$	1.2	1.8	2.4	2.0	1.5
5 (b)	Interest payments (IP) to revenue receipts (RR) ratio should decline over time	$IP / RR \downarrow \downarrow$	10.4	15.8	22.6	16.5	11.8

This entails test of stationarity properties of the government debt stock, examination of the long-term relationship between government revenues and expenditures, between primary balances and debt, and between capital expenditure and public debt (Bhatt, 2011). While confirmation of stationarity of debt stock (in level and first difference) indicates mean reversion after temporary disturbances,

cointegration between government revenues and expenditures is reflective of co-movement, which is essential for satisfying the inter-temporal budget constraint. Empirical assessment of the inter-temporal budget constraint in a panel data framework covering 20 Indian states for the period 1980-81 to 2015-16 indicates sustainable debt position of states in the long run (Box II.2).

**Box II.2:
Debt Sustainability of Indian States – Inter-Temporal Budget Constraint Approach**

Drawing from the empirical literature, fiscal sustainability is analysed from the perspective of satisfying the inter-temporal budget constraint. This requires that government expenditure, revenues and debt stock are all stationary in their first differences [I(1)]. The stationarity property also restricts the extent of deviation of government expenditure from revenues over time. In case government expenditure and revenues are I(1) and cointegrated, then the error correction mechanism would push government finances towards the levels required by the inter-temporal budget constraint and ensure fiscal and debt sustainability in the long term (Cashin and Olekalns, 2000).

First, the stationarity properties of state government debt, revenues and expenditure (logarithmic transformation and in real terms) are tested through panel unit root tests for the period 1980-81 to 2015-16 covering 20 Indian states¹⁶. The results of panel unit root tests (Levin, Lin and Chu; Im, Pesaran and Shin; and Maddala and Wu test statistics) reveal that the three variables viz., debt, total revenues and total expenditure are I(1).

Second, since both revenue and expenditure were found to be I(1), an attempt is made to test whether there exists a long-run equilibrium (steady state) relationship between government expenditure and revenues through panel cointegration tests. Using the extant methodology (Pedroni, 1999), the test results for both the panel and group statistics reveal strong evidence of panel cointegration (Table 1). The estimated ‘Rho’ statistics, variance ratio ‘V’ statistics, Augmented Dickey Fuller ‘t’ statistics and the Phillips and Perron (non-parametric) ‘t’ statistics reject the null hypothesis of no cointegration at 1 per cent level for all the three models.

Table 1: Panel Cointegration Tests for Government Revenue and Expenditure

Test Statistics	Panel Statistics	Group Statistics
1	2	3
<i>Model with no deterministic intercept or trend</i>		
V statistics	12.20* (0.00)	
Rho statistics	-11.16* (0.00)	-8.27* (0.00)
PP statistics	-7.76* (0.00)	-8.90* (0.00)
ADF statistics	-7.45* (0.00)	-8.50* (0.00)
<i>Model with individual intercept and no deterministic trend</i>		
V statistics	9.43* (0.00)	
Rho statistics	-9.90* (0.00)	-6.87* (0.00)
PP statistics	-8.26* (0.00)	-7.61* (0.00)
ADF statistics	-8.45* (0.00)	-8.11* (0.00)
<i>Model with individual intercept and individual trend</i>		
V statistics	14.46* (0.00)	
Rho statistics	-6.63* (0.00)	-3.83* (0.00)
PP statistics	-6.62* (0.00)	-6.47* (0.00)
ADF statistics	-6.92* (0.00)	-6.25* (0.00)

Notes: 1. All reported values are asymptotically distributed as standard normal.
2. Figures in the parentheses indicate the respective p-values.
3. * indicates the rejection of the null hypothesis of no cointegration at 1 per cent level of significance.
4. Automatic selection of lags through Schwarz Information Criteria (SIC).
5. Newly West bandwidth selection using a Bartlett kernel.

(Contd...)

¹⁶ The states covered are Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Manipur, Meghalaya, Madhya Pradesh, Odisha, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal, for which data on all the relevant variables are available for the entire time period. In the case of Bihar, Uttar Pradesh and Madhya Pradesh, the data on respective fiscal variables from 2000-01 also include data relating to Jharkhand, Uttarakhand and Chhattisgarh, respectively. This has been done to ensure comparability of data for the entire period covered in the econometric exercise.

Thus, the overall findings of the panel cointegration tests reveal that government revenues and expenditure are cointegrated, indicating long-term co-movement. Along with the stationary property, these results suggest that the current fiscal policies pursued by states are sustainable in the long run, which is in line with recent findings (Kaur *et al.*, 2014).

Reference

(i) Cashin, Paul and Nilss Olekalns (2000): "An Examination of the Sustainability of Indian Fiscal Policy", *University*

of Melbourne Department of Economics Working Papers No. 748.

(ii) Kaur, B., Mukherjee, A., Kumar, N. and A.P. Ekka (2014): "Debt Sustainability at the State Level in India", *RBI Working Paper Series* No. 07.

(iii) Pedroni, P. (1999): "Critical Values for Cointegrating Tests in Heterogeneous Panels with Multiple Regressors", *Oxford Bulletin of Economics and Statistics*, 61 (1).

8. Concluding Observations

2.32 After a gap of more than 10 years, the GFD-GDP ratio crossed 3 per cent in 2015-16 (RE) despite some moderation in the revenue deficit. Mitigating factors were reflected in higher provisioning for capital outlay and loans and advances. A budgeted surplus in the revenue account and a decline in loans and advances were expected to help reduce the GFD-GDP gap in the budget estimates of 2016-17.

2.33 Information pertaining to 25 major states indicates slippage in the deficit indicators in 2016-17 (RE) from the budget estimates. These states, however, have projected an improvement in their fiscal position in 2017-18 (BE). It is pertinent to note that many state governments are in the process of setting up their pay commissions which may impact projected deficit indicators.

2.34 Notwithstanding the deterioration of the debt position of state governments in the preceding two years due to their participation in the financial and operational restructuring of state power distribution companies through UDAY, empirical evaluation reveals that the current fiscal policies of states are sustainable in the long run.

2.35 Due to prevailing uncertainty about the revenue outcome from the GST implementation, the outlook for revenue receipts of states could turn uncertain. There is, however, the cushion of compensation by the Centre for any loss of revenue for the initial five years. In this context, GST remains the best bet for states in clawing back to the path of fiscal consolidation over the medium term. From this perspective, the current report focusses on the GST as its theme which is discussed in the following chapter.

III

Goods and Services Tax: A Game Changer

The GST is likely to roll out on July 1, 2017. Given the cross-country experience and empirical evidence on efficiency gains from the Value Added Tax (VAT) in the Indian context, we conjecture that implementation of GST is likely to ensure higher tax buoyancy and an improvement in government finances over the medium term.

1. Introduction

3.1 The goods and services tax (GST) Bill was passed unanimously in the Parliament in August, 2016 reflecting cooperative fiscal federalism in the pursuit of reforms. After ratification by a majority of states and assent of the President, it was enacted as Constitution (One Hundred and First Amendment) Act, 2016¹. The GST is the largest tax reform in India, paving the way for a single national market by merging several central and state taxes². It is also expected to make Indian products more competitive in both domestic and international markets and also attract large inflows of foreign direct investment than before in view of the stability it will impart to the tax regime. At the same time, it will be transparent and easier to administer. Thus, the GST has the potential to raise India's growth trajectory over the medium-term.

3.2 The concept of the GST is not new to India. Earlier in 2005, value added tax (VAT) was introduced on the recommendation of the Report of the Indirect Taxation Enquiry Committee, 1978 (Chairman: L. K. Jha). The

VAT proved to be inherently efficient relative to the sales tax or excise duty or any turnover tax as it minimised tax evasion with an in-built mechanism of multi-stage tax distribution and a cross-auditing practice.

3.3 The introduction of the GST is likely to have an enduring impact on state finances over the medium term for several reasons. First, with states being unable to rationalise their committed expenditure burden (*viz.*, pension liabilities, interest obligations and administrative expenses) in the near term, revenue expansion through GST implementation is a prudent strategy in remaining committed to the path of fiscal consolidation. Second, the GST is likely to chart out a new course for cooperative federalism in India focusing on cooperation between the Centre and states in deciding on (i) tax rates, (ii) exemptions and (iii) commodities featuring in each category of tax rate/slab. Finally, GST implementation may result in augmenting the shareable pool of resources which would result in greater transfer of resources from the Centre to the states. Cumulatively, these issues are likely

¹ As per the Constitution (One Hundred and Twenty Second Amendment) Bill, it has to be ratified by not less than 50 per cent of the states.

² The origin of VAT/GST can be traced far back to the writings of German businessman Wilhelm Von Siemens in 1920s who proposed it as a substitute for the German turnover tax. VAT/GST has since become an important component in the overall fiscal framework of nearly all industrialised countries and in a large number of Latin American, Asian and African countries.

to have a profound impact on state finances in the coming years (see Chapter IV for detailed discussion on each of these issues).

3.4 Against this backdrop, the rest of this chapter is organised into five sections. Section 2 explores the concept of GST and its advantages. Section 3 draws out the key lessons from a cross-country perspective. Section 4 sketches the evolution of GST—from ideas to legislation; the challenges and modalities of implementation. The experience of Indian states with regard to the VAT are empirically explored in Section 5. Concluding observations on the macroeconomic implications of the GST are set out in Section 6.

2. The Concept

3.5 The GST is a destination-based single tax on the supply of goods and services from the manufacturer to the consumer³ and is one

indirect tax for the entire country. GST will replace multiple taxes such as central value added tax (CENVAT), central sales tax, state sales tax and octroi (Table III.1). A common base and common rates across goods and services and similar rates across states and between Centre and states will facilitate better tax administration, improve tax compliance, alleviate cascading or double taxation while also ensuring adequate tax collection from inter-state sales.⁴

3.6 While the VAT is imposed at different stages of production of goods and services, the GST is levied at the national level on consumption of goods and services (Table III.2). Credits of input taxes paid at each stage will be available in subsequent stages of value addition, which makes GST essentially a tax on value addition at each stage. The final consumer will thus bear only the GST charged by the last dealer in the supply chain with

Table III.1: Taxes subsumed under GST

Central level	State level
1. Central Excise Duty	1. State Value Added Tax
2. Duties of Excise (Medicinal and Toilet Preparations)	2. Entertainment Tax (other than the tax levied by the local bodies)
3. Additional Excise Duty	3. Central Sales Tax (levied by the Centre and collected by the States)
4. Service Tax	4. Octroi and Entry tax
5. Additional Customs Duty commonly known as Countervailing Duty	5. Purchase Tax
6. Special Additional Duty of Customs	6. Luxury tax
7. Cesses and surcharges in so far as they relate to supply of goods or services	7. Taxes on lottery, betting and gambling
	8. Taxes on advertisements
	9. State Cesses and surcharges in so far as they relate to supply of goods and service

Note: GST would apply to all goods and services (including tobacco and tobacco products), except Alcohol for human consumption. GST on five specified petroleum products (Crude, Petrol, Diesel, Aviation Turbine Fuel & Natural gas) would be applicable from a date to be recommended by the GST Council.

Source: www.cbec.gov.in

³ As per the definition under sub-clause 12A of Article 366 of the constitution, GST pertains to any tax on supply of goods or services or both except taxes on supply of alcoholic liquor for human consumption; further, services are defined to mean anything other than goods.

⁴ The Finance Minister had noted that “GST will streamline the tax administration, avoid harassment of business and result in higher revenue collection, both for the Centre and states” (Union Budget Speech, 2014-15).

Table III.2: VAT and GST

	Major Features	Present VAT	Proposed GST
1	Structure	Structure of VAT in different states differ; VAT rates also differ.	A dual tax with both Central GST and state GST will be levied on the same base. GST to have four rates.
2	Cascading effect	CENVAT and VAT have not yet been extended to include the chain of value addition and thus the benefits of a comprehensive input tax and service tax set-off remains out of the reach of manufacturers/dealers.	The introduction of GST will not only include more indirect Central taxes and integrate goods and services taxes for set-off relief, but will also capture value addition in distributive trade and a continuous chain of set-off from the original producer's and service provider's point upto the retailer's level. This would eliminate the burden of all cascading effects. Also, major Central and state taxes will get subsumed into the GST, reducing the multiplicity of taxes.
3	Coverage	Relatively narrow base and separate service tax.	Wider base and applied on both goods and services. GST is a consumption based tax which will be collected by the states where the goods or services are actually consumed.
4	Procedures for collection of tax	It varies from state to state.	Likely to be uniform throughout the country.
5	Tax Administration	Complex due to number of taxes.	Intention is to make it simple, easy and tax-payer friendly.
6	Use of Information Technology	Not much.	Completely IT-based. Its success to a great extent will depend on IT for which the goods and services tax network (GSTN) – a separate company has been formed.

Source: <http://empcom.gov.in>

set-off benefits against all previous stages. Consequently the benefits of GST are manifold

spanning across business, government and the consumer (Box III.1).

Box III.1:

What GST implies for various economic agents

(i) Business

- **Easy compliance:** a robust and comprehensive information technology (IT) platform and seamless transfer of input tax credit from one stage to another in the value chain would incentivise tax compliance.
- **Uniformity of rates and structure:** GST will ensure that tax rates and structure are common across the country, thereby increasing certainty and ease of doing business.
- **Removal of cascading:** seamless tax credits throughout the value-chain and across states would ensure minimal cascading of taxes, thus reducing hidden costs of doing business.
- **Reducing compliance cost:** The uniformity in tax rates and procedures across the country will economise on compliance cost.
- **Gain to manufacturers and exporters:** the subsuming of major taxes in GST and reduction in transaction costs

would lower the cost of locally manufactured goods and services and increase India's export competitiveness.

(ii) Government

- **Improve tax administration:** with a robust user-friendly IT system in the form of the Goods and Services Tax Network (GSTN) portal, GST would be simpler and easier to administer.
- **Higher revenue:** GST is expected to reduce the cost of collection of tax revenues and improve revenue buoyancy.

(iii) Consumer

- **Single and transparent tax:** there would be only one tax from the manufacturer to the consumer leading to greater tax transparency.
- **Relief from tax burden:** efficiency gains and prevention of leakages will benefit consumers with a reduction in the overall tax burden estimated to be around 25-30 per cent.

Table III.3: VAT/GST Rates - Select Countries

	Implementation Year	Initial Rate (per cent)
Advanced Economies		
1 Australia	2000	10.0
2 Canada	1991	7.0
3 France	1954	20.0
4 Germany	1968	11.0
5 Italy	1973	12.0
6 Japan	1989	3.0
7 Korea (South)	1977	10.0
8 United Kingdom	1973	8.0
Emerging Market Economies		
9 China	1994	17.0
10 India	2017 (GST)	15.0\$
11 Mexico	1980	10.0
12 Russia	1991	28.0
13 Saudi Arabia	2018*	5.0
14 Turkey	1985	10.0

Note: 1. * to implement VAT from January 1, 2018
2. \$ Average of standard rates – 12 and 18 per cent.

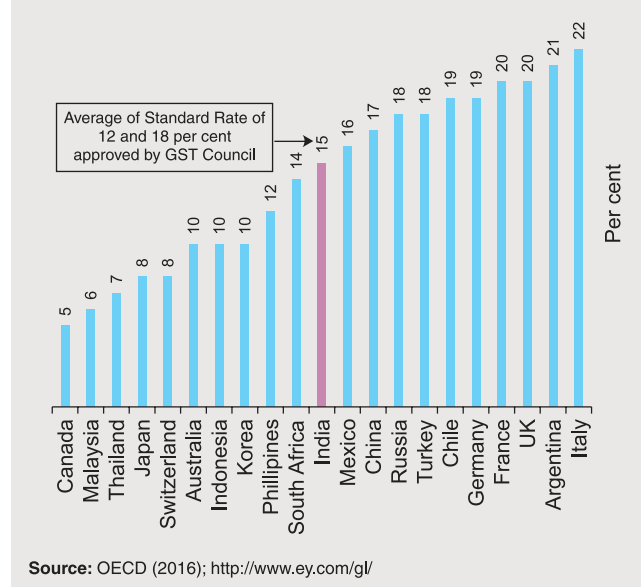
Source: OECD (2016); Ernst & Young (2017); Yan Xu (2011); Charlet & Jeffery (2010); Koulayev (2009).

3. The Cross Country Experience

3.7 VAT/GST has been introduced over several decades, with France being the earliest entrant (Table III.3). Today, 160 countries have some form of VAT/GST, with the United States being a prominent absentee from this list. There are different models of VAT/GST currently in place. Singapore taxes virtually everything at a single rate, while many countries (France, Italy, UK) have multiple rates. In some countries (e.g., UK), a reduced rate on necessary items is applied with basic goods being exempted to minimize the regressive impact of the tax (Zhou, *et al*, 2013).

3.8 In most countries, introduction of the VAT/GST has been preceded by prolonged deliberations about its relative merits and

Chart III.1: VAT/GST Rates



Source: OECD (2016); <http://www.ey.com/glv>

demerits with fixing of the optimal rate being the most contentious issue (IMF, 2015b). GST rates vary widely among countries – the average VAT/GST rate in major OECD countries is higher than the rate proposed for India and those prevailing among other EMEs in 2016 (Chart III.1).

3.9 Diverse motives have been cited for the introduction of the VAT/GST, although the common element seems to be that of reforming the existing tax system and simplifying the tax structure. In this regard, a robust federal structure of government is particularly helpful for ensuring success of such reforms – Brazil, India and Canada being prominent examples. Discussion on tax reform to simplify federal and state indirect taxes is underway in Brazil with a proposal to introduce a single integrated national VAT on both goods and services. India’s plan to have central GST (CGST) and state GST (SGST) has some resemblance to the structure of the system existing in the Canadian province of Quebec where independent federal (GST)

and provincial (QST) VATs are operative simultaneously (Bird and Gendron, 1998).

3.10 A robust and fail-proof information technology (IT) framework is regarded as an essential prerequisite for the success of the GST, given the large volume of transactions involved. Besides, sensitising industry and public through information dissemination such as release of legislative documents and conducting outreach programmes/media interactions with the tax authorities are also critical. Furthermore, tax laws need to be simplified to avoid definitional issues and defray administrative costs. Drawing on lessons in the implementation experience of countries, a well-designed GST should ensure that (i) a single rate is levied on a comprehensive base (goods and services); (ii) no exemptions are given beyond standard ones; (iii) GST refunds are processed expeditiously; (iv) an adequate threshold is delineated to exclude small and micro business; and (v) initial rates are suitably calibrated to avoid disruptions to economic activity and macroeconomic stability (IMF, 2015b).

3.11 Notwithstanding the merits of GST implementation, international experience points out some likely risk relating to tax evasion and avoidance. These are (i) small businesses may not register; (ii) a trader may under-report actual sales; (iii) traders may reduce their liability by exaggerating the proportion in the lower tax slabs; (iv) tax authorities need to guard against traders who collected tax but were not remitted to the government; and (v) traders may make false claims for refunds (IMF 2015b).

3.12 It is perceived that by anchoring revenue to a more stable source, *i.e.*, consumption,

the government can have a credible plan to strengthen public finances which, in turn, would boost investor confidence in the economy and sustain growth (Zhou *et al*, 2013) especially if the introduction of the GST is supplemented by structural reforms (Bolton & Dollery, 2005; IMF, 2015b). Although the precise impact is difficult to measure accurately, average growth increased by about 0.7 percentage point following fiscal (including tax) reforms in some advanced economies (Danforth *et al*, 2015). As it promotes competitiveness, efficiency gains from GST is considered to be higher *vis-a-vis* other taxes, the benefits of which accrues to growth over the medium-term (IMF, 2006). In the short term, however, it may result in lower growth as households adjust their consumption after GST implementation. The evidence also suggests that implementation of GST may be inflationary under specific circumstances (Box III.2).

3.13 From a fiscal perspective, international evidence suggests that implementation of VAT/GST have resulted in a higher government revenue-GDP ratio over time. An earlier study concluded that the tax-GDP ratio increased significantly after VAT implementation in twelve European countries (Aaron, 1981). Moreover, OECD data on member countries from Europe suggest an increase of 37 per cent in the VAT revenues-GDP ratio between 1975 and 2006 (OECD, 2008). While an increasing VAT revenue-GDP ratio is not necessarily correlated with a rising government spending-GDP ratio, critics have argued that an indirect (less visible) VAT may support higher levels of government spending compared to the use of direct taxes (eg. income tax) which are more visible (Carroll *et al*, 2010).

Box III.2: Impact on Inflation

Cross country evidence suggests that the impact on inflation due to the introduction of a VAT/GST is not uniform. While the introduction of a VAT in UK resulted in no major impact on inflation, Canada experienced inflation pressures after introduction of the GST (Gelardi, 2014). One of the reasons which might have helped UK escape inflation pressures is that the VAT replaced a concealed consumption tax; however, this contention is not supported by evidence from Canada where the GST replaced the manufacturer's sales tax. In fact, inflation in Canada did not have any impact from the GST rate reductions of 2006 (7 to 6 per cent) and again in 2008 (to 5 per cent) which may be attributed to Canadian provinces being able to impose their own sales tax (Gelardi, 2014).

Singapore witnessed a sharp rise in inflation soon after introduction of the GST, mirroring the experience of many other countries. Malaysia was able to mitigate this risk as the price rise on account of GST was moderated by the Ministry of Domestic Trade and Consumer Affairs. Australia, and New Zealand saw one-off increases in inflation post GST implementation which normalized within a year. In Australia, GST had a significant but transitory impact on inflation with a lag of one quarter after its implementation in July 2000. During the quarter, inflation showed an average increase of 2.6 per cent which was on account of a spike in domestic consumption in the months prior to VAT/GST implementation as consumers purchased ahead of the new tax coming into effect. Domestic consumption and economic activity declined after VAT/GST implementation and resulted in the economy contracting during the first quarter of 2001, but returned to normalcy thereafter (Palil and Ibrahim, 2011).

From the British and German experiences, VAT/GST was found to be least disruptive in terms of inflation if introduced during a period of economic slowdown. In 1979, a wage-price inflation spiral afflicted the British economy after VAT/GST was raised from 11 to 15 per cent as producers increased prices beyond what was necessary to cover the additional VAT/GST. In contrast, West Germany was able to minimize the inflationary impact by introducing VAT/GST during recession in 1968. All subsequent rate increases in Germany have since been successfully effected during periods of economic slack (Palil and Ibrahim, 2011).

In the context of 17 Eurozone countries, VAT pass-through to inflation during 1999 to 2013 were found to be sensitive to the type of VAT change and significantly different between durables and non-durables due to differences in storability and other features such as the salience of tax changes. For changes in the standard rate, the final pass through was about 100 per cent, while for reduced rates it was significantly lower at around 30 per cent (Benedek *et al.*, 2015).

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- (ii) Gelardi, A. M. G (2014), "Value Added Tax and Inflation: A Graphical and Statistical Analysis", *Asian Journal of Finance & Accounting*, Vol. 6, No. 1.
- (iii) Palil, Mohd Rizal and Mohd Adha Ibrahim (2011), "The Impacts Of Goods And Services Tax (GST) On Middle Income Earners In Malaysia", *World Review of Business Research* Vol. 1. No. 3. July.

Select Country Experiences

(i) New Zealand

The GST was introduced in 1986 as part of a comprehensive tax and welfare reform when the economy was in crisis. Initially, GST was introduced at a rate of 10 per cent which was subsequently raised to 12.5 per cent (1989) and further to 15 per cent (2010) to mobilize higher revenue while removing distortions in the tax structure (IMF, 2015a). This eventually

led to the adoption of GST at a single rate with almost no exemptions. Most notably, food was included in the GST base at the full rate, which broad-based the tax net and also reduced both compliance and administrative costs. With a standard rate lower than in most other OECD countries but without almost any exemptions, New Zealand is one of the highest tax productive nations (highest GST revenue GDP ratio) among the OECD countries (IMF, 2015a).

(ii) *Canada*

The GST was introduced in the form of a multi-level VAT in 1991 replacing manufacturers' sales tax. GST was levied on supplies of goods or services purchased in Canada and included most products, except certain essentials such as groceries, residential rent, medical services, financial services and exports. The system of input tax credit ensures that the value added at each stage of the supply chain is taxed only once thus avoiding cascading. The introduction of GST led to new processing operations and techniques to verify the accuracy of the returns submitted by small entrepreneurs and multinational corporations (Sherman, 2009). Since some of the Canadian provinces impose their own sales tax besides the GST, it creates price distortions in the economy (IMF, 2015a).

(iii) *Singapore*

The GST was introduced in April 1994 at 3 per cent, along with a reduction of direct and other indirect taxes (Zhou, *et al*, 2013) to make it acceptable to the public and to minimize the inflation impact. Additionally, the government committed not to raise the tax for the next 5 years which was an important step in reviving consumer spending. Thereafter, rates were raised gradually, although it remains one of the lowest rate globally with favourable implications for trade competitiveness (Yin, 2003) (Table III.4). The motives for GST implementation were (i) broadening the indirect tax base; (ii) offsetting the loss in revenue as a result of the reduction in

Table III.4: GST Revision in Singapore

Period	GST (per cent)
1 April 1994 to December 2002	3
2 January 2003 to December 2003	4
3 January 2004 to June 2007	5
4 July 2007	7

Source: Zhou *et al* (2013)

direct taxes; and (iii) making the tax base more resilient in the long term in view of an aging population (Zhou, *et al*, 2013). To compensate for the regressive nature of GST, Singapore has introduced a GST compensation scheme which provides support to the needy and underprivileged.

(iv) *Australia*

Although first mooted in 1975, GST was implemented in Australia 25 years later on July 1, 2000 through the passing of the Goods and Services Tax Act, 1999 (Zhou, *et al*, 2013). Australia imposed a 10 per cent tax on goods and services and replaced a range of existing taxes – the wholesale sales tax (WST), debit tax, financial institutions duty, and stamp duty on shares, leases, mortgages and cheques. The GST is collected by the federal government and redistributed to the six states and two territories according to the amount recommended by the Commonwealth Grants Commission (CGC) on the basis of the principle of horizontal fiscal equalization (HFE). The aim is to achieve equality in the provision of services and infrastructure; however, it often causes friction between the states when the GST revenue is divided (Zhou, *et al*, 2013). The effective veto that Australian states and the commonwealth

enjoys makes any GST reform difficult to achieve (IMF, 2015a). In order to increase the acceptability of GST, Australia introduced a range of measures to soften the extra financial burden of GST. Several exemptions (*viz.*, basic foods, some education and health services, childcare, and religious and charitable activities) and low standard GST rate at 10 per cent have, however, led to low GST revenue productivity from a tax collection standpoint (IMF, 2015a).

(v) *Malaysia*

One common reason for implementation of GST in both Singapore and Malaysia is the large expatriate work force in these countries who benefit from economic growth but are exempt from income tax. Furthermore, Malaysia's shadow economy was estimated at 30 per cent which represents a vast scope for tax revenue (Zhou *et al*, 2013). Although the idea of introducing a consumption based GST has been on the table since 1989, it was introduced only in 2015 after intensive debate on its potential merits and shortcomings. Lingering doubts on the country's preparedness for the introduction of GST led to some delay in its implementation even though the standard rate (at 6 per cent) is relatively low compared to the VAT rates in other ASEAN countries. After introduction of GST, the cost of doing business in Malaysia has reduced as the tax burden has been transferred from manufacturers

to consumers. A generous list of exemptions and very low rates, however, lowers revenue productivity in terms of tax collection (IMF, 2015b).

4. The Indian Context – Overview and Status

3.14 The concept of the GST was first introduced by the report on “Reform of Domestic Trade Taxes in India: Issues and Options” (Chairman: A. Bagchi; 1994).⁵ In fact, the VAT was adopted as a stop-gap arrangement for implementation of the GST in future. In 2000, the Government initiated discussions on the GST by constituting an Empowered Committee (Chairman: Dr Asim Dasgupta) with a mandate to design the GST model and oversee the IT back-end preparedness for its rollout. The Task Force on “Implementation of the Fiscal Responsibility and Budget Management Act, 2003” (Chairman: Vijay Kelkar) noted that although the indirect tax policy has been steadily progressing in the direction of VAT since 1986, the existing system of taxation of goods and services in India still suffers from many problems and suggested the introduction of a comprehensive GST based on the VAT principle.

3.15 In the Union Budget 2006-07, a proposal was made to introduce a national level GST by April 1, 2010. Since the proposal involved reform/restructuring of indirect taxes levied by the Centre and by the states, the responsibility of preparing a design and roadmap for the implementation of GST was

⁵ The report observed “This would be possible if the modified value added tax (MODVAT) now operating through excise tax system is made into a full-fledged manufacturers VAT and the states also adopt a destination based harmonized system of VAT in place of the chaotic sales taxes operating now.”

assigned to the Empowered Committee (EC) of State Finance Ministers. In April, 2008, the EC submitted a report titled “A Model and Roadmap for Goods and Services Tax (GST) in India” and the first discussion paper on GST was presented by the EC of State Finance Ministers on November 10, 2009.

3.16 The Constitution (One Hundred and Fifteenth Amendment) Bill, 2011 was introduced in the Lok Sabha to enable the levy of GST; the Bill, however, lapsed with the dissolution of the 15th Lok Sabha. Subsequently, the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014 was introduced in the Lok Sabha in December 2014 and passed in May 2015, finally culminating into an Act – the Constitution (One Hundred and First Amendment) Act, 2016 which, after receiving the assent of the President of India on September 8, 2016, will come into force once the Central Government notifies through the official gazette.

3.17 In compliance with Article 279A of the Constitution, the Union Cabinet constituted the GST Council and announced the formation of the GST Council Secretariat in its meeting of September 12, 2016. The GST Council is a joint forum comprising a) the Union Finance Minister as Chairperson; b) the Union Minister of State in-charge of Revenue as Member; c) the Minister in-charge of finance or taxation or any other Minister nominated by each state government as Members⁶. In the Council, state government representatives enjoy two-third voting share while the remaining one-third is

with the Central Government; decisions are to be taken with a three-fourth majority. The Council’s mandate include recommendations on (i) the goods and services that are subjected or exempted from GST; (ii) model GST Laws; (iii) principles that govern place of supply; (iv) threshold limits for exemptions; (v) GST rates including the floor rates with bands; (vi) special rates for raising additional resources during natural calamities/disasters; and (vii) special provisions for certain states. The GST Council held 13 meetings till March 31, 2017 (Annex-I).

3.18 Keeping in mind India’s federal structure, there will be one Central goods and services tax (CGST), 31 state goods and services tax (SGST) including two Union Territories with legislatures, one Union Territory goods and services tax (UTGST) without legislature, and one integrated goods and services tax (IGST) law governing inter-state supplies of goods and services. Both the Centre and states will simultaneously levy GST across the value chain on supply of goods and services. The Centre would levy and collect CGST, while states would levy and collect SGST on all transactions within their geographical frontiers. The input tax credit under the CGST and the SGST would be available for discharging the liability on the output at each stage; however, no cross utilization of credit is permitted. The additional duty of excise/countervailing duty (CVD) and the special additional duty (SAD) currently being levied on imports will be subsumed under the GST. The IGST will be levied on all imports into the territory of India;

⁶ During the meeting, decisions were taken for (a) appointment of the Secretary (Revenue) as the *ex-officio* Secretary to the GST Council; (b) inclusion of the Chairperson, Central Board of Excise and Customs (CBEC) as a permanent invitee (non-voting) to all proceedings of the GST Council; and (c) creation of one post of Additional Secretary to the GST Council and four posts of Commissioner in the GST Council Secretariat. The GST Council Secretariat are manned by officers on deputation from both the Central and state governments.

**Box III.3:
Integrated Goods and Services Tax (IGST)**

The integrated goods and services tax (IGST) Act, 2017 applies to movements of goods and services from one state to another. It is not a separate tax but a sum of CGST and SGST. The major advantages of IGST model are (i) maintenance of uninterrupted input tax credit (ITC) chain on inter-state transactions; (ii) no upfront payment of tax or substantial blockage of funds for the inter-state seller or buyer; and (iii) no refund claim in exporting state as ITC is used up while paying the tax. It will facilitate the seamless flow of ITC across states as it is a destination based tax, *i.e.*, the IGST amount will be apportioned between the Centre and states although the power to levy and collect IGST lies with the Centre to ensure that a single coordinating agency administers it.

Collections under the IGST are to be deposited into an IGST account administered by the Central Government and will be distributed between the Central Government and the consuming states on a mutually agreed formula epitomising the spirit of cooperative federalism. The IGST will also apply to imports and exports of goods and services into/from India and any import/export of goods or services into/from Indian

territory shall be deemed to be supply of goods and services as inter-state trade or commerce.

The IGST will be governed by the Central Government under the administrative control of CBEC. Although states also want to control the IGST mechanism, the Centre is of the view that it should have sole administrative authority over IGST. By a special provision in the law, however, states can be empowered to collect IGST. In case of any dispute between states over the place of supply, the Centre will have the power to administer those assesses and collect taxes. The levy of IGST, however, can commence only after the GST law has been enacted by all the legislatures, as it would have to be synchronised through the simultaneous participation of the Centre and all the states.

References

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- (ii) FAQ-Indirect Tax at <https://home.kpmg.com>
- (iii) Goods and Services Tax at <http://www.icra.in>

states where imported goods are consumed will now gain from additional tax revenue (Box III.3).

5. Experience of Indian States with VAT

3.19 During the last decade, a major initiative on the revenue side was the introduction of VAT by state Governments over a span of four years (2003-04 to 2007-08). Concurrently, existing general sales tax laws were replaced with the VAT Act (2005) and other associated rules. While a few states opted to stay out of VAT during the initial years, all states adopted it by 2008. Among the states, Uttar Pradesh was the last state to introduce VAT in January 2008, while Haryana was the first in April 2003.

3.20 Indian states have gained revenue efficiency after the introduction of VAT although their revenue structure differ significantly – non-special category (NSC) states depending more on their own tax revenue while the special category (SC) states relying mostly on Central transfers (Chart III.2).⁷

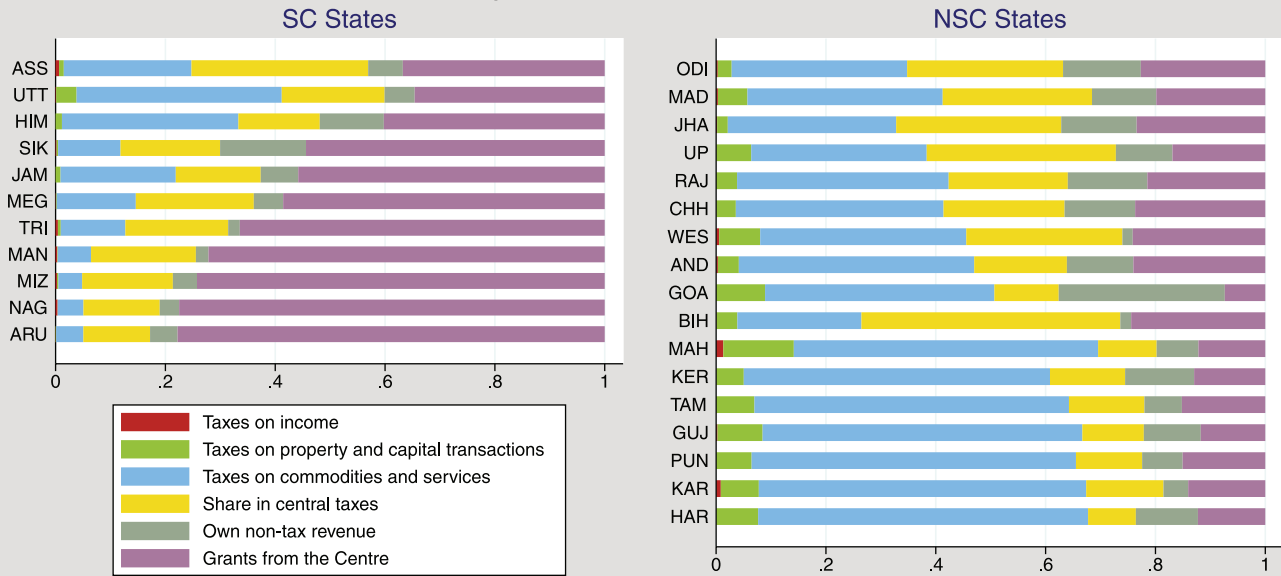
3.21 The introduction of VAT has led to significant revenue efficiency gains for the NSC states whose revenue source are primarily taxation of commodities and properties. The estimated growth and volatility efficiency frontier⁸ of their sales tax revenue after the introduction of VAT reveal that there has been a distinct migration of states from the south-west (low growth-low volatility) to the north-west quadrant (high growth-

⁷ See footnote in chapter III for list of NSC and SC states

⁸ See Cornia and Nelson (2010).

Chart III.2: State Revenue Portfolios

Proportions of Total 2014 Revenues*



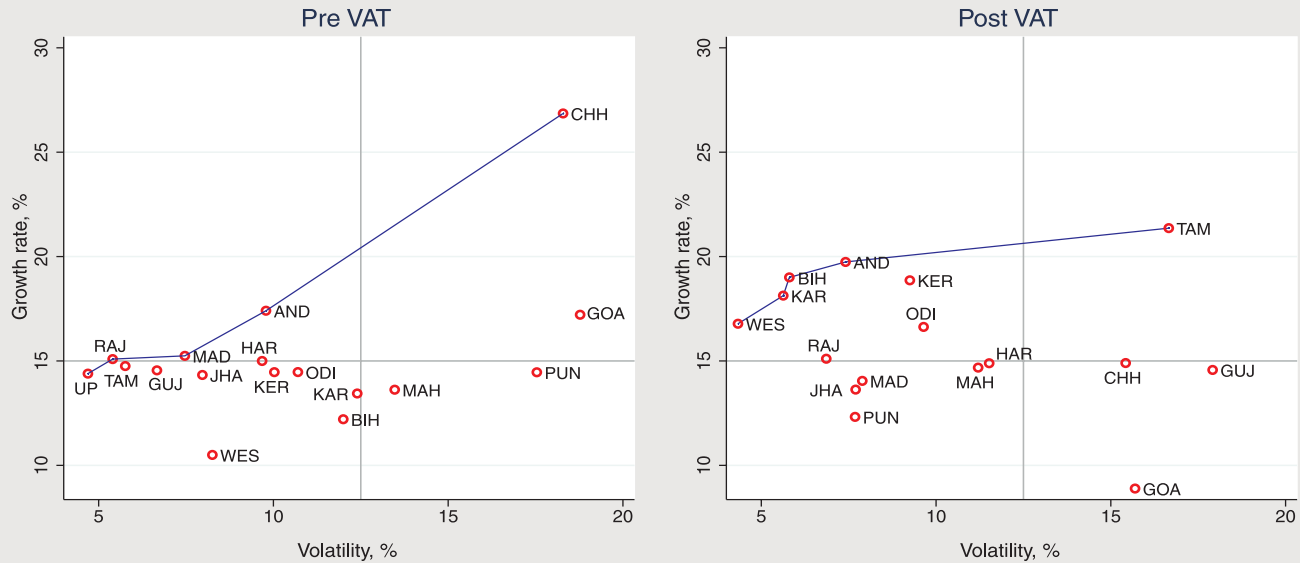
* Ranked by the Herfindahl-Hirschman Index

low volatility) (Chart III.3).⁹ Illustratively, the average volatility¹⁰ in their sales tax receipts

has declined – from 9.8 per cent (pre-VAT) to 9.2 per cent (post-VAT) – while the median

Chart III.3: The Growth-and-Volatility Efficiency Frontier

Sales Tax - NSC States



⁹ The labels in Charts III.2, III.3 and III.4 are: AND = Andhra Pradesh; ARU = Arunachal Pradesh; ASS = Assam; BIH = Bihar; CHH = Chhattisgarh; GOA = Goa; GUJ = Gujarat; HAR = Haryana; HIM = Himachal Pradesh; JAM = Jammu and Kashmir; JHA = Jharkhand; KAR = Karnataka; KER = Kerala; MAD = Madhya Pradesh; MAH = Maharashtra; MAN = Manipur; MEG = Meghalaya; MIZ = Mizoram; NAG = Nagaland; ODI = Odisha; PUN = Punjab; RAJ = Rajasthan; SIK = Sikkim; TAM = Tamil Nadu; TRI = Tripura; UP = Uttar Pradesh; UTT = Uttarakhand; WES = West Bengal.

¹⁰ Volatility derived from inter-quartile range of growth rates.

growth of tax collections improved to around 15 per cent (post-VAT) from around 14 per cent (pre-VAT).

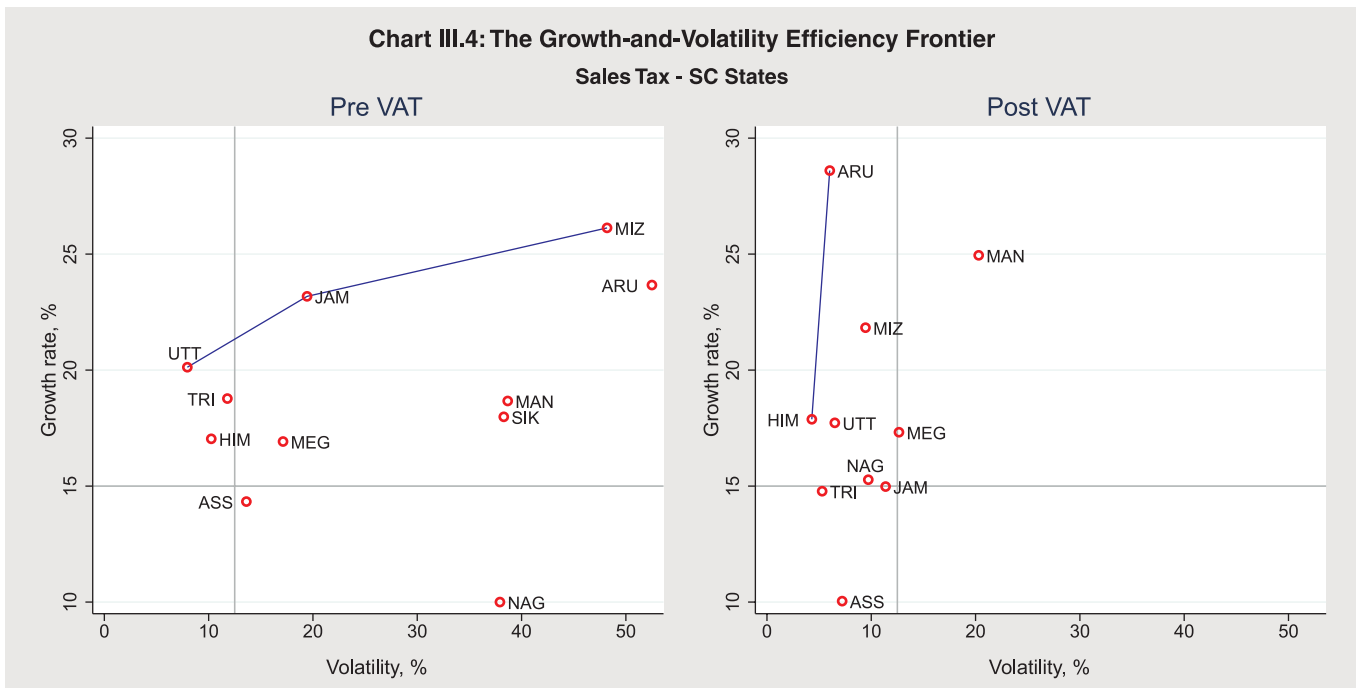
3.22 SC states, dependent mainly on grants and tax devolution from the Centre, also experienced significant efficiency gains in terms of much lower volatility after introduction of VAT despite their small bases of sales tax revenue. While the median growth in tax revenue has marginally declined (from around 19 to about 18 per cent), average volatility has declined significantly – to about 9 per cent from around 19 per cent after the introduction of VAT (Chart III.4).

Stochastic Frontier Analysis

3.23 Stochastic frontier analysis (SFA) is used to assess revenue efficiency, analogous to the production function in which the production frontier measures the maximum output (tax revenue) based on inputs (tax base

i.e., GSDP per capita and other determinants of tax revenue).

3.24 In order to study tax efficiency, two SFA models are estimated for the period 1990-91 to 2014-15 covering 17 NSC states following the standard methodology (Battese and Coelli, 1995) adapted to the Indian context (see methodology in Annex-II).¹¹ The model incorporates per capita GSDP (proxy for tax base), square of per capita GSDP (representative of non-linearity in the tax-GDP relationship), share of agriculture in GSDP (a higher share is expected to lower own tax revenue) as the factors that determine (i) own tax revenue of states as proportion of GSDP in Model 1 and (ii) taxes on commodities and services as proportion of GSDP in Model 2. The ratio of transfers to revenue receipts, aggregate expenditure to GSDP, debt-GSDP ratio and dummies for state-wise VAT implementation dates are taken as



¹¹ Model 1 and Model 2 are estimated with data for the period 1990-91 to 2012-13 and 1990-91 to 2014-15, respectively.

determinants of variation in efficiency across the states.

3.25 The estimates of the equation (see Annex-II, Table 1 and Table 2 for diagnostics) are:

Model 1

(i) *Stochastic Frontier*

$$\begin{aligned} & \ln\left(\frac{OTR * 100}{GSDP}\right)_{it} \\ &= 0.644 + 0.299 \left(\ln\frac{GSDP}{Population}\right)_{it} \\ & \quad - 0.015 \left(\ln\frac{GSDP}{Population}\right)_{it}^2 \\ & \quad - 0.058 \left(\ln\frac{Agriculture * 100}{GSDP}\right)_{it} \end{aligned}$$

(ii) *Inefficiency Equation*

$$\begin{aligned} u_{it} &= 0.189 + 0.022 \left(\frac{Central\ Transfers * 100}{Revenue\ Receipts}\right)_{it} \\ & \quad - 0.056 \left(\frac{Aggregate\ Expenditure * 100}{GSDP}\right)_{it} \\ & \quad + 0.003 \left(\frac{Debt * 100}{GSDP}\right)_{it} - 0.126 (VAT)_{it} \end{aligned}$$

Model 2

(iii) *Stochastic Frontier*

$$\begin{aligned} & \ln\left(\frac{TaxCom * 100}{GSDP}\right)_{it} \\ &= 0.670 + 0.281 \left(\ln\frac{GSDP}{Population}\right)_{it} \\ & \quad - 0.014 \left(\ln\frac{GSDP}{Population}\right)_{it}^2 \\ & \quad - 0.056 \left(\ln\frac{Agriculture * 100}{GSDP}\right)_{it} \end{aligned}$$

(iv) *Inefficiency Equation*

$$\begin{aligned} u_{it} &= 0.256 + 0.023 \left(\frac{Central\ Transfers * 100}{Revenue\ Receipts}\right)_{it} \\ & \quad - 0.062 \left(\frac{Aggregate\ Expenditure * 100}{GSDP}\right)_{it} \\ & \quad + 0.005 \left(\frac{Debt * 100}{GSDP}\right)_{it} - 0.105(VAT)_{it} \end{aligned}$$

3.26 Equation (i) and (iii) specifies the stochastic frontier production functions for Model 1 and Model 2, respectively for the i^{th} state in time period t . It represents a linearised version of the logarithmic transformation of the Cobb-Douglas production function in which per capita GSDP and share of agriculture in GSDP are taken as inputs. From equation (i) and (iii), it can be seen that one percentage point increase in per capita GSDP increases the own tax revenue-GSDP ratio by 0.3 percentage point in Model 1 and taxes on commodities and services-GSDP ratio by around 0.28 percentage point in Model 2. Similarly, one percentage point increase in the share of agriculture in GSDP reduces own tax revenue-GSDP ratio and taxes on commodities and services-GSDP ratio by about 0.6 percentage point in both Model 1 and Model 2.

3.27 As evident from the statistically significant estimates of the inefficiency equation [(ii) and (iv)], one percentage point increase in the ratio of transfers to revenue receipts leads to increase in inefficiency by 0.02 percentage point in both the models while introduction of VAT reduces inefficiency by 0.13/0.11 percentage point in Model 1/ Model 2, which is in conformity with other studies in the Indian context (Garg *et.al*, 2014).¹²

¹² A stochastic frontier of own tax revenue of 14 Indian states was earlier estimated for the period 1992-93 to 2009-10 (Garg *et.al*, 2014).

Sigma Convergence of Tax Efficiency

3.28 To ascertain whether the disparity in tax efficiency across states is declining over time, efficiency scores and the standard deviations for each state are worked out for each year. We undertake “Sigma convergence analysis” in which the standard deviation thus obtained is regressed on time (year) and the squared term of time. A positive and significant coefficient for time suggests divergence across states in tax efficiency scores, although it is increasing at a decreasing rate as given by the negative coefficient of the squared term of time. This implies that less efficient states are not catching up with the more efficient ones (Annex-II - Table 2).

3.29 The ideal GST implementation should ensure a uniform rate structure across states, reduction in compliance cost, removal of cascading, and enhance transparency in tax administration, all of which may significantly improve tax efficiency while reducing its divergence among states.

6. Concluding Observations

3.30 The macroeconomic impact of introduction of the GST could turn out to be significant in the years ahead, given the dominance of the services sector in India. Besides giving a major boost to tax revenue, the larger impact on the fiscal health would be from reduction in the administrative compliance cost. GST is likely to be supportive of fiscal consolidation without compromising capital expenditure.

3.31 Under the prevailing tax structure in India, investment is discouraged through the application of excise duties and VAT on capital goods, for which no set off or input

tax credit is provided. For example, input tax credits are not allowed for union excise duties on capital equipment acquired for non-manufacturing sectors; similarly, no credit is allowed for the state VAT on capital goods acquired by the services sector. Moreover, GST implementation is likely to boost the small and medium scale enterprises (SME) sector by (i) improving their ease of doing business; (ii) lowering logistical costs; (iii) extending outreach beyond state borders; and (iv) aiding SMEs dealing in sales and services. Furthermore, economic activity would also benefit from exports becoming more competitive as the GST regime will eliminate the cascading impact of taxes.

3.32 The Subramanian Committee (2015) assumed an elasticity of investment demand with respect to price at (-) 0.5 and an incremental capital output ratio of 4 and inferred that GST could increase investment by 2 per cent which could propel growth by an incremental 0.5 per cent although an earlier study had projected GDP growth to increase by 1.7 per cent (NCAER, 2009). A recent study, however, posits a much higher incremental growth impact of 3.1 - 4.2 per cent based on alternative scenarios of the likely aggregated GST rate due to surge in manufacturing activity and trade (Leemput and Wiencek, 2017). The implementation of the GST should also boost domestic business confidence, including among foreign investors by assuring a stable and transparent tax system, free of cascades and distortions.

3.33 As evident from the cross-country experience, one-off effects on inflation dissipated after a year of GST/VAT implementation in most countries. In this context, the short-term effects on inflation

depend upon a host of factors including the initial rate at which GST is implemented, the tax base and the efficiency of tax administration. In the Indian context, the implementation of GST is likely to have a pass-through impact lasting 12-18 months on the inflation trajectory (RBI, 2016). This would eventually be moderated by reduction in supply chain rigidities, transportation and production costs which would accrue from the creation of a unified goods and services market post-GST.

3.34 The impact of GST on CPI inflation would largely depend on the four-tier standard rate (5, 12, 18 and 28 per cent) that has been decided by the GST Council although almost 50 per cent of the CPI basket is expected to be exempted. A GST structure with a standard rate of 18 per cent and a low rate of 12 per cent (consistent with a RNR of about 15-15.5 per cent) is expected to have a minimal impact on inflation (Subramanian Committee, 2015). If the standard rate is increased, the impact on aggregate inflation

would be higher, concentrated in select groups like healthcare (excluding medicines) (RBI, 2016). As the standard rate increases to 28 per cent, the impact on CPI would further increase. The general consensus is that the impact on consumer price inflation is likely to be moderate if the standard GST rate is at 18 per cent – in fact, overall price levels may actually go down due to more efficient allocation of factors of production in the long run (NCAER, 2009).

3.35 The immediate impact of GST on government finances is deemed to be negligible given that the GST rate structure emphasises a RNR. In the medium to long term, however, GST is likely to increase the tax buoyancy of the Central and state governments by 0.6 per cent which is likely to reduce the gross fiscal deficit by 0.7-1.2 per cent of GDP if disinvestment receipts and non-tax revenues remain unchanged from the trend of the previous 5 years (CRISIL, 2014).

IV

Issues and Perspectives

GST implementation brings several issues to the fore viz., determination of the revenue neutral rate, consensus on the divisible pool of resources, sharing the benefits of cesses, the administrative edifice and the technological platform. A dispute prevention mechanism would facilitate a smooth transition to the GST. The evolution in central transfers and evolving fiscal federalism will have a key bearing on the health of state finances over the medium term.

1. Introduction

4.1 In India, taxes on goods and services levied by the Central and state/local governments are subject to different sets of rates, procedures and compliance. The existing legal framework for these indirect taxes pose several challenges, viz., (i) multiplicity of rates; (ii) cascading effect of taxes; (iii) excessive compliance/procedures; and (iv) fractured flow of import credits. A single goods and services tax (GST) is best suited to overcome these challenges.

4.2 Notwithstanding several benefits, the implementation of GST may involve several issues which have been debated in policy circles in recent years. Primary among them is the issue of the revenue neutral rate – the rate which would ensure that the migration to the proposed GST would not entail any revenue shortfall for the Centre and states from the current level. In order to achieve this goal, rates have to be appropriately set, exemplifying the true spirit of fiscal federalism in which revenues are equitably shared by the Centre and states. Nevertheless, the levy of cess by the Centre on several goods and services is a contentious issue as revenues from cesses are not shareable. For the effective implementation of GST, a comprehensive and

effective dispute resolution mechanism is necessary along with a robust technological infrastructure. Furthermore, an efficient administrative arrangement can ensure seamless coordination among all stakeholders and facilitate smooth transition to a GST regime. This chapter delves into these issues with a view to providing a narrative around the evolving legislative and policy developments relating to the GST. From a medium term policy perspective, central transfers and debt sustainability of states warrants careful scrutiny as they are going to shape the contours of state finances in the years ahead.

2. Debate on the Revenue Neutral Rate

4.3 The rationale for implementation of the GST is to reform the in-built inefficiencies in the prevalent tax structure. One of the most debated issue in GST implementation has been the appropriate level of the “revenue neutral rate (RNR)”. According to the Report on the Revenue Neutral Rate and Structure of Rates for the Goods and Services Tax (GST), (2015) (Chairman: Arvind Subramanian), “RNR refer to a single rate, which preserves revenue at desired (current) levels”¹. The RNR is different from the “Standard Rate” which is defined as the rate applicable

¹ In practice, there will be a structure of rates but for the sake of clarity it is appropriate to think of a single rate.

on goods and services whose taxation is not clearly stated². Along with other factors such as administrative simplicity, inflation neutrality, compliance friendliness and lower tax burden for the public, the RNR is an indicator of the success of the new tax system (*i.e.*, GST). Nevertheless, there is no clarity on whether a precise RNR exists (Box IV.1). This is primarily due to growth uncertainties and its impact on different industries/sectors which impinges on tax revenue.

4.4 Studies have indicated different RNRs, based on various methodology/assumptions (Table IV.1). One of the earliest studies in the Indian context concluded that if the GST is to be levied on a comprehensive base, the combined Centre-state revenue-neutral rate (RNR) need not be more than 12 per cent (Poddar and Bagchi, 2007). This rate would apply to all goods and services with the exception of motor fuels, which would continue to attract a supplementary levy to maintain

Box IV.1: Can there be an Optimal Rate for Taxing Commodities

The issue of the ideal or the optimal way to tax commodities has been of keen interest among economists for a long time. In the early half of the twentieth century, a Cambridge mathematical economist posed the following problem: suppose a government has a target amount of tax revenues to mobilise and that it can only tax commodities. In this situation, what is the optimal design of the tax structure? The solution is that commodity taxes on all the goods should be set in a manner such that there is a proportional drop in demand along the compensated demand curve for each of the commodities (Ramsey, 1927).

Does this imply proportional taxation? Not ordinarily, although it can be shown that uniform or proportional taxation would hold if either of the following conditions prevails: (i) preferences are homothetic and the utility function is separable between consumption and labor; and (ii) labor supply is completely inelastic (Sandmo, 1976). From a policy perspective, the issue of uniformity of commodity taxes has been a matter of substantial and special interest. The theoretical justification for uniform commodity taxes in the form of VAT must ultimately be traced to some restriction on consumer preferences or the formal properties of the labor supply function.

In a more general treatment of the optimal tax problem incorporating optimum income and commodity taxes, there is a realisation that there are limits to the redistributive powers of indirect or commodity taxes and the overall result seems to be that commodity taxes may be set at uniform

rates and any correction for vertical equity or distributive justice ought to be achieved via making direct taxes (income tax) suitably progressive (Atkinson and Stiglitz, 1980; Nygard and Revesz, 2017).

In the Indian context, the debate on RNR has highlighted a serious concern about the revenue mobilisation capacity of the proposed GST which has to yield more than the combined revenue of the present Central excise and all the state level sales taxes. Any major shortfall would cause a serious dent on the public finances of both the Centre and states; therefore, the projected GST rate/rates have to be suitably calibrated. In this regard, the GST Council has settled for a 4-tier structure set at 5, 12, 18 and 28 per cent which would reflect purely revenue concerns. It, perhaps, is also indicative that there can be no single optimal rate for taxing commodities.

References

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² The Subramanian Committee (2015) had discussed about three approaches to arrive at RNR – the macro, indirect tax turnover (ITT) and the direct tax turnover approaches.

Table IV.1: Revenue Neutral Rate

Study	Suggested RNR
1 Poddar and Bagchi (2007)	Not more than 12 per cent
2 Rao (2008)	10-14 per cent
3 Task Force on GST: Thirteenth Finance Commission (2009)	11 per cent
4 The Report on the Revenue Neutral Rate and Structure of Rates for the Goods and Services Tax (2015)	15-15.5 per cent

Note: RNR given in the table are not comparable due to differences in methodology and approach.

the total revenue yield at their current levels. A study based on 2003-04 all-India input-output matrices undertook two approaches to arrive at GST rates; *i.e.*, GDP-based estimates and a private final consumption-based approach (Rao, 2008). On the former basis, a 10 per cent GST rate was estimated as adequate to raise the revenues required to replace central value added tax (CENVAT) and service tax at the central level, and sales tax, passenger and goods tax, electricity duty and entertainment tax at the state level. Based on the latter approach, the required GST rate was estimated at about 14 per cent³. The study concluded that improvement in the tax regime and tax administration would ensure the same revenues through a lower GST rate (Rao, 2008).

4.5 The report of the Task Force on Goods and Services Tax (2009), (Chairman: Arbind Modi), which was set up by the Thirteenth Finance Commission (FC-XIII), estimated RNR to be 11 per cent exclusive of revenue gains from increased tax compliance and higher GDP. In actual practice, therefore, the RNR of 11 per cent is not revenue neutral – it may actually increase total revenue.

The report also recommended that formula-based devolution (based on State Finance Commission recommendations) of an amount equivalent to collection of state GST (SGST) at 2 percentage points should be made to the local bodies such as municipal corporations (as GST will lead to abolition of all entry and octroi taxes by state and other sub-national governments).

4.6 The Subramanian Committee (2015), cautioned that it is difficult to posit one single number as the appropriate rate with any degree of confidence. Therefore, it recommended that the RNR be in a range of 15 to 15.5 per cent, with a strong preference for the lower end of the range. Even so, it will still place India at relatively higher than many of its emerging market peers – a higher rate implying greater regressivity. Countries that have well-developed social safety nets can better offset this regressivity. It is argued that a higher rate in the initial stages of implementation may reduce tax compliance and increase dissatisfaction, besides being inflationary. Accordingly, a lower rate will be more prudent in terms of wider acceptability, ensuring better tax compliance.

³ Along with this rate, 10 per cent non-rebatable excises on passenger cars and multi-utility vehicles, petroleum products and tobacco products, would help in realising the revenue target.

4.7 A related issue is the revenue potential of the Centre and its capability to provide adequate compensation to the states. If revenues fall short and the fiscal position of both the Centre and states are affected, the Centre runs the risk of having to compensate the states which would be an additional burden on Central finances. Furthermore, multiple rates may be a problem as low rates on some goods have to be balanced through higher rates on other goods to ensure overall revenue neutrality; this will enhance the scope of tax evasion, besides posing administrative difficulties. The GST Council has settled for a four-tier structure in the range of 5-28 per cent based on revenue considerations which is broadly consistent with the RNR of 15-15.5 per cent. Although the details of commodities in each tax bracket is yet to be decided by the GST Council, it is expected that food and other necessary items would be taxed at the lowest rate with some of them being exempted fully. This would minimise the regressive burden of the tax.

3. Dispute Resolution Mechanism and IT Infrastructure

4.8 Tax disputes often arise due to differences in the interpretation of the taxation law by the tax imposing authority and the tax payers. Hence, all efforts should be made to simplify tax laws to avoid ambiguity ensuring effective and timely settlement through a dispute resolution mechanism – a prerequisite for the overall efficiency of tax administration and a conducive business environment. Under the GST, multiple parties such as

the Centre, states, and tax payers would be involved and the possibility of such disputes arising cannot be ignored. Disagreement may arise at several levels – between the Centre and states; between states; and between tax payers and tax authorities – regarding (i) the need of filing appeals at two places under GST (at the state level for SGST and at the Centre for CGST); and (ii) where to file appeal – in the state in which production occurs or where they are consumed (Joshi *et al*, 2016).

4.9 Initially, states were apprehensive that the GST dispute settlement authority (previously proposed under article 279B) would circumscribe the fiscal powers of the Centre and states. Hence, this provision has been done away with and a new provision has been made in Article 279A itself, empowering the GST Council to decide about the modalities of dispute resolution⁴. The GST Council may decide modalities of the redressal mechanism; for example, a retired judge could oversee the resolution panel for legal issues, while other experts could be considered for non-legal issues. The GST Council would take decisions through a three-fourth majority – the Centre will have one-third voting rights while the states will have the remaining two-third, based on a formula under which no party is in a disadvantageous position. Transparency in rules and procedures, easy availability of information, and cooperation among the relevant parties may help in dispute prevention even as outreach by tax authorities and guidance in filing returns may go a long way in minimising cases of disputes. This would

⁴ Report of the Select Committee on the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, Parliament of India.

**Box IV.2:
Goods and Services Tax Network (GSTN)**

In view of the sensitivity of information at the disposal of GSTN, the Empowered Group recommended that the Government retains strategic control over GSTN through measures such as (i) control over the composition of the Board; (ii) mechanisms of special resolution and shareholders agreement; (iii) induction of Government officers on deputation; and (iv) agreements between GSTN and governments. The shareholding pattern would ensure that the Centre (individually) and states (collectively) are the largest stakeholders at 24.5 per cent each. Together, the Government shareholding at 49 per cent would far exceed that of any single private institution. After roll out of the GST, the revenue model of GSTN would consist of user charge to be paid by all stakeholders. Thus, it is envisaged to be a self-sustaining and financially viable entity.

The common GST portal developed by GSTN will function as the front-end of the overall GST IT eco-system. The IT systems of central board of excise and customs (CBEC) and state tax departments will function as the back-office that would handle tax administration functions such as

registration approval, assessment, audit, and adjudication. A common and shared IT infrastructure for taxpayers will handle registration applications, filing of returns, creation of challans for tax payment, settlement of IGST payments (like a clearing house) and generation of business intelligence and analytics. In this regard, about 70 per cent of the existing registrants have already migrated to the GSTN system.

GSTN has selected 34 IT, IT enabled services and financial technology companies, to be called GST Suvidha Providers (GSPs), who would develop applications for taxpayers interacting with the GSTN. In this context, the GST portal will prepare a summary of all payment confirmations received by it from banks every day and share the same with the RBI and accounting authorities for reconciliation. No tax money will come to GSTN; it will only get confirmation of payment from banks.

References

<http://www.gstn.org>
<http://www.cbec.gov.in>

minimise recourse to dispute settlement procedures.

4.10 The success of GST and effective dispute prevention depends on creation of a sound information technology (IT) infrastructure. In this regard, the goods and services tax network (GSTN) – a non-government private limited company – has been set up under erstwhile Section 25 of the Companies Act, 1956 primarily to establish a uniform interface for the tax payer through a common and shared IT infrastructure between the Centre and states that enables processing and exchange of information amongst all stakeholders, viz., tax payers, Central and state governments, accounting offices, banks and the RBI (Box IV.2). In this regard, GSTN would be developing back-end IT modules for states who have opted for it .

4. Administrative Control of GST

4.11 After implementation of GST, there will be one CGST law, 31 SGST laws for each of the states including two Union Territories with legislature, one UTGST for Union Territories without legislature and one IGST law governing inter-state supplies of goods and services. CGST, UTGST and IGST will be administered by the Centre, while the SGST will be managed by the respective state governments. Both Centre and states will simultaneously levy GST across goods and services. CGST and IGST will be administered by the Central Board of Excise and Customs (CBEC) and the SGST will be administered by the State Commercial Tax Departments of the respective state governments. Furthermore, after enactment of GST, the apex indirect tax body CBEC will be re-named as the Central Board of Indirect Tax and Customs (CBIC)

which will implement the rules, including exemptions and threshold, to be set by the GST Council.

4.12 The dual GST is proposed in view of the federal structure in India defining taxation jurisdiction of the Centre and states. In order to address the issue of dual control over assesseees, the GST Council has approved the division of audit and assessment responsibility between the Central and state governments. State authorities would control 90 per cent of the assesseees with annual turnover of less than ₹1.5 crore, while the Centre will control the remaining 10 per cent. Assesseees with a turnover above ₹1.5 crore will be administratively controlled by the Centre and states in equal measure. It has been opined, however, that there should be an option to divide the entire tax base vertically wherein the taxpayers are divided between the Centre and the states in a fixed proportion.

4.13 The fitment of goods and services in the various agreed slab rates is an important issue. In this regard, the GST Council has decided on a four-slab structure, as mentioned earlier, along with a cess on luxury and 'sin' goods such as tobacco. States have been given the powers to levy tax on economic activity within 12 nautical miles of coastal territory. It is proposed to have a common registration and common portal for filing of returns for Central and state tax administrations.

4.14 In order to ensure rollout of the GST on the scheduled timeline of July 1, 2017, the GST Council is actively engaged in resolving administrative and structural issues. On April 06, 2017, the Parliament passed four

supplementary GST laws *viz.* the Central Goods and Services Tax Bill (CGST), the Integrated Goods and Services Tax Bill (IGST), the Goods and Services Tax (Compensation to States) Bill and the Union Territory Goods and Services Tax Bill (UTGST). These will now be presented before the President for his consent following which all states will pass another legislation *viz.* the State Goods and Services Tax Bill (SGST). As on May 01, 2017, 5 states *viz.* Telangana, Bihar, Rajasthan, Jharkhand and Chhattisgarh have passed their SGST Act with other states expected to follow shortly.

5. Fiscal Federalism and GST

4.15 Fiscal federalism deals with the division of governmental functions and financial relations among various levels of government within a federal structure (Musgrave, 1959). As a subfield of public economics, fiscal federalism is concerned with understanding which functions and instruments are best centralised and which are best placed in the sphere of decentralised levels of government (Oates, 1999). From an operational perspective, it consists of the division of responsibilities in respect of taxation and public expenditure between the Centre and state governments. In a federal setup, fiscal transfers are effected through tax devolutions and grants, often supplemented by loans from the Centre to the states. In line with the practice followed in other countries with federal structures, fiscal transfers in India are guided by the principle of 'equalisation', which neutralises insufficiency in fiscal capacity (but not revenue effort) across states. Therefore, the objective of fiscal transfers is to correct vertical and horizontal imbalances (Rao and Singh, 2005) – the former referring to the simultaneous imbalance

between means and responsibilities in two different tiers of governments because states bear expenditure responsibilities disproportionate to their sources of revenue (Rangarajan and Srivastava, 2011); and the latter pertaining to differences in resource capabilities/uniformities between states.

4.16 Under the current system of transfers in India, tax devolution plays a dual role of correcting vertical as well as horizontal imbalances while grants-in-aid are primarily targeted towards achieving a degree of equalisation among states. In recognition of problems relating to vertical and horizontal imbalances, the Constitution of India has made several provisions to bridge the resource gap between the Centre and the states. They include Article 268, which facilitates levy of duties by the Centre but equips the states to collect and retain the same. Similarly, Articles 269, 270, 275, 282 and 293 define ways and means of sharing resources between the Centre and states. Apart from the above-mentioned provisions, Article 280 provides an institutional framework to facilitate Centre-state transfers in the form of Finance Commissions (FC) which determines the share of states in tax revenues of the Centre. FC recommendations are required to address the vertical imbalance between the Centre and state governments as well as the horizontal imbalance among states. There are other constitutional and institutional arrangements for transfer of resources from the Centre to states such as through the budget and making

provisions for fiscal transfers and borrowings to strengthen Centre-state financial relations.

4.17 Regarding financial relations between the Centre and states, the Seventh Schedule (Article 246) of the Indian Constitution lays down the respective fiscal powers and functional responsibilities following the principles of federal finance under three categories *viz.*, the Union List, the State List and the Concurrent List.⁵ The concurrent list is the one in which both the Centre and states can make legislations; however, federal laws prevail in case of a conflict or tie.

4.18 The Centre has been given exclusive powers to levy taxes and collect revenue which are divided between the Centre and states. State governments have freedom to decide the amount of taxation which are levied, collected and retained by them although the tax rates tend to differ among states. The major taxes which state governments can levy and collect revenue are Sales Tax/VAT, entry tax/octroi duty, stamp duties and registration fees, profession tax, land revenue, agricultural income tax (see Chapter III) and the like.

Impact of GST

4.19 The GST is drawing out a new course for fiscal federalism in India focusing on cooperation. After its enactment, tax powers may overlap and the Centre and states will have to agree on GST rates. The GST will subsume taxes levied by the Centre, states and local bodies; therefore, the fiscal capability of local bodies may be affected after implementation of GST.

⁵ The Union List contains items of national importance (eg. defence, railway *etc.*), the State List contains items of state and local interest (eg. public health, agriculture *etc.*) while the Concurrent List contains items having mutual jurisdiction of the Centre and states on areas on mutual interest (eg. education, forest *etc.*).

4.20 The state of vertical imbalances would depend on the pattern and the rate of the GST that will be put in place under the dual rate regime. Therefore, the GST rates should be determined taking into account the present level of revenues of the two-tiered tax structure so as to ensure that the fiscal imbalance does not increase (Rangarajan and Srivastava, 2011).

4.21 In the context of varying rates of taxes across states, the GST endeavours to simplify the tax regime. To the extent, however, that it leads to disagreement between states and between the Centre and the states, it may defeat the spirit of fiscal federalism. Moreover, any single state may have to go with the collective decision even if it is in disagreement with the views of the Council.

4.22 It has been argued on the one hand that GST would lead to loss of fiscal autonomy for states as it would curb their ability to alter tax rates. States would forfeit their right to levy new taxes, or change the existing tax rate or give exemptions to any class of goods or services. On the other hand, with well-defined areas for the application of Central GST (CGST), State GST (SGST) and integrated GST (IGST) to avoid conflict and given the proposed dual-tier structure, the GST is expected to promote cooperative federalism while reducing competitive federalism. Both Parliament and state assemblies have power to make laws on taxation of goods and services, while the GST Council will settle inter-state or Centre-state disputes by consensus. Furthermore, states are free to levy VAT on sale of petroleum and crude products until a decision is taken by the GST Council.

The assignment of concurrent jurisdiction to the Centre and the states for the levy of the GST would, therefore, require an institutional mechanism that would ensure joint decisions about the structure, design and operation.

6. Central Transfers to States

4.23 In a federal structure, a widely debated issue is the transfer of resources from Centre to states. Vertical and horizontal imbalances are common features of a federal structure and India is no exception. Central Government transfers have played a significant role in bridging the resource gap between states expenditure commitments and their own resources for funding such expenditure. Although both own revenue and central transfers to states have increased in the past few years, the increase has been significant in the case of the latter (Table IV.2).⁶

4.24 States have been seeking an increase in the share of central taxes citing a number of reasons *viz.*, (i) reduction in the size of the divisible pool due to increase in the scope of cesses and surcharges; (ii) declining shares

Table IV.2 : Share of Revenue of State Governments

(per cent to GDP)

	Own Revenue	Central Transfers	Total
1	2	3	(4 =2+3)
2010-11	7.1	4.9	12.0
2011-12	7.5	5.1	12.6
2012-13	7.8	4.8	12.6
2013-14	7.5	4.7	12.2
2014-15	7.4	5.4	12.8
2015-16 (RE)	7.7	6.6	14.3
2016-17 (BE)	8.0	7.0	15.0

Note: 1. Own revenue includes own tax revenue and own non-tax revenue.
2. Central transfers includes share in central taxes and grants.

⁶ Central Government transfers to states comprise of tax devolution and grants.

of state plan outlays; and (iii) increasing expenditure needs of states in areas such as infrastructure development, social and human development, environmental protection and pay revisions.⁷ The FC-XIV attempted to address these issues and made major recommendations in the area of Centre-state transfers. In order to improve the vertical distribution, the Commission recommended a compositional shift in transfers from grants to tax devolution to meet the twin objectives of increasing the flow of unconditional transfers to the states and yet leave appropriate fiscal space for the Union. While the share of tax devolution has increased from 32 per cent to 42 per cent of the divisible pool, sector-specific Finance Commission grants are dispensed with.

4.25 The FC-XIV has also dealt with inter-state devolution to mitigate the impact of the differences in fiscal capacity and cost disability among states through horizontal distribution. It has removed the distinction between non-special category and special category states and assigned weights to different indicators, viz., population (17.5 per cent); income distance (50.0 per cent); area (15.0 per cent); the newly introduced criteria of demographic change (10 per cent); and forest cover (7.5 per cent). It recommended post-devolution revenue deficit grants for states where devolution alone could not cover the assessed gap.

4.26 The Union Budget 2015-16 has implemented some of the major recommendations of FC-XIV, viz, (i) increasing

the states' share in tax devolution of the divisible pool, as stated earlier, thereby increasing the flow of unconditional transfers to states; and (ii) modifying the Centre-state funding pattern of some of the centrally sponsored schemes (CSS), in view of the larger tax devolution to the states. The CSS have been recently grouped into three categories viz., (i) schemes which will be fully supported by the Centre, (ii) schemes which will run with changed sharing pattern, and (iii) schemes which will be delinked. These changes have resulted in a major shift in Centre-state financing pattern.

Recent Trends in Central Transfer to States

4.27 Central transfers, which have been declining since 2011-12, increased sharply in 2014-15. This change, both in magnitude and direction, needs to be seen from the perspective of two policy changes which affected the transfer of resources to states. *First*, transfer of funds under CSS prior to 2014-15 was effected through the dual mode of a) state budgets; and b) direct transfer to district rural development agencies and independent societies. In this regard, state governments had expressed their concern that direct transfers to the implementing agencies circumvented state budgets, thereby diluting the responsibilities of the states in ensuring proper utilisation of funds. To address this issue, the entire financial assistance to the states for CSS is routed through the consolidated funds of the states since 2014-15 under the category 'central assistance to state/union territory (UT) plans' (RBI, 2015). As a result, the consolidated funds of states

⁷ The ratio of net additional expenditure on account of pay revision between the Centre and states is 1:1.49 indicating higher net additional liability on account of pay revision for states (FC XIII).

has recorded a significant increase in central transfers. Second, the increase in states' share in the divisible pool of taxes to 42 per cent from 2015-16 onwards has changed the composition of central transfers in favour of statutory transfers, as against discretionary transfers made earlier. It has also led to greater predictability and certainty in the quantum of funds being transferred to the states. The transition to GST may further change the landscape of central transfers to states. In this regard, the proposed compensation clause for revenue losses on account of introduction of GST may add an element of certainty to state governments' revenue.

7. Implications of Special Levies

4.28 Over the years, there has been a proliferation of special levies – generally used to finance specific programmes for a finite time period – viz., cess, surcharge and other additional/special duties that the Central Government has resorted to within the ambit of additional revenue mobilisation (ARM) measures. Consequently the amount of tax revenue raised by the Central Government

through special levies has increased sharply in the recent period. The share of special levies in the Central Government's gross tax revenue (GTR) has increased rapidly from 8.8 per cent in 2012-13 to 15.2 per cent in 2016-17, mainly reflecting the impact of the imposition of two new cesses, viz., *Swachh Bharat* cess and *Krishi Kalyan* cess in the Union Budget of 2015-16 and 2016-17, respectively.

4.29 At present, the Central Government imposes more than 20 cesses but it mobilises the maximum revenue through additional duty on excise on motor spirit and high speed diesel – popularly known as the road cess – which is used for development and maintenance of national highways/other roads and railway crossings. In addition, there are a number of other cesses imposed on excise duty on crude oil, *bidi*, sugar, automobiles, coal, salt, rubber, mica, iron ore, lime stone and dolomite, research and development and the like. Overall, the share of cess in the Central Government's gross tax revenue (GTR) has increased from 6.7 per cent in 2013-14 to 10.8 per cent in 2016-17 (Table IV.3).

Table IV.3: Cess Imposed by the Central Government

Item	2015-16	2016-17 (RE)	2017-18 (BE)	2015-16	2016-17 (RE)	2017-18 (BE)	2015-16	2016-17 (RE)	2017-18 (BE)
	₹ Billion			% Share in Total Cess			% of GTR		
1	2	3	4	5	6	7	8	9	10
Road Cess	695	808	813	52.4	44.0	42.6	4.8	4.7	4.3
Education Cess	280	296	317	21.1	16.1	16.6	1.9	1.7	1.7
Clean Environment Cess	127	285	297	9.6	15.5	15.6	0.9	1.7	1.6
Cess on Crude Oil	143	138	140	10.8	7.5	7.3	1.0	0.8	0.7
Swachh Bharat Cess	39	125	133	3.0	6.8	7.0	0.3	0.7	0.7
Krishi Kalyan Cess	0	90	108	0.0	4.9	5.7	0.0	0.5	0.6
Others	42	96	99	3.2	5.2	5.2	0.3	0.6	0.5
Total Cess	1327	1838	1906	100.0	100.0	100.0	9.1	10.8	10.0

Source: Union Budget, 2017-18.

Table IV.4: Surcharge Imposed by Central Government

Item	2015-16	2016-17 (RE)	2017-18 (BE)	2015-16	2016-17 (RE)	2017-18 (BE)	2015-16	2016-17 (RE)	2017-18 (BE)
	₹ Billion			% Share in Total Surcharge			% of GTR		
1	2	3	4	5	6	7	8	9	10
Corporation tax	178	436	476	45.5	57.8	58.3	1.2	2.6	2.5
Income Tax	16	77	93	4.0	10.1	11.5	0.1	0.4	0.5
Motor Spirit	182	210	213	46.5	27.8	26.1	1.2	1.2	1.1
Pan Masala & Tobacco Products	16	32	34	4.0	4.2	4.2	0.1	0.2	0.2
Total Surcharge	391	754	816	100.0	100.0	100.0	2.7	4.4	4.3

Source: Union Budget, 2017-18.

4.30 Besides cess, the Centre has imposed a surcharge of 10 per cent on tax payable for individual assesseees in the ₹ 50 lakh-1 crore income bracket in the Union Budget 2017-18 while continuing with the existing surcharge of 15 per cent on assesseees with income higher than ₹ 1 crore, and a surcharge ranging between 2 per cent and 12 per cent on companies with total income of more than ₹ 1 crore. The share of surcharge in the Central Government's GTR has increased from 2.5 per cent in 2013-14 to 4.4 per cent in 2016-17 (Table IV.4).

Implications for States

4.31 Despite increasing use of special levies, the benefits do not percolate down to

state governments as special levies are not part of the divisible pool of taxes. Thus, the total divisible tax pool for states (as proportion to total tax revenue) has actually shrunk. Consequently, despite a sharp jump in the share of states in the divisible pool of resources from 32 per cent to 42 per cent from 2015-16 following the FC-XIV recommendations, the states' share in the Centre's GTR has *de facto* increased from 27.1 per cent in 2014-15 to 34.8 per cent in 2015-16 (Table IV.5).

4.32 In effect, such levies bring back the issue of vertical fiscal imbalance. While the Centre continues to get the larger share of revenues, the states make the bulk of disbursements, which is essentially contrary to the spirit of cooperative federalism. Although the Centre

Table IV.5: Special Levies by the Central Government

(₹ Billion)

Item	2012-13	2013-14	2014-15	2015-16	2016-17 (RE)	2017-18 (BE)
1	2	3	4	5	6	7
1. Cess	722	763	839	1327	1838	1906
2. Surcharge	195	280	319	391	754	816
3. Total Cess & Surcharge (1 + 2)	917	1043	1158	1717	2592	2722
4. Gross tax Revenue (GTR) of Centre	10362	11387	12449	14556	17032	19116
5. Share of Cess & Surcharge in GTR (%)	8.8	9.2	9.3	11.8	15.2	14.2
6. Devolution to States	2915	3182	3378	5062	6080	6746
7. States' Share (%) in GTR	28.1	27.9	27.1	34.8	35.7	35.3

Source: Union Budget, several issues.

has been claiming that the enhanced share of states in tax revenues will allow them greater fiscal space even at the cost of lower revenue to support its own programmes and schemes, this has been sought to be offset by increasing the reliance on cesses and surcharges. It has simultaneously reduced the fiscal space for states by curtailing the total central assistance for state plans. Over the years, states have naturally been arguing against cesses, suggesting that either they be completely eliminated or, if continued beyond a specified period, should form a part of the divisible pool.

Implications for GST

4.33 The GST Council has finalised a four-tier GST structure. While the GST Council has decided that all the existing cesses would be subsumed under the GST except the clean energy cess levied on coal, it proposes to levy a cess on ultra-luxury goods (*viz.*, high end cars) and demerit goods (*viz.*, tobacco, pan masala, aerated drinks). Accordingly, luxury and de-merit goods will attract tax at 28 per cent as well as a cess. The GST Council has capped the proposed cess on aerated drinks and luxury automobiles at 15 per cent, pan masala at 135 per cent and cigarettes at 290 per cent. The cess would be used to create a Compensation Fund to help the states that sustain any loss of revenue due to introduction of the GST. In particular, states will be given full compensation for any shortfall in revenue on the basis of a formula that entails a secular revenue growth of 14 per cent for tax revenue of states (with 2015-16 as the base year) over the five years of compensation period. The cess will have a sunset clause of 5 years. It

will be reviewed on a yearly basis and any surplus in the Fund will be distributed among the states. The GST Council will review the taxation structure once the cess is withdrawn.

4.34 Since most of the cesses will be subsumed into the GST, it will increase the size of the divisible pool of resources to the advantage of the states. Introduction of a new cess on luxury and demerit goods may be contrary to the spirit of the GST but the proceeds would be used to compensate the states; thus, the impact of GST would be beneficial overall. Nonetheless, from the point of view of implementation, it could be argued that GST is imposed on consumption while cess, which is typically applied at the stage of manufacturing, may be difficult to administer and could also lead to cascading effects.

8. Concluding Observations

4.35 The implementation of GST would be the single most important tax reform undertaken since the onset of economic reforms with far reaching fiscal consequences for the federal structure of the Indian government. In this regard, the key issue is the determination of the revenue neutral rate which would ensure that the Centre and states would not incur any loss of revenue post-GST implementation. While states are expected to forego fiscal autonomy in the levying of new taxes, changing the existing tax rate or giving tax exemptions with the implementation of the GST, it is expected to promote cooperative federalism and reduce competitive federalism.

4.36 Nevertheless, the amount of tax revenue raised by the Central Government in the recent period through special levies, the benefits of which are not shared with state governments, brings to the fore the issue of vertical fiscal

imbalance. In the way ahead, thorny issues on implementation are sought to be addressed through a robust dispute resolution mechanism while GSTN would provide the necessary IT infrastructure to all stakeholders. Finally, the administrative arrangements of GST rollout have to be seamlessly coordinated among all stakeholders. From a medium-term perspective, greater devolution of resources

to states would provide the flexibility to priorities their expenditure in sync with their development objectives. In this regard, the shift towards statutory transfers have led to an increase in untied funds at the disposal of states. Prudent choices of policies in public finances will help the states in realising their developmental objectives and would also keep them solvent over the medium term.

V

Way Forward

5.1 The fiscal position of state governments in India improved significantly since 2004-05 after the implementation of fiscal rules through the enactment of Fiscal Responsibility and Budget Management (FRBM) Acts / Fiscal Responsibility Legislations (FRLs) and introduction of debt and interest relief measures by the Central Government. These initiatives were also supported by a favourable macroeconomic environment following the high growth phase and a reversal of the interest rate cycle in the mid-2000s.

5.2 In the recent period, particularly during the last couple of years, signs of fiscal stress have re-emerged on the back of poor performance of state public sector enterprises (SPSEs). The recent initiative by several state governments of assuming additional debt liabilities as part of financial and operational restructuring of state power distribution companies (through issuance of UDAY bonds) has led to deterioration in fiscal health of states. This has been reflected in the worsening of key fiscal indicators. It is expected that states will take necessary steps to renew their efforts towards fiscal consolidation and reduce their liabilities.

5.3 The Central Government accepted the recommendations of the Fourteenth Finance Commission (FC-XIV) to increase the states' share in the divisible pool of taxes to 42 per cent (earlier 32 per cent) from 2015-16

onwards. This did lead to greater predictability and certainty in the quantum of funds being transferred to the states; additionally, there has been an overall increase in untied funds. As a result, the share of states in central taxes increased by 1.1 percentage points of GDP in 2015-16 (RE) over the previous year. The increasing use of special levies (*viz.*, cess, surcharge and other additional/special duties) by the Central Government, however, resulted in a reduction in the divisible pool of taxes as these levies are not shared with state governments, although they did boost the Central Government's tax revenue. As a result, despite increase in the share of states in the divisible pool of resources from 2015-16 by 10 per cent following the FC-XIV's recommendation, the states' share in Centre's gross tax revenue has *de facto* increased by only 7.7 per cent – from 27.1 per cent in 2014-15 to 34.8 per cent in 2015-16. It is expected that most of the cesses will be subsumed in the GST, which will increase the size of the divisible pool of resources to the advantage of the states.

5.4 While conventional debt sustainability analysis reveals that state governments' debt is sustainable in the long run, several related developments which have a bearing on the debt/fiscal sustainability of states over the medium term need to be taken into account for a balanced assessment. First, the guarantee commitments of state governments in respect

of SPSEs have recently emerged as a major source of potential risk to debt sustainability. Unbridled growth in these guarantees constitutes a major fiscal risk given the SPSEs large outstanding debt and losses (particularly those in the power sector) (IMF, 2016; Kaur *et al.*, 2014). Second, the interest liabilities of states that have participated in financial restructuring of DISCOMs (through UDAY) would increase, going forward. Moreover, additional provisions are required to be made by the state governments for extending financial support to these utilities in case they continue to incur losses in future. Third, the committed liabilities of states may increase in case they decide to implement the recommendations of their own pay commissions in 2017-18. Since their own tax revenue is inadequate to finance the additional burden, states may take recourse to market borrowing for additional funds, with implications for debt sustainability. Fourth, many states (particularly the fiscally prudent ones), which were earlier refraining from seeking additional funds through market borrowing, may now borrow as per the criteria of additional borrowing indicated by the FC-XIV.

5.5 Yet another dimension is the *ad hoc* nature of various types of loan waivers announced from time to time by state governments. Such initiatives could add to their fiscal burden and affect their finances over the medium term. While these loan waivers could alleviate the immediate debt burden of financially distressed farmers, it is essentially a transfer from tax payers to borrowers with an adverse bearing on the fiscal viability of states. Moreover, it impacts credit discipline, vitiates credit culture and dis-

incentivises borrowers from repayment, thus engendering moral hazard with expectations of future bailouts. Furthermore, if overall government borrowings increase, as is likely due to issuance of debt relief bonds by state governments, yields on state development loans (SDL) may firm up posing a higher interest burden in the future. Concomitantly, it can also crowd out private borrowers, given the finite pool of investible resources in the economy.

5.6 The consolidated GFD-GSDP ratio of 25 states is budgeted at 2.6 per cent for 2017-18, lower than the Central Government's budgeted gross fiscal deficit to GDP ratio at 3.2 per cent. Even as the Central Government makes significant efforts toward fiscal consolidation, the accumulation of liabilities could result in higher debt burden of the states unless immediate steps are taken to contain them. A rising general government debt-GDP ratio is also detrimental from a sovereign rating perspective. The recently released FRBM Review Committee Report, 2017 (Chairman: N. K. Singh) has recommended that a sustainable debt path must be the principle macro-economic anchor of fiscal policy, consisting of 40 per cent of debt-GDP ratio for the Central Government and 20 per cent for state governments by 2022-23. The states will have to considerably tighten their finances to reach this benchmark, given that their outstanding liabilities to GDP ratio stood at 23.9 per cent at end-March 2017.

5.7 In this context, introduction of the GST is expected to have significant macroeconomic implications in terms of growth, inflation, export competitiveness and the fiscal balance in the years ahead.

The successful implementation of GST will result in additional revenue through simpler and easier tax administration, supported by robust and user-friendly IT systems. The GST is expected to reduce administrative costs for collection of tax revenue and improve revenue efficiency. Moreover, uniformity in tax rates and procedures across the country will economise on compliance cost. It will also lead to increase

in the shareable pool of resources, resulting in larger central transfer to the states which, in turn, will enable them to undertake much needed developmental expenditure. Such an outcome would ensure debt sustainability for states in the long term. In fact, the GST is likely to set a new course for cooperative federalism in India by strengthening Centre-state partnership.

Annex-I: GST Council Meeting and Major Decisions – Timeline

Date	Event	Major Decisions
September 15, 2016	Constitution of the GST Council	<ul style="list-style-type: none"> • The President of India constituted the “GST Council” vide F. No. 31011/09/2015-SO (ST) dated 15th September, 2016. • GST Council can hold meetings and take decisions on various major issues such as Model law, rate of taxes, exemptions <i>etc.</i>
September 16, 2016	Enactment of GST Amendment Act.	<ul style="list-style-type: none"> • All sections of Constitution (One Hundred and First Amendment) Act, 2016 came into force vide Ministry of Finance’ Notification No. S.O. 2986(E) dated September 16, 2016.
September 22, 2016	First Meeting of GST Council	<ul style="list-style-type: none"> • Threshold exemption limit decided at ₹ 10 Lakhs for North-Eastern States and ₹ 20 Lakhs for the rest of India. • States will have sole jurisdiction over assesseees having a turnover of ₹ 1.5 crore or less. The existing service tax assesseees will continue to be under jurisdiction of Centre. • The Centre will pay quarterly or bi-monthly compensation to States, in case of any revenue loss. • Decided 2015-16 as the base year for calculating the compensation.
September 30, 2016	Second Meeting	<ul style="list-style-type: none"> • The GST Council finalised five subordinate legislations relating to payment, returns, refunds, invoice and registration. • Consensus on area-based exemption in accordance with those granted under the current excise regime. • Taxes will have to be collected and it can be reimbursed from the annual budgets to the exempted categories. • To compensate States for 5 years for loss of revenue due to implementation of GST, the base year for the revenue of the State would be 2015-16 and a fixed growth rate of 14 per cent will be applied to it

Annex-I: GST Council Meeting and Major Decisions – Timeline (Contd.)

Date	Event	Major Decisions
October 19, 2016	Third Meeting	<ul style="list-style-type: none"> • Proposed a four-tier rate structure comprising a lower rate of 6 per cent, two standard rates of 12 per cent and 18 per cent and a higher rate of 26 per cent with an additional cess for luxury and demerit goods. • Cess was proposed to be used for payment of compensation to the States. However, consensus could not be reached.
November 3, 2016	Fourth Meeting	<ul style="list-style-type: none"> • Decided a four-tier GST rate structure of 5 per cent, 12 per cent, 18 per cent and 28 per cent. • Essential items including food will be taxed at zero rate. • The lowest rate of 5 per cent would be for common use items. • 12 per cent and 18 per cent would be the standard rates. • The highest rate would apply to luxury and de-merit goods, which will also attract an additional cess. • The collection from this cess as well as clean energy cess will be used for compensating states for any loss of revenue during the first five years of implementation of GST.
December 2-3, 2016	Fifth Meeting	<ul style="list-style-type: none"> • Consensus could not be reached on the issue of sharing of administrative powers between the centre and the states.
December 11, 2016	Sixth Meeting	<ul style="list-style-type: none"> • The Council discussed on the Model CGST and SGST legislation (Model GST Law) which was released in the public domain on November 26, 2016. • Could not reach consensus on issue of dual control of assesses.
December 22-23, 2016	Seventh Meeting	<ul style="list-style-type: none"> • Draft CGST and SGST Law were cleared along with compensation law. • No consensus was reached on issue of dual control.

Annex-I: GST Council Meeting and Major Decisions – Timeline (Contd.)

Date	Event	Major Decisions
January 3- 4, 2017	Eighth Meeting	<ul style="list-style-type: none"> • Issue of dual control remained unresolved. • States raised a new issue of split in tax revenue in ratio of 60:40 between states and Centre instead of equally dividing GST between Centre and states. • States demanded taxation rights for sales made in the high seas within 12 nautical miles of its coastline. • States requested to increase the number of items on which this new Cess is to be levied.
January 16, 2017	Ninth Meeting	<ul style="list-style-type: none"> • A broad consensus was reached for GST to be rolled out from 1st July 2017 instead of 1st April 2017. • The issue of dual control was broadly resolved. States will have powers to assess and administer 90 per cent of the tax payers under Rs. 1.5 crores annual turnover while the remaining 10 per cent would be controlled by the Centre. • Tax payers with turnover more than Rs 1.5 crores will be controlled and administered in 50:50 ratio both by the states and Centre. • States can levy GST within 12 nautical miles of its coastline in the high seas. • Any IGST disputes among states will be resolved by the Centre.
February 18, 2017	Tenth Meeting	<ul style="list-style-type: none"> • Formally approved Compensation law. • Some of the issues in three crucial draft CGST/SGT/IGST laws were discussed.
March 4, 2017	Eleventh Meeting	<ul style="list-style-type: none"> • Council cleared the two key draft laws of Central GST (CGST) and Integrated GST (IGST). • Hotels with annual turnover of less than ₹ 50 lakh will pay the lowest tax rate of 5 per cent under the GST regime.

Annex-I: GST Council Meeting and Major Decisions – Timeline (Concl.)

Date	Event	Major Decisions
March 16, 2017	Twelfth Meeting	<ul style="list-style-type: none"> • Cleared the remaining two supplementary legislations UTGST (Union Territory GST Law) and the SGST (State GST Law) needed for implementation of the goods and service tax (GST) regime. • Approved the bound rate of 15 per cent as peak rate for the proposed cess to be levied on certain demerit goods.
March 31, 2017	Thirteenth Meeting	<ul style="list-style-type: none"> • Approved the Rules relating to Input Tax Credit, Valuation, Composition and Transition. • Gave final approval for changes in rules for filing tax returns in the new regime, registration of entities, payment of GST, invoicing and refunds to make them compatible with GST laws.

Source: i. <http://www.gstindiaonline.com/>
 ii. <https://gstindiaguide.com/gst-council-finalise-draft-rules-today/>
 iii. <http://www.cbec.gov.in/htdocs-cbec/gst/index>

Annex-II: Stochastic Frontier Analysis – Methodology

Following the standard stochastic frontier model for cross section analysis (Aigner *et al.*, 1977) later extended to panel data (Battese and Coelli, 1995), let

$$Y_{it} = \exp(X_{it}\beta + v_{it} - u_{it}) \dots\dots\dots (1)$$

where Y_{it} denotes own tax revenue (OTR)/taxes on commodities and services (TaxCom), X_{it} denotes vector of inputs (*viz.*, Log Per capita GSDP, Square of Log Per capita GSDP and Log share of Agriculture in GSDP) affecting tax revenue for the i^{th} state in the t^{th} period and β is a vector of unknown parameters. Error component is decomposed into two parts v_{it} and u_{it} ; v_{it} is statistical noise term with symmetric distribution while u_{it} is a non-negative error component representing the time varying technical inefficiency. The inefficiency effects are expressed as an explicit function of state-specific variables and a random error to identify the reasons for differences in predicted efficiencies between states as given below

$$u_{it} = Z_{it}\delta + W_{it} \dots\dots\dots (2)$$

where W_{it} is a random variable defined by truncation of normal distribution with zero mean and variance σ^2 and Z_{it} denotes vector of variables predicting inefficiency (*viz.*, Ratio of transfers in revenue receipts, Aggregate Expenditure to GSDP, Debt-GSDP ratio and VAT Dummy). The estimates of efficiency can be derived once the point estimates of u_{it} are obtained by the following expression;

$$Efficiency = \exp(-\hat{u}_{it}) \dots\dots\dots (3)$$

Table 1: Stochastic Frontier and Technical Inefficiency – Estimates

	SFA Model 1	SFA Model 2
	Log OTR-GSDP	Log TaxCom-GSDP
Stochastic Frontier		
Log Per capita GSDP	0.299 [*] (0.032)	0.281 [*] (0.021)
Square of Log Per capita GSDP	-0.0148 [*] (0.031)	-0.0143 [*] (0.015)
Log share of Agriculture in GSDP	-0.0579 ^{**} (0.006)	-0.0564 ^{**} (0.004)
Constant	0.644 (0.365)	0.67 (0.294)
Inefficiency Equation		
Ratio of transfers in revenue receipts	0.0222 ^{***} (0.000)	0.0228 ^{***} (0.000)
Aggregate Expenditure to GSDP	-0.0557 ^{***} (0.000)	-0.0619 ^{***} (0.000)
Debt-GSDP ratio	0.00279 [*] (0.024)	0.00472 ^{***} (0.000)
VAT Dummy	-0.126 ^{***} (0.000)	-0.105 ^{**} (0.002)
Constant	0.189 [*] (0.001)	0.256 ^{***} (0.000)
Usigma Constant	-6.868 ^{***} (0.000)	-6.135 ^{***} (0.000)
Vsigma Constant	-4.320 ^{***} (0.000)	-4.357 ^{***} (0.000)
Observations	363	401
Log-Likelihood	262.7	288.7

p-values in parentheses
^{*} *p* < 0.05, ^{**} *p* < 0.01, ^{***} *p* < 0.001

Table 2: Sigma Convergence Test

	SD Model 1	SD Model 2
Year	0.792 [*] (0.035)	1.155 ^{***} (0.000)
Year sq.	-0.000198 [*] (0.035)	-0.000289 ^{***} (0.000)
Constant	-790.6 [*] (0.035)	-1153.7 ^{***} (0.000)
Observations	23	25
Log-Likelihood	63.45	70.19

p-values in parentheses
^{*} *p* < 0.05, ^{**} *p* < 0.01, ^{***} *p* < 0.001

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Explanatory Note on Data Sources and Methodology

Data Sources

This Report is based on the receipts and expenditure data presented in the budget documents of 29 state governments and two union territories (UTs). For accounts data, this has also been supplemented with the data taken from Finance Accounts of the state published by CAG, wherever required. Data in respect of two UTs with legislature, viz., National Capital Territory of Delhi (NCT Delhi) and Puducherry are provided separately as memo item in all Statements. The analysis conforms to the data presented in state budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual states/UTs into revenue and capital accounts. Revenue expenditure and capital expenditure are further bifurcated into 'Plan' and 'Non-Plan'. Some supplementary information regarding outstanding guarantees (contingent liabilities), expenditure on 'wages and salaries' and 'operations and maintenance' are obtained from state governments. Data on the outstanding state-wise loans under the National Small Savings Fund have been obtained from the Ministry of Finance, Government of India. The outstanding state-wise central loans have been sourced from the Union Finance Accounts. Besides, several items of data including avilment of ways and means advances (WMA)/overdraft (OD), market borrowings, investment of state governments in central government treasury bills and the data on the state development loans (SDLs) have been taken from the Reserve Bank records. The state-wise Gross State Domestic Product (GSDP) are at factor cost (current prices) and have been sourced from the Central Statistics Office (CSO). This is supplemented by information received from the respective state governments and GSDP estimates used in the budget documents of the respective state governments. Wherever both the CSO data as well as information from state governments were not available, the data was estimated based on the previous three years' annual average growth

rate. Data on Gross Domestic Product (GDP) are at current market prices. GDP/GSDP data prior to 2011-12 correspond to base 2004-05 and data from 2011-12 onwards correspond to 2011-12 base, as published by CSO. In case of West Bengal, 2004-05 base GSDP is used as data for 2011-12 base is not available. GDP data for the year 2016-17 (BE) is taken from the Union Budget 2016-17.

Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditures relating to revenue account, capital outlay and loans and advances are categorised into social services, economic services and general services. While social and economic services constitute development expenditure, expenditure on general services is treated as non-development expenditure. Thus, development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by state governments. Social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing (given under revenue expenditure, capital outlay and loans and advances by state governments).

The 'All States' total and national averages pertain to 29 state governments, excluding NCT Delhi and Puducherry.

The term 'Aggregate Expenditure' used in Chapter II is defined as summation of revenue expenditure, capital outlay and loans and advances. The term 'Aggregate Disbursement' used in Appendix Tables and Statements is summation of aggregate expenditure and debt repayments. The capital receipts provided in Appendix Tables (consolidated) and Statements (state-wise) and used in the analysis include public account items on a net basis while these are excluded from the respective capital expenditure. Percentage variation worked out in Appendix Tables and Statements may differ due to rounding-off of figures.

The data provided in Appendix III (capital receipts) and Appendix IV (capital expenditure) are on a gross basis for all items, including public account items. Additionally, total capital receipts taking public account items on a net basis are also given in Appendix III to have comparable data with those of the previous years. Total capital expenditure given in Appendix IV is exclusive of public account items.

The 'overall deficit/surplus' in the appendices is equal to the sum of cash deficit/ surplus (difference between the closing balance and opening balance), increase/decrease in cash balance investment account and the increase/decrease in WMA/ODs extended by the Reserve Bank.

Methodology for Debt Statistics

The Reserve Bank in its Report of 2005-06 budgets had compiled a data series on outstanding liabilities of state governments since 1990-91. In the 2006-07 Report, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of state governments. In the 2007-08 Report, a revised data series on outstanding liabilities of state governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and state governments, Reserve Bank records, data received from the Ministry of Finance (Government of India), Union Finance

Accounts (Controller General of Accounts) and the budget documents of state governments. The present Report follows the same methodology for compilation of outstanding liabilities as given in 2007-08 Report and uses the same data sources.

The outstanding liabilities of the state governments as at end-March 2015 have been directly taken from Comptroller and Auditor General (CAG) of India's 'Combined Finance and Revenue Accounts of the Union and State Governments in India' (except for column nos. 2 to 5 and 15 in Statement 18). The outstanding liabilities position for end-March 2016 and end-March 2017 have been derived by adding annual flows [2015-16 (RE) and 2016-17 (BE)], to the outstanding amounts for end-March 2015 and end-March 2016, respectively, in conformity with recommended methodology of 'Report of the Working Group on Compilation of State Government Liabilities', 2005. Based on the statewise market loans (Statement 22), the maturity profile of outstanding state government securities is provided in Statements 23 and 24. These Statements also incorporate the appropriation of liabilities of the four bifurcated states (Bihar, Madhya Pradesh, Uttar Pradesh and Andhra Pradesh) to their respective newly formed states (Jharkhand, Chhattisgarh, Uttarakhand and Telangana) on the basis of Government of India notifications.

Note : The 'State Finances: A Study of Budgets' published since 2001-02 are available on the Reserve Bank's website. The Reserve Bank of India also released 'Compendium CD of Articles on State Finances from 1950-51 to 2010-11' in July 2011. This Compendium CD provides access to all the articles published since 1950-51 to 2010-11 at one place.

Appendix Tables

Appendix Tables

Appendix Table 1: Major Deficit Indicators of State Governments

(₹ billion)

Year	Gross Fiscal Deficit	Revenue Deficit	Primary Deficit	Primary Revenue Deficit	Net RBI Credit to States
1	2	3	4	5	6
2000-01	879.2 (4.0)	553.2 (2.5)	369.4 (1.7)	43.3 (0.2)	-10.9 (-0.1)
2001-02	942.6 (4.0)	604.0 (2.6)	326.7 (1.4)	-12.0 (-0.1)	34.5 (0.1)
2002-03	997.3 (3.9)	571.8 (2.3)	307.0 (1.2)	-118.5 (-0.5)	-31.0 (-0.1)
2003-04	1,206.3 (4.2)	634.1 (2.2)	402.4 (1.4)	-169.9 (-0.6)	2.9 (0.0)
2004-05	1,077.7 (3.3)	391.6 (1.2)	213.5 (0.7)	-472.6 (-1.5)	-27.1 (-0.1)
2005-06	900.8 (2.4)	70.1 (0.2)	60.6 (0.2)	-770.1 (-2.1)	-38.4 (-0.1)
2006-07	775.1 (1.8)	-248.6 (-0.6)	-156.7 (-0.4)	-1,180.4 (-2.7)	-11.5 (0.0)
2007-08	754.5 (1.5)	-429.4 (-0.9)	-243.8 (-0.5)	-1,427.7 (-2.9)	11.4 (0.0)
2008-09	1,345.9 (2.4)	-126.7 (-0.2)	316.3 (0.6)	-1,156.3 (-2.1)	-16.1 (0.0)
2009-10	1,888.2 (2.9)	310.2 (0.5)	760.1 (1.2)	-817.9 (-1.3)	1.9 (0.0)
2010-11	1,614.6 (2.1)	-30.5 (-)	366.4 (0.5)	-1,278.7 (-1.6)	25.2 (0.0)
2011-12	1,683.5 (1.9)	-239.6 (-0.3)	315.4 (0.4)	-1,607.8 (-1.8)	-12.0 (0.0)
2012-13	1,954.7 (2.0)	-203.2 (-0.2)	450.0 (0.5)	-1,707.9 (-1.7)	-12.5 (0.0)
2013-14	2,478.5 (2.2)	105.6 (0.1)	789.5 (0.7)	-1,583.3 (-1.4)	9.9 (0.0)
2014-15	3,271.9 (2.6)	457.0 (0.4)	1,367.8 (1.1)	-1,447.1 (-1.2)	24.2 (0.0)
2015-16 (BE)	3,333.3 (2.4)	-537.2 (-0.4)	1,141.8 (0.8)	-2,728.7 (-1.9)	-
2015-16 (RE)	4,933.6 (3.6)	311.1 (0.2)	2,765.6 (2.0)	-1,857.0 (-1.4)	-30.5 (0.0)
2016-17 (BE)	4,495.2 (3.0)	-208.5 (-0.1)	1,952.8 (1.3)	-2,751.0 (-1.8)	7.9 (0.0)

RE: Revised Estimates. BE: Budget Estimates. '-': Not Available.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Revenue deficit is the difference between revenue expenditure and revenue receipts.

3. Gross fiscal deficit is aggregate expenditure (aggregate disbursement net of debt repayments) *minus* revenue receipts, non-debt capital receipts.

4. Primary deficit is gross fiscal deficit minus interest payments.

5. Primary revenue deficit is revenue deficit minus interest payments.

6. Figures in parentheses are as percentage to GDP.

7. The net RBI credit to State Governments refers to variations in WMA/OD given to them by the RBI net of their incremental deposits with the RBI.

Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand; and Reserve Bank Records.

Appendix Table 2: Devolution and Transfer of Resources from the Centre (Contd.)

Item	(₹ billion)									
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	
1										
I. States' Share in Central Taxes										
II. Grants from the Centre (1 to 5)										
1. State Plan Schemes	507.3	522.2	566.6	670.8	785.5	940.2	1202.9	1514.0	1610.5	
2. Central Plan Schemes	372.9	426.0	451.7	508.3	563.2	767.5	944.5	1086.2	1299.2	
3. Centrally Sponsored Schemes	160.9	193.2	196.7	254.5	297.6	287.5	402.1	495.5	634.8	
4. NEC/Special Plan Schemes	11.3	12.7	17.2	13.5	13.2	22.2	21.0	22.7	26.6	
5. Non-Plan Grants (a to c)	71.3	83.4	86.5	98.4	103.9	133.1	174.3	218.7	258.9	
a) Statutory Grants	1.3	2.1	2.2	2.9	2.9	3.4	3.1	6.2	5.2	
b) Grants for Natural Calamities	128.1	134.6	149.2	139.0	145.7	321.3	344.1	343.1	373.8	
c) Non-Plan Non-Statutory Grants	80.4	92.6	82.0	75.5	76.4	180.5	177.2	197.9	204.8	
III. Gross Loans from the Centre (i+ii)	5.0	5.9	32.3	17.7	21.7	32.7	36.0	26.4	29.1	
i) Plan Loans	42.7	36.1	34.8	45.8	47.7	108.1	130.8	118.8	139.9	
ii) Non-Plan Loans*	187.1	244.0	268.3	258.7	258.8	81.0	57.2	72.5	70.0	
IV. Gross Transfer (I+II+III)	164.9	209.5	203.6	241.6	234.7	80.6	61.6	72.3	70.0	
V. Repayment of Loans and Interest Payments Liabilities (a+b)	22.1	34.4	64.7	17.2	24.1	0.3	-4.4	0.2	0.1	
a) Repayment of Loans to the Centre	1067.3	1192.1	1286.6	1437.8	1607.5	1788.7	2204.6	2672.8	2979.8	
b) Interest Payments on the Loans from the Centre	370.7	420.3	569.4	408.0	597.2	212.9	277.9	199.8	188.6	
VI. Net Transfer of Resources from the Centre (IV-V)	103.8	135.0	272.0	119.3	356.6	81.4	146.0	81.8	77.7	
	266.8	285.3	297.4	288.7	240.6	131.5	131.8	117.9	110.9	
	696.6	771.8	717.1	1029.8	1010.3	1575.8	1926.8	2473.0	2791.2	

(Contd...)

* : Include Ways and Means Advances from the Centre. NEC: North Eastern Council.
 Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhhand.

Appendix Table 2: Devolution and Transfer of Resources from the Centre (Concd.)

Item	2009-10									2010-11									2011-12									2012-13									2013-14									2014-15 (Accounts)									2015-16 (Budget Estimates)									2015-16 (Revised Estimates)									2016-17 (Budget Estimates)																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																														
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35	36	37	38	39	40	41	42	43	44	45	46	47	48	49	50	51	52	53	54	55	56	57	58	59	60	61	62	63	64	65	66	67	68	69	70	71	72	73	74	75	76	77	78	79	80	81	82	83	84	85	86	87	88	89	90	91	92	93	94	95	96	97	98	99	100	101	102	103	104	105	106	107	108	109	110	111	112	113	114	115	116	117	118	119	120	121	122	123	124	125	126	127	128	129	130	131	132	133	134	135	136	137	138	139	140	141	142	143	144	145	146	147	148	149	150	151	152	153	154	155	156	157	158	159	160	161	162	163	164	165	166	167	168	169	170	171	172	173	174	175	176	177	178	179	180	181	182	183	184	185	186	187	188	189	190	191	192	193	194	195	196	197	198	199	200	201	202	203	204	205	206	207	208	209	210	211	212	213	214	215	216	217	218	219	220	221	222	223	224	225	226	227	228	229	230	231	232	233	234	235	236	237	238	239	240	241	242	243	244	245	246	247	248	249	250	251	252	253	254	255	256	257	258	259	260	261	262	263	264	265	266	267	268	269	270	271	272	273	274	275	276	277	278	279	280	281	282	283	284	285	286	287	288	289	290	291	292	293	294	295	296	297	298	299	300	301	302	303	304	305	306	307	308	309	310	311	312	313	314	315	316	317	318	319	320	321	322	323	324	325	326	327	328	329	330	331	332	333	334	335	336	337	338	339	340	341	342	343	344	345	346	347	348	349	350	351	352	353	354	355	356	357	358	359	360	361	362	363	364	365	366	367	368	369	370	371	372	373	374	375	376	377	378	379	380	381	382	383	384	385	386	387	388	389	390	391	392	393	394	395	396	397	398	399	400	401	402	403	404	405	406	407	408	409	410	411	412	413	414	415	416	417	418	419	420	421	422	423	424	425	426	427	428	429	430	431	432	433	434	435	436	437	438	439	440	441	442	443	444	445	446	447	448	449	450	451	452	453	454	455	456	457	458	459	460	461	462	463	464	465	466	467	468	469	470	471	472	473	474	475	476	477	478	479	480	481	482	483	484	485	486	487	488	489	490	491	492	493	494	495	496	497	498	499	500	501	502	503	504	505	506	507	508	509	510	511	512	513	514	515	516	517	518	519	520	521	522	523	524	525	526	527	528	529	530	531	532	533	534	535	536	537	538	539	540	541	542	543	544	545	546	547	548	549	550	551	552	553	554	555	556	557	558	559	560	561	562	563	564	565	566	567	568	569	570	571	572	573	574	575	576	577	578	579	580	581	582	583	584	585	586	587	588	589	590	591	592	593	594	595	596	597	598	599	600	601	602	603	604	605	606	607	608	609	610	611	612	613	614	615	616	617	618	619	620	621	622	623	624	625	626	627	628	629	630	631	632	633	634	635	636	637	638	639	640	641	642	643	644	645	646	647	648	649	650	651	652	653	654	655	656	657	658	659	660	661	662	663	664	665	666	667	668	669	670	671	672	673	674	675	676	677	678	679	680	681	682	683	684	685	686	687	688	689	690	691	692	693	694	695	696	697	698	699	700	701	702	703	704	705	706	707	708	709	710	711	712	713	714	715	716	717	718	719	720	721	722	723	724	725	726	727	728	729	730	731	732	733	734	735	736	737	738	739	740	741	742	743	744	745	746	747	748	749	750	751	752	753	754	755	756	757	758	759	760	761	762	763	764	765	766	767	768	769	770	771	772	773	774	775	776	777	778	779	780	781	782	783	784	785	786	787	788	789	790	791	792	793	794	795	796	797	798	799	800	801	802	803	804	805	806	807	808	809	810	811	812	813	814	815	816	817	818	819	820	821	822	823	824	825	826	827	828	829	830	831	832	833	834	835	836	837	838	839	840	841	842	843	844	845	846	847	848	849	850	851	852	853	854	855	856	857	858	859	860	861	862	863	864	865	866	867	868	869	870	871	872	873	874	875	876	877	878	879	880	881	882	883	884	885	886	887	888	889	890	891	892	893	894	895	896	897	898	899	900	901	902	903	904	905	906	907	908	909	910	911	912	913	914	915	916	917	918	919	920	921	922	923	924	925	926	927	928	929	930	931	932	933	934	935	936	937	938	939	940	941	942	943	944	945	946	947	948	949	950	951	952	953	954	955	956	957	958	959	960	961	962	963	964	965	966	967	968	969	970	971	972	973	974	975	976	977	978	979	980	981	982	983	984	985	986	987	988	989	990	991	992	993	994	995	996	997	998	999	1000	1001	1002	1003	1004	1005	1006	1007	1008	1009	1010	1011	1012	1013	1014	1015	1016	1017	1018	1019	1020	1021	1022	1023	1024	1025	1026	1027	1028	1029	1030	1031	1032	1033	1034	1035	1036	1037	1038	1039	1040	1041	1042	1043	1044	1045	1046	1047	1048	1049	1050	1051	1052	1053	1054	1055	1056	1057	1058	1059	1060	1061	1062	1063	1064	1065	1066	1067	1068	1069	1070	1071	1072	1073	1074	1075	1076	1077	1078	1079	1080	1081	1082	1083	1084	1085	1086	1087	1088	1089	1090	1091	1092	1093	1094	1095	1096	1097	1098	1099	1100	1101	1102	1103	1104	1105	1106	1107	1108	1109	1110	1111	1112	1113	1114	1115	1116	1117	1118	1119	1120	1121	1122	1123	1124	1125	1126	1127	1128	1129	1130	1131	1132	1133	1134	1135	1136	1137	1138	1139	1140	1141	1142	1143	1144	1145	1146	1147	1148	1149	1150	1151	1152	1153	1154	1155	1156	1157	1158	1159	1160	1161	1162	1163	1164	1165	1166	1167	1168	1169	1170	1171	1172	1173	1174	1175	1176	1177	1178	1179	1180	1181	1182	1183	1184	1185	1186	1187	1188	1189	1190	1191	1192	1193	1194	1195	1196	1197	1198	1199	1200	1201	1202	1203	1204	1205	1206	1207	1208	1209	1210	1211	1212	1213	1214	1215	1216	1217	1218	1219	1220	1221	1222	1223	1224	1225	1226	1227	1228	1229	1230	1231	1232	1233	1234	1235	1236	1237	1238	1239	1240	1241	1242	1243	1244	1245	1246	1247	1248	1249	1250	1251	1252	1253	1254	1255	1256	1257	1258	1259	1260	1261	1262	1263	1264	1265	1266	1267	1268	1269	1270	1271	1272	1273	1274	1275	1276	1277	1278	1279	1280	1281	1282	1283	1284	1285	1286	1287	1288	1289	1290	1291	1292	1293	1294	1295	1296	1297	1298	1299	1300	1301	1302	1303	1304	1305	1306	1307	1308	1309	1310	1311	1312	1313	1314	1315	1316	1317	1318	1319	1320	1321	1322	1323	1324	1325	1326	1327	1328	1329	1330	1331	1332	1333	1334	1335	1336	1337	1338	1339	1340	1341	1342	1343	1344	1345	1346	1347	1348	1349	1350	1351	1352	1353	1354	1355	1356	1357	1358	1359	1360	1361	1362	1363	1364	1365	1366	1367	1368	1369	1370	1371	1372	1373	1374	1375	1376	1377	1378	1379	1380	1381	1382	1383	1384	1385	1386	1387	1388	1389	1390	1391	1392	1393	1394	1395	1396	1397	1398	1399	1400	1401	1402	1403	1404	1405	1406	1407	1408	1409	1410	1411	1412	1413	1414	1415	1416	1417	1418	1419	1420	1421	1422	1423	1424	1425	1426	1427	1428	1429	1430	1431	1432	1433	1434	1435	1436	1437	1438	1439	1440	1441	1442	1443	1444	1445	1446	1447	1448	1449	1450	1451	1452	1453	1454	1455	1456	1457	1458	1459	1460	1461	1462	1463

Appendix Table 3: Development and Non-Development Expenditure

(₹ billion)

Year	Development*			Non-Development*			Others**	Total
	Plan	Non Plan	Total	Plan	Non Plan	Total		
1	2	3	4	5	6	7	8	9
2000-01	738.8 (21.7)	1317.9 (38.8)	2056.7 (60.5)	15.4 (0.5)	1152.9 (33.9)	1168.2 (34.4)	173.4 (5.1)	3398.4 (100.0)
2001-02	739.1 (20.0)	1371.8 (37.2)	2110.9 (57.3)	18.6 (0.5)	1336.5 (36.3)	1355.1 (36.8)	220.9 (6.0)	3686.8 (100.0)
2002-03	813.7 (19.8)	1404.3 (34.2)	2218.0 (54.1)	25.4 (0.6)	1470.2 (35.8)	1495.5 (36.5)	389.0 (9.5)	4102.5 (100.0)
2003-04	952.4 (18.5)	1776.1 (34.5)	2728.5 (53.1)	26.1 (0.5)	1639.3 (31.9)	1665.4 (32.4)	749.2 (14.6)	5143.0 (100.0)
2004-05	1123.8 (20.3)	1740.9 (31.5)	2864.7 (51.8)	27.3 (0.5)	1824.2 (33.0)	1851.5 (33.5)	818.0 (14.8)	5534.3 (100.0)
2005-06	1401.0 (24.9)	1899.5 (33.8)	3300.4 (58.8)	38.8 (0.7)	1861.5 (33.1)	1900.2 (33.8)	416.2 (7.4)	5616.8 (100.0)
2006-07	1825.5 (27.8)	2096.2 (31.9)	3921.7 (59.7)	52.0 (0.8)	2066.7 (31.4)	2118.7 (32.2)	532.4 (8.1)	6572.8 (100.0)
2007-08	2242.4 (29.8)	2402.2 (31.9)	4644.6 (61.7)	64.2 (0.9)	2268.1 (30.1)	2332.3 (31.0)	546.3 (7.3)	7523.2 (100.0)
2008-09	2747.8 (31.1)	2923.0 (33.1)	5670.9 (64.3)	69.2 (0.8)	2480.7 (28.1)	2549.8 (28.9)	602.7 (6.8)	8823.3 (100.0)
2009-10	3009.5 (29.6)	3367.8 (33.2)	6377.3 (62.8)	87.9 (0.9)	2987.5 (29.4)	3075.5 (30.3)	700.5 (6.9)	10153.3 (100.0)
2010-11	3492.2 (30.1)	3711.4 (32.0)	7203.5 (62.2)	84.3 (0.7)	3488.6 (30.1)	3572.9 (30.8)	810.9 (7.0)	11587.3 (100.0)
2011-12	4049.9 (30.0)	4474.2 (33.1)	8524.1 (63.1)	106.0 (0.8)	3904.6 (28.9)	4010.6 (29.7)	981.5 (7.3)	13516.1 (100.0)
2012-13	4666.8 (30.4)	5055.8 (33.0)	9722.6 (63.4)	118.2 (0.8)	4350.6 (28.4)	4468.8 (29.1)	1151.2 (7.5)	15342.5 (100.0)
2013-14	5194.7 (30.4)	5569.9 (32.6)	10764.5 (63.1)	147.3 (0.9)	4898.2 (28.7)	5045.5 (29.6)	1251.4 (7.3)	17061.4 (100.0)
2014-15	6675.7 (33.0)	6584.1 (32.5)	13259.9 (65.5)	178.0 (0.9)	5486.7 (27.1)	5664.7 (28.0)	1333.3 (6.6)	20257.8 (100.0)
2015-16 (RE) \$	9681.0 (37.9)	7475.7 (29.3)	17490.9 (68.4)	258.3 (1.0)	6153.2 (24.1)	6570.1 (25.7)	1494.5 (5.8)	25555.5 (100.0)
2016-17 (BE) \$	10721.9 (37.9)	7747.7 (27.4)	18905.2 (66.9)	303.7 (1.1)	7253.0 (25.7)	7741.8 (27.4)	1621.1 (5.7)	28268.0 (100.0)

RE : Revised Estimates. BE : Budget Estimates.

* : Includes expenditure on revenue and capital account and loans and advances extended by state governments.

** : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

\$: Plan-non plan break up for 2015-16 (RE) and 2016-17 (BE) will not add up as the break up is not given by Jammu & Kashmir.

Note : Figures in parentheses are percentage to total.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Appendix Tables

Appendix Table 4: Development Expenditure – Major Heads

(₹ billion)

Item	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	Percentage variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
I. Development Expenditure (Revenue and Capital) (A + B)	12,969.2	15,868.0	16,612.7	18,475.3	28.1	4.7	11.2
A. Social Services (1 to 11)	6,962.1 (52.5)	8,735.2 (54.2)	9,007.5 (51.5)	10,077.8 (53.3)	29.4	3.1	11.9
1. Education, Sports, Art and Culture	3,241.9	4,017.8	3,923.0	4,398.3	21.0	-2.4	12.1
2. Medical and Public Health and Family Welfare	965.3	1,210.9	1,223.1	1,380.6	26.7	1.0	12.9
3. Water Supply and Sanitation	393.2	529.1	525.0	581.7	33.5	-0.8	10.8
4. Housing	200.2	257.3	266.1	287.7	32.9	3.4	8.1
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	478.7	698.6	690.9	813.0	44.3	-1.1	17.7
6. Labour and Labour welfare	75.1	99.6	93.9	98.4	25.0	-5.7	4.8
7. Social Security and Welfare	747.0	920.8	993.6	1,056.9	33.0	7.9	6.4
8. Nutrition	203.9	243.0	237.6	249.6	16.5	-2.2	5.0
9. Relief on account of Natural Calamities	183.4	132.4	398.0	263.0	117.0	200.6	-33.9
10. Urban development	415.2	554.8	584.0	836.0	40.7	5.3	43.1
11. Others*	58.1	71.0	72.3	112.6	24.4	1.9	55.8
B. Economic Services (1 to 9)	6,007.2 (45.3)	7,132.7 (44.3)	7,605.2 (43.5)	8,397.4 (44.4)	26.6	6.6	10.4
1. Agriculture and Allied Activities	1,144.9	1,357.8	1,412.2	1,487.6	23.4	4.0	5.3
2. Rural Development	1,135.9	1,535.3	1,519.9	1,785.0	33.8	-1.0	17.4
3. Special Area Programmes	71.4	95.7	89.0	89.3	24.7	-7.0	0.3
4. Irrigation and Flood Control	863.9	1,049.3	1,056.0	1,315.2	22.2	0.6	24.6
5. Energy	1,265.9	1,226.5	1,662.6	1,559.6	31.3	35.6	-6.2
6. Industry and Minerals	198.0	263.4	260.7	295.4	31.7	-1.0	13.3
7. Transport and Communications	1,093.7	1,235.1	1,293.2	1,375.9	18.2	4.7	6.4
8. Science, Technology and Environment	11.7	14.8	14.5	17.1	24.1	-2.3	18.3
9. General Economic Services	221.8	354.7	297.0	472.4	33.9	-16.3	59.0
II. Loans and Advances by State Governments for Development Purposes (A+B)	290.6	240.7	878.2	429.9	202.2	264.9	-51.0
A. Social Services (1 to 7)	59.2 (0.4)	70.2 (0.4)	56.2 (0.3)	71.0 (0.4)	-5.0	-19.9	26.2
1. Education, Sports, Art and Culture	0.3	0.1	1.0	-	301.1	718.4	-96.7
2. Medical and Public Health	0.5	0.7	0.4	0.6	-30.2	-42.0	50.9
3. Family Welfare	-	-	-	-	-	-	-
4. Water Supply and Sanitation	13.5	18.8	11.2	8.8	-17.1	-40.5	-21.1
5. Housing	6.4	5.0	3.7	2.1	-42.2	-26.1	-42.0
6. Government Servants (Housing)	11.6	14.5	15.2	16.1	30.4	4.8	5.8
7. Others @	26.8	31.1	24.7	43.3	-7.8	-20.3	75.1
B. Economic Services (1 to 10)	231.5 (1.7)	170.5 (1.1)	822.0 (4.7)	359.0 (1.9)	255.1	382.0	-56.3
1. Crop Husbandry	2.7	2.6	4.8	2.9	77.1	86.1	-39.3
2. Soil and Water Conservation	-	-	-	-	-	-	-
3. Food Storage and Warehousing	2.6	3.5	2.9	3.1	14.1	-17.0	4.2
4. Co-operation	12.2	18.7	24.5	10.9	101.5	31.4	-55.5
5. Major and Medium Irrigation, etc.	-	0.1	0.1	-	-	-6.7	-84.7
6. Power Projects	173.4	103.7	728.8	295.3	320.3	603.0	-59.5
7. Village and Small Industries	2.1	1.6	1.7	2.5	-19.0	5.0	45.8
8. Other Industries and Minerals	3.6	4.2	4.6	6.1	29.4	10.4	33.1
9. Rural Development	-	0.1	0.1	0.2	66.6	16.7	150.0
10. Others+	34.9	36.2	54.5	37.9	56.1	50.7	-30.4
III. Total Development Expenditure (I + II)	13,259.9 (100.0)	16,108.7 (100.0)	17,490.9 (100.0)	18,905.2 (100.0)	31.9	8.6	8.1

— : Nil/Negligible.

* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

Note : Figures in parentheses are percentage to total development expenditure.

Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Appendix Table 5: Non-Development Expenditure – Major Heads

(₹ billion)

Item	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	Percentage Variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)	5,505.1	6,604.9	6,311.9	7,450.3	14.7	-4.4	18.0
i. Organs of State	179.1	188.4	193.0	214.9	7.7	2.4	11.4
ii. Fiscal Services	222.5	245.6	241.5	269.2	8.5	-1.7	11.5
iii. Interest Payments and Servicing of Debt (1+2)	1,995.5	2,341.7	2,304.6	2,727.9	15.5	-1.6	18.4
1. Appropriation for reduction or avoidance of Debt	91.4	150.2	136.5	185.4	49.4	-9.1	35.9
2. Interest Payments	1,904.2	2,191.5	2,168.1	2,542.5	13.9	-1.1	17.3
iv. Administrative Services (1 to 5)	1,199.5	1,548.6	1,394.7	1,643.4	16.3	-9.9	17.8
1. Secretariat- General Services	43.3	70.2	56.8	95.6	31.2	-19.1	68.4
2. District Administration	113.6	155.2	137.5	153.0	21.0	-11.4	11.3
3. Police	813.7	933.0	920.6	1,024.6	13.1	-1.3	11.3
4. Public Works	88.9	119.5	110.7	121.8	24.6	-7.3	10.0
5. Others *	140.1	270.8	169.2	248.4	20.8	-37.5	46.8
v. Pension	1,830.7	2,159.7	2,100.2	2,449.4	14.7	-2.8	16.6
vi. Miscellaneous General Services	77.8	120.8	77.9	145.4	0.1	-35.5	86.5
II. Non-Development Expenditure on Capital Account (1+2)	159.5	291.0	258.2	291.5	61.9	-11.3	12.9
1. Non-Developmental (General Services)	153.8	280.6	249.8	285.0	62.4	-11.0	14.1
2. Loans for Non-Development Purposes (a+b)	5.7	10.4	8.5	6.5	47.5	-18.5	-23.6
a) Government Servants (other than housing)	5.2	7.9	6.2	5.7	21.1	-21.4	-8.1
b) Miscellaneous	0.6	2.5	2.2	0.7	280.4	-9.3	-67.2
III. Total Non-Development Expenditure (I + II)	5,664.7	6,895.9	6,570.1	7,741.8	16.0	-4.7	17.8
IV. III as percentage of Aggregate Receipts	28.2	28.1	26.2	27.4			
V. III as percentage of Aggregate Disbursements	28.0	28.2	25.7	27.4			

* Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Appendix Table 6: Development and Non-Development Expenditure* – Plan and Non-Plan Components

(₹ billion)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
Aggregate Disbursements (1 to 3)	6,895.5	13,362.4	20,257.8	9,382.8	14,622.3	24,449.5	9,997.6	15,064.9	25,555.5	11,087.7	16,559.6	28,268.0
1. Development Expenditure (a + b)	6,675.7	6,584.1	13,259.9	9,008.7	6,832.9	16,108.7	9,681.0	7,475.7	17,490.9	10,721.9	7,747.7	18,905.2
a) Direct Development Expenditure (i + ii)	6,562.0	6,407.2	12,969.2	8,856.4	6,745.3	15,868.0	8,960.4	7,318.9	16,612.7	10,422.6	7,617.9	18,475.3
i) Economic Services	3,300.1	2,707.1	6,007.2	4,371.1	2,618.4	7,132.7	4,466.1	2,963.6	7,605.2	5,207.8	2,934.5	8,397.4
ii) Social Services	3,261.9	3,700.1	6,962.1	4,485.3	4,126.9	8,735.2	4,494.3	4,355.3	9,007.5	5,214.7	4,683.4	10,077.8
b) Loans and Advances for Development Purposes (i + ii)	113.8	176.9	290.6	152.3	87.6	240.7	720.5	156.8	878.2	299.3	129.7	429.9
i) Economic Services	70.7	160.8	231.5	102.9	67.1	170.5	686.3	135.0	822.0	251.3	107.1	359.0
ii) Social Services	43.0	16.1	59.2	49.4	20.5	70.2	34.3	21.8	56.2	48.1	22.7	71.0
2. Non-Development Expenditure (a + b)	178.0	5,486.7	5,664.7	319.6	6,398.9	6,895.9	258.3	6,153.2	6,570.1	303.7	7,253.0	7,741.8
a) Direct Non-Development Expenditure	178.0	5,481.0	5,658.9	319.6	6,388.6	6,885.5	258.3	6,144.7	6,561.6	303.7	7,246.5	7,735.3
b) Loans and Advances for Non-Development Purposes	-	5.7	5.7	-	10.4	10.4	-	8.5	8.5	-	6.5	6.5
3. Others (a to c)	41.7	1,291.5	1,333.3	54.5	1,390.5	1,444.9	58.3	1,436.1	1,494.5	62.1	1,559.0	1,621.1
a) Repayment of Loans to the Centre	-	109.2	109.2	-	110.6	110.6	-	108.9	108.9	-	109.8	109.8
b) Discharge of Internal Debt	-	760.3	760.3	-	827.0	827.0	-	846.4	846.4	-	919.0	919.0
of which: Market Loans	-	344.4	344.4	-	365.1	365.1	-	354.2	354.2	-	395.7	395.7
c) Grants-in-Aid and Contributions	41.7	422.1	463.8	54.5	452.9	507.4	58.3	480.8	539.2	62.1	530.2	592.3
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	41.7	424.6	466.3	54.5	452.9	507.4	58.3	480.8	539.2	61.9	530.2	592.0

*: Include expenditure on both Revenue and Capital Account.

- : Nil/Negligible.

Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhnad.

Appendix Table 8: Decomposition of Gross Fiscal Deficit

(₹ billion)

Year	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Per cent to GFD				
						Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Total (7+8+9-10)
1	2	3	4	5	6	7	8	9	10	11
2000-01	553.2	302.6	23.5	-	879.2	62.9	34.4	2.7	-	100.0
2001-02	604.0	316.6	22.1	-	942.6	64.1	33.6	2.3	-	100.0
2002-03	571.8	356.6	68.9	-	997.3	57.3	35.8	6.9	-	100.0
2003-04	634.1	515.7	56.5	-	1,206.3	52.6	42.8	4.7	-	100.0
2004-05	391.6	601.3	84.8	-	1,077.7	36.3	55.8	7.9	-	100.0
2000-05 (Avg.)	550.9	418.6	51.2	-	1,020.6	54.6	40.5	4.9	-	100.0
2005-06	70.1	775.6	55.2	0.1	900.8	7.8	86.1	6.1	-	100.0
2006-07	-248.6	980.6	62.1	19.1	775.1	-32.1	126.5	8.0	2.5	100.0
2007-08	-429.4	1,188.6	64.9	69.6	754.5	-56.9	157.5	8.6	9.2	100.0
2008-09	-126.7	1,426.3	49.0	2.7	1,345.9	-9.4	106.0	3.6	0.2	100.0
2009-10	310.2	1,492.1	94.0	8.1	1,888.2	16.4	79.0	5.0	0.4	100.0
2005-2010 (Avg.)	-84.9	1,172.7	65.0	19.9	1,132.9	-14.8	111.0	6.3	2.5	100.0
2010-11	-30.5	1,519.3	138.2	12.4	1,614.6	-1.9	94.1	8.6	0.8	100.0
2011-12	-239.6	1,712.5	217.3	6.7	1,683.5	-14.2	101.7	12.9	0.4	100.0
2012-13	-203.2	1,931.8	227.1	1.0	1,954.7	-10.4	98.8	11.6	0.1	100.0
2013-14	105.6	2,205.5	171.0	3.6	2,478.5	4.3	89.0	6.9	0.1	100.0
2014-15	457.0	2,719.1	107.2	11.5	3,271.9	14.0	83.1	3.3	0.4	100.0
2015-16 (RE)	311.1	3,821.2	811.9	10.5	4,933.6	6.3	77.5	16.5	0.2	100.0
2016-17 (BE)	-208.5	4,437.5	267.7	1.5	4,495.2	-4.6	98.7	6.0	-	100.0

Avg.: Average.

_: Negligible/Nil.

RE: Revised Estimates.

BE: Budget Estimates.

Note (-) sign indicates surplus in deficit indicators.

Source : Budget documents of the state governments and CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Appendix Tables

Appendix Table 9: Financing of Gross Fiscal Deficit

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2000-01	125.2	83.2	326.1	45.5	131.1	31.0	71.4	23.5	10.3	55.7	-23.8	-8.5	-7.3	-7.7	879.2
2001-02	172.5	109.0	356.5	62.9	101.9	45.2	50.0	-24.5	-4.3	38.1	35.4	-6.4	12.0	28.6	942.6
2002-03	284.8	-3.7	489.7	48.6	98.6	48.0	7.1	12.1	0.9	54.0	-42.9	50.6	-27.6	-69.1	997.3
2003-04	472.9	139.4	180.0	41.3	93.3	63.8	-3.7	-36.5	18.5	242.7	-5.3	17.1	-17.8	-4.6	1,206.3
2004-05	345.6	-97.8	641.9	0.3*	88.8	71.3	80.7	-26.2	12.4	63.4	-102.3	-6.5	-60.3	-17.8	1,077.7
2000-05 (Avg.)	280.2	46.0	398.8	39.7	102.7	51.8	41.1	-10.3	7.6	90.8	-27.8	9.3	-24.2	-14.1	1,020.6
2005-06	153.0	-0.4	738.2	40.6	104.6	52.3	72.6	79.1	0.5	-0.2	-339.5	18.3	-347.6	-10.1	900.8
2006-07	130.8	-88.9	560.2	39.4	103.7	76.3	128.0	46.7	-3.0	-54.9	-163.2	47.8	-212.8	1.7	775.1
2007-08	539.2	-9.3	58.5	63.0	123.4	-59.2	135.8	37.4	12.5	-12.7	-134.1	87.9	-221.6	-0.4	754.5
2008-09	1,040.4	-7.6	14.8	57.0	156.4	75.4	45.9	88.0	-15.2	-19.6	-89.6	158.0	-244.6	-3.0	1,345.9
2009-10	1,126.5	-17.0	241.6	82.1	231.4	-19.9	123.7	58.7	29.7	-45.6	77.0	3.9	72.4	0.7	1,888.2
2005-10 (Avg.)	598.0	-24.7	322.7	56.4	143.9	25.0	101.2	62.0	4.9	-26.6	-129.9	63.2	-190.8	-2.2	1,132.9
2010-11	887.8	7.1	386.3	32.0	278.1	26.1	228.6	2.8	-8.9	-76.8	-148.5	3.6	-161.3	9.3	1,614.6
2011-12	1,354.0	1.8	-80.6	56.4	266.5	121.8	176.9	11.9	-4.8	-57.2	-163.0	-96.3	-59.1	-7.7	1,683.5
2012-13	1,462.5	17.3	-1.7	52.8	257.8	91.5	309.6	41.4	1.5	-47.1	-230.8	40.0	-275.5	4.6	1,954.7
2013-14	1,635.7	6.0	25.6	47.4	264.3	115.1	282.1	-103.4	14.4	10.3	181.0	-19.9	192.4	8.5	2,478.5
2014-15	2,064.4	9.6	240.0	40.8	270.1	5.3	294.5	41.8	31.5	96.7	177.2	33.1	113.2	30.8	3,271.9
2015-16 (RE)	2,840.5	132.8	58.7	102.7	292.7	-23.2	-28.3	156.0	-15.7	942.6	474.7	263.6	234.3	-23.1	4,933.6
2016-17 (BE)	3,387.4	157.6	-28.3	137.7	318.3	75.5	-3.4	-22.5	-20.0	521.9	-29.0	-19.1	-13.6	3.8	4,495.2

RE: Revised Estimates.

BE: Budget Estimates.

NSSF: National Small Savings Fund.

Avg.: Average.

* : Tamil Nadu has shown a negative figure of ₹13.76 billion under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

Note : 1. 'Others' is a residual item and includes, *inter alia*, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States' share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.

3. All figures are on a net basis.

4. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under 'Loans from Other Institutions'.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Appendix Table 10: Financing of Gross Fiscal Deficit – As Per cent to Total

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus/(-) Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2000-01	14.2	9.5	37.1	5.2	14.9	3.5	8.1	2.7	1.2	6.3	-2.7	-1.0	-0.8	-0.9	100.0
2001-02	18.3	11.6	37.8	6.7	10.8	4.8	5.3	-2.6	-0.5	4.0	3.8	-0.7	1.3	3.0	100.0
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9	100.0
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4	100.0
2004-05	31.6	-10.8	62.2	-	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6	100.0
2000-05 (Avg.)	26.4	4.3	40.2	4.0	10.1	5.0	4.2	-0.8	0.7	4.7	1.2	1.1	0.7	-0.7	100.0
2005-06	17.0	-	81.9	4.5	11.6	5.8	8.1	8.8	0.1	-	-37.7	2.0	-38.6	-1.1	100.0
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2	100.0
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1	100.0
2008-09	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	11.7	-18.2	-0.2	100.0
2009-10	59.7	-0.9	12.8	4.3	12.3	-1.1	6.6	3.1	1.6	-2.4	4.1	0.2	3.8	-	100.0
2005-10 (Avg.)	48.5	-2.8	35.2	5.3	13.0	2.5	10.5	5.9	0.4	-2.5	-15.8	6.4	-21.9	-0.2	100.0
2010-11	55.0	0.4	23.9	2.0	17.2	1.6	14.2	0.2	-0.6	-4.8	-9.2	0.2	-10.0	0.6	100.0
2011-12	80.4	0.1	-4.8	3.3	15.8	7.2	10.5	0.7	-0.3	-3.4	-9.7	-5.7	-3.5	-0.5	100.0
2012-13	74.8	0.9	-0.1	2.7	13.2	4.7	15.8	2.1	0.1	-2.4	-11.8	2.0	-14.1	0.2	100.0
2013-14	66.0	0.2	1.0	1.9	10.7	4.6	11.4	-4.2	0.6	0.4	7.3	-0.8	7.8	0.3	100.0
2014-15	63.1	0.3	7.3	1.2	8.3	0.2	9.0	1.3	1.0	3.0	5.4	1.0	3.5	0.9	100.0
2015-16 (RE)	57.6	2.7	1.2	2.1	5.9	-0.5	-0.6	3.2	-0.3	19.1	9.6	5.3	4.7	-0.5	100.0
2016-17 (BE)	75.4	3.5	-0.6	3.1	7.1	1.7	-0.1	-0.5	-0.4	11.6	-0.6	-0.4	-0.3	0.1	100.0

RE: Revised Estimates. BE: Budget Estimates. NSSF : National Small Savings Fund. Avg.: Average. '—': Nil/Negligible/Not Applicable.

Note : Same as in Appendix Table 9.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhnad.

Appendix Tables

Appendix Table 11: Composition of Outstanding Liabilities of State Governments
(As at end-March)

Year	(₹ billion)																		
	1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19
	Market Loans	Power Bonds	Compen- sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institu- tions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstand- ing Liabilities
2000	754.3	-	0.7	252.5	73.3	31.0	-	43.7	31.8	13.5	51.1	171.1	1,251.8	2,303.3	805.2	197.7	521.9	15.3	5,095.3
2001	867.7	-	0.6	563.5	65.6	42.2	-	65.0	43.9	14.4	126.7	292.1	1,789.5	2,386.6	936.3	228.7	593.3	7.1	5,941.5
2002	1,040.3	-	0.6	902.3	94.2	50.9	-	89.7	71.4	16.2	180.8	408.9	2,446.3	2,495.5	1,038.2	273.9	643.2	10.4	6,907.5
2003	1,330.7	-	0.6	1,391.9	25.1	66.2	-	115.5	79.0	16.1	235.2	512.0	3,260.3	2,491.8	1,136.8	321.9	650.4	3.1	7,864.3
2004	1,799.2	289.8	0.8	1,984.5	33.8	89.7	10.1	112.9	82.2	30.7	384.1	659.6	4,767.7	1,929.8	1,218.4	422.2	691.2	2.5	9,031.7
2005	2,134.8	298.8	0.8	2,822.0	15.0	119.9	9.9	82.3	94.9	15.8	356.5	679.2	5,950.6	1,600.5	1,308.3	523.1	752.9	5.3	10,140.7
2006	2,289.2	315.8	0.8	3,659.3	4.1	126.1	9.9	116.5	96.8	12.0	357.2	718.5	6,987.7	1,570.0	1,408.1	631.2	866.9	13.2	11,477.2
2007	2,427.8	260.5	0.8	4,253.1	3.0	122.0	9.7	156.2	91.8	11.2	302.5	693.4	7,638.6	1,486.5	1,499.2	787.6	1,010.7	13.2	12,415.8
2008	2,985.1	231.4	0.8	4,308.8	2.5	115.3	9.3	208.7	93.0	11.8	276.4	714.4	8,243.0	1,451.0	1,619.7	782.6	1,165.9	20.7	13,283.0
2009	4,019.2	216.9	0.8	4,319.2	3.7	108.4	9.1	274.3	91.0	11.9	283.2	777.8	9,337.6	1,438.7	1,774.3	839.3	1,283.5	28.5	14,702.0
2010	5,157.9	187.8	0.8	4,550.2	4.8	97.0	8.8	348.1	101.6	13.2	286.0	834.8	10,736.3	1,431.5	2,005.6	943.5	1,345.3	24.3	16,486.5
2011	6,040.9	144.2	0.8	4,946.4	14.1	95.1	7.8	408.1	59.4	15.6	231.2	817.2	11,963.7	1,441.7	2,282.4	1,031.7	1,536.6	33.7	18,289.8
2012	7,411.5	115.4	0.8	4,864.2	6.1	86.5	7.1	475.3	54.8	16.3	190.8	830.8	13,228.7	1,435.5	2,534.5	919.4	1,789.8	31.4	19,939.2
2013	8,746.0	86.7	0.8	4,867.5	5.5	79.1	6.4	541.7	49.8	15.3	159.5	851.8	14,558.3	1,448.1	2,793.6	1,315.6	1,952.3	34.5	22,102.5
2014	10,503.7	72.3	0.8	4,892.3	14.0	72.3	5.8	604.5	35.6	19.1	150.3	887.6	16,370.7	1,458.1	3,058.0	1,495.0	2,299.9	31.0	24,712.6
2015	12,692.0	29.1	1.4	5,132.2	44.8	59.1	4.8	615.7	11.4	17.4	239.1	947.5	18,847.0	1,471.7	3,200.9	995.9	2,460.9	61.2	27,037.6
2016 RE	15,160.7	-	1,189.9	5,401.9	21.7	52.5	4.8	734.3	2.9	16.6	585.9	1,397.1	23,171.3	1,604.4	3,493.6	972.7	2,432.6	66.0	31,740.7
2017 BE	18,548.1	-	1,189.9	5,373.6	25.5	46.5	4.8	880.1	2.6	14.9	804.3	1,753.2	26,890.4	1,762.0	3,811.9	1,048.3	2,429.3	71.2	36,013.0

RE : Revised Estimates. BE : Budget Estimates.

'-' : Not applicable/Not available/negligible.

- Note:** 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under 'Loans from Other Institutions'.
3. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 12: Composition of Outstanding Liabilities of State Governments – As Proportion to Total
(As at end-March)

Year	Market Loans	Power Bonds	Compen-sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
2000	14.8	-	-	5.0	1.4	0.6	-	0.9	0.6	0.3	1.0	3.4	24.6	45.2	15.8	3.9	10.2	0.3	100.0
2001	14.6	-	-	9.5	1.1	0.7	-	1.1	0.7	0.2	2.1	4.9	30.1	40.2	15.8	3.8	10.0	0.1	100.0
2002	15.1	-	-	13.1	1.4	0.7	-	1.3	1.0	0.2	2.6	5.9	35.4	36.1	15.0	4.0	9.3	0.2	100.0
2003	16.9	-	-	17.7	0.3	0.8	-	1.5	1.0	0.2	3.0	6.5	41.5	31.7	14.5	4.1	8.3	-	100.0
2004	19.9	3.2	-	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	13.5	4.7	7.7	-	100.0
2005	21.1	2.9	-	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1	100.0
2006	19.9	2.8	-	31.9	-	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0
2007	19.6	2.1	-	34.3	-	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0
2008	22.5	1.7	-	32.4	-	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0
2009	27.3	1.5	-	29.4	-	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2	100.0
2010	31.3	1.1	-	27.6	-	0.6	0.1	2.1	0.6	0.1	1.6	5.1	65.1	8.7	12.2	5.7	8.2	0.1	100.0
2011	33.0	0.8	-	27.0	0.1	0.5	-	2.2	0.3	0.1	1.3	4.5	65.4	7.9	12.5	5.6	8.4	0.2	100.0
2012	37.2	0.6	-	24.4	-	0.4	-	2.4	0.3	0.1	1.0	4.2	66.3	7.2	12.7	4.6	9.0	0.2	100.0
2013	39.6	0.4	-	22.0	-	0.4	-	2.5	0.2	0.1	0.7	3.9	65.9	6.6	12.6	6.0	8.8	0.2	100.0
2014	42.5	0.3	-	19.8	0.1	0.3	-	2.4	0.1	0.1	0.6	3.6	66.2	5.9	12.4	6.0	9.3	0.1	100.0
2015	46.9	0.1	-	19.0	0.2	0.2	-	2.3	-	0.1	0.9	3.5	69.7	5.4	11.8	3.7	9.1	0.2	100.0
2016 RE	47.8	-	3.7	17.0	0.1	0.2	-	2.3	-	0.1	1.8	4.4	73.0	5.1	11.0	3.1	7.7	0.2	100.0
2017 BE	51.5	-	3.3	14.9	0.1	0.1	-	2.4	-	-	2.2	4.9	74.7	4.9	10.6	2.9	6.7	0.2	100.0

RE : Revised Estimates. BE : Budget Estimates.

-' : Not applicable/Not available/negligible.

Note: 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under 'Loans from Other Institutions'.
3. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Tables

Appendix Table 13: State Government Market Borrowings

(₹ billion)

Year	Gross Allocation	Repayments	Net Allocation
1	2	3	4
1990-91	25.7	–	25.7
1991-92	33.6	–	33.6
1992-93	38.1	3.3	34.7
1993-94	41.5	5.1	36.4
1994-95	51.2	–	51.2
1995-96	62.7	3.4	59.3
1996-97	65.4	–	65.4
1997-98	77.5	5.6	71.9
1998-99	121.1	14.1	107.0
1999-00	137.1	13.0	124.1
2000-01	133.0	4.2	128.8
2001-02	187.1	14.5	172.6
2002-03*	308.5	17.9	290.6
2003-04*	505.2	41.5	463.8
2004-05*	391.0	51.2	339.8
2005-06	217.3	62.7	154.5
2006-07	266.0	65.5	200.5
2007-08	805.7	115.6 #	690.2
2008-09	1,290.8	143.7	1,147.1
2009-10	1,181.9	162.4	1,049.4
2010-11	1,572.0	156.4	1,421.6
2011-12	1,678.6	219.9	1,458.7
2012-13	2,187.1	306.3	1,880.8
2013-14	2,506.1	320.8	2,185.3
2014-15	2,698.4	333.8	2,364.6
2015-16 \$	–	333.7	–
2016-17	–	393.3	–

– : Nil.

* : Include additional market borrowings of ₹100 billion for 2002-03, ₹266 billion for 2003-04 and ₹169 billion for 2004-05 under the debt swap scheme.

: Excluding ₹1.5 billion of buy-back of securities by Government of Odisha.

\$: Ministry of Finance, Government of India has discontinued to provide gross/net allocation figures.

Note: 1. Data from 2007-08 onwards includes the Union Territory of Puducherry.

2. Gross and net allocation from 2008-09 onwards includes additional allocations.

Source : Reserve Bank records.

Statements

Statement 1: Major Fiscal Indicators

State	Own Revenue/Revenue Expenditure						Development Expenditure/Aggregate Disbursement*			Non-Developmental Expenditure/Aggregate Disbursement*			Interest Payment/Revenue Expenditure						
	2014-15 (Accounts)		2015-16 (RE)		2016-17 (BE)		2014-15 (Accounts)		2015-16 (RE)		2016-17 (BE)		2014-15 (Accounts)		2015-16 (RE)		2016-17 (BE)		
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	
I. Non-Special Category																			
1. Andhra Pradesh	46.7	53.2	50.6	73.6	72.1	67.6	21.9	24.1	29.3	8.7	10.1	10.7							
2. Bihar	30.7	27.2	29.2	66.4	70.7	70.1	29.7	26.2	27.1	8.4	7.4	7.4							
3. Chhattisgarh	52.1	55.0	52.1	76.2	80.2	77.3	19.6	17.2	19.8	4.2	3.8	4.6							
4. Goa	84.0	70.0	73.7	66.2	68.1	70.5	29.7	28.4	26.2	13.6	11.8	11.5							
5. Gujarat	81.8	74.7	74.1	68.3	69.3	65.6	26.5	25.6	28.4	17.2	16.3	15.4							
6. Haryana	65.7	62.1	64.5	64.9	74.5	72.4	30.7	22.1	24.9	14.1	12.8	13.9							
7. Jharkhand	46.2	48.9	52.2	67.9	74.1	73.0	27.4	22.3	23.8	9.2	7.9	8.6							
8. Karnataka	72.3	69.4	69.2	69.1	70.9	70.0	22.5	22.0	22.0	9.1	9.4	9.7							
9. Kerala	59.3	59.6	60.4	48.5	49.5	50.8	39.5	39.3	38.7	13.6	13.3	12.9							
10. Madhya Pradesh	57.0	45.7	47.3	71.6	71.7	72.8	20.3	19.7	20.4	8.6	7.8	8.3							
11. Maharashtra	71.9	69.9	73.1	64.9	65.2	63.4	29.6	28.5	29.4	13.5	12.6	12.6							
12. Odisha	54.6	47.4	44.4	71.3	73.0	74.0	22.8	22.4	23.7	5.5	6.4	6.2							
13. Punjab	61.0	61.3	59.1	49.0	52.3	51.6	43.9	40.2	40.5	19.2	18.4	18.5							
14. Rajasthan	54.9	51.4	51.0	71.3	79.6	74.1	24.4	17.7	23.2	11.1	10.7	13.3							
15. Tamil Nadu	67.5	64.6	61.2	62.4	62.3	61.0	27.2	27.8	28.4	11.3	11.9	12.5							
16. Telangana	70.5	68.5	74.5	73.6	73.5	78.4	23.4	23.3	23.3	10.3	9.0	7.9							
17. Uttar Pradesh	55.0	47.6	49.5	62.4	68.4	64.6	29.0	25.0	29.1	11.0	9.3	10.8							
18. West Bengal	39.6	37.8	41.3	57.1	60.6	60.6	35.1	32.5	32.3	20.8	20.0	20.2							
Total I	59.2	55.9	56.8	65.6	68.6	67.0	27.7	25.5	27.2	11.9	11.2	11.7							
II. Special Category																			
1. Arunachal Pradesh	12.9	11.4	11.4	73.1	67.5	67.4	24.7	23.4	26.2	4.9	5.4	4.7							
2. Assam	30.4	25.1	34.4	65.4	71.7	69.0	28.9	23.8	27.3	6.0	4.8	5.1							
3. Himachal Pradesh	40.5	34.9	34.2	62.1	63.9	62.6	31.8	30.6	30.5	14.4	12.5	12.7							
4. Jammu and Kashmir	28.3	31.2	29.8	61.1	65.9	68.1	35.3	31.2	28.9	12.0	10.3	10.6							
5. Manipur	9.6	9.6	10.2	58.2	61.9	62.0	33.4	31.2	31.3	6.5	5.7	5.6							
6. Meghalaya	20.5	17.7	20.2	69.5	72.5	71.2	27.8	24.1	24.9	6.5	6.2	6.4							
7. Mizoram	9.0	8.7	9.6	71.0	65.6	61.9	27.2	31.3	34.3	5.4	6.8	8.6							
8. Nagaland	9.7	7.8	8.0	55.5	58.4	55.1	40.7	36.8	40.4	8.2	7.5	8.7							
9. Sikkim	32.9	22.2	21.8	62.1	69.3	67.4	35.2	26.4	27.2	6.4	6.3	7.0							
10. Tripura	18.4	18.8	16.5	67.0	67.4	61.9	28.4	27.6	32.8	9.2	9.8	9.5							
11. Uttarakhand	44.6	46.0	46.2	66.1	64.1	64.9	28.1	27.5	28.8	11.4	12.1	12.1							
Total II	28.8	27.0	29.7	64.2	67.1	66.1	30.9	27.9	29.3	9.2	8.3	8.7							
All States	56.4	53.0	54.1	65.5	68.4	66.9	28.0	25.7	27.4	11.6	10.9	11.4							
<i>Memo item:</i>																			
1. NCT Delhi	115.9	112.0	104.7	72.1	72.4	72.0	20.7	21.3	21.5	11.8	9.9	9.5							
2. Puducherry	68.6	65.6	67.1	69.7	71.8	70.2	26.9	25.4	27.2	11.2	10.0	10.2							

(Contd...)

Statement 1: Major Fiscal Indicators (Concl.)

State	Interest Payment/ Revenue Receipts				Committed Expenditure/ Revenue Expenditure				Pension/Revenue Expenditure				Gross Transfers/Aggregate Disbursement					
	2015-16 (RE)		2016-17 (BE)		2015-16 (RE)		2016-17 (BE)		2014-15 (Accounts)		2015-16 (RE)		2014-15 (Accounts)		2015-16 (RE)		2016-17 (BE)	
	(Accounts)		(Accounts)		(Accounts)		(Accounts)		(Accounts)		(Accounts)		(Accounts)		(Accounts)		(Accounts)	
1	14	15	16	17	18	19	20	21	22	23	24	25						
I. Non-Special Category																		
1. Andhra Pradesh	11.0	10.6	11.2	22.7	26.0	31.8	8.7	10.3	14.1	28.3	36.9	39.1						
2. Bihar	7.8	7.2	6.6	32.7	27.3	30.2	15.6	12.8	14.8	60.0	56.7	65.3						
3. Chhattisgarh	4.4	3.5	4.2	20.1	16.8	21.2	8.2	6.9	9.2	36.8	43.1	46.3						
4. Goa	13.1	12.0	11.4	29.5	26.3	26.8	8.9	7.3	7.9	18.5	22.7	22.0						
5. Gujarat	16.2	15.7	15.0	32.8	30.6	29.6	10.6	9.6	9.5	18.4	22.4	16.8						
6. Haryana	17.0	15.3	16.7	30.6	26.6	27.6	9.4	8.0	7.5	15.5	16.5	16.8						
7. Jharkhand	9.3	7.1	7.5	30.9	28.3	27.3	10.9	10.6	9.8	42.5	45.0	48.5						
8. Karnataka	9.0	9.3	9.7	24.2	23.8	24.7	9.8	9.6	9.3	23.8	27.0	26.0						
9. Kerala	16.9	15.3	14.9	34.5	34.4	34.0	15.7	16.0	15.9	20.2	24.9	24.3						
10. Madhya Pradesh	8.0	7.7	8.1	23.3	20.7	23.4	8.3	7.5	8.5	38.6	45.2	42.8						
11. Maharashtra	14.5	13.2	12.8	30.0	29.5	30.6	8.0	7.9	8.5	18.5	21.9	21.6						
12. Odisha	4.9	5.8	6.0	25.8	26.7	27.3	12.5	13.3	12.8	45.2	50.2	49.5						
13. Punjab	23.0	21.4	21.5	47.0	43.2	43.3	15.6	13.3	13.4	20.9	21.9	24.6						
14. Rajasthan	11.5	11.2	14.2	26.4	25.4	27.0	10.2	10.0	9.5	34.6	29.7	35.9						
15. Tamil Nadu	11.9	12.7	13.8	30.2	30.0	30.3	13.5	12.8	12.7	23.5	25.3	25.7						
16. Telangana	10.2	9.0	7.6	25.5	26.2	22.2	8.3	10.7	8.9	24.7	26.2	22.5						
17. Uttar Pradesh	9.8	8.6	9.7	32.2	27.3	29.6	13.0	10.9	11.3	42.4	42.9	45.7						
18. West Bengal	25.0	21.7	20.2	38.4	36.7	37.1	11.7	11.1	11.1	38.1	45.9	48.5						
Total I	12.3	11.4	11.7	29.8	28.2	29.3	11.1	10.5	10.9	31.0	34.1	35.4						
II. Special Category																		
1. Arunachal Pradesh	3.8	4.3	3.9	26.3	24.0	22.8	6.7	4.9	5.1	93.0	80.2	82.2						
2. Assam	6.1	6.4	4.8	29.7	25.4	28.9	13.4	10.8	12.3	58.3	41.1	59.5						
3. Himachal Pradesh	16.0	12.7	12.9	36.0	34.7	34.7	14.7	15.9	15.7	41.1	53.1	52.7						
4. Jammu and Kashmir	12.2	9.3	9.4	39.5	38.6	36.4	12.6	11.2	10.4	57.5	58.0	58.2						
5. Manipur	5.9	5.4	5.1	35.4	34.1	34.6	12.9	12.3	12.9	82.2	78.2	81.6						
6. Meghalaya	6.3	5.6	6.1	29.1	25.4	25.0	8.2	5.9	5.7	67.5	73.8	69.7						
7. Mizoram	5.5	6.0	7.2	28.2	32.1	37.8	9.6	8.4	12.1	74.7	87.4	88.2						
8. Nagaland	7.3	7.3	7.9	43.8	39.2	40.1	13.4	12.7	14.5	86.5	77.9	84.2						
9. Sikkim	5.4	5.6	6.7	25.6	26.1	27.3	8.9	9.7	10.4	67.1	69.3	67.6						
10. Tripura	7.4	7.8	7.8	34.0	36.3	43.5	11.2	11.9	11.6	74.4	70.9	73.2						
11. Uttarakhand	11.9	11.9	12.1	31.4	30.6	31.1	11.6	10.6	10.9	40.0	43.6	44.1						
Total II	9.1	8.4	8.0	33.4	31.3	32.5	12.3	11.1	11.6	59.4	56.0	61.3						
All States	12.0	11.1	11.3	30.1	28.5	29.7	11.2	10.6	11.0	33.6	36.3	38.0						
<i>Memo item:</i>																		
1. NCT Delhi	9.4	7.9	8.2	16.2	15.2	15.5	-	-	0.3	13.3	15.2	15.1						
2. Puducherry	11.3	10.3	10.3	25.9	25.2	26.4	9.0	9.8	10.4	27.8	30.3	28.8						

RE : Revised Estimates. BE : Budget Estimates. '-': Nil/Negligible/Not applicable

*: Development and Non development expenditure as a ratio to aggregate disbursement may not add up to hundred as aggregate disbursement also includes repayments.

Note: Negative (-) sign indicates surplus in deficit indicators.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 2: Revenue Deficit/Surplus

(₹ billion)

State	2014-15 (Accounts)				2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	
	2	3	4=3-2	5	6	7=6-5	8	9	10=9-8	
I. Non-Special Category										
1. Andhra Pradesh	906.7	1,148.7	241.9	893.8	935.2	41.4	1,093.0	1,141.7	48.7	
2. Bihar	784.2	725.7	-58.5	1,001.8	1,016.7	14.8	1,245.9	1,099.4	-146.5	
3. Chhattisgarh	379.3	395.0	15.6	588.1	548.7	-39.5	614.3	563.9	-50.4	
4. Goa	76.9	74.1	-2.8	89.5	90.9	1.4	106.4	104.8	-1.6	
5. Gujarat	919.8	866.5	-53.3	1,043.8	1,007.3	-36.6	1,163.7	1,131.3	-32.4	
6. Haryana	408.0	491.2	83.2	541.7	648.6	106.9	629.6	752.4	122.8	
7. Jharkhand	315.6	317.9	2.3	486.5	432.9	-53.6	557.6	487.6	-69.9	
8. Karnataka	1,041.4	1,036.1	-5.3	1,177.3	1,167.3	-10.0	1,307.6	1,302.4	-5.2	
9. Kerala	579.5	717.5	138.0	710.2	818.3	108.1	846.2	976.8	130.7	
10. Madhya Pradesh	886.4	823.7	-62.7	1,111.3	1,106.9	-4.4	1,261.0	1,225.9	-35.1	
11. Maharashtra	1,654.2	1,775.5	121.4	1,983.2	2,076.1	92.9	2,208.1	2,244.5	36.4	
12. Odisha	570.0	511.4	-58.6	715.7	647.4	-68.3	781.3	744.4	-36.8	
13. Punjab	390.2	466.1	75.9	456.0	531.6	75.6	501.8	581.6	79.8	
14. Rajasthan	913.3	945.4	32.2	1,067.9	1,120.2	52.3	1,232.5	1,320.5	88.0	
15. Tamil Nadu	1,224.2	1,288.3	64.1	1,383.1	1,477.9	94.8	1,481.8	1,640.3	158.5	
16. Telangana	510.4	506.7	-3.7	793.1	792.5	-0.6	1,009.2	972.1	-37.2	
17. Uttar Pradesh	1,934.2	1,710.3	-223.9	2,477.2	2,293.5	-183.7	2,815.6	2,593.5	-282.0	
18. West Bengal	865.1	1,036.5	171.4	1,096.3	1,193.0	96.7	1,295.3	1,295.3	-	
II. Special Category										
1. Arunachal Pradesh	91.4	71.6	-19.8	114.1	91.7	-22.4	127.7	105.5	-22.2	
2. Assam	381.8	390.8	9.0	442.6	582.7	140.1	661.8	624.6	-37.2	
3. Himachal Pradesh	178.4	197.9	19.4	245.1	247.7	2.5	262.7	267.5	4.8	
4. Jammu and Kashmir	289.4	293.3	3.9	409.0	366.7	-42.3	504.6	444.3	-60.3	
5. Manipur	80.0	72.7	-7.3	87.5	81.9	-5.6	93.7	84.5	-9.2	
6. Meghalaya	64.3	62.5	-1.8	84.0	76.2	-7.8	89.8	85.9	-3.9	
7. Mizoram	55.1	56.5	1.4	75.4	66.4	-8.9	76.7	63.9	-12.8	
8. Nagaland	76.5	67.6	-8.9	89.9	87.8	-2.1	105.7	96.7	-9.0	
9. Sikkim	44.6	37.3	-7.3	48.5	43.1	-5.4	48.9	46.2	-2.6	
10. Tripura	92.4	74.4	-18.0	108.2	85.5	-22.7	128.9	105.3	-23.6	
11. Uttarakhand	202.5	211.6	9.2	260.1	257.3	-2.8	322.8	322.5	-0.3	
All States	15,915.8	16,372.9	457.0	19,581.3	19,892.3	311.1	22,573.8	22,365.3	-208.5	
<i>Memo item:</i>										
1. NCT Delhi	295.8	235.1	-60.8	357.2	285.1	-72.1	413.9	358.5	-55.4	
2. Puducherry	47.6	48.0	0.4	54.0	55.3	1.4	57.7	58.6	0.9	

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 3: Gross Fiscal Deficit/Surplus

(₹ billion)

State	2014-15 (Accounts)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	Receipts	Expenditure	Surplus (-)/ Deficit(+)	Receipts	Expenditure	Surplus (-)/ Deficit(+)	Receipts	Expenditure	Surplus (-)/ Deficit(+)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	906.7	1,224.2	317.5	893.8	1,063.9	170.0	1,093.0	1,298.0	205.0
2. Bihar	784.2	896.0	111.8	1,001.8	1,286.9	285.1	1,245.9	1,406.0	160.1
3. Chhattisgarh	379.4	460.1	80.8	588.1	656.5	68.3	614.3	695.4	81.1
4. Goa	76.9	86.4	9.5	89.5	119.9	30.4	106.4	139.0	32.6
5. Gujarat	922.2	1,105.4	183.2	1,043.9	1,265.6	221.7	1,163.8	1,409.8	246.1
6. Haryana	408.2	534.0	125.9	541.8	845.8	304.0	629.8	880.9	251.2
7. Jharkhand	315.6	381.3	65.6	486.5	599.4	112.9	557.6	613.9	56.3
8. Karnataka	1,041.5	1,237.3	195.8	1,180.6	1,386.2	205.6	1,308.3	1,564.9	256.6
9. Kerala	579.8	766.2	186.4	710.5	887.6	177.2	846.5	1,077.9	231.4
10. Madhya Pradesh	886.7	1,000.2	113.5	1,111.3	1,323.0	211.7	1,261.0	1,510.1	249.1
11. Maharashtra	1,654.2	1,972.4	318.3	1,983.2	2,362.7	379.5	2,208.1	2,558.4	350.3
12. Odisha	570.0	624.8	54.8	715.7	815.0	99.3	781.3	926.6	145.3
13. Punjab	390.2	498.7	108.4	456.0	578.4	122.3	501.8	632.7	130.9
14. Rajasthan	913.4	1,103.4	190.0	1,068.0	1,741.5	673.5	1,232.6	1,664.1	431.5
15. Tamil Nadu	1,224.4	1,496.0	271.6	1,383.1	1,706.7	323.6	1,481.8	1,887.1	405.3
16. Telangana	510.4	604.5	94.1	793.1	962.2	169.1	1,009.2	1,243.9	234.7
17. Uttar Pradesh	1,934.2	2,259.3	325.1	2,477.2	3,120.4	643.2	2,815.6	3,315.2	499.6
18. West Bengal	865.1	1,138.6	273.5	1,102.8	1,354.7	251.8	1,295.3	1,488.9	193.6
II. Special Category									
1. Arunachal Pradesh	91.4	86.2	-5.2	114.1	117.1	3.0	127.7	131.4	3.7
2. Assam	381.8	436.1	54.3	442.6	699.1	256.5	661.8	728.5	66.7
3. Himachal Pradesh	184.9	226.9	42.0	245.1	283.6	38.4	262.7	303.5	40.8
4. Jammu and Kashmir	289.4	345.5	56.1	409.0	492.9	83.8	504.6	620.7	116.1
5. Manipur	80.0	86.0	6.0	87.5	98.4	10.9	93.7	101.2	7.5
6. Meghalaya	64.3	74.1	9.8	84.0	92.2	8.2	89.8	99.7	9.9
7. Mizoram	55.1	65.5	10.4	75.4	76.9	1.6	76.7	77.0	0.2
8. Nagaland	76.5	77.9	1.3	89.9	101.5	11.6	105.7	111.1	5.4
9. Sikkim	44.6	47.4	2.8	48.5	54.3	5.8	48.9	54.9	6.0
10. Tripura	92.4	102.9	10.5	108.2	125.3	17.1	128.9	146.4	17.5
11. Uttarakhand	203.8	262.1	58.3	260.1	307.6	47.5	322.8	383.5	60.7
All States	15,927.3	19,199.2	3,271.9	19,591.8	24,525.4	4,933.6	22,575.3	27,070.6	4,495.2
<i>Memo item:</i>									
1. NCT Delhi	295.8	293.7	-2.2	357.2	361.4	4.2	413.9	442.3	28.4
2. Puducherry	47.6	54.1	6.5	54.0	60.6	6.6	57.7	64.7	7.1

Note : 1. GFD Receipts includes revenue receipts and miscellaneous capital receipts.

2. GFD Expenditure includes revenue expenditure, capital outlay and loans and advances net of recoveries.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 4: Decomposition of Gross Fiscal Deficit

(₹ billion)

State	2014-15 (Accounts)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)						
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (7+8+9-10)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (12+13+14-15)
1	2	3	4	5	6 = (2+3+4-5)	7	8	9	10	11 = (7+8+9-10)	12	13	14	15	16 = (12+13+14-15)
I. Non-Special Category															
1. Andhra Pradesh	241.9	114.1	-38.5	-	317.5	41.4	125.6	3.1	-	170.0	48.7	153.9	2.4	-	205.0
2. Bihar	-58.5	181.5	-11.2	-	111.8	14.8	262.7	7.5	-	285.1	-146.5	301.1	5.6	-	160.1
3. Chhattisgarh	15.6	66.2	-1.1	-	80.8	-39.5	107.5	0.3	-	68.3	-50.4	130.0	1.4	-	81.1
4. Goa	-2.8	12.4	-0.7	-	9.5	1.4	29.0	-	-	30.4	-1.6	34.2	-0.1	-	32.6
5. Gujarat	-53.3	241.6	-2.7	2.4	183.2	-36.6	253.8	4.6	0.1	221.7	-32.4	270.4	8.2	0.1	246.1
6. Haryana	83.2	37.2	5.7	0.2	125.9	106.9	64.8	132.4	0.2	304.0	122.8	88.2	40.4	0.2	251.2
7. Jharkhand	2.3	55.4	7.9	-	65.6	-53.6	88.3	78.2	-	112.9	-69.9	109.9	16.4	-	56.3
8. Karnataka	-5.3	196.2	4.9	0.1	195.8	-10.0	211.3	7.6	3.3	205.6	-5.2	257.2	5.4	0.8	256.6
9. Kerala	138.0	42.5	6.2	0.3	186.4	108.1	62.1	7.2	0.3	177.2	130.7	95.7	5.3	0.3	231.4
10. Madhya Pradesh	-62.7	118.8	57.7	0.3	113.5	-4.4	175.2	40.9	-	211.7	-35.1	307.5	-23.2	-	249.1
11. Maharashtra	121.4	195.2	1.7	-	318.3	92.9	284.3	2.3	-	379.5	36.4	310.1	3.8	-	350.3
12. Odisha	-58.6	110.7	2.7	-	54.8	-68.3	166.0	1.7	-	99.3	-36.8	167.5	14.7	-	145.3
13. Punjab	75.9	31.2	1.3	-	108.4	75.6	43.5	3.2	-	122.3	79.8	48.0	3.0	-	130.9
14. Rajasthan	32.2	161.0	-3.0	0.1	190.0	52.3	233.5	387.8	0.1	673.5	88.0	234.2	109.3	0.1	431.5
15. Tamil Nadu	64.1	178.0	29.7	0.2	271.6	94.8	207.7	21.1	-	323.6	158.5	223.7	23.1	-	405.3
16. Telangana	-3.7	83.7	14.1	-	94.1	-0.6	158.5	11.3	-	169.1	-37.2	293.1	-21.3	-	234.7
17. Uttar Pradesh	-223.9	533.0	16.1	-	325.1	-183.7	735.8	91.1	-	643.2	-282.0	718.8	62.8	-	499.6
18. West Bengal	171.4	98.8	3.3	-	273.5	96.7	159.5	2.1	6.5	251.8	-	191.9	1.7	-	193.6
II. Special Category															
1. Arunachal Pradesh	-19.8	14.8	-0.2	-	-5.2	-22.4	25.5	-0.1	-	3.0	-22.2	26.1	-0.2	-	3.7
2. Assam	9.0	39.1	6.2	-	54.3	140.1	113.0	3.4	-	256.5	-37.2	103.9	-	-	66.7
3. Himachal Pradesh	19.4	24.7	4.3	6.5	42.0	2.5	31.8	4.1	-	38.4	4.8	31.9	4.1	-	40.8
4. Jammu and Kashmir	3.9	51.3	0.8	-	56.1	-42.3	125.3	0.9	-	83.8	-60.3	175.6	0.8	-	116.1
5. Manipur	-7.3	13.3	-	-	6.0	-5.6	16.5	-	-	10.9	-9.2	16.7	-	-	7.5
6. Meghalaya	-1.8	11.2	0.4	-	9.8	-7.8	16.0	-	-	8.2	-3.9	13.6	0.2	-	9.9
7. Mizoram	1.4	9.3	-0.3	-	10.4	-8.9	10.5	-	-	1.6	-12.8	13.1	-	-	0.2
8. Nagaland	-8.9	10.2	-	-	1.3	-2.1	13.7	-	-	11.6	-9.0	14.5	-	-	5.4
9. Sikkim	-7.3	9.8	0.3	-	2.8	-5.4	10.9	0.3	-	5.8	-2.6	8.5	0.2	-	6.0
10. Tripura	-18.0	28.3	0.1	-	10.5	-22.7	39.7	0.2	-	17.1	-23.6	40.9	0.2	-	17.5
11. Uttarakhand	9.2	49.4	1.1	1.4	58.3	-2.8	49.3	1.0	-	47.5	-0.3	57.4	3.5	-	60.7
All States	457.0	2,719.1	107.2	11.5	3,271.9	311.1	3,821.2	811.9	10.5	4,933.6	-208.5	4,437.5	267.7	1.5	4,495.2
<i>Memo item:</i>															
1. NCT Delhi	-60.8	44.0	14.5	-	-2.2	-72.1	53.1	23.2	-	4.2	-55.4	67.1	16.7	-	28.4
2. Puducherry	0.4	6.1	-	-	6.5	1.4	5.3	-	-	6.6	0.9	6.1	-	-	7.1

GFD: Gross Fiscal Deficit.

“-”: Nil/Negligible.

Note: Negative (-) sign indicates surplus in deficit indicators

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 5: Financing of Gross Fiscal Deficit – 2014-15 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from NABARD, LIC, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	158.5	-5.6	3.2	-1.2	13.0	-3.0	53.5	-5.0	-13.6	53.7	63.8	317.5
2. Bihar	66.7	0.8	31.5	6.2	-1.8	-2.5	22.2	-17.4	-0.1	-2.1	8.3	111.8
3. Chhattisgarh	38.1	-1.5	4.1	6.9	3.9	3.4	4.6	-2.8	3.9	-0.5	20.6	80.8
4. Goa	6.7	1.8	-0.1	0.9	1.1	0.6	1.1	-1.8	-1.1	-2.1	2.6	9.5
5. Gujarat	132.5	-3.4	4.7	-0.2	5.0	17.0	31.1	8.4	0.6	5.7	-18.2	183.2
6. Haryana	123.7	-0.2	7.1	-20.4	10.4	0.4	4.7	-0.6	-0.1	-3.9	4.7	125.9
7. Jharkhand	44.9	-	3.3	3.9	-2.0	2.8	10.9	-0.1	-2.4	-2.4	6.9	65.6
8. Karnataka	160.9	5.9	4.4	-0.5	21.6	3.1	37.0	32.8	-0.3	-0.1	-69.1	195.8
9. Kerala	117.8	4.0	5.2	1.2	37.6	0.7	13.6	0.6	0.3	-0.9	6.2	186.4
10. Madhya Pradesh	81.7	5.4	11.8	6.8	9.6	1.4	6.2	4.6	-0.6	-4.2	-9.2	113.5
11. Maharashtra	222.6	-3.4	-8.0	-4.0	12.6	-2.7	44.1	52.2	-0.1	-1.6	6.7	318.3
12. Odisha	16.4	-1.2	10.9	10.4	10.7	2.6	9.1	0.4	-	0.4	-5.0	54.8
13. Punjab	76.8	2.8	9.3	-0.4	17.4	6.5	-4.0	-0.4	-	-1.1	1.5	108.4
14. Rajasthan	100.0	2.9	1.0	10.3	29.8	1.2	14.1	-0.4	-	17.6	13.4	190.0
15. Tamil Nadu	231.4	7.6	1.9	5.3	13.2	1.2	-8.7	-0.5	1.7	-0.2	18.6	271.6
16. Telangana	76.1	0.9	3.3	1.0	2.7	0.9	21.6	-4.7	-9.9	-2.8	5.0	94.1
17. Uttar Pradesh	135.1	-8.7	63.2	6.5	16.9	-26.9	10.5	5.4	16.1	45.6	61.5	325.1
18. West Bengal	185.2	6.8	44.7	-0.1	10.1	-1.1	11.7	-10.9	1.7	-1.5	26.8	273.5
II. Special Category												
1. Arunachal Pradesh	1.8	-0.3	0.5	0.1	2.0	-	4.8	-16.9	0.8	-0.1	1.9	-5.2
2. Assam	21.5	-3.5	10.8	0.8	8.9	3.2	-2.3	-0.9	0.3	-	15.6	54.3
3. Himachal Pradesh	16.3	0.6	9.0	1.0	11.9	-	5.0	0.3	0.1	-1.5	-0.7	42.0
4. Jammu and Kashmir	11.2	-1.0	4.1	0.8	22.3	-6.8	3.8	-2.4	25.4	-0.2	-1.1	56.1
5. Manipur	3.4	-0.4	-0.3	-0.1	0.9	0.1	-0.7	-0.3	-0.2	-0.4	4.1	6.0
6. Meghalaya	4.4	-0.2	0.8	0.2	1.3	-0.1	-1.6	0.8	-0.1	-0.1	4.2	9.8
7. Mizoram	1.8	-0.1	0.2	-	3.1	-	4.3	-	0.9	0.1	0.1	10.4
8. Nagaland	4.5	-0.2	0.1	-0.3	0.6	-	-6.5	1.2	2.8	-	-0.9	1.3
9. Sikkim	3.1	-0.1	0.2	0.1	0.2	0.7	-0.1	0.6	0.1	-0.1	-2.1	2.8
10. Tripura	0.3	-0.3	1.3	1.1	3.0	0.3	0.4	-0.6	0.8	-0.1	4.2	10.5
11. Uttarakhand	20.9	0.3	11.4	4.7	4.2	2.1	4.0	0.1	4.5	-0.7	6.6	58.3
All States	2,064.4	9.6	240.0	40.8	270.1	5.3	294.5	41.8	31.5	96.7	177.2	3,271.9
<i>Memo item:</i>												
1. NCT Delhi	-	17.6	-13.5	-	-	-	-	-	-	-	-6.4	-2.2
2. Puducherry	4.7	-0.5	-	0.1	0.5	-0.6	-0.3	-0.3	0.5	0.8	1.6	6.5

‘-’: Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

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Statement 6: Financing of Gross Fiscal Deficit- As per cent to Total – 2014-15 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, e/c.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	49.9	-1.8	1.0	-0.4	4.1	-0.9	16.8	-1.6	-4.3	16.9	20.1	100.0
2. Bihar	59.6	0.8	28.2	5.5	-1.6	-2.2	19.9	-15.6	-0.1	-1.9	7.4	100.0
3. Chhattisgarh	47.2	-1.8	5.1	8.6	4.8	4.2	5.7	-3.4	4.9	-0.6	25.5	100.0
4. Goa	70.2	18.5	-1.6	9.0	11.8	6.2	11.6	-19.0	-11.9	-22.3	27.6	100.0
5. Gujarat	72.3	-1.8	2.6	-0.1	2.7	9.3	17.0	4.6	0.3	3.1	-10.0	100.0
6. Haryana	98.3	-0.2	5.6	-16.2	8.3	0.3	3.7	-0.5	-0.1	-3.1	3.8	100.0
7. Jharkhand	68.4	-0.1	5.1	5.9	-3.1	4.2	16.7	-0.2	-3.6	-3.7	10.5	100.0
8. Karnataka	82.2	3.0	2.2	-0.2	11.0	1.6	18.9	16.8	-0.2	-	-35.3	100.0
9. Kerala	63.2	2.2	2.8	0.6	20.2	0.4	7.3	0.3	0.1	-0.5	3.3	100.0
10. Madhya Pradesh	72.0	4.7	10.4	6.0	8.5	1.2	5.4	4.0	-0.5	-3.7	-8.1	100.0
11. Maharashtra	70.0	-1.1	-2.5	-1.3	4.0	-0.9	13.9	16.4	-	-0.5	2.1	100.0
12. Odisha	30.0	-2.2	19.9	18.9	19.6	4.7	16.7	0.8	-	0.7	-9.0	100.0
13. Punjab	70.9	2.6	8.5	-0.4	16.0	6.0	-3.7	-0.4	-	-1.0	1.4	100.0
14. Rajasthan	52.6	1.5	0.5	5.4	15.7	0.7	7.4	-0.4	-	9.3	7.1	100.0
15. Tamil Nadu	85.2	2.8	0.7	2.0	4.9	0.5	-3.2	-0.2	0.6	-0.1	6.8	100.0
16. Telangana	80.9	0.9	3.5	1.0	2.8	1.0	22.9	-5.0	-10.6	-2.9	5.3	100.0
17. Uttar Pradesh	41.6	-2.7	19.5	2.0	5.2	-8.3	3.2	1.6	4.9	14.0	18.9	100.0
18. West Bengal	67.7	2.5	16.4	-	3.7	-0.4	4.3	-4.0	0.6	-0.5	9.8	100.0
II. Special Category												
1. Arunachal Pradesh	-34.4	5.1	-10.0	-2.8	-38.6	-	-92.6	325.2	-16.0	1.0	-37.0	100.0
2. Assam	39.7	-6.5	19.9	1.4	16.4	5.9	-4.3	-1.6	0.6	-	28.6	100.0
3. Himachal Pradesh	38.8	1.4	21.5	2.4	28.2	-	12.0	0.7	0.3	-3.7	-1.7	100.0
4. Jammu and Kashmir	19.9	-1.8	7.3	1.4	39.8	-12.1	6.7	4.2	45.3	-0.4	-2.0	100.0
5. Manipur	56.5	-7.4	-4.3	-1.9	14.4	1.4	-11.8	-5.4	-3.6	-6.9	69.0	100.0
6. Meghalaya	45.3	-1.5	8.6	2.5	13.6	-1.4	-16.5	8.5	-0.9	-1.2	43.1	100.0
7. Mizoram	16.9	-1.4	2.2	0.3	29.9	-0.1	41.7	0.3	9.0	0.6	0.6	100.0
8. Nagaland	337.0	-12.2	8.3	-19.2	41.3	-	-482.1	87.4	206.9	2.4	-69.9	100.0
9. Sikkim	111.7	-2.2	8.8	2.3	8.9	25.9	-2.8	21.7	3.3	-2.3	-75.3	100.0
10. Tripura	3.1	-2.5	11.9	10.8	28.8	2.7	3.6	-5.8	7.8	-0.6	40.3	100.0
11. Uttarakhand	35.9	0.6	19.6	8.0	7.2	3.7	6.9	0.2	7.7	-1.2	11.4	100.0
All States	63.1	0.3	7.3	1.2	8.3	0.2	9.0	1.3	1.0	3.0	5.4	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-806.3	615.4	-	-	-	-	-	-	-	290.8	100.0
2. Puducherry	71.9	-7.0	-	2.2	7.8	-9.5	-5.2	-3.9	7.6	12.4	23.7	100.0

'-': Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Arunachal Pradesh the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 7: Financing of Gross Fiscal Deficit – 2015-16 (RE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	170.1	6.1	-7.7	2.1	9.5	2.6	-4.6	-	-	-4.1	-3.9	170.0
2. Bihar	115.2	20.7	3.7	5.9	-3.6	-	1.8	-	-	-2.1	143.5	285.1
3. Chhattisgarh	47.7	-0.8	-0.1	7.5	3.5	1.4	0.3	-	-	8.2	0.7	68.3
4. Goa	8.8	2.1	-0.9	0.2	1.2	0.1	1.9	4.9	-	-0.1	12.2	30.4
5. Gujarat	187.5	-0.3	-11.0	-0.2	6.7	-	33.2	-	-	10.5	-4.7	221.7
6. Haryana	131.7	3.9	5.0	-6.8	13.5	0.8	5.6	-0.1	-0.3	169.8	-19.1	304.0
7. Jharkhand	96.6	3.3	8.8	8.9	-2.0	2.8	10.9	-0.3	-1.5	0.4	-14.8	112.9
8. Karnataka	149.1	9.5	14.4	1.5	26.0	-45.3	-2.0	5.0	-	-0.1	47.4	205.6
9. Kerala	144.9	5.3	-0.1	-0.5	37.4	-0.1	-13.4	3.0	-0.5	-0.8	2.0	177.2
10. Madhya Pradesh	159.5	9.2	2.3	8.7	5.8	7.5	-13.4	15.5	3.3	-3.5	16.8	211.7
11. Maharashtra	289.9	2.4	-13.4	-1.7	15.4	-10.2	23.4	-6.2	-0.6	-1.7	81.9	379.5
12. Odisha	48.0	9.4	2.6	23.6	8.0	-	-38.4	98.6	-9.4	-1.0	-42.0	99.3
13. Punjab	90.0	1.3	16.0	2.9	15.4	-4.1	1.6	5.0	-	-1.2	-4.5	122.3
14. Rajasthan	139.4	38.5	-12.3	11.1	32.9	-5.2	2.8	-	-	429.1	37.3	673.5
15. Tamil Nadu	285.3	13.5	-1.6	6.8	15.6	0.3	-7.3	-10.2	-2.4	-0.3	23.8	323.6
16. Telangana	144.4	5.9	-3.5	6.6	3.0	4.5	-3.0	-	-	12.3	-1.0	169.1
17. Uttar Pradesh	294.3	-7.4	5.9	7.0	50.9	22.3	-31.9	35.8	-12.0	314.8	-36.4	643.2
18. West Bengal	214.5	13.1	29.4	-	10.2	-1.3	2.4	-	-	5.2	-21.8	251.8
II. Special Category												
1. Arunachal Pradesh	2.2	-0.3	2.4	1.2	-0.1	0.5	-5.6	5.6	-0.3	-9.5	6.9	3.0
2. Assam	19.0	-0.7	12.0	7.2	10.1	-	6.9	0.3	6.0	-	195.6	256.5
3. Himachal Pradesh	26.5	-0.2	-3.3	0.5	9.0	-	-	-	-	-0.8	6.8	38.4
4. Jammu and Kashmir	23.7	-1.1	-	1.4	14.2	0.4	-	-0.4	-	17.7	28.0	83.8
5. Manipur	3.9	-0.4	-0.4	0.5	0.5	-	3.0	-	-	-0.1	4.0	10.9
6. Meghalaya	5.3	-0.1	0.2	0.3	1.7	-	0.1	1.0	-	-0.1	-0.3	8.2
7. Mizoram	1.1	-	0.1	-0.1	2.8	-	0.2	-	0.2	0.2	-2.9	1.6
8. Nagaland	6.0	-0.2	-	0.1	0.7	-	-7.7	-	-	-0.5	13.0	11.6
9. Sikkim	5.3	-	0.1	0.1	0.4	-0.3	-	-	-	-0.1	0.2	5.8
10. Tripura	4.2	-0.3	0.2	2.3	2.8	0.1	2.8	-3.0	0.1	-0.1	8.0	17.1
11. Uttarakhand	26.4	0.5	10.0	5.6	1.4	-	2.1	1.3	1.7	0.5	-2.0	47.5
All States	2,840.5	132.8	58.7	102.7	292.7	-23.2	-28.3	156.0	-15.7	942.6	474.7	4,933.6
<i>Memo item:</i>												
1. NCT Delhi	-	20.0	-14.4	-	-	-	-	-	-	-0.1	-1.4	4.2
2. Puducherry	4.5	-	-	0.7	0.4	-0.2	1.3	0.3	-0.1	1.4	-1.7	6.6

'-' : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 8: Financing of Gross Fiscal Deficit- As per cent to Total – 2015-16 (RE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	100.0	3.6	-4.5	1.2	5.6	1.6	-2.7	-	-	-2.4	-2.3	100.0
2. Bihar	40.4	7.3	1.3	2.1	-1.3	-	0.6	-	-	-0.7	50.3	100.0
3. Chhattisgarh	69.8	-1.2	-0.1	10.9	5.1	2.0	0.5	-	-	12.0	1.0	100.0
4. Goa	29.1	6.8	-3.1	0.8	3.9	0.3	6.3	16.2	-0.2	-0.4	40.2	100.0
5. Gujarat	84.6	-0.2	-5.0	-0.1	3.0	-	15.0	-	-	4.7	-2.1	100.0
6. Haryana	43.3	1.3	1.6	-2.2	4.4	0.3	1.8	-	-0.1	55.9	-6.3	100.0
7. Jharkhand	85.5	2.9	7.8	7.9	-1.8	2.4	9.7	-0.3	-1.3	0.3	-13.1	100.0
8. Karnataka	72.5	4.6	7.0	0.7	12.6	-22.0	-1.0	2.4	-	-	23.1	100.0
9. Kerala	81.8	3.0	-0.1	-0.3	21.1	-	-7.6	1.7	-0.3	-0.4	1.1	100.0
10. Madhya Pradesh	75.3	4.4	1.1	4.1	2.8	3.5	-6.3	7.3	1.5	-1.7	7.9	100.0
11. Maharashtra	76.4	0.6	-3.5	-0.4	4.1	-2.7	6.2	-1.6	-0.2	-0.4	21.6	100.0
12. Odisha	48.3	9.4	2.7	23.7	8.1	-	-38.7	99.3	-9.5	-1.0	-42.3	100.0
13. Punjab	73.6	1.0	13.1	2.4	12.6	-3.4	1.3	4.1	-	-0.9	-3.7	100.0
14. Rajasthan	20.7	5.7	-1.8	1.7	4.9	-0.8	0.4	-	-	63.7	5.5	100.0
15. Tamil Nadu	88.2	4.2	-0.5	2.1	4.8	0.1	-2.2	-3.2	-0.8	-0.1	7.4	100.0
16. Telangana	85.4	3.5	-2.1	3.9	1.8	2.7	-1.8	-	-	7.3	-0.6	100.0
17. Uttar Pradesh	45.8	-1.1	0.9	1.1	7.9	3.5	-5.0	5.6	-1.9	48.9	-5.7	100.0
18. West Bengal	85.2	5.2	11.7	-	4.1	-0.5	0.9	-	-	2.1	-8.7	100.0
II. Special Category												
1. Arunachal Pradesh	71.7	-8.7	78.1	38.8	-3.4	15.6	-183.2	184.6	-8.9	-312.4	227.8	100.0
2. Assam	7.4	-0.3	4.7	2.8	3.9	-	2.7	0.1	2.4	-	76.2	100.0
3. Himachal Pradesh	69.0	-0.6	-8.6	1.2	23.4	-	-	-	-	-2.0	17.6	100.0
4. Jammu and Kashmir	28.3	-1.4	-	1.7	16.9	0.5	-	-0.4	-	21.1	33.4	100.0
5. Manipur	36.1	-4.1	-4.1	4.4	4.6	-	27.2	-	-	-1.1	36.9	100.0
6. Meghalaya	64.4	-0.9	2.3	3.6	21.2	-	1.5	12.2	0.5	-1.5	-3.2	100.0
7. Mizoram	70.8	0.3	8.8	-7.2	176.9	1.9	12.9	-	9.6	10.0	-183.9	100.0
8. Nagaland	51.5	-1.5	0.3	1.0	6.3	-	-66.0	-	-	-3.9	112.2	100.0
9. Sikkim	92.7	-0.7	2.3	1.2	6.6	-5.2	-	-	-	-1.2	4.2	100.0
10. Tripura	24.7	-1.7	1.1	13.4	16.3	0.4	16.1	-17.2	0.7	-0.5	46.6	100.0
11. Uttarakhand	55.6	1.1	21.1	11.7	2.9	-	4.4	2.7	3.6	1.0	-4.2	100.0
All States	57.6	2.7	1.2	2.1	5.9	-0.5	-0.6	3.2	-0.3	19.1	9.6	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	478.6	-343.4	-	-	-	-	-	-	-2.4	-32.8	100.0
2. Puducherry	67.8	-0.1	-	10.8	5.9	-2.6	19.5	4.1	-1.1	21.5	-25.8	100.0

'-': Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 9: Financing of Gross Fiscal Deficit – 2016-17 (BE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NDCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	197.3	2.3	-9.0	4.5	10.4	-0.4	-0.6	-	-	-0.6	1.0	205.0
2. Bihar	144.5	11.5	2.5	13.3	-2.8	-	-9.5	-	-	-	0.7	160.1
3. Chhattisgarh	53.0	7.4	-1.2	12.0	3.5	1.4	0.3	-	-	4.1	0.7	81.1
4. Goa	9.5	1.9	-1.1	0.2	1.2	0.1	2.0	5.2	-	-0.1	13.7	32.6
5. Gujarat	222.2	-0.3	-30.2	-	9.0	0.1	30.6	-	-	17.0	-2.5	246.1
6. Haryana	145.0	6.4	3.8	2.5	15.7	0.3	6.7	-58.1	-0.4	92.9	36.5	251.2
7. Jharkhand	50.2	2.9	-4.9	4.9	-2.1	-0.1	8.5	-0.4	-1.6	8.1	-9.3	56.3
8. Karnataka	215.6	8.3	13.1	5.0	31.2	-1.3	-27.0	10.0	-	-	1.8	256.6
9. Kerala	163.7	12.7	-0.3	2.8	48.6	0.1	-4.4	0.2	-0.7	0.4	8.4	231.4
10. Madhya Pradesh	218.0	11.1	3.3	9.1	6.1	1.4	-14.1	16.3	1.6	0.2	-3.9	249.1
11. Maharashtra	364.2	-0.2	-28.4	-1.0	17.7	4.4	51.9	-1.5	-	-1.7	-55.2	350.3
12. Odisha	73.2	14.6	1.0	23.8	10.0	-	-17.0	0.1	0.1	21.9	17.5	145.3
13. Punjab	129.6	2.7	-12.7	3.9	16.6	-4.1	0.7	-	-	-0.6	-5.2	130.9
14. Rajasthan	142.5	50.4	-12.7	11.5	36.4	0.1	2.1	-	-	201.2	-	431.5
15. Tamil Nadu	353.6	20.8	3.0	11.9	16.2	5.7	-18.0	-2.9	-2.0	-0.2	17.2	405.3
16. Telangana	221.5	4.0	-2.8	3.4	3.8	2.8	3.9	-	-	-1.8	-0.1	234.7
17. Uttar Pradesh	291.0	-6.4	3.4	7.8	45.6	65.9	-28.3	0.8	-12.0	135.6	-3.9	499.6
18. West Bengal	228.0	7.9	26.8	-	10.2	-1.8	9.5	-	-	8.2	-95.2	193.6
II. Special Category												
1. Arunachal Pradesh	3.0	-0.3	2.6	3.6	-0.1	0.5	-5.5	5.9	-0.3	-7.1	1.3	3.7
2. Assam	37.7	1.1	7.9	10.6	4.6	-	0.5	0.3	-6.6	1.0	9.5	66.7
3. Himachal Pradesh	27.4	-0.1	1.9	0.2	10.0	-	-	-	-	-0.8	2.2	40.8
4. Jammu and Kashmir	18.9	-1.0	1.3	1.0	16.9	0.3	-	-0.1	-	45.5	33.4	116.1
5. Manipur	4.2	-0.4	-0.4	0.5	0.5	-	3.0	-	-	-0.1	0.3	7.5
6. Meghalaya	6.7	-0.1	0.6	0.3	1.9	-	0.2	0.9	0.1	-0.9	0.2	9.9
7. Mizoram	0.5	0.1	-0.1	0.1	2.6	-	0.1	-	1.0	-0.1	-3.9	0.2
8. Nagaland	8.4	-0.1	-	-	0.7	-	-0.7	-	-	-0.6	-2.3	5.4
9. Sikkim	6.2	-0.1	-0.1	-0.1	0.1	-	-	-	-	-	-	6.0
10. Tripura	6.7	-0.3	-0.5	0.9	2.8	0.2	0.2	-0.5	0.1	-	7.9	17.5
11. Uttarakhand	45.2	0.5	5.0	4.9	1.1	-	1.6	1.3	0.7	0.2	0.1	60.7
All States	3,387.4	157.6	-28.3	137.7	318.3	75.5	-3.4	-22.5	-20.0	521.9	-29.0	4,495.2
<i>Memo item:</i>												
1. NCT Delhi	-	28.4	-16.5	-	-	-	-	-	-	-	-	28.4
2. Puducherry	5.0	-0.4	-	0.7	0.4	-0.1	1.4	0.3	-0.1	1.8	-2.0	7.1

‘-’: Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

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Statement 10: Financing of Gross Fiscal Deficit – As per cent to Total – 2016-17 (BE)

State	(Per cent)												
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)	
1	2	3	4	5	6	7	8	9	10	11	12	13	
I. Non-Special Category													
1. Andhra Pradesh	96.3	1.1	-4.4	2.2	5.1	-0.2	-0.3	-	-	-0.3	0.5	100.0	
2. Bihar	90.2	7.2	1.6	8.3	-1.8	-	-6.0	-	-	-	0.4	100.0	
3. Chhattisgarh	65.3	9.1	-1.5	14.7	4.3	1.7	0.4	-	-	5.1	0.8	100.0	
4. Goa	29.3	5.8	-3.4	0.6	3.8	0.3	6.1	15.9	-0.1	-0.2	42.1	100.0	
5. Gujarat	90.3	-0.1	-12.3	-	3.7	0.1	12.4	-	-	6.9	-1.0	100.0	
6. Haryana	57.7	2.5	1.5	1.0	6.3	0.1	2.6	-23.1	-0.2	37.0	14.5	100.0	
7. Jharkhand	89.2	5.2	-8.8	8.8	-3.8	-0.2	15.0	-0.6	-2.8	14.5	-16.5	100.0	
8. Karnataka	84.0	3.2	5.1	1.9	12.2	-0.5	-10.5	3.9	-	-	0.7	100.0	
9. Kerala	70.8	5.5	-0.1	1.2	21.0	-	-1.9	0.1	-0.3	0.2	3.6	100.0	
10. Madhya Pradesh	87.5	4.5	1.3	3.7	2.5	0.6	-5.7	6.5	0.7	0.1	-1.6	100.0	
11. Maharashtra	104.0	-0.1	-8.1	-0.3	5.1	1.3	14.8	-0.4	-	-0.5	-15.7	100.0	
12. Odisha	50.4	10.1	0.7	16.4	6.9	-	-11.7	0.1	-	15.1	12.0	100.0	
13. Punjab	99.0	2.1	-9.7	3.0	12.6	-3.1	0.5	-	-	-0.4	-4.0	100.0	
14. Rajasthan	33.0	11.7	-2.9	2.7	8.4	-	0.5	-	-	46.6	-	100.0	
15. Tamil Nadu	87.2	5.1	0.7	2.9	4.0	1.4	-4.4	-0.7	-0.5	-0.1	4.2	100.0	
16. Telangana	94.4	1.7	-1.2	1.5	1.6	1.2	1.7	-	-	-0.8	-0.1	100.0	
17. Uttar Pradesh	58.2	-1.3	0.7	1.6	9.1	13.2	-5.7	0.2	-2.4	27.1	-0.8	100.0	
18. West Bengal	117.8	4.1	13.8	-	5.3	-0.9	4.9	-	-	4.2	-49.2	100.0	
II. Special Category													
1. Arunachal Pradesh	81.3	-7.2	69.1	98.2	-2.9	13.4	-148.6	159.8	-7.7	-191.7	36.2	100.0	
2. Assam	56.6	1.7	11.9	15.9	6.9	-	0.8	0.4	-9.9	1.5	14.2	100.0	
3. Himachal Pradesh	67.1	-0.3	4.7	0.5	24.5	-	-	-	-	-2.1	5.4	100.0	
4. Jammu and Kashmir	16.3	-0.9	1.1	0.9	14.5	0.2	-	-0.1	-	39.2	28.8	100.0	
5. Manipur	56.4	-5.9	-6.0	6.5	6.8	-	39.8	-	-	-2.0	4.4	100.0	
6. Meghalaya	67.3	-0.8	5.7	3.5	19.6	-	2.1	8.8	1.0	-9.3	2.1	100.0	
7. Mizoram	197.3	37.3	-39.0	49.3	1114.9	4.3	21.7	-	434.7	-25.2	-1695.4	100.0	
8. Nagaland	154.8	-1.8	-0.5	-0.6	12.0	-	-12.0	-	-	-10.5	-41.4	100.0	
9. Sikkim	102.9	-1.7	-1.3	-1.2	1.6	-	-	-	-	-0.4	-	100.0	
10. Tripura	38.0	-1.7	-2.6	5.4	16.0	1.3	1.3	-2.9	0.3	-	45.0	100.0	
11. Uttarakhand	74.4	0.9	8.2	8.1	1.9	-	2.6	2.1	1.2	0.4	0.2	100.0	
All States	75.4	3.5	-0.6	3.1	7.1	1.7	-0.1	-0.5	-0.4	11.6	-0.6	100.0	
<i>Memo item:</i>													
1. NCT Delhi	-	100.0	-58.2	-	-	-	-	-	-	-	58.2	100.0	
2. Puducherry	70.9	-5.8	-	9.9	6.1	-1.4	20.2	4.4	-1.2	25.0	-28.1	100.0	

‘-’: Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 11: Development Expenditure*

State	2014-15 (Accounts)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			Variation (Per cent)	
	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Col.7/Col.4	Col.10/Col.7
	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	323.4	658.5	981.9	385.1	413.3	798.4	483.4	423.9	907.3	-18.7	13.6
2. Bihar	421.7	207.5	629.2	599.7	339.3	939.0	690.5	324.1	1,014.6	49.2	8.0
3. Chhattisgarh	272.8	86.4	359.2	380.3	153.9	534.3	415.5	133.8	549.2	48.8	2.8
4. Goa	26.3	33.4	59.7	45.0	39.8	84.8	57.3	44.1	101.4	41.9	19.7
5. Gujarat	488.9	308.0	796.9	583.5	338.1	921.6	657.0	326.4	983.4	15.6	6.7
6. Haryana	177.5	186.1	363.5	420.7	232.7	653.5	394.8	263.6	658.4	79.7	0.8
7. Jharkhand	181.7	90.4	272.1	352.1	109.0	461.2	359.8	103.6	463.4	69.5	0.5
8. Karnataka	507.0	382.0	889.1	592.1	417.8	1,009.9	690.9	453.7	1,144.5	13.6	13.3
9. Kerala	141.1	246.6	387.7	173.7	285.9	459.7	230.1	341.1	571.2	18.6	24.3
10. Madhya Pradesh	393.3	406.1	799.4	551.6	437.4	989.1	722.8	469.9	1,192.7	23.7	20.6
11. Maharashtra	471.9	872.1	1,344.0	695.9	916.2	1,612.2	678.9	1,019.1	1,698.0	20.0	5.3
12. Odisha	296.4	171.5	467.9	400.6	217.9	618.5	454.6	241.4	696.0	32.2	12.5
13. Punjab	75.1	185.5	260.5	106.6	215.9	322.5	133.0	212.3	345.2	23.8	7.1
14. Rajasthan	431.3	398.2	829.4	979.6	456.1	1,435.7	858.0	410.2	1,266.2	73.1	-11.7
15. Tamil Nadu	506.1	475.4	981.5	592.9	515.1	1,108.0	625.0	581.7	1,207.2	12.9	9.0
16. Telangana	230.8	227.5	458.2	416.3	314.1	730.4	659.7	361.4	1,021.1	59.4	39.8
17. Uttar Pradesh	758.3	711.2	1,469.4	1,077.3	1,139.8	2,217.1	1,224.1	990.3	2,214.4	50.9	-0.1
18. West Bengal	392.4	310.3	702.7	528.6	351.4	880.0	568.6	401.7	970.2	25.2	10.3
II. Special Category											
1. Arunachal Pradesh	41.9	22.7	64.6	52.2	35.0	87.2	56.3	38.6	94.9	35.0	8.8
2. Assam	129.8	165.9	295.7	304.3	214.2	518.5	279.4	241.8	521.2	75.3	0.5
3. Himachal Pradesh	59.4	91.0	150.4	73.2	118.5	191.7	75.7	128.3	204.0	27.5	6.4
4. Jammu and Kashmir	68.4	150.6	219.0	-	-	334.3	-	-	435.6	52.6	30.3
5. Manipur	33.2	18.4	51.6	42.8	20.3	63.0	42.3	22.4	64.7	22.1	2.6
6. Meghalaya	32.1	21.0	53.1	50.2	19.2	69.4	52.3	21.8	74.1	30.9	6.7
7. Mizoram	28.3	19.3	47.6	32.5	19.8	52.4	30.4	19.3	49.7	10.0	-5.0
8. Nagaland	20.7	24.2	44.9	32.7	29.6	62.3	34.4	29.7	64.1	38.8	2.9
9. Sikkim	20.0	10.0	30.0	27.1	11.9	39.0	26.3	12.3	38.7	30.1	-0.9
10. Tripura	44.6	26.4	71.0	57.2	30.3	87.6	63.6	30.7	94.3	23.3	7.7
11. Uttarakhand	101.4	78.1	179.6	126.8	83.0	209.8	156.6	100.6	257.2	16.8	22.6
All States	6,675.7	6,584.1	13,259.9	9,681.0	7,475.7	17,490.9	10,721.9	7,747.7	18,905.2	31.9	8.1
<i>Memo item:</i>											
1. NCT Delhi	134.5	88.4	222.9	154.5	120.1	274.6	193.5	142.1	335.6	23.2	22.2
2. Puducherry	20.1	18.9	39.0	22.5	22.3	44.7	23.8	22.8	46.6	14.6	4.2

*: Comprise expenditure on revenue and capital accounts and loans and advances extended by states for development purposes.

Note: All states plan-non plan break up for 2015-16 (RE) & 2016-17 (BE) will not add up as the break up is not given by Jammu & Kashmir.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 12: Non-Development Expenditure*

(₹ billion)

State	2014-15 (Accounts)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			Variation (Per cent)	
	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Plan	Non-Plan	Total	Col.7/Col.4	Col.10/Col.7
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	3.8	287.8	291.6	1.6	265.7	267.3	7.9	385.5	393.4	-8.3	47.2
2. Bihar	18.1	263.6	281.7	42.6	305.4	348.0	33.5	358.1	391.6	23.5	12.5
3. Chhattisgarh	3.2	89.1	92.4	6.4	108.1	114.5	5.1	135.9	141.0	23.9	23.2
4. Goa	3.4	23.4	26.8	9.5	25.8	35.3	7.4	30.4	37.8	32.0	6.8
5. Gujarat	20.7	288.7	309.3	24.2	316.3	340.5	31.6	393.4	425.0	10.1	24.8
6. Haryana	4.0	167.8	171.8	6.7	187.1	193.8	7.7	219.2	226.9	12.8	17.1
7. Jharkhand	5.8	103.7	109.5	12.9	125.9	138.8	10.8	140.1	150.9	26.7	8.8
8. Karnataka	8.3	280.7	289.0	9.7	304.5	314.1	12.4	349.0	361.4	8.7	15.1
9. Kerala	2.2	313.6	315.8	3.3	361.7	365.0	3.4	431.6	435.0	15.6	19.2
10. Madhya Pradesh	3.9	222.3	226.2	5.7	266.3	272.0	10.0	324.8	334.8	20.2	23.1
11. Maharashtra	10.1	603.8	613.9	18.7	685.6	704.4	19.3	767.4	786.7	14.7	11.7
12. Odisha	5.5	144.1	149.6	4.8	184.9	189.7	5.0	217.5	222.5	26.8	17.3
13. Punjab	3.4	230.0	233.4	2.6	244.7	247.3	2.7	268.1	270.8	6.0	9.5
14. Rajasthan	10.5	273.5	284.0	12.9	307.3	320.1	16.7	380.5	397.2	12.7	24.1
15. Tamil Nadu	7.3	420.9	428.2	17.3	477.1	494.3	26.1	535.5	561.6	15.4	13.6
16. Telangana	5.7	140.2	146.0	4.5	226.8	231.3	16.6	233.3	249.9	58.4	8.1
17. Uttar Pradesh	28.8	654.4	683.2	36.2	773.1	809.2	40.7	956.2	996.9	18.4	23.2
18. West Bengal	5.9	425.4	431.3	11.4	460.4	471.9	11.9	505.8	517.7	9.4	9.7
II. Special Category											
1. Arunachal Pradesh	1.9	20.0	21.8	5.4	24.8	30.2	9.4	27.5	36.9	38.1	22.2
2. Assam	4.7	125.9	130.6	7.1	164.9	172.0	9.0	197.1	206.1	31.8	19.8
3. Himachal Pradesh	1.5	75.4	76.9	1.6	90.3	91.9	1.6	98.0	99.6	19.6	8.3
4. Jammu and Kashmir	5.3	121.1	126.5	-	-	158.6	-	-	185.1	25.4	16.7
5. Manipur	2.2	27.4	29.6	1.9	29.9	31.8	1.0	31.7	32.6	7.4	2.7
6. Meghalaya	1.1	20.1	21.2	1.3	21.8	23.1	1.7	24.2	25.9	8.9	12.3
7. Mizoram	1.2	17.0	18.2	1.3	23.7	25.0	0.6	27.0	27.6	36.8	10.4
8. Nagaland	1.9	31.0	32.9	1.9	37.3	39.2	5.1	41.9	47.0	19.0	19.9
9. Sikkim	1.4	15.6	17.0	1.8	13.1	14.9	1.0	14.6	15.6	-12.3	4.9
10. Tripura	3.4	26.7	30.1	3.2	32.7	35.8	2.5	47.6	50.1	19.0	39.8
11. Uttarakhand	2.7	73.5	76.2	2.1	88.0	90.0	3.2	111.0	114.2	18.2	26.8
All States	178.0	5,486.7	5,664.7	258.3	6,153.2	6,570.1	303.7	7,253.0	7,741.8	16.0	17.8
<i>Memo item:</i>											
1. NCT Delhi	5.3	58.7	64.0	9.5	71.5	81.0	12.5	87.8	100.3	26.5	23.9
2. Puducherry	1.4	13.6	15.0	1.5	14.3	15.8	1.8	16.3	18.1	5.1	14.2

*: Comprise expenditure on revenue and capital accounts and loans and advances extended by states for non-development purposes.

Note : All states plan-non plan break up for 2015-16 (RE) & 2016-17 (BE) will not add up as the break up is not given by Jammu & Kashmir.

Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 13: Interest Payments

(₹ billion)

State	2014-15 (Accounts)		2015-16 (Revised Estimates)		2016-17 (Budget Estimates)		Variation (Per cent)					
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4	
							Gross	Net	Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11		
I. Non-Special Category												
1. Andhra Pradesh	100.1	52.1	94.8	93.2	122.6	121.0	-5.3	78.9	29.3	29.8		
2. Bihar	61.3	57.8	72.3	69.2	81.8	78.1	18.0	19.6	13.1	12.9		
3. Chhattisgarh	16.6	15.5	20.8	18.2	25.9	23.4	25.1	17.6	24.4	28.6		
4. Goa	10.1	9.9	10.8	10.5	12.1	11.9	6.8	5.9	12.4	13.1		
5. Gujarat	149.5	139.3	163.8	151.3	174.7	159.2	9.6	8.6	6.6	5.2		
6. Haryana	69.3	59.9	82.8	72.3	104.9	81.1	19.5	20.6	26.7	12.3		
7. Jharkhand	29.3	27.9	34.3	32.8	41.8	39.1	17.1	17.7	21.9	19.1		
8. Karnataka	94.0	85.3	109.5	98.0	126.7	114.6	16.5	14.9	15.7	17.0		
9. Kerala	97.7	96.7	108.6	107.1	126.3	124.7	11.2	10.8	16.3	16.4		
10. Madhya Pradesh	70.7	58.1	85.9	83.5	102.3	99.6	21.5	43.7	19.1	19.3		
11. Maharashtra	239.6	206.1	262.2	232.4	282.2	271.0	9.4	12.8	7.6	16.6		
12. Odisha	28.1	24.8	41.4	38.1	46.5	43.4	47.2	53.5	12.4	14.0		
13. Punjab	89.6	87.7	97.6	94.7	107.9	104.5	9.0	8.0	10.5	10.3		
14. Rajasthan	104.6	84.0	119.4	100.8	175.3	157.5	14.1	20.0	46.8	56.2		
15. Tamil Nadu	145.5	120.6	176.2	148.9	204.5	177.1	21.1	23.5	16.1	18.9		
16. Telangana	52.3	24.6	71.6	46.5	77.1	60.1	37.0	88.9	7.6	29.2		
17. Uttar Pradesh	188.6	165.6	213.1	205.1	273.3	265.8	13.0	23.9	28.2	29.6		
18. West Bengal	215.9	213.1	238.2	235.2	262.0	258.7	10.3	10.4	10.0	10.0		
II. Special Category												
1. Arunachal Pradesh	3.5	3.4	4.9	4.6	5.0	4.6	40.2	35.6	1.8	1.2		
2. Assam	23.3	20.2	28.1	24.5	32.1	27.8	20.5	21.2	14.1	13.7		
3. Himachal Pradesh	28.5	27.5	31.1	30.3	34.0	33.2	9.1	10.4	9.4	9.5		
4. Jammu and Kashmir	35.3	35.2	38.0	37.7	47.2	47.0	7.4	7.2	24.5	24.7		
5. Manipur	4.7	4.4	4.7	4.3	4.8	4.4	-1.1	-2.9	1.5	1.6		
6. Meghalaya	4.1	3.7	4.7	4.4	5.5	5.1	16.3	18.8	17.0	17.2		
7. Mizoram	3.1	2.9	4.5	4.3	5.5	5.3	47.2	50.4	22.2	22.9		
8. Nagaland	5.6	5.5	6.6	6.6	8.4	8.3	18.5	19.6	27.1	27.2		
9. Sikkim	2.4	1.7	2.7	2.4	3.3	2.9	14.1	39.8	19.0	19.0		
10. Tripura	6.8	6.4	8.4	7.5	10.0	9.1	23.5	17.6	18.8	22.3		
11. Uttarakhand	24.1	23.0	31.0	30.2	39.0	38.0	29.0	31.4	25.6	25.8		
All States	1,904.2	1,662.8	2,168.1	1,994.6	2,542.5	2,376.6	13.9	20.0	17.3	19.2		
<i>Memo item:</i>												
1. NCT Delhi	27.7	24.2	28.1	26.4	33.9	27.8	1.3	8.8	20.8	5.6		
2. Puducherry	5.4	4.5	5.5	4.7	6.0	5.1	2.9	5.0	7.8	8.4		

*: Gross Interest Payment minus Interest Receipts.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 14: Tax Revenue*

(per cent)

State	Tax Revenue			Own Tax Revenue			Share in Central Taxes		
	2014-15 (Accounts)	2015-16 (RE)	2016-17 (BE)	2014-15 (Accounts)	2015-16 (RE)	2016-17 (BE)	2014-15 (Accounts)	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	5.5	5.1	5.2	5.7	5.2	5.4	5.0	4.8	4.8
2. Bihar	5.5	5.8	6.0	2.8	3.0	3.1	12.1	11.1	11.3
3. Chhattisgarh	2.3	2.9	2.7	2.1	2.5	2.3	2.7	3.5	3.6
4. Goa	0.5	0.5	0.5	0.5	0.5	0.5	0.3	0.4	0.4
5. Gujarat	6.8	6.1	6.1	8.2	7.4	7.4	3.4	3.5	3.6
6. Haryana	3.0	3.1	3.1	3.7	4.1	4.2	1.2	1.2	1.2
7. Jharkhand	1.9	2.3	2.4	1.4	1.7	1.8	3.1	3.6	3.6
8. Karnataka	8.1	7.6	7.5	9.4	8.9	8.7	4.8	5.2	5.2
9. Kerala	4.1	4.0	4.2	4.7	4.7	4.9	2.6	2.9	2.8
10. Madhya Pradesh	5.8	6.2	6.1	4.9	4.8	4.8	7.9	8.7	8.5
11. Maharashtra	12.6	12.1	11.9	15.4	15.3	14.9	5.8	6.1	6.2
12. Odisha	3.4	3.5	3.4	2.7	2.6	2.4	5.3	5.1	5.2
13. Punjab	2.9	2.8	2.7	3.4	3.4	3.2	1.5	1.7	1.7
14. Rajasthan	5.6	5.6	5.7	5.2	5.4	5.5	6.5	6.1	6.1
15. Tamil Nadu	9.1	8.2	7.7	10.6	10.2	9.4	5.5	4.6	4.5
16. Telangana	3.6	4.3	4.7	3.9	5.1	5.7	2.7	2.7	2.7
17. Uttar Pradesh	13.4	13.8	14.0	10.0	10.2	10.5	21.8	20.6	20.5
18. West Bengal	6.1	6.1	6.3	5.3	5.0	5.3	8.0	8.1	8.1
II. Special Category									
1. Arunachal Pradesh	2.4	7.7	7.4	1.3	1.4	1.3	3.5	12.2	11.9
2. Assam	32.9	29.0	29.8	27.5	29.1	31.3	38.7	28.9	28.7
3. Himachal Pradesh	13.0	10.4	10.2	17.3	15.7	14.9	8.3	6.6	6.6
4. Jammu and Kashmir	16.4	16.3	16.2	18.4	19.6	18.4	14.1	13.9	14.4
5. Manipur	3.1	3.9	3.6	1.5	1.5	1.3	4.8	5.6	5.4
6. Meghalaya	3.5	4.5	4.3	2.7	2.5	2.5	4.4	5.8	5.6
7. Mizoram	1.8	2.7	2.6	0.8	0.8	0.7	2.9	4.1	4.0
8. Nagaland	2.2	3.0	3.0	1.1	1.1	1.0	3.3	4.4	4.6
9. Sikkim	2.0	2.5	2.4	1.5	1.5	1.3	2.6	3.2	3.2
10. Tripura	4.4	4.8	5.0	3.4	3.2	2.9	5.5	5.9	6.5
11. Uttarakhand	18.4	15.3	15.6	24.3	23.7	24.2	12.0	9.4	9.1

—: Not applicable

*: As ratios to respective total of non special and special category state to which a state belongs.

Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 15: Non-Tax Revenue*

(per cent)

State	Non-Tax Revenue			Own Non-Tax Revenue			Grants		
	2014-15 (Accounts)	2015-16 (RE)	2016-17 (BE)	2014-15 (Accounts)	2015-16 (RE)	2016-17 (BE)	2014-15 (Accounts)	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	8.5	5.1	6.0	8.2	3.5	3.1	8.7	5.9	7.5
2. Bihar	5.4	5.3	6.8	1.2	1.3	1.3	7.6	7.2	9.6
3. Chhattisgarh	3.6	4.6	3.9	3.6	5.7	4.2	3.6	4.1	3.7
4. Goa	0.8	0.7	0.7	1.7	1.5	1.6	0.2	0.2	0.2
5. Gujarat	5.3	5.5	4.9	7.1	7.9	7.0	4.3	4.3	3.9
6. Haryana	2.5	3.0	3.1	3.5	3.5	4.7	2.0	2.8	2.3
7. Jharkhand	3.0	4.0	3.8	3.2	4.6	4.7	2.9	3.6	3.3
8. Karnataka	5.0	4.0	3.7	3.5	3.6	3.5	5.8	4.2	3.8
9. Kerala	3.8	4.0	4.2	5.4	5.9	6.4	3.0	3.0	3.2
10. Madhya Pradesh	7.3	6.7	6.7	7.8	6.4	6.4	7.0	6.9	6.8
11. Maharashtra	8.5	8.8	8.4	9.4	9.8	11.2	8.0	8.3	7.0
12. Odisha	5.5	5.8	5.3	6.0	6.0	5.5	5.1	5.7	5.2
13. Punjab	2.3	2.0	2.0	2.2	2.7	2.1	2.3	1.7	1.9
14. Rajasthan	8.5	7.3	7.2	9.9	7.9	7.9	7.8	7.1	6.8
15. Tamil Nadu	7.0	6.8	6.4	6.2	5.9	5.5	7.4	7.2	6.9
16. Telangana	3.5	5.1	6.0	4.8	7.1	9.8	2.8	4.1	4.1
17. Uttar Pradesh	13.7	14.8	13.9	14.9	15.1	13.6	13.0	14.6	14.1
18. West Bengal	5.8	6.5	6.9	1.2	1.4	1.5	8.3	9.1	9.6
II. Special Category									
1. Arunachal Pradesh	8.4	3.9	3.3	4.6	3.8	3.2	8.9	3.9	3.4
2. Assam	18.4	16.0	25.0	24.2	21.8	35.0	17.6	15.1	23.5
3. Himachal Pradesh	10.3	14.6	11.4	20.9	17.5	10.0	9.0	14.2	11.7
4. Jammu and Kashmir	20.2	25.4	25.1	19.8	27.0	24.0	20.3	25.2	25.3
5. Manipur	6.6	5.0	4.1	1.8	1.5	1.1	7.3	5.6	4.5
6. Meghalaya	4.6	4.1	3.2	3.4	2.4	2.8	4.7	4.3	3.3
7. Mizoram	4.8	5.0	3.7	2.4	2.1	1.7	5.1	5.4	4.0
8. Nagaland	6.9	6.2	5.6	2.7	1.9	1.6	7.4	6.8	6.2
9. Sikkim	3.5	2.4	1.7	7.0	2.8	2.2	3.0	2.4	1.6
10. Tripura	7.1	6.2	5.7	2.0	2.2	1.8	7.7	6.8	6.2
11. Uttarakhand	9.1	11.2	11.2	11.1	17.0	16.7	8.8	10.3	10.3

—: Not applicable

*: As ratios to respective total of non special and special category state to which a state belongs.

Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 16: Loans from the Centre

(₹ billion)

State	2014-15 (Accounts)		2015-16 (Revised Estimates)		2016-17 (Budget Estimates)		Variation (Per cent)					
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4	
							Gross	Net	Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11		
I. Non-Special Category												
1. Andhra Pradesh	7.0	-5.6	12.6	6.1	9.8	2.3	80.8	..	-21.9	-61.6		
2. Bihar	7.2	0.8	27.9	20.7	19.6	11.5	-29.9	-44.4		
3. Chhattisgarh	0.1	-1.5	0.8	-0.8	9.0	7.4	..	-46.0		
4. Goa	2.0	1.8	2.4	2.1	2.5	1.9	16.5	18.2	4.9	-8.5		
5. Gujarat	3.2	-3.4	6.4	-0.3	6.4	-0.3	96.6	-90.1	-	-25.4		
6. Haryana	1.3	-0.2	5.5	3.9	8.0	6.4	44.5	63.7		
7. Jharkhand	1.5	-	5.0	3.3	5.0	2.9	-	-10.7		
8. Karnataka	13.7	5.9	17.2	9.5	18.0	8.3	26.3	61.8	4.2	-12.2		
9. Kerala	7.5	4.0	8.8	5.3	16.3	12.7	16.5	30.8	86.0	..		
10. Madhya Pradesh	13.7	5.4	18.2	9.2	20.1	11.1	32.6	72.5	10.5	20.6		
11. Maharashtra	5.4	-3.4	11.0	2.4	11.0	-0.2	-	..		
12. Odisha	5.3	-1.2	16.3	9.4	14.6	14.6	-10.4	56.3		
13. Punjab	5.7	2.8	4.5	1.3	6.0	2.7	-20.6	-55.8	33.3	..		
14. Rajasthan	7.9	2.9	43.8	38.5	55.8	50.4	27.5	31.1		
15. Tamil Nadu	15.2	7.6	22.3	13.5	30.6	20.8	47.2	77.6	36.8	53.7		
16. Telangana	0.9	0.9	10.4	5.9	8.0	4.0	-22.9	-31.9		
17. Uttar Pradesh	4.9	-8.7	6.0	-7.4	7.0	-6.4	23.5	-15.5	16.7	-13.5		
18. West Bengal	13.6	6.8	20.0	13.1	15.0	7.9	46.7	93.2	-25.0	-40.1		
II. Special Category												
1. Arunachal Pradesh	-	-0.3	-	-0.3	-	-0.3	0.4		
2. Assam	0.5	-3.5	0.8	-0.7	2.5	1.1	57.1	-80.1		
3. Himachal Pradesh	1.3	0.6	0.5	-0.2	0.6	-0.1	-60.2	..	20.0	-41.0		
4. Jammu and Kashmir	0.1	-1.0	-	-1.1	0.1	-1.0	..	13.4	..	-9.7		
5. Manipur	-	-0.4	-	-0.4	-	-0.4	..	0.5	..	-		
6. Meghalaya	-	-0.2	0.1	-0.1	0.1	-0.1	..	-51.4	-4.3	8.8		
7. Mizoram	-	-0.1	0.2	-	0.3	0.1	41.9	..		
8. Nagaland	0.1	-0.2	-	-0.2	0.1	-0.1	-15.1	4.5	..	-41.1		
9. Sikkim	-	-0.1	0.1	-	-	-0.1	72.0	-31.7	-98.8	..		
10. Tripura	0.1	-0.3	-	-0.3	-	-0.3	-42.3	8.9	-	5.9		
11. Uttarakhand	0.6	0.3	0.9	0.5	0.9	0.5	47.5	59.8	-	1.7		
All States	118.8	9.6	241.7	132.8	267.4	157.6	103.4	1,279.0	10.6	18.7		
<i>Memo item:</i>												
1. NCT Delhi	17.6	17.6	20.0	20.0	31.7	28.4	13.4	13.4	58.7	42.1		
2. Puducherry	0.9	-0.5	1.2	-	0.7	-0.4	33.3	-97.9	-38.3	..		

'-' : Nil/Negligible. ' ': Abnormal growth due to low base.

* : Gross loans from centre minus repayment of loans to the centre.

Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 17: Devolution and Transfer of Resources from the Centre

State	2014-15 (Accounts)		2015-16 (Revised Estimates)		2016-17 (Budget Estimates)		Variation (Per cent)					
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4	Col.7/Col.5
							Gross	Net	Gross	Net		
1	2	3	4	5	6	7	8	9	10	11		
I. Non-Special Category												
1. Andhra Pradesh	377.8	357.3	408.8	398.1	524.7	513.4	8.2	11.4	28.4	29.0		
2. Bihar	568.3	557.9	753.2	742.1	944.6	932.8	32.5	33.0	25.4	25.7		
3. Chhattisgarh	173.6	170.6	287.1	284.0	329.4	326.2	65.4	66.5	14.8	14.9		
4. Goa	16.7	16.2	28.3	27.7	31.6	30.7	69.3	70.9	11.9	11.1		
5. Gujarat	214.2	201.9	298.0	285.8	332.0	320.8	39.1	41.5	11.4	12.2		
6. Haryana	86.8	84.2	144.4	141.7	152.5	149.9	66.3	68.3	5.6	5.8		
7. Jharkhand	170.3	167.4	280.0	277.1	307.8	304.3	64.4	65.5	9.9	9.8		
8. Karnataka	306.4	291.5	384.8	369.2	424.7	407.7	25.6	26.7	10.4	10.4		
9. Kerala	161.9	154.9	231.0	224.2	272.7	265.7	42.7	44.8	18.1	18.5		
10. Madhya Pradesh	430.7	416.2	623.3	607.1	701.2	685.0	44.7	45.9	12.5	12.8		
11. Maharashtra	383.1	369.0	542.5	528.8	577.6	560.6	41.6	43.3	6.5	6.0		
12. Odisha	296.3	286.0	425.0	414.0	465.7	462.0	43.5	44.8	9.6	11.6		
13. Punjab	111.4	106.9	134.8	130.1	164.3	159.7	21.0	21.7	21.9	22.7		
14. Rajasthan	402.2	392.4	536.3	526.6	614.5	604.9	33.3	34.2	14.6	14.9		
15. Tamil Nadu	369.3	356.9	450.7	437.3	508.2	493.7	22.0	22.5	12.7	12.9		
16. Telangana	153.9	153.9	260.9	252.6	293.1	285.3	69.5	64.1	12.3	12.9		
17. Uttar Pradesh	998.0	973.1	1,391.3	1,367.7	1,567.6	1,544.9	39.4	40.5	12.7	13.0		
18. West Bengal	468.4	453.6	665.7	649.4	775.7	759.1	42.1	43.2	16.5	16.9		
II. Special Category												
1. Arunachal Pradesh	82.2	81.9	103.6	103.3	115.7	115.5	26.1	26.2	11.7	11.7		
2. Assam	263.7	258.5	297.0	294.3	449.5	447.1	12.6	13.8	51.3	51.9		
3. Himachal Pradesh	99.5	98.0	159.3	157.7	171.9	170.4	60.1	60.9	7.9	8.0		
4. Jammu and Kashmir	206.4	204.2	294.6	292.5	372.3	370.2	42.7	43.2	26.4	26.6		
5. Manipur	73.0	72.2	79.6	78.8	85.1	84.3	9.1	9.2	6.9	7.0		
6. Meghalaya	51.5	51.1	70.7	70.3	72.6	72.2	37.2	37.5	2.7	2.7		
7. Mizoram	50.1	49.7	69.8	69.3	70.9	70.5	39.3	39.6	1.7	1.7		
8. Nagaland	70.0	69.6	83.2	82.8	98.0	97.6	18.8	19.0	17.9	18.0		
9. Sikkim	32.4	32.2	39.0	38.8	38.8	38.6	20.5	20.6	-0.7	-0.7		
10. Tripura	78.8	78.2	92.2	91.6	111.5	110.9	17.0	17.2	21.0	21.1		
11. Uttarakhand	108.6	107.9	142.7	141.9	174.6	173.6	31.5	31.4	22.3	22.4		
All States	6,805.2	6,613.2	9,277.6	9,084.7	10,748.9	10,557.8	36.3	37.4	15.9	16.2		
<i>Memo item:</i>												
1. NCT Delhi	41.1	13.4	57.8	26.4	70.4	36.5	40.6	97.2	21.8	38.3		
2. Puducherry	15.5	12.6	18.9	16.3	19.1	16.4	21.3	29.3	1.4	1.1		

* : Gross devolution and transfers minus repayments of loans to centre and interest payments on loans from centre.

Source : Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 18: Composition of Outstanding Liabilities
(As at end-March 2015)

State	SDLs	Power Bonds	Compen-sation and other bonds	NSSF	WNIA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other institu-tions	Loans from banks and FIs	Internal Debt (2 to 6)+13	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contih-gency Fund	Out- standing Liabilities	
																				20= 14 to 19
1		2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= (2 to 6)+13	15	16	17	18	19	20= 14 to 19
I. Non-Special Category																				
1. Andhra Pradesh	799.4	1.4	-	151.0	13.0	1.8	0.4	29.2	-	-	0.6	2.7	34.8	999.5	168.4	7.4	-0.1	50.3	0.5	1,226.1
2. Bihar	379.5	2.1	0.3	228.7	-	0.2	-	46.4	-	0.9	0.1	47.6	658.1	658.1	87.5	88.7	18.4	137.8	3.5	994.0
3. Chhattisgarh	98.9	0.5	-	57.0	3.8	0.2	-	20.0	-	0.1	-	20.3	180.5	180.5	18.6	36.5	18.5	56.4	0.4	310.9
4. Goa	53.0	-	-	29.0	-	0.1	-	5.4	-	-	0.8	6.4	88.4	88.4	10.7	18.4	4.5	16.5	2.3	140.9
5. Gujarat	1,004.3	1.6	-	483.2	-	-	-	-	0.5	-	70.3	70.7	1,559.8	74.8	90.5	90.5	55.2	242.9	1.9	2,025.1
6. Haryana	526.5	2.0	-	122.4	-	-	-	16.7	4.5	1.7	14.1	37.0	688.0	22.9	111.6	41.7	60.5	2.0	926.7	
7. Jharkhand	188.0	2.1	0.3	99.9	-	-	-	34.2	-	1.0	2.3	37.5	327.8	20.9	13.6	8.7	65.0	1.5	437.4	
8. Karnataka	694.2	-	-	201.7	-	2.5	0.2	31.6	-	-1.1	-	33.2	929.0	127.0	201.8	126.3	198.8	0.8	1,583.7	
9. Kerala	719.6	1.2	-	118.1	-	22.3	2.5	22.5	3.3	1.2	51.9	890.7	70.6	393.1	393.1	19.5	60.7	1.0	1,435.6	
10. Madhya Pradesh	431.5	2.7	-	192.6	-	0.7	0.1	55.1	-	1.6	1.5	59.1	685.8	132.4	126.6	60.0	77.7	5.0	1,087.5	
11. Maharashtra	1,473.9	1.0	-	759.9	-	7.2	-	36.7	-	3.6	5.9	53.4	2,288.2	85.4	223.1	98.6	501.2	21.5	3,218.1	
12. Odisha	45.6	1.1	-	100.7	-	-	0.1	49.4	-	0.2	0.1	49.8	197.2	71.1	164.3	3.3	68.9	4.0	508.8	
13. Punjab	580.0	0.6	-	223.1	-	-	-	19.8	6.1	-	2.5	28.3	832.1	96.1	182.6	42.4	30.5	0.3	1,123.9	
14. Rajasthan	665.3	0.4	-	201.2	-	0.4	0.4	64.8	-	1.9	0.3	67.8	934.7	70.2	322.5	12.9	135.7	5.0	1,480.9	
15. Tamil Nadu	1,203.3	-	-	242.6	-	0.3	0.2	2.3	-	0.1	4.7	7.7	1,453.6	128.9	153.3	13.1	105.7	1.5	1,856.1	
16. Telangana	564.0	1.0	-	109.2	-	1.3	0.3	23.4	-	0.6	-0.1	25.5	699.6	0.9	2.7	1.3	21.6	0.5	726.6	
17. Uttar Pradesh	1,079.4	5.9	0.4	654.5	17.3	0.1	0.1	65.9	-	0.7	66.4	133.2	1,890.7	144.8	451.2	412.3	238.6	3.1	3,140.7	
18. West Bengal	1,415.8	2.0	-	832.8	-	-	-	0.3	-	0.4	54.6	55.4	2,306.0	136.4	117.5	11.8	201.3	0.2	2,773.2	
II. Special Category																				
1. Arunachal Pradesh	12.6	-	-	7.5	3.3	-	-	3.7	-	0.3	0.3	4.4	27.8	2.6	14.7	2.1	14.5	-	-	61.6
2. Assam	116.9	0.9	-	84.5	-	-	-	9.6	-	-	9.6	-	211.9	16.0	85.2	13.3	27.7	0.5	-	354.6
3. Himachal Pradesh	152.0	0.1	-	66.8	5.3	1.4	-	17.4	-	0.6	3.1	22.5	246.6	10.6	99.2	2.3	23.1	0.1	-	381.8
4. Jammu and Kashmir	183.2	1.6	-	40.8	2.3	17.9	-	20.7	-	-	1.1	39.7	267.6	13.6	146.3	13.2	41.5	-	-	482.2
5. Manipur	29.7	0.2	-	8.1	-	0.1	-	1.4	-	0.1	0.3	1.8	39.7	4.4	14.0	2.7	13.0	-	-	73.9
6. Meghalaya	30.0	-	-	7.1	-	-	-	3.0	-	-	0.2	3.3	40.5	2.2	11.0	0.3	14.1	1.1	-	69.1
7. Mizoram	20.1	-	-	2.2	-0.2	0.7	-	1.9	-	0.1	1.1	3.8	26.0	3.1	24.8	0.1	16.0	-	-	70.1
8. Nagaland	47.5	0.1	-	1.4	-	0.3	0.2	2.3	-	0.1	4.7	7.7	56.7	2.2	8.5	2.0	10.1	-	-	79.5
9. Sikkim	18.4	-	-	1.9	-	1.0	-	2.3	-	0.2	3.5	23.9	23.9	1.4	7.1	1.2	1.4	-	-	35.0
10. Tripura	28.9	0.1	-	13.4	-	0.8	-	6.3	-	0.1	-	7.3	49.7	3.2	30.1	6.8	3.3	0.1	-	93.3
11. Uttarakhand	130.2	0.6	0.4	90.9	-	-	0.1	23.2	0.4	0.2	0.6	24.4	246.6	4.8	54.6	3.6	26.2	4.6	-	340.4
All States	12,692.0	29.1	1.4	5,132.2	44.8	59.1	4.8	615.7	11.4	17.4	239.1	947.5	18,847.0	1,471.7	3,200.9	995.9	2,460.9	61.2	27,037.6	
Memo item:																				
1. NCT Delhi	-	-	-	291.7	-	-	-	-	-	-	-	-	291.7	33.3	-	-	-	-	-	325.0
2. Puducherry	35.9	-	-	11.1	-	-	-	-	-	-	6.3	6.3	53.3	7.3	5.0	-0.3	4.8	-	-	70.1

SDLs: State Development Loans. '-': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2014-15, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh were not available, the same has been included under 'Loans from Other Institutions'.

3. Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.

Source: 1. Comptroller and Auditor General of India, Government of India.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 18: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2016)

State	SDLs	Power Bonds	Compensation and other bonds	NSSF	WNIA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from institutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities	
1	2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= (2 to 6)+13	15	16	17	18	19	20= 14 to 19	
I. Non-Special Category																				
1. Andhra Pradesh	949.3	-	15.0	158.6	8.0	1.6	0.4	31.9	-	0.4	-	34.2	1,165.0	174.5	16.9	2.5	45.6	0.5	1,405.1	
2. Bihar	481.8	-	15.8	248.9	-	0.2	-	52.0	-	1.3	0.1	53.5	800.1	108.2	85.0	18.4	139.7	3.5	1,154.8	
3. Chhattisgarh	145.5	-	8.7	60.9	3.8	0.2	-	27.6	-	0.1	-	27.8	246.8	17.8	40.0	19.8	56.7	0.4	381.5	
4. Goa	65.9	-	-	29.1	-	0.1	-	5.6	-	-	0.7	6.5	101.5	12.8	19.6	4.6	18.4	2.3	159.2	
5. Gujarat	1,151.6	-	-	498.2	-	-	-	-	0.2	-	80.8	81.0	1,730.8	74.5	97.2	55.2	276.1	1.9	2,235.6	
6. Haryana	658.2	-	173.0	132.5	-	-	-	17.2	2.4	2.4	12.9	29.1	992.8	26.8	125.0	42.5	66.0	2.0	1,255.2	
7. Jharkhand	235.6	-	55.8	105.6	-	-	-	43.1	-	1.0	-0.2	43.9	440.9	24.2	11.4	11.4	76.0	6.5	570.4	
8. Karnataka	843.3	-	-	217.3	-	2.1	0.2	33.5	-	-1.1	-0.1	34.6	1,095.2	136.5	227.7	81.0	196.8	0.8	1,738.1	
9. Kerala	848.5	-	-	125.4	-	19.5	2.5	24.8	-	3.2	1.6	51.7	1,025.6	75.9	430.5	19.3	47.2	1.0	1,599.6	
10. Madhya Pradesh	561.4	-	-	201.8	-	0.6	0.1	63.4	-	2.2	1.6	67.9	831.1	141.7	132.4	67.4	64.3	5.0	1,242.0	
11. Maharashtra	1,764.9	-	-	757.0	-	5.1	-	38.6	-	2.2	4.2	50.1	2,572.0	87.8	238.5	88.4	524.7	21.5	3,532.9	
12. Odisha	81.3	-	-	116.4	-	-	0.1	73.0	-	0.1	0.1	73.4	271.2	80.5	172.3	3.3	30.5	4.0	561.7	
13. Punjab	672.0	-	98.6	238.9	-	-	-	22.6	6.1	-	2.0	30.7	1,040.2	37.4	198.0	38.3	32.1	0.3	1,346.2	
14. Rajasthan	751.9	-	452.0	200.4	-	0.3	0.4	76.3	-	1.7	0.1	78.7	1,483.0	108.7	355.3	7.7	138.5	5.0	2,098.1	
15. Tamil Nadu	1,479.5	-	-	249.3	-	-0.4	0.2	10.1	-0.3	0.2	4.4	14.3	1,743.0	142.4	168.9	13.4	98.4	1.5	2,167.7	
16. Telangana	691.3	-	-	113.2	-	1.1	0.3	30.3	-	0.4	13.2	45.4	849.8	6.8	5.7	5.8	18.6	0.5	887.2	
17. Uttar Pradesh	1,279.7	-	349.1	699.7	-	-	0.1	73.0	-	0.8	381.9	455.8	2,784.3	137.4	502.1	434.6	206.6	2.4	4,067.4	
18. West Bengal	1,624.1	-	-	877.8	-	-	-	0.3	-	0.5	61.8	62.6	2,564.5	149.5	127.7	10.6	203.7	0.2	3,056.2	
II. Special Category																				
1. Arunachal Pradesh	13.2	-	-	8.4	4.8	-	-	4.9	-	0.3	-9.2	-4.0	22.5	2.3	14.6	2.6	8.9	-	50.9	
2. Assam	136.7	-	-	99.6	-	-	-	16.8	-	-	-	16.8	253.2	15.3	95.4	13.3	34.6	0.5	412.3	
3. Himachal Pradesh	168.6	-	-	76.5	5.3	1.0	-	18.3	-	0.5	2.4	22.2	272.7	10.4	108.2	2.3	23.1	0.1	416.7	
4. Jammu and Kashmir	201.5	-	21.4	45.5	-	18.9	-	21.0	-	-	20.9	60.8	329.2	12.4	160.5	13.6	41.5	-	557.2	
5. Manipur	33.0	-	-	8.1	-	0.1	-	1.9	-	0.1	0.2	2.1	43.3	4.0	14.5	2.7	16.0	-	80.5	
6. Meghalaya	34.6	-	-	7.7	-	-	-	3.3	-	-	0.1	3.5	45.8	2.1	12.7	0.3	14.2	1.1	76.3	
7. Mizoram	20.7	-	-	2.3	-0.2	0.2	-	2.2	-	0.2	1.3	3.9	26.8	3.1	27.5	0.2	16.2	-	73.8	
8. Nagaland	53.5	-	-	1.7	-	0.2	0.2	2.6	-	0.1	4.3	7.4	62.6	2.0	9.2	2.0	2.4	-	78.3	
9. Sikkim	23.0	-	-	2.2	-	1.0	-	2.3	-	0.2	0.2	3.6	28.8	1.3	7.5	0.9	1.4	-	39.9	
10. Tripura	32.5	-	-	14.9	-	0.7	-	8.8	-	0.1	-	9.5	56.9	2.9	32.9	6.9	6.1	0.1	105.8	
11. Uttarakhand	157.5	-	0.4	103.9	-	-	0.1	28.8	0.4	0.2	0.6	30.0	291.8	5.3	56.0	3.6	28.3	5.1	390.1	
All States	15,160.7	-	1,189.9	5,401.9	21.7	52.5	4.8	734.3	2.9	16.6	585.9	1,397.1	23,171.3	1,604.4	3,493.6	972.7	2,432.6	66.0	31,740.7	
Memo item:																				
1. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	353.0
2. Puducherry	40.4	-	-	8.8	-	-	-	0.7	-	-	7.7	8.4	57.7	7.3	5.4	-0.4	6.1	-	-	76.0

SDLs: State Development Loans. '-': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2014-15, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh were not available, the same has been included under 'Loans from Other Institutions'.

3. Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.

Source: 1. Comptroller and Auditor General of India, Government of India.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 18: Composition of Outstanding Liabilities (Concl.)
(As at end-March 2017)

State	SDLs	Power Bonds	Compen-sation and other bonds	NSSF	WNIA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other institu-tions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contih-gency Fund	Out-stand-ing Liabilities	
																				2
I. Non-Special Category																				
1. Andhra Pradesh	1,146.6	-	15.0	149.6	8.0	1.3	0.4	36.9	-	-	-0.6	38.1	1,357.2	176.8	27.4	2.1	45.0	0.5	1,609.0	
2. Bihar	626.3	-	15.8	251.4	-	0.2	-	64.9	-	1.7	0.1	66.8	960.4	119.7	82.2	18.4	130.1	3.5	1,314.3	
3. Chhattisgarh	198.5	-	8.7	59.7	3.8	0.1	-	39.5	-	0.2	-	39.8	310.5	25.2	43.5	21.2	57.0	0.4	457.8	
4. Goa	75.4	-	-	28.0	-	0.1	-	5.8	-	-	0.7	6.6	110.0	14.7	20.8	4.6	20.4	2.3	172.9	
5. Gujarat	1,373.8	-	-	468.0	-	-	-	-	0.2	-	97.8	98.0	1,939.8	74.2	106.2	55.4	306.7	1.9	2,484.1	
6. Haryana	803.1	-	173.0	136.3	-	-	-	19.8	-3.5	2.4	19.4	38.0	1,150.4	33.2	140.7	42.8	72.7	2.0	1,441.9	
7. Jharkhand	285.8	-	55.8	100.7	-	-	-	48.1	-	0.9	3.0	52.1	494.4	27.1	9.4	11.3	84.4	11.5	638.1	
8. Karnataka	1,058.9	-	-	230.4	-	1.7	0.2	36.9	-	-1.2	-0.1	39.5	1,328.9	144.8	258.9	79.7	169.8	0.8	1,982.9	
9. Kerala	1,012.2	-	-	125.1	-	16.8	2.5	30.6	-	3.0	1.9	54.9	1,192.2	88.6	479.1	19.4	42.9	1.0	1,823.1	
10. Madhya Pradesh	779.4	-	-	205.1	-	0.5	0.1	72.5	-	2.3	4.1	79.5	1,064.0	152.8	138.5	68.8	50.2	5.0	1,479.4	
11. Maharashtra	2,129.1	-	-	728.6	-	3.5	-	40.9	-	0.4	2.5	47.4	2,905.1	87.7	256.2	92.8	576.6	21.5	3,939.9	
12. Odisha	154.5	-	-	117.5	-	-	0.1	96.9	-	0.1	10.6	107.7	379.7	95.1	182.3	3.3	13.5	4.0	677.9	
13. Punjab	801.6	-	98.6	226.2	-	-	-	26.6	6.1	1.4	34.0	34.0	1,160.4	40.1	214.6	34.2	32.7	0.3	1,482.3	
14. Rajasthan	894.4	-	452.0	187.7	-	0.3	0.4	88.1	-	1.4	-0.1	90.1	1,624.2	159.1	391.7	7.8	140.6	5.0	2,328.3	
15. Tamil Nadu	1,833.1	-	-	252.3	-	-1.1	0.2	22.3	-0.6	0.9	4.2	25.9	2,111.3	163.3	185.1	19.2	80.4	1.5	2,560.7	
16. Telangana	912.8	-	-	110.4	-	1.0	0.3	34.1	-	0.2	11.9	47.5	1,070.6	10.8	9.5	8.6	22.5	0.5	1,122.5	
17. Uttar Pradesh	1,570.7	-	349.1	703.1	-	-	0.1	80.8	-	0.7	517.5	599.2	3,222.2	131.1	547.7	500.4	178.3	2.4	4,582.0	
18. West Bengal	1,852.1	-	-	904.6	-	-	-	0.3	-	0.5	70.0	70.8	2,827.5	157.4	137.9	8.7	213.2	0.2	3,344.9	
II. Special Category																				
1. Arunachal Pradesh	16.2	-	-	11.0	8.6	-	-	8.5	-	0.3	-16.2	-7.4	28.4	2.0	14.5	3.1	3.4	-	51.5	
2. Assam	174.5	-	-	107.6	-	-	-	27.4	-	-	1.0	28.5	310.5	16.4	100.0	13.3	35.1	0.5	475.8	
3. Himachal Pradesh	196.0	-	-	78.4	5.3	0.6	-	19.0	-	0.4	1.6	21.6	301.4	10.2	118.2	2.3	23.1	0.1	455.3	
4. Jammu and Kashmir	220.4	-	21.4	46.7	-	19.9	-	21.0	-	67.6	108.6	397.1	11.4	177.3	13.9	41.5	-	-	641.2	
5. Manipur	37.2	-	-	7.7	-	0.1	-	2.3	-	0.1	-	2.5	47.4	3.5	15.0	2.7	18.9	-	87.6	
6. Meghalaya	41.3	-	-	8.3	-	-	-	3.7	-	0.2	3.9	53.5	20.0	14.7	0.3	14.5	1.1	-	86.0	
7. Mizoram	21.2	-	-	2.3	-0.2	-	0.1	2.5	-	0.3	4.0	4.0	27.2	3.2	30.1	0.2	16.3	-	77.0	
8. Nagaland	61.9	-	-	1.7	-	0.1	0.2	2.7	-	0.1	3.7	6.8	70.4	1.9	9.9	2.0	1.8	-	86.0	
9. Sikkim	29.2	-	-	2.1	-	0.9	-	2.4	-	0.1	0.1	3.5	34.8	1.2	7.6	0.9	1.4	-	45.9	
10. Tripura	39.1	-	-	14.4	-	0.5	-	9.9	-	-	10.5	10.5	64.0	2.6	35.7	7.1	6.3	0.1	115.9	
11. Uttarakhand	202.7	-	0.4	108.9	-	-	0.1	33.8	0.4	0.1	0.6	34.9	346.9	5.8	57.2	3.6	29.9	5.3	448.7	
All States	18,548.1	-	1,189.9	5,373.6	25.5	46.5	4.8	880.1	2.6	14.9	804.3	1,753.2	26,890.4	1,762.0	3,811.9	1,048.3	2,429.3	71.2	36,013.0	
Memo item:																				
1. NCT Delhi	-	-	-	283.2	-	-	-	-	-	-	-	-	283.2	81.7	-	-	-	-	-	364.9
2. Puducherry	45.4	-	-	8.8	-	-	-	1.4	-	-	9.5	10.9	65.1	6.9	5.8	-0.5	7.5	-	84.8	

SDLs: State Development Loans. '-': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2014-15, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh were not available, the same has been included under 'Loans from Other Institutions'.

3. Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.

Source: 1. Comptroller and Auditor General of India, Government of India.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 19: Total Outstanding Liabilities of State Governments
(As at end-March)

State	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016 (RE)	2017 (BE)
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
I. Non-Special Category																		
1. Andhra Pradesh	348.3	418.1	486.4	560.3	652.5	754.2	832.8	904.6	998.7	1100.5	1236.8	1395.1	1505.5	1742.6	1962.0	1226.1	1405.1	1609.0
2. Bihar	328.7	299.4	341.3	382.5	400.0	431.8	472.9	498.5	528.1	557.8	595.1	635.8	679.6	776.5	886.2	994.0	1154.8	1314.3
3. Chhattisgarh	-	69.7	81.2	95.9	108.2	121.3	131.9	140.4	146.5	150.3	162.5	170.4	179.4	214.7	260.8	310.9	381.5	457.8
4. Goa	25.1	28.2	37.5	35.0	38.9	44.2	51.3	58.4	66.4	71.5	84.3	95.6	99.5	112.5	132.8	140.9	159.2	172.9
5. Gujarat	341.9	427.8	479.2	551.7	623.1	713.3	830.2	909.6	1003.3	1098.6	1234.7	1430.2	1513.1	1693.2	1885.2	2025.1	2235.6	2484.1
6. Haryana	138.1	146.5	177.3	199.5	224.5	249.0	269.8	293.1	299.1	335.0	410.2	463.0	566.9	675.7	796.1	926.7	1255.2	1441.9
7. Jharkhand	-	84.5	99.8	118.9	100.4	130.9	169.2	190.5	213.4	240.2	269.8	283.0	313.6	350.6	378.4	437.4	570.4	638.1
8. Karnataka	210.5	253.0	313.4	360.2	399.6	443.5	495.9	580.8	605.6	652.2	845.3	934.5	1060.9	1126.7	1389.8	1583.7	1738.1	1982.9
9. Kerala	222.1	262.6	295.4	343.1	391.5	436.9	478.8	523.2	585.0	670.1	754.5	839.6	948.2	1099.7	1256.8	1435.6	1599.6	1823.1
10. Madhya Pradesh	259.3	221.3	260.4	298.8	379.7	445.9	496.5	527.3	549.1	603.1	679.2	755.4	809.8	894.7	963.6	1087.5	1242.0	1479.4
11. Maharashtra	588.1	676.0	785.4	899.5	1068.4	1245.5	1462.3	1607.4	1820.1	1866.7	2034.4	2306.3	2458.0	2820.1	3093.3	3218.1	3532.9	3939.9
12. Odisha	206.1	242.2	281.6	308.7	338.5	369.8	407.2	429.4	429.8	439.0	457.2	470.3	478.5	491.8	504.7	508.8	561.7	677.9
13. Punjab	266.1	307.6	357.3	401.2	428.2	470.7	511.4	510.1	557.9	615.3	677.8	747.8	828.6	922.8	1023.0	1123.9	1346.2	1482.3
14. Rajasthan	316.8	355.4	416.3	475.3	531.1	599.7	662.4	711.7	771.7	842.4	917.5	994.8	1066.1	1186.3	1281.9	1480.9	2098.1	2328.3
15. Tamil Nadu	295.7	345.4	390.7	444.7	517.6	559.7	638.5	685.6	738.9	861.5	1017.1	1144.7	1306.3	1528.1	1795.7	1856.1	2167.7	2560.7
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	726.6	887.2	1122.5
17. Uttar Pradesh	779.3	831.0	958.2	1051.3	1240.6	1362.7	1540.6	1677.8	1797.4	1927.7	2064.3	2299.3	2443.7	2440.9	2662.4	3140.7	4067.4	4582.0
18. West Bengal	440.4	549.3	664.0	783.2	894.7	973.4	1144.2	1241.5	1364.2	1504.3	1755.3	1929.2	2136.2	2361.1	2590.1	2773.2	3056.2	3344.9
II. Special Category																		
1. Arunachal Pradesh	7.4	7.4	7.9	9.7	17.4	20.7	24.1	23.7	28.4	59.3	31.6	35.1	39.5	42.7	47.1	61.6	50.9	51.5
2. Assam	86.7	102.3	119.9	131.0	156.9	170.4	184.0	194.9	201.9	228.0	256.1	264.6	279.4	296.5	309.7	354.6	412.3	475.8
3. Himachal Pradesh	78.4	87.0	100.6	122.3	143.8	164.8	173.9	181.4	194.8	219.0	237.7	264.2	282.3	294.3	338.8	381.8	416.7	455.3
4. Jammu and Kashmir	77.4	91.0	96.2	105.3	147.3	158.8	184.3	196.7	221.0	250.8	301.2	321.5	367.0	405.2	448.2	482.2	557.2	641.2
5. Manipur	16.1	18.7	18.7	18.9	24.4	32.4	40.6	41.9	45.3	48.8	55.8	62.2	65.0	68.2	70.9	73.9	80.5	87.6
6. Meghalaya	11.2	13.9	15.3	18.2	21.2	24.1	26.1	28.2	32.2	37.0	39.4	43.4	53.7	52.6	65.9	69.1	76.3	86.0
7. Mizoram	11.8	13.8	17.1	19.7	26.1	29.2	31.5	33.5	39.5	41.5	37.8	46.6	49.2	55.2	62.2	70.1	73.8	77.0
8. Nagaland	13.9	16.0	18.8	23.9	23.9	26.4	30.1	32.2	35.8	41.8	55.0	59.0	67.5	74.4	83.5	79.5	78.3	86.0
9. Sikkim	5.9	8.5	9.3	9.9	10.1	11.5	12.9	14.1	17.1	20.2	24.8	24.5	27.9	29.9	33.4	35.0	39.9	45.9
10. Tripura	19.9	23.8	28.2	32.8	40.6	48.5	53.6	46.2	45.4	47.1	54.5	60.9	65.6	76.7	87.4	93.3	105.8	115.9
11. Uttarakhand	-	41.1	50.2	62.7	82.7	101.2	120.2	133.1	146.5	172.2	196.5	212.9	248.5	268.7	303.1	340.4	390.1	448.7
All States	5095.3	5941.5	6907.5	7864.3	9031.7	10140.7	11477.2	12415.8	13283.0	14702.0	16486.5	18289.8	19939.2	22102.5	24712.6	27037.6	31740.7	36013.0
Memo item:																		
1. NCT Delhi	63.5	79.2	97.8	124.9	141.5	158.4	215.7	255.7	253.4	253.8	265.4	301.4	296.1	292.4	325.3	325.0	353.0	364.9
2. Puducherry	-	-	-	-	13.1	15.5	18.2	21.7	29.2	33.3	39.4	46.1	54.4	51.7	66.3	70.1	76.0	84.8

RE: Revised Estimates. BE: Budget Estimates. -: Not available/Not applicable.
Note: See Explanatory notes on Data Sources and Methodology.
Source: Same as in Statement 18.

Statement 20: Total Outstanding Liabilities – As percentage of GSDP
(As at end-March)

State	(Per cent)																		
	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016 (RE)	2017 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	
I. Non-Special Category																			
1. Andhra Pradesh	25.5	27.2	29.3	31.6	32.4	33.6	32.5	30.0	27.4	25.8	25.9	23.9	20.4	21.4	21.4	23.3	23.0	23.0	
2. Bihar	62.0	49.5	56.1	55.8	57.2	55.5	57.3	49.5	46.5	39.2	36.5	31.2	27.5	27.5	27.9	26.6	27.9	28.0	
3. Chhattisgarh	-	24.5	25.0	26.9	25.4	25.4	24.7	21.0	18.3	15.5	16.4	14.3	11.3	12.1	12.6	13.2	14.6	15.8	
4. Goa	35.8	37.7	47.7	39.1	37.7	34.7	35.8	35.4	33.9	28.1	28.9	28.4	23.5	29.5	37.0	34.7	35.4	36.2	
5. Gujarat	28.9	35.8	36.1	36.3	34.5	35.1	33.9	32.1	30.5	29.9	28.6	27.4	24.6	23.4	23.3	22.6	22.5	22.5	
6. Haryana	26.3	24.6	26.4	26.9	26.5	26.0	24.8	22.8	19.7	18.4	18.3	17.8	19.1	19.5	19.9	21.2	25.9	26.3	
7. Jharkhand	-	22.6	24.4	26.9	20.3	21.9	27.8	28.5	25.4	27.4	26.8	22.2	20.8	20.1	20.1	20.1	23.6	23.7	
8. Karnataka	19.5	21.9	26.0	27.9	28.6	26.6	25.3	25.6	22.4	21.0	25.0	22.8	17.6	16.3	17.0	17.2	16.9	16.9	
9. Kerala	29.7	33.4	35.0	36.5	37.4	36.6	35.0	34.0	33.4	33.0	32.5	31.8	26.0	26.7	27.0	27.3	27.2	27.7	
10. Madhya Pradesh	30.6	26.4	28.4	32.5	34.9	39.5	39.9	36.5	34.0	30.6	29.8	28.7	25.7	23.5	22.0	22.6	22.8	23.1	
11. Maharashtra	22.1	24.9	26.7	27.9	29.2	30.0	30.0	27.5	23.7	24.8	23.8	22.0	19.3	19.5	18.8	18.0	17.6	17.6	
12. Odisha	44.2	51.5	55.5	57.3	51.2	47.6	47.9	42.2	33.2	29.6	28.1	23.8	21.0	19.0	17.3	15.8	16.4	17.9	
13. Punjab	39.5	41.1	44.8	48.7	47.4	48.6	47.1	40.1	36.6	35.4	34.3	33.1	31.1	31.0	30.6	30.5	32.9	32.6	
14. Rajasthan	35.2	39.6	41.6	49.3	43.7	46.9	46.6	41.6	39.6	36.5	34.5	29.4	24.4	24.0	23.3	24.2	31.1	30.4	
15. Tamil Nadu	20.4	21.7	24.3	26.0	27.3	25.6	24.8	22.1	21.1	21.5	21.2	19.6	17.4	17.9	18.5	17.0	17.9	19.1	
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	14.2	15.4	17.2	
17. Uttar Pradesh	42.4	43.7	48.0	48.5	52.1	52.2	52.5	49.9	46.9	43.3	39.4	38.3	33.8	29.7	28.2	30.1	35.3	35.5	
18. West Bengal	32.7	38.4	42.4	46.8	47.5	46.7	49.7	47.4	45.6	44.0	44.0	41.9	40.4	39.1	36.7	34.6	32.5	33.8	
II. Special Category																			
1. Arunachal Pradesh	37.3	33.8	30.7	38.1	60.0	59.3	64.2	57.7	59.0	104.2	42.3	38.9	35.7	34.0	32.2	36.8	27.1	23.9	
2. Assam	24.5	27.3	30.8	29.7	32.6	31.9	31.0	30.1	28.4	28.1	26.7	23.5	19.5	18.9	17.4	17.9	18.4	18.8	
3. Himachal Pradesh	53.2	53.2	56.2	62.0	66.5	68.5	64.1	59.9	57.4	52.8	49.3	46.0	38.8	35.5	35.7	36.6	35.4	34.4	
4. Jammu and Kashmir	43.9	48.4	47.4	46.0	59.0	58.1	61.6	59.2	59.6	59.3	62.3	55.4	46.9	46.5	46.7	48.0	47.1	48.8	
5. Manipur	44.1	53.5	49.4	48.0	54.7	63.1	71.0	68.2	66.8	66.0	67.6	68.0	50.4	49.6	43.8	41.0	39.9	38.2	
6. Meghalaya	27.6	31.0	30.2	33.8	35.6	36.7	35.9	32.7	33.1	31.9	31.0	29.8	26.9	24.1	28.7	28.3	28.5	29.1	
7. Mizoram	69.6	72.5	80.5	83.1	102.6	108.9	106.2	101.9	103.5	90.6	71.8	73.0	67.7	66.1	60.4	60.6	54.6	48.5	
8. Nagaland	43.6	41.5	41.7	47.0	43.7	45.2	45.6	44.4	44.3	44.3	52.2	50.2	57.0	54.6	50.3	43.2	36.7	34.6	
9. Sikkim	60.9	77.4	75.3	71.4	65.0	66.1	64.7	65.2	68.0	62.5	40.5	33.1	25.0	24.2	24.1	23.0	24.0	25.0	
10. Tripura	38.2	40.4	41.2	45.4	50.1	54.5	54.5	42.4	38.5	34.7	35.4	34.1	34.1	35.4	34.1	31.4	30.9	29.0	
11. Uttarakhand	-	27.1	30.3	32.5	38.7	40.8	40.1	36.2	31.9	30.7	27.8	25.4	21.5	20.4	20.2	21.0	21.2	21.8	
All States	25.2	27.3	29.3	31.0	31.8	31.3	31.1	28.9	26.6	26.1	25.5	23.5	22.8	22.2	22.0	21.7	23.2	23.9	
Memo item:																			
1. NCT Delhi	10.5	12.1	13.8	16.1	16.3	15.8	18.7	18.9	16.0	13.4	12.2	11.9	8.6	7.5	7.3	6.6	6.4	5.9	
2. Puducherry	-	-	-	-	21.7	26.9	22.8	26.0	31.6	33.1	32.0	35.2	32.4	27.4	30.3	29.1	28.6	28.7	

RE: Revised Estimates. BE: Budget Estimates. -: Not available/Not applicable.

Note: See Explanatory notes on Data Sources and Methodology.

Source: Same as in Statement 18.

Statement 21: Market Borrowings of State Governments

(₹ billion)

State	2014-15		2015-16		2016-17	
	Gross Amount Raised	Repayments	Gross Amount Raised	Repayments	Gross Amount Raised	Repayments
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	180.0	27.6	180.5	15.6	195.0	18.0
2. Bihar	81.0	14.3	115.0	12.7	177.0	9.0
3. Chhattisgarh	42.0	3.9	48.5	1.8	42.0	3.0
4. Goa	8.0	1.3	14.5	1.7	13.2	1.5
5. Gujarat	149.2	15.1	162.6	15.3	247.2	37.8
6. Haryana	132.0	8.3	141.0	9.3	158.0	4.4
7. Jharkhand	49.5	4.6	53.5	5.9	51.5	4.3
8. Karnataka	185.0	24.1	161.9	12.7	280.1	39.8
9. Kerala	132.0	14.2	150.0	21.1	173.0	26.1
10. Madhya Pradesh	103.0	21.3	147.0	17.1	161.0	15.5
11. Maharashtra	250.8	27.2	325.0	34.0	400.0	35.3
12. Odisha	30.0	13.6	44.7	9.1	76.2	6.6
13. Punjab	89.5	12.7	108.0	10.2	136.0	14.6
14. Rajasthan	123.0	23.0	158.0	19.9	160.5	17.3
15. Tamil Nadu	255.5	24.1	297.8	15.4	372.5	22.6
16. Telangana	82.0	—	138.5	11.2	218.6	12.8
17. Uttar Pradesh	175.0	34.2	300.0	47.0	410.5	41.5
18. West Bengal	219.0	36.6	240.0	30.5	344.3	32.0
II. Special Category						
1. Arunachal Pradesh	3.1	0.2	1.3	0.7	4.5	1.7
2. Assam	29.5	7.1	31.5	10.7	30.9	11.0
3. Himachal Pradesh	23.5	7.1	24.5	7.9	34.0	12.4
4. Jammu and Kashmir	14.0	2.8	22.5	3.5	27.9	8.9
5. Manipur	4.6	1.1	6.0	1.9	6.3	1.5
6. Meghalaya	5.5	1.0	6.8	1.7	10.0	2.8
7. Mizoram	2.3	0.5	2.0	0.9	1.7	2.0
8. Nagaland	6.0	1.4	9.5	3.0	10.7	3.4
9. Sikkim	3.3	0.2	5.8	1.2	7.4	1.7
10. Tripura	1.5	1.2	5.8	2.2	9.9	2.4
11. Uttarakhand	24.0	5.1	39.0	9.4	54.5	3.7
Total	2,403.7	333.8	2,941.1	333.7	3,814.5	393.3
<i>Memo item:</i> UT of Puducherry	4.7	—	4.5	—	5.3	—

Source: Reserve Bank records.

Statements

Statement 22: State Government Market Loans

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
ANDHRA PRADESH*		
Loans bearing interest		
1	7.74% Andhra Pradesh Government Stock 2016	2.3
2	7.89% Andhra Pradesh Government Stock 2016	2.9
3	7.93% Andhra Pradesh Government Stock 2016	2.4
4	8.65% Andhra Pradesh Government Stock 2016	4.3
5	5.90% Andhra Pradesh Government Stock 2017	1.8
6	7.17% Andhra Pradesh Government Stock 2017	0.3
7	7.99% Andhra Pradesh Government Stock 2017	1.8
8	8.00% Andhra Pradesh Government Stock 2017	3.5
9	8.17% Andhra Pradesh Government Stock 2017	2.2
10	8.40% Andhra Pradesh Government Stock 2017 (Loan Code No.07230)	2.3
11	8.40% Andhra Pradesh Government Stock 2017 (Loan Code No.07267)	4.4
12	8.45% Andhra Pradesh Government Stock 2017	3.5
13	8.48% Andhra Pradesh Government Stock 2017	2.9
14	7.10% Andhra Pradesh Government Stock 2018	8.7
15	7.92% Andhra Pradesh Government Stock 2018	2.9
16	7.98% Andhra Pradesh Government Stock 2018	4.7
17	8.11% Andhra Pradesh S.D.L. 2018	5.8
18	8.25% Andhra Pradesh S.D.L. 2018	5.8
19	8.41% Andhra Pradesh S.D.L. 2018	5.8
20	8.45% Andhra Pradesh S.D.L. 2018	8.7
21	9.40% Andhra Pradesh S.D.L. 2018	2.9
22	9.89% Andhra Pradesh S.D.L. 2018	5.8
23	5.80% Andhra Pradesh Government Stock 2019	5.8
24	7.13% Andhra Pradesh Government Stock 2019	9.5
25	7.45% Andhra Pradesh Government Stock 2019	7.1
26	8.09% Andhra Pradesh Government Stock 2019	1.0
27	8.59% Andhra Pradesh Government Stock 2019	11.2
28	7.11% Andhra Pradesh Government Stock 2019	9.3
29	7.45% Andhra Pradesh Government Stock 2019	5.8
30	7.50% Andhra Pradesh Government Stock 2019	5.8
31	7.83% Andhra Pradesh Government Stock 2019	5.8
32	7.85% Andhra Pradesh Government Stock 2019	5.8
33	7.93% Andhra Pradesh Government Stock 2019	5.8
34	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09331)	8.2
35	8.19% Andhra Pradesh Government Stock 2019	11.7
36	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09351)	5.8
37	8.22% Andhra Pradesh Government Stock 2019	5.8
38	8.26% Andhra Pradesh Government Stock 2019	2.9
39	8.25% Andhra Pradesh Government Stock 2020	2.9
40	8.48% Andhra Pradesh Government Stock 2020	5.8
41	8.39% Andhra Pradesh Government Stock 2020	8.1
42	8.07% Andhra Pradesh Government Stock 2020	5.8
43	8.49% Andhra Pradesh Government Stock 2020	2.9
44	8.57% Andhra Pradesh Government Stock 2020	8.7
45	8.11% Andhra Pradesh Government Stock 2020	5.8
46	8.18% Andhra Pradesh Government Stock 2020	5.8
47	8.37% Andhra Pradesh Government Stock 2020	5.8
48	8.42% Andhra Pradesh Government Stock 2020	5.8
49	8.52% Andhra Pradesh Government Stock 2020	2.9

Sr. No.	Particulars	Balance as at end-March 2016
50	8.39% Andhra Pradesh Government Stock 2020	5.8
51	8.35% Andhra Pradesh Government Stock 2020	2.9
52	8.53% Andhra Pradesh Government Stock 2021	5.8
53	8.51% Andhra Pradesh Government Stock 2021	8.5
54	8.37% Andhra Pradesh Government Stock 2021	3.2
55	8.47% Andhra Pradesh Government Stock 2021	7.0
56	8.67% Andhra Pradesh Government Stock 2021	5.8
57	8.60% Andhra Pradesh Government Stock 2021	5.8
58	8.66% Andhra Pradesh Government Stock 2021	10.5
59	8.56% Andhra Pradesh Government Stock 2021	11.7
60	8.63% Andhra Pradesh Government Stock 2021	11.7
61	8.90% Andhra Pradesh Government Stock 2021	9.5
62	9.04% Andhra Pradesh Government Stock 2021	2.2
63	9.17% Andhra Pradesh Government Stock 2021	5.8
64	9.25% Andhra Pradesh Government Stock 2021	2.9
65	8.72% Andhra Pradesh Government Stock 2022	5.8
66	8.71% Andhra Pradesh Government Stock 2022	5.8
67	8.97% Andhra Pradesh Government Stock 2022	5.8
68	9.20% Andhra Pradesh Government Stock 2022	8.7
69	9.14% Andhra Pradesh Government Stock 2022	4.4
70	9.12% Andhra Pradesh Government Stock 2022	5.8
71	8.86% Andhra Pradesh Government Stock 2022	4.4
72	8.89% Andhra Pradesh Government Stock 2022	4.4
73	8.90% Andhra Pradesh Government Stock 2022	4.4
74	8.84% Andhra Pradesh Government Stock 2022	4.4
75	8.90% Andhra Pradesh Government Stock 2022	4.4
76	8.90% Andhra Pradesh Government Stock 2022	4.4
77	8.91% Andhra Pradesh Government Stock 2022	4.4
78	8.89% Andhra Pradesh Government Stock 2022	4.4
79	8.86% Andhra Pradesh Government Stock 2022	4.4
80	8.80% Andhra Pradesh Government Stock 2022	4.4
81	8.85% Andhra Pradesh Government Stock 2022	4.4
82	8.91% Andhra Pradesh Government Stock 2022	4.4
83	8.91% Andhra Pradesh Government Stock 2022	4.4
84	8.59% Andhra Pradesh Government Stock 2023 (13210)	11.7
85	8.72% Andhra Pradesh Government Stock 2023	14.6
86	8.59% Andhra Pradesh Government Stock 2023 (13228)	2.9
87	8.64% Andhra Pradesh Government Stock 2023	11.7
88	8.25% Andhra Pradesh Government Stock 2023	5.8
89	7.57% Andhra Pradesh Government Stock 2023	5.8
90	9.84% Andhra Pradesh Government Stock 2023 (Loan Code 9001 524 065)	5.8
91	9.71% Andhra Pradesh Government Stock 2023	10.5
92	9.77% Andhra Pradesh Government Stock 2023	5.8
93	9.55% Andhra Pradesh Government Stock 2023	10.9
94	9.84% Andhra Pradesh Government Stock 2023 (Loan Code 9001 524 106)	4.6
95	9.38% Andhra Pradesh Government Stock 2023	7.1
96	9.39% Andhra Pradesh Government Stock 2023	5.9
97	9.52% Andhra Pradesh Government Stock 2023	10.7
98	9.38% Andhra Pradesh Government Stock 2024	11.1
99	9.26% Andhra Pradesh Government Stock 2024	8.7
100	9.40% Andhra Pradesh Government Stock 2024	5.3

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
101	9.63% Andhra Pradesh Government Stock 2024	8.6
102	9.84% Andhra Pradesh Government Stock 2024	6.5
103	9.71% Andhra Pradesh Government Stock 2024	10.2
104	9.48% Andhra Pradesh Government Stock 2024	7.3
105	9.40% Andhra Pradesh S.D.L. 2024	11.7
106	9.21% Andhra Pradesh S.D.L. 2024	17.5
107	9.18% Andhra Pradesh S.D.L. 2024	11.7
108	9.08% Andhra Pradesh S.D.L. 2024	20.0
109	8.96% Andhra Pradesh S.D.L. 2024	10.0
110	8.88% Andhra Pradesh S.D.L. 2024	20.0
111	8.46% Andhra Pradesh S.D.L. 2024	20.0
112	8.26% Andhra Pradesh S.D.L. 2024	10.0
113	8.09% Andhra Pradesh S.D.L. 2025	10.0
114	8.06% Andhra Pradesh S.D.L. 2025	10.0
115	8.10% Andhra Pradesh S.D.L. 2025	10.0
116	8.18% Andhra Pradesh S.D.L. 2025	15.0
117	8.22% Andhra Pradesh S.D.L. 2025	10.0
118	8.33% Andhra Pradesh S.D.L. 2025	13.0
119	8.31% Andhra Pradesh S.D.L. 2025	10.0
120	8.26% Andhra Pradesh S.D.L. 2025	12.0
121	8.24% Andhra Pradesh S.D.L. 2025	10.0
122	7.98% Andhra Pradesh S.D.L. 2025	15.0
123	8.15% Andhra Pradesh S.D.L. 2025	5.5
124	8.24% Andhra Pradesh S.D.L. 2025	15.0
125	8.25% Andhra Pradesh S.D.L. 2025	5.0
126	8.29% Andhra Pradesh S.D.L. 2026	20.0
127	8.39% Andhra Pradesh S.D.L. 2026	10.0
128	8.72% Andhra Pradesh S.D.L. 2026	10.0
129	8.57% Andhra Pradesh S.D.L. 2026	15.0
130	8.09% Andhra Pradesh S.D.L. 2026	15.0
TOTAL [A]		949.3
Power Bonds		
1	8.50% Andhra Pradesh Power Bonds April 2016 (03686)	—
TOTAL [B]		—
TOTAL [A+B]		949.3
Special Bonds		
1	8.50% Andhra Pradesh Special Bond 2029	9.8
2	8.49% Andhra Pradesh Special Bond 2029	5.3
TOTAL [C]		15.0
TOTAL [A+B+C]		964.3
Compensation Bonds		
1	5.00% Urban Land Ceiling Andhra Pradesh Bonds 1976	—
TOTAL [D]		—
TOTAL [A+B+C+D]		964.3
Loans Not Bearing Interest		
1	8.25% Andhra Pradesh S.D.L. 1995	—
2	7.50% Andhra Pradesh S.D.L. 1997	—
3	9.75% Andhra Pradesh S.D.L. 1998	—
4	9.00% Andhra Pradesh S.D.L. 1999	—
5	11.00% Andhra Pradesh S.D.L. 2001	—
6	11.00% Andhra Pradesh S.D.L. 2002	—
7	12.50% Andhra Pradesh S.D.L. 2004	—
8	14.00% Andhra Pradesh S.D.L. 2005	—

Sr. No.	Particulars	Balance as at end-March 2016
9	13.00% Andhra Pradesh S.D.L. 2007	—
10	13.05% Andhra Pradesh S.D.L. 2007	—
11	11.50% Andhra Pradesh S.D.L. 2008	—
12	12.25% Andhra Pradesh S.D.L. 2009	—
13	11.50% Andhra Pradesh S.D.L. 2009	—
14	11.50% Andhra Pradesh S.D.L. 2010	—
15	11.50% Andhra Pradesh S.D.L. 2011	—
16	12.00% Andhra Pradesh S.D.L. 2011	—
17	7.32% Andhra Pradesh Government Stock 2016	—
TOTAL [E]		—
TOTAL [A+B+C+D+E]		964.3
ARUNACHAL PRADESH		
Loans bearing interest		
1	8.00% Arunachal Pradesh Government Stock 2016	0.1
2	8.04% Arunachal Pradesh Government Stock 2016	0.5
3	8.10% Arunachal Pradesh Government Stock 2017	0.5
4	5.90% Arunachal Pradesh S.D.L. 2017	0.6
5	8.42% Arunachal Pradesh Government Stock 2017	0.5
6	8.48% Arunachal Pradesh Government Stock 2017	0.2
7	8.00% Arunachal Pradesh Government Stock 2018	1.1
8	8.46% Arunachal Pradesh Government Stock 2018	0.1
9	8.47% Arunachal Pradesh Government Stock 2019	0.3
10	8.29% Arunachal Pradesh Government Stock 2020	0.8
11	9.02% Arunachal Pradesh Government Stock 2022	0.3
12	8.80% Arunachal Pradesh Government Stock 2022	0.2
13	8.85% Arunachal Pradesh Government Stock 2022	0.5
14	8.61% Arunachal Pradesh Government Stock 2023	1.0
15	9.30% Arunachal Pradesh Government Stock 2023	1.0
16	9.77% Arunachal Pradesh Government Stock 2024	0.8
17	9.45% Arunachal Pradesh Government Stock 2024	0.5
18	9.39% Arunachal Pradesh S.D.L 2024	1.0
19	9.24% Arunachal Pradesh S.D.L 2024	0.5
20	8.20% Arunachal Pradesh S.D.L 2024	0.8
21	8.09% Arunachal Pradesh S.D.L 2025	0.8
22	8.07% Arunachal Pradesh S.D.L 2025	0.8
23	8.08% Arunachal Pradesh S.D.L 2025	0.5
TOTAL [A]		13.2
Power Bonds		
1	8.50% Arunachal Pradesh Government Power Bonds April 2016 [03930]	—
TOTAL [B]		—
TOTAL [A+B]		13.2
Loans Not Bearing Interest		
1	7.61% Arunachal Pradesh S.D.L 2016	—
TOTAL [C]		—
TOTAL [A+B+C]		13.2
ASSAM		
Loans bearing interest		
1	7.89% Assam Government Stock 2016	1.7
2	7.95% Assam Government Stock 2016	2.6
3	8.11% Assam Government Stock 2016	2.2
4	5.90% Assam S.D.L 2017	2.1
5	7.17% Assam S.D.L 2017	0.3

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
6	8.20% Assam Government Stock 2017 (07208)	2.1
7	8.20% Assam Government Stock 2017 (07254)	1.2
8	8.40% Assam Government Stock 2017 (07281)	2.0
9	8.52% Assam Government Stock 2017	4.0
10	7.97% Assam Government Stock 2018	2.5
11	8.89% Assam Government Stock 2019	19.1
12	8.43% Assam Government Stock 2019	6.0
13	8.40% Assam Government Stock 2020	9.6
14	8.53% Assam Government Stock 2020	9.5
15	8.48% Assam Government Stock 2021	8.0
16	8.95% Assam Government Stock 2022	3.0
17	8.84% Assam Government Stock 2024	4.5
18	8.07% Assam Government Stock 2025	10.0
19	8.12% Assam Government Stock 2025	15.0
20	8.06% Assam Government Stock 2025	9.5
21	8.43% Assam Government Stock 2026	9.5
22	8.55% Assam Government Stock 2026	9.0
23	8.63% Assam Government Stock 2026	3.5
TOTAL [A]		136.7
Compensation Bonds		
1	2.50% Assam State Acquisition of Zamindaris Act 1951 Compensation Bonds	—
TOTAL [B]		—
TOTAL [A+B]		136.7
Power Bonds		
1	8.50% Government of Assam Power Bonds 2016 [03687]	—
TOTAL [C]		—
TOTAL [A+B+C]		136.7
Loans Not Bearing Interest		
1	7.00% Assam S.D.L 1993	—
2	7.50% Assam S.D.L 1997	—
3	12.50% Assam S.D.L 2004	—
4	13.00% Assam S.D.L 2007	—
5	7.65% Assam Government Stock 2016	—
6	7.75% Assam Government Stock 2016	—
TOTAL [D]		—
TOTAL [A+B+C+D]		136.7
BIHAR\$		
Loans Bearing Interest (Subsequent to reorganisation)		
1	5.90% Bihar S.D.L. 2017	5.7
2	7.17% Bihar S.D.L. 2017	3.3
3	8.25% Bihar Government Stock 2018	10.9
4	6.45% Bihar Government Stock 2018	7.5
5	7.10% Bihar Government Stock 2019	7.3
6	8.78% Bihar Government Stock 2019	11.4
7	8.45% Bihar Government Stock 2019	7.8
8	7.89% Bihar Government Stock 2019	10.0
9	8.49% Bihar Government Stock 2019	7.9
10	8.25% Bihar Government Stock 2019	6.0
11	8.35% Bihar Government Stock 2019	6.1
12	8.53% Bihar Government Stock 2020	10.0
13	8.55% Bihar Government Stock 2021	10.0
14	8.38% Bihar Government Stock 2021	6.0

Sr. No.	Particulars	Balance as at end-March 2016
15	8.89% Bihar Government Stock 2021	10.0
16	8.80% Bihar Government Stock 2021	7.2
17	8.72% Bihar Government Stock 2022	12.8
18	8.99% Bihar Government Stock 2022	5.0
19	9.03% Bihar Government Stock 2022	5.0
20	9.16% Bihar Government Stock 2022	7.5
21	8.89% Bihar Government Stock 2022	10.0
22	8.97% Bihar Government Stock 2022	12.5
23	8.99% Bihar Government Stock 2022	10.0
24	8.68% Bihar Government Stock 2023	13.0
25	8.69% Bihar Government Stock 2023	5.0
26	8.62% Bihar Government Stock 2023	2.0
27	8.64% Bihar Government Stock 2023	11.0
28	9.39% Bihar Government Stock 2023	15.0
29	9.40% Bihar Government Stock 2023	10.0
30	9.52% Bihar S.D.L. 2023	10.0
31	9.29% Bihar S.D.L. 2024	10.0
32	9.64% Bihar S.D.L. 2024	10.0
33	9.84% Bihar S.D.L. 2024	10.0
34	8.73% Bihar S.D.L. 2024	10.0
35	8.45% Bihar S.D.L. 2024	10.0
36	8.17% Bihar S.D.L. 2024	10.0
37	8.25% Bihar S.D.L. 2024	15.0
38	8.15% Bihar S.D.L. 2025	15.0
39	8.08% Bihar S.D.L. 2025	15.0
40	8.06% Bihar S.D.L. 2025	6.0
41	8.17% Bihar S.D.L. 2025	20.0
42	7.99% Bihar S.D.L. 2025	15.0
43	8.54% Bihar S.D.L. 2026	25.0
44	8.82% Bihar S.D.L. 2026	25.0
45	8.60% Bihar S.D.L. 2026	30.0
TOTAL [A]		481.8
8.50% of Government of Bihar Power Bonds		
1	8.50% Government of Bihar Power Bond April 2016 (03931)	—
TOTAL [B]		—
TOTAL [A+B]		481.8
Government of Bihar Special Bonds		
1	8.53% Bihar Special Bond 2022	1.6
2	8.45% Bihar Special Bond 2023	1.6
3	8.50% Bihar Special Bond 2024	1.6
4	8.50% Bihar Special Bond 2025	1.6
5	8.22% Bihar Special Bond 2026	1.6
6	8.45% Bihar Special Bond 2027	1.6
7	8.65% Bihar Special Bond 2028	1.6
8	8.48% Bihar Special Bond 2029	1.6
9	8.62% Bihar Special Bond 2030	1.6
10	8.72% Bihar Special Bond 2031	1.6
TOTAL [C]		15.5
TOTAL [A+B+C]		497.4
Compensation Bonds		
1	2.50% Bihar Zamindari Abolition Compensation Bond	0.3
TOTAL [D]		0.3
TOTAL [A+B+C+D]		497.6

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
Loans Not Bearing Interest (Prior to reorganisation)		
1	7.50% Bihar S.D.L. 1997	—
2	9.75% Bihar S.D.L. 1998	—
3	9.00% Bihar S.D.L. 1999	0.1
4	8.75% Bihar S.D.L. 2000	—
5	11.00% Bihar S.D.L. 2001	—
6	11.00% Bihar S.D.L. 2002	—
7	13.50% Bihar S.D.L. 2003	0.1
8	14.00% Bihar S.D.L. 2005	—
9	13.00% Bihar S.D.L. 2007	—
10	11.50% Bihar S.D.L. 2009	—
11	11.50% Bihar S.D.L. 2010	—
12	11.50% Bihar S.D.L. 2011	—
13	12.00% Bihar S.D.L. 2011	—
	TOTAL [E]	0.3
	TOTAL [A+B+C+D+E]	497.9
Loans not Bearing Interest (Subsequent to reorganisation)		
	TOTAL [F]	—
	TOTAL [A+B+C+D+E+F]	497.9
CHHATTISGARH**		
Loans Bearing Interest (Subsequent to reorganisation)		
1	5.90% Chhattisgarh S.D.L. 2017	3.0
2	8.25% Chhattisgarh S.D.L. 2019	7.0
3	8.65% Chhattisgarh S.D.L. 2023	15.0
4	8.12% Chhattisgarh Government Stock 2023	8.0
5	8.02% Chhattisgarh Government Stock 2023	7.0
6	9.30% Chhattisgarh Government Stock 2023	8.0
7	9.60% Chhattisgarh S.D.L. 2024	7.0
8	9.22% Chhattisgarh S.D.L. 2024	5.0
9	8.98% Chhattisgarh S.D.L. 2024	2.5
10	9.03% Chhattisgarh S.D.L. 2024	7.5
11	8.85% Chhattisgarh S.D.L. 2024	7.0
12	8.08% Chhattisgarh S.D.L. 2025	7.0
13	8.06% Chhattisgarh S.D.L. 2025	8.0
14	8.02% Chhattisgarh S.D.L. 2025	5.0
15	8.32% Chhattisgarh S.D.L. 2025	7.0
16	8.19% Chhattisgarh S.D.L. 2025	8.0
17	8.23% Chhattisgarh S.D.L. 2025	15.0
18	8.32% Chhattisgarh S.D.L. 2026	7.0
19	8.53% Chhattisgarh S.D.L. 2026	7.0
20	8.08% Chhattisgarh S.D.L. 2026	4.5
	TOTAL [A]	145.5
Power Bonds		
1	8.50% Chhattisgarh Power Bonds April 2016 [03932]	—
	TOTAL [B]	—
Government of Chhattisgarh Special Bond		
1	8.55% Chhattisgarh Special Bond 2022	0.9
2	8.48% Chhattisgarh Special Bond 2023	0.9
3	8.53% Chhattisgarh Special Bond 2024	0.9
4	8.50% Chhattisgarh Special Bond 2025	0.9
5	8.27% Chhattisgarh Special Bond 2026	0.9
6	8.64% Chhattisgarh Special Bond 2027	0.9
7	8.67% Chhattisgarh Special Bond 2028	0.9

Sr. No.	Particulars	Balance as at end-March 2016
8	8.46% Chhattisgarh Special Bond 2029	0.9
9	8.60% Chhattisgarh Special Bond 2030	0.9
10	8.70% Chhattisgarh Special Bond 2031	0.9
	TOTAL [C]	8.7
	TOTAL [A+B+C]	154.2
Compensation Bonds		
1	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	—
	TOTAL [D]	—
	TOTAL [A+B+C+D]	154.2
Loans Not Bearing Interest (Prior to reorganisation)		
1	6.75% Madhya Pradesh S.D.L. 1992	—
2	7.00% Madhya Pradesh S.D.L. 1993	—
3	7.50% Madhya Pradesh S.D.L. 1997	—
4	9.75% Madhya Pradesh S.D.L. 1998	—
5	9.00% Madhya Pradesh S.D.L. 1999	—
6	8.75% Madhya Pradesh S.D.L. 2000	—
7	11.00% Madhya Pradesh S.D.L. 2001	—
8	13.50% Madhya Pradesh S.D.L. 2003	—
9	14.00% Madhya Pradesh S.D.L. 2005	—
10	13.00% Madhya Pradesh S.D.L. 2007	—
11	11.50% Madhya Pradesh S.D.L. 2009	—
12	11.00% Madhya Pradesh S.D.L. 2010	—
13	12.00% Madhya Pradesh S.D.L. 2011	—
	Total [E]	—
	TOTAL [A+B+C+D+E]	154.2
Loans Not Bearing Interest (Subsequent to reorganisation)		
	Total [F]	—
	TOTAL [A+B+C+D+E+F]	154.2
GOA		
Loans bearing interest		
1	5.90% Goa S.D.L. 2017	0.5
2	7.99% Goa Government Stock 2017	1.0
3	8.40% Goa Government Stock 2017	1.5
4	8.23% Goa Government Stock 2018	2.0
5	8.35% Goa Government Stock 2018	2.5
6	7.24% Goa Government Stock 2019	2.0
7	7.83% Goa Government Stock 2019	1.0
8	8.08% Goa Government Stock 2019	1.0
9	8.24% Goa Government Stock 2019	2.0
10	8.14% Goa Government Stock 2019	1.0
11	8.40% Goa Government Stock 2019	1.0
12	8.51% Goa Government Stock 2020	1.0
13	8.10% Goa Government Stock 2020	1.0
14	8.37% Goa Government Stock 2020	1.0
15	8.48% Goa Government Stock 2020	1.0
16	8.65% Goa Government Stock 2021	2.0
17	9.20% Goa Government Stock 2021	1.3
18	9.19% Goa Government Stock 2021	0.7
19	9.02% Goa Government Stock 2021	1.0
20	9.23% Goa Government Stock 2022	0.5
21	8.90% Goa Government Stock 2022	1.5
22	8.87% Goa Government Stock 2022	2.0
23	8.85% Goa Government Stock 2022	1.5

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
24	8.63% Goa Government Stock 2023	1.5
25	8.60% Goa Government Stock 2023	2.0
26	7.58% Goa Government Stock 2023	2.0
27	7.93% Goa Government Stock 2023	2.0
28	9.60% Goa Government Stock 2023	1.5
29	9.40% Goa Government Stock 2023	1.5
30	9.35% Goa S.D.L. 2024	1.0
31	9.77% Goa S.D.L. 2024	1.0
32	9.45% Goa S.D.L. 2024	0.9
33	9.38% Goa S.D.L. 2024	1.0
34	8.83% Goa S.D.L. 2024	2.0
35	8.95% Goa S.D.L. 2024	1.0
36	9.05% Goa S.D.L. 2024	2.0
37	8.91% Goa S.D.L. 2024	1.0
38	8.42% Goa S.D.L. 2024	1.0
39	8.08% Goa S.D.L. 2025	1.5
40	8.12% Goa S.D.L. 2025	1.5
41	8.28% Goa S.D.L. 2025	1.0
42	8.28% Goa S.D.L. 2025	1.0
43	8.21% Goa S.D.L. 2025	2.0
44	8.10% Goa S.D.L. 2025	1.5
45	8.25% Goa S.D.L. 2025	1.0
46	8.40% Goa S.D.L. 2026	1.0
47	8.63% Goa S.D.L. 2026	1.0
48	8.08% Goa S.D.L. 2026	3.0
	TOTAL [A]	65.9
Loans Not Bearing Interest		
1	11.50% Goa S.D.L. 2008	–
2	7.65% Goa Government Stock 2016	–
	TOTAL [B]	–
	TOTAL [A+B]	65.9
GUJARAT		
Loans Bearing Interest		
1	8.71% Gujarat S.D.L. 2016	8.0
2	8.70% Gujarat S.D.L. 2016	8.0
3	8.75% Gujarat Government Stock 2016	6.0
4	8.75% Gujarat Government Stock 2016	9.5
5	5.90% Gujarat Government Stock 2017	6.3
6	8.00% Gujarat Government Stock 2017	4.0
7	8.20% Gujarat Government Stock 2017	4.8
8	8.30% Gujarat Government Stock 2017	4.0
9	8.32% Gujarat Government Stock 2017	10.0
10	7.03% Gujarat Government Stock 2018	12.5
11	7.80% Gujarat Government Stock 2018	10.0
12	7.87% Gujarat Government Stock 2018	10.0
13	8.07% Gujarat Government Stock 2018	10.0
14	8.14% Gujarat Government Stock 2018	10.0
15	8.39% Gujarat Government Stock 2018	3.6
16	8.43% Gujarat Government Stock 2018	11.4
17	9.60% Gujarat S.D.L. 2018	14.4
18	6.05% Gujarat Government Stock 2019	18.8
19	7.00% Gujarat Government Stock 2019	12.5
20	7.45% Gujarat Government Stock 2019	15.0

Sr. No.	Particulars	Balance as at end-March 2016
21	8.40% Gujarat Government Stock 2019	16.6
22	7.83% Gujarat Government Stock 2019	10.0
23	7.85% Gujarat Government Stock 2019	15.0
24	8.21% Gujarat Government Stock 2019	17.0
25	8.23% Gujarat Government Stock 2019	15.0
26	8.27% Gujarat Government Stock 2019	10.0
27	8.33% Gujarat Government Stock 2020	15.0
28	8.31% Gujarat Government Stock 2020	8.0
29	8.09% Gujarat Government Stock 2020	12.1
30	8.15% Gujarat Government Stock 2020	7.5
31	8.32% Gujarat Government Stock 2020	10.0
32	8.38% Gujarat Government Stock 2020	10.0
33	8.35% Gujarat Government Stock 2020	10.0
34	8.42% Gujarat Government Stock 2020	10.0
35	8.51% Gujarat Government Stock 2020	10.0
36	8.40% Gujarat Government Stock 2020	10.0
37	8.38% Gujarat Government Stock 2021	5.0
38	8.52% Gujarat Government Stock 2021	5.0
39	8.51% Gujarat Government Stock 2021	10.0
40	8.46% Gujarat Government Stock 2021	7.5
41	8.36% Gujarat Government Stock 2021	7.9
42	8.68% Gujarat Government Stock 2021	10.0
43	8.56% Gujarat Government Stock 2021	10.0
44	8.59% Gujarat Government Stock 2021	10.0
45	8.53% Gujarat Government Stock 2021	10.0
46	8.59% Gujarat Government Stock 2021	10.0
47	8.62% Gujarat Government Stock 2021	10.0
48	8.65% Gujarat Government Stock 2021	10.0
49	8.88% Gujarat Government Stock 2021	10.0
50	9.23% Gujarat Government Stock 2021	10.0
51	8.78% Gujarat Government Stock 2021	15.0
52	8.69% Gujarat Government Stock 2022	15.0
53	8.94% Gujarat Government Stock 2022	15.0
54	8.99% Gujarat Government Stock 2022	15.0
55	9.23% Gujarat Government Stock 2022	15.0
56	9.13% Gujarat Government Stock 2022	15.0
57	9.12% Gujarat Government Stock 2022	15.0
58	8.88% Gujarat Government Stock 2022	15.0
59	8.83% Gujarat Government Stock 2022	12.0
60	8.91% Gujarat Government Stock 2022	12.0
61	8.84% Gujarat Government Stock 2022	10.0
62	8.79% Gujarat Government Stock 2022	10.0
63	8.89% Gujarat Government Stock 2022	10.0
64	8.58% Gujarat Government Stock 2023	15.0
65	8.68% Gujarat Government Stock 2023	10.0
66	8.24% Gujarat Government Stock 2023	10.0
67	7.77% Gujarat Government Stock 2023	20.0
68	9.59% Gujarat Government Stock 2023	10.2
69	9.50% Gujarat Government Stock 2023	10.0
70	9.65% Gujarat Government Stock 2023	5.8
71	9.22% Gujarat Government Stock 2023	4.7
72	9.39% Gujarat Government Stock 2023	10.0
73	9.37% Gujarat Government Stock 2023	30.0
74	9.37% Gujarat S.D.L. 2024	15.6

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
75	9.53% Gujarat S.D.L. 2024	12.2
76	9.75% Gujarat S.D.L. 2024	12.0
77	9.01% Gujarat S.D.L. 2024	30.0
78	8.94% Gujarat S.D.L. 2024	10.0
79	8.84% Gujarat S.D.L. 2024	10.0
80	8.42% Gujarat S.D.L. 2024	10.0
81	8.43% Gujarat S.D.L. 2024	10.0
82	8.25% Gujarat S.D.L. 2024	10.0
83	8.14% Gujarat S.D.L. 2025	15.0
84	8.05% Gujarat S.D.L. 2025	13.0
85	8.07% Gujarat S.D.L. 2025	15.6
86	8.05% Gujarat S.D.L. 2025	15.6
87	8.07% Gujarat S.D.L. 2025	10.0
88	8.05% Gujarat S.D.L. 2025	15.6
89	8.20% Gujarat S.D.L. 2025	12.0
90	8.29% Gujarat S.D.L. 2025	10.0
91	8.23% Gujarat S.D.L. 2025	13.0
92	8.15% Gujarat S.D.L. 2025	10.0
93	7.96% Gujarat S.D.L. 2025	13.0
94	8.12% Gujarat S.D.L. 2025	13.0
95	8.15% Gujarat S.D.L. 2025	10.0
96	8.20% Gujarat S.D.L. 2025	13.0
97	8.27% Gujarat S.D.L. 2026	20.0
98	8.46% Gujarat S.D.L. 2026	13.0
99	8.26% Gujarat S.D.L. 2031	20.0
TOTAL [A]		1151.6
Power Bonds		
1	8.50% Gujarat Government Power Bonds April 2016 (03688)	—
TOTAL [B]		—
TOTAL [A+B]		1151.6
Compensation Bonds		
1	5.00% Urban Land Ceiling (Gujarat) Bonds	—
2	3.00% Bombay Tenure Abolition Compensation Bonds	—
3	4.50% Gujarat Agricultural Lands Ceiling Act, 1960 Compensation Bonds	—
4	3.00% Gujarat Surviving Alienations Act, 1963 Compensation Bonds	—
TOTAL [C]		—
TOTAL [A+B+C]		1151.6
Loans Not Bearing Interest		
1	7.50% Gujarat S.D.L. 1997	—
2	9.75% Gujarat S.D.L. 1998	—
3	9.00% Gujarat S.D.L. 1999	—
4	8.75% Gujarat S.D.L. 2000	—
5	11.00% Gujarat S.D.L. 2001	—
6	11.00% Gujarat S.D.L. 2002	—
7	13.50% Gujarat S.D.L. 2003	—
8	12.50% Gujarat S.D.L. 2004	—
9	14.00% Gujarat S.D.L. 2005	—
10	13.85% Gujarat S.D.L. 2006	—
11	12.30% Gujarat S.D.L. 2007	—
12	13.05% Gujarat S.D.L. 2007	—
13	11.50% Gujarat S.D.L. 2008	—
14	12.50% Gujarat S.D.L. 2008	—
15	12.25% Gujarat S.D.L. 2009	—

Sr. No.	Particulars	Balance as at end-March 2016
16	11.50% Gujarat S.D.L. 2009	—
17	11.50% Gujarat S.D.L. 2010	—
18	12.00% Gujarat S.D.L. 2010	—
19	11.50% Gujarat S.D.L. 2011	—
20	9.45% Gujarat S.D.L. 2011	—
21	7.61% Gujarat S.D.L. 2016	—
TOTAL [D]		—
TOTAL [A+B+C+D]		1151.6
HARYANA		
Loans bearing interest		
1	8.85% Haryana S.D.L. 2016	3.0
2	5.90% Haryana S.D.L. 2017	1.4
3	8.78% Haryana S.D.L. 2017	8.0
4	8.81% Haryana S.D.L. 2018	5.0
5	7.27% Haryana Government Stock 2019	13.0
6	7.80% Haryana Government Stock 2019	15.0
7	7.83% Haryana Government Stock 2019	7.0
8	8.15% Haryana Government Stock 2019	12.0
9	8.27% Haryana Government Stock 2019	10.0
10	8.32% Haryana Government Stock 2020	4.0
11	8.54% Haryana Government Stock 2020	7.0
12	8.57% Haryana Government Stock 2020	10.0
13	8.07% Haryana Government Stock 2020	8.0
14	8.51% Haryana Government Stock 2020	8.0
15	8.50% Haryana Government Stock 2021	6.0
16	8.52% Haryana Government Stock 2021	6.0
17	8.38% Haryana Government Stock 2021	6.5
18	8.36% Haryana Government Stock 2021	18.0
19	8.65% Haryana Government Stock 2021	10.0
20	8.59% Haryana Government Stock 2021	5.0
21	9.03% Haryana Government Stock 2021	5.0
22	9.22% Haryana Government Stock 2021	5.0
23	8.71% Haryana Government Stock 2022	7.5
24	8.88% Haryana Government Stock 2022	4.5
25	8.93% Haryana Government Stock 2022	5.0
26	9.39% Haryana Government Stock 2022	3.6
27	9.17% Haryana Government Stock 2022	6.5
28	8.91% Haryana Government Stock 2022	8.0
29	8.90% Haryana Government Stock 2022	5.5
30	8.85% Haryana Government Stock 2022	5.5
31	8.91% Haryana Government Stock 2022	5.5
32	8.93% Haryana Government Stock 2022	5.5
33	8.86% Haryana Government Stock 2022	5.5
34	8.81% Haryana Government Stock 2022	5.5
35	8.94% Haryana Government Stock 2022	5.5
36	8.88% Haryana Government Stock 2022	5.5
37	8.64% Haryana Government Stock 2023	5.7
38	8.57% Haryana Government Stock 2023	5.7
39	8.66% Haryana Government Stock 2023	5.7
40	8.62% Haryana Government Stock 2023	7.7
41	8.60% Haryana Government Stock 2023	10.0
42	8.49% Haryana Government Stock 2023	6.6
43	7.59% Haryana Government Stock 2023	10.0

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
44	8.50% Haryana Government Stock 2023	3.1
45	9.05% Haryana Government Stock 2023	5.0
46	9.89% Haryana Government Stock 2023	5.0
47	9.72% Haryana Government Stock 2023	5.1
48	9.50% Haryana Government Stock 2023	4.8
49	9.81% Haryana Government Stock 2023	5.1
50	9.25% Haryana Government Stock 2023	4.7
51	9.25% Haryana Government Stock 2023	4.7
52	9.39% Haryana Government Stock 2023	8.0
53	9.48% Haryana Government Stock 2023	4.9
54	9.24% Haryana S.D.L. 2024	10.6
55	9.51% Haryana S.D.L. 2024	10.0
56	9.80% Haryana S.D.L. 2024	10.0
57	9.71% Haryana S.D.L. 2024	12.9
58	9.47% Haryana S.D.L. 2024	4.0
59	9.07% Haryana S.D.L. 2024	3.0
60	8.94% Haryana S.D.L. 2024	7.0
61	9.00% Haryana S.D.L. 2024	3.0
62	8.90% Haryana S.D.L. 2024	10.0
63	8.72% Haryana S.D.L. 2024	7.5
64	8.43% Haryana S.D.L. 2024	5.0
65	8.27% Haryana S.D.L. 2024	8.5
66	8.13% Haryana S.D.L. 2025	6.0
67	8.08% Haryana S.D.L. 2025	20.0
68	8.07% Haryana S.D.L. 2025	7.5
69	8.05% Haryana S.D.L. 2025	10.0
70	8.09% Haryana S.D.L. 2025	13.5
71	8.04% Haryana S.D.L. 2025	15.0
72	8.27% Haryana S.D.L. 2025	10.0
73	8.15% Haryana S.D.L. 2025	9.0
74	8.22% Haryana S.D.L. 2025	10.0
75	8.3% Haryana S.D.L. 2025	9.0
76	8.29% Haryana S.D.L. 2025	10.0
77	8.29% Haryana S.D.L. 2025	10.0
78	8.23% Haryana S.D.L. 2025	10.0
79	8.16% Haryana S.D.L. 2025	10.0
80	8.15% Haryana S.D.L. 2025	8.0
81	8.27% Haryana S.D.L. 2025	8.0
82	8.27% Haryana S.D.L. 2025	11.0
83	8.38% Haryana S.D.L. 2026	11.0
84	8.51% Haryana S.D.L. 2026	25.0
TOTAL [A]		658.2
Power Bonds		
1	8.50% Haryana Government Power Bonds April 2016 [03689]	—
TOTAL [B]		—
TOTAL [A+B]		658.2
Government of Haryana Special Bonds		
1	8.21% Haryana Special Bond 2022	34.6
2	8.21% Haryana Special Bond 2023	34.6
3	8.21% Haryana Special Bond 2024	34.6
4	8.21% Haryana Special Bond 2025	34.6
5	8.21% Haryana Special Bond 2026	34.6
TOTAL [C]		173.0
TOTAL [A+B+C]		831.2

Sr. No.	Particulars	Balance as at end-March 2016
Loans Not Bearing Interest		
1	7.50% Haryana S.D.L. 1997	—
2	9.75% Haryana S.D.L. 1998	—
3	14.00% Haryana S.D.L. 2005	—
4	12.30% Haryana S.D.L. 2007	—
5	7.33% Haryana Government Stock 2016	—
TOTAL [D]		—
TOTAL [A+B+C+D]		831.2
HIMACHAL PRADESH		
Loans bearing interest		
1	7.74% Himachal Pradesh S.D.L. 2016	3.0
2	5.90% Himachal Pradesh S.D.L. 2017	1.1
3	7.17% Himachal Pradesh S.D.L. 2017	0.2
4	8.16% Himachal Pradesh Government Stock 2017	3.0
5	8.35% Himachal Pradesh Government Stock 2017	2.1
6	8.40% Himachal Pradesh Government Stock 2017	1.0
7	8.50% Himachal Pradesh Government Stock 2017	2.0
8	8.75% Himachal Pradesh Government Stock 2017	4.0
9	8.48% Himachal Pradesh Government Stock 2017	5.0
10	8.42% Himachal Pradesh Government Stock 2017	1.0
11	8.31% Himachal Pradesh Government Stock 2017	2.5
12	7.97% Himachal Pradesh Government Stock 2018	2.0
13	8.00% Himachal Pradesh Government Stock 2018	2.7
14	8.03% Himachal Pradesh Government Stock 2018	3.0
15	8.21% Himachal Pradesh Government Stock 2018	2.0
16	8.35% Himachal Pradesh Government Stock 2018	2.3
17	8.82% Himachal Pradesh Government Stock 2018	1.1
18	8.74% Himachal Pradesh Government Stock 2018	1.0
19	9.30% Himachal Pradesh Government Stock 2018	0.9
20	6.10% Himachal Pradesh Government Stock 2019	2.0
21	7.09% Himachal Pradesh Government Stock 2019	3.0
22	7.24% Himachal Pradesh Government Stock 2019	1.0
23	7.40% Himachal Pradesh Government Stock 2019	1.0
24	8.40% Himachal Pradesh Government Stock 2019	2.0
25	8.43% Himachal Pradesh Government Stock 2019	5.0
26	8.26% Himachal Pradesh Government Stock 2019	2.0
27	8.22% Himachal Pradesh Government Stock 2020	1.0
28	8.25% Himachal Pradesh Government Stock 2020	2.0
29	8.52% Himachal Pradesh Government Stock 2020	3.0
30	8.38% Himachal Pradesh Government Stock 2020	6.2
31	8.52% Himachal Pradesh Government Stock 2021	1.8
32	8.42% Himachal Pradesh Government Stock 2021	4.7
33	8.85% Himachal Pradesh Government Stock 2021	1.0
34	9.20% Himachal Pradesh Government Stock 2021	2.1
35	8.83% Himachal Pradesh Government Stock 2021	2.0
36	8.60% Himachal Pradesh Government Stock 2022	2.5
37	8.73% Himachal Pradesh Government Stock 2022	1.6
38	8.94% Himachal Pradesh Government Stock 2022	4.1
39	8.87% Himachal Pradesh Government Stock 2022	4.3
40	8.91% Himachal Pradesh Government Stock 2022	4.3
41	8.92% Himachal Pradesh Government Stock 2022	3.0
42	8.91% Himachal Pradesh Government Stock 2022	2.0
43	8.24% Himachal Pradesh Government Stock 2023	2.5

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
44	7.62% Himachal Pradesh Government Stock 2023	6.0
45	9.39% Himachal Pradesh Government Stock 2023	1.0
46	9.75% Himachal Pradesh Government Stock 2023	1.8
47	9.32% Himachal Pradesh Government Stock 2023	3.0
48	9.38% Himachal Pradesh S.D.L. 2024	2.0
49	9.50% Himachal Pradesh S.D.L. 2024	3.0
50	9.63% Himachal Pradesh S.D.L. 2024	5.5
51	9.23% Himachal Pradesh S.D.L. 2024	2.0
52	8.98% Himachal Pradesh S.D.L. 2024	2.0
53	8.96% Himachal Pradesh S.D.L. 2024	1.5
54	9.00% Himachal Pradesh S.D.L. 2024	1.5
55	8.87% Himachal Pradesh S.D.L. 2024	4.0
56	8.45% Himachal Pradesh S.D.L. 2024	2.0
57	8.26% Himachal Pradesh S.D.L. 2024	1.0
58	8.13% Himachal Pradesh S.D.L. 2025	3.0
59	8.08% Himachal Pradesh S.D.L. 2025	1.0
60	8.07% Himachal Pradesh S.D.L. 2025	6.5
61	8.25% Himachal Pradesh S.D.L. 2025	5.0
62	8.16% Himachal Pradesh S.D.L. 2025	2.0
63	7.95% Himachal Pradesh S.D.L. 2025	5.0
64	8.17% Himachal Pradesh S.D.L. 2025	3.0
65	8.14% Himachal Pradesh S.D.L. 2021	3.0
TOTAL [A]		168.6
Power Bonds		
1	8.50% Himachal Pradesh Government Power Bonds April 2016 (03690)	—
TOTAL [B]		—
TOTAL [A+B]		168.6
Loans not Bearing Interest		
1	8.25% Himachal Pradesh S.D.L. 1995	—
2	11.00% Himachal Pradesh S.D.L. 2001	—
3	14.00% Himachal Pradesh S.D.L. 2005	—
4	10.35% Himachal Pradesh S.D.L. 2011	—
5	12.00% Himachal Pradesh S.D.L. 2011	—
TOTAL [C]		—
TOTAL [A+B+C]		168.6
JAMMU & KASHMIR		
Loans Bearing Interest		
1	7.80% Jammu & Kashmir Government Stock 2016	0.9
2	8.04 % Jammu & Kashmir S.D.L. 2016	1.5
3	5.90% Jammu & Kashmir S.D.L. 2017	0.8
4	7.17% Jammu & Kashmir S.D.L. 2017	1.2
5	7.95% Jammu & Kashmir Government Stock 2017	2.0
6	8.25% Jammu & Kashmir Government Stock 2017	1.2
7	8.45% Jammu & Kashmir Government Stock 2017	2.5
8	8.50% Jammu & Kashmir Government Stock 2017	1.3
9	8.57% Jammu & Kashmir Government Stock 2017	1.0
10	8.58% Jammu & Kashmir Government Stock 2017	3.1
11	8.90% Jammu & Kashmir Government Stock 2017	3.7
12	7.98% Jammu & Kashmir Government Stock 2018	1.0
13	8.48% Jammu & Kashmir Government Stock 2018	9.8
14	8.54% Jammu & Kashmir Government Stock 2018	2.0
15	8.55% Jammu & Kashmir Government Stock 2018	2.1

Sr. No.	Particulars	Balance as at end-March 2016
16	8.68% Jammu & Kashmir Government Stock 2018	5.6
17	8.70% Jammu & Kashmir Government Stock 2018	1.1
18	7.98% Jammu & Kashmir Government Stock 2019	4.4
19	8.34% Jammu & Kashmir Government Stock 2019	1.3
20	8.47% Jammu & Kashmir Government Stock 2019	2.1
21	7.30% Jammu & Kashmir Government Stock 2019	5.4
22	8.58% Jammu & Kashmir Government Stock 2020	5.4
23	8.40% Jammu & Kashmir Government Stock 2020	0.3
24	8.42% Jammu & Kashmir Government Stock 2020	5.0
25	8.26% Jammu & Kashmir Government Stock 2020	5.0
26	8.42% Jammu & Kashmir Government Stock 2020	5.0
27	8.42% Jammu & Kashmir Government Stock 2021	4.8
28	8.55% Jammu & Kashmir Government Stock 2021	7.5
29	8.48% Jammu & Kashmir Government Stock 2021	5.5
30	8.40% Jammu & Kashmir Government Stock 2021	0.3
31	8.61% Jammu & Kashmir Government Stock 2021	7.0
32	9.33% Jammu & Kashmir Government Stock 2021	1.8
33	9.06% Jammu & Kashmir Government Stock 2021	5.0
34	8.83% Jammu & Kashmir Government Stock 2021	2.0
35	9.01% Jammu & Kashmir Government Stock 2022	2.0
36	9.49% Jammu & Kashmir Government Stock 2022	12.0
37	8.89% Jammu & Kashmir Government Stock 2022	5.0
38	9.00% Jammu & Kashmir Government Stock 2022	6.0
39	8.66% Jammu & Kashmir Government Stock 2023	5.0
40	8.74% Jammu & Kashmir Government Stock 2023	5.5
41	8.27% Jammu & Kashmir Government Stock 2023	2.0
42	7.60% Jammu & Kashmir Government Stock 2023	2.0
43	7.83% Jammu & Kashmir Government Stock 2023	3.0
44	8.80% Jammu & Kashmir Government Stock 2023	5.0
45	9.38% Jammu & Kashmir Government Stock 2023	3.0
46	9.25% Jammu & Kashmir S.D.L. 2024	4.0
47	9.46% Jammu & Kashmir S.D.L. 2024	1.8
48	9.40% Jammu & Kashmir S.D.L. 2024	3.0
49	9.18% Jammu & Kashmir S.D.L. 2024	1.5
50	8.99% Jammu & Kashmir S.D.L. 2024	1.5
51	8.96% Jammu & Kashmir S.D.L. 2024	3.0
52	8.89% Jammu & Kashmir S.D.L. 2024	3.0
53	8.06% Jammu & Kashmir S.D.L. 2025	2.0
54	8.18% Jammu & Kashmir S.D.L. 2025	5.0
55	8.30% Jammu & Kashmir S.D.L. 2025	5.0
56	8.28% Jammu & Kashmir S.D.L. 2025	4.5
57	8.17% Jammu & Kashmir S.D.L. 2025	3.0
58	8.26% Jammu & Kashmir S.D.L. 2025	1.5
59	8.63% Jammu & Kashmir S.D.L. 2026	3.5
TOTAL [A]		201.5
Power Bonds		
1	8.50% Jammu & Kashmir Government Power Bonds April 2016 (03933)	—
TOTAL [B]		—
TOTAL [A+B]		201.5
Government of Jammu & Kashmir Special Bonds		
1	8.53% Jammu & Kashmir Special Bond 2022	2.1
2	8.45% Jammu & Kashmir Special Bond 2023	2.1

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
3	8.50% Jammu & Kashmir Special Bond 2024	2.1
4	8.50% Jammu & Kashmir Special Bond 2025	2.1
5	8.22% Jammu & Kashmir Special Bond 2026	2.1
6	8.45% Jammu & Kashmir Special Bond 2027	2.1
7	8.65% Jammu & Kashmir Special Bond 2028	2.1
8	8.48% Jammu & Kashmir Special Bond 2029	2.1
9	8.62% Jammu & Kashmir Special Bond 2030	2.1
10	8.72% Jammu & Kashmir Special Bond 2031	2.1
TOTAL [C]		21.4
TOTAL [A+B+C]		222.9
Loans Not Bearing Interest		
1	8.25% Jammu & Kashmir S.D.L. 1995	—
2	9.00% Jammu & Kashmir S.D.L. 1999	—
3	11.00% Jammu & Kashmir S.D.L. 2002	—
4	14.00% Jammu & Kashmir S.D.L. 2005	—
5	7.75% Jammu & Kashmir Government Stock 2016	—
TOTAL [D]		—
TOTAL [A+B+C+D]		222.9
JHARKHAND \$\$		
Loans Bearing Interest		
1	7.96% Jharkhand Government Stock 2016	1.3
2	7.99% Jharkhand Government Stock 2016	1.9
3	8.65% Jharkhand Government Stock 2016	0.8
4	5.90% Jharkhand S.D.L. 2017	0.3
5	8.04% Jharkhand Government Stock 2017	1.9
6	7.89% Jharkhand Government Stock 2018	10.0
7	6.34% Jharkhand Government Stock 2018	2.0
8	8.75% Jharkhand Government Stock 2019	5.4
9	8.47% Jharkhand Government Stock 2019	1.1
10	6.10% Jharkhand Government Stock 2019	2.5
11	7.44% Jharkhand Government Stock 2019	4.0
12	7.54% Jharkhand Government Stock 2019	5.2
13	8.01% Jharkhand Government Stock 2019	4.7
14	8.37% Jharkhand Government Stock 2019	6.0
15	8.19% Jharkhand Government Stock 2019	2.5
16	8.28% Jharkhand Government Stock 2020	5.0
17	8.52% Jharkhand Government Stock 2021	5.0
18	9.05% Jharkhand Government Stock 2021	5.0
19	9.32% Jharkhand Government Stock 2022	2.5
20	8.90% Jharkhand Government Stock 2022	2.0
21	8.93% Jharkhand Government Stock 2022	3.0
22	8.81% Jharkhand Government Stock 2022	5.0
23	9.00% Jharkhand Government Stock 2022	5.0
24	8.66% Jharkhand Government Stock 2023	10.0
25	8.64% Jharkhand Government Stock 2023	8.0
26	8.62% Jharkhand Government Stock 2023	3.0
27	8.55% Jharkhand Government Stock 2023	3.0
28	9.15% Jharkhand Government Stock 2023	3.0
29	9.75% Jharkhand Government Stock 2023	2.0
30	9.36% Jharkhand S.D.L. 2024	5.0
31	9.69% Jharkhand S.D.L. 2024	4.5
32	9.67% Jharkhand S.D.L. 2024	7.0
33	9.69% Jharkhand S.D.L. 2024	5.0
34	8.27% Jharkhand S.D.L. 2024	7.5

Sr. No.	Particulars	Balance as at end-March 2016
35	8.16% Jharkhand S.D.L. 2025	15.0
36	8.08% Jharkhand S.D.L. 2025	12.0
37	8.10% Jharkhand S.D.L. 2025	10.0
38	8.05% Jharkhand S.D.L. 2025	5.0
39	8.30% Jharkhand S.D.L. 2025	10.0
40	7.98% Jharkhand S.D.L. 2025	5.0
41	8.17% Jharkhand S.D.L. 2025	5.0
42	8.17% Jharkhand S.D.L. 2025	5.0
43	8.25% Jharkhand S.D.L. 2025	5.0
44	8.42% Jharkhand S.D.L. 2026	5.0
45	8.82% Jharkhand S.D.L. 2026	18.5
TOTAL [A]		235.5
Government of Jharkhand Power Bonds		
1	8.50% Government of Jharkhand Power Bonds April 2016 (03934)	—
TOTAL [B]		—
Government of Jharkhand Special Bonds		
1	8.53% Jharkhand Special Bond 2022	5.6
2	8.45% Jharkhand Special Bond 2023	5.6
3	8.50% Jharkhand Special Bond 2024	5.6
4	8.50% Jharkhand Special Bond 2025	5.6
5	8.22% Jharkhand Special Bond 2026	5.6
6	8.45% Jharkhand Special Bond 2027	5.6
7	8.65% Jharkhand Special Bond 2028	5.6
8	8.48% Jharkhand Special Bond 2029	5.6
9	8.62% Jharkhand Special Bond 2030	5.6
10	8.72% Jharkhand Special Bond 2031	5.6
TOTAL [C]		55.5
TOTAL [A+B+C]		291.1
Compensation Bonds		
1	2.50% Bihar Zamindari Abolition Compensation Bond	0.3
TOTAL [D]		0.3
TOTAL [A+B+C+D]		291.3
Loans not Bearing Interest (Prior to reorganisation)		
1	7.50% Bihar S.D.L. 1997	—
2	9.75% Bihar S.D.L. 1998	—
3	9.00% Bihar S.D.L. 1999	—
4	8.75% Bihar S.D.L. 2000	—
5	11.00% Bihar S.D.L. 2001	—
6	11.00% Bihar S.D.L. 2002	—
7	13.50% Bihar S.D.L. 2003	—
8	14.00% Bihar S.D.L. 2005	—
9	13.00% Bihar S.D.L. 2007	—
10	11.50% Bihar S.D.L. 2009	—
11	11.50% Bihar S.D.L. 2010	—
12	11.50% Bihar S.D.L. 2011	—
13	12.00% Bihar S.D.L. 2011	—
TOTAL [E]		—
TOTAL [A+B+C+D+E]		291.3
Loans not Bearing Interest (Subsequent to reorganisation)		
TOTAL [F]		—
TOTAL [A+B+C+D+E+F]		291.3

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
KARNATAKA		
Loans Bearing Interest		
1	8.74% Karnataka Government Stock 2016	18.0
2	8.58% Karnataka Government Stock 2016	10.0
3	8.77% Karnataka Government Stock 2016	9.6
4	5.90% Karnataka Government Stock 2017	2.2
5	8.67% Karnataka Government Stock 2017	20.0
6	8.68% Karnataka Government Stock 2017	10.0
7	8.84% Karnataka Government Stock 2017	10.0
8	8.40% Karnataka Government Stock 2018	7.5
9	6.70% Karnataka Government Stock 2019	15.0
10	7.76% Karnataka Government Stock 2019 (09230)	30.0
11	8.49% Karnataka Government Stock 2019	29.2
12	7.76% Karnataka Government Stock 2019 (09309)	10.0
13	7.95% Karnataka Government Stock 2019	10.0
14	8.25% Karnataka Government Stock 2019	7.5
15	8.05% Karnataka Government Stock 2019	20.0
16	8.52% Karnataka Government Stock 2020	12.5
17	8.42% Karnataka Government Stock 2020	10.0
18	8.43% Karnataka Government Stock 2020	10.0
19	9.19% Karnataka Government Stock 2021	15.0
20	8.69% Karnataka Government Stock 2022	12.5
21	8.65% Karnataka Government Stock 2022	12.5
22	8.69% Karnataka Government Stock 2022	15.0
23	8.74% Karnataka Government Stock 2022	5.0
24	8.92% Karnataka Government Stock 2022	15.0
25	8.90% Karnataka Government Stock 2022	10.0
26	8.62% Karnataka Government Stock 2023	10.0
27	8.65% Karnataka Government Stock 2023	10.0
28	9.39% Karnataka Government Stock 2023	11.0
29	9.65% Karnataka Government Stock 2023	10.0
30	9.54% Karnataka Government Stock 2023	15.0
31	9.39% Karnataka Government Stock 2023	30.0
32	9.39% Karnataka Government Stock 2023	20.0
33	9.50% Karnataka Government Stock 2023	12.0
34	9.25% Karnataka S.D.L. 2024	20.0
35	9.41% Karnataka S.D.L. 2024	20.0
36	9.55% Karnataka S.D.L. 2024	12.0
37	9.14% Karnataka S.D.L. 2024	15.0
38	9.01% Karnataka S.D.L. 2024	10.0
39	8.97% Karnataka S.D.L. 2024	20.0
40	9.04% Karnataka S.D.L. 2024	20.0
41	8.73% Karnataka S.D.L. 2024	20.0
42	8.45% Karnataka S.D.L. 2024	25.0
43	8.24% Karnataka S.D.L. 2024	25.0
44	8.06% Karnataka S.D.L. 2025	10.0
45	8.06% Karnataka S.D.L. 2025	15.0
46	8.05% Karnataka S.D.L. 2025	15.0
47	8.08% Karnataka S.D.L. 2025	10.0
48	7.98% Karnataka S.D.L. 2025	20.0
49	7.99% Karnataka S.D.L. 2025	10.0
50	8.14% Karnataka S.D.L. 2025	20.0
51	8.16% Karnataka S.D.L. 2025	20.0

Sr. No.	Particulars	Balance as at end-March 2016
52	8.22% Karnataka S.D.L. 2025	21.9
53	8.27% Karnataka S.D.L. 2025	20.0
54	8.27% Karnataka S.D.L. 2026	15.0
55	8.38% Karnataka S.D.L. 2026	15.0
56	8.67% Karnataka S.D.L. 2026	20.0
TOTAL [A]		843.3
Compensation Bonds		
1	3.00% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds.	-
2	2.75% Mysore Inams Abolition Compensation Bonds.	-
3	5.00% Urban Land Ceiling Karnataka Bonds 1976	-
TOTAL [B]		-
TOTAL [A+B]		843.3
Loans Not Bearing Interest		
1	8.25% Karnataka S.D.L. 1995	-
2	7.50% Karnataka S.D.L. 1997	-
3	9.75% Karnataka S.D.L. 1998	-
4	9.00% Karnataka S.D.L. 1999	-
5	11.00% Karnataka S.D.L. 2001	-
6	11.00% Karnataka S.D.L. 2002	-
7	14.00% Karnataka S.D.L. 2005	-
8	13.05% Karnataka S.D.L. 2007	-
9	11.50% Karnataka S.D.L. 2008	-
10	12.50% Karnataka S.D.L. 2008	-
11	11.50% Karnataka S.D.L. 2010	-
TOTAL [C]		-
TOTAL [A+B+C]		843.3
KERALA		
Loans bearing Interest		
1	7.65% Kerala Govt Stock 2016	3.0
2	7.87% Kerala Govt Stock 2016	4.0
3	7.94% Kerala Govt Stock 2016	4.0
4	7.99% Kerala Govt Stock 2016	1.5
5	8.11% Kerala Govt Stock 2016	3.0
6	5.90% Kerala S.D.L. 2017	1.2
7	7.17% Kerala S.D.L. 2017	3.3
8	7.99% Kerala Government Stock 2017	3.1
9	8.19% Kerala Government Stock 2017 (Loan CodeNo.07209)	3.0
10	8.19% Kerala Government Stock 2017 (Loan CodeNo.07258)	4.4
11	8.20% Kerala Government Stock 2017	5.9
12	8.34% Kerala Government Stock 2017	3.5
13	8.36% Kerala Government Stock 2017	3.5
14	8.45% Kerala Government Stock 2017	3.0
15	8.69% Kerala Government Stock 2017	8.0
16	6.38% Kerala Government Stock 2018	8.0
17	7.77% Kerala Government Stock 2018	3.5
18	8.00% Kerala Government Stock 2018	6.4
19	8.12% Kerala Government Stock 2018	8.3
20	8.50% Kerala Government Stock 2018 (Loan Code No.08255)	3.9
21	8.50% Kerala Government Stock 2018 (Loan CodeNo.08260)	5.0
22	8.50% Kerala Government Stock 2018 (Loan CodeNo. 08280)	8.0
23	9.86% Kerala Government Stock 2018	3.0
24	6.10% Kerala Government Stock 2019	8.1

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
25	7.45% Kerala Government Stock 2019	8.0
26	8.27% Kerala Government Stock 2019	2.7
27	8.45% Kerala Government Stock 2019	5.0
28	7.83% Kerala Government Stock 2019	6.0
29	8.13% Kerala Government Stock 2019	13.5
30	8.05% Kerala Government Stock 2019	6.8
31	8.12% Kerala Government Stock 2019	8.5
32	8.35% Kerala Government Stock 2019	5.0
33	8.56% Kerala Government Stock 2020	14.8
34	8.43% Kerala Government Stock 2020	10.0
35	8.34% Kerala Government Stock 2020	15.0
36	8.50% Kerala Government Stock 2021	10.0
37	8.51% Kerala Government Stock 2021	10.0
38	8.36% Kerala Government Stock 2021	10.0
39	8.60% Kerala Government Stock 2021	10.0
40	8.62% Kerala Government Stock 2021	10.0
41	8.85% Kerala Government Stock 2021	5.0
42	9.06% Kerala Government Stock 2021	5.0
43	9.03% Kerala Government Stock 2021	8.0
44	8.80% Kerala Government Stock 2021	12.0
45	8.70% Kerala Government Stock 2022	13.8
46	8.69% Kerala Government Stock 2022	5.0
47	8.75% Kerala Government Stock 2022	9.0
48	8.97% Kerala Government Stock 2022	4.5
49	9.25% Kerala Government Stock 2022	6.5
50	9.14% Kerala Government Stock 2022	10.0
51	9.15% Kerala Government Stock 2022	10.0
52	8.85% Kerala Government Stock 2022	10.0
53	8.92% Kerala Government Stock 2022	20.0
54	8.80% Kerala Government Stock 2022	10.0
55	8.93% Kerala Government Stock 2022	10.0
56	8.93% Kerala Government Stock 2022	8.5
57	8.65% Kerala Government Stock 2023	10.0
58	8.60% Kerala Government Stock 2023	15.0
59	8.63% Kerala Government Stock 2023	12.3
60	8.25% Kerala Government Stock 2023	10.0
61	8.10% Kerala Government Stock 2023	5.0
62	7.58% Kerala Government Stock 2023	5.0
63	7.77% Kerala Government Stock 2023	10.0
64	7.98% Kerala Government Stock 2023	5.0
65	9.49% Kerala Government Stock 2023	16.0
66	9.72% Kerala Government Stock 2023	11.0
67	9.25% Kerala S.D.L. 2023	7.5
68	9.28% Kerala S.D.L. 2023	5.0
69	9.32% Kerala S.D.L. 2023	5.0
70	9.37% Kerala S.D.L. 2023	7.5
71	9.35% Kerala S.D.L. 2023	5.0
72	9.48% Kerala S.D.L. 2023	5.0
73	9.41% Kerala S.D.L. 2024	10.0
74	9.48% Kerala S.D.L. 2024	5.0
75	9.75% Kerala S.D.L. 2024	10.0
76	9.46% Kerala S.D.L. 2024	6.0
77	9.64% Kerala S.D.L. 2024	10.0
78	9.37% Kerala S.D.L. 2024	10.0

Sr. No.	Particulars	Balance as at end-March 2016
79	9.19% Kerala S.D.L. 2024	12.0
80	8.99% Kerala S.D.L. 2024	5.0
81	9.00% Kerala S.D.L. 2024	5.0
82	8.97% Kerala S.D.L. 2024	10.0
83	9.03% Kerala S.D.L. 2024	7.0
84	9.07% Kerala S.D.L. 2024	10.0
85	8.86% Kerala S.D.L. 2024	10.0
86	8.72% Kerala S.D.L. 2024	5.0
87	8.44% Kerala S.D.L. 2024	10.0
88	8.24% Kerala S.D.L. 2024	3.0
89	8.14% Kerala S.D.L. 2025	15.0
90	8.06% Kerala S.D.L. 2025	10.0
91	8.09% Kerala S.D.L. 2025	10.0
92	8.07% Kerala S.D.L. 2025	15.0
93	8.05% Kerala S.D.L. 2025	5.0
94	8.24% Kerala S.D.L. 2025	10.0
95	8.24% Kerala S.D.L. 2025	4.0
96	8.18% Kerala S.D.L. 2025	3.0
97	8.29% Kerala S.D.L. 2025	15.0
98	8.27% Kerala S.D.L. 2025	20.0
99	8.31% Kerala S.D.L. 2025	5.0
100	7.99% Kerala S.D.L. 2025	15.0
101	8.16% Kerala S.D.L. 2025	5.0
102	8.17% Kerala S.D.L. 2025	7.5
103	8.18% Kerala S.D.L. 2025	5.0
104	8.24% Kerala S.D.L. 2025	5.5
105	8.42% Kerala S.D.L. 2026	7.5
106	8.49% Kerala S.D.L. 2026	7.5
107	8.69% Kerala S.D.L. 2026	10.0
108	8.53% Kerala S.D.L. 2026	5.0
109	8.08% Kerala S.D.L. 2026	5.0
TOTAL [A]		848.5
Power Bonds		
1	8.50% Kerala Government Power Bonds April 2016 (03692)	—
TOTAL [B]		—
TOTAL [A+B]		848.5
Compensation Bonds		
1	4.25% Kerala House Sites Bonds	—
2	4.50% Kerala House Sites Bonds	—
3	4.50% Kerala Land Reforms Bonds	—
4	4.00% Jenmikaram Payment (Abolition) Bonds.	—
TOTAL [C]		—
TOTAL [A+B+C]		848.5
Loans Not Bearing Interest		
1	7.50% Kerala S.D.L. 1997	—
2	13.50% Kerala S.D.L. 2003	—
3	12.50% Kerala S.D.L. 2004	—
4	14.00% Kerala S.D.L. 2005	—
5	12.30% Kerala S.D.L. 2007	—
6	11.50% Kerala S.D.L. 2008	—
7	7.75% Kerala Government Stock 2016	—
TOTAL [D]		—
TOTAL [A+B+C+D]		848.5

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
MADHYA PRADESH#		
Loans Bearing Interest [subsequent to reorganisation]		
1	7.95% Madhya Pradesh Government Stock 2016	3.0
2	8.66% Madhya Pradesh Government Stock 2016	3.0
3	5.90% Madhya Pradesh S.D.L. 2017	1.3
4	8.20% Madhya Pradesh Government Stock 2017	3.5
5	8.40% Madhya Pradesh Government Stock 2017 (07215)	4.7
6	8.49% Madhya Pradesh Government Stock 2017	6.3
7	8.40% Madhya Pradesh Government Stock 2017 (07248)	7.5
8	8.43% Madhya Pradesh Government Stock 2017 (07284)	5.0
9	8.30% Madhya Pradesh Government Stock 2018	6.3
10	6.00% Madhya Pradesh Government Stock 2019	9.0
11	7.00% Madhya Pradesh Government Stock 2019	8.9
12	7.77% Madhya Pradesh Government Stock 2019	10.8
13	8.40% Madhya Pradesh Government Stock 2019	10.1
14	8.31% Madhya Pradesh Government Stock 2019	15.6
15	8.32% Madhya Pradesh Government Stock 2019	15.6
16	8.32% Madhya Pradesh Government Stock 2020	15.5
17	8.54% Madhya Pradesh Government Stock 2020	11.5
18	8.44% Madhya Pradesh Government Stock 2020	12.0
19	8.39% Madhya Pradesh Government Stock 2021	10.0
20	8.48% Madhya Pradesh Government Stock 2021	7.0
21	8.36% Madhya Pradesh Government Stock 2021	10.0
22	9.05% Madhya Pradesh Government Stock 2021	10.0
23	8.73% Madhya Pradesh Government Stock 2022	15.0
24	8.99% Madhya Pradesh Government Stock 2022	15.0
25	8.92% Madhya Pradesh Government Stock 2022	10.0
26	8.60% Madhya Pradesh Government Stock 2023	10.0
27	8.64% Madhya Pradesh Government Stock 2023	10.0
28	8.63% Madhya Pradesh Government Stock 2023	15.0
29	9.53% Madhya Pradesh Government Stock 2023	10.0
30	9.68% Madhya Pradesh Government Stock 2023	5.0
31	9.29% Madhya Pradesh Government Stock 2023	10.0
32	9.30% Madhya Pradesh Government Stock 2023	5.0
33	9.29% Madhya Pradesh S.D.L. 2024	10.0
34	9.40% Madhya Pradesh S.D.L. 2024	10.0
35	9.11% Madhya Pradesh S.D.L. 2024	10.0
36	8.98% Madhya Pradesh S.D.L. 2024	3.5
37	8.99% Madhya Pradesh S.D.L. 2024	12.0
38	8.95% Madhya Pradesh S.D.L. 2024	10.0
39	8.95% Madhya Pradesh S.D.L. 2024	10.5
40	8.84% Madhya Pradesh S.D.L. 2024	10.0
41	8.45% Madhya Pradesh S.D.L. 2024	7.5
42	8.24% Madhya Pradesh S.D.L. 2024	7.5
43	8.10% Madhya Pradesh S.D.L. 2025	10.0
44	8.08% Madhya Pradesh S.D.L. 2025	10.0
45	8.09% Madhya Pradesh S.D.L. 2025	12.0
46	8.25% Madhya Pradesh S.D.L. 2025	10.0
47	8.36% Madhya Pradesh S.D.L. 2025	15.0
48	8.27% Madhya Pradesh S.D.L. 2025	15.0
49	8.25% Madhya Pradesh S.D.L. 2025	10.0
50	8.16% Madhya Pradesh S.D.L. 2025	10.0
51	8.15% Madhya Pradesh S.D.L. 2025	35.0

Sr. No.	Particulars	Balance as at end-March 2016
52	8.27% Madhya Pradesh S.D.L. 2025	15.0
53	8.30% Madhya Pradesh S.D.L. 2026	15.0
54	8.39% Madhya Pradesh S.D.L. 2026	10.0
55	8.76% Madhya Pradesh S.D.L. 2026	12.0
TOTAL [A]		561.4
Power Bonds		
1	8.50% Madhya Pradesh Power Bonds April 2016 [03935]	-
TOTAL [B]		-
TOTAL [A+B]		561.4
Compensation Bond		
1	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	0.5
TOTAL [C]		0.5
TOTAL [A+B+C]		561.9
Loans Not Bearing Interest (Prior to reorganisation)		
1	6.75% Madhya Pradesh S.D.L. 1992	-
2	7.00% Madhya Pradesh S.D.L. 1993	-
3	7.50% Madhya Pradesh S.D.L. 1997	-
4	9.75% Madhya Pradesh S.D.L. 1998	-
5	9.00% Madhya Pradesh S.D.L. 1999	-
6	8.75% Madhya Pradesh S.D.L. 2000	-
7	11.00% Madhya Pradesh S.D.L. 2001	-
8	13.50% Madhya Pradesh S.D.L. 2003	-
9	14.00% Madhya Pradesh S.D.L. 2005	-
10	13.00% Madhya Pradesh S.D.L. 2007	-
11	11.50% Madhya Pradesh S.D.L. 2009	-
12	11.00% Madhya Pradesh S.D.L. 2010	-
13	12.00% Madhya Pradesh S.D.L. 2011	-
TOTAL [D]		-
TOTAL [A+B+C+D]		562.0
Loans Not Bearing Interest (Subsequent to reorganisation)		
1	7.61% Madhya Pradesh S.D.L. 2016	-
2	7.65% Madhya Pradesh Government Stock 2016	-
TOTAL [E]		-
TOTAL [A+B+C+D+E]		562.0
MAHARASHTRA^		
Loans Bearing Interest		
1	7.74% Maharashtra Government Stock 2016	5.0
2	7.91% Maharashtra Government Stock 2016	5.0
3	5.90% Maharashtra S.D.L. 2017	8.8
4	7.17% Maharashtra S.D.L. 2017	5.2
5	7.20% Maharashtra S.D.L. 2017	3.9
6	8.30% Maharashtra Government Stock 2017	5.0
7	8.31% Maharashtra Government Stock 2017	7.2
8	8.35% Maharashtra Government Stock 2017	7.4
9	8.50% Maharashtra Government Stock 2017	16.0
10	7.89% Maharashtra Government Stock 2018	13.5
11	8.00% Maharashtra Government Stock 2018	23.5
12	8.07% Maharashtra Government Stock 2018	20.0
13	8.08% Maharashtra Government Stock 2018	20.0
14	6.73% Maharashtra Government Stock 2019	32.9
15	7.50% Maharashtra Government Stock 2019	30.0
16	7.83% Maharashtra Government Stock 2019	40.0
17	8.30% Maharashtra Government Stock 2019	15.7

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
18	8.46% Maharashtra Government Stock 2019	39.0
19	7.85% Maharashtra Government Stock 2019	30.0
20	7.99% Maharashtra Government Stock 2019	20.0
21	8.14% Maharashtra Government Stock 2019	20.0
22	8.30% Maharashtra Government Stock 2019	12.5
23	8.27% Maharashtra Government Stock 2019	17.5
24	8.30% Maharashtra Government Stock 2020	10.0
25	8.34% Maharashtra Government Stock 2020	15.0
26	8.48% Maharashtra Government Stock 2020	10.0
27	8.53% Maharashtra Government Stock 2020	10.0
28	8.38% Maharashtra Government Stock 2020	10.0
29	8.09% Maharashtra Government Stock 2020	8.8
30	8.15% Maharashtra Government Stock 2020	10.0
31	8.39% Maharashtra Government Stock 2020	20.0
32	8.42% Maharashtra Government Stock 2020	8.5
33	8.53% Maharashtra Government Stock 2020	12.8
34	8.54% Maharashtra Government Stock 2021	18.8
35	8.50% Maharashtra Government Stock 2021	15.0
36	8.51% Maharashtra Government Stock 2021	9.7
37	8.46% Maharashtra Government Stock 2021	11.5
38	8.60% Maharashtra Government Stock 2021	20.0
39	8.56% Maharashtra Government Stock 2021	15.0
40	8.60% Maharashtra Government Stock 2021	15.0
41	8.66% Maharashtra Government Stock 2021	15.0
42	8.89% Maharashtra Government Stock 2021	15.0
43	9.09% Maharashtra Government Stock 2021	20.0
44	8.79% Maharashtra Government Stock 2021	20.0
45	8.72% Maharashtra Government Stock 2022	20.0
46	8.66% Maharashtra Government Stock 2022	20.0
47	8.76% Maharashtra Government Stock 2022	25.0
48	8.95% Maharashtra Government Stock 2022	25.0
49	8.85% Maharashtra Government Stock 2022	18.0
50	8.91% Maharashtra Government Stock 2022	12.0
51	8.90% Maharashtra Government Stock 2022	20.0
52	8.85% Maharashtra Government Stock 2022	10.0
53	8.84% Maharashtra Government Stock 2022	10.0
54	8.90% Maharashtra Government Stock 2022	10.0
55	8.90% Maharashtra Government Stock 2022 (12427)	15.6
56	8.63% Maharashtra Government Stock 2023	9.4
57	8.67% Maharashtra Government Stock 2023	15.0
58	8.62% Maharashtra Government Stock 2023 (13233)	18.8
59	8.62% Maharashtra Government Stock 2023 (13243)	22.0
60	8.54% Maharashtra Government Stock 2023	14.3
61	7.95% Maharashtra Government Stock 2023	25.0
62	9.60% Maharashtra Government Stock 2023	13.9
63	9.56% Maharashtra Government Stock 2023	5.6
64	9.51% Maharashtra Government Stock 2023	20.0
65	9.79% Maharashtra Government Stock 2023	12.1
66	9.25% Maharashtra Government Stock 2023	15.0
67	9.33% Maharashtra Government Stock 2023	20.0
68	9.36% Maharashtra Government Stock 2023	15.0
69	9.39% Maharashtra Government Stock 2023	15.0

Sr. No.	Particulars	Balance as at end-March 2016
70	9.37% Maharashtra Government Stock 2023	15.0
71	9.50% Maharashtra Government Stock 2023	15.0
72	9.35% Maharashtra S.D.L. 2024	15.3
73	9.24% Maharashtra S.D.L. 2024	15.0
74	9.35% Maharashtra S.D.L. 2024	15.0
75	9.63% Maharashtra S.D.L. 2024	19.0
76	9.38% Maharashtra S.D.L. 2024	11.0
77	9.22% Maharashtra S.D.L. 2024	11.0
78	9.11% Maharashtra S.D.L. 2024	11.0
79	8.83% Maharashtra S.D.L. 2024	11.0
80	8.99% Maharashtra S.D.L. 2024	11.0
81	9.01% Maharashtra S.D.L. 2024	12.0
82	8.90% Maharashtra S.D.L. 2024	8.0
83	8.98% Maharashtra S.D.L. 2024	12.0
84	8.96% Maharashtra S.D.L. 2024	12.0
85	8.94% Maharashtra S.D.L. 2024	10.0
86	9.02% Maharashtra S.D.L. 2024	12.0
87	8.84% Maharashtra S.D.L. 2024	12.0
88	8.72% Maharashtra S.D.L. 2024	12.0
89	8.43% Maharashtra S.D.L. 2024	12.0
90	8.44% Maharashtra S.D.L. 2024	15.0
91	8.16% Maharashtra S.D.L. 2024	15.0
92	8.24% Maharashtra S.D.L. 2024	16.0
93	8.13% Maharashtra S.D.L. 2025	16.0
94	8.05% Maharashtra S.D.L. 2025	8.0
95	8.06% Maharashtra S.D.L. 2025	12.0
96	8.04% Maharashtra S.D.L. 2025	11.8
97	8.25% Maharashtra S.D.L. 2025	20.0
98	8.14% Maharashtra S.D.L. 2025	15.0
99	8.25% Maharashtra S.D.L. 2025	15.0
100	8.32% Maharashtra S.D.L. 2025	15.0
101	8.28% Maharashtra S.D.L. 2025	15.0
102	8.26% Maharashtra S.D.L. 2025	15.0
103	8.29% Maharashtra S.D.L. 2025	15.0
104	8.23% Maharashtra S.D.L. 2025	15.0
105	8.16% Maharashtra S.D.L. 2025	15.0
106	7.96% Maharashtra S.D.L. 2025	15.0
107	7.99% Maharashtra S.D.L. 2025	15.0
108	8.12% Maharashtra S.D.L. 2025	20.0
109	8.15% Maharashtra S.D.L. 2025	20.0
110	8.21% Maharashtra S.D.L. 2025	20.0
111	8.26% Maharashtra S.D.L. 2025	20.0
112	8.25% Maharashtra S.D.L. 2026	10.0
113	8.36% Maharashtra S.D.L. 2026	15.0
114	8.47% Maharashtra S.D.L. 2026	15.0
115	8.67% Maharashtra S.D.L. 2026	15.0
116	8.51% Maharashtra S.D.L. 2026	20.0
TOTAL [A]		1764.9
Power Bonds		
1	8.50% Maharashtra Government Power Bonds April 2016 (03720)	—
TOTAL [B]		—
TOTAL [A+B]		1764.9

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
Compensation Bonds		
1	5.00% Urban Land Ceiling (Maharashtra) Bonds	—
2	3.00% Bombay Land Tenure Abolition Acts (Bombay) Compensation Bonds	—
3	3.00% Bombay Land Tenure Abolition Acts(Maharashtra) Compensation Bonds	—
4	3.00% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961(repayable in instalment) compensation Bonds ^	—
5	3.00% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961Compensation Bonds(Redeemable on maturity)	—
6	3.00% Hyderabad (Abolition of cash Grants) Act,1952 Compensation Bonds	—
7	3.00% Maharashtra Revenue Patels (Abolition of Office) Act 1962	—
8	3.00% The Saranjams of Feduatory Jahagirdars of Kolhapur (Resumption) rules,1957	—
9	4.00% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	—
	TOTAL [C]	—
	TOTAL [A+B+C]	1764.9
Loans not Bearing Interest		
1	7.50% Maharashtra S.D.L. 1997	—
2	9.75% Maharashtra S.D.L. 1998	—
3	9.00% Maharashtra S.D.L. 1999	—
4	8.75% Maharashtra S.D.L. 2000	—
5	11.00% Maharashtra S.D.L. 2001	—
6	11.00% Maharashtra S.D.L. 2002	—
7	13.50% Maharashtra S.D.L. 2003	—
8	12.50% Maharashtra S.D.L. 2004	—
9	14.00% Maharashtra S.D.L. 2005	—
10	13.85% Maharashtra S.D.L. 2006	—
11	13.75% Maharashtra S.D.L. 2007	—
12	13.05% Maharashtra S.D.L. 2007	—
13	13.00% Maharashtra S.D.L. 2007	—
14	11.50% Maharashtra S.D.L. 2008	—
15	12.15% Maharashtra S.D.L. 2008	—
16	12.50% Maharashtra S.D.L. 2008	—
17	11.50% Maharashtra S.D.L. 2009	—
18	11.50% Maharashtra S.D.L. 2010	—
19	12.00% Maharashtra S.D.L. 2010	—
20	11.50% Maharashtra S.D.L. 2011	—
21	12.00% Maharashtra S.D.L. 2011	—
22	7.70% Maharashtra Govt. Stock 2016	—
	TOTAL [D]	—
	TOTAL [A+B+C+D]	1765.0
MANIPUR		
Loans Bearing Interest		
1	7.82% Manipur Government Stock 2016	0.4
2	7.98% Manipur Government Stock 2016	0.6
3	5.90% Manipur S.D.L. 2017	0.5
4	7.17% Manipur S.D.L. 2017	—
5	8.35% Manipur Government Stock 2017	0.9
6	7.00% Manipur Government Stock 2018	2.0
7	8.02% Manipur Government Stock 2018	1.2
8	8.46% Manipur Government Stock 2018	0.4
9	7.09% Manipur Government Stock 2019	1.0
10	8.18% Manipur Government Stock 2019	1.9

Sr. No.	Particulars	Balance as at end-March 2016
11	8.49% Manipur Government Stock 2020	3.1
12	8.55% Manipur Government Stock 2021	1.5
13	8.47% Manipur Government Stock 2021	0.3
14	8.40% Manipur Government Stock 2021	0.8
15	8.65% Manipur Government Stock 2021	1.0
16	9.04% Manipur Government Stock 2021	0.5
17	8.80% Manipur Government Stock 2022	0.8
18	8.85% Manipur Government Stock 2022	0.6
19	8.95% Manipur Government Stock 2022	0.9
20	8.92% Manipur Government Stock 2022	0.5
21	9.75% Manipur Government Stock 2023	1.0
22	9.50% Manipur Government Stock 2023	1.0
23	9.46% Manipur S.D.L. 2024	1.5
24	8.85% Manipur S.D.L. 2024	0.6
25	8.91% Manipur S.D.L. 2024	2.0
26	8.09% Manipur S.D.L. 2025	1.0
27	8.06% Manipur S.D.L. 2025	1.0
28	8.07% Manipur S.D.L. 2025	2.0
29	8.29% Manipur S.D.L. 2025	0.8
30	8.32% Manipur S.D.L. 2025	0.8
31	8.10% Manipur S.D.L. 2025	0.8
32	8.25% Manipur S.D.L. 2025	0.8
33	8.63% Manipur S.D.L. 2026	1.0
	TOTAL [A]	33.0
Power Bonds		
1	8.50% Manipur Government Power Bonds April 2016 (03936)	—
	TOTAL [B]	—
	TOTAL [A+B]	33.0
Loans not Bearing Interest		
1	7.61% Manipur S.D.L. 2016	—
2	7.74% Manipur Government Stock 2016	—
	TOTAL [C]	—
	TOTAL [A+B+C]	33.0
MEGHALAYA		
Loans Bearing Interest		
1	7.94% Meghalaya Government Stock 2016	0.6
2	7.95% Meghalaya Government Stock 2016	0.4
3	8.65% Meghalaya Government Stock 2016	0.3
4	5.90% Meghalaya S.D.L. 2017	0.4
5	7.17% Meghalaya S.D.L. 2017	0.5
6	8.39% Meghalaya Government Stock 2017	0.7
7	8.42% Meghalaya Government Stock 2017	0.5
8	8.48% Meghalaya Government Stock 2017	0.6
9	8.02% Meghalaya Government Stock 2018	0.5
10	8.25% Meghalaya Government Stock 2018	1.2
11	8.46% Meghalaya S.D.L. 2018	0.4
12	7.59% Meghalaya Government Stock 2019	1.0
13	7.80% Meghalaya Government Stock 2019	0.5
14	8.16% Meghalaya Government Stock 2019	0.3
15	8.47% Meghalaya Government Stock 2019	0.1
16	8.24% Meghalaya Government Stock 2019 (LC 09335)	0.5
17	8.24% Meghalaya Government Stock 2019 (LC 09356)	1.2
18	8.27% Meghalaya Government Stock 2020	0.5

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
19	8.39% Meghalaya Government Stock 2020	0.5
20	8.43% Meghalaya Government Stock 2020	1.0
21	8.37% Meghalaya Government Stock 2020	0.4
22	8.65% Meghalaya Government Stock 2021	1.0
23	9.04% Meghalaya Government Stock 2021	0.6
24	9.22% Meghalaya Government Stock 2021	0.5
25	8.58% Meghalaya Government Stock 2022	0.5
26	8.60% Meghalaya Government Stock 2022	0.5
27	8.92% Meghalaya Government Stock 2022	0.5
28	8.95% Meghalaya Government Stock 2022	0.5
29	8.94% Meghalaya Government Stock 2022 (12399)	1.0
30	8.94% Meghalaya Government Stock 2022 (12410)	0.5
31	8.54% Meghalaya Government Stock 2023	0.6
32	8.58% Meghalaya Government Stock 2023	0.8
33	8.50% Meghalaya Government Stock 2023	1.0
34	9.75% Meghalaya Government Stock 2023	0.6
35	9.35% Meghalaya Government Stock 2023	1.0
36	9.47% Meghalaya S.D.L. 2024	0.8
37	9.00% Meghalaya S.D.L. 2024	0.8
38	9.02% Meghalaya S.D.L. 2024	0.8
39	8.19% Meghalaya S.D.L. 2024	1.0
40	8.14% Meghalaya S.D.L. 2025	1.0
41	8.08% Meghalaya S.D.L. 2025	0.8
42	8.06% Meghalaya S.D.L. 2025	0.5
43	8.09% Meghalaya S.D.L. 2025	0.6
44	8.07% Meghalaya S.D.L. 2025	1.0
45	8.22% Meghalaya S.D.L. 2025	0.7
46	8.31% Meghalaya S.D.L. 2025	0.5
47	8.28% Meghalaya S.D.L. 2025	1.0
48	7.96% Meghalaya S.D.L. 2025	0.6
49	8.10% Meghalaya S.D.L. 2025	1.0
50	8.19% Meghalaya S.D.L. 2025	0.5
51	8.19% Meghalaya S.D.L. 2026	0.8
52	8.63% Meghalaya S.D.L. 2026	0.7
TOTAL [A]		34.6
Power Bonds		
1	8.50% Meghalaya Government Power Bonds April 2016 (03693)	—
TOTAL [B]		—
TOTAL [A+B]		34.6
Loans not Bearing Interest		
1	9.75% Meghalaya S.D.L. 1998	—
2	7.70% Meghalaya Government Stock 2016	—
TOTAL [C]		—
TOTAL [A+B+C]		34.6
MIZORAM		
Loans Bearing Interest		
1	7.82% Mizoram Government Stock 2016	0.2
2	8.05% Mizoram Government Stock 2016	0.2
3	8.65% Mizoram Government Stock 2016	0.2
4	5.90% Mizoram S.D.L. 2017	0.3
5	7.20% Mizoram S.D.L. 2017	0.5
6	8.39% Mizoram Government Stock 2017	0.7
7	8.30% Mizoram Government Stock 2017	0.5

Sr. No.	Particulars	Balance as at end-March 2016
8	8.35% Mizoram Government Stock 2017	0.3
9	8.42% Mizoram Government Stock 2017	0.3
10	8.25% Mizoram Government Stock 2018	0.4
11	9.44% Mizoram Government Stock 2018	0.3
12	8.15% Mizoram Government Stock 2019	1.0
13	8.24% Mizoram Government Stock 2019	1.0
14	8.41% Mizoram Government Stock 2020	0.5
15	8.52% Mizoram Government Stock 2020	1.0
16	8.55% Mizoram Government Stock 2021	0.4
17	8.47% Mizoram Government Stock 2021	0.5
18	8.40% Mizoram Government Stock 2021	0.8
19	8.45% Mizoram Government Stock 2021	1.5
20	8.61% Mizoram Government Stock 2021	1.0
21	8.93% Mizoram Government Stock 2022	0.5
22	9.16% Mizoram Government Stock 2022	0.7
23	8.95% Mizoram Government Stock 2022	0.5
24	8.55% Mizoram Government Stock 2023	0.7
25	8.50% Mizoram Government Stock 2023	0.8
26	7.76% Mizoram Government Stock 2023	0.5
27	7.93% Mizoram Government Stock 2023	0.2
28	9.52% Mizoram Government Stock 2023	0.6
29	9.72% Mizoram S.D.L. 2024	0.5
30	9.41% Mizoram S.D.L. 2024	0.2
31	9.25% Mizoram S.D.L. 2024	0.2
32	8.85% Mizoram S.D.L. 2024	0.2
33	8.89% Mizoram S.D.L. 2024	0.5
34	8.46% Mizoram S.D.L. 2024	0.2
35	8.27% Mizoram S.D.L. 2024	1.0
36	8.23% Mizoram S.D.L. 2025	0.8
37	8.16% Mizoram S.D.L. 2025	0.6
38	8.19% Mizoram S.D.L. 2026	0.7
TOTAL [A]		20.7
8.50% Government of Mizoram Power Bonds		
1	8.50% Government of Mizoram Power Bonds April 2016 (03937)	—
TOTAL [B]		—
TOTAL [A+B]		20.7
Loans not Bearing Interest		
1	7.61% Mizoram S.D.L. 2016.	—
2	7.71% Mizoram Government Stock 2016	—
TOTAL [C]		—
TOTAL [A+B+C]		20.7
NAGALAND		
Loans Bearing Interest		
1	7.81% Nagaland Government Stock 2016	0.4
2	7.82% Nagaland Government Stock 2016	0.4
3	7.95% Nagaland Government Stock 2016	1.2
4	5.90% Nagaland S.D.L. 2017	0.4
5	7.17% Nagaland S.D.L. 2017	—
6	8.04% Nagaland Government Stock 2017	0.7
7	8.30% Nagaland Government Stock 2017	1.4
8	8.39% Nagaland Government Stock 2017	0.9
9	8.42% Nagaland Government Stock 2017	0.8
10	8.02% Nagaland Government Stock 2018	0.8

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
11	8.58% Nagaland Government Stock 2018	1.6
12	7.40% Nagaland Government Stock 2019	1.0
13	7.58% Nagaland Government Stock 2019	2.6
14	8.40% Nagaland Government Stock 2019	1.8
15	8.47% Nagaland Government Stock 2019	0.2
16	8.10% Nagaland Government Stock 2019	0.9
17	8.26% Nagaland Government Stock 2019	1.0
18	8.39% Nagaland Government Stock 2020	1.0
19	8.49% Nagaland Government Stock 2020	0.3
20	8.07% Nagaland Government Stock 2020	1.0
21	8.50% Nagaland Government Stock 2020	1.0
22	8.39% Nagaland Government Stock 2021	0.6
23	8.41% Nagaland Government Stock 2021	1.0
24	8.60% Nagaland Government Stock 2021	1.0
25	8.90% Nagaland Government Stock 2021	1.5
26	9.04% Nagaland Government Stock 2022	2.5
27	9.32% Nagaland Government Stock 2022	0.1
28	8.97% Nagaland Government Stock 2022	2.5
29	8.98% Nagaland Government Stock 2022	2.0
30	8.62% Nagaland Government Stock 2023	2.0
31	8.55% Nagaland Government Stock 2023	0.1
32	8.50% Nagaland Government Stock 2023	1.2
33	7.57% Nagaland Government Stock 2023	0.8
34	9.75% Nagaland Government Stock 2023	0.6
35	9.40% Nagaland Government Stock 2023	1.3
36	9.80% Nagaland S.D.L. 2024	1.0
37	9.69% Nagaland S.D.L. 2024	0.2
38	9.49% Nagaland S.D.L. 2024	0.3
39	9.65% Nagaland S.D.L. 2024	1.4
40	9.10% Nagaland S.D.L. 2024	0.7
41	8.46% Nagaland S.D.L. 2024	1.5
42	8.06% Nagaland S.D.L. 2025	1.0
43	8.07% Nagaland S.D.L. 2025	1.5
44	8.14% Nagaland S.D.L. 2025	1.0
45	8.22% Nagaland S.D.L. 2025	1.0
46	8.22% Nagaland S.D.L. 2025	1.5
47	8.15% Nagaland S.D.L. 2025	1.0
48	8.41% Nagaland S.D.L. 2026	1.0
49	8.63% Nagaland S.D.L. 2026	2.0
50	8.53% Nagaland S.D.L. 2026	2.0
TOTAL [A]		53.5
Power Bonds		
1	8.50% Nagaland Government Power Bonds April 2016 (03694)	—
TOTAL [B]		—
TOTAL [A+B]		53.5
Loans not Bearing Interest		
1	7.61% Nagaland S.D.L. 2016	—
2	7.69% Nagaland Government Stock 2016	—
TOTAL [C]		—
TOTAL [A+B+C]		53.5
ODISHA		
Loans Bearing Interest		
1	5.90% Orissa S.D.L. 2017	4.6

Sr. No.	Particulars	Balance as at end-March 2016
2	7.17% Orissa S.D.L. 2017	1.9
3	8.00% Orissa S.D.L. 2019	10.0
4	8.08% Orissa S.D.L. 2020	10.0
5	8.03% Orissa S.D.L. 2025	10.0
6	8.03% Orissa S.D.L. 2020	10.0
7	8.24% Orissa S.D.L. 2021	4.7
8	8.25% Orissa S.D.L. 2025	5.0
9	8.38% Orissa S.D.L. 2026	15.0
10	8.48% Orissa S.D.L. 2021	10.0
TOTAL [A]		81.3
Government of Orissa Power Bonds		
1	8.50% Government of Orissa Power Bonds April 2016 (03938)	—
TOTAL [B]		—
TOTAL [A+B]		81.3
Loans not Bearing Interest		
1	7.00% Orissa Government Loan 1993	—
2	8.25% Orissa Government Loan 1995	—
3	7.50% Orissa Government Loan 1997	—
4	9.00% Orissa Government Loan 1999	—
5	11.00% Orissa Government Loan 2001	—
6	11.00% Orissa Government Loan 2002	—
7	14.00% Orissa Government Loan 2005	—
8	13.85% Orissa Government Loan 2006	—
9	13.05% Orissa Government Loan 2007	—
10	11.50% Orissa Government Loan 2008	—
11	12.00% Orissa Government Loan 2011	—
TOTAL [C]		—
TOTAL [A+B+C]		81.3
PUNJAB		
Loans Bearing Interest		
1	7.74% Punjab Government Stock 2016	2.4
2	7.93 % Punjab Government Stock 2016	4.4
3	5.90% Punjab S.D.L. 2017	2.6
4	7.17% Punjab S.D.L. 2017	2.2
5	8.22% Punjab Government Stock 2017	10.0
6	8.32% Punjab Government Stock 2017	3.0
7	8.35% Punjab Government Stock 2017	5.0
8	8.41% Punjab Government Stock 2017	9.0
9	7.86% Punjab Government Stock 2018	4.6
10	7.96% Punjab Government Stock 2018	5.0
11	8.28% Punjab Government Stock 2018	7.7
12	8.83% Punjab Government Stock 2018	5.0
13	9.30% Punjab Government Stock 2018	10.0
14	9.81% Punjab Government Stock 2018	5.0
15	8.07% Punjab Government Stock 2018	5.0
16	7.02% Punjab Government Stock 2018	7.0
17	6.10% Punjab Government Stock 2019	6.7
18	7.24% Punjab Government Stock 2019	3.5
19	7.68% Punjab Government Stock 2019	7.0
20	8.13% Punjab Government Stock 2019	1.4
21	7.77% Punjab Government Stock 2019 (09276)	6.0
22	7.04% Punjab Government Stock 2019	5.0
23	7.82% Punjab Government Stock 2019	5.0

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
24	7.77% Punjab Government Stock 2019 (09310)	5.0
25	8.20% Punjab Government Stock 2019 (09321)	5.0
26	8.20% Punjab Government Stock 2019 (09336)	7.0
27	8.20% Punjab Government Stock 2019 (09345)	3.0
28	8.08% Punjab Government Stock 2019	2.0
29	8.05% Punjab Government Stock 2019	2.0
30	8.03% Punjab Government Stock 2019	3.2
31	8.37% Punjab Government Stock 2019	4.7
32	8.85% Punjab S.D.L. 2019	5.0
33	8.93% Punjab S.D.L. 2019	3.0
34	9.11% Punjab S.D.L. 2019	3.0
35	9.08% Punjab S.D.L. 2019	5.0
36	9.06% Punjab S.D.L. 2019	4.0
37	8.99% Punjab S.D.L. 2019	2.0
38	8.83% Punjab S.D.L. 2019	10.0
39	8.67% Punjab S.D.L. 2019	2.0
40	8.44% Punjab S.D.L. 2019	2.0
41	8.45% Punjab S.D.L. 2019	3.0
42	8.23% Punjab Government Stock 2020	2.0
43	8.56% Punjab Government Stock 2020	8.0
44	8.32% Punjab Government Stock 2020	5.0
45	8.40% Punjab Government Stock 2020	8.0
46	8.37% Punjab Government Stock 2020 (10302)	2.0
47	8.34% Punjab Government Stock 2020	5.0
48	8.50% Punjab Government Stock 2020	4.5
49	8.44% Punjab Government Stock 2020 (10326)	4.5
50	8.44% Punjab Government Stock 2020 (10335)	1.5
51	8.37% Punjab Government Stock 2020 (10340)	1.5
52	8.39% Punjab Government Stock 2021	4.0
53	8.50% Punjab Government Stock 2021	1.5
54	8.52% Punjab Government Stock 2021	3.8
55	8.36% Punjab Government Stock 2021	10.0
56	8.47% Punjab Government Stock 2021	6.0
57	8.64% Punjab Government Stock 2021	4.0
58	8.54% Punjab Government Stock 2021	6.5
59	8.56% Punjab Government Stock 2021	5.0
60	8.51% Punjab Government Stock 2021	5.0
61	8.59% Punjab Government Stock 2021	2.5
62	8.60% Punjab Government Stock 2021	2.5
63	8.62% Punjab Government Stock 2021	3.0
64	8.66% Punjab Government Stock 2021	3.0
65	8.98% Punjab Government Stock 2021	3.0
66	9.18% Punjab Government Stock 2021	2.5
67	9.21% Punjab Government Stock 2021	2.5
68	8.74% Punjab Government Stock 2021	3.5
69	8.57% Punjab Government Stock 2022	3.5
70	8.67% Punjab Government Stock 2022	2.5
71	8.68% Punjab Government Stock 2022	2.5
72	8.79% Punjab Government Stock 2022	4.3
73	8.96% Punjab Government Stock 2022	5.7
74	8.94% Punjab Government Stock 2022	2.0
75	9.24% Punjab Government Stock 2022	2.5
76	9.17% Punjab Government Stock 2022	7.0

Sr. No.	Particulars	Balance as at end-March 2016
77	9.14% Punjab Government Stock 2022	4.0
78	9.13% Punjab Government Stock 2022 (12286)	4.0
79	9.13% Punjab Government Stock 2022 (12292)	3.0
80	8.87% Punjab Government Stock 2022	7.0
81	8.91% Punjab Government Stock 2022 (12364)	5.0
82	8.92% Punjab Government Stock 2022 (12336)	10.0
83	8.92% Punjab Government Stock 2022 (12347)	4.0
84	8.93% Punjab Government Stock 2022	8.0
85	8.91% Punjab Government Stock 2022 (12312)	10.0
86	8.86% Punjab Government Stock 2022 (12376)	10.0
87	8.86% Punjab Government Stock 2022 (12400)	5.0
88	8.90% Punjab Government Stock 2022	5.0
89	8.64% Punjab Government Stock 2023	5.0
90	8.71% Punjab Government Stock 2023	5.0
91	8.51% Punjab Government Stock 2023	3.0
92	8.54% Punjab Government Stock 2023	2.0
93	8.51% Punjab Government Stock 2023	15.0
94	8.11% Punjab Government Stock 2023	5.0
95	7.58% Punjab Government Stock 2023	2.0
96	7.63% Punjab Government Stock 2023	7.0
97	7.98% Punjab Government Stock 2023	7.0
98	9.05% Punjab Government Stock 2023	5.0
99	9.87% Punjab Government Stock 2023	5.0
100	9.72% Punjab Government Stock 2023	5.0
101	9.70% Punjab Government Stock 2023	5.0
102	9.29% Punjab Government Stock 2023	6.0
103	9.34% Punjab Government Stock 2023	6.0
104	9.35% Punjab Government Stock 2023	2.5
105	9.48% Punjab Government Stock 2023	2.5
106	9.23% Punjab S.D.L. 2024	6.0
107	9.69% Punjab S.D.L. 2024	6.0
108	9.45% Punjab S.D.L. 2024	5.0
109	9.63% Punjab S.D.L. 2024	12.0
110	9.21% Punjab S.D.L. 2024	8.0
111	8.84% Punjab S.D.L. 2024	8.0
112	8.16% Punjab S.D.L. 2024	3.0
113	8.12% Punjab S.D.L. 2025	6.0
114	8.05% Punjab S.D.L. 2025	4.0
115	8.08% Punjab S.D.L. 2025	7.5
116	8.06% Punjab S.D.L. 2025	2.0
117	8.05% Punjab S.D.L. 2025	10.0
118	8.32% Punjab S.D.L. 2025	9.0
119	8.27% Punjab S.D.L. 2025	6.0
120	8.34% Punjab S.D.L. 2025	6.0
121	8.25% Punjab S.D.L. 2025	9.0
122	8.28% Punjab S.D.L. 2025	6.0
123	8.25% Punjab S.D.L. 2025	9.0
124	8.16% Punjab S.D.L. 2025	4.0
125	8.01% Punjab S.D.L. 2025	15.0
126	8.14% Punjab S.D.L. 2025	5.0
127	8.24% Punjab S.D.L. 2025	6.0
128	8.31% Punjab S.D.L. 2026	3.0
129	8.40% Punjab S.D.L. 2026	4.0

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
130	8.66% Punjab S.D.L. 2026	6.0
131	8.53% Punjab S.D.L. 2026	2.0
132	8.08% Punjab S.D.L. 2026	8.0
	TOTAL [A]	672.0
Power Bonds		
1	8.50% Punjab Government Power Bonds April 2016 [03695]	-
	TOTAL [B]	-
	TOTAL [A+B]	672.0
Government of Punjab Special Bonds		
1	8.53% Punjab Special Bond 2022	5.6
2	8.45% Punjab Special Bond 2023	5.6
3	8.50% Punjab Special Bond 2024	5.6
4	8.50% Punjab Special Bond 2025	5.6
5	8.22% Punjab Special Bond 2026	5.6
6	8.45% Punjab Special Bond 2027	5.6
7	8.65% Punjab Special Bond 2028	5.6
8	8.48% Punjab Special Bond 2029	5.6
9	8.62% Punjab Special Bond 2030	5.6
10	8.72% Punjab Special Bond 2031	5.6
11	8.49% Punjab Special Bond 2022	4.3
12	8.45% Punjab Special Bond 2023	4.3
13	8.45% Punjab Special Bond 2024	4.3
14	8.49% Punjab Special Bond 2025	4.3
15	8.21% Punjab Special Bond 2026	4.3
16	8.43% Punjab Special Bond 2027	4.3
17	8.66% Punjab Special Bond 2028	4.3
18	8.47% Punjab Special Bond 2029	4.3
19	8.61% Punjab Special Bond 2030	4.3
20	8.71% Punjab Special Bond 2031	4.3
	TOTAL [C]	98.6
	TOTAL [A+B+C]	770.6
Loans not Bearing Interest		
1	9.00% Punjab S.D.L. 1999	-
2	8.75% Punjab S.D.L. 2000	-
3	13.50% Punjab S.D.L. 2003	-
4	12.50% Punjab S.D.L. 2004	-
5	14.00% Punjab S.D.L. 2005	-
6	7.67% Punjab Government Stock 2016	-
7	7.79% Punjab Government Stock 2016	-
	TOTAL [D]	-
	TOTAL [A+B+C+D]	770.6
RAJASTHAN		
Loans Bearing Interest		
1	7.74% Rajasthan Government Stock 2016	-
2	7.81% Rajasthan Government Stock 2016	2.7
3	8.62% Rajasthan Government Stock 2016	3.0
4	8.11% Rajasthan Government Stock 2016	2.3
5	5.90% Rajasthan S.D.L. 2017	5.0
6	8.25% Rajasthan Government Stock 2017	2.3
7	8.30% Rajasthan Government Stock 2017	2.0
8	8.32% Rajasthan Government Stock 2017	7.5
9	8.45% Rajasthan Government Stock 2017	9.5
10	8.46% Rajasthan Government Stock 2017	2.2

Sr. No.	Particulars	Balance as at end-March 2016
11	7.84% Rajasthan Government Stock 2018	5.0
12	7.93% Rajasthan Government Stock 2018	5.5
13	8.06% Rajasthan Government Stock 2018	2.2
14	8.40% Rajasthan Government Stock 2018	6.0
15	8.88% Rajasthan Government Stock 2018	2.0
16	8.26% Rajasthan Government Stock 2018	5.0
17	7.80% Rajasthan Government Stock 2018	5.0
18	6.41% Rajasthan Government Stock 2018	10.0
19	7.29% Rajasthan Government Stock 2019	11.6
20	7.77% Rajasthan Government Stock 2019 (09235)	10.0
21	8.46% Rajasthan Government Stock 2019	12.5
22	8.28% Rajasthan Government Stock 2019	5.9
23	7.44% Rajasthan Government Stock 2019	3.5
24	7.83% Rajasthan Government Stock 2019	5.0
25	7.77% Rajasthan Government Stock 2019 (09311)	5.0
26	7.95% Rajasthan Government Stock 2019	5.0
27	8.20% Rajasthan Government Stock 2019	5.0
28	8.25% Rajasthan Government Stock 2019	5.0
29	8.16% Rajasthan Government Stock 2019	5.0
30	8.21% Rajasthan Government Stock 2019	5.0
31	8.10% Rajasthan Government Stock 2019	5.0
32	8.11% Rajasthan Government Stock 2019	5.0
33	8.06% Rajasthan Government Stock 2019	5.0
34	8.26% Rajasthan Government Stock 2019	5.0
35	8.35% Rajasthan Government Stock 2019	5.0
36	8.30% Rajasthan Government Stock 2020	5.0
37	8.25% Rajasthan Government Stock 2020	5.0
38	8.05% Rajasthan Government Stock 2020	5.0
39	8.11% Rajasthan Government Stock 2020	5.0
40	8.09% Rajasthan Government Stock 2020	5.0
41	8.15% Rajasthan Government Stock 2020	5.0
42	8.12% Rajasthan Government Stock 2020	5.0
43	8.44% Rajasthan Government Stock 2020	5.0
44	8.35% Rajasthan Government Stock 2020	5.0
45	8.51% Rajasthan Government Stock 2020	5.0
46	8.39% Rajasthan Government Stock 2020	5.0
47	8.50% Rajasthan Government Stock 2021	5.0
48	8.52% Rajasthan Government Stock 2021	8.0
49	8.65% Rajasthan Government Stock 2021	8.8
50	8.85% Rajasthan Government Stock 2021	5.0
51	9.06% Rajasthan Government Stock 2021	5.0
52	9.20% Rajasthan Government Stock 2021	5.0
53	9.23% Rajasthan Government Stock 2021	5.0
54	9.02% Rajasthan Government Stock 2021	3.8
55	8.88% Rajasthan Government Stock 2021	5.0
56	8.74% Rajasthan Government Stock 2022	5.0
57	9.24% Rajasthan Government Stock 2022	6.2
58	9.12% Rajasthan Government Stock 2022	5.0
59	8.87% Rajasthan Government Stock 2022	5.0
60	8.89% Rajasthan Government Stock 2022	5.0
61	8.84% Rajasthan Government Stock 2022	5.0
62	8.92% Rajasthan Government Stock 2022 (12337)	5.0
63	8.92% Rajasthan Government Stock 2022 (12348)	5.0

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
64	8.91% Rajasthan Government Stock 2022	5.0
65	8.90% Rajasthan Government Stock 2022	5.0
66	8.85% Rajasthan Government Stock 2022	5.0
67	8.84% Rajasthan Government Stock 2022	5.0
68	8.92% Rajasthan Government Stock 2022	5.0
69	8.90% Rajasthan Government Stock 2022	10.0
70	8.56% Rajasthan Government Stock 2023	5.0
71	8.52% Rajasthan Government Stock 2023	10.0
72	8.09% Rajasthan Government Stock 2023	5.4
73	7.58% Rajasthan Government Stock 2023	5.0
74	7.63% Rajasthan Government Stock 2023	5.0
75	7.74% Rajasthan Government Stock 2023	5.0
76	7.94% Rajasthan Government Stock 2023	5.0
77	9.05% Rajasthan Government Stock 2023	5.0
78	9.82% Rajasthan Government Stock 2023	5.0
79	9.70% Rajasthan Government Stock 2023	5.0
80	9.52% Rajasthan Government Stock 2023	5.0
81	9.70% Rajasthan Government Stock 2023	5.0
82	9.25% Rajasthan Government Stock 2023	5.0
83	9.25% Rajasthan Government Stock 2023	5.0
84	9.33% Rajasthan Government Stock 2023	5.0
85	9.40% Rajasthan Government Stock 2023	5.0
86	9.33% Rajasthan Government Stock 2023	5.0
87	9.50% Rajasthan Government Stock 2023	5.0
88	9.45% Rajasthan S.D.L. 2024	5.0
89	9.63% Rajasthan S.D.L. 2024	8.0
90	9.38% Rajasthan S.D.L. 2024	5.0
91	9.21% Rajasthan S.D.L. 2024	5.0
92	9.11% Rajasthan S.D.L. 2024	5.0
93	8.79% Rajasthan S.D.L. 2024	5.0
94	8.97% Rajasthan S.D.L. 2024	5.0
95	8.96% Rajasthan S.D.L. 2024	5.0
96	8.94% Rajasthan S.D.L. 2024	5.0
97	9.03% Rajasthan S.D.L. 2024	5.0
98	8.94% Rajasthan S.D.L. 2024	5.0
99	8.99% Rajasthan S.D.L. 2024	5.0
100	8.90% Rajasthan S.D.L. 2024	5.0
101	8.84% Rajasthan S.D.L. 2024	5.0
102	8.71% Rajasthan S.D.L. 2024	5.0
103	8.42% Rajasthan S.D.L. 2024	5.0
104	8.43% Rajasthan S.D.L. 2024	5.0
105	8.16% Rajasthan S.D.L. 2024	5.0
106	8.24% Rajasthan S.D.L. 2024	5.0
107	8.12% Rajasthan S.D.L. 2025	5.0
108	8.05% Rajasthan S.D.L. 2025	5.0
109	8.06% Rajasthan S.D.L. 2025	10.0
110	8.05% Rajasthan S.D.L. 2025	7.5
111	8.02% Rajasthan S.D.L. 2025	7.5
112	8.05% Rajasthan S.D.L. 2025	3.0
113	8.05% Rajasthan S.D.L. 2025	5.0
114	8.29% Rajasthan S.D.L. 2025	5.0
115	8.23% Rajasthan S.D.L. 2025	10.0

Sr. No.	Particulars	Balance as at end-March 2016
116	8.20% Rajasthan S.D.L. 2025	5.0
117	8.29% Rajasthan S.D.L. 2025	5.0
118	8.23% Rajasthan S.D.L. 2025	10.0
119	7.95% Rajasthan S.D.L. 2025	5.0
120	7.99% Rajasthan S.D.L. 2025	7.5
121	8.14% Rajasthan S.D.L. 2025	10.0
122	8.16% Rajasthan S.D.L. 2025	15.0
123	8.30% Rajasthan S.D.L. 2026	7.5
124	8.38% Rajasthan S.D.L. 2026	20.0
125	8.48% Rajasthan S.D.L. 2026	10.0
126	8.65% Rajasthan S.D.L. 2026	10.0
127	8.55% Rajasthan S.D.L. 2026	8.0
128	8.09% Rajasthan S.D.L. 2026	10.0
TOTAL [A]		736.9
8.50% Special Power Bonds		
1	Government of Rajasthan Power Bonds April 2016 (03696)	—
TOTAL [B]		—
TOTAL [A+B]		736.9
Special Bonds		
1	9.99% Rajasthan Special Bond 2028	0.0
2	10.03% Rajasthan Special Bond 2028	3.4
3	9.16% Rajasthan Special Bond 2028	30.0
4	8.45% Rajasthan Special Bond 2028	10.0
5	8.35% Rajasthan Special Bond 2019	8.1
6	8.47% Rajasthan Special Bond 2020	2.7
7	8.55% Rajasthan Special Bond 2021	2.7
8	8.55% Rajasthan Special Bond 2022	2.7
9	8.54% Rajasthan Special Bond 2023	2.7
10	8.45% Rajasthan Special Bond 2024	2.7
11	8.55% Rajasthan Special Bond 2025	2.7
12	8.49% Rajasthan Special Bond 2026	2.7
13	8.57% Rajasthan Special Bond 2027	2.7
14	8.41% Rajasthan Special Bond 2028	2.7
15	8.39% Rajasthan Special Bond 2018	2.7
16	8.39% Rajasthan Special Bond 2019	31.6
17	8.39% Rajasthan Special Bond 2020	31.6
18	8.39% Rajasthan Special Bond 2021	31.6
19	8.39% Rajasthan Special Bond 2022	31.6
20	8.39% Rajasthan Special Bond 2023	31.6
21	8.39% Rajasthan Special Bond 2024	31.6
22	8.39% Rajasthan Special Bond 2025	31.6
23	8.39% Rajasthan Special Bond 2026	31.6
24	8.21% Rajasthan Special Bond 2018	31.6
25	8.21% Rajasthan Special Bond 2019	9.9
26	8.21% Rajasthan Special Bond 2020	9.9
27	8.21% Rajasthan Special Bond 2021	9.9
28	8.21% Rajasthan Special Bond 2022	9.9
29	8.21% Rajasthan Special Bond 2023	9.9
30	8.21% Rajasthan Special Bond 2024	9.9
31	8.21% Rajasthan Special Bond 2025	9.9
32	8.21% Rajasthan Special Bond 2026	9.9
TOTAL [C]		442.1
TOTAL [A+B+C]		1179.0

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
Loans not Bearing Interest		
1	7.50% Rajasthan S.D.L. 1997	—
2	9.75% Rajasthan S.D.L. 1998	—
3	9.00% Rajasthan S.D.L. 1999	—
4	8.75% Rajasthan S.D.L. 2000	—
5	11.00% Rajasthan S.D.L. 2001	—
6	11.00% Rajasthan S.D.L. 2002	—
7	13.50% Rajasthan S.D.L. 2003	—
8	12.50% Rajasthan S.D.L. 2004	—
9	14.00% Rajasthan S.D.L. 2005	—
10	13.85% Rajasthan S.D.L. 2006	—
11	13.05% Rajasthan S.D.L. 2007	—
12	13.00% Rajasthan S.D.L. 2007	—
13	12.25% Rajasthan S.D.L. 2009	—
14	11.50% Rajasthan S.D.L. 2009	—
15	7.65% Rajasthan Government Stock 2016	—
	TOTAL [D]	—
	TOTAL [A+B+C+D]	1179.0
SIKKIM		
Loans Bearing Interest		
1	7.82% Sikkim Government Stock 2016	0.5
2	8.65% Sikkim Government Stock 2016	0.6
3	5.90% Sikkim S.D.L. 2017	0.3
4	7.17% Sikkim S.D.L. 2017	0.3
5	8.20% Sikkim Government Stock 2017	1.1
6	7.00% Sikkim Government Stock 2018	2.9
7	8.02% Sikkim Government Stock 2018	1.4
8	8.44% Sikkim Government Stock 2020	1.9
9	8.35% Sikkim Government Stock 2020	1.4
10	8.78% Sikkim Government Stock 2021	0.4
11	8.92% Sikkim Government Stock 2022	0.4
12	8.81% Sikkim Government Stock 2022	0.4
13	8.54% Sikkim Government Stock 2023	0.2
14	9.75% Sikkim Government Stock 2023	0.5
15	9.30% Sikkim Government Stock 2023	0.5
16	9.35% Sikkim Government Stock 2023	0.9
17	9.69% Sikkim S.D.L. 2024	0.4
18	8.95% Sikkim S.D.L. 2024	1.3
19	8.06% Sikkim S.D.L. 2025	1.0
20	8.05% Sikkim S.D.L. 2025	1.0
21	8.17% Sikkim S.D.L. 2025	2.3
22	8.20% Sikkim S.D.L. 2026	2.3
23	8.08% Sikkim S.D.L. 2026	1.3
	TOTAL [A]	23.0
Power Bonds		
1	8.50% Government of Sikkim Power Bonds April 2016 [03939]	—
	TOTAL [B]	—
	TOTAL [A+B]	23.0
Loans not Bearing Interest		
1	7.61% Sikkim Government Stock 2016	—
2	7.70% Sikkim Government Stock 2016	—
	TOTAL [C]	—
	TOTAL [A+B+C]	23.0

Sr. No.	Particulars	Balance as at end-March 2016
TAMIL NADU		
Loans Bearing Interest		
1	7.93% Tamil Nadu Government Stock 2016	4.0
2	5.90% Tamil Nadu S.D.L. 2017	4.4
3	7.96% Tamil Nadu Government Stock 2017	5.0
4	8.14% Tamil Nadu Government Stock 2017	5.0
5	8.19% Tamil Nadu Government Stock 2017	5.0
6	8.30% Tamil Nadu Government Stock 2017	3.0
7	8.32% Tamil Nadu Government Stock 2017	4.1
8	8.39% Tamil Nadu Government Stock 2017 (07271)	5.0
9	8.39% Tamil Nadu Government Stock 2017 (07289)	5.0
10	8.47% Tamil Nadu Government Stock 2017	6.0
11	7.85% Tamil Nadu Government Stock 2018	7.5
12	7.96% Tamil Nadu Government Stock 2018	10.0
13	8.12% Tamil Nadu Government Stock 2018	7.9
14	8.23% Tamil Nadu Government Stock 2018	7.5
15	6.95% Tamil Nadu Government Stock 2018	7.5
16	6.40% Tamil Nadu Government Stock 2018	10.0
17	9.20% Tamil Nadu Government Stock 2018	12.5
18	6.65% Tamil Nadu Government Stock 2019	10.0
19	7.00% Tamil Nadu Government Stock 2019	10.0
20	7.26% Tamil Nadu Government Stock 2019	12.0
21	7.45% Tamil Nadu Government Stock 2019	10.0
22	7.65% Tamil Nadu Government Stock 2019	12.0
23	8.48% Tamil Nadu Government Stock 2019	12.2
24	8.24% Tamil Nadu Government Stock 2019	4.8
25	8.28% Tamil Nadu Government Stock 2019	15.0
26	8.13% Tamil Nadu Government Stock 2019	15.0
27	8.22% Tamil Nadu Government Stock 2019	12.0
28	8.11% Tamil Nadu Government Stock 2019	10.0
29	8.12% Tamil Nadu Government Stock 2019	10.0
30	8.05% Tamil Nadu Government Stock 2019	10.0
31	8.26% Tamil Nadu Government Stock 2019	10.0
32	8.36% Tamil Nadu Government Stock 2019	10.0
33	8.32% Tamil Nadu Government Stock 2020	10.0
34	8.25% Tamil Nadu Government Stock 2020	10.0
35	8.52% Tamil Nadu Government Stock 2020	14.0
36	8.09% Tamil Nadu Government Stock 2020	9.4
37	8.16% Tamil Nadu Government Stock 2020	9.4
38	8.15% Tamil Nadu Government Stock 2020	9.3
39	8.32% Tamil Nadu Government Stock 2020	9.4
40	8.42% Tamil Nadu Government Stock 2020	9.4
41	8.39% Tamil Nadu Government Stock 2020 (10296)	12.5
42	8.53% Tamil Nadu Government Stock 2020	18.8
43	8.39% Tamil Nadu Government Stock 2020 (10332)	6.3
44	8.44% Tamil Nadu Government Stock 2020	6.3
45	8.24% Tamil Nadu S.D.L. 2020	12.0
46	8.39% Tamil Nadu Government Stock 2021	6.3
47	8.50% Tamil Nadu Government Stock 2021	3.0
48	8.68% Tamil Nadu Government Stock 2021	10.0
49	8.59% Tamil Nadu Government Stock 2021	10.0
50	8.56% Tamil Nadu Government Stock 2021	5.0
51	8.64% Tamil Nadu Government Stock 2021	7.5
52	8.60% Tamil Nadu Government Stock 2021	7.5
53	8.85% Tamil Nadu Government Stock 2021	5.1

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
23	9.45% Tamil Nadu S.D.L. 2011	-
24	12.00% Tamil Nadu S.D.L. 2011	-
25	7.68% Tamil Nadu Government Stock 2016	-
26	7.79% Tamil Nadu Government Stock 2016	-
	TOTAL [B]	-
	TOTAL [A+B]	1479.5
TELANGANA *		
Loans Bearing Interest		
1	7.74% Andhra Pradesh Government Stock 2016	1.7
2	7.89% Andhra Pradesh Government Stock 2016	2.1
3	7.93% Andhra Pradesh Government Stock 2016	1.7
4	8.65% Andhra Pradesh Government Stock 2016	3.1
5	5.90% Andhra Pradesh Government Stock 2017	1.3
6	7.17% Andhra Pradesh Government Stock 2017	0.2
7	7.99% Andhra Pradesh Government Stock 2017	1.3
8	8.00% Andhra Pradesh Government Stock 2017	2.5
9	8.17% Andhra Pradesh Government Stock 2017	1.6
10	8.40% Andhra Pradesh Government Stock 2017 (Loan Code No.07230)	1.7
11	8.40% Andhra Pradesh Government Stock 2017 (Loan Code No.07267)	3.1
12	8.45% Andhra Pradesh Government Stock 2017	2.5
13	8.48% Andhra Pradesh Government Stock 2017	2.1
14	7.10% Andhra Pradesh Government Stock 2018	6.3
15	7.92% Andhra Pradesh Government Stock 2018	2.1
16	7.98% Andhra Pradesh Government Stock 2018	3.3
17	8.11% Andhra Pradesh S.D.L. 2018	4.2
18	8.25% Andhra Pradesh S.D.L. 2018	4.2
19	8.41% Andhra Pradesh S.D.L. 2018	4.2
20	8.45% Andhra Pradesh S.D.L. 2018	6.3
21	9.40% Andhra Pradesh S.D.L. 2018	2.1
22	9.89% Andhra Pradesh S.D.L. 2018	4.2
23	5.80% Andhra Pradesh Government Stock 2019	4.2
24	7.13% Andhra Pradesh Government Stock 2019	6.8
25	7.45% Andhra Pradesh Government Stock 2019	5.0
26	8.09% Andhra Pradesh Government Stock 2019	0.7
27	8.59% Andhra Pradesh Government Stock 2019	8.0
28	7.11% Andhra Pradesh Government Stock 2019	6.7
29	7.45% Andhra Pradesh Government Stock 2019	4.2
30	7.50% Andhra Pradesh Government Stock 2019	4.2
31	7.83% Andhra Pradesh Government Stock 2019	4.2
32	7.85% Andhra Pradesh Government Stock 2019	4.2
33	7.93% Andhra Pradesh Government Stock 2019	4.2
34	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09331)	5.8
35	8.19% Andhra Pradesh Government Stock 2019	8.3
36	8.10% Andhra Pradesh Government Stock 2019 (Loan Code No.09351)	4.2
37	8.22% Andhra Pradesh Government Stock 2019	4.2
38	8.26% Andhra Pradesh Government Stock 2019	2.1
39	8.25% Andhra Pradesh Government Stock 2020	2.1
40	8.48% Andhra Pradesh Government Stock 2020	4.2
41	8.39% Andhra Pradesh Government Stock 2020	5.8
42	8.07% Andhra Pradesh Government Stock 2020	4.2

Sr. No.	Particulars	Balance as at end-March 2016
43	8.49% Andhra Pradesh Government Stock 2020	2.1
44	8.57% Andhra Pradesh Government Stock 2020	6.3
45	8.11% Andhra Pradesh Government Stock 2020	4.2
46	8.18% Andhra Pradesh Government Stock 2020	4.2
47	8.37% Andhra Pradesh Government Stock 2020	4.2
48	8.42% Andhra Pradesh Government Stock 2020	4.2
49	8.52% Andhra Pradesh Government Stock 2020	2.1
50	8.39% Andhra Pradesh Government Stock 2020	4.2
51	8.35% Andhra Pradesh Government Stock 2020	2.1
52	8.53% Andhra Pradesh Government Stock 2021	4.2
53	8.51% Andhra Pradesh Government Stock 2021	6.0
54	8.37% Andhra Pradesh Government Stock 2021	2.3
55	8.47% Andhra Pradesh Government Stock 2021	5.0
56	8.67% Andhra Pradesh Government Stock 2021	4.2
57	8.60% Andhra Pradesh Government Stock 2021	4.2
58	8.66% Andhra Pradesh Government Stock 2021	7.5
59	8.56% Andhra Pradesh Government Stock 2021	8.3
60	8.63% Andhra Pradesh Government Stock 2021	8.3
61	8.90% Andhra Pradesh Government Stock 2021	6.8
62	9.04% Andhra Pradesh Government Stock 2021	1.6
63	9.17% Andhra Pradesh Government Stock 2021	4.2
64	9.25% Andhra Pradesh Government Stock 2021	2.1
65	8.72% Andhra Pradesh Government Stock 2022	4.2
66	8.71% Andhra Pradesh Government Stock 2022	4.2
67	8.97% Andhra Pradesh Government Stock 2022	4.2
68	9.20% Andhra Pradesh Government Stock 2022	6.3
69	9.14% Andhra Pradesh Government Stock 2022	3.1
70	9.12% Andhra Pradesh Government Stock 2022	4.2
71	8.86% Andhra Pradesh Government Stock 2022	3.1
72	8.89% Andhra Pradesh Government Stock 2022	3.1
73	8.90% Andhra Pradesh Government Stock 2022	3.1
74	8.84% Andhra Pradesh Government Stock 2022	3.1
75	8.90% Andhra Pradesh Government Stock 2022	3.1
76	8.90% Andhra Pradesh Government Stock 2022	3.1
77	8.91% Andhra Pradesh Government Stock 2022	3.1
78	8.89% Andhra Pradesh Government Stock 2022	3.1
79	8.86% Andhra Pradesh Government Stock 2022	3.1
80	8.80% Andhra Pradesh Government Stock 2022	3.1
81	8.85% Andhra Pradesh Government Stock 2022	3.1
82	8.91% Andhra Pradesh Government Stock 2022	3.1
83	8.91% Andhra Pradesh Government Stock 2022	3.1
84	8.59% Andhra Pradesh Government Stock 2023 (13210)	8.3
85	8.72% Andhra Pradesh Government Stock 2023	10.4
86	8.59% Andhra Pradesh Government Stock 2023 (13228)	2.1
87	8.64% Andhra Pradesh Government Stock 2023	8.3
88	8.25% Andhra Pradesh Government Stock 2023	4.2
89	7.57% Andhra Pradesh Government Stock 2023	4.2
90	9.84% Andhra Pradesh Government Stock 2023 (Loan Code 9001 524 065)	4.2
91	9.71% Andhra Pradesh Government Stock 2023	7.5
92	9.77% Andhra Pradesh Government Stock 2023	4.2
93	9.55% Andhra Pradesh Government Stock 2023	7.8
94	9.84% Andhra Pradesh Government Stock 2023 (Loan Code 9001 524 106)	3.3

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
95	9.38% Andhra Pradesh Government Stock 2023	5.1
96	9.39% Andhra Pradesh Government Stock 2023	4.2
97	9.52% Andhra Pradesh Government Stock 2023	7.6
98	9.38% Andhra Pradesh Government Stock 2024	7.9
99	9.26% Andhra Pradesh Government Stock 2024	6.3
100	9.40% Andhra Pradesh Government Stock 2024	3.8
101	9.63% Andhra Pradesh Government Stock 2024	6.1
102	9.84% Andhra Pradesh Government Stock 2024	4.7
103	9.71% Andhra Pradesh Government Stock 2024	7.3
104	9.48% Andhra Pradesh Government Stock 2024	5.2
105	9.40% Andhra Pradesh S.D.L. 2024	8.3
106	9.21% Andhra Pradesh S.D.L. 2024	12.5
107	9.18% Andhra Pradesh S.D.L. 2024	8.3
108	9.06% Telangana S.D.L. 2024	20.0
109	8.46% Telangana S.D.L. 2024	8.0
110	8.18% Telangana S.D.L. 2024	10.0
111	8.89% Telangana S.D.L. 2024	8.0
112	8.16% Telangana S.D.L. 2025	8.0
113	8.09% Telangana S.D.L. 2025	8.0
114	8.08% Telangana S.D.L. 2025	10.0
115	8.12% Telangana S.D.L. 2025	10.0
116	8.10% Telangana S.D.L. 2025	10.0
117	8.33% Telangana S.D.L. 2025	13.5
118	8.28% Telangana S.D.L. 2025	13.0
119	8.35% Telangana S.D.L. 2025	15.0
120	8.31% Telangana S.D.L. 2025	10.0
121	8.26% Telangana S.D.L. 2025	8.0
122	8.24% Telangana S.D.L. 2025	12.0
123	7.98% Telangana S.D.L. 2025	12.0
124	8.18% Telangana S.D.L. 2025	10.0
125	8.19% Telangana S.D.L. 2025	5.0
126	8.27% Telangana S.D.L. 2025	5.0
127	8.31% Telangana S.D.L. 2026	10.0
128	8.52% Telangana S.D.L. 2026	10.0
129	8.53% Telangana S.D.L. 2026	5.0
TOTAL [A]		691.3
Power Bonds		
1	8.50% Andhra Pradesh Power Bonds April 2016 (03686)	—
TOTAL [B]		—
TOTAL [A+B]		691.3
Loans not Bearing Interest		
1	8.25% Andhra Pradesh S.D.L. 1995	—
2	7.50% Andhra Pradesh S.D.L. 1997	—
3	9.75% Andhra Pradesh S.D.L. 1998	—
4	9.00% Andhra Pradesh S.D.L. 1999	—
5	11.00% Andhra Pradesh S.D.L. 2001	—
6	11.00% Andhra Pradesh S.D.L. 2002	—
7	12.50% Andhra Pradesh S.D.L. 2004	—
8	14.00% Andhra Pradesh S.D.L. 2005	—
9	13.00% Andhra Pradesh S.D.L. 2007	—
10	13.05% Andhra Pradesh S.D.L. 2007	—
11	11.50% Andhra Pradesh S.D.L. 2008	—
12	12.25% Andhra Pradesh S.D.L. 2009	—

Sr. No.	Particulars	Balance as at end-March 2016
13	11.50% Andhra Pradesh S.D.L. 2009	—
14	11.50% Andhra Pradesh S.D.L. 2010	—
15	11.50% Andhra Pradesh S.D.L. 2011	—
16	12.00% Andhra Pradesh S.D.L. 2011	—
17	7.32% Andhra Pradesh Government Stock 2016	—
TOTAL [C]		—
TOTAL [A+B+C]		691.3
TRIPURA		
Loans Bearing Interest		
1	8.11% Tripura Government Stock 2016	0.4
2	5.90% Tripura S.D.L. 2017	0.6
3	7.17% Tripura S.D.L. 2017	1.5
4	7.77% Tripura Government Stock 2019	1.6
5	8.24% Tripura Government Stock 2019	1.5
6	8.40% Tripura Government Stock 2019	1.0
7	8.49% Tripura Government Stock 2020	1.0
8	8.10% Tripura Government Stock 2020	1.0
9	8.39% Tripura Government Stock 2021	1.2
10	8.40% Tripura Government Stock 2021	0.7
11	8.65% Tripura Government Stock 2021	1.0
12	8.60% Tripura Government Stock 2021	0.5
13	8.60% Tripura Government Stock 2022	0.5
14	9.42% Tripura Government Stock 2022	1.0
15	8.90% Tripura Government Stock 2022	1.3
16	8.94% Tripura Government Stock 2022	0.9
17	8.90% Tripura Government Stock 2022	1.0
18	8.60% Tripura Government Stock 2023	2.5
19	8.55% Tripura Government Stock 2023	0.8
20	9.39% Tripura S.D.L. 2024	2.0
21	9.50% Tripura S.D.L. 2024	1.5
22	9.67% Tripura S.D.L. 2024	1.5
23	9.48% Tripura S.D.L. 2024	0.5
24	8.09% Tripura S.D.L. 2025	1.5
25	8.32% Tripura S.D.L. 2025	2.0
26	8.11% Tripura S.D.L. 2025	3.0
27	8.65% Tripura S.D.L. 2026	0.8
TOTAL [A]		32.5
Power Bonds		
1	8.50% Government of Tripura Power Bonds April 2016 (03940)	—
TOTAL [B]		—
TOTAL [A+B]		32.5
Loans not Bearing Interest		
1	7.50% Tripura S.D.L. 1997	—
2	11.00% Tripura S.D.L. 2002	—
3	7.61% Tripura S.D.L. 2016	—
4	7.70% Tripura Government Stock 2016	—
TOTAL [C]		—
TOTAL [A+B+C]		32.5
UTTAR PRADESH @		
Loans Bearing Interest (Subsequent to Reorganisation)		
1	8.00% Uttar Pradesh S.D.L. 2016	16.3
2	5.90% Uttar Pradesh S.D.L. 2017	8.7

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
Government of Uttar Pradesh Special Bonds		
1	8.61% Uttar Pradesh Special Bond 2028	4.5
2	8.68% Uttar Pradesh Special Bond 2027	4.5
3	8.55% Uttar Pradesh Special Bond 2026	4.5
4	8.67% Uttar Pradesh Special Bond 2025	4.5
5	8.55% Uttar Pradesh Special Bond 2024	4.5
6	8.71% Uttar Pradesh Special Bond 2023	4.5
7	8.71% Uttar Pradesh Special Bond 2022	4.5
8	8.72% Uttar Pradesh Special Bond 2021	4.5
9	8.70% Uttar Pradesh Special Bond 2020	4.5
10	8.66% Uttar Pradesh Special Bond 2019	4.5
11	8.61% Uttar Pradesh Special Bond 2028	0.8
12	8.67% Uttar Pradesh Special Bond 2027	0.8
13	8.57% Uttar Pradesh Special Bond 2026	0.8
14	8.65% Uttar Pradesh Special Bond 2025	0.8
15	8.58% Uttar Pradesh Special Bond 2024	0.8
16	8.67% Uttar Pradesh Special Bond 2023	0.8
17	8.73% Uttar Pradesh Special Bond 2022	0.8
18	8.71% Uttar Pradesh Special Bond 2021	0.8
19	8.71% Uttar Pradesh Special Bond 2020	0.8
20	8.67% Uttar Pradesh Special Bond 2019	0.8
21	8.35% Uttar Pradesh Special Bond 2028	4.5
22	8.57% Uttar Pradesh Special Bond 2027	4.5
23	8.43% Uttar Pradesh Special Bond 2026	4.5
24	8.61% Uttar Pradesh Special Bond 2025	4.5
25	8.45% Uttar Pradesh Special Bond 2024	4.5
26	8.51% Uttar Pradesh Special Bond 2023	4.5
27	8.55% Uttar Pradesh Special Bond 2022	4.5
28	8.52% Uttar Pradesh Special Bond 2021	4.5
29	8.44% Uttar Pradesh Special Bond 2020	4.5
30	8.31% Uttar Pradesh Special Bond 2019	4.5
31	8.35% Uttar Pradesh Special Bond 2028	0.8
32	8.57% Uttar Pradesh Special Bond 2027	0.8
33	8.43% Uttar Pradesh Special Bond 2026	0.8
34	8.61% Uttar Pradesh Special Bond 2025	0.8
35	8.46% Uttar Pradesh Special Bond 2024	0.8
36	8.51% Uttar Pradesh Special Bond 2023	0.8
37	8.55% Uttar Pradesh Special Bond 2022	0.8
38	8.52% Uttar Pradesh Special Bond 2021	0.8
39	8.44% Uttar Pradesh Special Bond 2020	0.8
40	8.32% Uttar Pradesh Special Bond 2019	0.8
41	8.40% Uttar Pradesh Special Bond 2020	3.1
42	8.56% Uttar Pradesh Special Bond 2021	3.1
43	8.68% Uttar Pradesh Special Bond 2022	3.1
44	8.64% Uttar Pradesh Special Bond 2023	3.1
45	8.65% Uttar Pradesh Special Bond 2024	3.1
46	8.59% Uttar Pradesh Special Bond 2025	3.1
47	8.39% Uttar Pradesh Special Bond 2026	3.1
48	8.66% Uttar Pradesh Special Bond 2027	3.1
49	8.87% Uttar Pradesh Special Bond 2028	3.1
50	8.63% Uttar Pradesh Special Bond 2029	3.1
51	8.75% Uttar Pradesh Special Bond 2030	3.1
52	8.90% Uttar Pradesh Special Bond 2031	3.1
53	8.32% Uttar Pradesh Special Bond 2020	13.1
54	8.51% Uttar Pradesh Special Bond 2021	13.1

Sr. No.	Particulars	Balance as at end-March 2016
55	8.61% Uttar Pradesh Special Bond 2022	13.1
56	8.51% Uttar Pradesh Special Bond 2023	13.1
57	8.57% Uttar Pradesh Special Bond 2024	13.1
58	8.52% Uttar Pradesh Special Bond 2025	13.1
59	8.30% Uttar Pradesh Special Bond 2026	13.1
60	8.70% Uttar Pradesh Special Bond 2027	13.1
61	8.71% Uttar Pradesh Special Bond 2028	13.1
62	8.45% Uttar Pradesh Special Bond 2029	13.1
63	8.62% Uttar Pradesh Special Bond 2030	13.1
64	8.77% Uttar Pradesh Special Bond 2031	13.1
65	8.25% Uttar Pradesh Special Bond 2020	4.1
66	8.43% Uttar Pradesh Special Bond 2021	4.1
67	8.52% Uttar Pradesh Special Bond 2022	4.1
68	8.44% Uttar Pradesh Special Bond 2023	4.1
69	8.48% Uttar Pradesh Special Bond 2024	4.1
70	8.48% Uttar Pradesh Special Bond 2025	4.1
71	8.21% Uttar Pradesh Special Bond 2026	4.1
72	8.42% Uttar Pradesh Special Bond 2027	4.1
73	8.64% Uttar Pradesh Special Bond 2028	4.1
74	8.44% Uttar Pradesh Special Bond 2029	4.1
75	8.59% Uttar Pradesh Special Bond 2030	4.1
76	8.70% Uttar Pradesh Special Bond 2031	4.1
TOTAL [C]		348.7
TOTAL [A+B+C]		1,628.4
Compensation Bonds		
1	UPZARG Bonds .	0.1
2	3.25% Uttar Pradesh Estates Act Bonds	-
3	3.50% Uttar Pradesh Land Ceiling Comp. Bonds	-
4	2.50% UPZA Comp. Bonds	-
5	2.50% UPZA Comp. Bonds Certs.	0.3
TOTAL [D]		0.4
TOTAL [A+B+C+D]		1,628.8
Loans not Bearing Interest (Prior to Reorganisation)		
1	7.00% Uttar Pradesh S.D.L. 1993	-
2	8.25% Uttar Pradesh S.D.L. 1995	-
3	7.50% Uttar Pradesh S.D.L. 1997	-
4	9.75% Uttar Pradesh S.D.L. 1998	-
5	9.00% Uttar Pradesh S.D.L. 1999	-
6	11.00% Uttar Pradesh S.D.L. 2001	-
7	11.00% Uttar Pradesh S.D.L. 2002	-
8	13.50% Uttar Pradesh S.D.L. 2003	-
9	14.00% Uttar Pradesh S.D.L. 2005	-
10	13.85% Uttar Pradesh S.D.L. 2006	-
11	13.00% Uttar Pradesh S.D.L. 2007	-
12	12.30% Uttar Pradesh S.D.L. 2007	-
13	11.50% Uttar Pradesh S.D.L. 2008	-
14	11.50% Uttar Pradesh S.D.L. 2009	-
15	11.50% Uttar Pradesh S.D.L. 2010	-
16	12.00% Uttar Pradesh S.D.L. 2010	-
17	11.50% Uttar Pradesh S.D.L. 2011	-
18	12.00% Uttar Pradesh S.D.L. 2011	-
TOTAL [E]		-
TOTAL [A+B+C+D+E]		1,628.8

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
Loans not Bearing Interest (Subsequent to Reorganisation)		
1	9.45% Uttar Pradesh S.D.L. 2011	-
2	8.00% Uttar Pradesh S.D.L. 2012	-
3	7.85% Uttar Pradesh S.D.L. 2016	-
	TOTAL [F]	-
	TOTAL [A+B+C+D+E+F]	1,628.8
UTTARAKHAND@@		
Loans Bearing Interest		
1	7.95% Uttarakhand Government Stock 2016	1.6
2	8.38% Uttarakhand Government Stock 2017	2.1
3	8.39% Uttarakhand Government Stock 2017	2.5
4	7.87% Uttarakhand Government Stock 2018	2.5
5	8.12% Uttarakhand Government Stock 2018	2.5
6	8.68% Uttarakhand Government Stock 2018	0.8
7	8.50% Uttarakhand Government Stock 2018	2.5
8	8.39% Uttarakhand Government Stock 2018	2.0
9	7.00% Uttarakhand Government Stock 2018	2.2
10	7.45% Uttarakhand Government Stock 2019	2.5
11	8.55% Uttarakhand Government Stock 2019	0.9
12	7.77% Uttarakhand Government Stock 2019	3.0
13	7.80% Uttarakhand Government Stock 2019	3.0
14	8.58% Uttarakhand Government Stock 2020	5.0
15	8.12% Uttarakhand Government Stock 2020	2.0
16	8.55% Uttarakhand Government Stock 2021	2.9
17	8.39% Uttarakhand Government Stock 2021	5.0
18	8.65% Uttarakhand Government Stock 2021	2.0
19	8.62% Uttarakhand Government Stock 2021	1.5
20	9.05% Uttarakhand Government Stock 2021	1.5
21	8.62% Uttarakhand Government Stock 2022	1.0
22	9.02% Uttarakhand Government Stock 2022	3.0
23	8.93% Uttarakhand Government Stock 2022	1.5
24	9.01% Uttarakhand Government Stock 2022	5.0
25	8.67% Uttarakhand Government Stock 2023	11.0
26	9.40% Uttarakhand S.D.L. 2024	5.0
27	9.84% Uttarakhand S.D.L. 2024	10.0
28	9.70% Uttarakhand S.D.L. 2024	10.0
29	8.25% Uttarakhand S.D.L. 2024	10.0
30	8.09% Uttarakhand S.D.L. 2025	6.5
31	8.08% Uttarakhand S.D.L. 2025	5.0
32	8.05% Uttarakhand S.D.L. 2025	2.5
33	8.28% Uttarakhand S.D.L. 2025	7.5
34	8.29% Uttarakhand S.D.L. 2025	5.0
35	8.16% Uttarakhand S.D.L. 2025	5.0
36	7.98% Uttarakhand S.D.L. 2025	2.5
37	8.19% Uttarakhand S.D.L. 2025	4.0
38	8.19% Uttarakhand S.D.L. 2025	2.0
39	8.40% Uttarakhand S.D.L. 2026	3.0
40	8.65% Uttarakhand S.D.L. 2026	5.0
41	8.53% Uttarakhand S.D.L. 2026	5.0
	TOTAL [A]	157.5
8.50% Government of Uttaranchal Power Bonds		
1	8.50% Government of Uttaranchal Power Bond April 2016 (03698)	-
	TOTAL [B]	-
	TOTAL [A+B]	157.5

Sr. No.	Particulars	Balance as at end-March 2016
Compensation Bonds		
1	UPZA Rehabilitation Grant Bonds	0.1
2	3.25% Uttar Pradesh Encumbered Estates Act Bonds	-
3	3.50% Uttar Pradesh Land Ceiling Comp. Bonds	-
4	2.50% UPZA Comp. Bonds	-
5	2.50% UPZA Comp. Bonds Certs.	0.3
	TOTAL [C]	0.4
	TOTAL [A+B+C]	157.9
Loans not Bearing Interest (Prior to reorganisation)		
1	7.00% Uttar Pradesh S.D.L. 1993	-
2	8.25% Uttar Pradesh S.D.L. 1995	-
3	7.50% Uttar Pradesh S.D.L. 1997	-
4	9.75% Uttar Pradesh S.D.L. 1998	-
5	9.00% Uttar Pradesh S.D.L. 1999	-
6	11.00% Uttar Pradesh S.D.L. 2001	-
7	11.00% Uttar Pradesh S.D.L. 2002	-
8	13.50% Uttar Pradesh S.D.L. 2003	-
9	14.00% Uttar Pradesh S.D.L. 2005	-
10	13.85% Uttar Pradesh S.D.L. 2006	-
11	13.00% Uttar Pradesh S.D.L. 2007	-
12	12.30% Uttar Pradesh S.D.L. 2007	-
13	11.50% Uttar Pradesh S.D.L. 2008	-
14	11.50% Uttar Pradesh S.D.L. 2009	-
15	11.50% Uttar Pradesh S.D.L. 2010	-
16	12.00% Uttar Pradesh S.D.L. 2010	-
17	11.50% Uttar Pradesh S.D.L. 2011	-
18	12.00% Uttar Pradesh S.D.L. 2011	-
	TOTAL [D]	-
	TOTAL [A+B+C+D]	158.0
Loans not Bearing Interest (Subsequent to reorganisation)		
1	7.70% Uttaranchal Government Stock 2016	-
2	7.72% Uttaranchal Government Stock 2016	-
	TOTAL [E]	-
	TOTAL [A+B+C+D+E]	158.0
WEST BENGAL		
Loans Bearing Interest		
1	7.74% West Bengal Government Stock 2016	4.7
2	7.93% West Bengal Government Stock 2016	8.7
3	5.90% West Bengal S.D.L. 2017	9.0
4	7.17% West Bengal S.D.L. 2017	9.7
5	8.39% West Bengal Government Stock 2017	11.0
6	8.40% West Bengal Government Stock 2017 (07231)	10.0
7	8.40% West Bengal Government Stock 2017 (07266)	20.0
8	8.48% West Bengal Government Stock 2017 (07240)	9.6
9	8.48% West Bengal Government Stock 2017 (07273)	21.0
10	8.50% West Bengal Government Stock 2017	21.0
11	6.43% West Bengal Government Stock 2018	8.9
12	7.86% West Bengal Government Stock 2018	15.0
13	7.87% West Bengal Government Stock 2018	14.0
14	8.07% West Bengal Government Stock 2018	6.0
15	8.30% West Bengal Government Stock 2018	9.4
16	8.52% West Bengal Government Stock 2018	10.0
17	8.60% West Bengal Government Stock 2018	18.5

Statements

Statement 22: State Government Market Loans (Contd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
18	8.80% West Bengal Government Stock 2018	18.0
19	9.38% West Bengal Government Stock 2018	8.0
20	9.90% West Bengal Government Stock 2018	8.0
21	7.27% West Bengal Government Stock 2019	10.0
22	8.25% West Bengal Government Stock 2019	1.9
23	8.43% West Bengal Government Stock 2019	19.7
24	7.10% West Bengal Government Stock 2019	25.0
25	7.50% West Bengal Government Stock 2019	15.0
26	7.55% West Bengal Government Stock 2019	20.0
27	7.70% West Bengal Government Stock 2019	3.9
28	7.96% West Bengal Government Stock 2019	20.0
29	8.02% West Bengal Government Stock 2019	20.0
30	8.31% West Bengal Government Stock 2019	15.0
31	7.65% West Bengal Government Stock 2019	0.1
32	7.68% West Bengal Government Stock 2019	0.8
33	8.10% West Bengal Government Stock 2019	23.3
34	8.42% West Bengal Government Stock 2019	10.0
35	8.57% West Bengal Government Stock 2020	8.0
36	8.58% West Bengal Government Stock 2020	20.0
37	8.51% West Bengal Government Stock 2020	5.0
38	8.28% West Bengal Government Stock 2020	15.0
39	8.11% West Bengal Government Stock 2020	10.0
40	8.17% West Bengal Government Stock 2020	10.0
41	8.38% West Bengal Government Stock 2020	10.0
42	8.39% West Bengal Government Stock 2020	5.0
43	8.44% West Bengal Government Stock 2020	5.0
44	8.39% West Bengal Government Stock 2020	5.0
45	8.42% West Bengal Government Stock 2020	5.0
46	8.51% West Bengal Government Stock 2020	5.0
47	8.36% West Bengal Government Stock 2021	14.0
48	8.44% West Bengal Government Stock 2021	17.7
49	8.60% West Bengal Government Stock 2021	20.0
50	8.60% West Bengal Government Stock 2021	30.0
51	8.65% West Bengal Government Stock 2021	10.0
52	8.61% West Bengal Government Stock 2021	10.0
53	8.55% West Bengal Government Stock 2021	10.0
54	8.64% West Bengal Government Stock 2021	10.0
55	8.65% West Bengal Government Stock 2021	15.0
56	9.08% West Bengal Government Stock 2021	15.0
57	9.28% West Bengal Government Stock 2021	10.0
58	9.04% West Bengal Government Stock 2021	12.5
59	8.81% West Bengal Government Stock 2021	13.0
60	8.75% West Bengal Government Stock 2022	8.0
61	8.66% West Bengal Government Stock 2022	10.0
62	8.80% West Bengal Government Stock 2022	10.0
63	9.36% West Bengal Government Stock 2022	6.7
64	9.31% West Bengal Government Stock 2022	25.0
65	9.23% West Bengal Government Stock 2022	10.0
66	9.22% West Bengal Government Stock 2022	15.0
67	8.95% West Bengal Government Stock 2022	5.0
68	8.91% West Bengal Government Stock 2022	15.0
69	8.96% West Bengal Government Stock 2022	15.0
70	8.92% West Bengal Government Stock 2022	15.0

Sr. No.	Particulars	Balance as at end-March 2016
71	8.90% West Bengal Government Stock 2022	20.0
72	8.89% West Bengal Government Stock 2022	5.0
73	9.01% West Bengal Government Stock 2022	20.0
74	9.03% West Bengal Government Stock 2022	20.0
75	8.64% West Bengal Government Stock 2023	8.0
76	8.60% West Bengal Government Stock 2023	5.0
77	8.66% West Bengal Government Stock 2023 (13247)	12.0
78	8.66% West Bengal Government Stock 2023 (13262)	15.0
79	8.26% West Bengal Government Stock 2023	10.0
80	7.63% West Bengal Government Stock 2023	10.0
81	7.82% West Bengal Government Stock 2023	20.0
82	7.98% West Bengal Government Stock 2023	10.0
83	9.48% West Bengal Government Stock 2023	10.0
84	9.72% West Bengal Government Stock 2023	10.0
85	9.84% West Bengal Government Stock 2023	9.3
86	9.94% West Bengal Government Stock 2023	15.0
87	9.35% West Bengal Government Stock 2023	10.0
88	9.35% West Bengal Government Stock 2023	5.7
89	9.42% West Bengal Government Stock 2023	15.0
90	9.42% West Bengal Government Stock 2023	10.0
91	9.37% West Bengal Government Stock 2023	5.0
92	9.54% West Bengal Government Stock 2023	10.0
93	9.40% West Bengal S.D.L. 2024	8.0
94	9.26% West Bengal S.D.L. 2024	12.0
95	9.42% West Bengal S.D.L. 2024	10.0
96	9.72% West Bengal S.D.L. 2024	10.0
97	9.85% West Bengal S.D.L. 2024	10.0
98	9.70% West Bengal S.D.L. 2024	10.0
99	9.40% West Bengal S.D.L. 2024	18.0
100	9.23% West Bengal S.D.L. 2024	8.0
101	9.15% West Bengal S.D.L. 2024	10.0
102	9.00% West Bengal S.D.L. 2024	10.0
103	8.99% West Bengal S.D.L. 2024	20.0
104	9.10% West Bengal S.D.L. 2024	15.0
105	8.98% West Bengal S.D.L. 2024	15.0
106	8.74% West Bengal S.D.L. 2024	15.0
107	8.44% West Bengal S.D.L. 2024	10.0
108	8.45% West Bengal S.D.L. 2024	10.0
109	8.17% West Bengal S.D.L. 2024	10.0
110	8.27% West Bengal S.D.L. 2024	10.0
111	8.10% West Bengal S.D.L. 2025	30.0
112	8.08% West Bengal S.D.L. 2025	25.0
113	8.10% West Bengal S.D.L. 2025	13.0
114	8.08% West Bengal S.D.L. 2025	10.0
115	8.17% West Bengal S.D.L. 2025	15.0
116	8.21% West Bengal S.D.L. 2025	15.0
117	8.31% West Bengal S.D.L. 2025	15.0
118	8.30% West Bengal S.D.L. 2025	15.0
119	8.17% West Bengal S.D.L. 2025	15.0
120	7.97% West Bengal S.D.L. 2025	10.0
121	8.15% West Bengal S.D.L. 2025	15.0
122	8.18% West Bengal S.D.L. 2025	12.0
123	8.22% West Bengal S.D.L. 2025	10.0

Statement 22: State Government Market Loans (Concl'd.)

(₹ billion)

Sr. No.	Particulars	Balance as at end-March 2016
124	8.27% West Bengal S.D.L. 2025	13.0
125	8.31% West Bengal S.D.L. 2026	10.0
126	8.40% West Bengal S.D.L. 2026	15.0
127	8.51% West Bengal S.D.L. 2026	10.0
128	8.88% West Bengal S.D.L. 2026	25.0
129	8.57% West Bengal S.D.L. 2026	10.0
130	8.10% West Bengal S.D.L. 2026	25.0
	TOTAL [A]	1,624.1
Power Bonds		
1	8.50% West Bengal Government Power Bonds April 2016 (03700)	—
	TOTAL [B]	—
	TOTAL [A+B]	1,624.1
Compensation Bonds		
1	3.00% West Bengal Estate Acquisition Compensation Bonds	—
2	5.00% ULC (West Bengal) Bonds 1976	—
	TOTAL [C]	—
	TOTAL [A+B+C]	1,624.1
Loans Not Bearing Interest		
1	7.50% West Bengal S.D.L. 1997	—
2	9.75% West Bengal Loan 1998	—
3	9.00% West Bengal S.D.L. 1999	—
4	8.75% West Bengal S.D.L. 2000	—
5	11.00% West Bengal S.D.L. 2001	—
6	11.00% West Bengal S.D.L. 2002	—
7	13.50% West Bengal S.D.L. 2003	—
8	12.50% West Bengal S.D.L. 2004	—
9	14.00% West Bengal S.D.L. 2005	—
10	13.75% West Bengal S.D.L. 2007	—
11	13.05% West Bengal S.D.L. 2007	—
12	13.00% West Bengal S.D.L. 2007	—
13	11.50% West Bengal S.D.L. 2008	—
14	12.15% West Bengal S.D.L. 2008	—
15	12.25% West Bengal S.D.L. 2009	—
16	11.50% West Bengal S.D.L. 2009	—

Sr. No.	Particulars	Balance as at end-March 2016
17	11.50% West Bengal S.D.L. 2010	—
18	10.35% West Bengal S.D.L. 2011	—
19	11.50% West Bengal S.D.L. 2011	—
20	12.00% West Bengal S.D.L. 2011	—
21	9.45% West Bengal S.D.L. 2011	—
22	6.35% West Bengal S.D.L. 2013 (II Sr)	—
23	7.53% West Bengal S.D.L. 2015	—
	TOTAL [D]	—
	TOTAL [A+B+C+D]	1,624.1
PUDUCHERRY		
Loans Bearing Interest		
1	7.90% Puducherry Government Stock 2018	1.8
2	8.40% Puducherry Government Stock 2018	1.6
3	8.81% Puducherry Government Stock 2018	1.0
4	8.48% Puducherry Government Stock 2019	—
5	8.55% Puducherry Government Stock 2019	2.5
6	8.30% Puducherry Government Stock 2019	5.0
7	8.41% Puducherry Government Stock 2020	2.0
8	8.53% Puducherry Government Stock 2021	2.5
9	8.47% Puducherry Government Stock 2021	1.5
10	8.80% Puducherry Government Stock 2022	4.0
11	9.03% Puducherry Government Stock 2022	1.3
12	8.64% Puducherry Government Stock 2023	1.5
13	8.57% Puducherry Government Stock 2023	1.5
14	9.37% Puducherry Government Stock 2023	2.7
15	9.25% Puducherry S.D.L. 2024	1.0
16	9.38% Puducherry S.D.L. 2024	1.3
17	8.81% Puducherry S.D.L. 2024	1.0
18	8.89% Puducherry S.D.L. 2024	2.0
19	8.46% Puducherry S.D.L. 2024	1.0
20	8.15% Puducherry S.D.L. 2025	0.5
21	8.07% Puducherry S.D.L. 2025	0.2
22	8.30% Puducherry S.D.L. 2025	1.0
23	8.32% Puducherry S.D.L. 2025	1.0
24	7.95% Puducherry S.D.L. 2025	1.3
25	8.16% Puducherry S.D.L. 2025	1.3
	TOTAL [A]	40.4

⌋ Nil/Negligible.

* Physical Balances held at Hyderabad Public Debt Office are liability of Composite State of Andhra Pradesh only

\$ The loans at Sr. No.1 to 45 in the list of current loans & "Power Bonds" and Nil loans under "loans not bearing interest subsequent to reorganisation" are the liability of State Government of Bihar only. The rest of the loans pertains to the public debt of the composite state of Bihar, to be bifurcated in the population ratio of 74.71% & 25.29% for Bihar & Jharkhand respectively.

** Loans at Sr. No.1 to 20 in the list of "loans bearing interest" and NIL in the list of "loans not bearing interest subsequent to reorganisation" and "Power Bonds" is the liability of State Government of Chhattisgarh only. The rest of the loans pertains to public debt of the composite state of Madhya Pradesh to be bifurcated in the ratios as per Government of India order FNo.9(2)-B(5)/2002 dated September 25, 2002

\$\$ The loans at Sr. No.1 to 45 in the list of current loans & "Power Bonds" and "loans not bearing interest subsequent to reorganisation" are the liability of State Government of Jharkhand only. The rest of the loans pertains to public debt of the composite state of Bihar, to be bifurcated in the population ratio of 74.71% & 25.29% for Bihar & Jharkhand respectively.

Loans at Sr. No.1 to 55 in the list of "loans bearing interest", 2 loans in the list of "loans not bearing interest subsequent to reorganisation" and "Power Bonds" is the liability of State Government of Madhya Pradesh only. The rest of the loans pertains to public debt of the composite state of Madhya Pradesh to be bifurcated in the ratios as per Government of India order FNo.9(2)-B(5)/2002 dated September 25, 2002

^ Includes Amount of ₹10,070/- reduced during the quarter Jan-Mar. 2010

@ The loans at Sr. No.1 to 99 in the list of current loans, "Power Bonds" and loans at Sr. No.1 to 19 in the list of "loans not bearing interest subsequent to reorganisation" is the liability of State Government of Uttar Pradesh only. The rest of the loans pertains to public debt of the composite state of Uttar Pradesh, to be bifurcated in the ratio of 94.9676% & 5.0324% for the state of Uttar Pradesh & Uttarakhand respectively.

@@ The loans at Sr. No.1 to 40 in the list of current loans and "Power Bonds" and Nil loans under "loans not bearing interest subsequent to reorganisation" is the liability of State Government of Uttarakhand only. The rest of the loans pertains to public debt of the composite state of Uttar Pradesh, to be bifurcated in the ratio of 94.9676% & 5.0324% for the state of Uttar Pradesh & Uttarakhand respectively.

Statement 23: Maturity Profile of Outstanding State Government Securities
(Outstanding as on March 31, 2016)

(₹ billion)

Name of the States	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2028-29	2030-31	Total
	2	3	4	5	6	7	8	9	10	11	12	13	14
I. Non-Special Category													
1. Andhra Pradesh	18.0	54.1	48.4	89.7	70.0	90.4	116.6	140.7	140.8	180.5	-	-	949.3
2. Bihar	9.0	10.9	34.0	30.0	26.0	40.0	71.0	65.0	81.0	115.0	-	-	481.8
3. Chattisgarh	3.0	-	-	7.0	-	-	15.0	30.0	42.0	48.5	-	-	145.5
4. Goa	1.5	4.0	5.0	6.0	3.0	5.5	8.5	9.9	8.0	14.5	-	-	65.9
5. Gujarat	37.8	82.2	85.3	90.0	115.0	165.0	124.0	140.5	149.2	142.6	-	20.0	1151.6
6. Haryana	4.4	8.0	33.0	40.0	44.5	63.6	93.3	114.5	116.0	141.0	-	-	658.2
7. Jharkhand	4.3	11.9	14.9	18.4	5.0	12.5	36.0	29.5	49.5	53.5	-	-	235.6
8. Karnataka	39.8	47.5	74.2	60.0	20.0	75.0	30.0	150.0	185.0	161.9	-	-	843.3
9. Kerala	26.1	43.0	55.2	54.6	55.0	88.8	115.8	128.0	132.0	150.0	-	-	848.5
10. Madhya Pradesh	15.5	18.8	45.0	58.2	39.0	40.0	45.0	50.0	103.0	147.0	-	-	561.4
11. Maharashtra	35.3	85.2	177.6	155.0	115.0	210.0	175.0	236.0	250.8	325.0	-	-	1764.9
12. Odisha	6.6	-	10.0	10.0	20.0	4.7	-	-	10.0	20.0	-	-	81.3
13. Punjab	14.6	41.2	50.6	88.9	49.3	82.0	97.0	90.0	60.5	98.0	-	-	672.0
14. Rajasthan	17.3	39.9	63.6	75.0	61.8	45.0	80.4	88.0	133.0	148.0	-	-	751.9
15. Tamil Nadu	22.6	49.4	108.5	126.0	111.8	145.0	180.0	195.0	243.5	297.8	-	-	1479.5
16. Telangana	12.8	12.4	70.9	54.1	50.0	64.6	83.4	103.4	101.2	138.5	-	-	691.3
17. Uttar Pradesh	41.5	44.2	126.9	138.8	120.0	158.3	95.0	80.0	175.0	300.0	-	-	1279.7
18. West Bengal	32.0	116.1	124.0	161.1	95.0	221.9	205.0	210.0	219.0	240.0	-	-	1624.1
II. Special Category													
1. Arunachal Pradesh	1.7	1.9	0.3	0.8	-	0.3	1.7	2.3	3.1	1.3	-	-	13.3
2. Assam	11.0	9.6	25.1	19.1	8.0	-	3.0	-	29.5	31.5	-	-	136.7
3. Himachal Pradesh	12.4	20.5	21.0	14.2	9.5	13.3	13.6	19.3	23.5	21.5	-	-	168.6
4. Jammu & Kashmir	8.9	22.3	17.6	11.1	33.1	29.8	21.5	20.8	14.0	22.5	-	-	201.5
5. Manipur	1.5	2.5	3.0	5.0	2.6	1.5	2.8	3.5	4.6	6.0	-	-	33.0
6. Meghalaya	2.8	2.0	2.6	2.7	1.9	3.1	3.9	3.4	5.5	6.8	-	-	34.6
7. Mizoram	2.1	1.5	1.2	1.6	2.7	3.0	1.9	2.6	2.3	2.0	-	-	20.7
8. Nagaland	3.4	3.7	4.7	5.8	3.6	5.1	6.6	5.4	6.0	9.5	-	-	53.5
9. Sikkim	1.7	2.5	2.9	3.3	-	0.4	0.9	2.2	3.3	5.8	-	-	23.0
10. Tripura	2.4	-	1.6	3.5	2.9	3.0	6.5	5.5	1.5	5.8	-	-	32.5
11. Uttarakhand	3.7	8.3	10.1	6.0	9.9	14.0	17.5	25.0	24.0	39.0	-	-	157.5
All States	393.3	743.3	1216.9	1335.8	1074.4	1585.7	1650.7	1950.3	2316.7	2873.4	-	20.0	15160.6
<i>Memo item:</i>													
1. Puducherry	-	3.4	3.5	5.0	6.0	5.3	3.0	5.0	4.7	4.5	-	-	40.4

-: Nil/Negligible

Note: Compensation Bonds, Loans not bearing interest and Power Bonds are not included.

Source: Reserve Bank records.

Statement 24: Maturity Profile of Outstanding State Government Securities - As percentage to Total
(Outstanding as on March 31, 2016)

Name of the States	(Per cent)													
	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2028-29	2030-31	Total	
I. Non-Special Category														
1. Andhra Pradesh	1.9	5.7	5.1	9.5	7.4	9.5	12.3	14.8	14.8	19.0	-	-	100.0	
2. Bihar	1.9	2.3	7.1	6.2	5.4	8.3	14.7	13.5	16.8	23.9	-	-	100.0	
3. Chattisgarh	2.1	-	-	4.8	-	-	10.3	20.6	28.9	33.3	-	-	100.0	
4. Goa	2.3	6.1	7.6	9.1	4.6	8.3	12.9	15.0	12.1	22.0	-	-	100.0	
5. Gujarat	3.3	7.1	7.4	7.8	10.0	14.3	10.8	12.2	13.0	12.4	-	1.7	100.0	
6. Haryana	0.7	1.2	5.0	6.1	6.8	9.7	14.2	17.4	17.6	21.4	-	-	100.0	
7. Jharkhand	1.8	5.1	6.3	7.8	2.1	5.3	15.3	12.5	21.0	22.7	-	-	100.0	
8. Karnataka	4.7	5.6	8.8	7.1	2.4	8.9	3.6	17.8	21.9	19.2	-	-	100.0	
9. Kerala	3.1	5.1	6.5	6.4	6.5	10.5	13.7	15.1	15.6	17.7	-	-	100.0	
10. Madhya Pradesh	2.8	3.3	8.0	10.4	6.9	7.1	8.0	8.9	18.3	26.2	-	-	100.0	
11. Maharashtra	2.0	4.8	10.1	8.8	6.5	11.9	9.9	13.4	14.2	18.4	-	-	100.0	
12. Odisha	8.1	-	12.3	12.3	24.6	5.8	-	-	12.3	24.6	-	-	100.0	
13. Punjab	2.2	6.1	7.5	13.2	7.3	12.2	14.4	13.4	9.0	14.6	-	-	100.0	
14. Rajasthan	2.3	5.3	8.5	10.0	8.2	6.0	10.7	11.7	17.7	19.7	-	-	100.0	
15. Tamil Nadu	1.5	3.3	7.3	8.5	7.6	9.8	12.2	13.2	16.5	20.1	-	-	100.0	
16. Telangana	1.9	1.8	10.3	7.8	7.2	9.3	12.1	15.0	14.6	20.0	-	-	100.0	
17. Uttar Pradesh	3.2	3.5	9.9	10.8	9.4	12.4	7.4	6.3	13.7	23.4	-	-	100.0	
18. West Bengal	2.0	7.1	7.6	9.9	5.8	13.7	12.6	12.9	13.5	14.8	-	-	100.0	
II. Special Category														
1. Arunachal Pradesh	12.5	14.0	2.0	6.0	-	2.5	12.8	17.4	23.1	9.8	-	-	100.0	
2. Assam	8.0	7.0	18.3	14.0	5.9	-	2.2	-	21.6	23.0	-	-	100.0	
3. Himachal Pradesh	7.3	12.2	12.5	8.4	5.6	7.9	8.1	11.4	13.9	12.8	-	-	100.0	
4. Jammu & Kashmir	4.4	11.0	8.7	5.5	16.4	14.8	10.7	10.3	6.9	11.2	-	-	100.0	
5. Manipur	4.6	7.5	9.2	15.2	7.8	4.5	8.3	10.6	14.0	18.2	-	-	100.0	
6. Meghalaya	8.2	5.7	7.5	7.9	5.5	9.0	11.1	9.8	15.7	19.6	-	-	100.0	
7. Mizoram	9.9	7.1	5.9	7.5	12.8	14.5	9.0	12.5	11.1	9.7	-	-	100.0	
8. Nagaland	6.3	6.9	8.7	10.8	6.6	9.4	12.2	10.0	11.2	17.8	-	-	100.0	
9. Sikkim	7.4	10.9	12.7	14.3	-	1.7	4.1	9.3	14.3	25.2	-	-	100.0	
10. Tripura	7.3	-	4.8	10.8	8.8	9.2	19.9	16.9	4.6	17.7	-	-	100.0	
11. Uttarakhand	2.3	5.3	6.4	3.8	6.3	8.9	11.1	15.9	15.2	24.8	-	-	100.0	
All States	2.6	4.9	8.0	8.8	7.1	10.5	10.9	12.9	15.3	19.0	-	0.1	100.0	
<i>Memo item:</i>														
1. Puducherry	-	8.3	8.7	12.4	14.8	13.2	7.5	12.4	11.6	11.1	-	-	100.0	

—: Nil/Negligible

Note: Compensation Bonds, Loans not bearing interest, Power Bonds and Special Bonds (UDAY) are not included.

Source: Reserve Bank records.

Statement 25: Investment Outstanding in Treasury Bills
(As at end-March)

State	2007		2008		2009		2010		2011		2012		2013		2014		2015		2016		2017	
	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23
I. Non-Special Category																						
1. Andhra Pradesh	34.2	-	63.8	-	22.9	-	22.8	-	45.4	-	35.0	-	45.8	-	70.6	-	-	-	27.1	5.0	37.0	-
2. Bihar	16.7	5.4	44.5	-	39.5	-	43.2	-	22.7	-	4.0	-	20.5	-	36.3	4.0	35.2	4.0	81.9	-	130.0	-
3. Chhattisgarh	11.2	14.0	16.4	12.9	7.9	10.5	14.1	-	32.4	1.9	15.1	2.2	26.2	0.6	15.9	-	-	18.6	-	-	25.1	-
4. Goa	3.5	-	6.5	-	5.3	-	4.0	-	8.3	-	5.6	-	1.9	-	1.9	-	2.5	-	2.5	-	3.4	-
5. Gujarat	21.1	30.0	82.2	-	74.5	-	55.8	-	72.4	10.0	122.4	-	89.3	35.0	109.3	-	114.1	-	79.5	-	117.0	-
6. Haryana	29.0	35.0	8.5	55.0	27.6	-	0.2	-	6.0	-	2.9	-	0.1	-	36.9	-	24.9	-	40.9	-	24.7	-
7. Jharkhand	9.6	-	14.7	-	9.8	-	13.6	-	8.8	-	-	-	7.4	-	8.5	-	6.7	-	21.0	-	14.4	-
8. Karnataka	16.0	40.0	34.9	-	75.3	-	89.1	-	68.9	-	76.7	-	68.9	-	109.9	-	180.0	-	169.5	-	240.1	-
9. Kerala	8.3	-	8.4	-	25.8	-	32.3	-	35.1	-	27.1	-	32.0	-	7.6	-	1.4	-	16.4	-	19.5	-
10. Madhya Pradesh	25.1	-	27.6	-	29.3	-	55.7	-	92.3	-	67.0	-	68.2	-	39.1	-	48.0	-	95.0	-	106.4	-
11. Maharashtra	47.1	-	65.0	20.0	173.1	-	201.2	-	244.8	-	190.6	80.0	376.6	-	47.8	275.0	144.6	190.0	215.3	150.0	323.4	120.0
12. Odisha	26.2	20.0	48.2	10.4	63.1	-	47.8	-	51.5	5.0	39.1	30.0	43.6	30.0	38.8	-	38.2	-	57.9	-	86.9	-
13. Punjab	4.6	-	7.3	-	1.0	-	1.9	-	-	-	-	-	-	-	-	-	2.5	-	51.8	-	-	-
14. Rajasthan	-	23.5	33.9	25.6	52.7	-	26.8	-	14.6	44.1	7.1	88.0	51.3	76.0	22.0	81.1	21.3	67.0	29.2	49.6	55.8	25.2
15. Tamil Nadu	34.1	63.4	52.8	65.5	116.2	28.2	174.7	-	100.8	40.9	107.2	19.9	148.9	44.1	140.8	71.4	120.0	104.2	94.4	146.7	151.8	193.1
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	54.8	100.0	54.5	95.0	88.1	-	25.9	-	92.8	-	135.1	-	48.2	-	45.9	-	-	-	6.1	-	12.0	-
18. West Bengal	11.4	-	21.2	-	19.2	-	6.0	-	-	-	30.8	-	44.9	100.0	51.3	-	27.5	-	67.9	-	124.8	-
Total (I)	352.8	331.4	590.3	284.4	831.3	38.7	814.7	-	896.7	101.9	865.4	220.1	1073.8	285.8	782.6	431.6	785.6	365.2	1100.2	351.2	1473.0	338.2
II. Special Category																						
1. Arunachal Pradesh	0.4	-	8.5	-	9.7	4.0	8.8	-	11.6	-	0.5	-	2.0	-	-	-	-	-	12.0	-	2.8	-
2. Assam	25.5	7.5	44.5	7.5	81.5	7.5	79.3	2.5	67.5	-	60.2	-	62.7	-	6.8	30.0	20.0	-	61.4	14.0	38.0	14.0
3. Himachal Pradesh	-	-	11.2	-	11.3	-	5.8	-	9.1	-	9.5	-	2.7	-	-	-	-	-	5.6	-	7.6	-
4. Jammu & Kashmir	-	-	-	-	-	-	-	-	-	-	7.1	-	1.5	-	1.8	-	-	-	0.4	-	-	-
5. Manipur	3.2	-	6.2	-	8.4	-	5.9	-	1.5	-	-	-	-	-	3.2	-	1.3	-	-	-	-	-
6. Meghalaya	3.7	-	4.8	-	5.4	-	5.0	-	8.4	-	3.0	-	-	-	13.2	-	8.8	-	2.7	-	13.7	-
7. Mizoram	-	-	2.7	-	2.0	-	0.3	-	0.8	-	-	-	-	-	0.3	-	1.1	-	1.5	-	4.4	-
8. Nagaland	-	-	0.8	-	1.7	-	3.1	-	2.7	-	-	-	-	-	-	-	1.4	-	-	-	0.4	-
9. Tripura	5.4	3.0	5.8	3.0	7.6	-	2.6	-	6.6	-	11.0	-	23.1	-	35.5	-	12.9	24.0	13.5	13.0	8.0	11.0
10. Uttarakhand	1.3	-	-	-	-	-	-	-	-	-	0.5	-	5.6	-	8.0	-	5.9	-	3.5	-	4.5	-
Total (II)	39.4	10.5	84.5	10.5	127.5	11.5	110.9	2.5	108.3	-	91.9	-	97.4	-	68.6	30.0	51.4	24.0	100.6	27.0	79.5	25.0
Grand Total (I+II)	392.2	341.9	674.8	294.9	958.8	50.2	925.6	2.5	1005.0	101.9	957.3	220.1	1171.2	285.8	851.3	461.6	837.0	389.2	1200.9	378.2	1552.5	363.2
<i>Memo item:</i>																						
1. Puducherry	-	-	-	-	-	-	-	-	-	-	8.6	-	9.4	-	10.6	1.3	4.9	5.1	4.9	5.1	8.1	2.8

ITB: Intermediate Treasury Bills ATB: Auction Treasury Bills.

Source: Reserve Bank records.

Statement 26: Expenditure on Education* – As Ratio to Aggregate Expenditure

State	(Per cent)																	
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	
I. Non-Special Category																		
1. Andhra Pradesh	13.3	12.5	11.7	11.6	9.8	11.1	10.8	9.0	9.0	10.0	12.5	13.0	12.9	13.7	12.6	15.1	15.3	
2. Bihar	23.7	20.7	18.4	18.9	15.8	19.6	19.7	17.6	18.5	18.1	16.3	17.0	20.9	18.7	17.5	18.9	15.8	
3. Chhattisgarh	13.1	12.4	11.0	10.8	12.3	13.4	12.9	13.5	14.4	15.6	18.6	17.7	16.3	18.0	20.2	19.0	19.7	
4. Goa	11.9	10.5	12.0	12.1	13.9	12.3	13.7	12.3	13.3	14.1	15.4	14.8	15.4	15.7	15.1	14.3	14.2	
5. Gujarat	13.6	12.7	13.5	11.2	11.5	12.6	12.7	13.4	11.7	13.8	15.9	15.8	14.3	15.0	15.2	15.5	14.1	
6. Haryana	14.6	13.8	13.7	10.2	11.6	13.4	11.9	12.9	15.0	16.3	17.3	16.0	15.4	15.4	16.9	13.1	15.3	
7. Jharkhand	–	16.2	19.0	14.2	14.9	15.8	15.2	15.1	18.6	15.4	15.8	15.9	14.8	13.5	14.6	13.7	15.3	
8. Karnataka	17.7	16.0	14.8	12.9	12.7	14.0	13.1	14.4	16.1	14.0	15.6	14.7	15.5	15.0	14.3	14.3	12.7	
9. Kerala	20.0	19.0	17.6	15.7	16.2	16.6	17.1	15.9	16.7	16.8	17.0	17.7	17.2	16.4	15.3	15.3	15.3	
10. Madhya Pradesh	16.3	12.5	12.2	9.9	8.8	10.2	12.4	11.1	12.8	13.0	14.2	12.4	13.2	15.4	14.8	14.5	17.0	
11. Maharashtra	22.3	22.1	18.9	15.5	14.0	15.7	16.4	17.2	17.0	19.1	20.8	20.2	20.7	20.5	19.2	18.6	18.2	
12. Odisha	15.9	14.6	14.3	12.2	12.6	14.7	12.8	14.3	16.9	18.2	18.3	16.4	15.5	15.0	15.5	14.1	14.7	
13. Punjab	13.2	11.7	12.1	10.2	10.1	11.3	8.9	10.3	11.3	12.2	11.7	14.8	15.3	14.2	14.3	15.1	15.1	
14. Rajasthan	18.8	18.2	15.5	14.1	13.8	17.2	15.6	14.6	17.9	19.0	19.1	17.8	16.1	16.3	16.7	12.4	14.9	
15. Tamil Nadu	18.0	17.3	13.8	12.6	11.2	13.6	12.2	12.7	13.1	15.2	15.2	14.3	14.7	16.0	15.8	15.5	14.7	
16. Telangana	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	
17. Uttar Pradesh	16.8	16.0	14.6	9.1	12.5	15.2	14.7	14.1	13.2	13.8	16.1	17.1	17.3	16.0	15.0	14.7	16.3	
18. West Bengal	17.1	16.2	15.9	11.8	14.9	13.7	15.2	15.2	13.1	17.7	19.7	19.1	18.1	17.2	17.2	14.8	16.8	
II. Special Category																		
1. Arunachal Pradesh	6.4	13.3	12.1	9.1	10.7	9.9	10.7	10.8	11.4	12.2	10.8	11.4	12.2	11.5	13.2	12.1	15.1	
2. Assam	25.5	21.9	22.4	22.3	17.0	20.8	20.4	20.1	18.8	16.4	22.0	20.3	20.6	22.6	24.7	20.7	21.0	
3. Himachal Pradesh	17.0	16.2	14.5	12.4	13.5	14.1	14.1	15.4	16.2	16.3	17.9	17.8	17.3	17.8	17.7	18.5	19.1	
4. Jammu and Kashmir	11.1	11.6	10.9	11.1	9.7	9.3	10.0	9.2	10.0	11.3	12.7	12.6	12.1	13.0	12.6	13.7	13.5	
5. Manipur	20.2	13.7	13.3	13.1	15.3	15.4	11.9	14.2	12.0	11.9	10.7	10.6	11.7	12.8	14.0	13.8	13.2	
6. Meghalaya	16.6	17.9	15.3	15.2	15.0	15.5	14.1	15.5	12.8	14.8	16.1	17.3	15.8	16.6	17.1	15.4	15.3	
7. Mizoram	16.2	16.0	14.5	12.0	13.8	13.4	13.8	13.2	14.1	14.9	14.9	15.7	15.7	17.1	17.4	16.4	14.6	
8. Nagaland	13.8	11.0	11.0	10.8	11.0	11.6	12.3	11.4	11.2	11.3	13.4	12.1	13.2	15.3	13.7	15.4	14.8	
9. Sikkim	14.2	8.0	7.6	11.8	8.8	10.4	10.5	9.2	10.6	12.4	17.3	14.0	15.0	15.6	15.8	15.9	17.0	
10. Tripura	19.3	18.6	19.2	18.3	20.0	15.3	15.9	15.1	14.4	16.2	17.2	17.0	15.9	16.4	15.5	15.4	14.5	
11. Uttarakhand	21.5	21.1	20.0	17.6	18.4	17.2	18.1	17.6	18.2	22.6	23.5	22.1	20.7	20.3	19.0	18.5	18.2	
All States	17.4	16.2	15.1	12.6	12.7	14.2	14.0	13.8	14.3	15.3	16.6	16.3	16.4	16.5	16.0	15.4	15.6	
All States (Per cent to GDP)	2.8	2.6	2.5	2.3	2.3	2.2	2.2	2.2	2.3	2.4	2.5	2.5	2.5	2.5	2.6	2.9	2.9	
<i>Memo item:</i>																		
1. NCT Delhi	15.1	13.7	12.1	10.9	13.1	14.9	15.1	13.3	15.8	16.3	16.3	18.0	18.3	18.1	21.2	21.2	22.8	
2. Puducherry	–	–	–	–	–	10.7	9.9	10.0	12.4	13.2	13.2	13.0	14.5	11.9	11.8	11.8	13.2	

RE: Revised Estimates. BE: Budget Estimates. -: Not applicable/Not available.
 *: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.
 Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 27: Expenditure on Medical and Public Health and Family Welfare* – As Ratio to Aggregate Expenditure

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
I. Non-Special Category																	
1. Andhra Pradesh	4.7	4.4	4.0	3.7	3.2	3.4	3.3	3.3	3.6	3.9	4.1	4.4	4.2	4.3	4.1	4.4	4.7
2. Bihar	5.9	4.9	4.2	3.8	3.1	4.5	4.2	4.4	3.5	3.5	3.3	3.5	3.5	3.2	3.8	3.7	5.3
3. Chhattisgarh	4.1	4.3	4.0	3.3	3.3	3.4	3.5	3.2	3.5	3.7	3.6	3.8	3.7	3.9	4.9	5.1	5.7
4. Goa	4.4	3.8	4.0	4.5	4.7	4.9	4.6	4.6	5.4	5.3	5.6	5.8	5.8	5.7	5.6	5.8	6.0
5. Gujarat	3.4	2.8	3.2	2.7	2.8	3.1	2.9	3.2	3.1	3.8	4.2	4.2	4.7	4.9	5.5	5.6	5.4
6. Haryana	3.3	3.0	3.3	2.4	2.7	3.1	2.5	2.6	2.9	3.4	3.2	3.1	3.4	3.6	4.0	3.3	4.3
7. Jharkhand	—	4.9	4.2	4.1	3.7	6.9	6.3	5.0	5.1	4.4	4.1	3.8	3.1	3.8	4.0	4.6	4.8
8. Karnataka	5.1	4.9	4.2	3.4	3.0	3.3	3.1	3.8	3.8	3.6	3.9	3.9	4.1	4.1	4.5	4.8	4.1
9. Kerala	5.3	5.8	4.8	4.3	4.5	4.7	4.9	4.5	4.8	4.8	5.1	5.4	5.2	5.2	5.3	5.6	5.1
10. Madhya Pradesh	5.1	4.1	4.1	3.3	3.1	3.4	3.8	3.5	3.4	3.3	3.6	3.2	4.0	3.8	4.3	4.0	4.4
11. Maharashtra	3.9	4.3	3.7	3.2	2.7	3.2	3.1	3.5	3.5	3.3	3.6	3.6	3.9	3.9	4.3	4.9	3.9
12. Odisha	4.2	3.7	3.8	3.2	4.0	3.0	3.1	3.3	3.5	3.8	3.5	3.2	3.7	3.5	4.9	4.6	5.0
13. Punjab	4.5	3.9	3.5	3.0	2.9	3.4	2.7	2.9	3.0	3.2	3.3	4.3	4.3	4.1	4.4	5.1	4.9
14. Rajasthan	5.2	5.2	4.2	4.0	3.7	4.4	4.1	4.0	4.8	4.8	4.8	5.1	4.8	5.0	5.6	4.6	5.6
15. Tamil Nadu	4.9	4.9	4.1	3.8	3.2	4.2	3.3	3.3	3.7	4.8	4.8	4.0	4.4	4.5	4.7	4.7	4.5
16. Telangana																	
17. Uttar Pradesh	4.0	3.6	3.8	2.7	3.8	5.1	5.7	4.8	4.7	5.0	4.8	4.4	5.0	4.6	5.1	4.8	5.6
18. West Bengal	5.6	5.0	4.9	3.7	4.2	3.9	4.1	4.0	3.6	4.8	4.8	4.8	4.2	4.5	5.2	4.9	4.5
II. Special Category																	
1. Arunachal Pradesh	5.0	4.9	4.5	3.5	4.5	3.1	4.4	3.8	4.3	4.2	4.3	4.4	4.3	4.4	6.6	5.0	6.3
2. Assam	4.7	4.2	3.7	3.5	2.9	3.4	4.2	4.3	5.0	5.7	5.2	4.9	4.6	4.6	4.2	6.1	5.3
3. Himachal Pradesh	5.6	4.9	4.5	4.3	4.6	4.6	4.4	4.4	4.5	4.8	5.1	4.8	4.9	5.1	5.4	5.9	5.9
4. Jammu and Kashmir	4.9	5.5	5.2	5.5	4.9	4.5	5.4	5.3	4.8	5.2	5.1	5.2	5.1	5.6	5.6	5.7	4.7
5. Manipur	4.8	3.4	2.9	3.2	2.6	3.0	2.7	4.1	3.5	4.4	5.0	5.7	4.9	5.7	6.5	5.3	5.1
6. Meghalaya	5.6	6.6	5.9	5.5	4.9	5.5	5.1	5.4	4.4	6.0	6.2	5.4	6.5	6.6	7.5	6.1	6.9
7. Mizoram	5.4	5.4	5.0	5.0	4.3	3.5	3.6	3.9	6.1	7.1	4.2	4.2	4.1	4.7	5.2	6.8	5.2
8. Nagaland	5.2	4.1	4.6	4.0	5.7	4.3	4.2	4.3	3.8	3.9	4.3	4.3	4.1	4.2	5.1	5.5	5.1
9. Sikkim	3.7	2.2	2.0	2.9	2.6	2.8	2.5	2.6	3.0	3.5	4.4	5.7	6.2	5.7	5.4	5.4	4.9
10. Tripura	4.0	3.7	3.8	3.4	3.5	4.7	5.1	5.0	4.8	4.8	4.4	5.3	4.4	5.2	6.1	6.8	4.4
11. Uttarakhand	3.1	4.4	3.8	3.4	3.9	4.6	4.8	4.6	4.5	3.9	4.9	4.9	4.9	4.9	5.5	5.6	5.0
All States	4.6	4.4	4.0	3.4	3.4	3.9	3.9	3.8	3.9	4.2	4.2	4.2	4.3	4.4	4.8	4.8	4.9
All States (Per cent to GDP)	0.7	0.7	0.7	0.6	0.6	0.6	0.6	0.6	0.6	0.7	0.6	0.6	0.7	0.7	0.8	0.9	0.9
<i>Memo item:</i>																	
1. NCT Delhi	7.2	6.7	6.3	6.0	6.6	8.2	8.5	7.2	8.2	8.0	9.3	9.9	9.2	8.7	11.7	10.5	11.3
2. Puducherry	—	—	—	—	—	5.4	7.6	7.9	6.1	7.7	7.1	8.9	8.4	7.1	7.9	8.5	8.1

RE: Revised Estimates.

BE: Budget Estimates.

—: Not applicable/Not available.

*: It includes revenue expenditure and capital outlay.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 28: Outstanding Guarantees of State Governments
(As at end-March)

State	(₹ billion)																
	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
1. Andhra Pradesh	102.4	153.4	153.2	177.1	174.0	174.6	168.7	167.5	152.6	116.4	100.5	151.7	312.4	106.8	106.8	—	
2. Assam	18.5	11.0	10.2	6.1	12.2	8.6	—	8.0	3.0	2.5	—	1.1	—	—	—	—	
3. Bihar	10.0	7.9	9.0	11.7	5.9	6.2	5.6	—	11.2	6.4	6.7	10.9	—	20.0	23.0	23.0	
4. Chhattisgarh	0.2	2.7	3.0	6.2	14.2	42.0	12.9	17.5	11.2	11.2	22.2	24.7	17.5	16.2	20.1	39.4	
5. Goa	—	—	—	—	—	—	5.0	—	—	—	—	—	—	—	—	—	
6. Gujarat	187.2	190.0	176.2	156.8	140.8	127.0	115.6	103.4	99.8	88.2	76.2	63.9	—	60.2	160.0	160.0	
7. Haryana	86.0	76.8	58.7	42.1	56.3	50.7	27.0	45.8	45.4	45.3	56.0	207.3	273.1	306.2	—	—	
8. Himachal Pradesh	41.1	21.5	46.1	43.2	35.5	21.3	25.9	19.6	19.5	28.6	27.6	31.2	—	42.8	—	—	
9. Jammu and Kashmir	10.3	10.3	36.3	50.7	—	—	97.1	25.4	30.4	—	—	—	—	28.6	51.6	51.6	
10. Jharkhand	—	—	—	—	—	—	—	—	—	—	—	—	1.6	1.6	1.6	1.6	
11. Karnataka	118.5	133.1	141.8	174.5	88.8	97.3	103.9	81.8	69.5	66.2	66.4	66.9	77.8	110.3	122.9	—	
12. Kerala	119.4	126.2	140.1	123.2	119.4	94.1	83.2	76.0	75.0	74.3	82.8	91.0	97.6	111.3	—	—	
13. Madhya Pradesh	96.7	96.7	99.7	94.4	136.9	57.0	—	19.1	—	49.8	50.7	56.1	—	—	2.8	—	
14. Maharashtra	355.2	380.0	670.7	588.2	594.7	429.9	360.9	213.0	173.2	150.4	113.1	93.9	77.1	82.7	—	—	
15. Manipur	—	—	—	—	2.2	1.9	2.1	2.2	1.9	—	1.8	19.1	—	—	—	—	
16. Meghalaya	—	—	—	—	—	—	—	—	—	11.1	—	—	—	—	—	—	
17. Mizoram	—	—	—	—	—	1.3	—	1.2	1.0	1.0	—	—	—	—	—	—	
18. Nagaland	—	—	—	—	—	—	—	—	—	0.2	0.5	0.7	—	—	—	—	
19. Odisha	53.1	55.0	51.8	38.2	35.0	26.5	21.7	13.9	10.3	20.7	25.1	22.5	17.1	16.7	12.9	—	
20. Punjab	61.5	186.3	129.9	105.9	92.3	—	110.2	85.0	332.9	—	460.3	624.4	—	—	658.5	—	
21. Rajasthan	129.1	148.2	172.4	127.0	131.0	147.1	197.7	277.7	390.7	506.9	607.1	—	—	945.8	—	—	
22. Sikkim	—	—	—	—	—	0.8	0.8	—	0.8	—	1.6	1.9	—	1.1	0.9	0.7	
23. Tamil Nadu	120.0	119.2	108.2	77.8	63.3	58.5	56.1	54.2	59.6	—	221.2	240.7	495.0	537.0	515.9	—	
24. Telangana*	—	—	—	—	—	—	—	—	—	—	—	—	—	168.8	167.9	185.0	
25. Tripura	—	—	—	—	0.5	0.4	0.4	0.3	0.3	1.0	1.2	1.9	—	—	—	—	
26. Uttar Pradesh	62.7	36.0	83.6	84.3	110.6	127.4	133.6	209.2	172.2	—	294.5	353.9	693.0	744.5	—	—	
27. Uttarakhand	—	—	—	—	—	17.4	—	—	15.1	—	17.4	15.7	14.7	18.3	20.3	17.4	
28. West Bengal	76.4	103.3	110.4	141.5	135.2	131.4	136.8	120.2	103.9	72.3	77.8	67.2	45.5	93.2	87.4	—	
Total	1,648.1	1,855.1	2,198.3	2,042.6	1,948.5	1,621.3	1,665.1	1,540.8	1,768.2	1,252.5	2,313.4	2,146.6	2,122.4	3,412.0	1,952.5	478.8	
Per cent of GDP	7.2	7.6	8.0	6.3	5.3	3.8	3.3	2.7	2.7	1.6	2.6	2.2	1.9	2.7	1.4	0.3	
Memo item:																	
1. NCT Delhi	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
2. Puducherry	—	—	—	—	—	—	—	—	—	—	—	—	—	0.3	0.5	0.6	

—: Not available.

* : Data as on 1st January

Source: Information received from the state governments.

Statements

Statement 29: Expenditure on Wages and Salaries

State	(₹ billion)																
	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
1. Andhra Pradesh**	81.7	81.0	87.2	88.3	102.7	119.3	130.0	142.8	174.1	234.4	268.2	257.7	323.5	279.4	312.7	349.1	
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	20.4	22.3	-	-	-	-	
3. Assam	34.1	36.5	38.8	40.6	44.4	47.2	-	-	-	-	116.5	135.4	-	-	-	-	
4. Bihar\$	52.8	50.7	50.2	50.1	-	-	-	-	-	-	125.0	139.8	-	151.9	189.4	187.9	
5. Chhattisgarh	19.2	19.5	20.6	21.0	22.9	25.0	29.7	36.7	111.4	64.1	74.4	76.9	91.4	100.0	115.8	144.6	
6. Gujarat	23.1	24.6	25.5	25.7	27.1	28.0	81.2	86.6	102.5	158.7	174.6	186.4	-	209.5	215.0	240.7	
7. Haryana	29.2	31.6	31.4	34.6	37.4	40.3	44.7	63.5	83.1	95.2	96.0	106.2	112.9	133.0	155.1	193.1	
8. Himachal Pradesh	18.8	20.6	21.5	22.0	24.4	27.8	31.2	34.4	40.8	52.9	54.6	62.9	-	71.7	83.4	95.9	
9. Jammu and Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	-	114.7	167.9	185.4	
10. Jharkhand	-	-	-	-	-	25.5	-	-	54.5	-	62.6	64.5	67.7	76.2	93.5	108.6	
11. Karnataka*	49.7	49.4	53.2	53.9	59.0	65.5	84.1	99.3	103.0	110.9	115.4	160.8	178.1	197.4	214.3	237.8	
12. Kerala	42.6	47.5	51.4	54.2	56.8	66.6	77.9	91.8	99.3	112.1	162.9	175.6	196.2	216.9	235.3	281.0	
13. Madhya Pradesh	49.3	53.1	49.9	62.0	60.4	63.4	69.8	85.5	106.1	132.9	150.9	162.2	183.7	212.6	227.1	292.5	
14. Maharashtra	184.8	185.0	196.3	206.8	228.2	242.2	275.6	321.2	412.9	420.5	458.0	537.1	601.4	625.7	718.7	784.1	
15. Manipur	6.7	6.8	6.8	7.1	8.7	8.1	9.1	10.9	11.5	-	22.2	23.6	-	-	-	-	
16. Meghalaya	-	-	-	-	-	-	-	-	-	14.9	16.4	-	-	-	-	-	
17. Mizoram	4.7	4.9	5.0	5.6	5.4	6.2	-	-	-	14.3	-	-	-	-	-	-	
18. Nagaland	7.3	7.2	7.7	8.0	9.8	10.5	12.0	12.9	14.9	20.8	23.0	16.7	-	-	-	-	
19. Odisha	37.4	39.3	40.0	40.7	43.5	46.3	53.4	75.0	92.8	107.6	108.0	116.7	129.6	156.0	186.1	205.8	
20. Punjab	-	-	-	-	-	-	-	-	-	-	124.0	169.8	177.6	163.3	180.0	195.9	
21. Rajasthan ##	53.0	52.8	57.5	62.6	68.2	72.9	79.9	117.0	140.3	145.7	158.5	176.0	-	236.2	272.5	295.1	
22. Sikkim	4.0	4.3	4.5	4.5	5.0	4.3	-	-	-	-	11.1	11.9	-	15.1	17.8	18.8	
23. Tamil Nadu	82.6	79.8	79.7	85.1	89.8	107.0	121.6	160.0	194.9	238.3	268.0	276.0	318.6	370.7	414.5	455.4	
24. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	108.0	184.8	181.2	
25. Tripura	-	-	-	-	-	-	-	-	-	-	23.1	24.7	-	-	-	-	
26. Uttar Pradesh	69.6	74.0	80.4	84.2	90.6	98.7	111.9	238.6	333.5	-	273.2	291.5	300.9	326.8	379.7	458.0	
27. Uttarakhand	-	-	-	-	-	22.7	25.3	28.6	48.8	-	60.8	67.1	72.7	82.2	95.5	119.1	
28. West Bengal	93.0	92.7	94.5	98.0	101.9	108.8	122.1	137.7	213.2	249.5	269.8	283.4	294.3	309.9	329.1	361.9	
Total	943.5	961.1	1,001.9	1,054.7	1,086.0	1,236.1	1,359.4	1,742.2	2,337.7	2,172.8	3237.6	3545.1	3,048.5	4,156.8	4,788.1	5,392.0	
<i>Memo item:</i>																	
1. NCT Delhi#	11.1	11.7	12.8	14.4	-	-	-	-	-	-	-	47.6	51.9	5.6	6.7	9.2	
2. Puducherry	-	2.9	3.5	3.8	4.4	4.7	7.1	9.0	10.2	-	-	12.2	-	13.7	14.4	15.7	

BE: Budget Estimates. RE: Revised Estimates.

‘-’: Not available/Not applicable.

*: Relate to salary expenditure.

** : Figures in respect of Andhra Pradesh from 2007-08 onwards relate to salary expenditure.

: Figures since 1998-99 relate to compensation of employees.

: Only revenue account.

Note: Data in respect of Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.

Source: Information received from respective state governments.

Statement 30: Expenditure on Operations and Maintenance

(₹ billion)

State	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1. Andhra Pradesh	29.0	31.2	38.3	38.3	38.8	47.1	58.5	90.6	89.7	48.4	84.7	20.8	78.2	71.2	70.7	78.8
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	1.5	-	-	-	-	-
3. Assam	3.2	3.3	3.7	5.1	5.4	3.6	-	-	-	-	42.5	35.4	-	-	-	-
4. Bihar	-	-	-	-	-	-	-	-	-	-	24.8	54.9	-	78.3	112.2	110.1
5. Chhattisgarh	1.2	2.2	2.1	1.9	1.1	3.3	3.8	4.5	5.1	4.0	5.8	7.1	9.1	6.9	7.4	8.6
6. Gujarat	9.1	14.2	21.8	13.8	7.9	6.4	13.0	9.9	23.3	6.2	6.1	8.4	-	-	-	-
7. Haryana	2.6	3.2	4.1	3.5	4.6	7.5	9.9	9.2	9.8	8.9	16.4	8.5	18.5	10.0	11.2	12.7
8. Himachal Pradesh\$	3.0	2.7	3.8	3.5	4.8	5.9	6.6	8.1	10.4	15.7	16.9	18.2	-	24.7	27.4	29.5
9. Jharkhand	-	-	-	-	-	-	-	-	1.8	-	101.7	113.9	43.1	177.9	259.4	289.3
10. Karnataka	0.9	0.9	2.5	2.8	4.5	8.6	6.7	6.7	6.6	7.9	14.4	19.0	22.7	28.4	28.2	30.2
11. Kerala@	2.9	3.5	3.5	4.3	5.0	5.5	6.5	6.5	6.9	8.0	8.1	8.8	9.2	10.5	12.9	12.5
12. Madhya Pradesh\$	3.7	3.1	2.0	2.5	2.7	4.6	7.2	6.9	6.4	6.8	10.1	14.7	16.9	14.1	22.2	24.8
13. Maharashtra*	74.4	86.3	92.3	123.5	160.0	185.0	184.0	231.9	159.4	64.5	63.3	77.5	93.3	103.3	100.3	92.8
14. Manipur	2.3	3.4	2.5	2.9	3.6	5.0	4.7	5.4	4.9	-	17.7	17.6	-	-	-	-
15. Meghalaya	-	-	-	-	-	-	-	-	-	2.0	-	-	-	-	-	-
16. Mizoram	0.6	1.2	1.3	1.3	1.7	3.7	-	-	-	26.6	-	-	-	-	-	-
17. Nagaland	0.1	0.1	0.2	0.2	0.2	0.2	0.2	0.2	0.2	0.4	7.5	2.2	-	-	-	-
18. Odisha	4.2	4.4	4.2	4.8	6.7	12.1	16.0	18.2	19.4	22.9	26.1	33.6	39.2	42.4	47.0	48.3
19. Punjab	-	-	-	-	-	-	-	-	-	-	-	-	1.6	-	-	-
20. Rajasthan	8.5	11.2	11.4	12.2	12.7	15.2	16.6	20.2	20.7	21.9	27.3	-	-	4.7	6.2	6.9
21. Sikkim	14.0	15.2	17.1	16.5	17.5	22.6	-	-	-	-	0.5	18.3	-	-	-	-
22. Tamil Nadu	16.8	21.4	24.7	31.6	39.4	37.2	40.7	41.2	47.3	46.6	63.7	84.9	90.0	95.0	106.9	101.8
23. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	42.7	71.6	154.9
24. Tripura	-	-	-	-	-	-	-	-	-	-	2.1	1.6	-	-	-	-
25. Uttar Pradesh	7.5	10.3	11.1	13.8	16.6	26.7	27.7	34.4	35.0	-	37.0	47.2	83.5	58.1	61.9	69.4
26. Uttarakhnd	-	-	-	-	-	0.9	3.0	2.9	2.8	-	1.3	8.3	11.8	9.7	16.9	11.2
27. West Bengal	14.2	10.2	10.7	12.3	16.0	21.6	10.7	11.7	12.1	8.9	11.6	12.2	16.7	19.0	22.6	24.0
Total	198.3	228.0	257.3	294.7	349.4	422.6	415.7	508.7	461.7	299.7	591.1	613.1	532.2	796.8	985.1	1106.0
<i>Memo item:</i>																
1. NCT Delhi#	1.3	1.4	1.4	1.6	-	-	-	-	-	-	-	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	0.2	-	0.2	0.3	0.3

BE: Budget Estimates. RE: Revised Estimates.

‘-’: Not available/Not applicable.

\$: Relates to maintenance.

: Data relate to repair and maintenance.

@ : Include Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.

* : Include expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, grants-in-aid non-salary and suspense.

Source: Information received from respective state governments.

Statement 31: Social Sector Expenditure*

State	(₹ billion)																	
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	
I. Non-Special Category																		
1. Andhra Pradesh	100.1	108.8	111.8	133.7	138.2	149.0	186.5	244.7	314.4	302.8	391.3	454.0	494.4	537.4	549.2	541.1	644.5	
2. Bihar	74.1	57.8	64.7	70.2	61.2	86.6	111.3	138.2	163.4	178.7	193.7	240.5	307.4	349.2	424.2	651.3	680.5	
3. Chhattisgarh	9.7	24.3	28.2	32.4	36.3	43.0	57.1	69.5	88.7	116.8	118.2	148.1	169.7	210.5	236.8	381.0	375.3	
4. Goa	5.2	5.4	6.3	6.9	8.0	8.8	10.1	11.2	14.6	17.9	20.9	23.0	25.0	29.2	31.7	42.5	53.4	
5. Gujarat	96.8	90.3	81.8	89.9	101.3	109.9	131.0	148.9	181.8	231.7	285.9	303.5	380.6	418.8	472.6	573.4	619.6	
6. Haryana	33.9	36.8	28.1	28.2	35.0	47.4	56.0	73.4	98.1	133.6	136.4	162.7	189.9	181.0	220.4	295.9	349.2	
7. Jharkhand	—	37.3	49.0	43.2	51.3	61.6	73.9	79.8	98.7	100.4	123.0	107.2	120.3	117.1	177.4	272.4	318.8	
8. Karnataka	75.4	76.4	75.7	83.2	97.6	116.8	144.1	176.4	204.4	251.0	286.9	323.7	378.3	415.9	515.1	593.0	666.6	
9. Kerala	52.4	49.3	63.4	59.2	73.4	75.2	71.9	90.1	108.6	120.3	136.2	187.4	216.5	239.5	285.1	326.5	405.9	
10. Madhya Pradesh	71.5	60.1	71.6	67.9	72.7	94.3	106.6	126.0	146.9	176.3	234.5	271.3	333.7	357.4	443.8	619.2	722.9	
11. Maharashtra	154.3	154.5	157.0	188.8	204.3	242.7	282.8	297.2	365.0	473.6	538.3	611.3	700.3	782.0	883.2	1,071.0	1,226.0	
12. Odisha	40.6	41.2	42.1	43.6	46.0	53.9	61.3	82.0	110.9	125.2	152.4	180.5	196.6	248.1	292.5	381.9	429.3	
13. Punjab	38.9	37.3	29.9	35.3	37.5	40.5	47.1	49.9	68.6	71.1	83.5	99.7	125.6	130.8	155.1	188.1	208.0	
14. Rajasthan	72.2	77.3	80.3	92.3	98.4	109.2	125.8	146.8	194.3	215.8	227.9	278.5	337.0	419.0	548.2	674.7	743.3	
15. Tamil Nadu	96.2	91.9	96.6	115.9	136.2	143.0	169.2	199.9	268.9	293.5	364.9	419.0	467.5	551.2	627.6	740.4	781.8	
16. Telangana	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
17. Uttar Pradesh	121.3	122.8	131.0	130.0	169.3	201.4	240.3	300.1	395.1	472.5	506.7	597.2	674.4	765.6	863.2	1,231.5	1,412.9	
18. West Bengal	96.2	95.8	84.6	90.1	97.3	114.4	131.4	161.9	194.7	277.0	305.6	356.1	401.0	455.8	572.6	681.4	764.5	
II. Special Category																		
1. Arunachal Pradesh	3.2	4.5	4.2	6.2	6.5	7.4	8.4	9.5	12.8	17.7	15.7	21.6	19.4	25.5	30.6	40.9	50.6	
2. Assam	30.8	30.4	32.3	37.1	47.8	44.5	52.2	60.6	67.6	91.6	102.4	111.9	123.0	145.1	204.0	348.8	362.3	
3. Himachal Pradesh	19.6	19.1	19.7	23.5	23.3	28.0	33.3	37.4	45.7	49.1	60.2	60.0	71.0	78.9	90.7	118.1	132.6	
4. Jammu and Kashmir	20.4	23.2	25.2	24.9	31.0	40.3	43.5	51.1	56.1	69.0	74.3	87.4	91.2	98.1	115.6	177.5	207.7	
5. Manipur	4.5	5.5	5.6	6.0	8.7	9.4	10.4	11.8	14.5	15.4	19.3	20.2	20.5	21.1	31.3	36.3	35.2	
6. Meghalaya	5.8	5.6	5.7	6.4	7.4	7.7	8.7	10.4	12.2	14.0	17.5	23.4	23.1	27.2	33.0	37.1	43.4	
7. Mizoram	5.1	5.4	5.6	6.5	6.5	7.2	8.0	9.4	11.5	14.7	16.0	16.4	21.2	23.0	29.0	34.6	28.4	
8. Nagaland	5.9	5.4	5.7	6.4	6.3	8.0	9.1	10.5	11.2	11.7	15.8	16.1	19.7	21.5	25.0	39.1	39.9	
9. Sikkim	2.6	3.1	3.5	4.1	4.8	5.0	5.5	6.6	8.2	10.1	10.6	14.5	13.9	16.9	17.7	20.1	21.8	
10. Tripura	9.0	9.7	9.7	9.6	11.2	11.2	12.1	14.0	16.8	21.8	21.6	26.9	28.7	32.5	50.8	64.3	71.5	
11. Uttarakhand	3.5	13.2	17.1	20.3	23.3	27.8	32.3	37.3	41.9	56.2	59.5	73.8	79.7	93.8	129.9	157.0	187.4	
All States	1,249.2	1,292.5	1,336.5	1,461.6	1,640.8	1,894.3	2,229.9	2,654.7	3,315.4	3,929.4	4,519.4	5,235.7	6,029.4	6,792.0	8,300.6	10,770.4	12,099.2	
<i>Memo item:</i>																		
1. NCT Delhi	30.0	29.9	34.9	34.6	42.7	45.7	51.4	73.5	89.2	105.1	108.1	132.1	145.7	154.3	160.6	193.2	245.5	
2. Puducherry	—	—	—	—	—	8.0	8.3	9.3	10.6	13.7	15.6	17.2	14.1	18.7	22.6	27.0	27.2	

RE: Revised Estimates.

BE: Budget Estimates.

* Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the state governments.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 32 : Social Sector Expenditure* to Total Expenditure

State	(Per cent)																	
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16 (RE)	2016-17 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	
I. Non-Special Category																		
1. Andhra Pradesh	35.6	35.0	32.5	33.3	29.3	30.8	32.9	32.7	38.9	35.6	38.9	39.2	38.2	39.3	41.2	48.9	48.0	
2. Bihar	43.7	38.9	36.4	36.7	30.5	38.4	41.0	43.8	43.9	41.8	38.2	40.0	44.4	43.4	44.8	49.0	47.0	
3. Chhattisgarh	50.5	43.3	41.3	36.2	37.7	44.2	47.6	46.2	50.1	54.2	50.2	51.6	48.7	53.4	50.2	57.2	52.8	
4. Goa	26.4	23.1	26.1	28.4	31.4	30.9	31.8	31.6	32.2	32.5	33.5	33.1	34.0	35.8	35.2	34.1	37.1	
5. Gujarat	35.6	35.2	30.4	27.3	29.0	32.1	33.4	34.9	35.0	38.4	39.9	38.2	38.7	40.0	40.5	43.1	41.3	
6. Haryana	37.0	34.3	26.6	18.6	24.2	32.0	28.5	33.3	37.2	41.0	39.6	40.9	40.8	37.0	39.3	33.7	38.4	
7. Jharkhand	-	47.0	50.0	44.4	44.1	45.9	47.0	43.5	47.8	44.2	46.4	41.2	39.6	39.0	44.3	43.8	50.2	
8. Karnataka	38.3	34.8	31.4	28.4	28.5	33.4	32.7	36.7	37.8	39.9	39.9	37.8	39.2	37.6	40.0	41.6	40.8	
9. Kerala	39.9	37.6	37.4	30.0	36.2	35.6	31.0	31.4	33.4	33.6	33.4	34.8	34.9	34.5	35.7	35.1	36.1	
10. Madhya Pradesh	42.3	35.4	37.7	28.4	24.7	32.5	35.3	35.7	36.7	35.2	39.0	33.6	40.0	39.8	39.7	44.9	44.1	
11. Maharashtra	36.6	36.4	33.3	30.9	28.1	35.3	37.3	37.0	36.8	40.3	41.4	41.1	42.6	41.9	42.7	43.3	45.8	
12. Odisha	36.8	34.2	31.7	28.0	28.9	34.2	31.7	35.9	41.6	41.0	42.3	42.9	41.6	44.2	44.6	45.1	45.6	
13. Punjab	27.6	23.8	17.2	17.3	17.8	19.8	17.9	18.8	23.8	22.7	22.5	27.1	28.2	27.5	29.1	30.5	31.1	
14. Rajasthan	41.3	40.7	37.3	35.7	34.1	40.1	39.5	38.9	45.2	44.3	42.4	42.6	41.5	44.5	47.1	37.4	43.4	
15. Tamil Nadu	39.4	37.0	32.0	34.3	32.6	36.9	33.1	35.9	39.7	40.3	40.2	38.3	38.5	41.1	39.9	41.6	39.5	
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	39.2	43.4	39.6	
17. Uttar Pradesh	33.1	32.2	31.1	18.7	28.6	33.7	32.1	34.4	37.8	39.0	37.7	38.8	38.8	38.1	36.6	38.0	41.2	
18. West Bengal	36.0	34.1	30.5	23.4	29.1	28.2	31.9	34.7	31.9	40.7	41.9	42.5	42.1	42.0	46.5	46.9	47.8	
II. Special Category																		
1. Arunachal Pradesh	26.9	32.5	30.9	28.3	31.2	30.4	30.2	31.1	29.9	33.7	28.1	32.4	30.5	32.8	34.6	31.7	35.9	
2. Assam	40.3	35.5	36.2	35.0	32.4	36.8	38.7	40.0	38.7	36.7	39.5	37.0	36.5	39.0	45.1	48.3	48.0	
3. Himachal Pradesh	36.9	33.7	29.8	29.0	29.0	32.7	33.0	35.2	36.6	35.0	37.3	34.6	34.3	37.1	37.5	39.4	40.7	
4. Jammu and Kashmir	26.1	28.8	28.8	28.3	27.9	29.9	31.3	30.0	29.9	30.6	29.1	29.3	28.7	29.7	32.2	35.0	32.5	
5. Manipur	32.5	26.0	26.0	26.0	33.6	34.2	28.7	31.7	32.9	32.5	31.6	29.4	29.3	29.4	35.3	35.7	33.8	
6. Meghalaya	40.6	40.5	35.9	36.2	35.8	38.2	37.6	37.5	35.7	36.6	36.7	39.4	37.7	39.9	43.3	38.7	41.7	
7. Mizoram	39.2	40.7	40.0	35.7	35.6	33.3	34.8	36.7	40.1	41.5	38.6	36.6	39.7	40.8	43.3	43.3	35.4	
8. Nagaland	31.9	26.9	29.6	27.0	27.6	28.6	29.6	29.5	28.3	25.9	28.3	24.9	27.4	29.8	31.0	36.6	34.2	
9. Sikkim	27.3	16.5	16.3	27.5	22.2	23.3	24.3	23.5	27.4	28.8	30.9	36.8	35.4	37.8	36.7	35.7	37.9	
10. Tripura	42.0	39.3	38.4	34.8	37.6	34.0	36.5	36.5	37.2	37.9	38.4	41.7	40.9	41.6	47.9	49.5	46.9	
11. Uttarakhand	32.0	40.0	35.2	32.7	36.6	36.3	37.9	37.4	38.4	42.3	42.5	45.5	41.5	43.6	47.9	47.9	47.3	
All States	36.8	35.1	32.6	28.4	29.6	33.7	33.9	35.3	37.6	38.7	39.0	38.7	39.3	39.8	41.0	42.1	42.8	
<i>Memo item:</i>																		
1. NCT Delhi	40.8	34.6	34.2	29.6	33.1	41.0	39.6	40.5	43.8	42.2	42.4	50.0	48.8	45.3	51.9	50.9	52.7	
2. Puducherry	-	-	-	-	-	36.7	34.7	35.8	35.9	38.1	38.3	45.9	39.6	37.1	40.4	43.3	40.9	

RE: Revised Estimates.

BE: Budget Estimates.

* Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the state governments.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 33: Revenue Receipts of State Governments

(Per cent)

State	2014-15				2015-16 (BE)				2015-16 (RE)				2016-17 (BE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
I. Non-Special Category	12.8	6.7	1.2	5.0	15.2	7.5	1.5	6.2	14.1	6.8	1.2	6.1	14.4	6.9	1.3	6.2
1. Andhra Pradesh	17.2	8.1	2.1	7.0	15.4	7.6	0.9	6.9	14.7	7.3	0.9	6.5	15.6	7.5	0.8	7.4
2. Bihar	21.0	5.5	0.4	15.0	22.7	6.8	0.7	15.1	24.2	6.2	0.5	17.5	26.5	6.3	0.5	19.7
3. Chhattisgarh	16.1	6.7	2.1	7.4	23.2	8.1	3.5	11.7	22.6	8.3	3.3	11.0	21.2	7.6	2.6	11.0
4. Goa	18.9	9.6	5.7	3.6	19.2	8.3	5.6	5.2	19.9	9.0	5.2	5.8	22.3	10.3	5.9	6.1
5. Gujarat	10.3	6.9	1.1	2.4	11.1	7.0	1.1	3.0	10.5	6.4	1.2	2.9	10.5	6.5	1.1	2.9
6. Haryana	9.3	6.3	1.1	2.0	10.0	6.4	1.3	2.3	11.2	7.2	1.1	2.9	11.5	7.3	1.5	2.6
7. Jharkhand	14.5	4.8	2.0	7.8	21.2	6.5	2.8	11.9	20.1	5.9	2.9	11.4	20.7	6.3	3.1	11.2
8. Karnataka	11.3	7.6	0.5	3.2	15.8	10.4	0.7	4.7	11.5	7.4	0.5	3.6	11.2	7.2	0.5	3.5
9. Kerala	11.0	6.7	1.4	2.9	13.6	8.0	1.6	4.0	12.1	6.8	1.5	3.8	12.8	7.2	1.7	3.9
10. Madhya Pradesh	18.4	7.6	2.2	8.7	19.0	7.2	1.7	10.1	20.4	7.5	1.8	11.1	19.7	7.3	1.8	10.6
11. Maharashtra	9.2	6.4	0.7	2.1	10.5	6.9	1.1	2.5	9.9	6.5	0.7	2.6	9.9	6.4	0.9	2.5
12. Odisha	17.7	6.2	2.5	9.0	20.4	6.1	2.6	11.7	20.9	6.3	2.6	12.0	20.6	6.1	2.6	11.9
13. Punjab	10.6	6.9	0.8	2.9	11.6	7.4	1.0	3.3	11.2	7.0	1.0	3.2	11.0	6.7	0.8	3.5
14. Rajasthan	14.9	6.3	2.2	6.4	17.4	7.3	2.4	7.6	15.8	6.8	1.8	7.3	16.1	6.9	1.8	7.3
15. Tamil Nadu	11.2	7.2	0.8	3.2	12.9	8.7	0.8	3.4	11.4	7.1	0.7	3.5	11.1	6.8	0.7	3.6
16. Telangana	10.0	5.7	1.3	3.0	18.5	9.1	4.4	4.9	13.8	7.6	1.9	4.4	15.4	8.4	2.7	4.4
17. Uttar Pradesh	18.5	7.1	1.9	9.5	23.0	8.4	2.0	12.5	21.5	7.5	2.0	12.0	21.8	7.8	1.9	12.1
18. West Bengal	10.8	4.9	0.2	5.7	12.0	4.9	0.3	6.8	11.7	4.6	0.2	6.9	13.1	5.1	0.3	7.7
II. Special Category	22.3	4.9	1.4	15.9	29.0	5.8	1.9	21.2	24.7	5.1	1.6	18.0	27.1	5.6	1.9	19.6
1. Arunachal Pradesh	54.5	2.8	2.7	49.0	65.4	2.9	2.8	59.8	60.7	3.0	2.6	55.2	59.4	3.1	2.5	53.9
2. Assam	19.3	4.8	1.2	13.3	28.7	6.5	2.2	20.1	19.7	5.3	1.2	13.2	26.2	6.2	2.3	17.7
3. Himachal Pradesh	17.1	5.7	2.0	9.4	22.4	6.0	1.4	14.9	20.8	5.4	1.9	13.5	19.8	5.6	1.3	12.9
4. Jammu and Kashmir	28.8	6.3	2.0	20.5	39.5	8.4	3.7	27.4	34.6	6.7	2.9	24.9	38.4	7.0	3.1	28.4
5. Manipur	44.3	2.9	1.0	40.4	46.2	3.6	1.2	41.4	43.3	2.9	0.9	39.4	40.8	2.9	0.8	37.1
6. Meghalaya	26.3	3.8	1.4	21.1	29.1	3.6	1.1	24.5	31.4	3.9	1.2	26.4	30.4	4.3	1.6	24.5
7. Mizoram	47.7	2.3	2.1	43.3	50.5	2.3	1.8	46.4	55.8	2.3	2.0	51.5	48.4	2.1	1.8	44.5
8. Nagaland	41.5	2.1	1.5	38.0	37.6	1.8	1.0	34.8	42.1	2.1	1.1	38.9	42.6	2.1	1.1	39.4
9. Sikkim	29.3	3.5	4.6	21.3	27.7	3.2	2.0	22.4	29.2	3.6	2.2	23.4	26.6	3.5	2.0	21.1
10. Tripura	31.1	4.0	0.7	26.5	35.3	3.7	0.9	30.7	31.5	3.9	0.8	26.9	32.2	3.6	0.7	27.9
11. Uttarakhand	12.5	5.1	0.7	6.7	16.5	6.1	1.3	9.1	14.1	5.2	1.2	7.7	15.7	5.9	1.4	8.4
All States#	12.8	6.3	1.2	5.4	14.3	6.6	1.3	6.3	14.3	6.5	1.2	6.6	15.0	6.7	1.3	7.0

Memo Item:

1. NCT Delhi	6.0	5.4	0.1	0.5	7.4	6.6	0.2	0.5	6.5	5.7	0.1	0.7	6.7	5.9	0.2	0.6
2. Puduchery	19.8	8.3	5.4	6.1	17.9	7.5	4.7	5.8	20.3	8.6	5.1	6.7	19.5	8.7	4.6	6.2

BE: Budget Estimates. RE: Revised Estimates. RR: Revenue Receipts. OTR: Own Tax Revenue. ONTR: Own Non-Tax Revenue.

CT: Current Transfers. GSDP: Gross State Domestic Product.

#: Data for all states are as per cent to GDP.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 34: Revenue Expenditure of the State Governments

(Per cent)

State	2014-15				2015-16 (BE)				2015-16 (RE)				2016-17 (BE)							
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
I. Non-Special Category	13.2	8.4	4.4	1.6	1.5	14.9	9.5	5.0	1.7	1.6	14.3	9.4	4.5	1.6	1.5	14.4	9.2	4.7	1.7	1.6
1. Andhra Pradesh	21.8	16.4	5.4	1.9	1.9	16.6	11.2	5.4	1.9	2.0	15.3	11.0	4.4	1.6	1.6	16.3	10.8	5.6	1.8	2.3
2. Bihar	19.4	12.3	7.1	1.6	3.0	20.0	13.4	6.6	1.6	2.8	24.6	17.2	7.4	1.7	3.1	23.4	15.7	7.7	1.7	3.5
3. Chhattisgarh	16.8	12.5	3.8	0.7	1.4	21.5	16.9	4.3	0.8	1.5	21.0	16.5	4.2	0.8	1.4	19.4	14.3	4.7	0.9	1.8
4. Goa	18.2	12.4	5.8	2.5	1.6	18.4	13.2	5.1	2.1	1.3	20.2	14.3	5.9	2.4	1.5	22.0	15.5	6.5	2.5	1.7
5. Gujarat	9.7	6.3	3.4	1.7	1.0	10.4	6.7	3.6	1.7	0.9	10.1	6.7	3.3	1.6	1.0	10.2	6.5	3.7	1.6	1.0
6. Haryana	11.2	7.4	3.8	1.6	1.1	11.8	7.9	3.8	1.6	1.1	13.4	9.4	3.9	1.7	1.1	13.7	9.7	4.0	1.9	1.0
7. Jharkhand	14.6	9.8	4.9	1.3	1.6	19.1	13.3	5.9	1.5	2.0	17.9	12.5	5.4	1.4	1.9	18.1	12.7	5.3	1.5	1.8
8. Karnataka	11.2	7.5	3.1	1.0	1.1	15.7	10.6	4.2	1.4	1.5	11.4	7.8	3.0	1.1	1.1	11.1	7.6	3.0	1.1	1.0
9. Kerala	13.6	6.4	6.0	1.9	2.1	14.9	7.5	6.3	1.9	2.3	13.9	6.7	6.2	1.8	2.2	14.8	7.1	6.6	1.9	2.4
10. Madhya Pradesh	17.1	11.6	4.6	1.5	1.4	18.1	11.7	5.4	1.3	1.4	20.3	14.2	4.9	1.6	1.5	19.1	13.1	5.1	1.6	1.6
11. Maharashtra	9.9	6.4	3.4	1.3	0.8	10.7	6.7	3.9	1.5	0.9	10.3	6.6	3.4	1.3	0.8	10.0	6.2	3.4	1.3	0.9
12. Odisha	15.9	11.1	4.5	0.9	2.0	18.9	13.0	5.7	1.2	2.5	18.9	13.2	5.4	1.2	2.5	19.6	13.6	5.7	1.2	2.5
13. Punjab	12.7	6.2	6.3	2.4	2.0	13.2	6.9	6.1	2.5	1.8	13.0	6.8	6.0	2.4	1.7	12.8	6.6	5.9	2.4	1.7
14. Rajasthan	15.4	10.9	4.6	1.7	1.6	17.3	12.4	4.9	1.9	1.7	16.6	11.9	4.7	1.8	1.7	17.2	12.1	5.1	2.3	1.6
15. Tamil Nadu	11.8	7.1	3.8	1.3	1.6	13.3	7.8	4.3	1.5	1.8	12.2	7.4	3.9	1.5	1.6	12.3	7.3	4.0	1.5	1.6
16. Telangana	9.9	7.1	2.8	1.0	0.8	18.4	13.6	4.7	1.5	1.6	13.8	9.8	3.9	1.2	1.5	14.9	11.3	3.6	1.2	1.3
17. Uttar Pradesh	16.4	9.2	6.2	1.8	2.1	19.8	11.5	7.4	1.9	2.6	19.9	12.5	6.5	1.8	2.2	19.6	11.6	7.2	2.1	2.2
18. West Bengal	12.9	7.5	5.3	2.7	1.5	12.0	7.0	5.0	2.5	1.5	12.7	7.7	4.9	2.5	1.4	13.1	7.9	5.1	2.6	1.5
II. Special Category	22.0	13.6	8.0	2.0	2.7	26.5	16.3	9.5	2.3	3.0	25.0	16.1	8.5	2.1	2.8	25.1	15.9	8.9	2.2	2.9
1. Arunachal Pradesh	42.7	30.4	12.3	2.1	2.9	52.3	35.6	16.7	2.6	4.2	48.8	35.4	13.5	2.6	2.4	49.1	35.7	13.4	2.3	2.5
2. Assam	19.7	12.7	6.5	1.2	2.6	26.0	16.4	7.7	1.3	3.1	26.0	18.0	7.4	1.3	2.8	24.7	16.5	8.0	1.3	3.0
3. Himachal Pradesh	19.0	11.7	7.3	2.7	2.8	22.3	13.8	8.5	2.8	3.8	21.0	13.3	7.7	2.6	3.3	20.2	12.8	7.4	2.6	3.2
4. Jammu and Kashmir	29.2	17.2	12.0	3.5	3.7	36.2	19.5	16.7	4.0	3.8	31.0	18.4	12.6	3.2	3.5	33.8	20.9	13.0	3.6	3.5
5. Manipur	40.3	22.4	15.2	2.6	5.2	42.5	25.3	15.4	2.5	5.1	40.5	23.9	14.9	2.3	5.0	36.8	21.3	13.8	2.1	4.8
6. Meghalaya	25.6	17.3	8.3	1.7	2.1	26.4	18.8	7.6	1.6	1.5	28.5	20.3	8.2	1.8	1.7	29.1	20.8	8.2	1.9	1.7
7. Mizoram	48.9	33.8	15.1	2.6	4.7	42.9	26.9	16.0	3.2	3.9	49.2	32.0	17.2	3.3	4.1	40.3	23.9	16.4	3.5	4.9
8. Nagaland	36.7	19.7	17.0	3.0	4.9	36.7	21.3	15.3	2.8	4.4	41.1	23.4	17.7	3.1	5.2	38.9	21.9	17.1	3.4	5.6
9. Sikkim	24.5	13.8	10.4	1.6	2.2	24.5	16.7	7.7	1.6	2.4	25.9	17.6	8.1	1.6	2.5	25.2	16.7	8.1	1.8	2.6
10. Tripura	25.1	15.5	9.0	2.3	2.8	25.8	16.7	8.4	2.0	2.4	24.9	14.8	9.6	2.5	3.0	26.3	13.9	11.9	2.5	3.1
11. Uttarakhand	13.1	8.1	4.6	1.5	1.5	16.5	10.1	5.7	2.2	1.7	14.0	8.7	4.8	1.7	1.5	15.7	9.7	5.4	1.9	1.7
All States#	13.2	8.4	4.4	1.5	1.5	13.9	8.8	4.7	1.6	1.7	14.5	9.5	4.6	1.6	1.6	14.8	9.5	4.9	1.7	1.6

Memo Item:

- NCT Delhi
- Puducherry

BE: Budget Estimates. RE: Revised Estimates. NDRE: Non-development Revenue Expenditure. IP: Interest Payment. RE: Revenue Expenditure.

PN: Pension. DRE: Development Revenue Expenditure. GSDP: Gross State Domestic Product.

#: Data for all states are as per cent to GDP.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Statement 35: Development Expenditure: Select Indicators

(Per cent)

State	2014-15			2015-16 (BE)			2015-16 (RE)			2016-17 (BE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category	10.8	6.7	2.2	12.2	8.0	2.7	12.6	7.7	2.7	12.1	7.8	2.8
1. Andhra Pradesh	18.7	10.4	2.2	13.0	8.9	1.7	13.1	8.9	2.1	13.0	9.2	2.2
2. Bihar	16.8	11.3	4.9	18.1	12.3	5.5	22.7	15.8	6.4	21.6	14.5	6.4
3. Chhattisgarh	15.3	10.1	2.8	21.2	15.0	4.4	20.5	14.6	4.1	18.9	12.9	4.5
4. Goa	14.7	7.8	3.0	17.6	9.0	6.0	18.8	9.4	6.5	21.3	11.2	7.2
5. Gujarat	8.9	5.3	2.7	9.6	5.9	2.9	9.3	5.8	2.6	8.9	5.6	2.4
6. Haryana	8.3	5.0	0.8	9.2	5.9	1.1	13.5	6.1	1.3	12.0	6.4	1.6
7. Jharkhand	12.5	8.2	2.6	17.4	12.1	3.8	19.1	11.3	3.7	17.2	11.8	4.1
8. Karnataka	9.6	5.6	2.1	13.3	7.8	2.8	9.8	5.8	2.1	9.8	5.7	2.2
9. Kerala	7.4	5.4	0.8	9.2	6.4	1.6	7.8	5.5	1.1	8.7	6.2	1.5
10. Madhya Pradesh	16.6	9.2	2.5	15.3	9.8	3.0	18.2	11.4	3.2	18.6	11.3	4.8
11. Maharashtra	7.5	4.9	1.1	8.1	5.8	1.4	8.0	5.3	1.4	7.6	5.5	1.4
12. Odisha	14.5	9.1	3.4	17.3	10.8	4.4	18.1	11.2	4.9	18.4	11.3	4.4
13. Punjab	7.1	4.2	0.8	8.2	4.6	1.2	7.9	4.6	1.1	7.6	4.6	1.1
14. Rajasthan	13.5	9.0	2.6	15.8	10.5	3.2	21.3	10.0	3.5	16.5	9.7	3.1
15. Tamil Nadu	9.0	5.7	1.6	10.0	6.4	2.2	9.1	6.1	1.7	9.0	5.8	1.7
16. Telangana	9.0	4.8	1.6	17.1	10.0	3.1	12.7	7.5	2.8	15.6	7.9	4.5
17. Uttar Pradesh	14.1	8.3	5.1	17.0	10.7	5.8	19.2	10.7	6.4	17.1	10.9	5.6
18. West Bengal	8.8	7.2	1.2	8.6	6.7	1.7	9.4	7.3	1.7	9.8	7.7	1.9
II. Special Category	17.3	10.8	3.7	21.4	13.4	5.7	21.5	13.5	5.7	21.2	13.2	5.6
1. Arunachal Pradesh	38.5	18.2	8.8	45.4	22.8	16.1	46.4	21.8	13.6	44.1	23.5	12.1
2. Assam	14.9	10.3	2.0	21.3	14.0	4.7	23.1	15.6	5.0	20.6	14.3	4.1
3. Himachal Pradesh	14.4	8.7	2.4	16.9	10.8	2.8	16.3	10.0	2.7	15.4	10.0	2.4
4. Jammu and Kashmir	21.8	11.5	5.1	27.9	14.8	10.1	28.2	15.0	10.6	33.2	15.8	13.4
5. Manipur	28.6	17.3	7.4	31.1	17.8	6.8	31.2	18.0	8.2	28.2	15.3	7.3
6. Meghalaya	21.7	13.5	4.6	24.1	12.9	5.6	26.0	13.9	6.0	25.1	14.7	4.6
7. Mizoram	41.2	25.1	8.0	34.4	20.5	8.4	38.8	25.6	7.8	31.3	17.9	8.3
8. Nagaland	24.4	13.6	5.6	25.3	16.1	5.9	29.2	18.3	6.4	25.8	16.1	5.8
9. Sikkim	19.7	11.7	6.4	22.1	11.6	6.0	23.4	12.1	6.6	21.0	11.8	4.6
10. Tripura	23.9	17.1	9.5	28.2	20.3	15.0	25.5	18.8	11.6	23.6	17.9	10.2
11. Uttarakhand	11.1	8.0	3.0	12.7	9.7	2.6	11.4	8.5	2.7	12.5	9.1	2.8
All States#	10.7	6.7	2.2	11.4	7.4	2.6	12.8	7.9	2.8	12.5	8.0	2.9
<i>Memo Item:</i>												
1. NCT Delhi	4.5	3.3	0.9	5.8	4.2	1.4	5.0	3.5	1.0	5.4	3.9	1.1
2. Puducherry	16.2	9.4	2.5	15.1	8.8	2.0	16.9	10.2	2.0	15.8	9.2	2.1

BE: Budget Estimates. RE: Revised Estimates. DEV: Development Expenditure. CO: Capital Outlay. SSE: Social Sector Expenditure.

GSDP: Gross State Domestic Product. #: Data for all states are as per cent to GDP.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.

Appendices I to IV

Appendix I : Revenue Receipts of States and Union Territories with Legislature

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	906,724.5	901,249.9	893,808.2	1,092,998.5	91,360.5	116,356.8	114,079.8	127,741.6
I. TAX REVENUE (A+B)	579,172.7	670,613.9	663,172.2	769,553.6	15,721.3	77,393.9	76,307.2	85,396.0
A. State's Own Tax Revenue (1 to 3)	426,180.3	444,234.2	444,234.2	523,180.0	4,621.6	5,076.5	5,551.4	6,706.4
1. Taxes on Income (i+ii)	2,935.4	3,021.4	3,021.4	3,444.2	0.1	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	2,935.4	3,021.4	3,021.4	3,444.2	0.1	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	34,569.4	43,063.6	43,063.6	60,110.0	98.1	109.2	154.2	169.6
i) Land Revenue	617.0	6,315.6	6,315.6	6,310.0	59.9	56.4	81.1	89.2
ii) Stamps and Registration Fees	32,493.9	35,000.0	35,000.0	51,800.0	38.3	52.8	73.1	80.4
iii) Urban Immovable Property Tax	1,458.5	1,748.0	1,748.0	2,000.0	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	388,675.5	398,149.2	398,149.2	459,625.8	4,523.4	4,967.2	5,397.2	6,536.8
i) Sales Tax (a to e)	305,240.2	328,400.0	328,400.0	374,350.2	1,952.4	1,781.0	1,881.3	2,369.3
a) State Sales Tax/VAT	289,708.0	316,431.2	316,431.2	360,706.7	1,952.4	1,781.0	1,881.3	2,369.3
b) Central Sales Tax	14,882.2	11,416.4	11,416.4	13,013.8	–	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	528.5	437.9	437.9	499.1	–	–	–	–
e) Other Receipts	121.6	114.5	114.5	130.5	–	–	–	–
ii) State Excise	43,524.9	46,800.0	46,800.0	57,560.0	598.7	667.0	914.7	1,306.2
iii) Taxes on Vehicles	36,874.2	19,768.3	19,768.3	24,120.0	177.8	181.4	207.5	228.3
iv) Taxes on Goods and Passengers	142.7	160.4	160.4	180.5	1,794.5	2,337.8	2,393.7	2,633.1
v) Taxes and Duties on Electricity	1,558.1	1,901.4	1,901.4	2,139.5	–	–	–	–
vi) Entertainment Tax	734.9	479.8	479.8	546.9	–	–	–	–
vii) Other Taxes and Duties	600.4	639.3	639.3	728.8	–	–	–	–
B. Share in Central Taxes (i to ix)	152,992.4	226,379.7	218,938.0	246,373.6	11,099.7	72,317.4	70,755.8	78,689.6
i) Corporation Tax	53,168.6	74,991.6	67,465.0	77,293.4	3,878.2	23,864.9	22,281.4	24,597.4
ii) Income Tax	37,958.3	55,365.5	50,461.4	59,900.2	2,769.3	17,619.2	16,058.6	19,062.3
iii) Estate Duty	–	–	–	–	–	-0.7	-0.7	-0.7
iv) Other Taxes on Income and Expenditure	1.2	–	–	–	–	–	–	–
v) Taxes on Wealth	141.5	-2.2	-2.1	-2.4	10.4	–	–	–
vi) Customs	24,621.4	34,808.0	35,088.2	38,512.9	1,796.1	11,077.1	11,166.3	12,256.2
vii) Union Excise Duties	14,103.6	22,637.8	28,043.9	30,770.9	1,014.2	7,204.2	8,924.5	9,792.4
viii) Service Tax	22,997.8	38,579.0	37,881.6	39,898.6	1,631.5	12,552.7	12,325.7	12,982.0
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	327,551.9	230,636.0	230,636.0	323,444.9	75,639.1	38,963.0	37,772.6	42,345.6
C. State's Own Non-Tax Revenue (1 to 6)	109,759.8	53,413.4	53,413.4	54,950.0	4,576.4	4,923.6	4,923.6	5,289.0
1. Interest Receipts	47,955.8	1,535.9	1,535.9	1,540.0	131.2	316.1	336.2	369.8
2. Dividends and Profits	80.8	342.2	342.2	80.0	–	–	–	–

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,982.8	4,231.0	4,231.0	4,457.6	304.6	377.0	649.9	714.9
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	18,142.4	12,563.8	12,563.8	11,681.7	280.7	278.5	315.9	347.5
i) Education, Sports, Art and Culture	14,292.9	11,359.1	11,359.1	10,312.3	-0.6	34.0	24.9	27.4
ii) Medical and Public Health	774.5	947.4	947.4	947.4	7.1	8.1	7.0	7.7
iii) Family Welfare	80.4	18.0	18.0	60.0	–	–	–	–
iv) Housing	16.3	7.7	7.7	10.0	0.2	1.5	0.3	0.3
v) Urban Development	14.4	0.3	0.3	10.0	35.4	41.0	42.6	46.9
vi) Labour and Employment	180.7	123.1	123.1	170.0	191.1	132.6	179.8	197.8
vii) Social Security and Welfare	2,262.7	9.5	9.5	50.0	0.9	1.2	2.8	3.1
viii) Water Supply and Sanitation	98.8	57.2	57.2	70.0	46.6	59.8	57.6	63.4
ix) Others	421.7	41.5	41.5	52.0	–	0.2	0.9	1.0
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	39,598.1	34,740.5	34,740.5	37,190.7	3,859.8	3,952.1	3,621.6	3,856.8
i) Crop Husbandry	28.8	12.9	12.9	30.0	12.4	13.2	15.0	16.5
ii) Animal Husbandry	7.9	11.4	11.4	8.0	8.4	4.7	7.4	8.1
iii) Fisheries	3.9	24.8	24.8	20.0	1.4	1.6	1.5	1.7
iv) Forestry and Wildlife	4,633.9	10,718.1	10,718.1	9,220.0	92.8	82.9	99.7	109.7
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	111.9	81.4	81.4	160.0	5.7	6.7	10.2	11.2
vii) Other Agricultural Programmes	0.1	0.4	0.4	0.1	1.8	2.4	5.2	5.7
viii) Major and Medium Irrigation Projects	2,020.8	1,276.8	1,276.8	1,540.0	–	–	–	–
ix) Minor Irrigation	141.1	15.1	15.1	9.0	0.3	0.4	0.3	0.3
x) Power	13,507.5	276.0	276.0	200.0	1,826.3	1,841.7	2,176.0	2,266.6
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	43.4	51.7	51.7	51.7	12.2	11.9	8.7	9.6
xiii) Industries@	12,194.9	13,611.5	13,611.5	17,055.3	1,642.5	1,734.9	1,078.7	1,186.6
xiv) Ports and Light Houses	1,694.5	1,550.0	1,550.0	2,000.0	–	–	–	–
xv) Road Transport	–	–	–	–	167.7	146.3	136.6	150.3
xvi) Tourism	34.5	1.9	1.9	1.9	8.5	17.3	8.6	9.5
xvii) Others*	5,175.0	7,108.5	7,108.5	6,894.7	79.6	88.1	73.7	81.1
D. Grants from the Centre (1 to 5)	217,792.1	177,222.6	177,222.6	268,494.9	71,062.7	34,039.4	32,849.0	37,056.6
1. State Plan Schemes	165,325.5	85,000.0	85,000.0	155,488.1	57,357.3	–	–	–
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	558.0	–	–	–	376.0	–	–	–
3. Centrally Sponsored Schemes	5,147.1	–	–	–	3,150.3	32,450.0	30,000.0	34,700.0
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	46,761.5	92,222.6	92,222.6	113,006.8	10,179.2	1,589.4	2,849.0	2,356.6
a) Statutory Grants	28,076.6	78,922.6	78,922.6	100,191.8	7,859.6	–	–	–
b) Grants for relief on account of Natural Calamities	2,415.4	3,300.0	3,300.0	3,465.0	402.0	470.0	470.0	490.0
c) Others	16,269.5	10,000.0	10,000.0	9,350.0	1,917.6	1,119.4	2,379.0	1,866.6

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	381,814.9	570,641.0	442,631.3	661,798.8	784,175.4	1,031,890.6	1,001,837.7	1,245,902.4
I. TAX REVENUE (A+B)	217,335.2	295,597.0	286,268.7	345,725.8	577,132.9	816,225.8	764,034.3	880,899.9
A. State's Own Tax Revenue (1 to 3)	94,498.1	128,923.9	118,419.9	156,343.1	207,502.2	308,750.0	256,558.5	297,302.7
1. Taxes on Income (i+ii)	2,423.5	3,882.4	3,051.2	3,839.1	549.5	550.0	640.3	880.3
i) Agricultural Income Tax	510.7	1,198.8	642.9	807.1	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	1,912.8	2,683.6	2,408.2	3,032.0	549.5	550.0	640.3	880.3
2. Taxes on Property and Capital Transactions (i to iii)	3,308.3	5,863.3	4,165.2	8,744.0	29,766.3	43,000.0	37,500.0	41,300.0
i) Land Revenue	1,423.2	2,241.4	1,791.9	3,955.9	2,771.3	3,000.0	3,000.0	3,300.0
ii) Stamps and Registration Fees	1,885.1	3,621.9	2,373.3	4,788.0	26,994.9	40,000.0	34,500.0	38,000.0
iii) Urban Immovable Property Tax	–	0.1	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	88,766.3	119,178.2	111,203.5	143,760.0	177,186.4	265,200.0	218,418.2	255,122.4
i) Sales Tax (a to e)	73,512.5	98,105.5	91,998.9	115,826.7	86,071.6	160,251.8	101,973.3	140,213.3
a) State Sales Tax/VAT	68,114.7	89,917.6	85,203.1	107,270.7	86,760.5	159,314.3	101,156.4	139,090.1
b) Central Sales Tax	5,268.3	8,056.3	6,632.8	8,350.7	653.8	937.5	816.9	1,123.2
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	129.5	131.6	163.0	205.2	-1,342.8	–	–	–
ii) State Excise	6,649.9	8,787.7	8,372.2	12,995.5	32,165.8	40,000.0	37,500.0	21,000.0
iii) Taxes on Vehicles	3,645.3	5,055.9	4,589.5	5,778.1	9,635.6	12,000.0	13,500.0	15,000.0
iv) Taxes on Goods and Passengers	3,969.4	5,960.0	4,997.4	7,291.8	44,512.5	51,468.8	60,509.0	72,119.6
v) Taxes and Duties on Electricity	440.0	583.8	554.0	797.5	3,747.6	1,025.0	4,291.2	5,900.4
vi) Entertainment Tax	25.4	37.8	32.0	140.3	956.8	333.1	523.9	720.3
vii) Other Taxes and Duties	523.8	647.4	659.4	930.2	96.5	121.3	120.8	168.8
B. Share in Central Taxes (i to ix)	122,837.1	166,673.1	167,848.8	189,382.7	369,630.7	507,475.8	507,475.8	583,597.2
i) Corporation Tax	42,895.6	56,054.6	52,734.4	59,446.8	129,077.2	168,361.0	168,361.0	193,615.2
ii) Income Tax	30,631.6	36,910.2	36,530.8	46,069.6	92,173.5	124,299.0	124,299.0	142,943.9
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	1.0	–	1.2	–	3.1	–	–	–
v) Taxes on Wealth	115.9	153.8	14.2	-1.8	348.4	-4.9	-4.9	-5.6
vi) Customs	19,866.4	27,194.7	26,893.2	29,620.5	59,779.9	78,146.2	78,146.2	89,868.1
vii) Union Excise Duties	11,218.0	19,206.9	22,502.6	23,666.0	33,755.8	50,823.5	50,823.5	58,447.0
viii) Service Tax	18,108.6	27,152.8	29,037.1	30,581.7	54,492.9	85,851.1	85,851.1	98,728.8
ix) Other Taxes and Duties on Commodities and Services	–	0.1	135.3	-0.1	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	164,479.7	275,044.0	156,362.6	316,073.0	207,042.4	215,664.8	237,803.4	365,002.5
C. State's Own Non-Tax Revenue (1 to 6)	24,128.9	43,258.7	27,965.1	58,465.2	15,579.8	33,958.6	19,958.1	23,581.1
1. Interest Receipts	3,139.9	5,157.6	3,639.2	4,249.3	3,447.7	3,121.3	3,121.3	3,657.8
2. Dividends and Profits	162.3	148.4	188.1	218.0	25.8	27.9	27.9	27.5

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,878.7	2,354.2	4,495.4	5,210.1	885.8	17,192.3	3,196.0	6,039.2
<i>of which:</i> State Lotteries	–	–	–	–	0.1	–	–	–
4. Social Services (i to ix)	287.0	366.3	332.7	385.6	565.3	621.2	691.6	634.7
i) Education, Sports, Art and Culture	70.1	75.6	81.2	94.1	107.6	153.3	153.3	114.2
ii) Medical and Public Health	113.8	139.1	131.9	152.9	302.2	317.5	317.5	320.6
iii) Family Welfare	0.1	0.6	0.1	0.1	–	–	–	–
iv) Housing	48.8	58.2	56.6	65.6	21.0	25.7	25.7	25.7
v) Urban Development	4.0	25.7	4.6	5.4	–	–	–	–
vi) Labour and Employment	38.8	54.0	45.0	52.2	86.5	51.5	122.0	97.1
vii) Social Security and Welfare	4.2	0.7	4.8	5.6	0.2	10.4	10.4	0.2
viii) Water Supply and Sanitation	6.6	12.3	7.7	8.9	43.6	52.4	52.4	72.7
ix) Others	0.6	0.2	0.7	0.8	4.1	10.4	10.4	4.2
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	16,660.9	35,232.1	19,309.7	48,402.1	10,655.2	12,995.9	12,921.3	13,222.0
i) Crop Husbandry	3.8	97.6	4.4	5.1	188.3	70.7	70.7	202.3
ii) Animal Husbandry	4.8	7.4	5.5	6.4	5.5	9.0	9.0	12.5
iii) Fisheries	31.5	42.5	36.5	42.3	107.1	135.4	135.4	122.0
iv) Forestry and Wildlife	1,159.9	1,243.4	1,344.1	9,957.4	252.4	215.9	131.4	141.5
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	4.7	7.8	5.5	6.4	73.0	951.6	951.6	151.4
vii) Other Agricultural Programmes	4.5	5.8	5.2	6.0	–	–	–	–
viii) Major and Medium Irrigation Projects	6.2	5.3	7.2	8.3	181.7	340.0	340.0	340.0
ix) Minor Irrigation	3.7	4.4	4.3	5.0	31.7	42.3	42.3	32.7
x) Power	–	–	–	–	–	–	–	–
xi) Petroleum	14,211.5	32,000.6	16,471.1	35,836.3	–	–	–	–
xii) Village and Small Industries	33.2	77.3	38.5	44.6	0.5	1.1	1.0	1.1
xiii) Industries@	10.0	8.9	11.6	26.2	8,799.7	10,038.8	10,038.8	11,001.2
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	1.0	0.8	0.8	1.1
xvi) Tourism	20.1	4.6	23.2	26.9	13.4	24.5	24.5	16.0
xvii) Others*	1,167.1	1,726.3	1,352.6	2,431.2	1,001.0	1,165.7	1,175.7	1,200.2
D. Grants from the Centre (1 to 5)	140,350.8	231,785.3	128,397.6	257,607.8	191,462.6	181,706.3	217,845.3	341,421.4
1. State Plan Schemes	125,220.5	198,433.6	87,069.1	198,387.0	149,356.8	150,861.4	185,215.5	287,778.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	195.3	404.6	5,991.4	10,000.6	1,174.9	1,364.8	3,149.7	8,481.0
3. Centrally Sponsored Schemes	167.5	–	129.5	9,869.1	8,218.8	–	–	–
4. NEC/ Special Plan Scheme	1,322.8	3,986.3	1,309.7	4,077.7	–	–	–	–
5. Non-Plan Grants (a to c)	13,444.8	28,960.8	33,897.8	35,273.5	32,712.2	29,480.1	29,480.1	45,162.2
a) Statutory Grants	5,579.4	10,000.0	25,299.7	26,095.1	30,390.7	25,260.1	25,260.1	41,472.2
b) Grants for relief on account of Natural Calamities	4,259.7	–	4,140.0	4,347.0	1,524.7	4,220.0	4,220.0	3,690.0
c) Others	3,605.7	18,960.8	4,458.1	4,831.4	796.8	–	–	–

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	379,328.0	579,564.5	588,137.2	614,266.7	76,886.8	99,371.8	89,534.0	106,419.6
I. TAX REVENUE (A+B)	240,702.9	362,992.0	377,719.3	406,142.6	47,965.0	62,679.1	59,800.1	70,731.3
A. State's Own Tax Revenue (1 to 3)	157,072.6	200,858.4	215,585.7	219,641.0	38,959.2	42,864.7	40,337.4	49,163.6
1. Taxes on Income (i+ii)	71.6	72.5	76.6	78.6	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	71.6	72.5	76.6	78.6	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	13,548.9	18,468.0	20,004.7	20,350.0	6,852.2	7,627.1	7,399.9	8,345.0
i) Land Revenue	3,315.6	4,968.0	5,500.0	5,500.0	253.8	2,133.7	1,555.3	1,560.1
ii) Stamps and Registration Fees	10,233.4	13,500.0	14,504.7	14,850.0	6,598.4	5,493.5	5,844.6	6,784.9
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	143,452.1	182,317.9	195,504.3	199,212.3	32,107.0	35,237.5	32,937.5	40,818.6
i) Sales Tax (a to e)	84,286.1	109,980.0	116,247.2	119,283.7	18,598.6	23,700.0	20,673.4	26,243.5
a) State Sales Tax/VAT	73,914.5	92,594.5	97,871.0	100,427.5	17,607.5	22,218.0	19,343.8	24,178.5
b) Central Sales Tax	9,323.6	17,383.0	18,373.6	18,853.5	949.1	1,427.0	1,288.6	2,000.0
c) Surcharge on Sales Tax	-	-	-	-	0.1	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	1,048.1	2.5	2.6	2.7	42.0	55.0	41.0	65.0
ii) State Excise	28,924.5	35,280.0	38,725.0	38,700.0	2,680.0	3,000.0	3,000.0	3,578.6
iii) Taxes on Vehicles	7,034.8	8,640.0	9,500.0	9,541.1	1,808.8	1,705.2	1,705.2	2,274.5
iv) Taxes on Goods and Passengers	9,818.8	14,418.0	15,239.6	15,637.7	4,041.9	3,132.3	4,341.6	5,002.0
v) Taxes and Duties on Electricity	13,129.2	14,000.0	15,517.7	15,750.0	-	-	-	-
vi) Entertainment Tax	257.8	-0.1	274.9	299.9	1,320.9	1,500.0	1,464.0	1,622.5
vii) Other Taxes and Duties	0.8	-	-	-	3,656.7	2,200.0	1,753.3	2,097.5
B. Share in Central Taxes (i to ix)	83,630.3	162,133.6	162,133.6	186,501.7	9,005.8	19,814.4	19,462.7	21,567.7
i) Corporation Tax	29,204.1	53,652.6	53,652.6	61,700.5	3,144.6	6,584.6	6,224.3	6,786.7
ii) Income Tax	20,854.5	39,611.1	39,611.1	45,552.8	2,246.1	4,861.4	4,430.8	5,259.5
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	0.7	-	-	-	-	-	-	-
v) Taxes on Wealth	78.8	-1.6	-1.6	-1.6	9.0	-0.2	-0.2	-0.2
vi) Customs	13,525.4	24,903.3	24,903.3	28,650.0	1,456.9	3,056.3	3,080.9	3,381.6
vii) Union Excise Duties	7,637.3	16,196.2	16,196.2	18,650.0	822.3	1,987.7	2,462.4	2,701.8
viii) Service Tax	12,329.5	27,772.0	27,772.0	31,950.0	1,326.9	3,324.6	3,264.5	3,438.3
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
II. NON-TAX REVENUE (C+D)	138,625.2	216,572.5	210,417.9	208,124.1	28,921.8	36,692.8	29,733.9	35,688.3
C. State's Own Non-Tax Revenue (1 to 6)	48,747.1	86,629.9	86,253.1	74,201.5	23,256.2	29,300.2	23,291.1	28,114.9
1. Interest Receipts	1,167.1	2,606.7	2,616.7	2,493.8	171.8	275.3	275.3	234.8
2. Dividends and Profits	8.6	30.0	32.8	33.1	18.2	33.4	33.4	12.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,117.8	1,128.5	1,215.5	1,155.8	1,751.9	2,275.4	1,963.9	2,451.1
<i>of which:</i> State Lotteries	–	–	–	–	365.6	457.5	457.5	494.0
4. Social Services (i to ix)	1,257.2	503.1	456.8	467.0	1,834.9	2,815.2	2,624.8	2,860.4
i) Education, Sports, Art and Culture	307.8	56.5	55.8	76.0	171.7	184.0	195.0	194.3
ii) Medical and Public Health	201.3	162.2	156.7	159.3	118.2	248.7	271.1	269.8
iii) Family Welfare	0.2	1.5	1.5	2.0	–	–	–	–
iv) Housing	33.8	48.0	2.6	2.7	7.1	7.0	7.0	7.8
v) Urban Development	44.7	45.0	45.0	45.0	446.7	765.0	535.0	566.5
vi) Labour and Employment	176.1	74.4	74.4	85.5	64.4	70.6	75.6	72.4
vii) Social Security and Welfare	40.2	0.8	–	–	1.4	82.0	83.2	123.0
viii) Water Supply and Sanitation	35.3	47.0	51.7	53.0	1,018.9	1,457.5	1,457.5	1,626.2
ix) Others	417.8	67.6	69.1	43.5	6.4	0.4	0.4	0.4
5. Fiscal Services	0.1	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	45,196.5	82,361.6	81,931.1	70,051.7	19,479.3	23,900.9	18,393.7	22,556.7
i) Crop Husbandry	87.0	128.5	133.4	188.0	15.8	18.0	15.1	16.3
ii) Animal Husbandry	53.6	58.1	55.8	69.1	18.1	26.4	26.4	26.7
iii) Fisheries	37.0	28.2	28.3	24.8	26.7	28.5	30.3	25.5
iv) Forestry and Wildlife	3,487.2	5,000.0	5,507.4	5,500.0	43.0	38.3	41.5	38.9
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	124.7	21.0	50.0	51.0	9.4	6.4	6.4	8.7
vii) Other Agricultural Programmes	19.7	5.0	5.8	6.3	0.3	0.7	0.6	0.5
viii) Major and Medium Irrigation Projects	4,176.3	3,925.3	5,425.9	5,943.3	158.1	381.6	393.0	118.1
ix) Minor Irrigation	1,272.3	2,774.7	3,392.8	2,883.4	105.2	123.8	123.8	105.8
x) Power	–	–	–	–	13,216.6	14,971.7	14,971.7	16,877.5
xi) Petroleum	0.4	–	–	–	–	–	–	–
xii) Village and Small Industries	12.7	22.0	21.0	30.0	34.6	82.4	47.4	63.3
xiii) Industries@	35,771.2	70,100.0	67,100.0	55,100.0	5,306.5	7,427.2	2,052.6	4,394.2
xiv) Ports and Light Houses	–	–	–	–	78.7	194.2	107.2	194.8
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	84.7	69.0	69.0	69.0
xvii) Others*	154.4	298.7	210.8	255.7	381.8	532.7	508.7	617.3
D. Grants from the Centre (1 to 5)	89,878.1	129,942.6	124,164.8	133,922.6	5,665.6	7,392.5	6,442.8	7,573.4
1. State Plan Schemes	79,777.2	14,999.1	18,457.1	14,971.6	1,184.0	2,367.7	2,367.7	1,364.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	1,317.3	12,487.3	4,018.4	3,874.9	403.0	577.5	508.1	753.7
3. Centrally Sponsored Schemes	8,523.5	84,970.9	85,063.9	95,637.0	1,524.8	2,088.0	2,175.4	3,990.4
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	260.1	17,485.2	16,625.4	19,439.2	2,553.8	2,359.3	1,391.6	1,465.1
a) Statutory Grants	–	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	49.9	38.5	38.5	38.5
c) Others	260.1	17,485.2	16,625.4	19,439.2	2,504.0	2,320.8	1,353.1	1,426.6

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	919,778.0	1,092,951.5	1,043,844.4	1,163,659.8	407,986.6	523,121.0	541,673.5	629,555.3
I. TAX REVENUE (A+B)	716,361.6	814,164.6	795,325.9	898,898.8	311,826.6	389,294.0	404,361.0	463,883.1
A. State's Own Tax Revenue (1 to 3)	613,398.1	684,164.6	633,070.1	713,698.8	276,345.7	332,494.0	349,398.8	401,995.1
1. Taxes on Income (i+ii)	2,307.8	3,000.0	2,579.1	2,837.0	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	2,307.8	3,000.0	2,579.1	2,837.0	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	75,561.7	90,064.6	88,540.6	97,332.8	31,239.8	36,165.0	31,134.0	37,181.5
i) Land Revenue	18,926.5	25,000.0	24,228.9	26,651.8	152.8	165.0	165.0	181.5
ii) Stamps and Registration Fees	55,033.4	59,000.0	59,597.4	65,500.0	31,087.0	36,000.0	30,969.0	37,000.0
iii) Urban Immovable Property Tax	1,601.8	6,064.6	4,714.3	5,181.0	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	535,528.6	591,100.0	541,950.4	613,529.0	245,106.0	296,329.0	318,264.8	364,813.6
i) Sales Tax (a to e)	441,452.6	498,000.0	445,000.0	505,000.0	189,932.5	228,214.0	250,000.0	287,500.0
a) State Sales Tax/VAT	384,139.1	437,517.7	397,310.9	443,518.0	169,950.5	206,618.6	218,576.6	257,745.1
b) Central Sales Tax	57,265.3	60,344.8	47,564.1	61,344.5	16,309.6	21,595.4	31,423.4	29,754.9
c) Surcharge on Sales Tax	17.3	–	–	–	3,456.9	–	–	–
d) Receipts of Turnover Tax	2.9	–	–	–	–	–	–	–
e) Other Receipts	28.1	137.5	125.0	137.5	215.6	–	–	–
ii) State Excise	1,402.7	1,250.0	1,400.9	1,541.0	34,704.5	45,675.0	45,675.9	52,515.8
iii) Taxes on Vehicles	26,950.9	30,000.0	31,097.0	35,020.0	11,915.0	13,160.0	13,160.0	14,476.0
iv) Taxes on Goods and Passengers	2,103.5	1,350.0	2,282.5	2,510.7	5,270.7	6,000.0	6,000.0	6,600.0
v) Taxes and Duties on Electricity	58,776.5	58,000.0	59,156.0	65,060.0	2,397.4	2,400.0	2,498.9	2,698.8
vi) Entertainment Tax	1,092.3	948.5	1,152.8	1,250.0	314.1	790.0	840.0	938.0
vii) Other Taxes and Duties	3,750.1	1,551.5	1,861.2	3,147.3	571.7	90.0	90.0	85.0
B. Share in Central Taxes (i to ix)	102,963.5	130,000.0	162,255.8	185,200.0	35,480.9	56,800.0	54,962.2	61,888.0
i) Corporation Tax	35,955.3	40,484.4	47,050.0	58,518.5	12,391.1	19,251.8	17,405.8	19,462.5
ii) Income Tax	25,675.4	28,500.0	32,756.4	41,250.0	8,848.3	11,957.7	12,262.5	15,082.3
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	0.9	–	–	–	0.3	–	–	–
v) Taxes on Wealth	97.0	965.5	1,908.5	1,985.5	33.5	45.9	–	–
vi) Customs	16,652.1	28,400.0	34,500.0	40,750.0	5,738.7	9,386.8	8,835.2	9,697.6
vii) Union Excise Duties	9,402.9	15,950.3	23,350.0	23,000.2	3,240.4	6,516.9	7,061.5	7,748.1
viii) Service Tax	15,179.9	15,699.8	22,690.9	19,695.8	5,228.6	9,640.9	9,397.2	9,897.5
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	203,416.3	278,786.9	248,518.5	264,761.0	96,159.9	133,827.0	137,312.5	165,672.2
C. State's Own Non-Tax Revenue (1 to 6)	95,426.1	110,375.3	119,167.6	124,280.4	46,131.1	68,853.9	53,445.4	83,084.5
1. Interest Receipts	10,114.7	16,000.0	12,493.3	15,492.8	9,335.9	12,814.1	10,520.2	23,755.0
2. Dividends and Profits	895.4	2,300.0	1,225.6	1,423.7	58.0	74.0	74.0	67.5

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	5,609.7	5,819.1	24,281.6	17,886.1	2,573.5	4,344.8	4,137.3	3,963.1
<i>of which:</i> State Lotteries	–	–	–	–	–	0.3	0.3	0.3
4. Social Services (i to ix)	13,302.7	15,954.9	15,625.3	17,855.4	17,301.8	22,420.0	17,627.9	22,203.1
i) Education, Sports, Art and Culture	5,075.7	6,250.0	4,792.1	6,155.5	5,644.8	5,967.7	8,649.5	11,097.3
ii) Medical and Public Health	2,435.7	2,170.0	2,550.4	2,754.4	1,455.0	2,234.3	1,441.0	1,958.1
iii) Family Welfare	135.5	80.0	287.7	310.7	0.9	1.3	1.3	1.3
iv) Housing	636.6	1,300.0	581.7	628.2	28.2	34.0	30.9	33.1
v) Urban Development	295.6	835.3	1,754.9	1,895.3	8,611.1	13,000.0	6,000.0	7,500.0
vi) Labour and Employment	4,069.1	4,528.8	4,714.4	5,091.6	182.7	241.2	235.7	248.3
vii) Social Security and Welfare	91.3	125.0	94.7	102.3	536.1	400.0	650.0	723.3
viii) Water Supply and Sanitation	23.8	18.9	32.6	35.2	831.0	514.0	607.0	628.5
ix) Others	539.4	646.9	816.8	882.2	11.7	27.5	12.5	13.2
5. Fiscal Services	0.9	1.5	0.8	0.9	–	–	–	–
6. Economic Services (i to xvii)	65,502.7	70,299.8	65,541.0	71,621.5	16,861.9	29,201.0	21,085.9	33,095.9
i) Crop Husbandry	433.5	850.0	580.5	626.9	120.1	157.5	100.0	100.0
ii) Animal Husbandry	297.3	1,500.0	591.1	638.4	17.1	16.3	14.1	15.9
iii) Fisheries	544.3	700.0	1,371.2	1,495.6	30.5	32.5	32.5	33.2
iv) Forestry and Wildlife	481.5	650.0	587.6	634.6	442.9	400.0	400.0	410.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	227.9	300.0	227.4	245.6	87.1	51.0	69.5	72.1
vii) Other Agricultural Programmes	66.0	1,000.0	894.2	965.8	6.8	14.6	14.3	14.8
viii) Major and Medium Irrigation Projects	10,349.1	12,000.0	11,962.9	12,920.0	1,292.7	1,567.5	1,636.5	1,641.2
ix) Minor Irrigation	68.5	300.0	274.4	296.3	1.1	1.6	1.0	0.8
x) Power	0.3	11.0	33.9	36.6	0.1	–	–	–
xi) Petroleum	0.1	0.1	–	–	–	–	–	–
xii) Village and Small Industries	445.5	493.5	246.1	265.8	17.0	20.0	20.0	20.5
xiii) Industries@	43,085.1	41,790.0	38,420.2	41,330.6	435.1	10,001.0	4,002.0	10,400.6
xiv) Ports and Light Houses	7,420.8	8,000.0	8,000.0	9,651.7	–	–	–	–
xv) Road Transport	0.1	–	–	–	12,353.1	14,500.0	13,250.0	18,650.0
xvi) Tourism	0.4	0.5	0.4	0.4	36.1	20.0	15.0	15.0
xvii) Others*	2,082.3	2,704.7	2,351.1	2,513.2	2,022.3	2,419.0	1,531.0	1,721.8
D. Grants from the Centre (1 to 5)	107,990.2	168,411.6	129,350.9	140,480.6	50,028.8	64,973.2	83,867.1	82,587.7
1. State Plan Schemes	73,411.2	112,686.8	85,015.3	87,723.0	28,153.6	3,354.0	9,846.3	14,564.4
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	1,047.8	1,000.0	2,151.3	2,216.6	245.7	32,526.4	22,758.1	26,071.4
3. Centrally Sponsored Schemes	6,841.8	19,282.4	10,358.1	13,989.0	4,397.5	14,818.3	11,754.8	12,117.8
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	26,689.4	35,442.5	31,826.3	36,552.0	17,232.0	14,274.5	39,507.9	29,834.1
a) Statutory Grants	12,678.0	15,805.0	21,979.3	16,579.4	10,980.8	–	9,378.2	12,569.3
b) Grants for relief on account of Natural Calamities	4,577.5	4,637.5	–	–	–	2,770.0	–	–
c) Others	9,433.9	15,000.0	9,847.0	19,972.6	6,251.2	11,504.5	30,129.7	17,264.8

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	178,434.5	235,345.3	245,142.0	262,703.7	289,385.9	378,149.2	409,042.9	504,603.4
I. TAX REVENUE (A+B)	85,843.3	101,845.1	102,392.6	118,030.0	108,111.8	160,938.2	160,759.2	187,198.9
A. State's Own Tax Revenue (1 to 3)	59,401.6	63,408.0	63,955.5	74,693.7	63,339.5	80,059.4	79,880.4	92,198.9
1. Taxes on Income (i+ii)	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	2,074.5	2,310.6	2,310.6	2,657.8	2,625.5	3,663.2	2,686.3	3,341.9
i) Land Revenue	168.8	156.6	156.6	180.1	145.8	423.2	86.8	91.9
ii) Stamps and Registration Fees	1,905.8	2,154.0	2,154.0	2,477.7	2,479.8	3,240.0	2,599.5	3,250.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	57,327.1	61,097.5	61,645.0	72,036.0	60,713.9	76,396.2	77,194.1	88,857.0
i) Sales Tax (a to e)	36,605.7	39,370.1	39,370.1	47,156.7	46,015.1	57,440.0	59,850.0	69,850.0
a) State Sales Tax/VAT	23,292.6	–	–	–	21,046.6	57,440.0	59,850.0	69,850.0
b) Central Sales Tax	4,221.4	3,212.0	3,212.0	5,284.1	–	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	646.4	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	9,091.8	36,158.1	36,158.1	41,872.6	24,322.1	–	–	–
ii) State Excise	10,441.4	11,377.3	11,377.3	12,742.6	4,660.8	4,850.0	4,850.0	5,360.0
iii) Taxes on Vehicles	2,201.0	2,271.5	2,819.0	3,057.3	1,323.4	1,830.0	1,836.0	1,995.0
iv) Taxes on Goods and Passengers	1,100.5	1,272.7	1,272.7	1,508.6	5,578.1	6,980.0	7,150.0	8,150.0
v) Taxes and Duties on Electricity	3,328.2	3,084.5	3,084.5	3,393.0	3,134.0	5,290.2	3,507.1	3,500.0
vi) Entertainment Tax	4.9	11.9	11.9	13.1	2.4	6.0	1.0	2.0
vii) Other Taxes and Duties	3,645.3	3,709.4	3,709.4	4,164.7	–	–	–	–
B. Share in Central Taxes (i to ix)	26,441.7	38,437.1	38,437.1	43,336.3	44,772.3	80,878.8	80,878.8	95,000.0
i) Corporation Tax	9,234.1	12,820.2	12,820.2	13,758.7	18,338.3	36,066.0	36,066.0	44,267.1
ii) Income Tax	6,594.1	9,169.7	9,169.7	9,698.0	13,095.3	18,033.0	18,033.0	20,412.3
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	0.2	–	–	–	0.4	–	–	–
v) Taxes on Wealth	25.0	-0.4	-0.4	-0.3	49.5	145.0	145.0	170.4
vi) Customs	4,276.6	6,265.0	6,265.0	6,973.7	8,493.0	16,229.8	16,229.8	18,374.2
vii) Union Excise Duties	2,414.8	3,849.3	3,849.3	5,443.6	4,795.8	10,405.0	10,405.0	11,776.0
viii) Service Tax	3,896.9	6,333.3	6,333.3	7,462.6	–	–	–	–
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	92,591.2	133,500.2	142,749.4	144,673.7	181,274.1	217,211.0	248,283.8	317,404.5
C. State's Own Non-Tax Revenue (1 to 6)	20,814.5	15,072.0	22,398.5	16,685.0	19,780.5	35,091.8	34,549.6	40,185.1
1. Interest Receipts	1,009.3	709.3	735.1	782.5	135.8	228.1	227.7	209.4
2. Dividends and Profits	1,710.0	1,010.6	1,010.6	1,111.7	1,288.8	550.0	541.3	600.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,312.4	1,579.0	1,500.8	1,692.5	649.7	1,194.0	1,162.7	958.1
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	2,316.0	2,666.3	2,666.3	3,004.1	765.6	874.4	909.9	963.9
i) Education, Sports, Art and Culture	1,611.9	1,870.5	1,870.5	2,117.1	42.8	25.8	25.8	25.9
ii) Medical and Public Health	33.5	86.7	86.7	95.4	226.9	242.1	249.9	269.8
iii) Family Welfare	0.7	0.4	0.4	0.5	–	–	–	–
iv) Housing	37.9	39.4	39.4	43.4	26.2	28.6	28.6	28.8
v) Urban Development	90.5	65.1	65.1	71.6	5.2	2.9	2.9	3.0
vi) Labour and Employment	78.2	74.1	74.1	81.4	66.7	27.5	30.2	30.3
vii) Social Security and Welfare	57.8	55.9	55.9	71.5	28.5	0.5	0.5	0.5
viii) Water Supply and Sanitation	386.9	457.7	457.7	503.5	369.0	547.0	572.0	605.7
ix) Others	18.6	16.4	16.4	19.7	0.3	0.1	–	–
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	14,466.9	9,106.8	16,485.8	10,094.2	16,940.6	32,245.3	31,708.0	37,453.6
i) Crop Husbandry	83.0	87.3	87.3	96.1	81.0	93.5	94.5	95.0
ii) Animal Husbandry	7.8	8.8	8.8	9.7	66.5	76.5	75.2	78.6
iii) Fisheries	29.7	21.1	21.1	23.2	46.7	53.2	52.5	58.7
iv) Forestry and Wildlife	1,157.8	731.6	731.6	877.9	708.5	773.4	760.9	857.6
v) Plantations	0.1	0.1	0.1	0.1	–	–	–	–
vi) Co-operation	86.7	29.0	47.6	29.0	1.5	2.0	2.0	2.0
vii) Other Agricultural Programmes	6.0	5.0	5.0	5.5	4.8	6.0	6.0	6.0
viii) Major and Medium Irrigation Projects	1.7	8.9	8.9	9.8	1,087.4	462.5	8.0	8.0
ix) Minor Irrigation	13.7	14.6	14.6	16.0	58.6	167.3	99.2	119.2
x) Power	11,215.1	6,500.0	13,845.0	7,000.0	14,277.3	29,796.0	29,796.0	35,409.6
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	6.7	4.8	4.8	5.3	32.2	36.6	31.6	29.3
xiii) Industries@	1,656.0	1,467.5	1,468.0	1,754.2	485.0	651.0	651.0	651.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	13.2	8.1	8.1	8.9	–	–	–	–
xvi) Tourism	6.0	14.6	14.6	16.7	13.7	37.7	43.5	48.0
xvii) Others*	183.4	205.3	220.2	241.7	77.4	89.8	87.8	90.7
D. Grants from the Centre (1 to 5)	71,776.7	118,428.2	120,350.9	127,988.8	161,493.6	182,119.1	213,734.1	277,219.5
1. State Plan Schemes	43,326.0	10,443.9	10,298.6	9,864.5	127,202.7	6,010.0	31,680.0	60,000.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	313.0	280.0	280.0	280.0	845.1	–	–	–
3. Centrally Sponsored Schemes	16,147.4	23,260.8	23,867.8	29,491.8	22.6	60,068.0	63,352.0	88,841.7
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	11,990.3	84,443.5	85,904.4	88,352.5	33,423.2	116,041.1	118,702.1	128,377.8
a) Statutory Grants	9,618.2	82,237.5	82,237.5	85,727.7	24,647.5	4,992.6	4,992.6	8,104.4
b) Grants for relief on account of Natural Calamities	1,470.6	2,120.0	2,120.0	2,230.0	2,865.0	2,290.0	2,290.0	2,410.0
c) Others	901.5	86.0	1,546.9	394.8	5,910.7	108,758.5	111,419.5	117,863.4

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	315,645.6	480,273.0	486,502.9	557,564.2	1,041,421.5	1,163,603.2	1,177,308.6	1,307,580.8
I. TAX REVENUE (A+B)	198,368.2	267,010.6	307,448.0	355,286.6	848,344.6	1,012,351.8	995,516.1	1,108,432.9
A. State's Own Tax Revenue (1 to 3)	103,498.1	147,007.8	142,458.5	170,497.9	701,802.1	764,454.0	755,682.7	838,644.5
1. Taxes on Income (i+ii)	571.1	800.0	1,098.5	1,497.9	8,882.3	10,090.0	9,915.4	9,430.0
i) Agricultural Income Tax	–	–	–	–	197.2	230.0	226.0	123.0
ii) Taxes on Professions, Trades, Callings and Employment	571.1	800.0	1,098.5	1,497.9	8,685.1	9,860.0	9,689.4	9,307.0
2. Taxes on Property and Capital Transactions (i to iii)	6,142.1	11,000.0	10,000.0	13,000.0	72,115.2	84,206.6	83,206.6	93,362.1
i) Land Revenue	835.4	3,000.0	2,000.0	4,000.0	1,856.7	2,206.6	2,206.6	2,362.1
ii) Stamps and Registration Fees	5,306.7	8,000.0	8,000.0	9,000.0	70,258.5	82,000.0	81,000.0	91,000.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	96,784.9	135,207.8	131,360.0	156,000.0	620,804.6	670,157.4	662,560.7	735,852.4
i) Sales Tax (a to e)	80,697.2	111,800.2	107,750.0	127,030.0	382,860.3	413,290.0	406,141.5	465,041.0
a) State Sales Tax/VAT	70,467.3	94,440.0	94,090.6	109,616.7	350,341.4	394,320.0	387,499.7	441,343.0
b) Central Sales Tax	10,273.2	17,372.7	13,717.2	17,480.7	32,518.9	18,970.0	18,641.8	23,698.0
c) Surcharge on Sales Tax	–	0.1	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	0.5	–	–	–	–	–	–
e) Other Receipts	-43.4	-13.2	-57.9	-67.4	–	–	–	–
ii) State Excise	7,401.6	12,000.0	12,000.0	15,000.0	138,010.8	152,000.0	152,000.0	165,100.0
iii) Taxes on Vehicles	6,603.7	9,007.6	9,000.0	11,000.0	45,415.7	48,000.0	48,000.0	51,600.0
iv) Taxes on Goods and Passengers	2.8	50.0	50.0	70.0	30,379.8	31,010.0	30,473.5	29,645.0
v) Taxes and Duties on Electricity	1,754.0	2,000.0	2,200.0	2,500.0	10,409.6	11,507.4	11,736.1	11,962.4
vi) Entertainment Tax	129.5	348.9	143.1	159.0	1,976.1	2,200.0	2,161.9	2,804.0
vii) Other Taxes and Duties	196.2	1.1	216.9	241.0	11,752.4	12,150.0	12,047.7	9,700.0
B. Share in Central Taxes (i to ix)	94,870.1	120,002.7	164,989.5	184,788.7	146,542.5	247,897.8	239,833.4	269,788.4
i) Corporation Tax	33,129.4	46,314.1	57,616.1	64,530.0	51,172.1	82,098.9	76,438.8	84,618.8
ii) Income Tax	23,657.6	22,778.7	41,142.8	46,079.9	36,541.8	60,612.7	54,412.7	65,577.1
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	0.8	–	1.5	2.1	1.2	–	–	–
v) Taxes on Wealth	89.4	87.1	155.6	174.3	138.1	-2.4	-2.3	-2.6
vi) Customs	15,343.4	19,308.3	26,683.7	29,885.7	23,699.5	38,106.9	37,835.7	42,162.9
vii) Union Excise Duties	8,663.9	14,802.1	15,067.4	16,875.5	13,382.4	24,783.4	30,239.8	33,687.1
viii) Service Tax	13,985.6	16,712.4	24,322.4	27,241.1	21,607.5	42,298.4	40,908.8	43,745.2
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	117,277.4	213,262.5	179,054.9	202,277.6	193,076.9	151,251.4	181,792.5	199,147.9
C. State's Own Non-Tax Revenue (1 to 6)	43,350.6	63,041.3	69,054.9	84,257.6	46,882.4	52,061.7	54,113.7	62,204.5
1. Interest Receipts	1,430.4	900.0	1,500.0	2,750.0	8,747.4	7,541.6	11,543.2	12,109.3
2. Dividends and Profits	–	275.0	275.0	500.0	748.4	764.4	764.4	818.1

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,006.4	1,496.1	1,339.1	1,600.0	6,186.9	8,151.2	8,325.5	8,987.9
<i>of which:</i> State Lotteries	–	–	–	–	48.2	–	–	–
4. Social Services (i to ix)	1,820.2	1,686.7	2,155.0	2,596.5	5,333.7	7,148.2	7,362.8	7,957.3
i) Education, Sports, Art and Culture	422.5	305.0	500.0	650.0	1,549.6	2,168.7	2,333.3	2,501.2
ii) Medical and Public Health	233.3	250.0	300.0	350.0	2,240.0	3,238.3	3,299.7	3,557.0
iii) Family Welfare	2.5	5.0	4.0	4.0	2.4	2.9	3.0	3.5
iv) Housing	19.5	22.4	22.4	30.0	540.5	618.0	560.5	599.7
v) Urban Development	368.7	154.1	400.0	500.0	25.8	44.5	44.5	47.8
vi) Labour and Employment	531.3	500.0	600.0	700.0	399.0	465.5	499.0	561.0
vii) Social Security and Welfare	41.6	100.0	50.0	60.0	233.4	197.2	200.5	233.5
viii) Water Supply and Sanitation	131.9	250.0	208.5	220.0	2.3	5.0	11.3	12.4
ix) Others	68.8	100.1	70.1	82.5	340.6	408.1	411.1	441.1
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	39,093.6	58,683.4	63,785.7	76,811.1	25,866.0	28,456.3	26,117.7	32,332.0
i) Crop Husbandry	163.4	168.0	200.0	220.9	213.5	441.7	441.7	232.4
ii) Animal Husbandry	28.8	51.0	32.0	40.0	77.3	108.9	109.2	120.0
iii) Fisheries	45.3	100.0	50.0	72.0	133.7	181.0	181.3	194.7
iv) Forestry and Wildlife	36.6	103.9	53.9	60.0	1,782.1	1,884.9	1,900.0	2,047.1
v) Plantations	–	–	–	–	–	–	–	0.1
vi) Co-operation	101.9	100.0	122.0	150.0	230.7	453.2	453.8	486.1
vii) Other Agricultural Programmes	2.0	3.5	2.2	3.5	0.2	3.0	3.7	4.1
viii) Major and Medium Irrigation Projects	2,152.0	1,500.0	1,080.0	2,850.0	315.0	487.5	537.8	580.9
ix) Minor Irrigation	16.8	88.0	88.0	220.0	209.3	540.5	540.5	578.5
x) Power	133.9	100.0	150.0	180.0	625.3	639.8	381.2	475.6
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	22.4	10.0	25.0	30.0	482.6	497.2	525.6	514.3
xiii) Industries@	34,750.5	55,006.0	61,025.0	70,530.0	19,375.8	20,594.4	18,215.9	24,171.3
xiv) Ports and Light Houses	–	–	–	–	30.5	33.6	24.2	24.5
xv) Road Transport	0.1	5.5	0.1	0.2	–	0.1	0.1	0.2
xvi) Tourism	25.1	40.0	26.0	34.0	11.2	15.7	27.4	29.6
xvii) Others*	1,614.7	1,407.4	931.5	2,420.5	2,378.8	2,574.8	2,775.3	2,872.5
D. Grants from the Centre (1 to 5)	73,926.8	150,221.2	110,000.0	118,020.0	146,194.5	99,189.7	127,678.9	136,943.4
1. State Plan Schemes	49,146.9	32,876.1	15,000.0	7,974.7	90,968.7	70,513.5	84,052.6	101,314.8
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	835.6	5,612.6	3,000.0	3,914.4	1,585.2	1,616.9	1,187.2	1,901.1
3. Centrally Sponsored Schemes	6,141.6	90,488.9	74,000.0	84,535.5	17,294.8	6,339.5	7,626.7	5,764.9
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	17,802.6	21,243.6	18,000.0	21,595.3	36,345.8	20,719.8	34,812.4	27,962.6
a) Statutory Grants	13,872.5	18,215.8	14,026.3	11,583.8	–	–	–	–
b) Grants for relief on account of Natural Calamities	2,365.2	1,812.7	2,391.4	3,440.0	1,507.4	2,070.0	3,123.3	2,175.0
c) Others	1,564.9	1,215.0	1,582.2	6,571.5	34,838.4	18,649.8	31,689.1	25,787.6

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	579,504.7	774,272.0	710,197.2	846,168.6	886,407.8	1,144,228.9	1,111,306.6	1,260,951.4
I. TAX REVENUE (A+B)	431,587.9	585,498.0	530,034.2	618,956.2	606,741.1	738,973.4	806,157.8	901,763.6
A. State's Own Tax Revenue (1 to 3)	352,325.0	454,280.3	398,816.5	476,136.2	365,671.2	434,476.9	409,100.0	465,000.0
1. Taxes on Income (i+ii)	86.0	283.3	97.5	109.4	2,838.5	5,000.0	3,271.2	3,771.5
i) Agricultural Income Tax	86.0	283.3	97.5	109.4	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	2,838.5	5,000.0	3,271.2	3,771.5
2. Taxes on Property and Capital Transactions (i to iii)	29,115.0	45,612.9	33,403.6	38,394.9	47,708.8	60,000.0	49,628.8	56,978.5
i) Land Revenue	1,390.3	1,384.6	1,639.4	2,063.4	2,431.0	5,000.0	3,500.0	5,000.0
ii) Stamps and Registration Fees	26,590.2	43,113.3	30,395.3	34,694.1	38,927.7	47,000.0	40,000.0	45,000.0
iii) Urban Immovable Property Tax	1,134.6	1,115.0	1,368.9	1,637.3	6,350.1	8,000.0	6,128.8	6,978.5
3. Taxes on Commodities and Services (i to vii)	323,124.0	408,384.1	365,315.4	437,631.9	315,123.9	369,476.9	356,200.0	404,250.0
i) Sales Tax (a to e)	279,083.3	347,122.8	311,931.9	374,529.8	181,359.6	213,000.0	200,000.0	220,000.0
a) State Sales Tax/VAT	272,439.7	340,833.2	306,028.9	362,439.4	171,124.4	202,000.0	188,406.3	207,246.9
b) Central Sales Tax	4,644.3	4,739.1	3,831.1	4,784.1	10,235.2	11,000.0	11,593.7	12,753.1
c) Surcharge on Sales Tax	0.1	0.5	0.2	0.2	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	1,999.1	1,550.0	2,071.8	7,306.2	–	–	–	–
ii) State Excise	17,774.2	26,006.6	20,862.9	23,973.6	66,955.4	78,000.0	80,000.0	90,000.0
iii) Taxes on Vehicles	23,649.5	30,873.5	28,373.5	34,064.9	18,238.4	23,000.0	22,000.0	25,000.0
iv) Taxes on Goods and Passengers	–	–	–	–	26,863.9	32,000.0	30,500.0	42,000.0
v) Taxes and Duties on Electricity	487.1	1,890.6	1,698.4	2,250.4	20,102.0	22,000.0	22,000.0	25,000.0
vi) Entertainment Tax	5.9	5.4	7.1	8.1	860.0	650.0	–	–
vii) Other Taxes and Duties	2,123.9	2,485.2	2,441.6	2,805.1	744.7	826.9	1,700.0	2,250.0
B. Share in Central Taxes (i to ix)	79,262.9	131,217.7	131,217.7	142,820.0	241,069.9	304,496.5	397,057.8	436,763.6
i) Corporation Tax	27,678.8	43,549.2	43,549.2	44,885.8	84,183.3	101,469.9	131,483.6	144,632.0
ii) Income Tax	19,765.4	32,151.8	32,151.8	34,785.2	60,114.9	72,283.1	97,072.8	106,780.1
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	0.7	–	–	–	2.0	–	–	–
v) Taxes on Wealth	74.7	-1.3	-1.3	-1.4	227.3	235.4	–	–
vi) Customs	12,819.1	20,213.7	20,213.7	22,365.2	38,988.1	46,941.4	61,029.3	67,132.2
vii) Union Excise Duties	7,238.4	13,146.3	13,146.3	17,869.3	22,015.3	30,310.9	39,691.2	43,660.3
viii) Service Tax	11,685.8	22,158.0	22,158.0	22,915.9	35,539.1	53,255.8	67,780.9	74,559.0
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	-0.1	-0.1	–	–
II. NON-TAX REVENUE (C+D)	147,916.8	188,774.0	180,163.0	227,212.4	279,666.8	405,255.5	305,148.8	359,187.8
C. State's Own Non-Tax Revenue (1 to 6)	72,836.9	89,311.2	89,110.2	113,595.2	103,752.4	101,242.8	97,073.1	114,816.3
1. Interest Receipts	1,021.5	2,007.0	1,496.8	1,649.4	12,606.5	3,833.7	2,426.0	2,731.6
2. Dividends and Profits	741.8	1,700.0	1,115.0	1,370.0	803.5	325.7	1,158.7	1,088.3

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	59,684.7	69,613.5	70,599.6	92,410.1	5,944.3	5,573.9	6,149.4	7,527.0
<i>of which:</i> State Lotteries	54,448.8	63,667.0	63,980.0	79,900.0	–	–	–	–
4. Social Services (i to ix)	4,249.9	5,524.9	5,657.1	6,526.1	36,959.5	34,388.5	36,581.9	45,078.0
i) Education, Sports, Art and Culture	2,464.1	3,697.1	3,187.9	3,768.3	32,761.0	31,921.8	33,115.4	41,437.2
ii) Medical and Public Health	1,393.3	1,402.6	1,934.7	2,171.6	1,201.6	1,015.6	1,249.3	1,308.2
iii) Family Welfare	0.4	1.4	1.4	1.1	1.1	2.0	2.0	2.0
iv) Housing	17.3	22.6	22.6	30.1	203.5	220.1	280.0	310.0
v) Urban Development	21.7	34.0	58.9	62.1	1,006.2	413.0	1,087.0	1,089.2
vi) Labour and Employment	206.7	286.6	286.3	312.4	171.4	152.5	202.4	211.1
vii) Social Security and Welfare	135.8	42.0	135.2	145.8	519.2	132.2	553.2	599.0
viii) Water Supply and Sanitation	–	0.1	0.1	0.1	67.2	128.4	89.5	118.1
ix) Others	10.7	38.5	29.9	34.6	1,028.4	403.0	3.0	3.0
5. Fiscal Services	–	–	–	–	–	–	0.1	0.1
6. Economic Services (i to xvii)	7,139.0	10,465.7	10,241.8	11,639.5	47,438.5	57,120.9	50,756.9	58,391.4
i) Crop Husbandry	150.3	144.8	171.8	193.6	380.6	285.8	455.8	497.8
ii) Animal Husbandry	58.4	70.4	83.2	84.7	34.3	36.7	46.7	46.5
iii) Fisheries	135.7	108.6	152.8	161.4	39.7	42.7	40.0	49.3
iv) Forestry and Wildlife	3,004.0	4,687.3	3,547.3	4,464.8	9,687.7	12,503.1	11,600.0	12,500.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	1,214.1	1,241.1	1,449.7	1,525.3	165.8	100.2	181.0	171.7
vii) Other Agricultural Programmes	2.5	2.1	2.1	2.6	28.4	55.0	56.6	59.1
viii) Major and Medium Irrigation Projects	94.6	292.3	227.2	210.3	1,375.6	1,860.9	1,171.8	1,205.6
ix) Minor Irrigation	47.1	94.1	84.6	86.6	2,997.7	3,142.5	3,768.2	3,799.4
x) Power	–	–	–	–	3,812.3	6,621.4	3,167.1	3,744.9
xi) Petroleum	0.1	0.2	0.2	0.2	0.1	–	–	–
xii) Village and Small Industries	76.2	128.9	139.9	150.2	30.4	28.9	37.7	47.7
xiii) Industries@	801.9	1,408.8	1,625.2	1,775.4	28,291.1	32,230.0	29,550.0	34,750.0
xiv) Ports and Light Houses	453.0	564.5	772.3	989.5	–	–	–	–
xv) Road Transport	434.2	615.0	470.0	630.0	26.2	30.0	70.0	90.0
xvi) Tourism	74.8	80.2	91.7	98.1	2.5	–	–	800.0
xvii) Others*	591.9	1,027.4	1,423.8	1,266.9	566.3	183.7	612.0	629.5
D. Grants from the Centre (1 to 5)	75,079.9	99,462.8	91,052.8	113,617.2	175,914.4	304,012.7	208,075.7	244,371.5
1. State Plan Schemes	20,503.4	536.5	536.5	540.0	90,106.0	254,649.9	145,840.0	186,334.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	521.5	106.7	106.7	364.8	12,629.2	19,091.1	14,952.6	18,262.1
3. Centrally Sponsored Schemes	39,168.7	43,185.4	34,775.4	64,361.9	28,926.1	–	–	–
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	14,886.3	55,634.2	55,634.2	48,350.5	44,253.1	30,271.7	47,283.2	39,775.4
a) Statutory Grants	10,788.0	54,254.2	54,254.2	46,600.5	20,787.4	25,000.0	–	–
b) Grants for relief on account of Natural Calamities	1,195.0	1,380.0	1,380.0	1,750.0	3,630.4	4,117.5	26,585.0	6,907.5
c) Others	2,903.3	–	–	–	19,835.3	1,154.2	20,698.2	32,867.9

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,654,154.6	1,982,305.0	1,983,209.1	2,208,100.5	79,982.7	86,578.6	87,455.8	93,677.1
I. TAX REVENUE (A+B)	1,326,939.3	1,596,966.6	1,586,406.2	1,758,486.3	20,437.2	39,092.4	38,329.5	42,290.9
A. State's Own Tax Revenue (1 to 3)	1,150,638.9	1,305,762.2	1,304,761.6	1,441,566.0	5,168.4	6,711.6	5,948.7	6,672.0
1. Taxes on Income (i+ii)	21,747.0	23,094.7	23,094.7	25,173.2	232.7	323.4	250.0	250.0
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	21,747.0	23,094.7	23,094.7	25,173.2	232.7	323.4	250.0	250.0
2. Taxes on Property and Capital Transactions (i to iii)	212,316.7	242,001.5	234,001.9	267,478.1	91.7	117.2	127.7	135.0
i) Land Revenue	12,723.8	32,001.5	19,001.9	32,001.5	14.2	14.5	25.0	25.0
ii) Stamps and Registration Fees	199,592.9	210,000.0	215,000.0	235,476.6	77.6	102.7	102.7	110.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	916,575.2	1,040,666.0	1,047,665.0	1,148,914.8	4,844.0	6,270.9	5,571.0	6,287.0
i) Sales Tax (a to e)	674,662.9	746,167.7	746,167.7	814,376.9	4,333.3	5,700.0	5,000.0	5,700.0
a) State Sales Tax/VAT	617,381.9	687,301.0	697,250.2	759,008.3	4,333.3	5,700.0	5,000.0	5,700.0
b) Central Sales Tax	56,685.8	47,298.1	47,298.1	53,522.5	–	–	–	–
c) Surcharge on Sales Tax	101.2	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	494.0	11,568.6	1,619.4	1,846.1	–	–	–	–
ii) State Excise	113,970.8	135,000.0	136,999.0	153,438.6	93.2	119.6	119.6	120.0
iii) Taxes on Vehicles	54,049.7	56,936.7	56,936.7	67,500.0	207.7	254.3	254.3	270.0
iv) Taxes on Goods and Passengers	5,865.6	11,500.0	11,500.0	12,760.0	12.0	16.1	16.1	16.1
v) Taxes and Duties on Electricity	43,504.5	71,500.0	76,500.0	79,125.8	–	0.6	0.6	0.6
vi) Entertainment Tax	8,016.7	6,581.3	6,581.4	7,305.2	197.7	180.3	180.3	180.3
vii) Other Taxes and Duties	16,505.1	12,980.3	12,980.2	14,408.3	–	–	–	–
B. Share in Central Taxes (i to ix)	176,300.3	291,204.5	281,644.6	316,920.3	15,268.8	32,380.8	32,380.8	35,618.9
i) Corporation Tax	61,470.5	96,173.9	86,510.7	99,125.9	5,332.4	10,747.9	10,747.9	11,822.7
ii) Income Tax	43,895.8	71,004.1	64,714.9	76,819.7	3,807.9	7,935.1	7,935.1	8,728.6
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	1.5	–	–	–	–	–	–	–
v) Taxes on Wealth	166.0	-2.8	-2.7	-3.0	14.3	-0.3	-0.3	-0.3
vi) Customs	28,468.9	44,640.0	44,999.3	49,391.4	2,469.6	4,988.7	4,988.7	5,487.6
vii) Union Excise Duties	16,077.0	29,032.2	35,965.2	39,462.5	1,394.5	3,244.5	3,244.5	3,569.0
viii) Service Tax	25,956.3	49,772.1	48,872.2	51,474.5	2,250.1	5,464.9	5,464.9	6,011.4
ix) Other Taxes and Duties on Commodities and Services	264.3	585.0	585.0	649.3	–	–	–	–
II. NON-TAX REVENUE (C+D)	327,215.3	385,338.4	396,802.9	449,614.2	59,545.5	47,486.2	49,126.3	51,386.2
C. State's Own Non-Tax Revenue (1 to 6)	125,808.9	206,648.7	146,987.8	199,972.4	1,837.3	2,194.2	1,912.2	1,912.2
1. Interest Receipts	33,514.6	29,737.0	29,737.0	11,223.7	306.0	386.1	386.1	386.1
2. Dividends and Profits	281.4	1,122.6	1,122.6	1,178.7	–	–	–	–

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	15,777.4	36,937.7	20,792.6	37,524.7	1,376.9	1,352.7	1,352.7	1,352.7
<i>of which:</i> State Lotteries	1,340.6	1,741.6	1,741.6	1,828.7	1,324.8	1,292.7	1,292.7	1,292.7
4. Social Services (i to ix)	31,178.5	72,913.8	28,254.6	76,382.6	61.1	253.1	75.0	75.0
i) Education, Sports, Art and Culture	3,624.4	3,973.2	5,493.9	4,181.9	16.2	23.9	20.0	20.0
ii) Medical and Public Health	3,284.8	3,409.7	4,987.5	4,475.7	3.4	3.3	3.3	3.3
iii) Family Welfare	465.7	373.1	569.7	402.0	—	—	—	—
iv) Housing	353.6	10,675.7	675.7	10,675.7	13.9	19.8	19.8	19.8
v) Urban Development	17,818.9	50,001.4	10,001.3	50,001.4	—	—	—	—
vi) Labour and Employment	1,251.6	930.6	986.4	977.1	0.3	0.5	0.5	0.5
vii) Social Security and Welfare	2,663.7	2,150.5	2,620.8	2,673.1	0.1	0.1	0.1	0.1
viii) Water Supply and Sanitation	339.4	274.2	274.2	301.6	25.6	204.2	30.0	30.0
ix) Others	1,376.3	1,125.6	2,645.1	2,694.2	1.7	1.2	1.2	1.2
5. Fiscal Services	0.6	—	—	—	—	0.1	—	—
6. Economic Services (i to xvii)	45,056.4	65,937.7	67,080.9	73,662.6	93.3	202.3	98.5	98.5
i) Crop Husbandry	839.6	1,221.6	1,221.6	1,282.7	2.7	2.8	2.8	2.8
ii) Animal Husbandry	304.2	464.6	464.6	487.8	1.3	1.4	1.4	1.4
iii) Fisheries	69.1	203.8	206.0	221.6	1.0	1.2	1.2	1.2
iv) Forestry and Wildlife	2,137.4	3,738.2	3,738.9	3,925.1	46.2	43.3	43.3	43.3
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	882.9	1,566.6	1,566.6	1,644.9	4.9	2.6	2.6	2.6
vii) Other Agricultural Programmes	24.7	63.3	63.3	66.5	1.3	0.6	0.6	0.6
viii) Major and Medium Irrigation Projects	6,579.3	9,389.0	9,389.0	11,327.9	20.4	123.8	20.0	20.0
ix) Minor Irrigation	839.5	610.9	610.9	672.1	2.7	2.7	2.7	2.7
x) Power	5,237.7	8,280.0	8,280.0	9,108.0	1.0	—	—	—
xi) Petroleum	0.3	—	0.1	—	—	—	—	—
xii) Village and Small Industries	57.4	46.5	46.5	48.8	2.5	2.2	2.2	2.2
xiii) Industries@	23,383.8	30,165.7	31,122.9	34,174.0	0.1	13.0	13.0	13.0
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	—	—	—	—	5.6	3.3	3.3	3.3
xvii) Others*	4,700.6	10,187.4	10,370.3	10,703.2	3.7	5.5	5.6	5.6
D. Grants from the Centre (1 to 5)	201,406.4	178,689.7	249,815.1	249,641.9	57,708.2	45,292.0	47,214.1	49,473.9
1. State Plan Schemes	16,654.6	570.3	570.3	570.3	30,214.5	22,099.5	23,638.5	26,385.5
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	28,364.8	39,181.2	53,146.6	50,801.8	140.5	1,343.7	1,603.0	886.7
3. Centrally Sponsored Schemes	97,615.9	99,494.7	150,231.9	133,530.7	8,361.4	630.6	754.4	416.1
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	58,771.2	39,443.5	45,866.3	64,739.2	18,991.7	21,218.2	21,218.2	21,785.6
a) Statutory Grants	1,000.0	2,000.0	697.7	2,000.0	18,234.9	21,048.2	21,048.2	21,605.6
b) Grants for relief on account of Natural Calamities	4,085.6	4,035.6	11,122.5	11,677.5	39.5	170.0	170.0	180.0
c) Others	53,685.6	33,407.9	34,046.1	51,061.7	717.3	—	—	—

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	64,282.5	84,030.2	84,030.2	89,808.5	55,111.1	71,754.5	75,351.5	76,724.8
I. TAX REVENUE (A+B)	23,208.8	44,064.1	44,064.1	49,373.7	11,771.9	27,402.7	26,815.6	29,583.6
A. State's Own Tax Revenue (1 to 3)	9,391.9	10,355.7	10,355.7	12,685.5	2,665.3	3,265.5	3,106.8	3,311.9
1. Taxes on Income (i+ii)	34.6	47.3	47.3	54.4	140.4	176.4	144.5	150.0
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	34.6	47.3	47.3	54.4	140.4	176.4	144.5	150.0
2. Taxes on Property and Capital Transactions (i to iii)	99.8	173.6	173.6	199.7	147.8	120.3	113.0	206.2
i) Land Revenue	0.8	47.7	47.7	54.9	110.6	119.0	80.6	119.0
ii) Stamps and Registration Fees	99.0	125.9	125.9	144.8	37.2	1.2	32.4	87.2
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	9,257.6	10,134.8	10,134.8	12,431.4	2,377.0	2,968.9	2,849.3	2,955.6
i) Sales Tax (a to e)	7,262.0	7,663.6	7,663.6	9,404.7	2,119.5	2,326.6	2,183.0	2,250.0
a) State Sales Tax/VAT	6,625.2	5,018.0	5,018.0	7,965.6	2,008.1	2,320.0	2,182.7	2,250.0
b) Central Sales Tax	601.2	2,540.1	2,540.1	1,333.6	–	1.6	0.3	–
c) Surcharge on Sales Tax	0.3	–	–	–	37.1	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	35.3	105.5	105.5	105.5	74.3	5.0	–	–
ii) State Excise	1,511.4	1,941.5	1,941.5	2,382.4	49.1	356.8	425.0	430.8
iii) Taxes on Vehicles	393.8	413.0	413.0	506.8	170.3	235.7	204.8	236.0
iv) Taxes on Goods and Passengers	53.0	57.8	57.8	69.7	25.6	42.4	30.0	31.8
v) Taxes and Duties on Electricity	8.1	19.8	19.8	22.8	–	–	–	–
vi) Entertainment Tax	4.7	16.2	16.2	44.9	8.9	7.3	6.5	7.0
vii) Other Taxes and Duties	24.6	22.9	22.9	0.1	3.7	–	–	–
B. Share in Central Taxes (i to ix)	13,816.9	33,708.4	33,708.4	36,688.2	9,106.6	24,137.2	23,708.8	26,271.7
i) Corporation Tax	4,824.0	11,183.4	11,183.4	11,526.7	3,180.5	8,013.1	7,574.6	8,259.0
ii) Income Tax	3,444.8	8,256.6	8,256.6	8,932.8	2,271.2	5,915.9	5,391.9	6,400.5
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	0.1	–	–	–	–	–	–	–
v) Taxes on Wealth	13.0	-0.3	-0.3	-0.3	8.6	-0.2	-0.2	-0.3
vi) Customs	2,234.1	5,190.9	5,190.9	5,743.4	1,473.0	3,719.3	3,749.3	4,115.2
vii) Union Excise Duties	1,261.5	3,376.0	3,376.0	4,588.8	831.8	2,418.9	2,996.6	3,287.9
viii) Service Tax	2,039.4	5,701.8	5,701.8	5,896.8	1,341.5	4,070.2	3,996.6	4,209.4
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	41,073.7	39,966.1	39,966.1	40,434.8	43,339.1	44,351.7	48,535.9	47,141.2
C. State's Own Non-Tax Revenue (1 to 6)	3,432.9	3,121.7	3,121.7	4,661.6	2,419.6	2,528.1	2,698.3	2,790.6
1. Interest Receipts	377.3	347.7	347.7	399.9	198.8	200.0	200.0	212.0
2. Dividends and Profits	1.3	1.4	1.4	1.5	–	–	–	–

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	180.0	512.6	512.6	589.5	221.3	192.1	215.2	217.7
<i>of which:</i> State Lotteries	–	187.5	187.5	215.6	113.4	111.6	112.1	119.2
4. Social Services (i to ix)	89.2	246.4	246.4	290.1	276.1	300.9	431.2	401.5
i) Education, Sports, Art and Culture	10.4	22.9	22.9	26.3	16.5	26.1	20.5	21.3
ii) Medical and Public Health	27.2	21.2	21.2	24.4	2.9	1.2	10.0	1.6
iii) Family Welfare	–	–	–	–	–	0.1	0.1	0.1
iv) Housing	3.8	4.1	4.1	4.7	9.8	10.6	10.6	11.2
v) Urban Development	0.7	8.5	8.5	9.8	1.2	0.6	0.7	0.8
vi) Labour and Employment	13.0	21.7	21.7	44.5	0.1	0.2	1.0	1.1
vii) Social Security and Welfare	0.2	8.5	8.5	–	9.3	9.9	36.1	13.2
viii) Water Supply and Sanitation	33.9	156.9	156.9	180.4	234.7	250.0	350.0	350.0
ix) Others	–	2.6	2.6	–	1.5	2.2	2.2	2.3
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	2,785.1	2,013.6	2,013.6	3,380.6	1,723.4	1,835.1	1,851.9	1,959.3
i) Crop Husbandry	53.1	62.8	62.8	72.3	9.3	6.4	8.4	7.4
ii) Animal Husbandry	19.9	25.9	25.9	29.8	6.2	4.7	5.1	5.7
iii) Fisheries	0.3	1.2	1.2	1.4	3.1	4.5	4.0	4.6
iv) Forestry and Wildlife	719.9	684.4	684.4	818.5	52.0	20.9	20.9	22.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	0.5	14.5	14.5	16.7	37.9	2.4	2.5	2.6
vii) Other Agricultural Programmes	22.9	25.1	25.1	28.9	18.2	15.4	15.3	16.2
viii) Major and Medium Irrigation Projects	–	–	–	–	–	–	–	–
ix) Minor Irrigation	2.4	2.1	2.1	2.5	–	0.7	0.7	1.1
x) Power	–	22.6	22.6	25.9	1,443.6	1,616.7	1,620.0	1,720.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	6.7	7.6	7.6	8.8	2.7	4.3	4.4	4.5
xiii) Industries@	1,951.0	1,122.1	1,122.1	2,324.0	37.3	39.5	45.2	45.7
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	23.6	21.3	19.0	21.3
xvi) Tourism	0.3	0.8	0.8	1.0	22.3	20.7	20.9	21.0
xvii) Others*	8.2	44.5	44.5	50.8	67.1	77.7	85.5	87.3
D. Grants from the Centre (1 to 5)	37,640.8	36,844.5	36,844.5	35,773.2	40,919.5	41,823.6	45,837.6	44,350.6
1. State Plan Schemes	25,801.8	25,489.1	25,489.1	25,654.2	22,641.6	7,379.0	7,379.0	5,934.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	88.9	–	–	10.0	245.0	–	–	–
3. Centrally Sponsored Schemes	2,934.4	3,040.0	3,040.0	2,146.0	6,627.7	11,245.0	15,203.6	13,863.7
4. NEC/ Special Plan Scheme	778.7	1,620.0	1,620.0	2,000.0	450.2	1,524.2	1,524.2	1,226.4
5. Non-Plan Grants (a to c)	8,037.1	6,695.4	6,695.4	5,963.0	10,954.8	21,675.4	21,730.8	23,326.5
a) Statutory Grants	5,890.3	6,400.0	6,400.0	5,580.0	9,897.8	21,390.0	21,390.0	22,940.0
b) Grants for relief on account of Natural Calamities	305.6	–	–	–	103.6	150.0	153.0	160.0
c) Others	1,841.2	295.4	295.4	383.0	953.5	135.4	187.8	226.5

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	76,509.4	88,919.4	89,938.6	105,689.0	569,978.8	709,405.0	715,691.8	781,267.1
I. TAX REVENUE (A+B)	14,512.9	28,456.2	29,859.3	35,316.2	360,095.1	408,603.7	452,737.5	497,675.6
A. State's Own Tax Revenue (1 to 3)	3,886.1	4,344.6	4,452.1	5,153.1	198,283.0	212,803.7	217,000.0	232,000.0
1. Taxes on Income (i+ii)	279.6	319.0	319.0	319.0	1,689.7	1,860.0	1,700.0	1,870.0
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	279.6	319.0	319.0	319.0	1,689.7	1,860.0	1,700.0	1,870.0
2. Taxes on Property and Capital Transactions (i to iii)	26.8	28.7	28.7	31.2	14,458.7	21,273.7	27,370.0	16,250.0
i) Land Revenue	7.5	8.9	8.9	9.8	6,456.4	4,650.0	4,700.0	5,900.0
ii) Stamps and Registration Fees	19.3	19.8	19.8	21.4	8,002.3	16,623.7	22,670.0	10,350.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	3,579.8	3,996.9	4,104.4	4,803.0	182,134.5	189,670.0	187,930.0	213,880.0
i) Sales Tax (a to e)	2,942.9	3,327.8	3,384.3	4,000.0	118,167.3	128,005.6	126,050.0	136,160.0
a) State Sales Tax/VAT	2,942.9	3,327.8	3,384.3	4,000.0	108,897.3	118,433.1	116,497.5	126,412.0
b) Central Sales Tax	–	–	–	–	9,246.2	9,555.9	9,535.9	9,731.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	–	–	–	–	23.8	16.7	16.7	17.0
ii) State Excise	47.0	49.0	50.0	54.0	20,352.4	23,000.0	23,900.0	30,000.0
iii) Taxes on Vehicles	464.6	460.0	510.0	576.3	9,103.1	10,692.0	10,680.0	12,300.0
iv) Taxes on Goods and Passengers	97.3	121.0	121.0	133.1	17,108.7	19,140.0	17,500.0	21,500.0
v) Taxes and Duties on Electricity	0.3	0.5	0.5	0.6	17,226.0	8,448.0	9,500.0	13,600.0
vi) Entertainment Tax	–	–	–	–	139.2	196.0	217.0	219.9
vii) Other Taxes and Duties	27.7	38.6	38.6	39.0	37.9	188.4	83.0	100.1
B. Share in Central Taxes (i to ix)	10,626.8	24,111.6	25,407.2	30,163.1	161,812.2	195,800.0	235,737.5	265,675.6
i) Corporation Tax	3,712.6	8,002.7	8,200.3	10,011.1	56,504.5	70,313.0	82,319.8	92,774.2
ii) Income Tax	2,651.1	5,908.4	5,837.3	7,391.2	40,349.6	42,101.0	58,784.2	66,249.6
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	1.5	–	–	–
v) Taxes on Wealth	10.0	-0.2	-0.2	–	152.5	129.9	222.1	250.3
vi) Customs	1,719.4	3,714.6	3,793.2	4,646.8	26,169.1	32,520.0	38,125.0	42,966.8
vii) Union Excise Duties	970.9	2,415.8	3,244.1	3,022.1	14,776.8	22,100.0	21,527.9	24,261.9
viii) Service Tax	1,562.8	4,070.3	4,332.5	5,091.8	23,858.2	28,636.1	34,758.5	39,172.8
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	61,996.5	60,463.2	60,079.3	70,372.7	209,883.7	300,801.3	262,954.3	283,591.5
C. State's Own Non-Tax Revenue (1 to 6)	2,706.1	2,306.0	2,378.2	2,615.9	80,708.7	90,135.6	90,000.0	98,229.3
1. Interest Receipts	72.3	44.0	28.0	30.0	3,306.7	2,000.0	3,300.0	3,100.0
2. Dividends and Profits	–	32.9	32.9	–	10,764.4	10,930.0	8,500.0	10,000.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	196.1	197.9	197.9	216.0	3,131.9	2,119.2	3,808.3	4,249.5
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	1,129.2	533.6	533.6	582.6	1,568.3	1,829.3	2,113.9	2,256.5
i) Education, Sports, Art and Culture	1,035.6	402.1	402.1	442.3	188.7	300.0	627.3	636.8
ii) Medical and Public Health	5.2	6.2	6.2	6.8	331.5	340.0	370.3	381.2
iii) Family Welfare	0.1	–	–	–	1.0	2.0	1.1	1.2
iv) Housing	50.1	87.8	87.8	92.2	142.7	159.3	149.5	173.4
v) Urban Development	0.4	1.1	1.1	1.2	56.0	71.0	61.0	70.9
vi) Labour and Employment	0.7	0.3	0.3	0.3	105.7	101.8	133.0	130.3
vii) Social Security and Welfare	16.5	13.2	13.2	14.5	0.7	4.7	1.6	1.7
viii) Water Supply and Sanitation	19.5	22.0	22.0	24.2	668.1	759.0	710.0	770.7
ix) Others	1.1	1.0	1.0	1.1	73.9	91.5	60.1	90.3
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	1,308.6	1,497.6	1,585.8	1,787.3	61,937.3	73,257.1	72,277.8	78,623.4
i) Crop Husbandry	1.0	3.3	3.3	3.5	288.8	74.0	319.7	335.6
ii) Animal Husbandry	5.7	9.3	9.3	9.5	24.4	11.5	27.3	28.6
iii) Fisheries	0.2	0.5	0.5	0.5	15.7	18.0	17.0	19.1
iv) Forestry and Wildlife	96.8	143.7	143.7	158.1	615.1	350.0	988.5	410.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	9.8	1.0	1.0	1.2	25.6	39.7	20.5	34.3
vii) Other Agricultural Programmes	1.6	1.1	1.1	1.2	21.0	20.0	15.5	22.2
viii) Major and Medium Irrigation Projects	–	–	–	–	6,155.3	4,800.0	6,000.0	6,330.0
ix) Minor Irrigation	0.1	0.4	0.4	0.4	136.9	160.0	160.0	170.0
x) Power	989.1	1,000.0	1,088.0	1,250.0	21.8	397.7	393.6	123.8
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	4.5	5.4	5.4	6.0	3.4	2.2	5.5	5.3
xiii) Industries@	14.1	15.2	15.2	16.7	53,102.9	66,264.0	60,001.0	67,202.2
xiv) Ports and Light Houses	–	–	–	–	738.3	11.5	385.4	402.2
xv) Road Transport	129.7	172.6	172.6	181.2	–	–	–	–
xvi) Tourism	1.6	5.1	5.1	5.2	7.2	20.9	8.9	10.0
xvii) Others*	54.5	139.9	140.1	153.8	780.9	1,087.6	3,935.0	3,530.2
D. Grants from the Centre (1 to 5)	59,290.4	58,157.2	57,701.1	67,756.9	129,175.0	210,665.7	172,954.3	185,362.2
1. State Plan Schemes	23,666.8	24,964.9	24,194.8	31,990.5	108,861.8	178,528.9	142,007.1	147,096.1
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	1,019.0	3,495.5	3,600.0	3,113.3
3. Centrally Sponsored Schemes	14,561.6	–	–	–	0.8	319.1	332.2	448.3
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	21,062.0	33,192.3	33,506.3	35,766.4	19,293.4	28,322.2	27,015.0	34,704.5
a) Statutory Grants	15,950.0	32,030.0	32,030.0	34,510.0	14,117.5	21,175.2	11,256.2	18,017.0
b) Grants for relief on account of Natural Calamities	248.7	90.0	354.0	90.0	2,869.8	3,569.8	12,730.0	15,887.5
c) Others	4,863.3	1,072.3	1,122.3	1,166.4	2,306.1	3,577.2	3,028.8	800.0

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	390,228.5	462,292.5	456,034.9	501,809.6	913,269.1	1,113,616.6	1,067,904.9	1,232,505.3
I. TAX REVENUE (A+B)	302,731.7	373,502.8	365,235.0	395,524.4	584,899.1	760,208.8	735,859.4	847,779.0
A. State's Own Tax Revenue (1 to 3)	255,702.0	293,519.3	285,146.0	305,473.5	386,729.4	470,960.5	456,700.1	533,000.1
1. Taxes on Income (i+ii)	–	–	–	–	5.5	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	5.5	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	25,214.5	27,602.8	27,620.9	27,676.1	34,820.7	46,500.0	38,200.1	46,500.1
i) Land Revenue	473.0	602.8	620.9	676.1	2,885.8	4,000.0	3,200.1	4,000.1
ii) Stamps and Registration Fees	24,741.5	27,000.0	27,000.0	27,000.0	31,888.9	42,000.0	34,500.0	42,000.0
iii) Urban Immovable Property Tax	–	–	–	–	46.0	500.0	500.0	500.0
3. Taxes on Commodities and Services (i to vii)	230,487.5	265,916.5	257,525.1	277,797.4	351,903.3	424,460.4	418,500.0	486,500.0
i) Sales Tax (a to e)	154,551.7	178,509.6	170,000.0	181,500.0	241,699.1	305,000.0	292,500.0	345,150.0
a) State Sales Tax/VAT	148,977.2	172,822.4	164,895.0	175,870.0	–	–	–	–
b) Central Sales Tax	5,569.6	5,687.2	5,100.0	5,620.0	15,250.2	17,160.0	16,150.0	16,150.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	4.9	–	5.0	10.0	226,448.9	287,840.0	276,350.0	329,000.0
ii) State Excise	42,461.1	51,000.0	51,000.0	56,100.0	55,857.7	63,000.0	63,500.0	73,100.0
iii) Taxes on Vehicles	13,933.2	15,000.0	15,000.0	16,500.0	28,298.6	33,000.0	33,000.0	39,000.0
iv) Taxes on Goods and Passengers	–	–	–	–	9,565.2	4,320.0	8,000.0	7,500.0
v) Taxes and Duties on Electricity	18,752.3	20,504.1	20,640.0	22,700.0	15,345.0	17,820.4	20,000.0	20,000.0
vi) Entertainment Tax	195.5	390.5	477.0	548.5	514.4	660.0	880.0	1,037.0
vii) Other Taxes and Duties	593.7	512.4	408.1	448.9	623.0	660.0	620.0	713.0
B. Share in Central Taxes (i to ix)	47,029.7	79,983.5	80,089.0	90,050.9	198,169.7	289,248.3	279,159.3	314,778.9
i) Corporation Tax	16,422.8	26,557.7	24,791.9	28,314.0	69,203.0	95,721.0	87,601.8	98,659.1
ii) Income Tax	11,727.5	19,607.3	18,484.9	21,942.5	49,417.6	70,669.7	60,732.9	76,457.9
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	0.4	–	–	–	–	–	2.0	–
v) Taxes on Wealth	44.4	-0.8	-0.8	-0.9	186.9	-2.8	22.8	-3.0
vi) Customs	7,605.9	12,327.0	12,853.4	14,108.0	32,050.2	44,429.8	44,636.8	49,158.8
vii) Union Excise Duties	4,294.9	8,017.1	10,273.0	11,271.9	18,097.6	28,895.5	37,302.9	39,276.6
viii) Service Tax	6,933.8	13,475.3	13,686.6	14,415.4	29,214.5	49,535.2	48,642.2	51,229.6
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	-0.1	-0.1	217.9	-0.1
II. NON-TAX REVENUE (C+D)	87,496.8	88,789.6	90,799.9	106,285.2	328,370.0	353,407.9	332,045.5	384,726.3
C. State's Own Non-Tax Revenue (1 to 6)	28,797.3	38,035.1	40,618.8	38,071.4	132,295.0	154,960.0	118,716.4	140,840.6
1. Interest Receipts	1,938.8	1,799.2	2,935.0	3,390.7	20,653.9	17,909.8	18,605.8	17,787.5
2. Dividends and Profits	14.8	18.2	16.3	17.9	633.3	590.7	981.5	596.3

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	17,118.3	23,680.9	23,889.8	19,626.6	14,678.5	15,642.5	14,691.1	18,539.1
<i>of which:</i> State Lotteries	698.8	840.0	840.0	708.0	—	—	—	—
4. Social Services (i to ix)	4,621.0	5,946.0	7,224.5	7,784.4	8,083.3	9,561.8	9,457.4	11,994.0
i) Education, Sports, Art and Culture	1,593.6	1,807.6	1,807.6	1,935.9	809.3	817.7	1,446.6	1,359.4
ii) Medical and Public Health	1,165.0	1,719.4	2,568.3	2,848.5	1,164.3	951.2	1,089.9	1,104.2
iii) Family Welfare	0.7	0.6	0.9	0.9	4.4	2.4	3.1	2.8
iv) Housing	52.0	—	53.9	55.0	67.6	76.6	77.3	80.9
v) Urban Development	1,194.4	1,543.8	1,572.1	1,700.3	78.4	72.5	99.3	70.5
vi) Labour and Employment	163.1	101.9	211.0	217.0	2,902.9	2,491.4	2,502.7	2,690.5
vii) Social Security and Welfare	355.4	73.2	382.0	395.5	39.0	88.6	167.8	107.7
viii) Water Supply and Sanitation	72.7	597.2	597.2	597.2	2,758.0	5,000.0	4,000.0	6,500.0
ix) Others	24.0	102.3	31.6	34.2	259.4	61.3	70.8	78.1
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	5,104.4	6,590.8	6,553.2	7,251.8	88,245.9	111,255.1	74,980.6	91,923.7
i) Crop Husbandry	78.1	437.6	90.6	100.6	37.9	35.7	42.2	46.4
ii) Animal Husbandry	68.7	75.2	75.2	87.9	21.4	17.6	30.4	32.7
iii) Fisheries	21.8	21.3	22.1	22.5	231.5	266.1	380.0	400.0
iv) Forestry and Wildlife	194.5	359.0	364.8	392.0	893.1	979.2	1,116.5	1,035.4
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	141.6	4.5	123.1	156.8	168.8	185.1	145.2	240.2
vii) Other Agricultural Programmes	332.7	303.4	393.8	396.3	75.5	98.7	89.2	99.3
viii) Major and Medium Irrigation Projects	728.1	393.8	883.0	980.7	670.8	1,460.0	1,124.9	1,500.0
ix) Minor Irrigation	20.9	7.5	7.5	21.0	143.3	268.8	263.7	320.0
x) Power	—	—	—	—	124.8	249.5	192.5	224.7
xi) Petroleum	—	—	—	—	48,496.8	65,750.0	28,000.0	35,000.0
xii) Village and Small Industries	5.6	0.6	7.0	7.1	82.6	20.8	80.3	80.0
xiii) Industries@	864.4	1,000.0	1,000.0	1,100.0	36,414.8	41,359.0	42,505.1	52,006.1
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	1,616.7	2,300.0	2,300.0	2,531.8	—	—	—	—
xvi) Tourism	—	—	—	—	11.7	9.5	10.2	11.5
xvii) Others*	1,031.3	1,687.8	1,286.1	1,455.2	873.0	555.0	1,000.5	927.4
D. Grants from the Centre (1 to 5)	58,699.5	50,754.5	50,181.1	68,213.9	196,075.0	198,447.9	213,329.1	243,885.7
1. State Plan Schemes	36,412.3	39,608.0	38,691.5	45,617.5	148,851.6	158,304.6	161,709.0	189,800.4
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	805.6	793.7	2,392.4	5,162.3	1,952.9	3,655.3	2,430.9	5,334.4
3. Centrally Sponsored Schemes	1,442.8	318.8	526.0	1,979.6	—	—	—	—
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	20,038.7	10,034.0	8,571.1	15,454.5	45,270.4	36,488.0	49,189.2	48,750.9
a) Statutory Grants	16,545.1	9,906.7	5,334.9	12,235.2	36,601.7	24,187.2	24,290.4	36,215.8
b) Grants for relief on account of Natural Calamities	2,082.2	—	2,925.0	3,065.0	5,475.8	8,272.5	8,272.5	8,685.0
c) Others	1,411.4	127.3	311.2	154.2	3,192.8	4,028.3	16,626.3	3,850.1

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	44,619.5	48,019.1	48,536.8	48,853.0	1,224,204.4	1,426,813.3	1,383,062.0	1,481,750.9
I. TAX REVENUE (A+B)	13,368.7	24,850.7	24,625.6	27,410.1	954,805.7	1,172,330.3	1,076,875.9	1,137,099.9
A. State's Own Tax Revenue (1 to 3)	5,275.5	5,603.8	5,922.8	6,460.6	786,565.4	960,831.4	865,377.0	906,918.7
1. Taxes on Income (i+ii)	79.4	85.1	85.1	90.1	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	79.4	85.1	85.1	90.1	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	129.2	145.3	145.8	145.3	85,429.3	106,068.0	97,465.4	101,915.3
i) Land Revenue	61.6	68.9	68.9	68.9	1,705.4	2,034.1	2,591.6	3,152.7
ii) Stamps and Registration Fees	67.7	76.4	76.9	76.4	83,623.3	103,852.9	94,692.9	98,581.7
iii) Urban Immovable Property Tax	–	–	–	–	100.6	180.9	180.9	180.9
3. Taxes on Commodities and Services (i to vii)	5,066.9	5,373.4	5,691.8	6,225.2	701,136.1	854,763.4	767,911.6	805,003.3
i) Sales Tax (a to e)	2,821.0	3,000.0	3,275.0	3,610.0	571,908.0	688,745.7	619,729.2	648,350.4
a) State Sales Tax/VAT	2,535.9	2,640.0	2,915.0	1,250.0	533,356.7	650,292.3	577,910.5	607,435.9
b) Central Sales Tax	285.1	360.0	360.0	360.0	38,551.2	38,453.4	41,818.6	40,914.5
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	–	–	–	2,000.0	–	–	–	–
ii) State Excise	1,313.6	1,350.0	1,350.0	1,444.5	57,311.8	72,966.7	64,289.1	66,360.8
iii) Taxes on Vehicles	194.1	210.7	210.7	240.0	38,289.5	48,825.4	43,850.0	47,939.1
iv) Taxes on Goods and Passengers	–	–	–	–	19,088.3	27,491.9	22,672.4	22,372.4
v) Taxes and Duties on Electricity	–	–	–	–	10,920.9	12,193.4	12,135.8	14,329.0
vi) Entertainment Tax	15.4	6.0	6.0	6.0	466.4	958.2	1,471.1	1,518.3
vii) Other Taxes and Duties	722.7	806.6	850.1	924.7	3,151.3	3,582.1	3,764.1	4,133.4
B. Share in Central Taxes (i to ix)	8,093.2	19,246.9	18,702.8	20,949.5	168,240.3	211,498.9	211,498.9	230,181.2
i) Corporation Tax	2,825.8	6,393.0	6,043.2	6,589.2	58,751.0	70,079.3	70,079.3	72,230.3
ii) Income Tax	2,017.9	4,719.9	4,301.8	5,106.5	41,953.8	51,738.7	51,738.7	55,976.4
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	1.4	–	–	–
v) Taxes on Wealth	7.6	-0.2	-0.2	-0.2	158.6	-2.0	-2.0	-2.2
vi) Customs	1,308.7	2,967.4	2,991.3	3,283.2	27,209.5	32,527.9	32,527.9	35,990.1
vii) Union Excise Duties	739.0	1,929.9	2,390.7	2,623.2	15,364.3	21,155.0	21,155.0	28,755.2
viii) Service Tax	1,194.2	3,236.9	2,976.0	3,347.6	24,801.7	36,000.1	36,000.1	37,231.5
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	31,250.8	23,168.4	23,911.2	21,442.9	269,398.7	254,483.0	306,186.0	344,651.0
C. State's Own Non-Tax Revenue (1 to 6)	6,980.8	3,503.6	3,644.2	3,622.6	83,506.0	90,715.0	89,312.5	97,239.5
1. Interest Receipts	664.4	312.1	312.1	372.1	24,893.8	26,785.9	27,254.2	27,410.6
2. Dividends and Profits	8.7	10.0	98.0	10.0	994.6	720.8	1,341.7	1,337.9

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	4,595.5	1,195.2	1,116.4	1,019.0	8,248.7	9,851.4	11,062.2	12,287.1
<i>of which:</i> State Lotteries	4,186.4	374.0	347.7	335.5	–	1.5	1.0	1.0
4. Social Services (i to ix)	88.3	90.5	90.6	93.0	33,696.9	35,466.0	32,735.1	37,983.6
i) Education, Sports, Art and Culture	12.2	11.7	11.7	11.2	19,320.1	19,854.0	20,016.5	24,045.6
ii) Medical and Public Health	19.7	25.0	25.0	25.0	5,032.4	4,093.5	3,356.1	3,995.5
iii) Family Welfare	–	–	–	–	1,000.4	865.1	1,633.6	1,827.4
iv) Housing	5.1	5.5	5.5	5.7	924.8	916.0	1,244.1	955.1
v) Urban Development	11.2	4.1	4.1	4.1	6,079.5	8,132.7	4,884.1	5,573.4
vi) Labour and Employment	4.8	2.0	2.0	2.0	750.1	877.9	886.3	887.4
vii) Social Security and Welfare	–	–	0.1	0.1	448.6	560.5	536.9	520.1
viii) Water Supply and Sanitation	32.5	39.9	39.9	42.6	23.0	19.7	31.0	31.3
ix) Others	2.9	2.3	2.3	2.3	117.9	146.6	146.6	147.6
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	1,624.0	1,895.8	2,027.1	2,128.5	15,672.0	17,890.9	16,919.3	18,220.4
i) Crop Husbandry	5.6	9.1	9.1	9.1	1,500.0	1,450.6	945.5	1,284.6
ii) Animal Husbandry	11.7	9.7	9.7	9.7	102.6	102.6	104.1	108.1
iii) Fisheries	1.1	0.5	0.4	0.3	86.4	104.2	92.0	96.0
iv) Forestry and Wildlife	114.5	120.6	120.6	120.6	1,413.0	1,430.2	708.4	1,585.9
v) Plantations	23.1	51.8	51.8	51.8	19.2	–	–	–
vi) Co-operation	0.2	–	0.2	0.2	255.1	263.0	278.8	293.0
vii) Other Agricultural Programmes	–	–	–	–	346.5	441.0	364.5	383.6
viii) Major and Medium Irrigation Projects	–	–	–	–	504.3	306.3	305.9	334.4
ix) Minor Irrigation	0.7	2.2	2.2	2.0	20.7	21.6	21.6	22.2
x) Power	1,135.6	1,251.0	1,351.0	1,401.0	–	–	–	–
xi) Petroleum	–	–	–	–	–	0.1	0.1	0.1
xii) Village and Small Industries	1.3	2.5	2.5	2.5	177.0	223.1	315.4	242.2
xiii) Industries@	8.9	6.6	6.6	6.4	9,878.5	12,080.2	11,955.2	11,974.9
xiv) Ports and Light Houses	–	–	–	–	23.6	35.3	21.7	22.5
xv) Road Transport	276.3	393.5	423.6	470.0	–	–	–	–
xvi) Tourism	26.4	31.4	32.5	38.0	3.5	20.0	5.0	5.0
xvii) Others*	18.6	17.0	17.0	17.0	1,341.3	1,412.9	1,801.2	1,867.9
D. Grants from the Centre (1 to 5)	24,270.0	19,664.8	20,267.0	17,820.3	185,892.7	163,768.0	216,873.5	247,411.5
1. State Plan Schemes	17,385.4	8,408.8	8,414.3	4,466.8	112,553.4	112,110.2	133,545.0	166,312.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	29.1	97.7	157.7	60.0	2,817.9	8,050.6	10,689.0	6,379.1
3. Centrally Sponsored Schemes	5,784.6	9,616.2	10,009.3	11,732.5	9,743.2	3,158.2	11,527.0	11,855.8
4. NEC/ Special Plan Scheme	342.4	1,024.1	1,024.1	921.6	–	–	–	–
5. Non-Plan Grants (a to c)	728.5	517.9	661.5	639.5	60,778.2	40,448.9	61,112.6	62,864.3
a) Statutory Grants	–	–	–	–	36,234.8	22,469.4	17,376.9	29,011.3
b) Grants for relief on account of Natural Calamities	248.9	280.0	279.0	290.0	1,338.0	–	6,430.5	5,347.5
c) Others	479.6	237.9	382.5	349.5	23,205.4	17,979.5	37,305.3	28,505.5

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TELANGANA				TRIPURA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	510,417.9	941,315.1	793,128.0	1,009,247.5	92,397.3	125,247.4	108,211.0	128,859.8
I. TAX REVENUE (A+B)	374,768.8	593,180.0	561,303.7	688,252.6	29,043.9	32,100.0	47,594.5	57,398.1
A. State's Own Tax Revenue (1 to 3)	292,883.0	464,952.0	435,351.7	548,704.3	11,742.6	13,200.0	13,226.6	14,408.1
1. Taxes on Income (i+ii)	2,691.0	3,948.2	3,553.4	4,579.9	391.2	401.4	401.5	401.8
i) Agricultural Income Tax	–	–	–	–	2.1	1.4	1.5	1.8
ii) Taxes on Professions, Trades, Callings and Employment	2,691.0	3,948.2	3,553.4	4,579.9	389.1	400.0	400.0	400.0
2. Taxes on Property and Capital Transactions (i to iii)	22,348.6	37,805.9	34,225.3	43,854.8	483.8	700.6	500.6	486.0
i) Land Revenue	92.5	134.6	121.1	156.1	107.6	250.0	120.0	100.0
ii) Stamps and Registration Fees	21,769.0	37,000.0	33,300.0	42,920.0	375.6	450.0	380.0	380.0
iii) Urban Immovable Property Tax	487.0	671.3	804.2	778.7	0.6	0.6	0.6	6.0
3. Taxes on Commodities and Services (i to vii)	267,843.5	423,197.9	397,573.0	500,269.5	10,867.6	12,098.0	12,324.5	13,520.3
i) Sales Tax (a to e)	221,207.8	354,633.9	326,170.5	420,735.3	9,098.1	9,800.0	10,400.0	11,440.0
a) State Sales Tax/VAT	206,182.6	341,872.5	314,685.3	405,932.2	9,068.4	9,800.0	10,400.0	11,440.0
b) Central Sales Tax	14,612.2	12,172.4	10,955.2	14,120.0	29.7	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	332.9	466.9	420.2	541.6	–	–	–	–
e) Other Receipts	80.1	122.1	109.8	141.6	–	–	–	–
ii) State Excise	28,076.9	39,164.3	42,447.9	45,430.6	1,389.6	1,800.0	1,500.0	1,650.0
iii) Taxes on Vehicles	16,176.6	25,000.0	24,500.0	29,000.0	360.9	450.0	400.0	400.0
iv) Taxes on Goods and Passengers	74.9	89.1	325.1	103.4	–	–	–	–
v) Taxes and Duties on Electricity	208.7	1,630.9	1,467.8	1,891.8	0.3	0.7	0.5	0.5
vi) Entertainment Tax	729.4	1,010.3	1,159.3	1,171.9	7.0	–	–	–
vii) Other Taxes and Duties	1,369.3	1,669.4	1,502.4	1,936.5	11.8	47.2	24.0	29.8
B. Share in Central Taxes (i to ix)	81,885.8	128,228.0	125,952.0	139,548.3	17,301.3	18,900.0	34,367.9	42,990.0
i) Corporation Tax	28,851.0	42,253.2	40,128.7	43,754.7	6,041.8	6,701.1	12,567.2	16,232.9
ii) Income Tax	20,611.6	27,475.2	28,565.5	33,908.6	4,314.4	4,029.5	7,011.3	8,904.3
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	0.8	–	–	–	0.2	–	346.2	426.0
v) Taxes on Wealth	79.9	98.0	-1.2	-1.3	16.3	35.8	1.3	3.0
vi) Customs	13,364.6	19,606.5	19,862.9	21,801.6	2,798.2	3,348.2	6,091.7	7,678.1
vii) Union Excise Duties	7,345.8	13,029.0	15,875.3	17,419.0	1,580.0	2,158.6	3,928.2	4,536.6
viii) Service Tax	11,632.1	25,770.7	21,524.8	22,670.9	2,550.4	2,626.8	4,409.5	5,193.2
ix) Other Taxes and Duties on Commodities and Services	–	-4.5	-4.0	-5.2	–	–	12.6	15.9
II. NON-TAX REVENUE (C+D)	135,649.1	348,135.1	231,824.4	320,994.9	63,353.4	93,147.4	60,616.5	71,461.7
C. State's Own Non-Tax Revenue (1 to 6)	64,468.2	224,132.7	107,219.4	175,423.2	1,956.4	3,100.0	2,840.8	2,951.4
1. Interest Receipts	27,660.2	27,939.5	25,145.6	17,010.1	460.2	840.0	940.0	850.0
2. Dividends and Profits	1,338.8	197.3	177.6	33.3	5.1	10.0	200.0	200.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TELANGANA				TRIPURA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	7,229.6	138,138.1	29,824.3	116,024.8	579.0	884.8	605.6	721.1
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	5,334.5	13,822.4	12,440.2	9,227.0	89.0	113.3	144.9	145.0
i) Education, Sports, Art and Culture	4,115.7	8,417.2	7,575.5	4,007.5	14.5	30.0	19.9	18.1
ii) Medical and Public Health	662.4	421.7	379.5	5,022.8	30.0	37.0	52.7	36.7
iii) Family Welfare	290.7	21.3	19.2	1.0	–	–	1.0	1.6
iv) Housing	11.5	10.4	9.3	22.2	18.4	25.7	20.0	20.0
v) Urban Development	5.6	4,658.3	4,192.5	10.4	0.1	0.6	0.5	0.1
vi) Labour and Employment	112.5	186.1	167.5	96.4	2.9	5.5	5.0	5.0
vii) Social Security and Welfare	61.3	24.6	22.1	5.2	2.7	0.8	1.8	0.8
viii) Water Supply and Sanitation	14.3	47.0	42.3	12.2	19.2	12.1	41.5	60.5
ix) Others	60.6	35.9	32.3	49.2	1.3	1.7	2.5	2.2
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	22,905.1	44,035.4	39,631.7	33,128.1	823.1	1,251.9	950.3	1,035.3
i) Crop Husbandry	26.2	88.9	80.0	18.2	27.9	28.0	15.0	28.0
ii) Animal Husbandry	6.7	11.2	10.1	10.2	24.7	16.6	11.0	27.0
iii) Fisheries	10.5	9.2	8.3	14.6	8.5	10.5	2.5	10.5
iv) Forestry and Wildlife	828.4	1,250.0	1,124.9	707.6	98.3	90.0	155.0	150.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	77.8	99.5	89.6	171.5	0.9	38.1	1.0	1.0
vii) Other Agricultural Programmes	–	0.2	0.2	1,332.5	–	–	–	–
viii) Major and Medium Irrigation Projects	244.6	960.1	864.1	732.8	–	–	–	–
ix) Minor Irrigation	364.9	52.3	47.1	9.0	2.4	6.5	2.5	2.5
x) Power	80.0	126.0	113.4	69.6	–	–	–	–
xi) Petroleum	–	–	–	–	–	–	0.1	–
xii) Village and Small Industries	17.3	17.3	15.6	3.4	0.1	0.8	0.8	0.8
xiii) Industries@	17,192.9	33,009.7	29,708.7	26,878.7	650.1	900.0	750.0	800.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	29.7	31.9	28.7	63.6	–	–	–	–
xvii) Others*	4,026.0	8,379.0	7,541.1	3,116.3	10.2	161.4	12.4	15.5
D. Grants from the Centre (1 to 5)	71,181.0	124,002.4	124,605.0	145,571.7	61,397.0	90,047.4	57,775.7	68,510.3
1. State Plan Schemes	50,276.3	64,972.4	65,575.0	79,489.4	47,201.7	69,387.2	40,151.9	47,330.3
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	327.4	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	2,354.9	10,410.2	4,547.3	7,475.0
4. NEC/ Special Plan Scheme	–	–	–	–	647.7	900.0	500.0	900.0
5. Non-Plan Grants (a to c)	20,904.7	59,030.0	59,030.0	66,082.3	10,865.3	9,350.0	12,576.5	12,805.0
a) Statutory Grants	15,470.8	38,555.7	38,555.7	45,922.3	10,019.6	6,700.0	11,170.0	11,180.0
b) Grants for relief on account of Natural Calamities	1,612.1	2,474.3	2,474.3	2,160.0	–	–	–	–
c) Others	3,821.8	18,000.0	18,000.0	18,000.0	845.8	2,650.0	1,406.5	1,625.0

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	202,465.5	257,776.7	260,128.2	322,758.7	1,934,216.0	2,498,802.3	2,477,224.3	2,815,554.4
I. TAX REVENUE (A+B)	121,307.7	149,895.7	150,812.8	181,311.3	1,407,953.3	1,786,441.1	1,807,135.6	2,068,936.0
A. State's Own Tax Revenue (1 to 3)	83,384.7	94,634.9	96,533.1	121,166.8	741,724.2	919,150.0	864,001.0	1,012,565.0
1. Taxes on Income (i+ii)	220.4	230.0	230.0	253.0	432.9	500.0	470.0	550.0
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	220.4	230.0	230.0	253.0	432.9	500.0	470.0	550.0
2. Taxes on Property and Capital Transactions (i to iii)	7,533.2	7,943.4	9,141.6	12,291.0	123,305.7	154,360.0	145,098.4	169,796.0
i) Land Revenue	392.6	171.2	169.5	267.6	5,272.3	6,000.0	5,640.0	6,600.0
ii) Stamps and Registration Fees	7,140.6	7,772.2	8,972.2	12,023.4	118,033.4	148,360.0	139,458.4	163,196.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	75,631.1	86,461.5	87,161.5	108,622.9	617,985.5	764,290.0	718,432.6	842,219.0
i) Sales Tax (a to e)	54,648.4	62,098.1	62,098.1	73,233.1	429,345.6	526,730.0	494,526.2	579,403.0
a) State Sales Tax/VAT	48,061.0	62,030.0	62,030.0	73,033.0	398,126.8	488,764.8	458,839.0	537,641.3
b) Central Sales Tax	6,473.1	–	–	–	17,758.6	37,941.8	35,665.3	41,736.0
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	114.3	68.1	68.1	200.1	13,460.2	23.3	21.8	25.7
ii) State Excise	14,866.6	17,993.3	17,993.3	21,992.7	134,825.7	175,000.0	164,500.0	192,500.0
iii) Taxes on Vehicles	3,937.0	4,350.0	4,350.0	6,100.0	37,970.3	46,580.0	43,785.2	51,238.0
iv) Taxes on Goods and Passengers	–	–	–	–	5.5	–	–	–
v) Taxes and Duties on Electricity	1,926.5	1,750.0	1,750.0	3,500.0	10,854.4	10,000.0	10,000.0	12,500.0
vi) Entertainment Tax	252.6	265.0	265.0	291.5	4,946.5	5,768.5	5,422.4	6,345.4
vii) Other Taxes and Duties	–	5.1	705.1	3,505.6	37.6	211.5	198.8	232.6
B. Share in Central Taxes (i to ix)	37,923.0	55,260.8	54,279.7	60,144.5	666,229.1	867,291.1	943,134.6	1,056,371.0
i) Corporation Tax	13,242.3	18,325.5	17,322.7	18,888.0	232,651.0	293,171.4	312,839.7	350,380.5
ii) Income Tax	9,456.3	13,529.5	12,331.1	14,637.6	166,135.2	193,236.7	230,966.0	258,681.9
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	0.3	–	–	–	5.6	–	–	–
v) Taxes on Wealth	35.8	-0.5	-0.5	-0.6	628.1	680.0	-9.1	–
vi) Customs	6,132.9	8,505.9	8,574.4	9,411.3	107,748.4	135,979.9	145,207.3	162,682.2
vii) Union Excise Duties	3,463.1	5,532.0	6,853.0	7,519.4	60,842.1	89,997.8	94,437.6	105,770.1
viii) Service Tax	5,592.3	9,368.4	9,199.1	9,688.9	98,218.9	154,225.6	159,693.4	178,856.6
ix) Other Taxes and Duties on Commodities and Services	–	–	-0.1	-0.1	-0.2	-0.3	-0.3	-0.3
II. NON-TAX REVENUE (C+D)	81,157.8	107,881.1	109,315.4	141,447.4	526,262.7	712,361.2	670,088.7	746,618.4
C. State's Own Non-Tax Revenue (1 to 6)	11,104.4	20,680.6	21,754.9	27,934.3	199,348.0	216,363.2	227,886.0	242,408.5
1. Interest Receipts	1,081.7	510.0	830.0	966.0	23,028.2	10,000.0	8,000.0	7,500.0
2. Dividends and Profits	1.1	1,000.0	1,000.0	2,500.0	80.8	80.0	450.0	80.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,880.5	7,106.0	7,109.0	7,819.1	71,221.5	57,158.1	58,086.6	51,579.7
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	1,209.4	1,118.1	1,830.1	2,078.1	65,139.8	86,211.6	97,997.5	116,650.0
i) Education, Sports, Art and Culture	436.1	427.5	427.5	470.3	57,985.2	76,000.0	90,849.3	111,703.1
ii) Medical and Public Health	377.8	379.5	1,079.5	992.7	1,683.6	1,750.0	1,750.0	1,750.0
iii) Family Welfare	0.2	0.4	0.4	0.5	3.0	33.5	10.0	10.0
iv) Housing	37.1	30.0	36.0	43.0	234.6	280.0	280.0	280.0
v) Urban Development	42.0	40.0	40.0	44.0	854.8	30.0	300.0	300.0
vi) Labour and Employment	261.4	32.9	32.9	293.2	667.5	600.0	1,500.0	600.0
vii) Social Security and Welfare	8.8	116.7	116.7	128.4	2,097.1	5,000.0	1,300.0	1,000.0
viii) Water Supply and Sanitation	–	40.0	40.0	44.0	–	12.5	5.0	5.0
ix) Others	46.1	51.0	57.0	62.1	1,614.1	2,505.6	2,003.2	1,001.9
5. Fiscal Services	–	0.1	0.1	0.1	0.6	0.4	0.4	0.4
6. Economic Services (i to xvii)	6,931.8	10,946.5	10,985.8	14,571.0	39,877.1	62,913.1	63,351.5	66,598.4
i) Crop Husbandry	48.5	41.4	41.4	68.1	591.8	600.0	572.3	557.9
ii) Animal Husbandry	24.8	31.0	31.0	34.1	387.6	500.0	500.0	654.7
iii) Fisheries	0.5	1.2	1.2	1.3	65.8	67.5	67.5	83.1
iv) Forestry and Wildlife	3,512.4	4,158.6	4,158.6	5,067.5	4,150.6	4,250.0	6,250.0	4,680.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	11.7	25.0	25.0	27.5	98.0	156.8	1,620.0	215.8
vii) Other Agricultural Programmes	0.2	0.5	0.5	0.6	118.8	130.0	130.0	130.0
viii) Major and Medium Irrigation Projects	92.2	57.5	77.5	96.9	3,307.5	5,452.4	4,584.1	5,805.9
ix) Minor Irrigation	19.0	50.0	50.0	55.0	660.1	547.5	547.5	600.0
x) Power	450.1	1,430.0	1,430.0	3,513.0	9,678.7	27,000.0	27,000.0	27,000.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	3.6	0.9	2.1	3.9	586.6	19.6	600.0	600.0
xiii) Industries@	2,237.2	5,011.5	5,011.5	5,512.7	10,312.6	15,003.7	11,998.7	16,504.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	8.5	8.0	8.1	9.9	81.5	50.0	50.0	50.0
xvi) Tourism	32.0	40.0	40.0	44.0	9.9	150.0	50.0	50.0
xvii) Others*	491.1	90.9	108.9	136.5	9,827.5	8,985.6	9,381.4	9,667.1
D. Grants from the Centre (1 to 5)	70,053.4	87,200.4	87,560.4	113,513.1	326,914.8	495,998.0	442,202.6	504,209.9
1. State Plan Schemes	40,831.4	37,568.1	37,748.1	43,699.0	65,760.2	92,987.7	481.1	363.8
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	991.4	1,437.2	1,437.2	1,853.3	173.7	204.9	331.5	162.5
3. Centrally Sponsored Schemes	18,792.4	42,037.7	42,217.7	58,027.6	192,892.1	321,059.3	346,810.3	380,226.5
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	9,438.1	6,157.4	6,157.4	9,933.2	68,088.8	81,746.1	94,579.7	123,457.1
a) Statutory Grants	6,391.3	3,818.3	3,818.3	5,590.6	55,491.6	74,777.5	48,462.0	78,139.6
b) Grants for relief on account of Natural Calamities	683.0	1,890.0	1,890.0	1,980.0	9,426.2	3,510.0	5,062.5	5,317.5
c) Others	2,363.8	449.1	449.1	2,362.6	3,171.0	3,458.6	41,055.2	40,000.0

See 'Notes to Appendix I'.

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	WEST BENGAL			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	865,142.1	1,131,002.2	1,096,317.3	1,295,303.3
I. TAX REVENUE (A+B)	640,069.1	784,631.3	800,835.9	926,347.9
A. State's Own Tax Revenue (1 to 3)	394,119.6	464,968.2	429,196.6	507,735.2
1. Taxes on Income (i+ii)	4,749.6	5,286.8	5,292.4	5,608.8
i) Agricultural Income Tax	108.2	108.0	113.6	119.3
ii) Taxes on Professions, Trades, Callings and Employment	4,641.4	5,178.8	5,178.8	5,489.5
2. Taxes on Property and Capital Transactions (i to iii)	64,719.0	76,295.3	68,523.6	78,421.9
i) Land Revenue	22,757.4	30,318.5	24,463.1	26,430.6
ii) Stamps and Registration Fees	41,962.0	45,976.7	44,060.1	51,990.9
iii) Urban Immovable Property Tax	-0.3	-	0.4	0.4
3. Taxes on Commodities and Services (i to vii)	324,651.0	383,386.1	355,380.6	423,704.5
i) Sales Tax (a to f)	240,219.1	291,159.1	266,642.5	320,180.9
a) State Sales Tax/VAT	224,737.8	271,714.3	249,458.9	299,903.4
b) Central Sales Tax	15,471.0	19,441.6	17,172.1	20,263.9
d) Surcharge on Sales Tax	-	0.4	-	-
e) Receipts of Turnover Tax	9.9	1.3	11.0	13.0
f) Other Receipts	0.4	1.6	0.5	0.5
ii) State Excise	35,870.2	44,181.5	39,815.9	46,982.9
iii) Taxes on Vehicles	15,046.8	15,900.0	16,551.5	19,034.0
iv) Taxes on Goods and Passengers	8,588.6	9,764.7	9,764.7	11,810.0
v) Taxes and Duties on Electricity	19,468.3	16,602.2	16,602.2	19,092.5
vi) Entertainment Tax	805.7	821.0	886.3	974.9
vii) Other Taxes and Duties	4,652.3	4,957.6	5,117.5	5,629.3
B. Share in Central Taxes (i to ix)	245,949.5	319,663.1	371,639.3	418,612.7
i) Corporation Tax	85,885.9	110,647.3	117,024.4	131,497.5
ii) Income Tax	61,330.8	68,488.8	81,285.4	101,906.8
iii) Estate Duty	-	-	-	-
iv) Other Taxes on Income and Expenditure	2.1	-	-	-
v) Taxes on Wealth	231.9	276.6	28.1	-4.0
vi) Customs	39,776.6	51,654.8	59,507.8	65,521.2
vii) Union Excise Duties	22,460.6	36,369.0	49,580.7	52,349.8
viii) Service Tax	36,261.5	52,226.8	63,940.1	67,341.5
ix) Other Taxes and Duties on Commodities and Services	-	-0.1	272.8	-0.1
II. NON-TAX REVENUE (C+D)	225,073.0	346,370.9	295,481.3	368,955.4
C. State's Own Non-Tax Revenue (1 to 6)	16,266.6	23,798.9	21,420.1	26,880.0
1. Interest Receipts	2,774.6	11,529.3	2,998.2	3,238.0
2. Dividends and Profits	56.4	97.4	61.0	65.8

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	WEST BENGAL			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5
3. General Services	7,677.4	6,001.6	4,887.6	5,293.6
<i>of which:</i> State Lotteries	1,576.3	1,979.2	1,702.4	1,838.6
4. Social Services (i to ix)	2,284.0	2,525.6	2,467.6	2,710.1
i) Education, Sports, Art and Culture	533.2	737.0	576.2	622.2
ii) Medical and Public Health	1,032.9	1,066.6	1,116.1	1,230.5
iii) Family Welfare	0.5	0.7	0.6	0.6
iv) Housing	171.7	187.9	185.5	220.3
v) Urban Development	290.6	273.3	313.8	339.0
vi) Labour and Employment	58.5	67.3	63.1	68.2
vii) Social Security and Welfare	54.3	32.7	58.6	63.3
viii) Water Supply and Sanitation	83.3	105.5	89.9	97.1
ix) Others	59.0	54.5	63.7	68.8
5. Fiscal Services	–	–	–	–
6. Economic Services (i to xvii)	3,474.2	3,645.0	11,005.7	15,572.4
i) Crop Husbandry	47.7	78.1	51.5	55.6
ii) Animal Husbandry	34.1	35.1	36.8	39.7
iii) Fisheries	7.3	14.8	7.9	8.6
iv) Forestry and Wildlife	1,357.3	1,443.5	1,465.9	1,603.2
v) Plantations	0.3	0.2	0.3	0.3
vi) Co-operation	73.4	86.4	79.3	85.7
vii) Other Agricultural Programmes	1.7	3.3	1.8	1.9
viii) Major and Medium Irrigation Projects	112.6	143.6	121.7	131.4
ix) Minor Irrigation	184.5	207.7	199.3	215.2
x) Power	–	0.1	–	–
xi) Petroleum	0.1	0.2	0.1	0.1
xii) Village and Small Industries	19.4	24.8	20.9	22.6
xiii) Industries@	480.6	539.8	7,772.6	12,060.6
xiv) Ports and Light Houses	2.2	1.6	2.4	2.6
xv) Road Transport	–	–	–	–
xvi) Tourism	60.1	1.2	65.0	70.2
xvii) Others*	1,092.8	1,064.8	1,180.2	1,274.7
D. Grants from the Centre (1 to 5)	208,806.4	322,572.0	274,061.2	342,075.4
1. State Plan Schemes	172,502.4	247,299.9	157,380.3	244,206.1
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–
2. Central Plan Schemes	3,655.8	5,190.6	1,068.8	1,105.0
3. Centrally Sponsored Schemes	-62.5	–	52.7	110.0
4. NEC/ Special Plan Scheme	–	–	–	–
5. Non-Plan Grants (a to c)	32,710.7	70,081.5	115,559.5	96,654.3
a) Statutory Grants	22,511.3	29,968.3	95,030.4	68,536.5
b) Grants for relief on account of Natural Calamities	2,778.8	2,778.8	3,870.0	5,420.0
c) Others	7,420.6	37,334.4	16,659.1	22,697.8

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	All STATES			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	15,915,834.1	20,118,896.7	19,581,270.6	22,573,824.3
I. TAX REVENUE (A+B)	11,171,128.5	14,177,303.7	14,077,787.1	15,953,684.9
A. State's Own Tax Revenue (1 to 3)	7,792,775.5	9,322,116.0	8,910,129.3	10,143,022.7
1. Taxes on Income (i+ii)	53,359.8	62,971.9	59,339.0	65,188.2
i) Agricultural Income Tax	904.2	1,821.5	1,081.5	1,160.6
ii) Taxes on Professions, Trades, Callings and Employment	52,455.6	61,150.4	58,257.5	64,027.6
2. Taxes on Property and Capital Transactions (i to iii)	945,851.4	1,172,290.4	1,095,934.7	1,246,654.7
i) Land Revenue	87,409.3	136,472.8	113,086.4	140,808.2
ii) Stamps and Registration Fees	847,263.1	1,017,537.0	967,402.2	1,088,583.6
iii) Urban Immovable Property Tax	11,178.9	18,280.6	15,446.2	17,262.9
3. Taxes on Commodities and Services (i to vii)	6,793,564.3	8,086,853.6	7,754,855.6	8,831,179.8
i) Sales Tax (a to f)	4,942,654.5	5,943,323.2	5,617,007.8	6,429,888.4
a) State Sales Tax/VAT	4,314,094.3	5,237,462.5	4,944,116.3	5,643,643.5
b) Central Sales Tax	347,078.7	367,066.4	355,107.3	402,192.2
d) Surcharge on Sales Tax	4,259.4	0.9	0.2	0.2
e) Receipts of Turnover Tax	874.3	906.5	869.1	1,053.7
f) Other Receipts	276,347.9	337,886.8	316,914.9	382,998.8
ii) State Excise	903,892.3	1,092,616.3	1,073,310.3	1,193,360.5
iii) Taxes on Vehicles	414,070.3	463,801.3	456,202.2	523,995.3
iv) Taxes on Goods and Passengers	196,063.7	228,683.0	235,357.6	269,645.4
v) Taxes and Duties on Electricity	257,479.1	284,153.5	296,762.4	327,715.6
vi) Entertainment Tax	23,981.3	24,171.9	24,660.9	28,155.0
vii) Other Taxes and Duties	55,423.1	50,104.3	51,554.4	58,419.5
B. Share in Central Taxes (i to ix)	3,378,353.0	4,855,187.7	5,167,657.8	5,810,662.2
i) Corporation Tax	1,182,349.8	1,639,847.3	1,688,084.0	1,898,179.1
ii) Income Tax	844,311.6	1,128,769.5	1,214,731.0	1,410,498.1
iii) Estate Duty	–	-0.7	-0.7	-0.7
iv) Other Taxes on Income and Expenditure	26.4	–	350.9	428.1
v) Taxes on Wealth	3,192.4	2,829.9	2,467.3	2,551.4
vi) Customs	547,585.7	770,158.2	823,970.4	921,616.6
vii) Union Excise Duties	309,205.0	507,491.8	583,914.3	651,802.2
viii) Service Tax	491,418.3	805,512.0	852,921.8	924,928.3
ix) Other Taxes and Duties on Commodities and Services	263.7	579.7	1,218.8	659.0
II. NON-TAX REVENUE (C+D)	4,744,705.6	5,941,593.0	5,503,483.5	6,620,139.4
C. State's Own Non-Tax Revenue (1 to 6)	1,436,658.9	1,868,757.8	1,635,228.8	1,949,263.6
1. Interest Receipts	241,346.6	187,387.3	173,486.5	165,902.3
2. Dividends and Profits	20,722.3	22,393.1	20,772.1	23,371.3

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	All STATES			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5
3. General Services	249,001.9	426,300.8	311,399.8	432,113.5
<i>of which:</i> State Lotteries	64,103.0	70,652.9	70,662.8	86,733.6
4. Social Services (i to ix)	259,265.4	338,744.4	301,614.5	391,214.6
i) Education, Sports, Art and Culture	154,233.7	176,920.0	195,661.3	228,072.7
ii) Medical and Public Health	25,559.6	26,688.2	29,759.0	36,221.2
iii) Family Welfare	1,990.9	1,412.4	2,559.1	2,633.5
iv) Housing	3,733.7	14,922.7	4,525.2	14,474.5
v) Urban Development	37,403.9	80,263.8	31,519.7	69,968.6
vi) Labour and Employment	12,737.7	12,202.3	13,775.4	13,924.4
vii) Social Security and Welfare	9,711.0	9,241.3	7,117.1	7,041.5
viii) Water Supply and Sanitation	7,386.3	11,147.4	10,092.7	13,064.4
ix) Others	6,508.8	5,946.3	6,605.0	5,813.9
5. Fiscal Services	2.2	2.0	1.3	1.4
6. Economic Services (i to xvii)	666,320.4	893,930.2	827,954.6	936,660.5
i) Crop Husbandry	5,519.8	6,709.9	5,849.4	6,393.7
ii) Animal Husbandry	1,729.6	3,301.8	2,417.6	2,731.4
iii) Fisheries	1,736.1	2,224.6	2,970.1	3,209.5
iv) Forestry and Wildlife	43,199.7	58,094.6	58,508.0	67,538.7
v) Plantations	42.7	52.1	52.2	52.4
vi) Co-operation	4,234.2	5,836.7	7,627.9	5,964.3
vii) Other Agricultural Programmes	1,108.5	2,206.0	2,102.1	3,559.8
viii) Major and Medium Irrigation Projects	41,626.3	47,195.0	47,446.2	54,635.5
ix) Minor Irrigation	7,365.3	9,250.3	10,367.1	10,248.7
x) Power	77,777.2	102,131.3	106,288.0	110,626.7
xi) Petroleum	62,709.5	97,751.1	44,471.6	70,836.6
xii) Village and Small Industries	2,220.2	1,844.9	2,315.0	2,301.5
xiii) Industries@	349,134.4	472,599.9	451,878.2	504,745.5
xiv) Ports and Light Houses	10,441.6	10,390.7	10,863.3	13,287.9
xv) Road Transport	15,131.7	18,251.2	16,909.0	22,794.9
xvi) Tourism	541.3	660.9	616.3	1,487.9
xvii) Others*	41,802.5	55,429.2	57,272.6	56,245.5
D. Grants from the Centre (1 to 5)	3,308,046.8	4,072,835.2	3,868,254.7	4,670,875.8
1. State Plan Schemes	2,020,655.7	2,032,411.3	1,627,353.6	2,185,220.5
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	62,659.7	138,518.2	134,960.5	150,989.0
3. Centrally Sponsored Schemes	506,721.8	878,282.1	928,355.9	1,065,110.9
4. NEC/ Special Plan Scheme	3,541.7	9,054.6	5,978.0	9,125.7
5. Non-Plan Grants (a to c)	714,467.8	1,014,569.0	1,171,606.6	1,260,429.7
a) Statutory Grants	439,635.4	629,114.4	653,211.2	740,408.1
b) Grants for relief on account of Natural Calamities	57,560.4	56,447.3	105,791.5	91,203.0
c) Others	217,272.0	329,007.4	412,603.9	428,818.6

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	295,845.9	385,650.0	357,209.2	413,909.9	47,579.0	56,000.0	53,960.0	57,680.0
I. TAX REVENUE (A+B)	266,039.0	346,610.0	313,700.0	365,250.0	19,927.4	23,400.0	22,700.0	25,600.0
A. State's Own Tax Revenue (1 to 3)	266,039.0	346,610.0	313,700.0	365,250.0	19,927.4	23,400.0	22,700.0	25,600.0
1. Taxes on Income (i+ii)	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	28,416.7	39,000.0	34,500.0	40,000.0	762.6	1,167.5	967.5	1,017.5
i) Land Revenue	617.9	0.2	0.2	0.2	13.0	17.5	17.5	17.5
ii) Stamps and Registration Fees	27,798.8	38,999.8	34,499.8	39,999.8	749.6	1,150.0	950.0	1,000.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	237,622.3	307,610.0	279,200.0	325,250.0	19,164.8	22,232.5	21,732.5	24,582.5
i) Sales Tax (a to e)	182,893.1	240,000.0	210,000.0	245,000.0	13,131.3	15,100.0	14,400.0	16,000.0
a) State Sales Tax/VAT	163,057.6	216,799.0	187,224.7	218,428.7	13,131.3	15,100.0	14,400.0	16,000.0
b) Central Sales Tax	19,835.0	23,200.0	22,774.7	26,570.6	–	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	0.5	1.0	0.6	0.7	–	–	–	–
ii) State Excise	34,223.9	41,000.0	45,000.0	52,000.0	5,446.7	6,300.0	6,500.0	7,750.0
iii) Taxes on Vehicles	15,588.3	19,000.0	17,000.0	19,500.0	584.6	830.0	830.0	830.0
iv) Taxes on Goods and Passengers	–	–	–	–	–	–	–	–
v) Taxes and Duties on Electricity	–	–	–	–	–	–	–	–
vi) Entertainment Tax	928.1	1,900.0	1,700.0	2,000.0	–	–	–	–
vii) Other Taxes and Duties	3,988.9	5,710.0	5,500.0	6,750.0	2.2	2.5	2.5	2.5
B. Share in Central Taxes (i to ix)	–	–	–	–	–	–	–	–
i) Corporation Tax	–	–	–	–	–	–	–	–
ii) Income Tax	–	–	–	–	–	–	–	–
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	–	–	–	–	–	–	–	–
vi) Customs	–	–	–	–	–	–	–	–
vii) Union Excise Duties	–	–	–	–	–	–	–	–
viii) Service Tax	–	–	–	–	–	–	–	–
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	29,806.8	39,040.0	43,509.2	48,659.9	27,651.6	32,600.0	31,260.0	32,080.0
C. State's Own Non-Tax Revenue (1 to 6)	6,325.4	11,270.0	5,690.0	9,960.0	13,003.5	14,600.0	13,600.0	13,700.0
1. Interest Receipts	3,505.2	7,400.0	1,731.6	6,114.7	916.4	849.1	849.1	887.3
2. Dividends and Profits	129.0	250.0	180.0	250.0	16.4	83.7	83.7	83.7

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Concl.d.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,303.7	1,812.5	1,510.4	1,812.7	162.6	156.8	156.8	137.3
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	938.3	1,158.2	1,643.5	1,173.2	208.4	278.7	278.7	360.6
i) Education, Sports, Art and Culture	207.4	182.5	182.5	182.5	9.9	11.4	11.4	24.4
ii) Medical and Public Health	582.0	806.0	1,292.3	821.0	91.5	125.4	125.4	190.1
iii) Family Welfare	0.1	0.2	0.2	0.2	—	—	—	0.1
iv) Housing	86.2	95.5	97.0	95.5	7.2	7.0	7.0	7.7
v) Urban Development	—	0.1	0.1	0.1	0.2	0.1	0.1	0.5
vi) Labour and Employment	57.6	67.7	67.7	67.7	25.7	27.3	27.3	27.3
vii) Social Security and Welfare	5.0	6.0	3.5	6.0	1.6	2.9	2.9	2.9
viii) Water Supply and Sanitation	—	—	—	—	60.8	97.9	97.9	96.6
ix) Others	—	0.2	0.2	0.2	11.7	6.8	6.8	11.0
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	449.3	649.3	624.5	609.4	11,699.7	13,231.6	12,231.6	12,231.0
i) Crop Husbandry	2.4	2.8	3.3	2.8	4.3	4.7	4.7	7.2
ii) Animal Husbandry	4.2	3.0	3.0	3.0	1.5	1.3	1.3	1.3
iii) Fisheries	0.4	0.8	2.7	0.8	4.5	4.0	4.0	10.0
iv) Forestry and Wildlife	4.8	6.0	6.0	6.0	0.1	2.2	2.2	2.2
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	4.8	6.0	19.0	6.0	5.1	4.1	4.1	5.0
vii) Other Agricultural Programmes	0.5	0.5	0.9	0.6	0.1	0.1	0.1	0.1
viii) Major and Medium Irrigation Projects	149.5	200.0	120.0	200.0	—	—	—	—
ix) Minor Irrigation	—	0.1	0.1	0.1	0.8	1.3	1.3	1.6
x) Power	163.8	260.1	320.1	225.1	11,599.2	13,000.0	12,000.0	12,000.0
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	3.1	3.0	2.0	3.0	1.7	1.2	1.2	1.2
xiii) Industries@	0.3	0.6	0.6	0.6	-4.1	50.1	50.1	7.9
xiv) Ports and Light Houses	—	—	—	—	54.0	125.2	125.2	110.0
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	2.3	2.5	3.0	2.5	5.9	7.9	7.9	9.4
xvii) Others*	113.3	163.9	143.8	158.9	26.8	29.6	29.6	75.2
D. Grants from the Centre (1 to 5)	23,481.4	27,770.0	37,819.2	38,699.9	14,648.0	18,000.0	17,660.0	18,380.0
1. State Plan Schemes	14,673.5	8,182.5	7,158.9	7,879.9	6,000.0	7,440.0	6,940.0	7,620.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	5,528.4	8,000.0	10,100.0	13,000.0	1,483.7	3,500.0	2,660.0	3,410.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	3,279.5	11,587.5	20,560.3	17,820.0	7,164.4	7,060.0	8,060.0	7,350.0
a) Statutory Grants	3,250.0	3,250.0	3,250.0	3,250.0	5,130.0	5,560.0	6,560.0	5,560.0
b) Grants for relief on account of Natural Calamities	—	—	—	—	—	—	—	—
c) Others	29.5	8,337.5	17,310.3	14,570.0	2,034.4	1,500.0	1,500.0	1,790.0

— : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Note: Data pertaining to Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand for 2014-15 is taken from Finance Accounts of the State published by CAG.

Source : Budget Documents of the State Governments.

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature
ANDHRA PRADESH**

Item	2014-15 (Accounts)						2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN	TOTAL	PLAN		NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13			
TOTAL EXPENDITURE (I+II-III)	199,376.0	949,281.0	1,148,657.1	242,010.9	732,236.9	974,247.8	258,808.8	676,400.6	935,209.4	332,419.0	809,262.1	1,141,681.1			
I. DEVELOPMENTAL EXPENDITURE (A + B)	196,623.9	662,867.4	861,491.3	241,353.9	416,688.2	658,042.1	258,544.2	410,558.2	669,102.4	328,362.6	423,830.3	752,192.9			
A. Social Services (1 to 12)	121,984.0	300,605.0	422,589.0	174,156.9	258,702.7	432,859.7	179,821.7	255,755.8	435,577.5	213,778.3	276,616.0	490,394.2			
1. Education, Sports, Art and Culture	33,749.9	129,249.1	162,999.0	24,525.0	154,438.9	178,964.0	21,203.8	144,128.5	165,332.3	26,916.9	171,946.9	198,863.8			
2. Medical and Public Health	7,026.9	29,746.1	36,773.0	769.5	38,356.0	39,125.5	1,013.0	35,299.9	36,312.9	9,824.3	33,002.0	42,826.4			
3. Family Welfare	11,257.2	28.8	11,286.0	14,487.2	25.4	14,512.6	9,792.7	21.7	9,814.3	14,849.0	24.1	14,873.1			
4. Water Supply and Sanitation	12,033.4	2,672.8	14,706.3	6,563.8	2,279.5	8,843.2	340.1	2,451.9	2,792.0	6,204.7	2,877.4	9,082.1			
5. Housing	6,816.9	930.5	7,747.4	4,486.5	1,027.8	5,514.3	4,093.2	899.1	4,992.3	8,603.3	1,364.6	9,967.9			
6. Urban Development	12,116.7	15,890.8	28,007.5	11,024.0	13,604.7	24,628.7	3,532.3	13,912.6	17,444.9	11,716.6	15,157.8	26,874.4			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	16,308.4	40,311.4	56,619.9	48,276.2	18,292.0	66,568.1	32,027.3	18,183.5	50,210.8	69,625.6	18,122.6	87,748.3			
8. Labour and Welfare	642.8	1,447.8	2,090.6	633.3	1,349.5	1,982.8	801.2	1,379.1	2,180.3	432.0	1,731.4	2,163.4			
9. Social Security and Welfare	13,526.8	47,674.6	61,201.4	55,681.1	989.5	56,670.5	97,858.9	1,031.5	98,890.4	55,453.7	1,405.4	56,859.1			
10. Nutrition	7,324.5	20,769.2	28,093.8	7,110.5	23,020.0	30,130.5	8,211.0	23,020.0	31,231.0	8,555.8	25,212.0	33,767.8			
11. Relief on account of Natural Calamities	-	10,709.6	10,709.6	-	4,423.6	4,423.6	-	13,991.6	13,991.6	150.0	4,627.8	4,777.8			
12. Others*	1,180.6	1,174.2	2,354.8	600.0	895.9	1,495.9	948.2	1,436.4	2,384.7	1,446.3	1,143.9	2,590.2			
B. Economic Services (1 to 9)	76,639.9	362,262.3	438,902.3	67,196.9	157,985.5	225,182.4	78,722.5	154,802.3	233,524.8	114,584.3	147,214.3	261,798.7			
1. Agriculture and Allied Activities (i to xii)	10,646.2	90,368.9	101,015.1	17,580.6	67,784.6	85,365.2	12,811.2	61,834.9	74,646.1	25,518.3	56,700.6	82,218.9			
i) Crop Husbandry	8,946.4	77,899.5	86,845.8	12,014.7	53,787.3	65,802.1	9,188.5	49,918.6	59,107.0	18,342.7	41,860.4	60,203.1			
ii) Soil and Water Conservation	65.4	272.0	337.4	53.6	263.1	316.7	20.5	268.6	289.1	127.8	340.5	468.3			
iii) Animal Husbandry	599.8	4,546.3	5,146.1	1,290.0	4,897.4	6,187.4	1,152.6	4,125.4	5,278.0	2,229.4	5,214.1	7,443.5			
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-			
v) Fisheries	220.6	352.6	573.2	1,571.9	365.0	1,936.9	717.1	357.2	1,074.2	2,715.4	469.8	3,185.2			
vi) Forestry and Wild Life	432.6	1,965.2	2,397.8	732.5	1,968.3	2,700.8	592.0	1,977.8	2,569.8	668.0	2,416.4	3,084.4			
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-			
viii) Food Storage and Warehousing	226.5	-	226.5	641.0	-	641.0	416.9	-	416.9	701.8	-	701.8			
ix) Agricultural Research and Education	151.8	3,930.0	4,081.8	1,251.8	5,252.3	6,504.1	689.3	3,899.5	4,588.7	700.0	4,777.2	5,477.2			
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-			
xi) Co-operation	3.1	1,321.7	1,324.8	25.1	1,126.1	1,151.2	34.4	1,155.5	1,189.9	33.2	1,453.9	1,487.1			
xii) Other Agricultural Programmes	-	81.7	81.7	-	125.1	125.1	-	132.5	132.5	-	168.3	168.3			
2. Rural Development	53,016.0	42,670.8	95,686.8	36,019.1	29,029.8	65,048.8	57,166.7	27,686.8	84,853.4	68,761.5	33,751.8	102,513.3			
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-			
4. Irrigation and Flood Control	1,492.4	48,231.8	49,724.2	878.0	5,583.2	6,461.3	492.2	5,463.4	5,955.6	283.1	6,280.6	6,563.7			
of which:															
i) Major and Medium Irrigation	449.9	46,740.9	47,190.8	698.7	4,749.4	5,448.1	431.3	4,661.5	5,092.8	213.9	5,317.4	5,531.3			
ii) Minor Irrigation	926.1	785.6	1,711.7	46.8	824.2	871.0	24.0	793.3	817.3	31.8	953.6	985.4			
iii) Flood Control and Drainage	-	705.3	705.3	-	9.7	9.7	-	8.7	8.7	-	9.6	9.6			
5. Energy	166.7	123,999.4	124,166.1	84.9	42,664.7	42,749.6	136.0	44,044.2	44,180.2	434.3	36,546.2	36,980.5			
of which: Power	140.0	123,999.4	124,130.7	64.9	42,652.0	42,716.9	118.0	42,656.5	42,774.5	384.3	36,528.8	36,913.1			
6. Industry and Minerals (i to iii)	2,990.4	21,537.2	24,527.5	4,657.2	1,933.1	6,590.3	1,641.6	3,422.5	5,064.1	8,035.7	2,497.8	10,533.5			
i) Village and Small Industries	905.3	7,710.8	8,616.1	984.9	1,118.8	2,103.7	466.5	1,244.8	1,711.2	3,330.5	1,477.6	4,808.1			
ii) Industries@	1,845.9	13,826.4	15,672.3	3,632.2	814.3	4,446.5	1,135.0	2,177.7	3,312.8	4,580.2	1,020.2	5,600.3			
iii) Others**	239.1	-	239.1	40.1	-	40.1	40.1	-	40.1	125.1	-	125.1			

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1,057.1 766.6 290.5	32,247.2 11,449.0 20,798.2	33,304.3 12,215.6 21,088.7	150.0 — 150.0	8,950.6 7,578.6 1,372.0	9,100.6 7,578.6 1,520.0	156.7 — 156.7	9,154.0 7,770.1 1,383.9	9,310.7 7,770.1 1,540.6	1,050.0 750.0 300.0	8,767.5 7,291.9 1,475.6	9,817.5 8,041.9 1,775.6	
8. Science, Technology and Environment ii) Others @	269.3	25.4	294.7	51.6	22.7	74.3	30.7	20.7	51.4	320.0	35.4	355.4	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	7,001.9 5,355.8 407.1 952.6 286.4	3,181.5 664.2 51.2 1,614.9 851.2	10,183.4 6,020.0 458.2 2,567.5 1,137.6	7,775.6 4,588.0 2,245.4 810.5 131.7	2,016.6 584.4 44.3 653.6 734.3	9,792.2 5,172.4 2,289.7 1,464.1 866.0	6,287.5 4,759.6 638.9 729.4 159.6	3,175.8 1,382.1 43.2 669.9 1,080.5	9,463.3 6,141.7 682.1 1,399.4 1,240.1	10,181.5 8,068.1 1,130.0 785.5 197.9	2,634.3 778.8 57.3 835.3 962.9	12,815.8 8,846.9 1,187.3 1,620.8 1,160.8	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)													
A. Organs of State	752.1	285,150.9	285,903.0	657.0	314,888.7	315,545.7	264.6	265,182.4	265,447.0	4,056.4	384,771.8	388,828.2	
B. Fiscal Services (i + ii)	57.2	11,112.6	11,169.8	50.0	7,384.0	7,434.0	105.0	7,416.7	7,521.7	350.0	8,662.9	9,012.9	
i) Collection of Taxes and Duties	248.5	10,698.0	10,946.5	120.0	8,627.1	8,747.1	60.3	9,186.4	9,246.7	397.5	10,951.6	11,349.1	
ii) Other Fiscal Services	—	479.5	479.5	—	—	—	—	—	—	—	—	—	
C. Interest Payments and Servicing of Debt (1 + 2)	—	105,202.7	105,202.7	—	117,084.3	117,084.3	—	99,878.7	99,878.7	—	128,533.5	128,533.5	
1. Appropriation for Reduction or Avoidance of Debt	—	5,130.5	5,130.5	—	5,102.3	5,102.3	—	5,100.0	5,100.0	—	5,950.0	5,950.0	
2. Interest Payments (i to iv)	—	100,072.2	100,072.2	—	111,981.9	111,981.9	—	94,778.7	94,778.7	—	122,583.5	122,583.5	
i) Interest on Loans from the Centre	—	7,934.1	7,934.1	—	5,068.2	5,068.2	—	4,130.0	4,130.0	—	3,795.0	3,795.0	
ii) Interest on Internal Debt of which:	—	84,591.9	84,591.9	—	96,128.3	96,128.3	—	77,706.7	77,706.7	—	105,062.2	105,062.2	
(a) Interest on Market Loans	—	65,506.8	65,506.8	—	81,433.4	81,433.4	—	63,386.4	63,386.4	—	87,271.7	87,271.7	
(b) Interest on NSSF	—	12,554.2	12,554.2	—	13,035.6	13,035.6	—	11,061.9	11,061.9	—	13,157.6	13,157.6	
iii) Interest on Small Savings, Provident Funds, etc.	—	7,546.3	7,546.3	—	10,785.4	10,785.4	—	12,942.0	12,942.0	—	13,726.2	13,726.2	
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—	
D. Administrative Services (i to v)	446.4	60,089.9	60,536.3	487.0	63,515.3	64,002.3	99.3	52,730.1	52,829.4	3,308.9	75,221.6	78,530.5	
i) Secretariat - General Services	377.5	1,289.5	1,667.0	402.0	6,565.2	6,967.2	55.8	1,221.8	1,277.6	3,050.0	11,464.2	14,514.2	
ii) District Administration	0.1	9,272.9	9,273.0	—	12,162.2	12,162.2	—	9,408.5	9,408.5	32.2	11,461.2	11,493.4	
iii) Police	—	40,795.7	40,795.7	—	36,420.9	36,420.9	—	33,530.6	33,530.6	10.0	42,064.5	42,074.5	
iv) Public Works	—	2,153.4	2,153.4	—	2,024.4	2,024.4	—	2,132.2	2,132.2	—	2,485.5	2,485.5	
v) Others ++	68.9	6,578.3	6,647.2	85.0	6,342.6	6,427.6	43.5	6,437.0	6,480.5	216.7	7,746.3	7,963.0	
E. Pensions	—	99,718.8	99,718.8	—	118,277.1	118,277.1	—	95,967.4	95,967.4	—	161,401.4	161,401.4	
F. Miscellaneous General Services of which:	—	-2,150.6	-2,150.6	—	0.8	0.8	—	3.1	3.1	—	0.8	0.8	
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—	
III. Grants-in-Aid and Contributions of which:	—	1,262.7	1,262.7	—	660.0	660.0	—	660.0	660.0	—	660.0	660.0	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	1,262.7	1,262.7	—	660.0	660.0	—	660.0	660.0	—	660.0	660.0	

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	29,108.9	42,457.0	71,565.9	37,120.9	55,903.4	93,024.3	32,093.6	59,628.3	91,721.9	39,530.7	66,002.6	105,533.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	28,449.3	22,490.8	50,940.0	35,671.8	27,643.4	63,315.2	31,510.4	34,946.0	66,456.4	38,240.4	38,576.4	76,816.8
A. Social Services (1 to 12)	13,468.3	10,115.7	23,583.9	17,893.7	12,474.5	30,368.3	14,573.4	14,308.7	28,882.1	18,652.7	20,668.3	39,321.1
1. Education, Sports, Art and Culture	4,390.5	5,915.4	10,305.9	8,944.5	6,786.5	15,731.0	6,046.8	7,231.9	13,278.8	8,084.0	12,276.2	20,360.1
2. Medical and Public Health	2,400.6	2,673.5	5,074.2	3,416.7	2,814.3	6,231.0	2,705.8	3,131.7	5,837.6	4,485.7	4,261.0	8,746.8
3. Family Welfare	134.3	253.5	387.8	33.5	125.8	159.3	133.9	130.3	264.2	-	-	-
4. Water Supply and Sanitation	2,378.3	611.2	2,989.5	2,614.2	1,262.9	3,877.2	2,458.8	1,917.6	4,376.5	2,154.0	2,070.6	4,224.6
5. Housing	218.3	11.3	229.6	203.6	14.2	217.8	205.8	197.1	402.9	250.0	227.9	477.9
6. Urban Development	245.5	109.6	355.1	390.0	418.3	808.3	953.5	458.1	1,411.6	845.7	530.4	1,376.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Labour and Labour Welfare	99.9	94.3	194.2	588.2	107.3	675.5	199.7	115.1	314.8	245.7	134.5	380.2
9. Social Security and Welfare	1,163.2	197.0	1,360.1	1,247.5	198.1	1,445.6	1,203.2	239.4	1,442.6	1,996.8	286.2	2,283.0
10. Nutrition	368.6	0.2	368.8	363.4	1.1	364.5	531.6	1.1	532.7	466.1	1.0	467.1
11. Relief on account of Natural Calamities	2,022.4	29.5	2,051.9	12.5	510.0	522.5	10.1	620.0	630.1	41.0	580.4	621.4
12. Others*	46.7	220.3	267.0	99.7	235.9	335.6	124.1	286.4	390.5	83.7	300.1	383.8
B. Economic Services (1 to 9)	14,981.0	12,375.1	27,356.1	17,778.0	15,168.9	32,946.9	16,937.0	20,637.3	37,574.3	19,587.7	17,908.0	37,495.7
1. Agriculture and Allied Activities (i to xii)	1,832.9	4,735.6	6,568.5	1,799.6	5,013.2	6,812.8	2,227.0	5,695.8	7,922.8	2,775.9	4,482.9	7,258.8
i) Crop Husbandry	723.4	844.3	1,567.7	731.0	948.9	1,680.0	819.5	1,254.9	2,074.4	956.8	1,312.2	2,269.1
ii) Soil and Water Conservation	99.1	395.7	494.7	19.4	425.6	445.0	32.3	532.8	565.1	25.0	668.3	693.3
iii) Animal Husbandry	263.0	614.0	877.0	436.3	645.0	1,081.3	442.0	724.4	1,166.4	530.2	857.1	1,387.2
iv) Dairy Development	15.0	6.7	21.8	11.2	9.1	20.3	183.3	15.0	198.3	224.6	19.5	244.2
v) Fisheries	204.1	235.5	439.6	29.1	113.1	142.2	63.0	134.7	197.7	78.1	156.9	235.0
vi) Forestry and Wild Life	301.3	2,062.3	2,363.6	426.9	2,574.2	3,001.1	431.6	2,692.4	3,124.1	720.0	1,081.7	1,801.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	83.1	468.7	551.8	127.4	183.9	311.3	156.0	212.6	368.6	119.2	240.2	359.4
ix) Agricultural Research and Education	73.2	14.0	87.1	-	17.9	17.9	58.5	25.1	83.6	22.0	27.7	49.7
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	60.9	88.9	149.8	8.4	89.4	97.8	30.7	96.6	127.3	80.0	110.8	190.8
xii) Other Agricultural Programmes	10.0	5.5	15.5	10.0	6.0	16.0	10.0	7.3	17.3	20.0	8.3	28.3
2. Rural Development	1,240.2	608.4	1,848.6	2,551.2	2,151.1	4,702.3	2,998.6	2,100.7	5,099.3	1,945.2	2,299.7	4,244.9
3. Special Area Programmes	1,868.6	0.5	1,869.0	851.0	3.5	854.4	995.0	6.9	1,001.9	1,564.4	8.3	1,572.7
4. Irrigation and Flood Control	776.7	446.5	1,223.2	276.2	716.3	992.5	1,123.5	901.2	2,024.7	750.0	845.6	1,595.6
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	679.2	446.5	1,125.7	276.2	716.3	992.5	1,123.5	901.2	2,024.7	750.0	845.6	1,595.6
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	2,069.0	2,329.2	4,398.2	1,579.6	2,981.9	4,561.5	997.9	4,786.3	5,784.1	2,025.7	4,780.9	6,806.6
of which: Power	1,995.1	2,329.2	4,324.3	1,258.6	2,981.9	4,240.5	667.3	4,722.2	5,389.5	-	4,722.4	4,722.4
6. Industry and Minerals (i to iii)	226.8	399.5	626.3	459.8	425.5	885.3	245.5	482.6	728.0	546.3	568.0	1,114.3
i) Village and Small Industries	91.6	330.3	421.9	136.6	348.1	484.7	118.9	381.0	499.9	145.3	450.2	595.6
ii) Industries@	37.5	64.5	102.0	120.9	70.6	191.5	26.1	87.0	113.1	157.4	102.9	260.3
iii) Others**	97.7	4.7	102.4	202.4	6.9	209.2	100.4	14.6	115.0	243.6	14.8	258.4

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ARUNACHAL PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	5,486.2 5,443.4 42.8	3,368.5 2,461.2 907.3	8,854.7 7,904.6 950.1	7,987.7 6,615.6 1,383.1	4,580.6 4,373.7 206.9	3,418.1 2,241.9 1,176.2	7,998.7 6,615.6 1,383.1	6,233.0 6,160.1 72.9	6,030.9 4,778.1 1,252.8	12,263.9 10,938.2 1,325.7	7,585.3 7,560.0 25.3	4,154.8 2,805.8 1,349.0	11,740.2 10,365.8 1,374.3
8. Science, Technology and Environment ii) Others @	189.2	1.1	190.3	138.8	124.0	14.8	138.8	208.8	64.4	273.2	204.3	66.2	300.5
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,291.5 1,035.9 135.9 54.6 65.1	485.7 8.6 103.6 217.1 156.4	1,777.2 1,044.5 239.5 271.7 221.5	6,000.6 5,409.4 187.0 200.8 203.4	5,556.0 5,381.6 144.7 12.7 17.1	444.6 27.8 42.3 188.1 186.4	6,000.6 5,409.4 187.0 200.8 203.4	1,907.8 1,429.9 199.1 119.0 159.7	568.6 78.0 72.4 216.4 201.8	2,476.4 1,507.9 271.5 335.5 361.5	2,190.5 1,661.5 404.0 85.2 39.8	671.6 88.4 84.4 247.2 251.6	2,862.2 1,749.9 488.4 332.4 291.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	659.6	19,966.3	20,625.9	29,709.1	1,449.2	28,259.9	29,709.1	583.3	24,682.3	25,265.5	1,290.3	27,426.2	28,716.5
A. Organs of State	20.1	1,277.2	1,297.3	626.9	-	626.9	626.9	0.1	854.0	854.0	8.0	1,232.3	1,240.3
B. Fiscal Services (i + ii)	69.1	241.8	310.9	567.6	323.9	243.6	567.6	37.4	325.3	362.7	60.5	364.1	424.6
i) Collection of Taxes and Duties	65.7	234.3	300.0	559.0	323.7	235.3	559.0	37.1	315.2	352.4	59.0	351.7	410.7
ii) Other Fiscal Services	3.4	7.5	10.9	8.5	0.3	8.3	8.5	0.3	10.1	10.4	1.5	12.4	13.9
C. Interest Payments and Servicing of Debt (1 + 2)	-	3,708.8	3,708.8	6,543.5	-	6,543.5	6,543.5	-	6,917.7	6,917.7	-	8,008.4	8,008.4
1. Appropriation for Reduction or Avoidance of Debt	-	200.0	200.0	2,000.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	3,000.0	3,000.0
2. Interest Payments (i to iv)	-	3,508.8	3,508.8	4,543.5	-	4,543.5	4,543.5	-	4,917.7	4,917.7	-	5,008.4	5,008.4
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt of which:	-	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	3,508.8	3,508.8	4,543.5	-	4,543.5	4,543.5	-	4,917.7	4,917.7	-	5,008.4	5,008.4
D. Administrative Services (i to v)	570.4	9,928.4	10,498.8	14,570.9	1,125.2	13,445.7	14,570.9	545.8	12,073.6	12,619.4	1,221.8	12,381.5	13,603.3
i) Secretariat - General Services	15.7	855.3	871.0	825.6	20.4	805.2	825.6	45.8	867.6	933.4	10.0	928.1	938.1
ii) District Administration	16.3	1,646.1	1,662.4	5,867.7	99.7	5,768.0	5,867.7	19.7	2,303.4	2,323.1	15.0	2,425.4	2,440.4
iii) Police	272.0	5,570.7	5,842.8	7,711.6	795.0	4,976.6	5,711.6	295.0	6,594.0	6,889.0	1,109.8	6,437.3	7,547.1
iv) Public Works	218.2	1,363.6	1,581.8	1,507.4	122.8	1,384.6	1,507.4	128.0	1,633.4	1,761.4	-	1,942.6	1,942.6
v) Others ++	48.2	492.7	540.8	598.6	87.3	511.3	598.6	57.3	655.2	712.5	87.0	648.0	735.0
E. Pensions	-	4,807.1	4,807.1	7,391.9	-	7,391.9	7,391.9	-	4,498.0	4,498.0	-	5,430.0	5,430.0
F. Miscellaneous General Services of which:	-	3.0	3.0	8.2	-	8.2	8.2	-	13.7	13.7	-	9.9	9.9
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ASSAM

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	93,909.1	296,872.6	390,781.6	168,858.8	346,769.7	515,628.5	197,436.5	385,312.3	582,748.8	191,489.2	433,101.1	624,590.4
I. DEVELOPMENTAL EXPENDITURE (A + B)	90,307.7	161,322.9	251,630.6	166,823.4	189,754.7	356,578.0	194,893.7	207,952.9	402,846.6	179,687.4	236,799.3	416,486.7
A. Social Services (1 to 12)	60,928.3	119,949.1	180,877.4	103,126.8	141,610.1	244,737.0	126,497.1	157,843.4	284,340.5	126,057.4	164,721.8	290,779.3
1. Education, Sports, Art and Culture	23,381.2	88,263.6	111,644.7	36,820.5	108,877.5	145,698.0	40,617.5	109,266.0	149,883.5	45,299.4	113,419.9	158,719.2
2. Medical and Public Health	5,173.5	11,796.7	16,970.2	14,677.1	14,833.0	29,510.1	23,905.1	15,468.0	39,373.1	19,636.5	16,447.0	36,083.5
3. Family Welfare	2,005.8	117.1	2,123.0	1,591.3	161.0	1,752.3	3,269.6	161.0	3,430.5	2,554.1	163.9	2,718.0
4. Water Supply and Sanitation	469.4	7,334.1	7,803.5	539.3	5,635.0	6,174.3	539.3	5,656.5	6,195.8	364.3	5,881.2	6,245.5
5. Housing	8,562.5	104.5	8,667.0	14,388.7	33.2	14,421.9	14,388.7	84.6	14,473.3	22,215.5	89.5	22,305.0
6. Urban Development	1,980.4	356.5	2,336.9	2,455.8	259.7	2,715.6	4,281.3	409.7	4,691.1	4,499.3	2,977.5	7,476.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,701.7	965.2	5,666.9	14,253.1	696.4	14,949.5	16,801.2	886.1	17,687.4	19,116.8	771.6	19,888.4
8. Labour and Welfare	759.0	786.0	1,545.0	1,553.3	924.2	2,477.5	1,889.7	926.7	2,816.4	276.5	1,141.3	1,417.7
9. Social Security and Welfare	9,175.3	1,862.4	11,037.7	12,616.5	1,981.8	14,598.3	14,509.8	2,040.3	16,550.1	8,047.9	2,157.7	10,205.6
10. Nutrition	4,646.9	69.0	4,715.9	4,054.6	27.3	4,081.9	6,104.6	27.3	6,131.9	3,982.5	26.4	4,008.9
11. Relief on account of Natural Calamities	-	7,596.5	7,596.5	70.0	7,210.4	7,280.4	81.1	21,658.5	21,739.6	6.1	20,615.4	20,621.6
12. Others*	72.7	697.5	770.3	106.6	970.5	1,077.1	109.2	1,258.7	1,367.9	58.6	1,030.4	1,089.0
B. Economic Services (1 to 9)	29,379.4	41,373.8	70,753.2	63,696.5	48,144.5	111,841.1	68,396.6	50,109.5	118,506.1	53,630.0	72,077.4	125,707.4
1. Agriculture and Allied Activities (i to xii)	8,978.4	11,902.4	20,880.8	19,826.1	15,272.2	35,098.3	22,977.0	15,810.0	38,787.9	17,493.7	22,280.7	39,774.4
i) Crop Husbandry	5,243.8	2,737.2	7,981.0	11,296.3	3,175.8	14,472.1	12,515.5	3,367.8	15,883.3	9,870.3	3,146.6	13,016.9
ii) Soil and Water Conservation	374.5	494.8	869.3	1,851.7	608.6	2,460.3	1,851.7	608.6	2,460.3	669.0	584.8	1,253.8
iii) Animal Husbandry	323.2	2,307.2	2,630.5	994.0	3,027.7	4,021.7	1,145.8	3,027.7	4,173.5	571.6	3,155.1	3,726.7
iv) Dairy Development	248.9	91.6	340.5	303.8	293.5	597.3	381.2	293.6	674.8	132.2	281.3	413.5
v) Fisheries	550.2	356.5	906.7	737.1	449.8	1,187.0	738.5	449.8	1,188.3	315.3	468.0	783.4
vi) Forestry and Wild Life	922.0	3,283.6	4,205.7	3,004.7	4,022.9	7,027.6	3,298.7	4,084.9	7,383.6	4,171.6	4,994.6	9,166.2
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	402.8	400.3	803.1	392.2	1,500.1	1,892.4	1,465.1	1,760.4	3,225.4	78.5	7,126.1	7,204.6
ix) Agricultural Research and Education	793.9	1,447.7	2,241.6	821.6	1,312.0	2,133.6	971.6	1,330.5	2,302.1	808.9	1,497.3	2,306.1
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	69.8	694.3	764.1	341.7	788.6	1,130.3	526.9	793.6	1,320.5	813.5	942.1	1,755.6
xii) Other Agricultural Programmes	49.3	89.1	138.4	82.9	93.1	176.0	82.9	93.1	176.0	84.7	84.7	147.6
2. Rural Development	13,446.7	3,101.6	16,548.4	28,628.3	3,653.8	32,282.1	28,736.3	3,733.5	32,469.9	23,385.9	16,166.0	39,551.9
3. Special Area Programmes	1,570.8	-56.8	1,514.0	3,955.3	49.0	4,004.2	4,362.6	70.0	4,432.5	3,262.1	93.9	3,356.1
4. Irrigation and Flood Control	-	7,332.0	7,332.0	4.0	9,682.2	9,686.2	4.0	9,730.5	9,794.5	14.3	9,227.6	9,241.9
of which:												
i) Major and Medium Irrigation	-	1,183.2	1,183.2	-	1,770.5	1,770.5	-	1,770.5	1,770.5	-	1,660.6	1,660.6
ii) Minor Irrigation	-	3,545.6	3,545.6	3.0	4,814.6	4,817.6	3.0	4,851.4	4,854.4	11.0	4,388.5	4,399.5
iii) Flood Control and Drainage	-	2,563.1	2,563.1	1.0	3,044.4	3,045.3	1.0	3,055.9	3,056.8	3.3	3,128.1	3,131.4
Energy	1.1	1,137.5	1,138.6	3.8	1,143.8	1,147.6	3.8	1,143.8	1,147.6	3.8	1,907.7	1,911.5
of which: Power	-	1,134.0	1,134.0	-	1,139.2	1,139.2	-	1,139.2	1,139.2	-	1,902.9	1,902.9
5. Industry and Minerals (i to iii)	1,231.1	2,715.1	3,946.3	3,011.8	3,991.2	7,003.0	3,832.3	4,137.1	7,969.4	2,872.7	4,074.3	6,947.0
i) Village and Small Industries	1,006.3	2,325.2	3,331.4	2,525.5	2,813.0	5,338.5	3,346.0	2,915.7	6,261.6	1,922.6	2,903.5	4,826.1
ii) Industries@	224.9	390.0	614.8	486.3	1,178.2	1,664.5	486.3	1,221.4	1,707.7	950.0	1,170.8	2,120.8
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ASSAM

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
																2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @ 8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	643.7 593.7 49.9 209.4 3,298.2 2,828.8 250.0 7.6 211.8	14,127.5 12,613.0 1,514.5 7.2 1,107.2 590.0 96.2 5.4 415.6	14,771.2 13,206.7 1,564.5 216.5 4,405.4 3,418.7 3,462.2 13.0 627.4	3,988.2 3,745.7 242.5 268.7 4,010.4 3,115.5 747.2 8.4 139.2	12,773.1 11,073.9 1,699.2 18.2 1,561.2 722.4 105.6 9.8 723.4	16,761.3 14,819.6 1,941.7 286.9 5,571.6 3,837.9 852.8 18.3 862.6	3,988.2 3,745.7 242.5 268.7 4,162.8 3,242.5 772.7 8.4 139.2	13,901.6 12,077.2 1,824.4 18.2 1,564.9 724.4 105.6 9.8 725.1	17,889.8 15,822.9 2,067.0 346.9 5,727.8 3,967.0 878.3 18.3 864.3	2,985.6 2,637.2 348.3 325.7 3,286.1 3,033.6 92.1 — 160.5	16,575.6 14,666.1 1,909.5 18.7 1,732.8 3,874.8 216.3 — 664.8	19,561.2 17,303.3 2,257.9 344.4 5,019.0 3,874.8 308.4 10.6 825.2	2,985.6 2,637.2 348.3 325.7 3,286.1 3,033.6 92.1 — 160.5	16,575.6 14,666.1 1,909.5 18.7 1,732.8 3,874.8 216.3 — 664.8	19,561.2 17,303.3 2,257.9 344.4 5,019.0 3,874.8 308.4 10.6 825.2	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	3,601.4	125,614.6	129,216.0	2,035.3	151,831.9	153,867.1	2,542.6	163,597.5	166,140.1	6,403.9	194,755.2	201,159.2	6,403.9	194,755.2	201,159.2	
A. Organs of State	—	2,965.8	2,965.8	—	5,935.6	5,935.6	50.0	6,484.7	6,534.7	—	4,740.9	4,740.9	—	4,740.9	4,740.9	
B. Fiscal Services (i + ii)	232.0	3,749.5	3,981.6	607.5	5,074.5	5,682.0	828.4	5,395.1	6,223.5	958.0	5,763.6	6,721.6	958.0	5,763.6	6,721.6	
i) Collection of Taxes and Duties	232.0	3,732.7	3,964.7	607.5	5,052.6	5,660.1	828.4	5,373.2	6,201.6	958.0	5,739.0	6,697.0	958.0	5,739.0	6,697.0	
ii) Other Fiscal Services	—	16.8	16.8	—	21.9	21.9	—	21.9	21.9	—	24.6	24.6	—	24.6	24.6	
C. Interest Payments and Servicing of Debt (1 + 2)	—	24,699.8	24,699.8	—	27,694.1	27,694.1	—	29,695.9	29,695.9	—	33,845.3	33,845.3	—	33,845.3	33,845.3	
1. Appropriation for Reduction or Avoidance of Debt	—	1,362.4	1,362.4	—	1,572.9	1,572.9	—	1,574.7	1,574.7	—	1,752.1	1,752.1	—	1,752.1	1,752.1	
2. Interest Payments (i to iv)	—	23,337.4	23,337.4	—	26,121.1	26,121.1	—	28,121.1	28,121.1	—	32,093.2	32,093.2	—	32,093.2	32,093.2	
i) Interest on Loans from the Centre	—	1,173.4	1,173.4	—	1,258.1	1,258.1	—	1,258.1	1,258.1	—	1,056.4	1,056.4	—	1,056.4	1,056.4	
ii) Interest on Internal Debt of which:	—	15,977.4	15,977.4	—	17,565.4	17,565.4	—	19,565.4	19,565.4	—	23,379.5	23,379.5	—	23,379.5	23,379.5	
(a) Interest on Market Loans	—	7,974.5	7,974.5	—	8,354.3	8,354.3	—	10,045.8	10,045.8	—	12,283.0	12,283.0	—	12,283.0	12,283.0	
(b) Interest on NSSF	—	7,238.0	7,238.0	—	7,831.8	7,831.8	—	8,140.3	8,140.3	—	9,567.5	9,567.5	—	9,567.5	9,567.5	
iii) Interest on Small Savings, Provident Funds, etc.	—	6,186.6	6,186.6	—	7,297.6	7,297.6	—	7,297.6	7,297.6	—	7,657.3	7,657.3	—	7,657.3	7,657.3	
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
D. Administrative Services (i to v)	3,369.1	36,822.3	40,191.4	1,427.8	50,917.5	52,345.3	1,664.2	54,811.7	56,475.9	5,445.9	66,010.2	71,456.1	5,445.9	66,010.2	71,456.1	
i) Secretariat - General Services	2,876.4	2,280.6	5,157.0	1,255.5	7,133.2	7,258.7	1,615.5	9,092.1	9,253.6	5,011.0	11,347.9	16,358.9	5,011.0	11,347.9	16,358.9	
ii) District Administration	—	1,401.5	1,401.5	—	1,725.2	1,725.2	—	1,735.2	1,735.2	—	1,977.8	1,977.8	—	1,977.8	1,977.8	
iii) Police	96.4	23,753.6	23,850.0	879.9	31,803.5	32,683.4	879.9	33,383.6	34,263.5	132.3	39,316.6	39,448.9	132.3	39,316.6	39,448.9	
iv) Public Works	—	4,018.5	4,018.5	26.0	2,125.3	2,151.3	26.0	2,156.7	2,182.7	23.0	3,039.3	3,062.3	23.0	3,039.3	3,062.3	
v) Others ++	396.3	5,368.0	5,764.3	396.4	8,130.3	8,526.7	596.8	8,444.1	9,040.9	279.6	10,328.5	10,608.2	279.6	10,328.5	10,608.2	
E. Pensions	—	52,370.2	52,370.2	—	62,149.7	62,149.7	—	63,149.7	63,149.7	—	76,801.9	76,801.9	—	76,801.9	76,801.9	
F. Miscellaneous General Services	0.2	5,007.0	5,007.2	—	60.5	60.5	—	4,060.5	4,060.5	—	7,593.4	7,593.4	—	7,593.4	7,593.4	
of which: Payment on account of State Lotteries	—	—	—	0.1	5,183.2	5,183.3	0.1	13,761.9	13,762.0	—	1,546.6	6,944.5	—	1,546.6	6,944.5	
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	9,935.0	9,935.0	0.1	5,183.2	5,183.3	0.1	13,761.9	13,762.0	5,397.9	1,546.6	6,944.5	5,397.9	1,546.6	6,944.5	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

BIHAR

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	255,479.5	470,220.3	725,699.8	321,535.9	590,545.2	912,081.1	378,467.9	638,205.9	1,016,673.8	419,392.2	680,015.6	1,099,407.8
TOTAL EXPENDITURE (I+II-III)	254,428.4	207,149.1	461,577.5	319,128.1	290,321.3	609,449.4	376,172.4	334,218.7	710,391.1	414,640.9	322,870.2	737,511.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	197,291.0	119,836.1	317,127.1	219,539.2	161,302.0	380,841.2	267,222.8	183,247.3	450,470.1	301,249.9	170,216.0	471,465.9
1. Education, Sports, Art and Culture	78,529.3	84,142.4	162,671.7	99,634.2	112,033.2	211,667.4	120,244.5	121,054.9	241,299.4	106,840.4	110,855.7	217,696.1
2. Medical and Public Health	9,969.0	19,185.0	29,153.9	5,631.7	25,003.6	30,635.3	10,654.2	25,086.9	35,741.1	37,787.8	27,895.1	65,482.9
3. Family Welfare	3,215.9	512.1	3,728.0	3,400.0	745.5	4,145.5	3,400.0	745.5	4,145.5	1,700.0	745.1	2,445.1
4. Water Supply and Sanitation	2,611.0	3,431.5	6,042.5	4,148.4	4,383.9	8,532.3	5,299.6	4,383.9	9,683.5	4,520.8	4,560.4	9,081.2
5. Housing	15,731.6	71.8	15,803.4	18,187.9	158.7	18,346.6	27,635.2	158.7	27,793.9	21,320.8	163.4	21,484.2
6. Urban Development	10,827.4	3,721.4	14,548.8	9,935.7	7,434.5	17,370.2	12,501.0	8,265.2	20,766.2	14,750.1	13,620.3	28,370.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	21,527.3	1,517.7	23,045.0	32,121.5	2,207.6	34,329.0	39,588.3	2,207.3	41,795.6	33,605.8	2,222.3	35,828.1
8. Labour and Welfare	284.9	902.3	1,187.3	1,121.8	1,181.9	2,303.7	926.6	1,181.9	2,108.6	6,053.5	1,213.5	7,267.0
9. Social Security and Welfare	42,223.2	889.3	43,112.5	33,348.8	1,591.6	34,940.5	34,263.1	1,644.6	35,907.8	60,507.4	1,873.7	62,381.1
10. Nutrition	11,981.1	-13.2	11,967.8	10,575.1	-	10,575.1	11,572.3	-	11,572.3	12,726.1	-	12,726.1
11. Relief on account of Natural Calamities	189.3	4,002.7	4,192.0	499.8	4,811.8	5,311.7	499.8	16,709.3	17,209.2	499.9	5,373.3	5,873.2
12. Others*	201.1	1,473.1	1,674.1	934.3	1,749.6	2,683.9	638.0	1,809.0	2,447.0	937.2	1,893.3	2,890.5
B. Economic Services (1 to 9)	57,137.4	87,313.1	144,450.4	99,588.8	129,019.3	228,608.1	108,949.6	150,971.4	259,921.0	113,391.1	152,854.2	266,045.3
1. Agriculture and Allied Activities (i to xii)	26,594.8	7,713.2	34,308.0	30,245.1	9,730.3	39,975.3	40,081.3	10,152.0	50,233.3	30,261.0	10,058.3	40,319.4
i) Crop Husbandry	16,359.2	1,963.5	18,322.8	16,716.4	2,953.4	19,669.9	24,938.3	2,951.5	27,889.8	20,219.0	2,883.0	23,102.0
ii) Soil and Water Conservation	251.0	49.1	300.0	450.0	64.5	514.5	785.5	67.0	852.5	2,066.7	79.0	2,145.6
iii) Animal Husbandry	-138.3	1,699.0	1,560.6	914.4	2,093.0	3,007.3	1,478.7	2,093.0	3,571.6	1,171.5	2,143.5	3,315.0
iv) Dairy Development	1,274.6	83.1	1,357.7	1,020.0	98.9	1,118.9	1,000.0	98.9	1,098.9	950.0	93.7	1,043.7
v) Fisheries	122.9	181.1	303.9	817.8	268.0	1,085.8	817.8	275.0	1,092.8	740.7	222.1	962.8
vi) Forestry and Wild Life	2,065.6	953.0	3,018.7	1,145.0	1,111.0	2,256.0	1,945.0	1,131.5	3,076.5	1,141.5	1,213.3	2,354.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	2,183.0	-	2,183.0	2,169.9	-	2,169.9	6,387.3	-	6,387.3	230.1	-	230.1
ix) Agricultural Research and Education	3,913.8	1,980.5	5,894.3	4,510.0	2,171.2	6,681.2	1,499.1	2,602.7	4,101.8	2,650.0	2,380.0	5,030.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	598.1	768.9	1,367.0	2,501.6	916.2	3,417.9	1,229.7	878.1	2,107.8	891.7	989.4	1,881.0
xii) Other Agricultural Programmes	-35.0	35.0	-	-	54.0	54.0	-	54.4	54.4	200.0	54.4	254.4
2. Rural Development	19,596.7	21,098.6	40,695.3	37,895.3	39,895.4	77,790.7	35,933.4	41,571.3	77,504.7	43,779.6	62,517.7	106,297.3
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	1,383.9	8,815.8	10,199.7	1,870.3	13,383.9	15,254.2	1,400.3	13,931.9	15,332.2	1,492.2	10,030.1	11,522.3
of which:												
i) Major and Medium Irrigation	0.8	4,085.2	4,086.0	-	5,086.8	5,086.8	-	5,515.3	5,515.3	-	5,466.7	5,466.7
ii) Minor Irrigation	236.3	2,487.2	2,723.5	1,037.6	5,790.9	6,828.5	507.6	5,790.9	6,298.5	387.3	2,631.4	3,018.7
iii) Flood Control and Drainage	10.0	2,243.4	2,253.4	15.2	2,063.3	2,521.5	15.2	2,625.8	2,641.0	23.4	1,932.0	1,955.4
5. Energy	200.0	37,529.4	37,729.4	600.0	42,314.7	42,914.7	600.0	61,253.4	61,853.4	7,373.8	46,097.9	53,471.8
of which: Power	-	37,529.4	37,529.4	-	42,224.3	42,224.3	-	60,818.8	60,818.8	5,873.8	46,000.1	51,873.9
6. Industry and Minerals (i to iii)	4,943.6	668.7	5,612.3	8,890.7	940.9	9,831.6	11,512.8	941.4	12,454.2	8,723.2	922.9	9,646.1
i) Village and Small Industries	243.9	299.5	543.4	1,170.9	425.7	1,596.6	684.8	426.6	1,111.3	825.3	421.8	1,247.1
ii) Industries@	4,699.8	369.2	5,068.9	7,719.8	515.2	8,235.0	10,828.1	514.8	11,342.9	7,897.9	501.1	8,399.0
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
BIHAR

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	885.2 865.2 20.0	9,070.8 9,040.5 30.3	9,956.0 9,905.8 50.3	18.3 12.3 6.0	20,418.3 20,355.8 62.5	20,436.6 20,368.1 68.5	947.0 941.0 6.0	20,424.1 20,361.6 62.5	21,371.1 21,302.6 68.5	51.7 5.0 46.7	20,505.8 20,442.0 63.9	20,557.6 20,447.0 110.6	
8. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	3,533.1 36.3 63.3 3,222.7 210.7	2,416.5 669.4 111.2 1,182.6 453.3	5,949.6 705.8 174.5 4,405.3 664.0	20,069.2 170.0 80.0 18,469.7 1,349.4	2,335.7 856.3 160.0 806.2 513.2	22,404.9 1,026.3 240.0 19,276.0 1,862.6	18,474.7 170.0 140.0 16,423.5 1,741.2	2,697.3 869.5 160.0 1,154.5 513.2	21,172.0 1,039.5 300.0 17,578.0 2,254.4	21,709.5 130.0 135.0 20,341.5 1,103.0	2,521.4 870.7 159.6 923.1 568.0	24,230.9 1,000.7 294.6 21,264.6 1,671.0	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,051.1	263,030.7	264,081.8	2,407.8	300,178.6	302,586.3	2,295.5	303,941.8	306,237.3	4,751.3	357,095.5	361,846.8	
A. Organs of State	16.3	10,112.9	10,129.2	70.0	13,258.6	13,328.6	70.0	13,463.8	13,533.8	30.0	13,329.6	13,359.6	
B. Fiscal Services (i + ii)	498.6	6,484.9	6,983.6	695.7	9,328.9	10,024.7	640.7	9,337.0	9,977.8	1,037.6	9,850.0	10,887.7	
i) Collection of Taxes and Duties	498.6	6,457.3	6,956.0	695.7	9,104.7	9,800.4	640.7	9,112.4	9,753.1	1,037.6	9,825.2	10,862.8	
ii) Other Fiscal Services	-	27.6	27.6	-	224.3	224.3	-	224.6	224.6	-	24.9	24.9	
C. Interest Payments and Servicing of Debt (1 + 2)	-	71,040.1	71,040.1	-	77,126.3	77,126.3	-	77,217.9	77,217.9	-	87,409.4	87,409.4	
1. Appropriation for Reduction or Avoidance of Debt	-	9,752.6	9,752.6	-	4,918.6	4,918.6	-	4,918.6	4,918.6	-	5,621.2	5,621.2	
2. Interest Payments (i to iv)	-	61,287.5	61,287.5	-	72,207.7	72,207.7	-	72,299.3	72,299.3	-	81,788.2	81,788.2	
i) Interest on Loans from the Centre	-	4,017.4	4,017.4	-	3,879.5	3,879.5	-	3,879.5	3,879.5	-	3,688.7	3,688.7	
ii) Interest on Internal Debt of which:	-	49,518.5	49,518.5	-	58,469.4	58,469.4	-	60,318.6	60,318.6	-	68,955.8	68,955.8	
(a) Interest on Market Loans	-	26,446.9	26,446.9	-	34,239.7	34,239.7	-	33,679.2	33,679.2	-	42,067.7	42,067.7	
(b) Interest on NSSF	-	19,337.9	19,337.9	-	19,708.2	19,708.2	-	22,030.8	22,030.8	-	22,354.3	22,354.3	
iii) Interest on Small Savings, Provident Funds, etc.	-	7,718.9	7,718.9	-	9,784.0	9,784.0	-	8,021.9	8,021.9	-	9,069.0	9,069.0	
iv) Others	-	32.6	32.6	-	74.8	74.8	-	79.3	79.3	-	74.8	74.8	
D. Administrative Services (i to v)	536.2	61,947.7	62,483.9	1,642.1	70,668.1	72,310.1	1,584.8	74,126.2	75,711.0	3,683.7	83,653.4	87,337.1	
i) Secretariat - General Services	549.1	1,352.8	1,901.9	402.1	1,869.8	2,271.9	502.1	1,909.1	2,411.1	428.7	2,054.6	2,483.3	
ii) District Administration	-56.6	3,398.6	3,342.0	120.0	5,164.8	5,284.8	120.0	5,180.1	5,300.1	95.0	5,992.5	6,087.5	
iii) Police	10.7	46,187.5	46,198.1	300.0	50,601.3	50,901.3	300.0	53,760.8	54,060.8	300.0	58,864.3	59,164.3	
iv) Public Works	16.2	3,922.9	3,939.0	30.0	5,454.7	5,484.7	40.0	5,457.7	5,497.7	15.0	5,863.8	5,878.8	
v) Others ++	16.9	7,086.0	7,102.8	790.0	7,577.4	8,367.4	622.7	7,818.6	8,441.3	2,845.0	10,878.2	13,723.2	
E. Pensions	-	113,445.0	113,445.0	-	129,796.7	129,796.7	-	129,796.9	129,796.9	-	162,853.0	162,853.0	
F. Miscellaneous General Services of which:	-	-	-	-	-	-	-	-	-	-	-	-	
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	
III. Grants-in-Aid and Contributions of which:	-	40.4	40.4	-	45.3	45.3	-	45.3	45.3	-	49.9	49.9	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	40.4	40.4	-	45.3	45.3	-	45.3	45.3	-	49.9	49.9	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			TOTAL
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	
1	209,889.4	185,082.6	394,972.0	282,301.7	254,996.5	537,298.1	276,546.1	272,110.4	548,656.5	284,560.1	279,335.3	563,895.3
TOTAL EXPENDITURE (I+II-III)	208,387.6	86,262.5	294,650.0	281,101.5	139,311.9	420,413.4	275,333.7	153,925.9	429,259.5	282,194.9	133,587.3	415,782.2
I. DEVELOPMENTAL EXPENDITURE (A + B)	106,149.5	47,739.0	153,888.5	151,209.6	61,646.6	212,856.2	144,530.0	74,931.8	219,461.8	168,129.3	72,155.8	240,285.1
1. Education, Sports, Art and Culture	60,623.0	31,946.6	92,569.6	81,112.5	39,097.8	120,210.3	79,546.2	38,926.6	118,472.9	87,726.4	45,365.4	133,091.8
2. Medical and Public Health	13,796.8	5,504.2	19,301.0	20,234.5	7,013.1	27,247.6	20,633.1	7,085.5	27,718.6	25,028.8	8,317.8	33,346.6
3. Family Welfare	1,687.8	-	1,687.8	2,082.7	1.5	2,084.2	2,082.7	1.5	2,084.2	2,931.9	1.5	2,933.4
4. Water Supply and Sanitation	4,348.9	1,570.8	5,919.7	7,248.0	2,037.4	9,285.4	7,551.0	2,019.5	9,570.4	5,931.7	2,565.5	8,497.2
5. Housing	5,652.9	339.0	5,991.9	5,858.5	929.5	6,788.0	5,855.5	928.7	6,784.3	6,854.5	1,031.1	7,885.7
6. Urban Development	3,055.3	594.4	3,649.7	7,435.0	1,961.7	9,396.7	5,818.7	1,902.0	7,720.7	13,379.9	3,508.4	16,888.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,417.9	422.3	1,840.1	1,833.8	598.2	2,432.0	2,202.0	598.2	2,800.2	1,943.0	730.5	2,673.5
8. Labour and Welfare	1,042.7	690.8	1,733.6	4,398.0	973.9	5,371.9	2,087.7	902.2	2,989.9	2,650.3	1,145.1	3,795.4
9. Social Security and Welfare	9,021.0	3,989.6	13,010.6	13,948.4	5,439.4	19,387.8	12,182.4	5,433.2	17,615.5	14,175.1	5,570.4	19,745.4
10. Nutrition	5,419.0	-	5,419.0	6,958.2	-	6,958.2	6,470.8	-	6,470.8	7,392.5	-	7,392.5
11. Relief on account of Natural Calamities	-	1,929.2	1,929.2	2,708.0	2,708.0	2,708.0	1,346.2	2,616.0	16,210.0	11.2	2,830.0	2,841.2
12. Others*	84.2	752.1	836.3	100.0	886.2	986.2	100.0	924.4	1,024.4	104.0	1,090.1	1,194.1
B. Economic Services (1 to 9)	102,238.1	38,523.4	140,761.5	129,891.8	77,665.3	207,557.2	130,803.6	78,994.0	209,797.7	114,065.6	61,431.5	175,497.1
1. Agriculture and Allied Activities (i to xii)	60,575.8	16,683.0	77,258.8	69,370.7	45,521.0	114,891.7	60,946.5	45,502.5	106,449.1	63,649.3	25,330.5	88,979.8
i) Crop Husbandry	31,526.3	2,844.5	34,370.8	11,379.5	3,256.0	14,635.8	11,323.5	3,256.0	14,579.5	14,255.6	4,040.2	18,295.8
ii) Soil and Water Conservation	20.1	231.6	251.7	31.4	328.0	359.4	231.4	328.0	559.4	1,006.8	342.4	1,349.2
iii) Animal Husbandry	851.1	2,123.8	2,974.8	1,256.5	2,639.9	3,896.4	1,346.2	2,616.0	3,962.1	1,535.4	3,100.8	4,636.2
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	381.7	245.0	626.7	466.5	293.0	759.5	325.3	293.0	618.2	431.8	357.4	789.2
vi) Forestry and Wild Life	4,647.1	5,914.9	10,561.9	5,343.7	6,806.9	12,150.6	5,913.7	6,828.4	12,742.0	5,839.4	7,603.1	13,442.4
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	22,094.9	4,219.3	26,314.2	48,884.0	30,881.7	79,765.8	38,997.4	30,883.3	69,880.7	37,595.0	8,189.8	45,784.8
ix) Agricultural Research and Education	135.0	759.9	894.9	370.0	882.0	1,252.0	370.0	882.0	1,252.0	319.5	1,162.9	1,482.3
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	827.4	344.0	1,171.3	1,339.1	433.1	1,772.2	2,139.1	416.0	2,555.1	2,335.9	533.9	2,869.8
xii) Other Agricultural Programmes	92.3	-	92.3	300.0	-	300.0	300.0	-	300.0	330.0	-	330.0
2. Rural Development	26,786.4	9,092.1	35,878.5	32,406.2	12,408.1	44,814.3	32,567.1	14,972.4	47,539.5	32,532.4	16,013.4	48,545.7
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	2,065.2	2,450.9	4,516.1	550.8	3,144.4	3,695.2	550.5	3,053.8	3,604.3	550.0	3,652.1	4,202.1
of which:												
i) Major and Medium Irrigation	1,595.9	2,117.5	3,713.5	-	2,691.0	2,691.0	-	2,604.3	2,604.3	-	3,124.6	3,124.6
ii) Minor Irrigation	434.3	333.4	767.7	508.5	429.4	937.9	508.5	425.5	934.0	508.5	503.5	1,012.0
iii) Flood Control and Drainage	-	-	-	-	24.0	24.0	-	24.0	24.0	-	24.0	24.0
Energy	8,606.1	-	8,606.1	21,266.4	-	21,266.4	30,684.6	-	30,684.6	10,751.4	1,250.0	12,001.4
of which: Power	8,489.3	-	8,489.3	20,690.0	-	20,690.0	29,391.2	-	29,391.2	11,598.3	-	11,598.3
5. Industry and Minerals (i to iii)	2,876.2	3,370.6	6,246.9	4,553.1	3,509.1	8,062.2	3,753.2	3,169.5	6,922.7	4,864.3	3,096.2	7,960.6
i) Village and Small Industries	571.1	682.7	1,253.8	1,024.5	830.5	1,855.0	901.5	809.9	1,711.5	912.9	943.2	1,856.0
ii) Industries@	2,305.1	2,688.0	4,990.1	3,528.5	2,626.6	6,155.2	2,851.7	2,257.6	5,109.3	3,951.5	2,138.1	6,089.5
iii) Others**	-	3.0	3.0	-	52.0	52.0	-	102.0	102.0	-	15.0	15.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	771.9 7.8 764.1	6,510.7 6,510.7 -	7,282.6 6,518.5 764.1	869.8 22.6 847.3	12,621.3 12,620.9 0.3	13,491.1 12,643.5 847.6	1,426.5 22.6 1,403.9	11,892.5 11,892.1 0.3	13,258.9 11,854.7 1,404.2	1,064.9 29.4 1,035.6	11,452.4 11,449.6 2.9	12,517.3 11,478.9 1,038.4
8. Science, Technology and Environment	79.7	23.3	103.0	127.5	25.0	152.5	128.0	25.0	153.0	125.1	30.0	155.1
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	476.7 4.1 462.5 10.2	392.8 112.4 -	869.6 116.5 462.5 290.6	747.3 24.4 593.6 129.3	436.5 155.3 -	1,163.8 179.7 593.6 410.5	747.3 20.7 593.6 133.0	438.3 155.3 -	1,165.6 176.0 593.6 416.0	528.2 22.4 338.5 167.3	606.9 193.1 -	1,135.0 215.5 338.5 581.1
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	751.9	89,033.7	89,785.6	1,200.2	105,006.8	106,206.9	1,212.4	107,959.6	109,172.0	2,365.2	135,388.4	137,753.6
B. Fiscal Services (i + ii)	114.2	3,250.1	3,364.2	81.1	3,701.8	3,782.9	82.3	4,122.8	4,205.1	148.3	4,344.9	4,493.2
i) Collection of Taxes and Duties	167.4	5,966.8	6,134.2	694.9	8,888.7	9,583.5	692.3	10,251.3	10,943.6	1,659.9	10,123.2	11,783.1
ii) Other Fiscal Services	167.4	5,959.5	6,126.9	694.9	8,876.3	9,571.2	692.3	10,239.0	10,913.3	1,659.9	10,108.5	11,768.5
C. Interest Payments and Servicing of Debt (1 + 2)	-	7.3	7.3	-	12.4	12.4	-	12.4	12.4	-	14.7	14.7
1. Appropriation for Reduction or Avoidance of Debt	-	17,636.1	17,636.1	-	22,813.0	22,813.0	-	22,813.0	22,813.0	-	27,899.8	27,899.8
2. Interest Payments (i to iv)	-	1,000.0	1,000.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0
i) Interest on Loans from the Centre	-	16,636.1	16,636.1	-	20,813.0	20,813.0	-	20,813.0	20,813.0	-	25,899.8	25,899.8
ii) Interest on Internal Debt of which:	-	1,458.8	1,458.8	-	1,538.1	1,538.1	-	1,538.1	1,538.1	-	1,650.0	1,650.0
(a) Interest on Market Loans	-	11,470.1	11,470.1	-	15,592.3	15,592.3	-	15,592.3	15,592.3	-	20,368.0	20,368.0
(b) Interest on NSSF	-	5,211.7	5,211.7	-	8,816.1	8,816.1	-	8,816.1	8,816.1	-	12,786.3	12,786.3
iii) Interest on Small Savings, Provident Funds, etc.	-	5,162.1	5,162.1	-	5,400.0	5,400.0	-	5,400.0	5,400.0	-	5,400.0	5,400.0
iv) Others	-	2,984.5	2,984.5	-	2,810.0	2,810.0	-	2,810.0	2,810.0	-	2,860.0	2,860.0
D. Administrative Services (i to v)	470.3	29,684.0	30,154.3	424.2	31,793.4	32,217.6	437.8	32,963.2	33,401.0	556.9	41,181.2	41,738.1
i) Secretariat - General Services	0.7	766.2	766.9	2.2	935.6	937.8	13.3	939.2	952.5	8.5	1,171.6	1,180.2
ii) District Administration	283.7	1,957.0	2,140.7	2.2	2,208.2	2,208.2	395.3	2,400.8	2,200.8	8.5	2,607.3	2,607.3
iii) Police	179.3	21,568.5	21,852.3	395.3	23,498.2	23,893.5	11.5	24,600.9	24,996.2	495.8	31,065.7	31,561.5
iv) Public Works	6.7	2,434.8	2,614.0	11.5	1,327.2	1,338.7	17.8	1,315.5	1,327.0	10.6	1,971.1	2,013.1
v) Others ++	-	2,957.4	2,964.1	15.3	3,824.2	3,839.5	-	3,906.8	3,924.5	-	4,365.5	4,376.1
E. Pensions	-	32,495.2	32,495.2	-	37,806.4	37,806.4	-	37,806.4	37,806.4	-	51,836.6	51,836.6
F. Miscellaneous General Services of which:	-	1.7	1.7	-	3.4	3.4	-	2.8	2.8	-	2.8	2.8
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	750.0	9,786.4	10,536.4	-	10,677.8	10,677.8	-	10,225.0	10,225.0	-	10,359.5	10,359.5
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	750.0	9,786.4	10,536.4	-	10,677.8	10,677.8	-	10,225.0	10,225.0	-	10,359.5	10,359.5

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
GOA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	17,348.2	56,754.2	74,102.3	4	30,557.3	64,732.7	95,290.1	7	25,335.8	65,569.2	90,905.0	10	30,388.9	74,442.5	104,831.4
I. DEVELOPMENTAL EXPENDITURE (A + B)	17,012.6	33,394.5	50,407.1	4	29,914.7	38,783.0	68,697.7	7	24,779.2	39,773.7	64,552.9	10	29,669.8	44,096.5	73,766.3
A. Social Services (1 to 12)	11,819.7	16,327.8	28,147.5	4	18,427.8	18,819.8	37,247.6	7	16,188.3	18,619.1	34,807.4	10	19,933.5	21,249.0	41,182.5
1. Education, Sports, Art and Culture	2,593.2	9,664.7	12,257.9	4	4,830.7	10,993.7	15,824.3	4	4,384.1	10,907.3	15,291.4	10	5,228.6	12,162.3	17,390.9
2. Medical and Public Health	1,756.4	3,028.9	4,785.3	4	2,335.4	3,995.9	6,331.4	4	2,310.1	3,959.2	6,269.3	7	2,989.9	4,502.2	7,492.1
3. Family Welfare	110.6	—	110.6	4	150.0	—	150.0	4	150.0	—	150.0	4	149.9	—	149.9
4. Water Supply and Sanitation	302.3	2,445.6	2,748.0	4	338.0	2,581.6	2,919.5	4	338.0	2,581.6	2,919.5	4	405.6	3,075.5	3,481.1
5. Housing	—	113.4	113.4	4	—	143.0	143.0	4	—	143.0	143.0	4	—	146.2	146.2
6. Urban Development	563.1	113.3	676.4	4	2,191.9	160.9	2,352.8	4	758.6	144.6	903.2	4	2,063.8	277.2	2,341.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,127.5	6.6	1,134.1	4	1,281.0	7.0	1,288.0	4	1,081.5	7.0	1,088.5	4	1,647.2	9.0	1,656.2
8. Labour and Labour Welfare	190.3	243.7	434.0	4	323.8	348.0	671.8	4	258.2	289.1	547.3	4	475.0	391.0	866.0
9. Social Security and Welfare	4,939.2	529.6	5,468.8	4	6,340.9	466.3	6,807.1	4	6,271.7	463.9	6,735.6	4	6,268.6	547.5	6,816.1
10. Nutrition	120.4	65.7	186.2	4	160.4	—	160.4	4	160.4	—	160.4	4	185.3	—	185.3
11. Relief on account of Natural Calamities	—	58.8	58.8	4	200.0	41.3	241.3	4	200.0	41.3	241.3	4	201.4	45.9	247.3
12. Others*	116.6	57.4	174.0	4	275.7	82.3	358.0	4	275.7	82.3	358.0	4	318.1	92.1	410.2
B. Economic Services (1 to 9)	5,192.9	17,066.7	22,259.6	4	11,486.9	19,963.2	31,450.1	4	8,590.9	21,154.6	29,745.5	4	9,736.3	22,847.6	32,583.8
1. Agriculture and Allied Activities (i to xii)	1,853.5	721.8	2,575.3	4	3,257.7	922.7	4,180.5	4	3,095.0	899.3	3,994.2	4	3,492.5	998.4	4,490.9
i) Crop Husbandry	726.5	180.5	907.0	4	1,453.7	211.3	1,665.0	4	1,453.7	211.3	1,665.0	4	1,570.9	237.4	1,808.2
ii) Soil and Water Conservation	7.2	18.4	25.6	4	14.1	16.8	30.9	4	14.1	16.8	30.9	4	11.6	17.5	29.0
iii) Animal Husbandry	69.5	168.1	237.6	4	256.1	225.5	481.6	4	240.1	225.5	465.6	4	249.9	241.8	491.7
iv) Dairy Development	420.1	4.0	424.0	4	691.3	5.0	696.3	4	614.8	5.0	619.8	4	887.7	5.0	892.8
v) Fisheries	333.5	52.8	386.3	4	419.4	71.1	490.5	4	419.4	71.1	490.5	4	398.7	75.8	474.5
vi) Forestry and Wild Life	241.5	205.5	446.9	4	289.8	231.4	501.1	4	266.7	230.5	497.2	4	238.4	258.7	497.1
vii) Plantations	—	—	—	4	—	—	—	4	—	—	—	4	—	—	—
viii) Food Storage and Warehousing	0.3	17.7	18.0	4	30.4	40.0	70.5	4	2.9	38.5	41.4	4	28.6	36.2	64.8
ix) Agricultural Research and Education	9.0	14.3	23.3	4	14.3	18.9	33.2	4	14.3	18.9	33.2	4	13.9	20.5	34.4
x) Agricultural Finance Institutions	—	—	—	4	—	—	—	4	—	—	—	4	—	—	—
xi) Co-operation	45.9	58.1	104.0	4	108.6	85.5	194.0	4	68.9	70.8	139.7	4	92.6	92.4	184.9
xii) Other Agricultural Programmes	—	9.8	9.8	4	0.2	17.2	17.4	4	0.2	10.7	10.9	4	0.2	13.2	13.4
2. Rural Development	443.4	314.4	757.8	4	1,066.2	647.9	1,714.1	4	868.9	645.3	1,514.2	4	1,134.4	734.5	1,868.9
3. Special Area Programmes	53.9	—	53.9	4	120.0	—	120.0	4	119.7	—	119.7	4	128.2	—	128.2
4. Irrigation and Flood Control	312.6	696.7	1,009.3	4	764.1	887.3	1,651.4	4	764.1	887.3	1,651.4	4	576.6	934.1	1,510.7
of which:															
i) Major and Medium Irrigation	107.6	295.0	402.6	4	491.5	408.0	899.5	4	491.5	408.0	899.5	4	304.4	439.8	744.2
ii) Minor Irrigation	47.7	312.4	360.1	4	87.4	376.1	463.5	4	87.4	376.1	463.5	4	91.2	385.8	476.9
iii) Flood Control and Drainage	77.4	79.4	156.9	4	85.0	92.0	177.0	4	85.0	92.0	177.0	4	73.0	98.0	171.0
5. Energy	363.5	12,844.5	13,208.0	4	446.7	14,181.9	14,628.7	4	446.7	14,181.9	14,628.7	4	499.2	15,414.9	15,914.1
of which: Power	363.3	12,844.5	13,207.9	4	427.7	14,181.9	14,609.6	4	427.7	14,181.9	14,609.6	4	469.2	15,414.9	15,884.1
6. Industry and Minerals (i to iii)	1,071.4	47.1	1,118.4	4	2,782.2	204.6	2,986.9	4	1,810.5	124.0	1,934.6	4	1,230.7	1,678.2	2,908.9
i) Village and Small Industries	144.1	25.9	170.0	4	854.0	123.1	977.2	4	347.0	93.6	440.6	4	732.4	118.1	850.5
ii) Industries@	915.7	21.2	936.9	4	1,873.2	81.5	1,954.7	4	1,408.6	30.4	1,439.0	4	58.4	1,560.1	1,618.4
iii) Others**	11.6	—	11.6	4	55.0	—	55.0	4	55.0	—	55.0	4	440.0	—	440.0

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
GOA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	453.4	2,231.6	2,685.0	960.3	2,768.7	3,728.9	922.5	2,750.6	3,673.2	951.5	2,713.1	3,664.6
8. Science, Technology and Environment	-	1,420.5	1,420.5	1.1	1,572.6	1,573.7	1.1	1,572.6	1,573.7	0.9	1,515.2	1,516.1
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	453.4	811.2	1,264.6	959.2	1,196.1	2,155.2	921.4	1,178.0	2,099.4	950.6	1,197.9	2,148.5
	56.3	-	56.3	145.1	-	145.1	145.1	-	145.1	197.2	-	1,900.4
	585.0	210.5	795.5	1,944.4	350.0	2,294.4	418.3	1,666.1	2,084.4	1,526.0	374.4	1,900.4
	40.0	49.4	89.4	200.0	77.2	277.2	200.0	76.7	276.7	260.0	83.0	343.0
	497.9	61.5	559.4	1,515.6	111.8	1,627.4	82.1	1,446.7	1,528.7	979.0	119.0	1,098.0
	20.1	39.0	59.1	120.6	53.8	174.4	31.4	51.2	82.7	73.5	60.0	133.5
	27.0	60.6	87.7	108.2	107.1	215.3	104.8	91.5	196.3	213.5	112.4	325.9
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	335.6	23,359.7	23,695.3	642.6	25,949.7	26,592.4	556.5	25,795.5	26,352.0	719.0	30,346.0	31,065.1
A. Organs of State	32.0	836.3	868.3	40.7	1,004.8	1,045.5	40.7	992.5	1,033.2	48.4	1,204.7	1,253.1
B. Fiscal Services (i + ii)	40.0	450.9	490.9	84.1	640.8	725.0	74.5	536.9	611.5	92.0	715.3	807.3
i) Collection of Taxes and Duties	40.0	450.9	490.9	84.1	639.6	723.7	74.5	536.9	611.5	92.0	714.1	806.1
ii) Other Fiscal Services	-	-	-	-	1.3	1.3	-	-	-	-	1.3	1.3
C. Interest Payments and Servicing of Debt (1 + 2)	-	10,375.3	10,375.3	-	11,062.0	11,062.0	-	11,062.0	11,062.0	-	12,395.4	12,395.4
1. Appropriation for Reduction or Avoidance of Debt	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0
2. Interest Payments (i to iv)	-	10,075.3	10,075.3	-	10,762.0	10,762.0	-	10,762.0	10,762.0	-	12,095.4	12,095.4
i) Interest on Loans from the Centre	-	232.6	232.6	-	303.3	303.3	-	303.3	303.3	-	303.3	303.3
ii) Interest on Internal Debt of which:	-	7,493.4	7,493.4	-	8,228.3	8,228.3	-	8,228.3	8,228.3	-	9,251.4	9,251.4
(a) Interest on Market Loans	-	4,162.9	4,162.9	-	4,705.4	4,705.4	-	4,705.4	4,705.4	-	5,689.5	5,689.5
(b) Interest on NSSF	-	2,875.4	2,875.4	-	2,994.0	2,994.0	-	2,994.0	2,994.0	-	2,994.0	2,994.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,472.4	1,472.4	-	1,536.6	1,536.6	-	1,536.6	1,536.6	-	1,740.0	1,740.0
iv) Others	-	876.9	876.9	-	693.8	693.8	-	693.8	693.8	-	800.7	800.7
D. Administrative Services (i to v)	252.4	4,936.8	5,189.2	327.7	6,359.8	6,687.5	251.2	6,321.8	6,573.0	365.7	7,275.4	7,641.1
i) Secretariat - General Services	20.0	327.4	347.4	31.0	415.5	446.5	31.0	415.5	446.5	31.0	467.4	498.4
ii) District Administration	-	372.0	372.0	-	418.1	418.1	-	418.1	418.1	-	462.0	462.0
iii) Police	-	2,700.8	2,700.8	4.0	3,572.0	3,576.0	4.0	3,572.0	3,576.0	10.0	4,210.8	4,220.8
iv) Public Works	28.3	838.8	867.1	36.8	977.2	1,015.9	38.8	977.2	1,015.9	40.0	986.8	1,026.8
v) Others ++	204.1	697.8	901.9	254.0	977.1	1,231.0	177.5	939.0	1,116.5	284.6	1,148.5	1,433.1
E. Pensions	11.1	160.8	172.0	190.1	288.5	478.6	190.1	288.5	478.6	213.0	433.5	646.5
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	5.0	5.0	-	25.5	25.5	-	25.5	25.5	-	25.5	25.5
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
GUJARAT

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			TOTAL	
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN		TOTAL
TOTAL EXPENDITURE (I+II-III)	265,862.9	600,654.2	866,517.1	363,553.9	656,312.9	1,019,866.8	348,164.2	659,113.5	1,007,277.7	408,613.3	722,685.7	1,131,299.0	
I. DEVELOPMENTAL EXPENDITURE (A + B)	253,443.2	307,685.1	561,128.3	343,484.2	311,905.6	655,389.8	332,829.9	337,710.7	670,540.6	387,381.5	326,072.2	713,453.7	
A. Social Services (1 to 12)	166,293.5	198,848.2	367,141.6	220,436.2	208,711.1	429,147.3	225,451.4	223,208.4	448,659.8	245,436.0	223,701.7	469,137.6	
1. Education, Sports, Art and Culture	24,518.1	139,693.0	164,211.1	36,146.8	147,201.8	183,348.6	41,143.3	148,112.8	189,256.1	41,348.9	150,637.1	191,986.0	
2. Medical and Public Health	22,527.1	14,938.5	37,465.6	31,371.6	16,125.0	47,496.6	29,542.5	17,037.4	46,579.9	37,451.2	16,908.8	54,360.0	
3. Family Welfare	6,496.9	14.8	6,511.7	8,125.9	16.5	8,142.4	8,513.0	15.3	8,528.3	8,987.0	18.1	9,005.1	
4. Water Supply and Sanitation	1,351.4	1,101.1	2,452.5	4,707.2	1,124.1	5,831.3	9,376.3	1,127.6	10,504.0	8,509.3	1,337.4	9,846.7	
5. Housing	10,427.2	2,279.4	12,706.6	19,665.7	1,701.1	21,366.8	15,802.4	1,846.1	17,648.5	12,354.3	1,602.7	13,957.0	
6. Urban Development	44,361.7	27,710.4	72,072.0	47,769.4	28,065.8	75,835.2	51,265.7	31,840.4	83,106.1	56,467.5	36,644.1	93,111.6	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	21,440.5	2,159.0	23,599.5	26,353.4	2,268.1	28,621.5	26,849.0	2,368.8	29,217.8	31,570.1	2,338.9	33,909.0	
8. Labour and Welfare	6,160.3	2,694.7	8,855.0	7,792.1	2,821.6	10,613.7	7,323.1	2,592.5	9,915.5	6,834.7	2,947.6	9,782.3	
9. Social Security and Welfare	5,850.3	1,129.5	6,979.8	7,346.4	1,426.5	8,773.0	7,097.2	1,274.9	8,372.0	8,321.1	1,505.1	9,826.2	
10. Nutrition	24,157.5	37.9	24,195.3	30,223.7	59.2	30,282.9	27,608.1	51.9	27,660.0	32,228.8	60.8	32,289.6	
11. Relief on account of Natural Calamities	-	6,312.0	6,312.0	-	6,913.2	6,913.2	-	16,104.6	16,104.6	-	8,693.7	8,693.7	
12. Others*	1,002.6	778.0	1,780.6	934.1	988.0	1,922.1	930.8	836.3	1,767.1	1,363.2	1,007.3	2,370.5	
B. Economic Services (1 to 9)	85,149.7	108,837.0	193,986.7	123,048.0	103,194.5	226,242.5	107,378.5	114,502.3	221,880.8	141,945.5	102,370.5	244,316.0	
1. Agriculture and Allied Activities (i to xii)	28,224.1	12,463.8	40,687.8	38,485.2	12,051.1	50,536.4	34,072.5	11,784.8	45,857.3	45,782.5	11,950.5	57,733.0	
i) Crop Husbandry	12,591.8	1,790.8	14,382.6	22,125.0	1,742.3	23,867.3	20,202.8	1,729.1	21,931.9	23,920.2	1,765.3	25,685.5	
ii) Soil and Water Conservation	824.8	261.6	1,086.4	1,434.8	317.7	1,752.5	1,402.8	327.9	1,730.7	2,029.2	311.3	2,340.5	
iii) Animal Husbandry	2,244.3	1,281.5	3,525.8	3,365.0	1,494.6	4,859.6	3,220.7	1,487.7	4,708.5	4,062.0	1,516.9	5,578.9	
iv) Dairy Development	692.8	-	692.8	912.1	4.5	916.6	750.1	4.5	754.6	1,379.4	4.5	1,383.9	
v) Fisheries	545.6	1,469.6	2,015.2	712.5	994.8	1,707.2	694.3	1,126.7	1,821.0	855.4	993.3	1,848.6	
vi) Forestry and Wild Life	1,163.3	3,896.3	5,059.6	1,506.6	3,107.2	4,613.8	1,409.6	2,815.6	4,225.2	2,851.1	2,977.5	5,828.5	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	715.8	269.4	985.2	824.8	348.9	1,173.7	763.8	265.0	1,028.9	462.4	316.1	778.5	
ix) Agricultural Research and Education	3,492.8	2,660.9	6,153.7	3,472.0	3,144.5	6,616.6	3,308.9	3,152.8	6,461.7	3,540.0	3,095.4	6,635.4	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	5,857.0	795.2	6,652.2	3,960.8	852.0	4,812.7	2,147.8	832.0	2,979.8	6,511.1	922.7	7,433.9	
xii) Other Agricultural Programmes	95.8	38.4	134.2	171.7	44.7	216.4	171.7	43.4	215.1	171.7	47.5	219.2	
2. Rural Development	11,796.9	8,597.7	20,394.6	28,869.7	11,651.1	40,520.8	18,544.4	16,005.2	34,549.5	25,106.2	19,120.1	44,226.3	
3. Special Area Programmes	159.7	549.2	708.9	199.9	548.8	748.7	189.6	531.2	720.7	275.4	553.6	829.0	
4. Irrigation and Flood Control	4,433.8	5,937.7	10,371.5	4,838.3	6,759.5	11,597.8	3,903.4	5,797.9	9,701.3	4,787.1	6,154.2	10,941.3	
of which:													
i) Major and Medium Irrigation	659.5	5,144.9	5,804.5	876.0	5,962.7	6,838.7	612.7	4,993.8	5,606.5	631.2	5,368.0	5,999.1	
ii) Minor Irrigation	3,428.5	766.6	4,195.1	3,291.5	765.6	4,057.1	2,862.3	774.2	3,636.6	3,570.5	755.0	4,325.5	
iii) Flood Control and Drainage	218.4	26.2	244.6	522.3	31.2	553.5	295.1	29.8	324.9	425.4	31.3	456.7	
5. Energy	2,521.7	51,266.5	53,788.2	3,241.7	44,706.2	47,947.9	3,141.0	56,455.6	59,596.7	5,417.6	44,706.2	50,123.8	
of which: Power	2,237.5	51,266.5	53,504.0	2,941.5	44,706.2	47,647.7	2,874.5	56,455.6	59,330.1	5,179.4	44,706.2	49,885.6	
6. Industry and Minerals (i to iii)	12,606.2	2,432.2	15,038.4	20,746.5	2,637.1	23,383.6	17,909.8	2,612.9	20,522.8	22,557.6	1,849.1	24,406.8	
i) Village and Small Industries	6,194.5	469.1	6,663.5	8,358.0	546.3	8,904.2	8,135.0	514.4	8,649.4	8,991.0	560.6	9,551.6	
ii) Industries@	6,411.7	1,963.2	8,374.9	12,388.6	2,090.9	14,479.4	9,774.9	2,098.5	11,873.4	13,566.6	1,288.5	14,855.2	
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
GUJARAT

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)						
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		
	2	3	4	5	6	7	8	9	10	11	12	13							
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	21,031.0	23,876.5	44,907.6	21,550.0	20,966.4	42,516.4	23,751.8	17,447.7	41,199.4	27,663.5	15,309.6	42,973.1	21,031.0	23,876.5	44,907.6	21,550.0	20,966.4	42,516.4	
8. Science, Technology and Environment	1,622.8	13.5	1,636.3	1,836.0	15.0	1,851.0	2,329.5	15.0	2,344.6	1,941.0	15.0	1,956.0	1,622.8	13.5	1,636.3	1,836.0	15.0	1,851.0	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2,753.5	3,699.9	6,453.4	3,280.5	3,859.2	7,139.7	3,536.5	3,852.0	7,388.5	8,414.6	2,712.1	11,126.7	2,753.5	3,699.9	6,453.4	3,280.5	3,859.2	7,139.7	
	319.5	672.6	992.2	399.5	861.8	1,261.3	361.8	740.2	1,102.0	368.8	880.7	1,249.5	319.5	672.6	992.2	399.5	861.8	1,261.3	
	250.5	2.8	253.3	865.0	3.1	868.1	855.0	3.6	858.6	1,089.0	7.1	1,096.1	250.5	2.8	253.3	865.0	3.1	868.1	
	1,167.2	2,591.7	3,758.9	1,232.2	2,466.1	3,698.2	1,335.8	2,473.3	3,809.1	6,552.9	1,367.9	7,920.8	1,167.2	2,591.7	3,758.9	1,232.2	2,466.1	3,698.2	
	1,016.4	432.7	1,449.1	783.8	528.3	1,312.1	983.9	635.0	1,618.9	404.0	456.4	860.4	1,016.4	432.7	1,449.1	783.8	528.3	1,312.1	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	12,419.7	287,613.5	300,033.2	20,069.7	338,183.7	358,253.5	15,334.3	315,287.4	330,601.6	21,231.8	392,345.6	413,577.4	12,419.7	287,613.5	300,033.2	20,069.7	338,183.7	358,253.5	
A. Organs of State	938.2	8,534.4	9,472.5	3,102.2	7,982.8	11,085.0	2,300.7	8,129.5	10,430.2	3,777.5	8,869.2	12,646.7	938.2	8,534.4	9,472.5	3,102.2	7,982.8	11,085.0	
B. Fiscal Services (i + ii)	1,511.1	4,492.0	6,003.2	3,064.5	4,934.7	7,999.2	2,218.4	4,737.9	6,956.3	2,391.0	5,889.9	8,280.8	1,511.1	4,492.0	6,003.2	3,064.5	4,934.7	7,999.2	
i) Collection of Taxes and Duties	1,511.1	4,474.9	5,986.0	3,064.5	4,903.1	7,967.6	2,218.4	4,717.9	6,936.3	2,391.0	5,862.6	8,253.5	1,511.1	4,474.9	5,986.0	3,064.5	4,903.1	7,967.6	
ii) Other Fiscal Services	-	17.1	17.1	-	31.6	31.6	-	20.0	20.0	-	27.3	27.3	-	17.1	17.1	-	31.6	31.6	
C. Interest Payments and Servicing of Debt (1 + 2)	-	149,455.3	149,455.3	-	168,117.1	168,117.1	-	168,117.1	168,117.1	-	186,658.1	186,658.1	-	149,455.3	149,455.3	-	168,117.1	168,117.1	
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	12,000.0	12,000.0	-	-	-	-	5,000.0	5,000.0	
2. Interest Payments (i to iv)	-	149,455.3	149,455.3	-	163,117.1	163,117.1	-	163,117.1	163,117.1	-	174,658.1	174,658.1	-	149,455.3	149,455.3	-	163,117.1	163,117.1	
i) Interest on Loans from the Centre	-	5,649.1	5,649.1	-	5,449.9	5,449.9	-	5,449.9	5,449.9	-	4,603.3	4,603.3	-	5,649.1	5,649.1	-	5,449.9	5,449.9	
ii) Interest on Internal Debt of which:	-	127,167.5	127,167.5	-	142,409.8	142,409.8	-	139,741.6	139,741.6	-	153,071.4	153,071.4	-	127,167.5	127,167.5	-	142,409.8	142,409.8	
(a) Interest on Market Loans	-	76,018.1	76,018.1	-	90,874.8	90,874.8	-	87,484.9	87,484.9	-	102,877.4	102,877.4	-	76,018.1	76,018.1	-	90,874.8	90,874.8	
(b) Interest on NSSF	-	46,403.8	46,403.8	-	46,040.8	46,040.8	-	46,775.8	46,775.8	-	44,071.7	44,071.7	-	46,403.8	46,403.8	-	46,040.8	46,040.8	
iii) Interest on Small Savings, Provident Funds, etc.	-	7,588.0	7,588.0	-	8,116.0	8,116.0	-	8,262.5	8,262.5	-	8,786.9	8,786.9	-	7,588.0	7,588.0	-	8,116.0	8,116.0	
iv) Others	-	9,050.7	9,050.7	-	7,141.5	7,141.5	-	10,362.0	10,362.0	-	8,196.5	8,196.5	-	9,050.7	9,050.7	-	7,141.5	7,141.5	
D. Administrative Services (i to v)	9,970.4	32,949.8	42,920.2	13,903.1	36,579.0	50,482.1	10,815.1	36,770.3	47,585.4	15,063.3	37,668.0	52,731.3	9,970.4	32,949.8	42,920.2	13,903.1	36,579.0	50,482.1	
i) Secretariat - General Services	1,830.9	1,063.8	2,894.7	2,707.7	1,237.6	3,945.2	2,250.8	1,104.2	3,355.0	2,853.7	1,297.3	4,151.0	1,830.9	1,063.8	2,894.7	2,707.7	1,237.6	3,945.2	
ii) District Administration	1,029.9	2,022.7	3,052.6	1,291.3	2,639.3	3,930.6	1,052.1	2,348.1	3,400.2	1,599.5	2,577.4	4,176.9	1,029.9	2,022.7	3,052.6	1,291.3	2,639.3	3,930.6	
iii) Police	6,408.5	22,874.3	29,282.8	8,918.2	24,710.6	33,628.8	6,596.6	24,853.8	31,450.4	9,338.0	26,629.1	35,967.1	6,408.5	22,874.3	29,282.8	8,918.2	24,710.6	33,628.8	
iv) Public Works	0.2	2,266.8	2,267.0	0.2	3,100.4	3,100.6	-	3,234.0	3,234.0	0.2	1,502.3	1,502.5	0.2	2,266.8	2,267.0	0.2	3,100.4	3,100.6	
v) Others ++	700.9	4,722.2	5,423.1	985.7	4,891.1	5,876.8	915.6	5,230.2	6,145.9	1,271.9	5,661.9	6,933.8	700.9	4,722.2	5,423.1	985.7	4,891.1	5,876.8	
E. Pensions	-	91,852.3	91,852.3	-	85,333.2	85,333.2	-	96,426.3	96,426.3	-	108,003.4	108,003.4	-	91,852.3	91,852.3	-	85,333.2	85,333.2	
F. Miscellaneous General Services	-	329.6	329.6	-	35,236.9	35,236.9	-	387.3	387.3	-	45,257.0	45,257.0	-	329.6	329.6	-	35,236.9	35,236.9	
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	5,355.6	5,355.6	-	6,223.6	6,223.6	-	6,135.4	6,135.4	-	4,268.0	4,268.0	-	5,355.6	5,355.6	-	6,223.6	6,135.4	
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	5,355.6	5,355.6	-	6,223.6	6,223.6	-	6,135.4	6,135.4	-	4,268.0	4,268.0	-	5,355.6	5,355.6	-	6,223.6	6,135.4	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
HARYANA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
TOTAL EXPENDITURE (I+II-III)	127,603.7	363,575.1	491,178.8	186,610.0	432,086.2	618,696.2	225,803.0	422,802.0	648,605.0	267,531.2	484,827.6	752,358.8	
I. DEVELOPMENTAL EXPENDITURE (A + B)	126,544.4	195,541.2	322,085.6	184,499.8	231,140.4	415,640.1	223,783.1	234,072.6	457,855.7	265,105.1	263,744.7	528,849.8	
A. Social Services (1 to 12)	99,209.7	91,995.9	191,205.6	136,444.9	113,703.9	250,148.9	139,673.8	112,275.4	251,949.2	165,908.3	128,119.4	294,027.7	
1. Education, Sports, Art and Culture	34,322.4	58,609.5	92,931.8	48,460.1	73,514.7	121,974.7	44,612.2	68,476.9	113,089.0	55,002.8	81,369.4	136,372.2	
2. Medical and Public Health	11,097.7	9,368.0	20,465.7	16,258.9	11,827.3	28,086.2	15,843.0	10,629.7	26,472.7	18,348.8	13,215.1	31,563.9	
3. Family Welfare	1,272.8	-	1,272.8	1,806.9	-	1,806.9	1,742.6	-	1,742.6	1,824.5	-	1,824.5	
4. Water Supply and Sanitation	803.9	12,788.5	13,592.4	957.8	15,215.5	16,173.3	790.5	15,911.4	16,701.9	820.0	17,887.7	18,707.7	
5. Housing	-	217.7	217.7	248.8	248.8	248.8	-	243.7	243.7	-	271.9	271.9	
6. Urban Development	15,214.5	1,186.6	16,401.1	21,211.6	2,632.1	23,843.7	27,453.9	2,530.9	29,984.8	32,246.2	4,212.4	36,458.6	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,315.9	1,384.0	2,700.0	2,094.3	1,557.6	3,651.9	5,055.3	1,512.7	6,568.0	5,037.5	1,587.7	6,625.2	
8. Labour and Welfare	1,125.5	1,771.6	2,897.1	1,421.3	2,262.3	3,683.6	1,434.4	2,075.9	3,510.3	1,980.2	2,431.9	4,012.1	
9. Social Security and Welfare	31,934.7	3,107.1	35,041.8	41,031.8	3,436.1	44,467.8	39,894.0	3,503.9	43,397.9	46,727.8	3,540.0	50,267.8	
10. Nutrition	1,513.7	15.2	1,528.9	2,508.5	18.8	2,527.3	2,208.5	19.4	2,227.9	3,635.0	24.5	3,659.5	
11. Relief on account of Natural Calamities	-	3,077.3	3,077.3	-	2,386.6	2,386.6	-	6,824.8	6,824.8	-	2,923.9	2,923.9	
12. Others*	608.5	470.4	1,078.9	693.9	604.1	1,298.0	639.5	546.2	1,185.6	685.5	655.0	1,340.5	
B. Economic Services (1 to 9)	27,334.7	103,545.2	130,880.0	48,054.8	117,436.5	165,491.3	84,109.3	121,797.2	205,906.5	99,196.8	135,625.3	234,822.1	
1. Agriculture and Allied Activities (i to xii)	9,932.1	10,187.1	20,119.2	16,524.5	10,916.2	27,440.7	17,346.4	10,337.2	27,683.7	23,118.1	11,716.3	34,834.4	
i) Crop Husbandry	3,847.9	1,414.9	5,262.8	6,695.1	1,766.0	8,461.1	7,732.2	1,465.0	9,197.2	13,129.6	1,808.1	14,937.7	
ii) Soil and Water Conservation	186.6	335.2	521.8	270.0	403.3	673.3	257.4	390.0	647.4	521.7	463.9	985.6	
iii) Animal Husbandry	1,088.7	3,949.3	5,038.0	1,713.0	4,934.2	6,647.2	1,474.7	4,286.4	5,741.1	2,065.0	5,086.8	7,151.8	
iv) Dairy Development	-	9.9	9.9	-	14.6	14.6	-	8.9	8.9	-	12.6	12.6	
v) Fisheries	58.0	221.7	279.6	141.0	319.8	460.8	139.3	259.2	398.5	169.0	303.2	472.2	
vi) Forestry and Wild Life	1,876.7	1,123.9	3,000.5	2,556.0	1,248.5	3,804.5	2,163.7	1,262.3	3,426.0	1,983.9	1,494.1	3,478.0	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	-	1,271.8	1,271.8	1,620.0	316.8	1,936.8	1,610.6	283.1	1,893.7	1,680.0	342.3	2,022.3	
ix) Agricultural Research and Education	1,529.9	789.9	2,319.8	2,102.0	1,142.5	3,244.5	2,102.0	1,142.3	3,244.3	2,312.5	1,232.9	3,545.4	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	1,344.4	1,055.9	2,400.3	1,427.4	748.3	2,175.7	1,866.6	1,244.2	3,110.8	1,256.4	950.6	2,207.0	
xii) Other Agricultural Programmes	-	14.7	14.7	-	22.2	22.2	-	15.8	15.8	-	21.8	21.8	
2. Rural Development	12,733.5	5,700.9	18,434.4	20,146.5	7,371.8	27,518.2	18,279.9	6,940.3	25,220.2	18,624.1	9,918.1	28,542.2	
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-	
4. Irrigation and Flood Control	2,144.8	9,446.5	11,591.4	4,935.3	12,780.0	17,715.3	4,718.6	11,764.0	16,482.6	5,356.1	13,915.3	19,271.4	
of which:													
i) Major and Medium Irrigation	983.9	9,370.1	10,354.0	2,850.0	12,687.0	15,537.0	2,544.7	11,677.9	14,222.6	2,815.1	13,808.1	16,623.2	
ii) Minor Irrigation	-	76.4	76.4	-	93.1	93.1	-	86.1	86.1	-	107.2	107.2	
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-	
5. Energy	28.2	52,418.5	52,446.7	175.0	56,294.1	56,469.1	39,323.3	64,311.5	103,634.8	39,088.1	68,079.7	107,167.7	
of which: Power	-	52,381.7	52,381.7	-	56,249.2	56,249.2	38,925.0	64,266.6	103,191.6	38,925.0	68,030.0	106,955.0	
6. Industry and Minerals (i to iii)	1,083.0	373.8	1,456.9	1,467.5	455.7	1,923.2	1,291.8	417.9	1,709.6	7,529.0	508.8	8,037.8	
i) Village and Small Industries	671.8	56.5	728.3	721.4	61.8	783.2	756.8	58.8	815.6	5,517.8	70.0	5,587.8	
ii) Industries@	411.2	317.4	728.6	746.1	393.9	1,140.0	535.0	359.0	894.0	2,011.2	438.8	2,450.0	
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
HARYANA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	746.5 737.3 9.2	24,923.6 7,186.3 17,737.3	25,670.0 7,923.6 17,746.5		760.0 750.0 10.0	28,868.9 8,552.8 20,316.1	29,628.9 9,302.8 20,326.1		757.0 750.0 7.0	27,350.7 8,357.3 18,993.4	28,107.7 9,107.3 19,000.4		1,020.0 1,000.0 20.0	30,784.0 9,286.0 21,498.0	31,804.0 10,286.0 21,518.0
8. Science, Technology and Environment	138.3	78.2	216.5		271.5	91.5	363.0		261.2	94.9	356.0		225.0	110.0	334.9
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	528.3 497.1 - - 31.2	416.6 172.8 31.8 2.2 209.8	944.9 669.8 31.8 2.2 241.0		3,774.6 3,753.5 - - 21.1	658.3 226.1 35.3 106.1 290.9	4,432.9 3,979.6 35.3 106.1 312.0		2,131.2 2,122.8 - - 8.4	580.7 190.7 32.5 105.6 251.9	2,711.8 2,313.5 32.5 105.6 260.3		4,236.5 4,075.7 - - 160.9	593.2 227.8 28.1 42.1 455.9	4,829.7 4,303.5 28.1 42.1 455.9
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,059.3	166,588.0	167,647.3		2,110.3	198,814.3	200,924.6		2,019.9	185,651.9	187,671.7		2,426.1	218,607.4	221,033.5
A. Organs of State	-	7,473.5	7,473.5		50.1	7,741.4	7,791.5		51.3	7,965.1	8,016.3		1.8	8,666.8	8,668.6
B. Fiscal Services (i + ii)	70.0	3,275.1	3,345.1		388.9	3,857.4	4,246.3		379.7	3,690.0	4,069.7		185.0	4,222.2	4,407.2
i) Collection of Taxes and Duties	70.0	3,267.5	3,337.5		388.9	3,844.0	4,232.9		379.7	3,677.3	4,057.0		185.0	4,198.7	4,383.7
ii) Other Fiscal Services	-	7.6	7.6		-	13.4	13.4		-	12.7	12.7		-	23.4	23.4
C. Interest Payments and Servicing of Debt (1 + 2)	-	69,282.7	69,282.7		-	90,887.5	90,887.5		-	85,433.6	85,433.6		-	104,900.4	104,900.4
1. Appropriation for Reduction or Avoidance of Debt	-	-	-		-	5,250.0	5,250.0		-	2,625.0	2,625.0		-	-	-
2. Interest Payments (i to iv)	-	69,282.7	69,282.7		-	85,637.5	85,637.5		-	82,808.6	82,808.6		-	104,900.4	104,900.4
i) Interest on Loans from the Centre	-	1,122.3	1,122.3		-	853.0	853.0		-	1,054.5	1,054.5		-	955.5	955.5
ii) Interest on Internal Debt of which:	-	58,872.2	58,872.2		-	74,366.2	74,366.2		-	71,253.4	71,253.4		-	93,399.1	93,399.1
(a) Interest on Market Loans	-	36,531.1	36,531.1		-	49,583.0	49,583.0		-	48,307.9	48,307.9		-	57,342.6	57,342.6
(b) Interest on NSSF	-	11,226.1	11,226.1		-	10,515.9	10,515.9		-	11,754.0	11,754.0		-	12,380.7	12,380.7
iii) Interest on Small Savings, Provident Funds, etc.	-	8,997.6	8,997.6		-	10,071.0	10,071.0		-	10,152.3	10,152.3		-	10,135.9	10,135.9
iv) Others	-	290.6	290.6		-	347.4	347.4		-	348.4	348.4		-	409.9	409.9
D. Administrative Services (i to v)	989.3	33,995.2	34,984.5		1,671.3	37,016.7	38,688.0		1,588.9	36,477.2	38,066.2		2,239.3	44,210.5	46,449.9
i) Secretariat - General Services	-	1,130.1	1,130.1		-	1,299.8	1,299.8		-	1,229.1	1,229.1		-	1,440.4	1,440.4
ii) District Administration	-	1,550.8	1,550.8		-	1,780.2	1,780.2		-	1,607.7	1,607.7		-	1,949.7	1,949.7
iii) Police	-	26,252.5	26,252.5		228.0	28,606.5	28,834.5		177.3	28,432.7	28,610.0		550.7	34,870.7	35,421.4
iv) Public Works	954.2	1,667.2	2,621.5		1,273.3	1,303.5	2,576.8		1,241.7	1,062.2	2,323.8		1,558.4	1,288.8	2,847.3
v) Others ++	35.1	3,394.5	3,429.6		170.0	4,026.8	4,196.8		170.0	4,125.5	4,295.5		130.2	4,660.9	4,791.1
E. Pensions	-	46,020.0	46,020.0		-	59,000.0	59,000.0		-	51,792.0	51,792.0		-	56,400.0	56,400.0
F. Miscellaneous General Services of which:	-	6,541.5	6,541.5		-	311.2	311.2		-	293.9	293.9		-	207.5	207.5
Payment on account of State Lotteries	-	1.6	1.6		-	2.5	2.5		-	1.5	1.5		-	-	-
III. Grants-in-Aid and Contributions of which:	-	1,445.8	1,445.8		-	2,131.5	2,131.5		-	3,077.5	3,077.5		-	2,475.5	2,475.5
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,445.8	1,445.8		-	2,131.5	2,131.5		-	3,077.5	3,077.5		-	2,475.5	2,475.5

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	32,038.3	165,832.2	197,870.5	4	37,662.4	197,214.5	234,876.9	42,175.5	205,475.2	247,650.6	44,703.7	222,756.2	267,459.9
I. DEVELOPMENTAL EXPENDITURE (A + B)	31,345.1	90,397.7	121,742.7	4	37,157.8	108,523.0	145,680.8	41,560.8	115,140.6	156,701.4	44,109.6	125,020.2	169,129.8
A. Social Services (1 to 12)	17,170.1	57,345.1	74,515.2	4	22,327.7	69,661.8	91,989.4	25,237.5	71,237.3	96,474.8	27,108.7	80,669.3	107,778.0
1. Education, Sports, Art and Culture	7,095.4	34,343.3	41,438.7	4	9,813.1	40,944.3	50,757.4	11,683.3	40,970.1	52,653.4	13,417.4	46,497.2	59,914.6
2. Medical and Public Health	1,980.6	8,003.1	9,983.6	4	1,863.4	9,876.5	11,739.9	2,608.7	9,840.8	12,449.5	2,719.4	11,543.2	14,262.6
3. Family Welfare	1,491.2	897.0	2,388.2	4	3,363.5	1,085.4	4,448.9	3,159.1	805.4	3,964.5	3,369.3	926.5	4,295.7
4. Water Supply and Sanitation	690.5	7,488.4	8,179.0	4	253.9	8,488.0	8,741.8	302.7	9,030.3	9,333.0	410.2	10,778.7	11,188.9
5. Housing	368.8	80.9	449.7	4	706.2	237.9	944.1	921.6	248.8	1,170.4	578.2	512.2	1,090.4
6. Urban Development	924.4	1,062.0	1,986.4	4	1,022.2	1,326.4	2,348.6	1,600.6	1,495.9	3,096.5	888.4	1,816.9	2,705.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	439.4	112.0	551.3	4	536.1	153.1	689.2	510.0	144.8	654.8	557.6	171.4	729.0
8. Labour and Welfare	131.7	793.5	925.1	4	94.7	1,558.2	1,652.9	119.6	1,127.7	1,247.3	171.4	1,640.1	1,811.5
9. Social Security and Welfare	3,231.2	2,455.0	5,686.1	4	3,887.8	3,156.6	7,044.4	3,745.9	3,246.7	6,992.6	4,161.8	3,745.4	7,907.1
10. Nutrition	616.8	—	616.8	4	602.9	—	602.9	529.0	—	529.0	651.0	—	651.0
11. Relief on account of Natural Calamities	—	1,643.5	1,643.5	4	—	2,360.0	2,360.0	—	3,821.0	3,821.0	—	2,480.0	2,480.0
12. Others*	200.1	466.5	666.6	4	183.9	475.4	659.3	57.0	505.8	582.8	184.0	557.7	741.7
B. Economic Services (1 to 9)	14,175.0	33,052.5	47,227.5	4	14,830.1	38,861.2	53,691.4	16,323.3	43,903.3	60,226.6	17,000.9	44,350.9	61,351.8
1. Agriculture and Allied Activities (i to xii)	6,673.6	8,596.0	15,269.6	4	6,157.8	10,808.1	16,965.9	7,405.8	8,991.6	16,397.4	6,607.3	11,911.0	18,518.4
i) Crop Husbandry	2,439.2	1,329.5	3,768.7	4	3,112.7	1,888.8	5,001.5	2,745.6	1,489.7	4,235.3	3,156.0	2,203.4	5,359.4
ii) Soil and Water Conservation	108.6	296.4	405.0	4	141.7	366.7	508.4	148.3	329.2	477.6	178.3	421.1	599.4
iii) Animal Husbandry	612.0	2,033.4	2,645.5	4	437.7	2,462.8	2,900.5	550.0	2,129.8	2,679.8	505.2	2,730.4	3,235.6
iv) Dairy Development	140.0	11.5	151.5	4	150.3	45.2	195.5	180.3	15.2	195.5	160.0	46.1	206.1
v) Fisheries	44.3	97.5	141.8	4	46.7	114.0	160.7	36.5	105.0	141.5	55.7	132.5	188.1
vi) Forestry and Wild Life	1,669.1	2,633.2	4,302.3	4	1,107.5	3,219.9	4,327.4	1,553.5	2,850.5	4,404.0	1,119.5	3,734.2	4,853.7
vii) Plantations	1.5	7.8	9.3	4	2.5	13.7	16.2	2.5	9.3	11.8	3.5	15.9	19.4
viii) Food Storage and Warehousing	3.9	1,946.4	1,950.3	4	3.0	2,157.9	2,160.9	3.5	1,734.4	1,737.9	3.9	2,166.9	2,170.9
ix) Agricultural Research and Education	1,574.8	—	1,574.8	4	1,148.0	120.0	1,268.0	1,983.0	—	1,983.0	1,407.2	—	1,407.2
x) Agricultural Finance Institutions	—	—	—	4	—	—	—	—	—	—	—	—	—
xi) Co-operation	80.1	240.2	320.3	4	7.8	319.1	326.9	102.6	328.5	431.0	8.1	370.5	378.6
xii) Other Agricultural Programmes	—	—	—	4	—	100.0	100.0	100.0	—	100.0	10.0	90.0	100.0
2. Rural Development	5,395.0	3,561.6	8,956.6	4	7,362.6	4,471.1	11,833.7	7,340.8	4,371.5	11,712.3	8,617.4	6,009.4	14,626.9
3. Special Area Programmes	—	—	—	4	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	373.3	3,226.3	3,599.5	4	—	3,697.0	3,697.0	-147.5	3,585.6	3,438.0	68.0	3,610.8	3,678.8
of which:													
i) Major and Medium Irrigation	8.6	196.0	204.6	4	—	201.3	201.3	—	227.1	227.1	—	301.7	301.7
ii) Minor Irrigation	2.9	3,002.6	3,005.5	4	—	3,452.6	3,452.6	-147.5	3,324.4	3,176.8	—	3,259.1	3,259.1
iii) Flood Control and Drainage	361.7	27.7	389.4	4	1.0	43.1	43.1	3.8	34.2	34.2	—	50.0	50.0
Energy	128.3	3,947.1	4,075.4	4	—	4,456.6	4,456.6	—	9,794.1	9,794.0	5.0	4,768.6	4,773.6
of which: Power	125.9	3,911.9	4,037.8	4	—	4,415.2	4,415.2	—	9,695.0	9,695.0	—	4,720.4	4,720.4
Industry and Minerals (i to iii)	413.8	356.2	769.9	4	398.0	467.5	865.5	332.1	448.1	780.2	686.5	613.9	1,300.4
i) Village and Small Industries	401.3	241.9	643.2	4	379.5	335.2	714.7	313.6	320.6	634.2	553.4	460.2	1,013.6
ii) Industries@	12.4	114.2	126.7	4	18.5	132.2	150.7	18.5	127.5	146.0	133.1	153.7	286.8
iii) Others**	—	—	—	4	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	644.5 344.5 300.0	12,882.9 11,459.9 1,423.0	13,527.4 11,804.4 1,723.0	246.9 246.6 0.3	14,338.6 12,645.8 1,692.8	14,585.5 12,892.3 1,693.1	716.9 709.1 7.8	16,168.0 12,711.3 3,456.7	16,884.9 13,420.4 3,464.5	182.7 182.5 0.2	16,740.8 14,583.7 2,157.1	16,923.5 14,766.2 2,157.3
8. Science, Technology and Environment i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	40.1 506.5 117.3 300.8 85.2 3.2	26.8 455.7 173.9 42.0 89.2 150.7	66.9 962.2 291.3 342.7 174.4 153.9	61.7 602.1 179.5 402.5 20.0 0.1	29.6 592.9 293.8 46.4 120.4 132.3	91.3 1,195.0 473.3 448.9 140.4 132.4	61.7 609.7 181.0 404.1 22.5 2.2	29.0 575.4 286.7 45.9 98.4 144.4	90.7 1,185.2 467.7 450.0 120.9 146.6	70.2 763.7 184.3 542.6 36.6 0.2	30.9 665.4 317.8 54.7 139.5 153.4	101.1 1,429.1 502.1 597.3 176.1 153.6
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	693.3	75,943.3	76,036.5	504.6	88,641.5	89,146.1	614.7	90,235.0	90,849.7	594.1	97,686.0	98,280.1
A. Organs of State	-	2,321.4	2,033.6	-	2,033.6	2,033.6	-	2,358.7	2,358.7	-	2,392.6	2,392.6
B. Fiscal Services (i + ii)	326.5	1,981.3	2,307.8	40.2	2,438.3	2,478.5	42.7	2,222.0	2,264.7	80.2	2,846.2	2,926.4
i) Collection of Taxes and Duties ii) Other Fiscal Services	326.5 -	1,970.9 10.4	2,297.4 10.4	40.2 -	2,427.0 11.2	2,467.2 11.2	42.7 -	2,207.6 14.4	2,250.3 14.4	80.2 -	2,832.8 13.4	2,913.0 13.4
C. Interest Payments and Servicing of Debt (1 + 2)	-	28,491.4	28,491.4	-	29,500.0	29,500.0	-	31,078.6	31,078.6	-	34,000.0	34,000.0
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	28,491.4	28,491.4	-	29,500.0	29,500.0	-	31,078.6	31,078.6	-	34,000.0	34,000.0
i) Interest on Loans from the Centre ii) Interest on Internal Debt of which:	-	792.2	792.2	-	745.5	745.5	-	849.1	849.1	-	799.0	799.0
(a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	19,498.3	19,498.3	-	21,548.7	21,548.7	-	21,609.2	21,609.2	-	24,438.0	24,438.0
(a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	11,834.6	11,834.6	-	13,829.7	13,829.7	-	13,134.1	13,134.1	-	15,549.8	15,549.8
(a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	5,611.5	5,611.5	-	5,800.0	5,800.0	-	-	-	-	-	-
(a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	-	8,200.9	8,200.9	-	7,205.8	7,205.8	-	8,620.3	8,620.3	-	8,763.0	8,763.0
D. Administrative Services (i to v)	366.8	13,173.7	13,540.5	464.4	14,104.5	14,568.9	571.9	14,880.4	15,452.3	513.9	16,191.0	16,704.9
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	254.8 - 90.1 21.8	622.1 1,198.7 2,164.6 1,714.0	622.1 1,453.5 2,547.4 1,735.8	279.4 - 125.7 59.3	773.0 1,422.4 2,551.9 1,943.0	773.0 1,701.8 2,677.6 2,002.3	294.3 - 204.4 73.2	745.1 1,427.5 2,647.7 2,004.1	745.1 1,721.7 2,852.1 2,077.3	267.6 10.0 216.7 19.6	825.5 1,650.1 2,946.1 2,225.3	825.5 1,917.7 3,162.8 2,244.9
E. Pensions	-	29,144.9	29,144.9	-	40,407.2	40,407.2	-	39,399.5	39,399.5	-	42,000.0	42,000.0
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	230.5	230.5	-	158.0	158.0	-	295.8	295.8	-	256.2	256.2
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	91.3	91.3	-	50.0	50.0	-	99.6	99.6	-	50.0	50.0

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	28,722.1	264,567.2	293,289.3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II-III)													
I. DEVELOPMENTAL EXPENDITURE (A + B)													
A. Social Services (1 to 12)													
1. Education, Sports, Art and Culture	28,602.7	144,297.0	172,899.7				347,140.8			366,749.1			444,279.2
2. Medical and Public Health	20,953.3	64,060.6	85,013.9				187,200.8			217,798.3			274,221.3
3. Family Welfare	10,402.7	29,412.1	39,814.8				96,058.3			114,157.3			130,121.6
4. Water Supply and Sanitation	1,755.5	13,270.8	15,026.3				52,442.2			64,271.4			72,635.7
5. Housing	2,393.3	605.4	2,998.7				18,798.2			20,995.5			23,995.5
6. Urban Development	499.3	8,339.1	8,838.4				316.5			638.8			345.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	27.7	5,928.2	5,955.9				9,833.1			10,049.2			10,637.0
8. Labour and Labour Welfare	410.4	144.9	555.3				621.6			697.4			801.2
9. Social Security and Welfare	416.5	492.8	909.3				6,138.6			6,155.6			6,208.2
10. Nutrition	4,717.7	1,405.7	6,123.3				511.0			786.4			856.3
11. Relief on account of Natural Calamities	306.0	202.5	508.5				697.6			755.2			810.0
12. Others*	24.1	567.2	591.2				3,764.9			4,015.1			5,429.7
B. Economic Services (1 to 9)							1,965.6			1,968.2			4,780.1
1. Agriculture and Allied Activities (i to xii)	7,649.4	80,236.5	87,885.9				2,153.4			2,992.3			2,688.0
i) Crop Husbandry	492.5	13,397.4	13,889.9				815.6			832.2			943.2
ii) Soil and Water Conservation	239.7	2,355.3	2,595.0				89,142.5			103,641.1			144,099.7
iii) Animal Husbandry	0.6	527.8	528.3				18,889.1			19,048.8			22,164.9
iv) Dairy Development	26.4	3,114.1	3,140.5				3,950.0			4,384.2			4,681.5
v) Fisheries	—	—	—				706.7			685.4			720.1
vi) Forestry and Wild Life	10.0	4,808.3	4,818.3				4,021.6			4,278.1			4,363.7
vii) Plantations	—	—	—				595.3			744.8			660.2
viii) Food Storage and Warehousing	—	—	—				6,711.9			6,264.2			7,107.2
ix) Agricultural Research and Education	0.7	10.7	11.3				14.5			14.7			1,492.0
x) Agricultural Finance Institutions	214.9	1,622.4	1,837.3				2,174.5			1,898.6			2,340.7
xi) Co-operation	—	262.0	262.0				443.0			512.7			525.0
xii) Other Agricultural Programmes	0.1	201.8	202.0				270.7			266.2			274.5
2. Rural Development	418.1	3,115.3	3,533.4				3,653.9			4,493.5			4,571.1
3. Special Area Programmes	275.9	4,010.5	4,286.4				314.9			356.5			417.8
4. Irrigation and Flood Control	13.4	4,108.6	4,122.0				5,597.2			5,219.8			5,811.3
of which:													
i) Major and Medium Irrigation	12.9	657.4	670.3				866.1			748.6			907.6
ii) Minor Irrigation	—	2,509.5	2,509.5				3,511.8			3,238.0			3,610.5
iii) Flood Control and Drainage	—	712.8	712.8				914.6			936.6			987.9
5. Energy	42.2	49,778.3	49,820.5				45,394.0			66,995.3			103,055.6
of which: Power	42.2	49,778.3	49,820.5				45,394.0			66,995.3			103,055.6
6. Industry and Minerals (i to iii)	92.1	2,409.5	2,501.6				2,666.7			3,722.2			3,886.2
i) Village and Small Industries	91.3	2,116.7	2,207.9				2,191.8			3,314.5			3,408.1
ii) Industries@	0.8	292.8	293.6				474.9			407.7			478.1
iii) Others**	—	—	—				—			—			—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	4,684.0 4,684.0	1,596.2 1,596.2	6,280.1 6,280.1	- -	- -	821.1 821.1	- -	- -	1,015.5 1,015.5	- -	- -	1,172.0 1,172.0
8. Science, Technology and Environment i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	75.4 1,555.9 1,326.1 190.2	239.0 1,581.7 397.9 670.6	314.3 3,137.6 1,724.0 860.8	- -	- -	345.6 11,460.9 2,657.2 961.9	- -	- -	321.2 2,468.3 607.3 1,094.5	- -	- -	388.6 2,632.2 603.8 1,209.6
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	119.4	120,270.2	120,389.6	-	-	159,940.0	-	-	148,950.7	-	-	170,057.9
A. Organs of State	-	2,502.6	2,502.6	-	-	2,959.5	-	-	3,603.7	-	-	4,058.6
B. Fiscal Services (i + ii)	7.0	1,651.0	1,657.9	-	-	3,797.1	-	-	3,476.5	-	-	3,898.4
i) Collection of Taxes and Duties ii) Other Fiscal Services	7.0 -	1,641.8 9.2	1,648.8 9.2	- -	- -	3,596.0 201.1	- -	- -	3,437.8 38.7	- -	- -	3,875.1 23.3
C. Interest Payments and Servicing of Debt (1 + 2)	-	35,686.1	35,686.1	-	-	38,351.8	-	-	38,330.4	-	-	47,585.9
1. Appropriation for Reduction or Avoidance of Debt	-	357.3	357.3	-	-	398.1	-	-	376.7	-	-	339.7
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	- - - - - - - -	35,328.8 1,097.6 22,819.6 15,743.9 3,578.9 10,675.5 736.0	35,328.8 1,097.6 22,819.6 15,743.9 3,578.9 10,675.5 736.0	- -	- -	37,953.7 1,019.4 25,019.4 4,304.8 3,613.8 10,543.9 1,371.0	- -	- -	37,953.7 1,019.4 25,019.4 4,304.8 3,613.8 10,543.9 1,371.0	- -	- -	47,246.2 1,000.0 26,994.5 4,576.3 3,870.4 18,052.1 1,199.6
D. Administrative Services (i to v)	112.5	43,557.1	43,669.6	-	-	78,620.1	-	-	62,528.5	-	-	68,503.4
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	0.1 11.8 34.0 66.6	590.1 908.3 3,299.8 4,219.4	590.1 920.1 3,459.4 4,286.0	- -	- -	902.2 1,692.7 42,457.8 27,845.8	- -	- -	988.4 1,746.4 48,223.8 5,700.3	- -	- -	1,107.5 2,095.9 46,436.4 5,596.2
E. Pensions	-	36,861.4	36,861.4	-	-	36,200.0	-	-	41,000.0	-	-	46,000.0
F. Miscellaneous General Services of which: Payment on account of State Lotteries	- -	12.0 0.8	12.0 0.8	- -	- -	11.6 -	- -	- -	11.7 -	- -	- -	11.6 -
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
JHARKHAND

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	4,747.2 85.4 4,661.8	3,610.5 3,596.2 14.3	8,357.7 3,681.5 4,676.1	1,026.5 118.0 908.5	2,232.7 2,200.2 32.5	3,259.2 2,318.2 941.3	1,026.5 118.0 908.5	2,747.9 2,715.1 32.8	2,747.9 2,715.1 32.8	3,774.4 2,833.1 941.3	1,379.4 56.6 1,322.8	2,878.0 2,844.0 34.0	4,257.4 2,900.6 1,356.8
8. Science, Technology and Environment	8,406.1	771.7	9,177.8	12,494.8	980.1	13,474.9	8,844.0	969.0	9,813.0	13,568.0	1,023.7	14,591.8	14,591.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	— 59.9 8,165.2 180.9	378.4 13.3 228.7 151.4	378.4 73.2 8,393.9 332.4	— 354.0 11,996.1 144.6	467.1 14.9 310.1 188.1	467.1 368.9 12,306.2 332.7	— 354.0 8,345.3 144.6	471.1 15.4 294.5 188.1	471.1 369.4 8,639.8 332.7	— 440.0 12,973.0 155.0	480.1 13.2 335.1 195.3	480.1 453.2 13,308.1 350.3	480.1 453.2 13,308.1 350.3
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	2,767.1	103,467.4	106,234.5	11,904.6	121,201.3	133,105.9	6,320.3	125,040.5	131,360.7	4,430.3	139,895.7	144,126.0	
A. Organs of State	—	5,436.4	5,436.4	—	4,352.0	4,352.0	—	4,612.7	4,612.7	—	4,340.2	4,340.2	
B. Fiscal Services (i + ii)	53.0	2,622.0	2,675.0	929.0	3,176.1	4,105.1	929.0	3,249.8	4,178.8	1,053.2	3,625.1	4,678.3	
i) Collection of Taxes and Duties	53.0	2,600.2	2,653.2	929.0	3,152.2	4,081.2	929.0	3,225.9	4,154.9	1,053.2	3,599.6	4,652.8	
ii) Other Fiscal Services	—	21.8	21.8	—	23.9	23.9	—	23.9	23.9	—	25.5	25.5	
C. Interest Payments and Servicing of Debt (1 + 2)	—	29,291.5	29,291.5	—	34,469.4	34,469.4	—	34,499.4	34,499.4	—	43,804.3	43,804.3	
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	200.0	200.0	—	200.0	200.0	—	2,000.0	2,000.0	
2. Interest Payments (i to iv)	—	29,291.5	29,291.5	—	34,269.4	34,269.4	—	34,299.4	34,299.4	—	41,804.3	41,804.3	
i) Interest on Loans from the Centre	—	1,319.4	1,319.4	—	1,201.0	1,201.0	—	1,201.0	1,201.0	—	1,415.0	1,415.0	
ii) Interest on Internal Debt of which:	—	25,306.2	25,306.2	—	30,406.3	30,406.3	—	30,436.3	30,436.3	—	37,771.9	37,771.9	
(a) Interest on Market Loans	—	12,304.2	12,304.2	—	15,400.0	15,400.0	—	15,400.0	15,400.0	—	23,030.1	23,030.1	
(b) Interest on NSSF	—	9,355.9	9,355.9	—	9,500.0	9,500.0	—	9,500.0	9,500.0	—	9,250.3	9,250.3	
iii) Interest on Small Savings, Provident Funds, etc.	—	2,629.3	2,629.3	—	2,532.0	2,532.0	—	2,532.0	2,532.0	—	2,537.2	2,537.2	
iv) Others	—	36.6	36.6	—	130.1	130.1	—	130.1	130.1	—	80.2	80.2	
D. Administrative Services (i to v)	2,714.1	31,464.3	34,178.4	10,975.6	34,277.7	45,253.3	5,391.3	36,977.2	42,368.5	3,377.1	40,029.1	43,406.2	
i) Secretariat - General Services	—	1,269.2	1,269.2	0.1	917.6	917.7	0.1	956.9	957.0	—	1,132.4	1,132.4	
ii) District Administration	2,267.1	1,099.8	3,367.0	10,915.5	14,577.6	12,373.2	5,331.2	1,485.3	6,816.5	3,217.1	1,568.6	4,785.7	
iii) Police	447.0	25,549.6	25,996.6	—	27,763.3	27,763.3	—	29,902.9	29,902.9	—	33,046.5	33,046.5	
iv) Public Works	—	937.2	937.2	50.0	1,229.2	1,279.2	50.0	1,372.9	1,422.9	80.0	1,214.9	1,294.9	
v) Others ++	—	2,608.4	2,608.4	10.0	2,910.0	2,920.0	10.0	3,259.1	3,269.1	80.0	3,066.8	3,146.8	
E. Pensions	—	34,625.3	34,625.3	—	44,926.1	44,926.1	—	45,701.4	45,701.4	—	47,896.7	47,896.7	
F. Miscellaneous General Services of which:	—	27.9	27.9	—	—	—	—	—	—	—	0.2	0.2	
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—	
III. Grants-in-Aid and Contributions of which:	—	—	—	—	0.1	0.1	—	0.1	0.1	—	1.5	1.5	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	0.1	0.1	—	0.1	0.1	—	1.5	1.5	

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
KARNATAKA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	2014-15 (Accounts)	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	338,311.9	697,831.0	1,036,143.0	697,831.0	402,233.1	752,263.7	1,154,496.8	411,845.0	755,476.7	1,167,321.7	459,001.9	843,358.8	1,302,360.7
I. DEVELOPMENTAL EXPENDITURE (A + B)	313,843.7	379,531.9	693,375.6	379,531.9	375,856.0	403,181.2	779,037.2	385,336.8	413,905.0	799,241.8	443,651.3	448,722.1	892,373.4
A. Social Services (1 to 12)	201,612.8	192,049.7	393,662.5	192,049.7	248,375.0	208,909.1	457,284.1	253,640.6	214,729.3	468,370.0	297,960.6	211,642.0	509,602.6
1. Education, Sports, Art and Culture	57,498.0	123,130.1	180,628.1	123,130.1	67,005.8	128,959.0	195,964.8	67,951.4	128,650.4	196,601.8	75,278.7	123,431.9	198,710.6
2. Medical and Public Health	20,137.0	24,194.0	44,331.0	24,194.0	26,422.2	22,420.1	48,842.3	27,598.2	26,254.6	53,852.8	30,677.2	22,794.8	53,472.0
3. Family Welfare	5,950.2	299.9	6,250.0	299.9	6,637.2	271.5	6,908.7	6,631.0	271.5	6,902.5	6,405.3	215.4	6,620.7
4. Water Supply and Sanitation	13,748.1	285.5	14,033.6	285.5	21,986.3	285.3	22,271.6	23,437.8	942.9	24,380.7	30,357.1	812.4	31,169.5
5. Housing	16,861.4	2,128.4	18,989.8	2,128.4	33,090.0	3,427.7	36,517.7	33,090.0	3,228.4	36,318.4	34,320.0	3,060.0	37,380.0
6. Urban Development	5,400.7	1,016.0	6,416.8	1,016.0	7,573.4	1,227.7	8,801.1	7,140.2	1,327.7	8,467.9	23,035.1	2,135.9	25,171.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	40,735.1	9,641.3	50,376.5	9,641.3	43,275.3	11,469.4	54,744.7	44,718.5	11,469.4	56,187.9	54,548.0	11,863.9	66,411.9
8. Labour and Welfare	2,662.5	1,142.9	3,805.4	1,142.9	4,540.6	1,251.5	5,792.1	4,554.4	1,251.5	5,805.9	4,334.4	1,331.9	5,666.3
9. Social Security and Welfare	32,329.5	15,437.8	47,767.3	15,437.8	30,749.7	26,627.2	57,376.9	31,065.4	26,639.0	57,704.3	31,015.0	31,396.5	62,411.5
10. Nutrition	4,911.1	5,886.6	10,797.7	5,886.6	6,244.2	7,184.5	13,428.7	6,191.5	7,184.5	13,376.0	6,536.9	7,512.3	14,049.2
11. Relief on account of Natural Calamities	507.1	6,998.1	7,405.2	6,998.1	—	3,762.3	3,762.3	412.0	5,511.1	5,923.1	100.0	4,982.4	5,082.4
12. Others*	872.1	1,989.0	2,861.2	1,989.0	850.3	2,022.9	2,873.2	850.3	1,988.3	2,848.6	1,352.9	2,104.6	3,457.5
B. Economic Services (1 to 9)	112,230.9	187,482.3	299,713.1	187,482.3	127,481.0	194,272.1	321,753.1	131,696.1	199,175.7	330,871.9	145,690.7	237,080.1	382,770.8
1. Agriculture and Allied Activities (i to xii)	55,240.7	50,387.0	105,627.7	50,387.0	61,289.5	48,323.0	109,612.5	63,284.9	49,306.2	112,591.1	69,532.9	43,613.6	113,146.5
i) Crop Husbandry	28,559.8	4,233.2	32,793.0	4,233.2	30,745.1	4,419.1	35,164.2	32,283.1	4,427.3	36,710.4	35,213.0	3,627.6	38,840.6
ii) Soil and Water Conservation	2,033.4	733.1	2,766.5	733.1	2,926.0	706.0	3,632.0	3,266.1	706.0	3,972.1	4,018.8	430.9	4,449.7
iii) Animal Husbandry	3,478.2	3,850.3	7,328.5	3,850.3	2,797.9	5,291.7	8,089.6	2,997.9	5,291.7	8,289.6	3,985.8	4,573.2	8,559.0
iv) Dairy Development	8,176.2	—	8,176.2	—	9,922.7	—	9,922.7	9,762.7	—	9,762.7	9,434.8	—	9,434.8
v) Fisheries	634.0	275.0	909.0	275.0	1,677.3	281.6	1,958.9	1,735.7	281.6	2,017.3	1,910.3	297.4	2,207.7
vi) Forestry and Wild Life	2,986.1	11,246.2	14,232.4	11,246.2	1,497.6	11,731.8	13,229.4	1,462.6	11,821.8	13,284.4	1,252.2	8,671.9	9,924.1
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	25,893.7	25,893.7	25,893.7	—	20,804.1	20,804.1	—	21,689.1	21,689.1	—	20,519.7	20,519.7
ix) Agricultural Research and Education	2,006.7	3,319.8	5,326.5	3,319.8	1,674.2	4,225.9	5,900.1	1,728.2	4,225.9	5,954.1	1,826.1	4,606.7	6,432.8
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	7,366.3	835.7	8,202.0	835.7	10,048.7	862.8	10,911.5	10,048.7	862.8	10,911.5	11,891.9	886.2	12,778.1
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	28,546.9	21,334.5	49,881.3	21,334.5	27,363.7	20,299.4	47,663.1	28,639.5	23,035.9	51,675.4	33,571.5	29,103.3	62,674.8
3. Special Area Programmes	1,478.0	—	1,478.0	—	7,184.7	—	7,184.7	5,684.7	—	5,684.7	6,084.7	—	6,084.7
4. Irrigation and Flood Control	2,409.9	6,923.6	9,333.5	6,923.6	3,951.8	12,116.2	16,068.0	3,185.0	10,536.8	13,721.8	3,240.4	13,849.0	17,089.4
of which:													
i) Major and Medium Irrigation	44.0	5,164.9	5,208.9	5,164.9	34.1	9,951.4	9,985.5	34.1	8,325.6	8,359.7	347.5	11,423.5	11,771.0
ii) Minor Irrigation	492.5	1,753.3	2,245.8	1,753.3	697.7	2,159.0	2,856.7	730.9	2,205.4	2,936.3	586.5	2,419.5	3,006.0
iii) Flood Control and Drainage	—	5.5	5.5	5.5	—	5.8	5.8	—	5.8	5.8	—	6.0	6.0
Energy	434.7	67,030.1	67,464.8	67,030.1	373.4	80,511.2	80,884.6	2,277.4	82,974.1	85,251.5	392.6	77,521.2	77,913.8
of which: Power	200.0	67,030.1	67,230.1	67,030.1	200.0	80,511.2	80,711.2	200.0	80,511.2	80,711.2	200.0	77,521.2	77,721.2
5. Industry and Minerals (i to iii)	6,358.1	3,846.0	10,204.1	3,846.0	6,719.3	4,050.3	10,769.6	7,751.8	3,959.9	11,711.7	8,352.0	4,195.7	12,547.7
i) Village and Small Industries	4,344.8	3,374.1	7,718.9	3,374.1	4,659.5	3,499.0	8,158.5	4,207.6	3,408.6	7,616.1	5,575.9	3,631.1	9,207.0
ii) Industries@	2,013.3	471.8	2,485.1	471.8	2,059.8	551.3	2,611.1	3,544.2	551.3	4,095.5	2,776.1	564.6	3,340.7
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
KARNATAKA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @ 8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	11,427.0 11,418.0 9.0 825.4 5,510.2 2,017.8 1,175.6 2.9 2,313.9	20,890.1 14,170.4 6,719.7 0.1 17,070.9 686.9 31.7 118.1 16,234.2	32,317.0 25,588.4 6,728.7 825.5 22,581.2 2,704.7 1,207.3 121.1 18,548.1	16,109.9 16,088.5 21.4 690.6 3,798.1 1,820.9 1,269.1 1.8 706.3	17,345.0 9,643.0 7,702.0 0.1 11,626.9 717.1 45.6 114.9 10,749.3	33,454.9 25,731.5 7,723.4 690.7 15,425.0 2,538.0 1,314.7 116.7 11,455.6	16,137.2 16,115.8 21.4 805.6 3,930.0 1,927.9 1,269.1 2.9 730.2	17,791.6 9,989.4 7,742.2 0.1 11,631.2 717.1 45.6 114.9 10,753.6	33,868.9 26,105.3 7,763.6 805.7 15,561.2 2,645.0 1,314.7 117.8 11,483.7	18,599.7 18,583.5 16.2 750.0 5,166.9 3,009.8 1,528.6 8.4 620.1	18,755.6 10,034.2 8,721.4 - 50,041.7 761.8 42.7 171.0 49,066.2	37,355.3 28,617.7 8,737.6 750.0 55,208.6 3,771.6 1,571.3 179.4 49,686.3
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	2,408.8	280,243.9	282,652.7	2,391.4	307,579.0	309,970.4	2,522.5	302,494.7	304,957.2	1,694.8	348,489.4	350,184.2
A. Organs of State	187.4	10,660.8	10,848.2	320.8	9,415.6	9,736.4	326.5	9,997.4	10,323.9	381.2	10,569.3	10,950.5
B. Fiscal Services (i + ii)	20.3	21,247.9	21,268.1	109.3	10,428.1	10,537.4	114.7	10,330.6	10,445.4	187.0	10,647.1	10,834.1
i) Collection of Taxes and Duties	20.3	21,184.6	21,204.9	109.3	10,343.7	10,453.0	114.7	10,246.2	10,361.0	187.0	10,560.7	10,747.7
ii) Other Fiscal Services	-	63.3	63.3	-	84.4	84.4	-	84.4	84.4	-	86.4	86.4
C. Interest Payments and Servicing of Debt (1 + 2)	-	94,039.8	94,039.8	-	112,026.7	112,026.7	-	114,877.9	114,877.9	-	132,065.4	132,065.4
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	5,350.0	5,350.0	-	5,350.0	5,350.0	-	5,350.0	5,350.0
2. Interest Payments (i to iv)	-	94,039.8	94,039.8	-	106,676.7	106,676.7	-	109,527.9	109,527.9	-	126,715.4	126,715.4
i) Interest on Loans from the Centre	-	7,146.7	7,146.7	-	8,130.4	8,130.4	-	7,842.7	7,842.7	-	7,365.0	7,365.0
ii) Interest on Internal Debt of which:	-	70,235.3	70,235.3	-	85,878.1	85,878.1	-	82,265.9	82,265.9	-	99,481.2	99,481.2
(a) Interest on Market Loans	-	48,272.4	48,272.4	-	63,977.9	63,977.9	-	59,653.1	59,653.1	-	76,483.9	76,483.9
(b) Interest on NSSF	-	19,097.3	19,097.3	-	18,595.6	18,595.6	-	19,484.8	19,484.8	-	19,768.6	19,768.6
iii) Interest on Small Savings, Provident Funds, etc.	-	16,656.3	16,656.3	-	12,666.8	12,666.8	-	19,417.9	19,417.9	-	19,867.8	19,867.8
iv) Others	-	1.5	1.5	-	1.4	1.4	-	1.4	1.4	-	1.4	1.4
D. Administrative Services (i to v)	2,201.1	52,854.8	55,055.9	1,961.3	67,919.1	69,880.4	2,081.3	54,318.0	56,399.3	1,126.6	72,976.9	74,103.5
i) Secretariat - General Services	9.8	1,357.8	1,367.6	9.8	1,746.2	1,756.0	9.8	1,543.0	1,552.8	9.8	1,638.9	1,638.9
ii) District Administration	87.2	4,310.4	4,397.6	50.0	4,689.3	4,739.3	50.0	4,689.6	4,739.6	124.7	4,844.8	4,969.5
iii) Police	1,469.8	32,145.2	33,615.0	1,124.5	31,932.0	33,056.5	1,244.5	31,551.3	32,795.8	591.7	33,749.2	34,340.9
iv) Public Works	98.6	7,641.2	7,739.8	118.8	8,792.5	8,911.3	118.8	8,495.7	8,614.5	20.0	9,396.6	9,416.6
v) Others ++	535.7	7,400.2	7,935.9	658.2	20,759.1	21,417.3	658.2	8,038.5	8,696.7	380.4	23,357.2	23,737.6
E. Pensions	-	101,182.4	101,182.4	-	107,135.5	107,135.5	-	111,526.8	111,526.8	-	121,229.6	121,229.6
F. Miscellaneous General Services of which:	-	258.4	258.4	-	654.0	654.0	-	1,384.0	1,384.0	-	1,001.1	1,001.1
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	22,059.5	38,055.1	60,114.6	23,985.7	41,503.5	65,489.2	23,985.7	39,137.0	63,122.7	13,655.8	46,147.3	59,803.1
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	22,059.5	38,055.1	60,114.6	23,985.7	41,503.5	65,489.2	23,985.7	39,137.0	63,122.7	13,655.8	46,147.3	59,803.1

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
KERALA

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II-III)	102,091.0	615,373.3	717,464.3	145,392.6	707,198.6	852,591.2	121,061.4	697,280.6	818,342.1	151,898.4	824,932.6	976,831.0
I. DEVELOPMENTAL EXPENDITURE (A + B)	100,753.5	238,403.4	339,156.8	143,669.9	281,773.9	425,443.8	119,795.4	271,632.7	391,428.1	150,008.4	319,975.9	469,984.3
A. Social Services (1 to 12)	58,931.0	178,250.1	237,181.2	90,876.7	215,566.5	306,443.2	78,017.6	195,988.5	274,006.1	93,934.5	234,793.6	328,728.0
1. Education, Sports, Art and Culture	11,005.7	116,896.2	127,901.9	19,954.9	141,308.6	161,263.5	15,036.6	122,896.7	137,932.7	21,378.5	146,610.5	167,989.0
2. Medical and Public Health	6,705.9	29,680.5	36,386.4	9,567.1	37,949.4	47,516.5	8,971.8	34,981.0	43,952.9	10,531.4	38,744.4	49,275.8
3. Family Welfare	2,991.2	973.5	3,964.6	4,481.4	1,310.2	5,791.6	3,411.4	1,158.2	4,569.6	1,940.0	2,044.3	3,984.3
4. Water Supply and Sanitation	4,329.1	2,416.2	6,745.2	7,272.7	2,600.5	9,873.2	6,437.0	2,586.1	9,023.1	5,524.6	2,924.1	8,448.7
5. Housing	14.0	595.6	609.6	194.0	589.9	783.9	165.6	432.0	597.6	423.2	622.8	1,046.0
6. Urban Development	2,763.7	379.9	3,143.5	8,441.4	394.5	8,835.9	5,387.5	364.6	5,752.0	12,760.0	436.1	13,196.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	14,752.3	2,974.0	17,726.3	20,496.5	3,364.8	23,861.3	18,012.7	4,153.6	22,166.2	24,902.1	3,727.5	28,629.6
8. Labour and Welfare	4,301.6	3,324.4	7,626.0	5,504.4	3,039.7	8,544.1	4,923.9	3,286.1	8,190.0	5,422.6	3,220.3	8,642.9
9. Social Security and Welfare	11,945.6	18,261.9	30,207.5	14,457.2	21,767.4	36,224.6	15,412.7	22,444.0	37,856.7	10,637.1	33,067.4	43,704.5
10. Nutrition	-	24.5	24.5	-	45.3	45.3	-	40.1	40.1	-	7.3	7.3
11. Relief on account of Natural Calamities	-	1,650.8	1,650.8	281.6	1,915.5	2,192.1	50.0	2,295.0	2,345.0	120.0	1,991.0	2,111.0
12. Others*	121.9	1,072.8	1,194.7	225.5	1,285.8	1,511.3	209.0	1,371.2	1,580.2	295.0	1,397.9	1,692.9
B. Economic Services (1 to 9)	41,822.4	60,153.2	101,975.6	52,793.2	66,207.4	119,000.6	41,777.8	75,644.2	117,422.0	56,074.0	85,182.3	141,256.3
1. Agriculture and Allied Activities (i to xii)	14,206.4	29,009.8	43,216.2	18,234.3	27,468.7	45,702.9	16,106.6	31,483.9	47,590.5	16,469.8	44,275.5	60,745.3
i) Crop Husbandry	6,772.6	4,937.2	11,709.8	9,031.4	5,757.2	14,786.6	5,900.7	6,487.5	12,388.2	6,999.3	6,563.1	13,562.4
ii) Soil and Water Conservation	417.0	457.6	874.6	524.9	524.9	1,004.4	367.0	487.1	854.1	529.5	609.4	1,138.9
iii) Animal Husbandry	1,453.8	3,125.8	4,579.5	1,722.6	3,719.9	5,442.5	1,253.0	3,313.1	4,566.1	1,861.1	4,261.0	6,122.1
iv) Dairy Development	1,398.9	414.8	1,813.7	1,359.4	534.5	1,893.9	867.2	476.9	1,344.1	1,083.3	551.4	1,634.7
v) Fisheries	1,625.0	1,359.2	2,984.2	2,174.6	825.5	3,000.1	1,710.2	1,098.4	2,803.6	1,834.4	1,123.1	2,957.5
vi) Forestry and Wild Life	1,012.9	3,274.1	4,287.0	1,160.6	3,478.5	4,639.1	1,030.6	3,253.8	4,284.4	1,723.0	3,685.9	5,408.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	40.7	10,594.3	10,635.0	78.5	7,270.0	7,348.5	47.6	10,639.5	10,687.1	85.4	16,126.9	16,212.3
ix) Agricultural Research and Education	779.7	2,718.9	3,498.6	1,527.5	3,025.5	4,553.0	1,327.5	3,271.7	4,599.2	1,555.0	3,701.1	5,256.1
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	369.1	2,104.9	2,474.0	442.7	2,311.8	2,754.4	295.2	2,460.0	2,755.1	521.3	2,632.4	3,153.7
xii) Other Agricultural Programmes	336.8	23.0	359.8	257.5	20.8	278.3	3,307.5	20.9	3,328.4	277.5	5,021.1	5,298.6
2. Rural Development	18,717.1	4,333.4	23,050.5	22,363.7	7,787.4	30,151.1	15,601.0	6,154.0	21,754.9	28,193.1	7,557.1	35,750.2
3. Special Area Programmes	1,359.5	-	1,359.5	2,158.6	-	2,158.6	1,408.6	-	1,408.6	1,979.8	-	1,979.8
4. Irrigation and Flood Control	289.0	3,628.5	3,917.5	285.4	4,902.3	5,187.7	266.9	4,547.4	4,814.3	284.3	5,073.5	5,357.8
of which:												
i) Major and Medium Irrigation	6.6	2,203.2	2,209.8	41.3	2,794.5	2,835.8	18.0	2,643.1	2,661.1	31.3	2,926.4	2,957.7
ii) Minor Irrigation	183.8	1,214.5	1,398.3	124.1	1,876.2	2,000.3	138.9	1,700.4	1,839.4	213.0	1,738.7	1,951.7
iii) Flood Control and Drainage	-	214.0	214.0	-	228.3	228.3	-	201.0	201.0	-	404.3	404.3
Energy	202.6	845.0	1,047.6	738.3	589.6	1,327.9	513.1	589.6	1,102.7	796.3	593.3	1,389.6
of which: Power	135.0	811.9	946.9	180.0	555.9	735.9	165.0	555.9	720.9	225.0	555.9	780.9
6. Industry and Minerals (i to iii)	2,815.2	1,668.4	4,483.6	2,670.0	1,747.8	4,417.8	1,746.6	1,856.0	3,602.6	2,715.3	1,852.2	4,567.5
i) Village and Small Industries	2,769.4	1,488.8	4,258.2	2,430.7	1,522.3	3,953.0	1,535.4	1,655.0	3,190.4	2,505.4	1,625.9	4,131.3
ii) Industries@	45.8	179.7	225.5	130.8	225.5	356.3	102.7	201.0	303.7	108.9	226.3	335.2
iii) Others**	-	-	-	108.5	-	108.5	108.5	-	108.5	101.0	-	101.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
KERALA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1,198.9 782.3 416.7	18,172.7 16,823.8 1,348.9	19,371.7 17,606.1 1,765.6	301.5 126.2 175.3	20,676.2 18,771.6 1,904.7	20,977.7 18,897.8 2,079.9	825.9 155.4 670.6	28,148.2 26,328.6 1,819.7	28,974.2 26,483.9 2,490.2	256.3 115.2 141.1	22,576.1 20,678.3 1,897.8	22,832.4 20,793.5 2,038.9						
8. Science, Technology and Environment i) Secretariat - Economic Services	2,376.6 1,065.9	2,033.4 507.2	4,410.0 1,573.0	4,745.1 2,736.6	2,533.4 683.4	7,278.5 3,420.0	4,407.7 2,714.3	2,363.6 610.8	6,771.3 3,325.1	4,074.5 2,291.2	2,677.1 712.8	6,751.6 3,004.0						
ii) Tourism iii) Civil Supplies iv) Others +	924.0 31.4 355.4	525.0 169.4 831.8	1,449.0 200.7 1,187.2	1,489.8 101.5 417.2	652.9 206.8 990.3	2,142.7 308.3 1,407.5	1,134.8 132.3 426.3	633.3 184.8 934.7	1,768.1 317.1 1,361.0	1,183.9 101.5 497.9	689.7 223.1 1,051.5	1,873.6 324.6 1,549.4						
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,337.6	312,989.9	314,327.5	1,722.7	360,494.2	362,216.9	1,266.1	360,717.4	361,983.5	1,890.0	431,166.0	433,056.0						
A. Organs of State	15.4	7,629.8	7,645.2	73.2	8,874.3	8,947.5	58.0	8,773.0	8,831.0	79.0	9,318.4	9,397.4						
B. Fiscal Services (i + ii)	104.0	12,030.8	12,134.8	336.5	13,995.7	14,332.2	273.5	12,814.5	13,088.0	464.0	15,549.0	16,013.0						
i) Collection of Taxes and Duties ii) Other Fiscal Services	104.0 -	10,491.8 1,539.0	10,595.8 1,539.0	336.5 -	12,904.0 1,091.7	13,240.5 1,091.7	273.5 -	12,677.8 1,136.7	11,951.3 1,136.7	464.0 -	13,892.9 1,656.2	14,356.9 1,656.2						
C. Interest Payments and Servicing of Debt (1 + 2)	-	97,695.9	97,695.9	-	109,521.0	109,521.0	-	108,612.4	108,612.4	-	126,299.5	126,299.5						
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-						
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	- - - - - - -	97,695.9 3,513.6 69,637.0 54,184.8 10,878.4 24,545.3 -	97,695.9 3,513.6 69,637.0 54,184.8 10,878.4 24,545.3 -	- - - - - - -	109,521.0 3,684.7 81,312.5 66,190.4 10,388.7 24,523.8 -	109,521.0 3,684.7 81,312.5 66,190.4 10,388.7 24,523.8 -	- - - - - - -	108,612.4 3,371.0 79,598.1 64,442.9 10,388.7 25,643.3 -	108,612.4 3,371.0 79,598.1 64,442.9 10,388.7 25,643.3 -	- - - - - -	- - - - - -	126,299.5 3,512.9 92,805.5 75,805.3 11,991.4 29,981.1 -	126,299.5 3,512.9 92,805.5 75,805.3 11,991.4 29,981.1 -					
D. Administrative Services (i to v)	1,218.1	36,216.0	37,434.1	1,313.0	45,968.6	47,281.6	934.6	40,683.9	41,618.4	1,347.0	49,325.9	50,672.9						
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	315.1 449.2 - 453.8 -	1,904.7 2,841.5 22,951.2 1,387.6 7,131.1	1,904.7 3,156.5 23,400.5 1,387.6 7,584.9	134.0 570.0 - 609.0 -	2,222.8 3,445.3 29,616.4 2,126.7 8,557.5	2,222.8 3,579.3 30,186.4 2,126.7 9,166.5	934.6 141.5 362.0 431.1 -	2,050.1 3,125.3 26,139.7 1,363.8 8,005.0	2,050.1 3,266.8 26,501.7 1,363.8 8,436.1	1,347.0 67.0 455.0 825.0 -	49,325.9 3,812.8 31,476.4 1,688.3 10,056.7	50,672.9 3,879.8 31,931.4 1,688.3 10,881.7						
E. Pensions F. Miscellaneous General Services of which: Payment on account of State Lotteries	- -	46,890.8 44,852.2	46,890.8 44,852.2	- -	50,415.4 40,140.8	50,415.4 40,140.8	- -	58,572.4 46,135.5	58,572.4 46,135.5	- -	75,638.9 50,413.8	75,638.9 50,413.8						
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	63,980.0	63,980.0	-	64,930.5	64,930.5	-	64,930.5	64,930.5	-	73,790.7	73,790.7						

(₹ Million)

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			TOTAL	
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN		TOTAL
TOTAL EXPENDITURE (I+II-III)	265,145.6	558,582.6	823,728.2	407,289.6	681,059.6	1,088,349.2	375,694.5	731,239.4	1,106,933.9	412,408.4	813,444.9	1,225,853.3	
I. DEVELOPMENTAL EXPENDITURE (A + B)	258,550.8	299,271.8	557,822.7	374,747.4	329,231.8	703,979.3	361,026.4	411,761.3	772,787.7	396,536.8	440,607.8	837,144.6	
A. Social Services (1 to 12)	147,480.3	173,191.2	320,671.5	227,174.4	204,996.4	432,170.7	224,261.9	241,986.4	466,248.3	261,737.9	277,766.3	539,504.2	
1. Education, Sports, Art and Culture	51,740.6	110,482.7	162,223.3	73,347.8	135,059.8	208,407.5	52,472.2	137,010.1	189,482.4	72,381.2	194,550.6	266,931.8	
2. Medical and Public Health	16,290.0	24,640.2	40,930.3	19,967.7	33,113.3	53,081.0	21,021.0	27,768.0	48,789.0	26,214.0	36,805.7	63,019.7	
3. Family Welfare	4,283.2	-	4,283.2	4,433.0	-	4,433.0	3,516.5	-	3,516.5	3,915.8	-	3,915.8	
4. Water Supply and Sanitation	3,729.1	5,431.7	9,160.9	8,960.4	6,619.3	15,579.7	6,876.9	5,785.5	12,662.4	11,023.4	6,599.4	17,622.7	
5. Housing	8,293.2	1,396.1	9,689.3	10,344.3	2,426.6	12,770.9	13,008.1	2,331.0	15,339.1	13,800.3	2,321.5	16,121.8	
6. Urban Development	13,599.1	321.8	13,920.9	16,603.8	424.2	17,028.1	35,325.5	5,329.0	40,654.6	45,004.9	9,293.1	54,298.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	17,960.2	4,181.0	22,141.2	34,552.9	5,222.2	39,775.1	34,110.7	4,844.8	38,955.5	34,572.6	5,573.2	40,145.8	
8. Labour and Welfare	1,433.7	1,872.9	3,306.6	2,148.2	2,195.6	4,343.8	1,742.0	1,966.8	3,708.8	1,196.7	2,490.7	3,687.3	
9. Social Security and Welfare	19,055.9	1,457.2	20,513.1	42,832.3	1,928.6	44,760.9	44,415.0	1,426.1	45,841.2	38,904.6	1,979.7	40,884.3	
10. Nutrition	11,017.9	26.5	11,044.4	13,860.9	31.3	13,892.2	11,702.1	29.1	11,731.2	13,796.7	33.8	13,890.5	
11. Relief on account of Natural Calamities	-	20,712.7	20,712.7	-	14,480.0	14,480.0	-	52,248.1	52,248.1	460.0	14,322.5	14,782.5	
12. Others*	77.5	2,668.3	2,745.9	123.0	3,495.6	3,618.6	71.8	3,247.8	3,319.7	467.8	3,796.2	4,264.0	
B. Economic Services (1 to 9)	111,070.5	126,080.7	237,151.2	147,573.1	124,235.4	271,808.5	136,764.5	169,774.9	306,539.4	134,798.9	162,841.5	297,640.4	
1. Agriculture and Allied Activities (i to xii)	39,744.9	43,160.9	82,905.8	48,035.2	36,791.9	84,827.1	61,810.7	39,001.0	100,811.6	45,178.8	38,526.0	83,704.8	
i) Crop Husbandry	22,155.7	4,213.5	26,369.2	25,535.8	5,270.6	30,806.4	36,410.6	4,513.0	40,923.6	28,952.6	5,606.4	34,559.1	
ii) Soil and Water Conservation	116.8	510.5	627.3	170.0	622.0	792.1	119.2	499.0	618.3	356.9	576.6	933.5	
iii) Animal Husbandry	2,599.4	4,279.9	6,879.3	3,150.9	5,111.7	8,262.6	2,901.0	4,454.7	7,355.7	3,784.0	5,366.9	9,150.9	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	297.4	320.6	618.0	371.2	435.7	806.9	397.1	338.4	735.5	384.4	438.2	822.6	
vi) Forestry and Wild Life	10,517.5	11,638.3	22,155.7	11,595.0	13,299.3	24,894.3	8,536.5	13,163.4	21,699.9	2,987.7	14,380.2	17,367.9	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	1,622.0	20,697.8	22,319.8	1,303.3	10,474.3	11,777.6	1,040.5	14,568.8	15,609.3	1,420.4	10,555.4	11,975.8	
ix) Agricultural Research and Education	760.5	628.1	1,388.6	1,022.5	484.4	1,506.9	1,302.5	554.4	1,856.9	873.3	484.2	1,357.5	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	1,675.6	872.4	2,548.0	4,866.4	1,093.8	5,960.2	11,103.2	909.2	12,012.4	6,419.5	1,118.2	7,537.7	
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-	
2. Rural Development	53,827.0	12,344.2	66,171.1	77,324.4	3,842.8	81,167.2	53,253.3	20,151.7	73,405.0	60,838.6	26,814.3	87,652.9	
3. Special Area Programmes	2,545.6	5,906.4	8,452.0	276.7	6,828.0	7,104.7	259.9	6,459.2	6,719.2	354.5	7,791.1	8,145.6	
4. Irrigation and Flood Control of which:	-	-	-	-	-	-	-	-	-	-	-	-	
i) Major and Medium Irrigation	2,376.4	4,710.0	7,086.4	-	5,521.0	5,521.0	-	5,144.9	5,144.9	-	6,183.2	6,183.2	
ii) Minor Irrigation	110.7	1,196.4	1,307.1	160.4	1,307.0	1,467.4	140.5	1,314.3	1,454.8	191.9	1,607.9	1,799.8	
iii) Flood Control and Drainage	58.5	-	58.5	116.3	-	116.3	119.4	-	119.4	162.6	-	162.6	
5. Energy of which: Power	4,089.7	46,967.8	51,057.5	4,555.3	52,351.1	56,906.4	5,718.3	76,727.5	82,445.8	7,414.1	60,020.6	67,434.7	
6. Industry and Minerals (i to iii)	3,959.2	46,954.0	50,913.2	4,324.2	52,317.2	56,641.4	5,685.1	76,707.6	82,392.7	7,157.6	60,000.0	67,157.6	
i) Village and Small Industries	8,901.4	3,963.5	12,864.9	13,489.8	11,006.3	24,496.1	12,961.3	11,064.1	24,025.4	15,558.9	11,383.2	26,942.1	
ii) Industries@	2,300.3	879.6	3,179.9	3,016.9	1,185.4	4,202.3	1,591.4	977.6	2,569.0	3,208.4	1,216.8	4,425.2	
iii) Others**	6,601.1	3,083.9	9,685.0	10,472.8	9,821.0	20,293.8	11,369.9	10,086.5	21,456.4	12,350.5	10,166.4	22,516.9	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)										
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	11	PLAN	NON-PLAN	TOTAL	12	TOTAL	13	
																							2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	12,883.5	12,883.5	12,883.5	-	12,177.5	12,177.5	12,177.5	-	15,330.4	15,330.4	15,330.4	-	17,144.2	17,144.2	-	17,141.7	17,141.7	17,141.7	-	17,141.7	17,141.7	17,141.7
8. Science, Technology and Environment i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,000.6	60.2	1,060.9	1,060.9	2,067.7	89.3	2,157.0	2,157.0	1,610.1	89.3	1,699.4	1,699.4	1,699.4	86.3	1,780.5	1,780.5	1,699.4	86.3	1,780.5	1,780.5	86.3	1,780.5	1,780.5
9. General Economic Services (i to iv)	961.3	794.1	1,755.4	1,755.4	1,824.0	1,148.7	2,972.7	2,972.7	1,150.9	951.7	2,102.6	2,102.6	3,759.8	1,075.7	4,835.6	3,759.8	1,075.7	4,835.6	3,759.8	1,075.7	4,835.6	3,759.8	1,075.7
	32.8	231.5	264.3	264.3	82.2	324.3	406.5	406.5	63.2	262.5	325.7	325.7	103.0	316.7	419.7	103.0	316.7	419.7	103.0	316.7	419.7	103.0	316.7
	659.8	3.4	663.2	663.2	807.5	5.2	812.7	812.7	803.6	3.4	807.0	807.0	1,466.0	24.7	1,490.7	1,466.0	24.7	1,490.7	1,466.0	24.7	1,490.7	1,466.0	24.7
	260.1	395.6	655.8	655.8	912.6	588.1	1,500.7	1,500.7	261.9	507.1	769.0	769.0	2,167.2	520.9	2,688.1	2,167.2	520.9	2,688.1	2,167.2	520.9	2,688.1	2,167.2	520.9
	8.6	163.5	172.1	172.1	21.7	231.0	252.7	252.7	22.3	178.7	201.0	201.0	23.6	213.4	237.0	23.6	213.4	237.0	23.6	213.4	237.0	23.6	213.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,467.0	222,184.1	223,651.1	223,651.1	22,842.1	303,419.4	326,261.5	326,261.5	2,968.0	265,735.2	268,703.2	268,703.2	4,671.7	324,432.5	329,104.2	4,671.7	324,432.5	329,104.2	4,671.7	324,432.5	329,104.2	4,671.7	324,432.5
A. Organs of State	123.0	10,481.5	10,604.6	10,604.6	72.5	9,766.6	9,839.1	9,839.1	70.1	9,337.4	9,407.4	9,407.4	103.7	10,709.8	10,813.5	103.7	10,709.8	10,813.5	103.7	10,709.8	10,813.5	103.7	10,709.8
B. Fiscal Services (i + ii)	66.1	21,287.5	21,353.6	21,353.6	268.7	30,659.8	30,928.4	30,928.4	75.7	29,722.7	29,798.4	29,798.4	175.0	30,712.0	30,887.0	175.0	30,712.0	30,887.0	175.0	30,712.0	30,887.0	175.0	30,712.0
i) Collection of Taxes and Duties	66.1	21,266.4	21,332.5	21,332.5	268.7	30,629.1	30,897.8	30,897.8	75.7	29,692.7	29,768.4	29,768.4	175.0	30,676.8	30,851.8	175.0	30,676.8	30,851.8	175.0	30,676.8	30,851.8	175.0	30,676.8
ii) Other Fiscal Services	-	21.1	21.1	21.1	-	30.6	30.6	30.6	-	30.0	30.0	30.0	-	35.1	35.1	-	35.1	35.1	-	35.1	35.1	-	35.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	70,712.5	70,712.5	70,712.5	-	80,577.2	80,577.2	80,577.2	-	85,919.5	85,919.5	85,919.5	-	102,333.8	102,333.8	-	102,333.8	102,333.8	-	102,333.8	102,333.8	-	102,333.8
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	70,712.5	70,712.5	70,712.5	-	80,577.2	80,577.2	80,577.2	-	85,919.5	85,919.5	85,919.5	-	102,333.8	102,333.8	-	102,333.8	102,333.8	-	102,333.8	102,333.8	-	102,333.8
i) Interest on Loans from the Centre	-	6,141.3	6,141.3	6,141.3	-	7,241.0	7,241.0	7,241.0	-	7,241.0	7,241.0	7,241.0	-	7,240.2	7,240.2	-	7,240.2	7,240.2	-	7,240.2	7,240.2	-	7,240.2
ii) Interest on Internal Debt of which:	-	53,674.4	53,674.4	53,674.4	-	62,442.3	62,442.3	62,442.3	-	65,893.4	65,893.4	65,893.4	-	81,370.2	81,370.2	-	81,370.2	81,370.2	-	81,370.2	81,370.2	-	81,370.2
(a) Interest on Market Loans	-	31,553.6	31,553.6	31,553.6	-	36,613.6	36,613.6	36,613.6	-	40,064.7	40,064.7	40,064.7	-	48,728.7	48,728.7	-	48,728.7	48,728.7	-	48,728.7	48,728.7	-	48,728.7
(b) Interest on NSSF	-	17,547.9	17,547.9	17,547.9	-	18,000.0	18,000.0	18,000.0	-	18,000.0	18,000.0	18,000.0	-	24,000.0	24,000.0	-	24,000.0	24,000.0	-	24,000.0	24,000.0	-	24,000.0
iii) Interest on Small Savings, Provident Funds, etc.	-	9,783.2	9,783.2	9,783.2	-	8,868.8	8,868.8	8,868.8	-	10,759.9	10,759.9	10,759.9	-	11,698.1	11,698.1	-	11,698.1	11,698.1	-	11,698.1	11,698.1	-	11,698.1
iv) Others	-	1,113.6	1,113.6	1,113.6	-	2,025.2	2,025.2	2,025.2	-	2,025.2	2,025.2	2,025.2	-	2,025.2	2,025.2	-	2,025.2	2,025.2	-	2,025.2	2,025.2	-	2,025.2
D. Administrative Services (i to v)	1,277.9	51,172.2	52,450.1	52,450.1	22,500.9	99,462.6	121,963.6	121,963.6	2,822.3	57,864.9	60,687.1	60,687.1	4,393.0	75,922.8	80,315.8	4,393.0	75,922.8	80,315.8	4,393.0	75,922.8	80,315.8	4,393.0	75,922.8
i) Secretariat - General Services	263.0	1,213.8	1,476.9	1,476.9	467.5	1,501.1	1,967.6	1,967.6	157.3	1,440.2	1,597.5	1,597.5	71.1	1,767.2	1,838.3	71.1	1,767.2	1,838.3	71.1	1,767.2	1,838.3	71.1	1,767.2
ii) District Administration	143.7	4,307.2	4,450.9	4,450.9	851.1	6,167.7	7,018.6	7,018.6	727.0	4,918.0	5,645.0	5,645.0	1,022.6	6,125.9	7,148.5	1,022.6	6,125.9	7,148.5	1,022.6	6,125.9	7,148.5	1,022.6	6,125.9
iii) Police	733.7	35,459.8	36,193.5	36,193.5	5,883.8	41,916.5	47,800.3	47,800.3	1,555.3	39,105.5	40,660.8	40,660.8	3,025.6	46,675.7	49,701.3	3,025.6	46,675.7	49,701.3	3,025.6	46,675.7	49,701.3	3,025.6	46,675.7
iv) Public Works	8.6	3,633.1	3,641.6	3,641.6	21.7	5,481.5	5,503.2	5,503.2	21.7	4,515.5	4,537.2	4,537.2	4.8	5,508.1	5,512.9	4.8	5,508.1	5,512.9	4.8	5,508.1	5,512.9	4.8	5,508.1
v) Others ++	128.9	6,558.3	6,687.2	6,687.2	15,276.9	44,396.9	59,673.7	59,673.7	360.9	7,885.7	8,246.7	8,246.7	268.9	15,845.9	16,114.8	268.9	15,845.9	16,114.8	268.9	15,845.9	16,114.8	268.9	15,845.9
E. Pensions	-	68,364.8	68,364.8	68,364.8	-	82,611.7	82,611.7	82,611.7	-	82,611.7	82,611.7	82,611.7	-	104,341.2	104,341.2	-	104,341.2	104,341.2	-	104,341.2	104,341.2	-	104,341.2
F. Miscellaneous General Services of which:	-	165.5	165.5	165.5	-	341.5	341.5	341.5	-	279.1	279.1	279.1	-	412.8	412.8	-	412.8	412.8	-	412.8	412.8	-	412.8
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	5,127.8	37,126.6	42,254.4	42,254.4	9,700.1	48,408.4	58,108.4	58,108.4	11,700.1	53,742.9	65,443.0	65,443.0	11,199.9	48,404.6	59,604.5	11,199.9	48,404.6	59,604.5	11,199.9	48,404.6	59,604.5	11,199.9	48,404.6
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	5,127.8	37,126.6	42,254.4	42,254.4	9,700.1	48,408.4	58,108.4	58,108.4	11,700.1	53,742.9	65,443.0	65,443.0	11,199.9	48,404.6	59,604.5	11,199.9	48,404.6	59,604.5	11,199.9	48,404.6	59,604.5	11,199.9	48,404.6

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	2	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	313,026.3	1,462,504.9	1,775,531.1		474,789.5	1,545,089.5	2,019,879.0	468,912.8	1,607,200.5	2,076,113.4	492,614.1	1,751,932.0	2,244,546.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	308,411.7	837,978.9	1,146,390.6		468,540.2	789,231.8	1,257,772.0	462,383.1	873,072.2	1,335,455.3	484,857.3	907,274.2	1,392,131.5
A. Social Services (1 to 12)	192,429.8	577,095.1	769,524.9		269,231.3	580,209.6	849,441.0	298,074.0	632,432.7	930,506.6	289,163.2	693,769.6	982,932.8
1. Education, Sports, Art and Culture	24,624.7	372,332.3	396,957.0		39,455.4	415,497.3	454,952.7	48,003.5	409,365.8	457,369.3	30,369.0	456,705.4	487,074.3
2. Medical and Public Health	31,259.4	47,356.2	78,615.6		39,831.3	54,319.5	94,150.8	48,145.7	55,459.3	103,605.0	30,928.0	59,587.4	90,515.4
3. Family Welfare	5,741.0	615.7	6,356.8		23.0	723.9	746.8	6,943.9	626.2	7,570.1	7,336.3	764.5	8,100.7
4. Water Supply and Sanitation	16,235.5	1,851.6	18,087.0		38,333.9	2,137.8	40,471.7	39,707.0	1,948.0	41,655.0	46,021.1	2,308.8	48,329.9
5. Housing	6,927.5	3,390.1	10,317.6		8,108.7	3,655.2	11,763.9	6,242.7	4,665.7	10,908.4	6,362.6	4,035.0	10,397.6
6. Urban Development	24,070.7	21,811.8	45,882.4		33,816.2	24,799.9	58,616.0	41,023.3	27,384.6	68,407.9	67,063.4	35,256.1	102,319.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	48,807.7	32,158.9	80,966.6		70,404.3	32,029.5	102,433.8	61,069.0	33,674.4	94,743.3	72,541.4	35,791.1	108,332.5
8. Labour and Labour Welfare	3,122.7	5,830.3	8,953.0		3,554.6	6,615.8	10,170.4	4,259.6	6,242.8	10,502.5	4,377.0	6,733.4	11,110.3
9. Social Security and Welfare	7,594.1	22,956.0	30,550.2		9,116.7	27,930.2	37,046.9	10,841.4	33,631.4	44,472.8	11,165.2	33,604.8	44,770.1
10. Nutrition	23,045.9	5,076.0	28,121.9		25,290.3	4,897.7	30,187.9	30,764.9	4,897.7	35,662.5	11,671.6	1,735.4	13,407.0
11. Relief on account of Natural Calamities	1.4	62,443.8	62,445.2		253.9	6,000.8	6,254.8	289.9	52,915.1	53,205.1	247.1	55,468.3	55,715.4
12. Others*	999.1	1,272.4	2,271.5		1,043.1	1,602.0	2,645.1	783.0	1,621.7	2,404.7	1,080.6	1,779.4	2,860.0
B. Economic Services (1 to 9)	115,981.9	260,883.8	376,865.7		199,308.8	209,022.2	408,331.0	164,309.1	240,639.5	404,948.6	195,694.1	213,504.6	409,198.7
1. Agriculture and Allied Activities (i to xii)	39,449.2	46,224.5	85,673.7		30,523.6	55,617.3	86,140.9	45,219.8	59,837.0	105,056.8	35,646.1	57,844.5	93,490.6
i) Crop Husbandry	26,154.5	9,865.4	36,019.9		16,725.3	13,565.7	30,291.0	25,921.9	13,360.4	39,282.3	20,619.7	14,408.7	35,028.4
ii) Soil and Water Conservation	286.8	162.6	449.4		230.8	195.5	426.3	470.1	245.4	715.5	668.6	212.6	881.3
iii) Animal Husbandry	2,707.8	6,546.2	9,254.0		3,689.6	6,890.4	10,580.0	4,200.4	6,786.6	10,987.0	3,744.9	8,104.3	11,849.2
iv) Dairy Development	49.8	3,639.0	3,688.8		64.7	3,617.8	3,682.5	64.7	5,302.7	5,367.5	36.7	4,340.9	4,340.9
v) Fisheries	71.7	961.3	1,033.0		110.5	1,011.2	1,121.7	103.7	1,739.5	1,843.2	175.7	1,073.8	1,249.5
vi) Forestry and Wild Life	4,601.0	11,362.7	15,963.7		6,077.4	12,859.0	18,936.4	8,668.8	12,882.3	21,551.2	6,605.2	14,163.6	20,768.8
vii) Plantations	-	-	-		-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	2.3	1,994.6	1,996.9		2.3	2,376.7	2,379.0	3.4	2,343.0	2,346.4	-	2,544.1	2,544.1
ix) Agricultural Research and Education	308.6	6,739.3	7,047.8		200.0	7,636.6	7,836.6	531.6	7,950.1	8,481.7	200.0	8,080.0	8,280.0
x) Agricultural Finance Institutions	-	-	-		-	-	-	-	-	-	-	-	-
xi) Co-operation	3,320.4	4,953.4	8,273.8		2,570.2	7,464.4	10,034.6	4,358.8	9,227.0	13,585.7	2,759.1	4,953.1	7,712.3
xii) Other Agricultural Programmes	1,946.4	-	1,946.4		852.8	-	852.8	896.3	-	896.3	836.2	-	836.2
2. Rural Development	41,360.3	20,357.6	61,717.9		111,949.1	16,278.3	128,227.4	44,142.6	16,277.7	60,420.3	95,789.2	25,471.4	121,260.6
3. Special Area Programmes	327.3	5.6	332.8		43.8	8.2	52.0	30.7	8.1	38.8	-	8.2	8.2
4. Irrigation and Flood Control	4,157.9	20,710.3	24,868.2		7,239.1	21,238.7	28,477.8	6,648.7	21,612.9	28,261.5	9,359.3	22,755.8	32,115.1
of which:													
i) Major and Medium Irrigation	233.4	16,908.6	17,142.0		166.2	16,490.2	16,655.5	194.7	16,968.8	17,163.4	261.3	17,688.5	17,949.8
ii) Minor Irrigation	3,707.2	3,420.3	7,127.4		7,032.3	4,261.3	11,293.7	6,424.4	4,223.6	10,647.9	9,051.9	4,592.4	13,644.3
iii) Flood Control and Drainage	213.4	146.3	359.7		37.2	170.7	208.0	26.4	149.5	175.9	41.5	173.1	214.6
5. Energy	3,461.6	105,450.1	108,911.7		13,038.2	50,022.3	63,060.6	15,306.6	78,291.0	93,597.6	12,576.6	45,024.6	57,601.2
of which: Power	2,647.9	105,450.1	108,098.0		11,845.1	50,022.3	61,867.5	13,909.0	78,291.0	92,200.0	10,864.3	45,024.6	55,888.9
6. Industry and Minerals (i to iii)	1,191.3	27,745.8	28,937.2		1,613.5	35,582.8	37,196.3	2,160.7	34,084.9	36,245.6	2,281.2	28,107.6	30,388.9
i) Village and Small Industries	1,184.0	679.7	1,863.7		1,590.5	853.4	2,443.9	2,144.9	1,534.4	3,679.3	2,269.3	909.0	3,178.4
ii) Industries@	7.3	27,066.1	27,073.4		23.0	34,729.4	34,752.4	15.8	32,550.5	32,566.2	11.9	27,198.6	27,210.5
iii) Others**	-	-	-		-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)													
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	11	PLAN	NON-PLAN	TOTAL	12	TOTAL	13				
																							2	3	5	6
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @ 8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	17,300.3 14,084.8 3,215.5 773.0 7,960.9 4,920.9 2,897.0 143.0	38,259.4 38,249.9 9.5 0.7 2,129.9 1,415.1 0.3 714.5	55,559.7 52,334.7 3,225.0 773.8 10,090.9 6,336.0 2,897.4 857.5	4	18,887.7 15,572.2 3,315.5 960.6 15,063.2 10,871.5 4,050.7 131.0	27,538.0 27,521.4 16.6 0.8 2,735.9 1,921.1 0.4 814.4	46,425.6 43,093.6 3,332.1 961.4 17,799.1 12,792.5 4,051.1 945.5	7	33,530.9 29,687.4 3,843.5 908.7 16,360.4 11,097.7 4,231.1 1,031.5	28,393.9 28,374.8 9.1 0.8 2,143.3 1,725.7 0.3 417.3	61,914.8 58,062.2 3,852.6 909.5 18,503.7 12,823.4 4,231.5 1,448.8	10	21,268.6 16,714.3 4,554.3 1,086.1 17,686.9 10,627.3 6,722.8 336.8	31,423.1 31,202.1 221.0 0.8 2,688.5 1,991.9 0.4 876.3	52,691.7 47,916.4 4,775.3 1,086.9 20,555.4 12,619.1 6,723.2 1,213.1	13										
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)																										
A. Organs of State	3,291.5	601,566.2	604,857.7		5,051.4	733,776.9	738,828.3		5,011.0	678,908.6	683,919.7		6,259.6	760,911.3	767,170.9											
B. Fiscal Services (i + ii)	43.0	23,301.0	23,344.0		203.0	19,647.8	19,850.8		142.1	21,289.8	21,431.9		290.0	21,478.7	21,768.7											
i) Collection of Taxes and Duties	250.8	27,788.1	28,038.9		1,042.6	26,700.2	27,742.9		966.5	26,058.8	27,025.3		1,017.4	28,263.6	29,281.0											
ii) Other Fiscal Services	250.8	27,751.0	28,001.8		1,042.6	26,652.0	27,694.7		966.5	26,021.8	26,988.3		1,017.4	28,210.3	29,227.7											
C. Interest Payments and Servicing of Debt (1 + 2)	-	37.1	37.1		-	48.2	48.2		-	37.0	37.0		-	53.3	53.3											
1. Appropriation for Reduction or Avoidance of Debt	-	18,900.0	18,900.0		-	22,200.0	22,200.0		-	22,200.0	22,200.0		-	26,000.0	26,000.0											
2. Interest Payments (i to iv)	-	239,647.4	239,647.4		-	276,625.6	276,625.6		-	262,167.2	262,167.2		-	282,198.3	282,198.3											
i) Interest on Loans from the Centre	-	5,288.5	5,288.5		-	5,831.6	5,831.6		-	5,097.7	5,097.7		-	5,743.9	5,743.9											
ii) Interest on Internal Debt of which:	-	190,049.4	190,049.4		-	219,666.9	219,666.9		-	209,317.7	209,317.7		-	226,617.4	226,617.4											
(a) Interest on Market Loans	-	110,289.9	110,289.9		-	143,282.7	143,282.7		-	130,247.7	130,247.7		-	148,832.4	148,832.4											
(b) Interest on NSSF	-	74,369.1	74,369.1		-	70,699.3	70,699.3		-	73,493.6	73,493.6		-	72,588.5	72,588.5											
iii) Interest on Small Savings, Provident Funds, etc.	-	39,966.3	39,966.3		-	45,123.6	45,123.6		-	45,342.9	45,342.9		-	48,586.1	48,586.1											
iv) Others	-	4,343.2	4,343.2		-	6,003.5	6,003.5		-	2,408.8	2,408.8		-	1,251.0	1,251.0											
D. Administrative Services (i to v)	2,992.6	147,867.0	150,859.6		3,805.8	203,582.5	207,388.3		3,902.4	180,880.4	184,782.8		4,952.2	209,724.4	214,676.5											
i) Secretariat - General Services	575.0	1,989.9	2,564.9		220.2	2,819.0	3,039.2		333.9	2,570.3	2,904.1		315.8	2,910.7	3,226.5											
ii) District Administration	1,821.9	38,557.9	40,379.8		2,088.0	45,403.3	47,491.3		1,540.2	45,322.3	46,862.5		3,365.0	49,992.3	53,357.4											
iii) Police	-42.7	87,047.0	87,004.3		899.5	112,880.6	113,780.1		1,369.3	110,086.4	111,455.7		664.7	109,490.8	110,155.5											
iv) Public Works	209.2	11,921.9	12,131.0		207.8	15,938.3	16,146.1		344.8	12,345.0	12,689.8		250.2	14,896.4	15,146.6											
v) Others ++	429.3	8,350.3	8,779.5		390.3	26,541.2	26,931.5		314.2	10,556.4	10,870.7		356.5	32,434.2	32,790.7											
E. Pensions	-	142,584.1	142,584.1		-	164,945.3	164,945.3		-	164,945.3	164,945.3		-	190,678.2	190,678.2											
F. Miscellaneous General Services of which:	5.0	1,478.6	1,483.6		-	20,075.4	20,075.4		-	20,075.4	20,075.4		-	2,568.1	2,568.1											
Payment on account of State Lotteries	-	1,336.3	1,336.3		-	1,204.3	1,204.3		-	1,196.1	1,196.1		-	1,314.9	1,314.9											
III. Grants-in-Aid and Contributions of which:	1,323.1	22,959.8	24,282.9		1,197.9	22,080.8	23,278.7		1,518.7	55,219.7	56,738.5		1,497.2	83,746.5	85,243.7											
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,323.1	25,494.8	26,817.9		1,197.9	22,080.8	23,278.7		1,518.7	55,219.7	56,738.5		1,497.2	83,746.5	85,243.7											

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	23,590.3	49,082.6	29,275.2	50,375.6	79,650.8	29,624.2	52,228.0	81,852.2	29,011.5	55,463.5	84,475.0
TOTAL EXPENDITURE (I+II-III)	21,989.4	18,415.0	27,595.6	19,820.8	47,416.5	27,937.0	20,271.1	48,208.1	27,862.1	21,044.7	48,906.8
I. DEVELOPMENTAL EXPENDITURE (A + B)	10,052.0	10,228.6	11,889.0	10,959.7	22,848.7	11,980.9	12,019.7	24,000.6	11,648.6	12,457.0	24,105.6
A. Social Services (1 to 12)	3,917.2	7,195.0	4,509.6	7,885.3	12,394.9	4,717.3	8,516.2	13,233.5	4,769.1	8,634.6	13,403.7
1. Education, Sports, Art and Culture	1,997.9	1,969.0	2,396.3	2,028.0	4,424.3	2,513.1	2,137.5	4,650.6	2,445.7	2,243.2	4,688.9
2. Medical and Public Health	209.7	—	210.7	—	210.7	168.6	—	168.6	168.6	—	168.6
3. Family Welfare	625.5	2.1	627.6	2.0	533.9	1.7	517.1	518.8	25.0	528.7	553.7
4. Water Supply and Sanitation	—	105.7	105.9	—	105.9	—	160.7	160.7	—	107.4	107.4
5. Housing	229.7	196.4	426.1	320.9	470.7	212.7	234.2	446.8	212.0	390.4	602.4
6. Urban Development	—	—	—	—	—	—	—	—	—	—	—
7. Welfare of Scheduled Castes, Welfare of Scheduled Tribes and Other Backward Classes	1,460.9	115.1	1,576.0	124.3	1,471.8	1,231.3	118.5	1,349.8	1,415.0	123.9	1,538.9
8. Labour and Labour Welfare	29.6	104.1	133.7	111.9	164.7	70.7	111.7	182.4	65.6	114.2	179.8
9. Social Security and Welfare	1,362.5	315.5	1,678.0	310.7	2,445.3	1,927.5	358.4	2,285.9	1,965.5	308.9	2,274.4
10. Nutrition	201.1	2.2	203.3	2.7	537.7	1,117.1	1.6	1,118.7	554.4	1.6	556.1
11. Relief on account of Natural Calamities	4.0	152.9	156.9	13.2	19.6	6.4	-189.3	-182.9	8.0	-48.6	-40.6
12. Others*	13.9	70.7	84.6	54.7	69.2	14.5	53.2	67.7	19.7	52.5	72.2
B. Economic Services (1 to 9)	11,937.4	8,186.4	20,123.7	8,861.2	24,567.8	15,956.2	8,251.4	24,207.6	16,213.5	8,587.7	24,801.2
1. Agriculture and Allied Activities (i to xii)	2,229.8	2,467.0	4,697.0	2,379.6	4,961.4	2,267.3	2,262.1	4,529.4	2,880.9	2,296.6	5,177.5
i) Crop Husbandry	1,344.8	479.3	1,824.0	512.4	1,613.8	1,129.6	508.1	1,637.7	1,229.9	532.0	1,761.9
ii) Soil and Water Conservation	141.4	166.3	307.7	162.1	506.8	349.4	154.0	503.3	197.7	161.8	359.4
iii) Animal Husbandry	146.1	545.7	691.7	820.6	912.0	102.8	660.9	763.6	85.0	693.4	778.4
iv) Dairy Development	2.2	12.1	14.2	23.7	26.2	2.5	22.3	24.8	2.5	23.3	25.8
v) Fisheries	63.6	205.3	269.0	200.4	260.4	83.3	200.4	283.7	77.7	208.7	286.4
vi) Forestry and Wild Life	269.9	770.8	1,040.6	352.7	1,298.8	554.1	413.1	967.2	937.5	365.0	1,302.5
vii) Plantations	0.6	—	0.6	—	0.8	0.8	—	0.8	0.8	—	0.8
viii) Food Storage and Warehousing	10.4	117.8	128.2	131.3	142.7	21.4	147.7	169.1	322.4	148.9	471.3
ix) Agricultural Research and Education	216.5	19.6	236.1	21.7	26.9	5.2	22.3	27.4	5.2	23.4	28.5
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	33.4	150.5	183.9	154.9	172.4	17.5	133.5	151.0	21.5	140.1	161.6
xii) Other Agricultural Programmes	0.8	—	0.8	—	0.8	0.8	—	0.8	0.8	—	0.8
2. Rural Development	4,872.2	527.0	5,399.3	750.8	6,909.0	6,851.2	530.5	7,381.6	6,200.5	671.9	6,872.5
3. Special Area Programmes	456.7	—	456.7	—	1,379.3	734.0	—	734.0	440.0	—	440.0
4. Irrigation and Flood Control	436.4	515.2	951.6	577.8	985.1	409.1	565.4	974.5	439.4	575.1	1,014.5
of which:											
i) Major and Medium Irrigation	299.7	213.7	513.4	232.8	477.8	245.0	232.8	477.8	245.0	243.0	488.0
ii) Minor Irrigation	2.7	104.5	107.2	116.7	119.1	4.1	104.2	108.3	2.4	109.2	111.5
iii) Flood Control and Drainage	—	157.3	157.3	186.3	186.3	—	186.5	186.5	—	179.0	179.0
Energy	1,934.5	2,594.8	4,529.3	3,156.4	4,820.4	3,443.4	2,989.6	6,413.0	2,670.0	3,122.1	5,792.1
of which: Power	1,905.6	2,594.8	4,500.4	3,156.4	4,790.4	3,413.4	2,969.6	6,383.0	2,630.0	3,122.1	5,752.1
6. Industry and Minerals (i to iii)	325.4	456.2	781.6	519.8	1,094.2	419.4	501.3	920.7	620.2	496.1	1,116.3
i) Village and Small Industries	301.3	422.2	723.5	481.7	990.1	381.9	464.0	845.9	602.7	457.0	1,059.6
ii) Industries@	24.2	34.0	58.1	38.1	104.0	37.5	37.3	74.8	17.5	39.2	56.7
iii) Others**	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	1,317.9	1,317.9	1,317.9	-	1,147.7	1,147.7	1,147.7	-	1,072.9	1,072.9	1,072.9	-	1,091.6	1,091.6
8. Science, Technology and Environment	737.2	31.3	768.5	768.5	445.2	36.4	481.6	481.6	448.9	36.5	485.4	485.4	370.0	38.2	408.2
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	945.2	276.8	1,222.0	1,222.0	2,496.4	292.8	2,789.2	2,789.2	1,382.8	313.1	1,695.9	1,695.9	2,592.6	296.1	2,888.7
	870.0	74.8	944.8	944.8	2,372.7	90.9	2,463.7	2,463.7	1,267.9	127.1	1,395.0	1,395.0	2,463.2	101.0	2,564.2
	56.2	31.4	87.6	87.6	95.0	32.2	127.2	127.2	100.0	33.6	133.6	133.6	110.0	35.2	145.2
	19.0	170.6	189.6	189.6	28.7	169.7	198.4	198.4	0.6	0.6	0.6	0.6	0.6	-	0.6
	137.3	27,373.9	27,511.3	27,511.3	153.4	28,729.8	28,883.2	28,883.2	166.0	29,883.0	30,049.0	30,049.0	59.4	31,670.2	31,729.6
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)															
A. Organs of State		936.8	936.8	936.8	100.0	1,040.3	1,140.3	1,140.3	100.0	1,125.4	1,225.4	1,225.4	-	1,544.6	1,544.6
B. Fiscal Services (i + ii)		492.3	492.3	492.3	17.0	519.4	536.4	536.4	19.5	508.9	528.4	528.4	18.0	538.4	538.4
i) Collection of Taxes and Duties		488.4	488.4	488.4	17.0	515.2	532.2	532.2	19.5	504.5	524.0	524.0	18.0	534.1	534.1
ii) Other Fiscal Services		3.9	3.9	3.9	-	4.2	4.2	4.2	-	4.3	4.3	4.3	-	4.3	4.3
C. Interest Payments and Servicing of Debt (1 + 2)															
1. Appropriation for Reduction or Avoidance of Debt		349.4	349.4	349.4	-	381.7	381.7	381.7	-	381.7	381.7	381.7	-	385.6	385.6
2. Interest Payments (i to iv)		4,731.9	4,731.9	4,731.9	-	4,638.4	4,638.4	4,638.4	-	4,681.7	4,681.7	4,681.7	-	4,752.3	4,752.3
i) Interest on Loans from the Centre		375.2	375.2	375.2	-	340.8	340.8	340.8	-	340.8	340.8	340.8	-	306.4	306.4
ii) Interest on Internal Debt		3,223.6	3,223.6	3,223.6	-	3,100.2	3,100.2	3,100.2	-	3,143.5	3,143.5	3,143.5	-	3,203.0	3,203.0
of which:															
(a) Interest on Market Loans		2,189.3	2,189.3	2,189.3	-	2,129.9	2,129.9	2,129.9	-	2,129.9	2,129.9	2,129.9	-	2,236.4	2,236.4
(b) Interest on NSSF		784.8	784.8	784.8	-	696.4	696.4	696.4	-	738.7	738.7	738.7	-	695.5	695.5
iii) Interest on Small Savings, Provident Funds, etc.		1,133.0	1,133.0	1,133.0	-	1,197.1	1,197.1	1,197.1	-	1,197.1	1,197.1	1,197.1	-	1,242.4	1,242.4
iv) Others		-	-	-	-	0.2	0.2	0.2	-	0.2	0.2	0.2	-	0.4	0.4
D. Administrative Services (i to v)		137.3	11,513.4	11,650.8	11,650.8	36.4	12,513.5	12,549.9	46.5	13,094.2	13,140.7	13,140.7	41.4	13,537.8	13,579.2
i) Secretariat - General Services	3.9	530.0	533.9	533.9	-	589.0	589.0	589.0	5.0	530.3	535.3	535.3	-	537.7	537.7
ii) District Administration		345.1	345.1	345.1	-	396.4	396.4	396.4	-	405.8	405.8	405.8	-	417.0	417.0
iii) Police	59.2	9,614.2	9,673.4	9,673.4	-	10,422.5	10,422.5	10,422.5	0.1	10,981.4	10,981.5	10,981.5	-	11,369.8	11,369.8
iv) Public Works		352.9	352.9	352.9	-	367.0	367.0	367.0	-	349.0	349.0	349.0	-	366.6	366.6
v) Others ++	74.2	671.3	745.5	745.5	36.4	738.5	774.9	774.9	41.4	827.7	869.1	869.1	41.4	846.7	846.7
E. Pensions		9,343.2	9,343.2	9,343.2	-	9,636.6	9,636.6	9,636.6	-	10,091.1	10,091.1	10,091.1	-	10,911.5	10,911.5
F. Miscellaneous General Services of which:		6.9	6.9	6.9	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries		-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:		1,463.6	3,293.7	4,757.3	4,757.3	1,526.2	1,824.9	3,351.1	1,521.2	2,073.8	3,595.0	3,595.0	1,090.0	2,748.7	3,838.7
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,463.6	3,293.7	4,757.3	4,757.3	1,526.2	1,824.9	3,351.1	3,351.1	1,521.2	2,073.8	3,595.0	3,595.0	870.0	2,748.7	3,618.7

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II-III)	21,804.8	40,713.8	62,518.6	35,374.6	40,840.2	76,214.8	35,374.6	40,840.2	76,214.8	40,275.2	45,664.3	85,939.5
I. DEVELOPMENTAL EXPENDITURE (A + B)	21,546.5	20,755.5	42,302.1	35,042.0	19,194.0	54,236.0	35,042.0	19,194.0	54,236.0	40,015.2	21,621.9	61,637.1
A. Social Services (1 to 12)	11,145.3	12,557.1	23,702.4	12,483.3	11,839.0	24,322.3	12,483.3	11,839.0	24,322.3	16,068.2	13,726.6	29,794.8
1. Education, Sports, Art and Culture	5,780.9	7,191.5	12,972.4	7,155.7	7,053.6	14,209.3	7,155.7	7,053.6	14,209.3	7,617.1	8,233.6	15,850.6
2. Medical and Public Health	2,435.3	2,046.8	4,482.1	2,820.6	1,948.5	4,769.1	2,820.6	1,948.5	4,769.1	3,862.2	2,394.4	6,256.6
3. Family Welfare	255.0	96.8	351.8	-	72.7	72.7	-	72.7	72.7	-	99.9	99.9
4. Water Supply and Sanitation	51.5	1,622.6	1,674.0	45.5	1,535.7	1,581.2	45.5	1,535.7	1,581.2	38.2	1,641.1	1,679.3
5. Housing	34.2	248.9	283.2	474.6	307.8	782.4	474.6	307.8	782.4	18.3	313.2	331.5
6. Urban Development	103.6	114.2	217.8	141.0	170.3	311.3	141.0	170.3	311.3	584.1	199.2	783.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	508.6	508.6	75.0	31.0	106.0	75.0	31.0	106.0	1,020.0	34.1	1,054.1
8. Labour and Welfare	151.8	174.4	326.2	227.2	188.4	415.6	227.2	188.4	415.6	225.0	201.7	426.7
9. Social Security and Welfare	1,160.4	131.1	1,291.5	1,317.7	84.2	1,401.9	1,317.7	84.2	1,401.9	1,152.8	138.5	1,291.3
10. Nutrition	1,086.9	4.5	1,091.5	125.0	23.5	148.5	125.0	23.5	148.5	1,487.0	11.3	1,498.3
11. Relief on account of Natural Calamities	5.6	278.9	284.4	6.0	241.9	247.9	6.0	241.9	247.9	6.5	266.1	272.6
12. Others*	80.1	138.8	218.9	95.0	181.4	276.4	95.0	181.4	276.4	57.0	193.6	250.6
B. Economic Services (1 to 9)	10,401.3	8,198.4	18,599.7	22,558.7	7,355.0	29,913.7	22,558.7	7,355.0	29,913.7	23,947.0	7,895.3	31,842.3
1. Agriculture and Allied Activities (i to xii)	2,868.5	3,036.4	5,904.9	6,622.0	2,749.1	9,371.1	6,622.0	2,749.1	9,371.1	6,243.3	2,980.8	9,224.0
i) Crop Husbandry	1,576.5	534.3	2,110.8	2,182.3	501.4	2,683.7	2,182.3	501.4	2,683.7	2,551.8	569.0	3,120.8
ii) Soil and Water Conservation	608.6	421.2	1,029.8	2,884.8	460.4	3,345.2	2,884.8	460.4	3,345.2	1,992.9	531.6	3,524.5
iii) Animal Husbandry	201.7	554.6	756.3	469.4	591.8	1,061.2	469.4	591.8	1,061.2	455.1	608.3	1,063.4
iv) Dairy Development	17.2	48.5	65.7	55.2	60.0	115.2	55.2	60.0	115.2	59.9	63.4	123.3
v) Fisheries	42.3	109.3	151.5	142.7	130.7	273.4	142.7	130.7	273.4	390.0	137.0	527.0
vi) Forestry and Wild Life	320.3	1,120.4	1,440.8	714.0	751.7	1,465.7	714.0	751.7	1,465.7	481.5	793.5	1,275.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	20.6	93.0	113.6	28.5	84.5	113.0	28.5	84.5	113.0	33.6	102.8	136.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	42.4	119.5	161.9	50.0	128.4	178.4	50.0	128.4	178.4	99.7	133.4	233.1
xii) Other Agricultural Programmes	39.0	35.5	74.4	95.2	40.2	135.4	95.2	40.2	135.4	178.7	41.8	220.5
2. Rural Development	5,220.8	460.5	5,681.3	5,488.7	622.7	6,111.4	5,488.7	622.7	6,111.4	8,429.2	637.9	9,067.1
3. Special Area Programmes	142.7	142.7	285.4	1,094.4	-	1,094.4	1,094.4	-	1,094.4	924.4	-	924.4
4. Irrigation and Flood Control	113.6	255.3	368.9	817.2	307.2	1,124.4	817.2	307.2	1,124.4	465.0	318.6	783.6
of which:												
i) Major and Medium Irrigation	-	-	-	0.3	-	0.3	0.3	-	0.3	7.0	-	7.0
ii) Minor Irrigation	112.4	248.1	360.4	806.9	296.1	1,103.0	806.9	296.1	1,103.0	452.0	307.5	759.5
iii) Flood Control and Drainage	1.2	7.3	8.4	10.0	11.1	21.1	10.0	11.1	21.1	6.0	11.1	17.1
5. Energy	581.5	1,090.1	1,671.7	1,095.5	196.8	1,292.3	1,095.5	196.8	1,292.3	1,607.5	226.5	1,834.0
of which: Power	551.5	1,090.1	1,641.7	1,014.0	196.8	1,210.8	1,014.0	196.8	1,210.8	1,420.5	226.5	1,647.0
6. Industry and Minerals (i to iii)	287.9	1,657.0	1,944.9	654.7	1,335.6	1,990.3	654.7	1,335.6	1,990.3	478.8	1,287.8	1,766.6
i) Village and Small Industries	245.4	467.8	713.2	549.0	408.8	957.8	549.0	408.8	957.8	425.8	514.1	939.9
ii) Industries@	42.5	1,189.2	1,231.7	105.7	926.9	1,032.6	105.7	926.9	1,032.6	53.0	773.7	826.7
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @ 5.4	-	1,214.7	1,214.7	1,214.7	-	1,490.3	1,490.3	1,490.3	-	1,490.3	1,490.3	1,490.3	-	1,639.3	1,639.3	1,639.3
8. Science, Technology and Environment	-	479.1	1,665.3	5.4	6,786.1	7.7	7.7	7.7	-	7.7	7.7	7.7	-	8.6	8.6	8.6
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	1,186.3	939.8	1,114.2	1,114.2	5,698.9	214.4	5,913.3	5,913.3	5,698.9	214.4	5,913.3	5,913.3	4,761.5	239.9	5,001.4	6,594.6
	126.1	34.8	160.9	160.9	1,048.9	69.1	1,118.0	1,118.0	1,048.9	69.1	1,118.0	1,118.0	170.9	70.9	241.8	241.8
	79.2	114.0	193.3	193.3	13.0	141.8	154.8	154.8	13.0	141.8	154.8	154.8	850.0	247.9	1,097.9	1,097.9
	41.2	155.8	197.0	197.0	25.3	220.3	245.6	245.6	25.3	220.3	245.6	245.6	16.4	237.1	253.5	253.5
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	258.3	19,958.2	20,216.5	20,216.5	332.6	21,646.2	21,978.8	21,978.8	332.6	21,646.2	21,978.8	21,978.8	260.1	24,042.4	24,302.4	24,302.4
A. Organs of State	-	1,118.6	1,118.6	1,118.6	-	1,448.8	1,448.8	1,448.8	-	1,448.8	1,448.8	1,448.8	-	1,574.1	1,574.1	1,574.1
B. Fiscal Services (i + ii)	31.6	594.8	626.4	626.4	48.0	674.9	722.9	722.9	48.0	674.9	722.9	722.9	34.3	696.3	730.6	730.6
i) Collection of Taxes and Duties	31.6	591.5	623.1	623.1	48.0	670.7	718.7	718.7	48.0	670.7	718.7	718.7	34.3	692.0	726.3	726.3
ii) Other Fiscal Services	-	3.3	3.3	3.3	-	4.2	4.2	4.2	-	4.2	4.2	4.2	-	4.3	4.3	4.3
C. Interest Payments and Servicing of Debt (1 + 2)	-	4,292.4	4,292.4	4,292.4	-	5,024.3	5,024.3	5,024.3	-	5,024.3	5,024.3	5,024.3	-	5,850.5	5,850.5	5,850.5
1. Appropriation for Reduction or Avoidance of Debt	-	241.4	241.4	241.4	-	313.8	313.8	313.8	-	313.8	313.8	313.8	-	337.6	337.6	337.6
2. Interest Payments (i to iv)	-	4,051.0	4,051.0	4,051.0	-	4,710.5	4,710.5	4,710.5	-	4,710.5	4,710.5	4,710.5	-	5,512.9	5,512.9	5,512.9
i) Interest on Loans from the Centre	-	189.4	189.4	189.4	-	183.6	183.6	183.6	-	183.6	183.6	183.6	-	174.8	174.8	174.8
ii) Interest on Internal Debt of which:	-	3,028.2	3,028.2	3,028.2	-	3,547.5	3,547.5	3,547.5	-	3,547.5	3,547.5	3,547.5	-	4,347.4	4,347.4	4,347.4
(a) Interest on Market Loans	-	2,179.9	2,179.9	2,179.9	-	2,538.2	2,538.2	2,538.2	-	2,538.2	2,538.2	2,538.2	-	3,218.9	3,218.9	3,218.9
(b) Interest on NSSF	-	614.1	614.1	614.1	-	699.4	699.4	699.4	-	699.4	699.4	699.4	-	765.5	765.5	765.5
iii) Interest on Small Savings, Provident Funds, etc.	-	832.9	832.9	832.9	-	977.8	977.8	977.8	-	977.8	977.8	977.8	-	988.8	988.8	988.8
iv) Others	-	0.5	0.5	0.5	-	1.6	1.6	1.6	-	1.6	1.6	1.6	-	1.9	1.9	1.9
D. Administrative Services (i to v)	226.7	8,793.5	9,020.2	9,020.2	284.6	9,911.8	10,196.5	10,196.5	284.6	9,911.8	10,196.5	10,196.5	225.8	10,875.4	11,101.2	11,101.2
i) Secretariat - General Services	-	687.7	687.7	687.7	-	733.5	733.5	733.5	-	733.5	733.5	733.5	-	782.4	782.4	782.4
ii) District Administration	-	302.1	302.1	302.1	-	398.8	398.8	398.8	-	398.8	398.8	398.8	-	473.9	473.9	473.9
iii) Police	-	4,878.5	4,878.5	4,878.5	6.0	5,460.1	5,466.1	5,466.1	6.0	5,460.1	5,466.1	5,466.1	7.9	6,103.4	6,111.3	6,111.3
iv) Public Works	75.7	1,460.2	1,535.9	1,535.9	106.2	1,769.2	1,875.4	1,875.4	106.2	1,769.2	1,875.4	1,875.4	113.1	1,827.3	1,940.4	1,940.4
v) Others ++	151.0	1,465.0	1,616.0	1,616.0	172.4	1,550.2	1,722.6	1,722.6	172.4	1,550.2	1,722.6	1,722.6	104.8	1,688.4	1,793.2	1,793.2
E. Pensions	-	5,149.4	5,149.4	5,149.4	-	4,463.2	4,463.2	4,463.2	-	4,463.2	4,463.2	4,463.2	-	4,909.8	4,909.8	4,909.8
F. Miscellaneous General Services of which:	-	9.5	9.5	9.5	-	123.1	123.1	123.1	-	123.1	123.1	123.1	-	136.2	136.2	136.2
Payment on account of State Lotteries	-	9.2	9.2	9.2	-	99.2	99.2	99.2	-	99.2	99.2	99.2	-	135.6	135.6	135.6
III. Grants-in-Aid and Contributions of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
MIZORAM

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II-III)	21,518.2	35,006.2	56,524.4	21,809.0	39,103.8	60,912.9	25,469.1	40,967.9	66,437.0	19,213.9	44,671.8	63,885.7
I. DEVELOPMENTAL EXPENDITURE (A + B)	21,065.7	17,962.2	39,027.8	20,916.6	17,221.2	38,137.8	24,496.9	18,752.5	43,249.4	18,798.2	19,110.6	37,908.8
A. Social Services (1 to 12)	11,261.2	10,348.1	21,609.3	12,093.9	9,887.8	21,981.7	15,537.3	10,564.9	26,102.2	11,714.4	11,252.6	22,966.9
1. Education, Sports, Art and Culture	6,422.1	4,998.1	11,420.2	6,719.8	4,847.5	11,567.3	7,976.6	4,890.2	12,866.8	6,343.3	5,386.9	11,730.3
2. Medical and Public Health	1,448.9	1,457.4	2,906.3	2,008.4	1,661.6	3,670.0	3,035.5	1,852.5	4,888.0	2,232.1	1,873.8	4,105.9
3. Family Welfare	368.6	5.6	374.2	268.8	6.5	275.2	317.7	6.5	324.2	30.5	6.5	37.0
4. Water Supply and Sanitation	590.8	994.4	1,585.3	630.5	751.6	1,382.1	753.5	1,079.1	1,832.6	630.2	805.3	1,435.5
5. Housing	2.4	59.5	61.9	6.2	66.3	72.5	6.2	66.3	72.5	10.2	68.2	78.5
6. Urban Development	342.5	560.0	902.5	366.5	228.1	594.6	657.6	245.1	902.7	330.7	341.0	671.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,005.6	1,837.9	2,843.5	775.6	1,818.0	2,593.6	1,002.2	1,890.8	2,893.1	734.9	2,165.0	2,899.8
8. Labour and Labour Welfare	55.8	54.4	110.2	140.0	54.0	193.9	145.2	54.8	200.0	200.0	58.8	258.8
9. Social Security and Welfare	858.3	159.4	1,017.7	1,143.3	167.6	1,311.0	1,604.0	176.4	1,780.4	1,167.7	229.7	1,397.4
10. Nutrition	10.1	6.3	16.5	23.4	5.0	28.4	23.4	5.0	28.4	23.4	6.8	30.2
11. Relief on account of Natural Calamities	139.0	121.8	260.8	-	170.0	170.0	-	170.0	170.0	-	180.0	180.0
12. Others*	17.0	93.2	110.2	11.4	111.7	123.1	15.4	128.3	143.6	11.4	130.6	142.0
B. Economic Services (1 to 9)	9,804.5	7,614.1	17,418.6	8,822.7	7,333.4	16,156.1	8,959.6	8,187.5	17,147.2	7,083.9	7,858.0	14,941.9
1. Agriculture and Allied Activities (i to xii)	4,684.1	2,534.6	7,218.7	3,141.7	2,317.7	5,459.4	3,137.4	2,506.7	5,644.1	1,712.4	2,567.6	4,280.0
i) Crop Husbandry	2,123.5	437.2	2,560.7	2,419.7	527.3	2,947.0	2,235.2	536.5	2,771.7	1,227.1	570.8	1,798.0
ii) Soil and Water Conservation	352.7	149.4	502.1	381	171.4	209.5	53.4	175.4	228.8	2.0	162.9	164.9
iii) Animal Husbandry	1,381.8	318.3	1,700.2	152.9	367.1	520.0	194.0	373.6	567.6	146.0	584.1	730.1
iv) Dairy Development	5.3	9.9	15.2	35.7	12.6	48.2	1.0	12.6	13.5	36.2	13.3	49.5
v) Fisheries	254.7	62.9	317.6	69.9	63.6	133.4	139.4	65.2	204.5	24.6	63.1	87.6
vi) Forestry and Wild Life	343.1	870.4	1,213.5	267.4	553.4	820.9	295.6	566.2	861.9	185.4	541.6	727.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	3.3	542.4	545.7	8.1	461.6	469.7	8.1	604.7	612.8	5.1	461.6	466.7
ix) Agricultural Research and Education	154.9	29.8	184.7	70.4	37.3	107.6	94.1	38.0	132.0	2.0	39.2	41.2
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	49.3	80.5	129.8	65.6	88.9	154.4	69.3	92.2	161.5	68.7	99.6	168.3
xii) Other Agricultural Programmes	15.5	33.8	49.3	14.0	34.7	48.7	47.4	42.4	89.8	15.4	31.4	46.7
2. Rural Development	2,063.5	213.4	2,276.9	2,957.3	248.5	3,205.8	3,073.3	250.6	3,324.0	2,948.9	276.1	3,225.0
3. Special Area Programmes	364.4	-	364.4	481.2	-	481.2	200.0	-	200.0	404.0	-	404.0
4. Irrigation and Flood Control	62.1	50.8	112.8	54.6	63.9	118.5	56.9	67.5	124.4	156.4	66.9	223.4
of which:												
i) Major and Medium Irrigation	0.1	-	0.1	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	61.0	50.8	111.8	54.5	63.9	118.4	56.9	67.5	124.4	61.4	66.9	128.4
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	383.9	2,999.5	3,383.4	476.9	2,627.1	3,104.0	530.9	3,213.9	3,744.8	487.5	2,718.1	3,205.6
of which: Power	379.7	2,999.5	3,379.2	476.9	2,627.1	3,104.0	530.9	3,213.9	3,744.8	487.5	2,718.1	3,205.6
6. Industry and Minerals (i to iii)	1,091.5	397.5	1,489.0	353.4	400.0	753.4	506.7	423.1	929.7	371.3	426.8	798.1
i) Village and Small Industries	1,073.0	348.4	1,421.5	348.5	337.5	686.1	498.8	359.2	858.0	366.2	362.3	728.5
ii) Industries@	18.5	49.0	67.5	4.9	62.5	67.4	7.9	63.8	71.8	5.2	64.5	69.7
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	902.7 737.1 165.6	1,113.0 864.1 248.9	2,015.8 1,601.2 414.6		1,031.1 830.0 201.1	1,302.8 963.0 339.8	2,333.9 1,793.0 540.9		1,123.5 871.8 251.7	1,348.9 984.0 364.9	2,472.4 1,855.8 616.6		770.9 581.5 189.4	1,435.1 1,054.6 380.4	2,206.0 1,636.2 569.8	
8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	33.4 218.9 102.0 33.1 23.0 60.8	5.8 299.6 24.7 27.2 131.4 116.3	39.2 518.5 126.7 60.3 154.4 177.1		34.9 291.7 108.6 44.3 42.9 96.0	6.1 367.3 30.7 24.3 176.4 135.8	41.0 658.9 139.3 68.5 219.3 231.9		35.0 295.8 98.2 48.4 47.2 102.2	6.1 370.7 30.7 26.3 176.4 137.3	41.1 666.5 128.9 74.7 223.6 239.4		39.8 192.6 110.1 42.2 10.0 30.4	6.8 360.6 34.7 25.3 176.4 124.2	46.6 553.2 144.8 67.5 186.4 154.6	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	452.5	17,044.0	17,496.5		892.4	21,882.6	22,775.1		972.2	22,215.5	23,187.7		415.7	25,561.2	25,976.9	
A. Organs of State	9.1	621.1	630.2		10.3	604.1	614.4		10.8	702.3	713.2		9.0	628.5	637.6	
B. Fiscal Services (i + ii)	13.0	674.4	687.4		19.8	762.4	782.1		19.8	793.7	813.4		8.9	820.9	829.8	
i) Collection of Taxes and Duties ii) Other Fiscal Services	13.0 -	661.7 12.7	674.7 12.7		19.8 -	747.9 14.5	767.7 14.5		19.8 -	776.5 17.1	796.3 17.1		8.9 -	804.8 16.2	813.6 16.2	
C. Interest Payments and Servicing of Debt (1 + 2)	-	3,250.2	3,250.2		-	4,802.6	4,802.6		-	4,804.1	4,804.1		-	5,832.9	5,832.9	
1. Appropriation for Reduction or Avoidance of Debt	-	191.9	191.9		-	302.5	302.5		-	302.5	302.5		-	333.0	333.0	
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	- - - - - - - -	3,058.3 216.5 2,001.8 1,791.4 193.0 840.0 7,030.8	3,058.3 216.5 2,001.8 1,791.4 193.0 840.0 7,455.1		- - - - - - 862.3	4,500.1 216.5 3,443.6 3,274.3 165.0 840.0 10,087.9	4,500.1 216.5 3,443.6 3,274.3 165.0 840.0 10,950.3		- - - - - - 941.7	302.5 4,501.6 216.5 3,445.1 165.0 840.0 10,289.7	302.5 4,501.6 216.5 3,445.1 165.0 840.0 11,231.4		- - - - - - 397.8	333.0 5,499.9 190.9 4,469.0 180.0 840.0 10,551.7	333.0 5,499.9 190.9 4,469.0 180.0 840.0 10,949.6	
D. Administrative Services (i to v)	424.3	7,030.8	7,455.1		341.0	3,100.4	3,441.4		341.0	3,117.6	3,458.6		150.0	3,205.3	3,355.3	
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	30.4 22.2 84.2 147.3 140.2	839.5 323.1 4,043.4 470.3 1,354.6	869.9 345.3 4,127.6 617.6 1,494.9		67.2 242.8 105.4 105.9	385.7 4,719.4 444.6 1,437.9	452.9 4,962.2 550.0 1,543.8		67.4 284.9 105.4 142.9	396.5 4,776.0 449.4 1,550.2	464.0 5,060.9 554.9 1,693.1		19.6 69.6 109.4 49.2	415.6 5,088.2 508.1 7,700.0	435.2 5,157.8 617.5 7,700.0	
E. Pensions	6.1	5,446.5	5,452.6		-	25.6	25.6		-	25.6	25.6		-	27.1	27.1	
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	21.0	21.0		-	25.6	25.6		-	25.6	25.6		-	27.1	27.1	
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
NAGALAND

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II-III)	12,412.8	55,211.3	67,624.1	21,097.6	65,518.7	86,616.2	20,947.9	66,894.3	87,842.1	25,068.9	71,601.7	96,670.5
I. DEVELOPMENTAL EXPENDITURE (A + B)	12,075.2	24,216.5	36,291.7	20,697.8	29,724.5	50,422.3	20,391.1	29,597.7	49,988.8	24,520.1	29,733.7	54,253.8
A. Social Services (1 to 12)	5,339.0	13,212.7	18,551.7	9,796.0	16,674.1	26,470.1	10,831.3	16,295.5	27,126.7	11,060.4	17,029.6	28,090.0
1. Education, Sports, Art and Culture	2,145.0	8,494.7	10,639.7	5,267.5	11,210.9	16,478.4	5,254.9	10,677.3	15,932.2	5,744.1	11,323.8	16,897.9
2. Medical and Public Health	825.7	2,835.3	3,660.9	1,594.6	3,280.1	4,874.7	2,223.1	3,138.3	5,361.4	2,060.4	3,318.8	5,379.2
3. Family Welfare	283.7	-	283.7	238.7	20.5	259.2	238.7	20.5	259.2	285.0	20.5	305.5
4. Water Supply and Sanitation	20.0	578.1	598.1	81.2	730.8	812.0	81.2	771.5	852.7	81.2	809.6	890.8
5. Housing	457.5	68.7	526.2	220.0	135.4	355.4	176.9	137.9	314.8	242.0	159.4	401.4
6. Urban Development	-	155.3	155.3	-	263.1	263.1	-	275.4	275.4	-	375.0	375.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	254.4	-	254.4	310.9	-	310.9	497.0	-	497.0	350.0	-	350.0
8. Labour and Labour Welfare	116.0	222.6	338.6	470.1	245.1	715.2	471.1	245.0	716.0	530.6	257.2	787.8
9. Social Security and Welfare	910.7	213.3	1,124.0	1,063.6	248.5	1,312.1	1,323.5	259.6	1,583.1	1,372.3	250.5	1,622.8
10. Nutrition	326.1	0.5	326.5	549.5	2.8	552.3	549.5	2.8	552.3	549.5	2.8	552.3
11. Relief on account of Natural Calamities	-	283.5	283.5	-	117.9	117.9	15.4	366.5	381.9	15.4	102.5	117.9
12. Others*	-	360.8	360.8	-	419.0	419.0	-	400.7	400.7	-	409.4	409.4
B. Economic Services (1 to 9)	6,736.2	11,003.8	17,740.0	10,901.8	13,050.4	23,952.2	9,559.9	13,302.2	22,862.1	13,459.7	12,704.1	26,163.7
1. Agriculture and Allied Activities (i to xii)	2,030.8	2,739.9	4,770.7	2,016.0	2,761.9	4,777.1	1,588.2	3,312.5	4,900.7	2,445.9	2,783.9	5,229.8
i) Crop Husbandry	1,397.7	692.0	2,089.8	1,345.2	682.9	2,028.1	690.1	1,391.3	2,071.3	1,474.4	740.7	2,215.1
ii) Soil and Water Conservation	35.0	294.4	329.4	55.0	311.3	366.3	100.0	327.2	427.2	47.5	354.5	402.0
iii) Animal Husbandry	141.4	540.9	682.3	205.6	599.4	805.0	112.1	600.2	712.3	228.1	636.6	864.7
iv) Dairy Development	19.0	8.7	27.6	57.9	13.4	71.3	45.3	13.4	58.7	114.6	17.1	131.7
v) Fisheries	164.8	127.1	291.9	155.4	134.1	289.5	238.8	139.0	377.8	175.4	143.3	318.7
vi) Forestry and Wild Life	147.0	792.3	939.2	160.5	579.6	740.1	177.0	587.9	764.9	190.8	614.8	805.6
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	170.1	170.1	5.6	183.9	189.5	194.0	-	194.0	201.5	-	201.5
ix) Agricultural Research and Education	-	104.6	104.6	3.5	109.6	113.1	3.5	110.4	113.9	4.5	119.1	123.6
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	126.0	10.0	136.0	27.3	147.0	174.3	27.3	153.2	180.5	9.1	157.7	166.8
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	2,216.7	560.7	2,777.5	5,522.7	1,670.6	7,193.3	6,054.7	670.4	6,725.1	6,926.6	526.7	7,453.3
3. Special Area Programmes	931.7	69.1	1,000.8	1,212.6	55.8	1,268.4	595.0	143.6	738.6	1,212.6	48.4	1,261.0
4. Irrigation and Flood Control	381.0	238.6	619.6	5.2	243.8	249.0	5.2	273.2	278.4	8.2	291.1	299.3
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	381.0	238.6	619.6	5.2	243.8	249.0	5.2	273.2	278.4	8.2	291.1	299.3
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-
Energy	3.8	3,436.7	3,440.6	-	3,540.1	3,540.1	-	3,832.1	3,832.1	-	3,941.8	3,941.8
of which: Power	-	3,405.3	3,405.3	-	3,508.6	3,508.6	-	3,798.1	3,798.1	-	3,905.9	3,905.9
5. Industry and Minerals (i to iii)	169.9	611.4	781.4	162.5	866.3	1,028.8	190.6	951.8	1,142.5	168.0	888.4	1,056.4
i) Village and Small Industries	169.9	451.9	621.9	162.5	649.1	811.6	190.6	708.2	898.9	168.0	652.1	820.1
ii) Industries@	-	159.5	159.5	-	217.2	217.2	-	243.6	243.6	-	236.3	236.3
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
NAGALAND

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	2,616.3	2,616.3	2.0	3,142.1	3,144.1	2.0	3,295.0	3,297.0	3.0	3,395.3	3,398.3
	-	1,946.3	1,946.3	-	2,435.3	2,435.3	-	2,571.7	2,571.7	-	2,678.6	2,678.6
	68.7	22.8	91.5	2.0	706.8	708.8	2.0	723.3	725.3	3.0	716.8	719.8
8. Science, Technology and Environment												
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	933.6	708.1	1,641.7	1,861.5	739.3	2,600.8	1,004.8	786.6	1,791.4	121.8	794.0	3,367.6
	853.6	299.4	1,153.0	1,731.0	341.5	2,072.5	821.5	338.0	1,159.5	2,430.3	356.6	2,786.9
	60.0	77.3	137.3	60.0	66.3	126.3	100.0	78.2	178.2	60.0	79.2	139.2
	-	-	-	-	-	-	-	-	-	-	-	-
	20.0	331.4	351.4	70.5	331.4	401.9	83.3	370.4	453.6	83.3	358.2	441.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)												
A. Organs of State	337.6	30,994.8	31,332.4	399.8	35,794.2	36,194.0	556.8	37,296.6	37,853.3	548.8	41,868.0	42,416.7
B. Fiscal Services (i + ii)	5.0	713.6	718.6	5.0	690.4	695.4	104.5	701.0	805.6	83.2	664.2	747.4
i) Collection of Taxes and Duties	4.0	536.3	540.3	9.8	590.1	599.9	17.2	593.5	610.8	11.8	611.3	623.1
ii) Other Fiscal Services	4.0	535.8	539.8	9.8	589.6	599.4	17.2	593.0	610.2	11.8	610.8	622.6
C. Interest Payments and Servicing of Debt (1 + 2)	-	0.5	0.5	-	0.5	0.5	-	0.5	0.5	-	0.5	0.5
1. Appropriation for Reduction or Avoidance of Debt	-	410.0	410.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	2,250.0	2,250.0
2. Interest Payments (i to iv)	-	5,553.4	5,553.4	-	6,614.2	6,614.2	-	6,582.6	6,582.6	-	8,366.9	8,366.9
i) Interest on Loans from the Centre	-	180.2	180.2	-	185.3	185.3	-	170.2	170.2	-	180.2	180.2
ii) Interest on Internal Debt of which:	-	4,791.8	4,791.8	-	5,917.4	5,917.4	-	5,822.9	5,822.9	-	7,527.2	7,527.2
(a) Interest on Market Loans	-	3,740.2	3,740.2	-	4,753.5	4,753.5	-	4,753.5	4,753.5	-	6,076.8	6,076.8
(b) Interest on NSSF	-	129.6	129.6	-	160.0	160.0	-	160.0	160.0	-	200.0	200.0
iii) Interest on Small Savings, Provident Funds, etc.	-	581.4	581.4	-	511.5	511.5	-	589.5	589.5	-	659.5	659.5
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	328.6	14,694.9	15,023.5	385.0	15,421.4	15,806.4	435.0	16,243.2	16,678.2	453.8	15,911.5	16,365.3
i) Secretariat - General Services	3.0	896.7	899.7	-	1,056.3	1,056.3	-	945.2	945.2	-	939.0	939.0
ii) District Administration	-	1,102.7	1,102.7	-	1,179.6	1,179.6	-	1,182.4	1,182.4	-	1,242.0	1,242.0
iii) Police	325.6	10,359.8	10,685.4	385.0	10,492.4	10,877.4	385.0	11,296.0	11,681.0	423.5	10,953.5	11,377.0
iv) Public Works	-	968.9	968.9	-	1,183.1	1,183.1	-	1,267.9	1,267.9	-	1,233.7	1,233.7
v) Others ++	-	1,366.8	1,366.8	-	1,510.0	1,510.0	50.0	1,551.7	1,601.7	30.3	1,543.5	1,573.8
E. Pensions	-	9,051.5	9,051.5	-	10,438.8	10,438.8	-	11,131.4	11,131.4	-	14,022.9	14,022.9
F. Miscellaneous General Services of which:	-	35.0	35.0	-	39.2	39.2	-	44.8	44.8	-	41.2	41.2
Payment on account of State Lotteries	-	22.7	22.7	-	23.1	23.1	-	27.9	27.9	-	25.4	25.4
III. Grants-in-Aid and Contributions of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
ODISHA

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	188,770.9	322,586.5	511,357.4	249,469.4	408,920.5	658,389.9	236,996.0	410,405.6	647,401.6	289,143.4	455,290.4	744,433.8
TOTAL EXPENDITURE (I+II-III)	187,017.6	170,877.5	357,895.1	247,774.5	203,143.1	450,917.6	235,797.6	217,128.7	452,926.3	288,139.9	228,659.3	516,799.1
I. DEVELOPMENTAL EXPENDITURE (A + B)	104,814.5	104,826.9	209,641.4	139,465.8	121,077.5	260,543.3	118,931.0	136,698.6	255,629.5	163,270.6	145,617.1	308,887.7
1. Education, Sports, Art and Culture	34,604.1	63,616.4	98,220.5	47,317.9	72,998.7	120,316.6	39,223.2	75,082.9	114,306.1	54,596.4	80,535.5	135,131.9
2. Medical and Public Health	10,580.1	14,546.5	25,126.6	14,522.9	17,310.3	31,833.2	14,047.9	17,978.9	32,026.8	18,023.0	19,534.2	37,557.2
3. Family Welfare	2,364.2	244.5	2,608.7	158.0	297.2	455.2	1,549.0	296.3	1,845.3	2,905.0	318.0	3,223.0
4. Water Supply and Sanitation	6,465.2	4,054.6	10,519.8	14,295.1	4,721.2	19,016.2	14,823.8	4,958.8	19,782.6	14,044.3	5,506.9	19,551.2
5. Housing	150.0	2,791.8	2,941.8	50.0	3,215.8	3,265.8	50.0	3,228.0	3,278.0	520.0	3,222.5	3,742.5
6. Urban Development	4,510.6	952.9	5,463.6	8,157.2	1,615.9	9,773.1	3,042.2	2,053.3	5,095.5	9,209.1	3,152.2	12,361.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7,451.7	6,841.7	14,293.4	9,338.8	7,719.3	17,058.1	9,869.2	8,777.9	18,647.0	12,998.0	9,223.4	22,221.4
8. Labour and Welfare	2,050.5	571.1	2,621.6	1,870.4	657.9	2,528.3	1,840.4	674.4	2,514.8	485.4	749.1	1,294.4
9. Social Security and Welfare	29,587.0	3,998.7	33,585.7	33,672.9	4,196.0	37,868.8	27,863.2	4,101.0	31,964.2	42,283.2	4,141.0	46,424.2
10. Nutrition	867.1	28.6	895.7	1,217.6	39.2	1,256.8	817.6	39.3	856.9	899.3	43.9	943.2
11. Relief on account of Natural Calamities	5,722.7	5,904.8	11,627.5	8,351.0	6,809.8	15,160.8	5,163.9	18,039.5	23,203.3	6,738.7	17,850.0	24,588.7
12. Others*	461.2	1,275.2	1,736.4	514.1	1,496.4	2,010.4	640.6	1,488.2	2,108.8	568.2	1,340.6	1,908.8
B. Economic Services (1 to 9)	82,203.1	66,050.7	148,253.8	108,308.6	82,065.6	190,374.2	116,866.7	80,430.1	197,296.8	124,869.3	83,042.2	207,911.5
1. Agriculture and Allied Activities (i to xii)	30,255.0	25,879.7	56,134.6	35,836.2	27,702.4	63,538.7	35,898.7	26,992.7	62,891.3	47,455.9	22,097.9	69,553.8
i) Crop Husbandry	19,490.2	2,942.4	22,432.7	23,909.7	3,676.9	27,586.5	24,868.9	3,683.3	28,552.4	36,348.6	3,945.3	40,293.9
ii) Soil and Water Conservation	2,922.9	588.2	3,511.1	2,581.7	753.6	3,335.3	2,478.6	749.6	3,228.2	3,175.9	793.3	3,969.2
iii) Animal Husbandry	574.1	2,016.7	2,590.8	771.5	2,392.0	3,163.6	721.5	2,387.8	3,109.3	1,163.1	2,606.5	3,769.6
iv) Dairy Development	327.8	4.9	332.8	421.9	5.5	427.4	413.9	10.1	424.0	140.0	11.5	151.5
v) Fisheries	521.7	441.5	963.2	810.3	485.4	1,295.7	749.2	511.4	1,260.6	954.1	602.4	1,556.5
vi) Forestry and Wild Life	2,482.9	3,484.3	5,967.2	2,434.3	4,154.4	6,588.7	2,529.1	3,406.1	5,935.2	2,023.0	3,492.4	5,515.4
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	219.6	14,739.3	14,959.0	778.1	14,360.3	15,138.4	299.2	14,360.2	14,659.4	297.7	8,667.9	8,965.6
ix) Agricultural Research and Education	153.0	852.2	1,005.2	153.1	964.4	1,117.5	153.1	973.5	1,126.6	125.0	978.0	1,103.0
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	3,537.4	768.1	4,305.4	3,975.0	858.6	4,833.6	3,684.5	858.9	4,543.5	3,208.3	943.4	4,151.7
xii) Other Agricultural Programmes	25.2	42.0	67.3	0.6	51.4	52.0	0.6	51.6	52.2	20.2	57.2	77.4
2. Rural Development	34,153.3	10,309.2	44,462.5	47,965.3	19,638.1	67,603.4	60,539.7	21,312.9	81,852.6	53,435.9	28,010.9	81,446.7
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	3,883.7	9,880.4	13,764.0	6,111.9	11,961.5	18,073.4	7,121.8	11,894.1	19,015.8	7,325.0	11,815.9	19,140.9
of which:												
i) Major and Medium Irrigation	10.0	5,559.3	5,569.3	10.0	7,429.4	7,439.4	10.0	7,043.5	7,053.5	15.0	7,235.3	7,250.3
ii) Minor Irrigation	2,647.9	2,502.6	5,150.5	3,308.0	2,595.7	5,903.7	4,317.9	2,860.4	7,178.2	4,910.0	2,601.3	7,511.3
iii) Flood Control and Drainage	—	1,702.7	1,702.7	—	1,802.1	1,802.1	—	1,804.7	1,804.7	—	1,819.5	1,819.5
Energy	363.8	85.8	449.6	302.5	95.5	398.0	234.3	102.6	336.9	350.0	104.2	454.2
of which: Power	50.0	50.0	100.0	—	55.8	55.8	21.8	62.9	84.7	—	64.5	64.5
5. Industry and Minerals (i to iii)	2,622.4	1,124.9	3,747.3	3,895.9	1,291.5	5,188.4	2,678.6	1,289.2	3,967.7	3,883.4	1,390.5	5,273.9
i) Village and Small Industries	1,025.8	769.4	1,795.2	1,509.9	888.0	2,397.9	1,346.9	890.7	2,237.6	1,359.5	960.5	2,320.0
ii) Industries@	1,272.2	355.5	1,627.7	2,060.3	403.5	2,463.8	453.7	398.4	852.1	1,621.2	430.0	2,051.2
iii) Others**	324.4	—	324.4	326.7	—	326.7	878.0	—	878.0	902.7	—	902.7

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
ODISHA

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	1,563.5 1,551.3 12.2	17,391.8 17,292.3 99.5	18,955.4 18,843.6 111.8		1,797.6 1,788.9 8.7	19,641.4 19,528.0 113.4	21,439.0 21,316.9 122.1		1,808.6 1,788.9 19.7	17,152.0 16,987.4 164.6	18,960.6 18,776.3 184.2		5,823.0 5,800.0 23.0	17,865.0 17,747.3 117.8	23,688.0 23,547.3 140.8
8. Science, Technology and Environment		383.2	157.7	540.9	565.1	169.9	734.9		434.4	170.9	605.3		504.9	174.6	679.6
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	8,978.2 8,279.0 272.3 -	1,221.2 846.7 81.0 60.3	10,199.4 9,125.7 353.3 60.3		11,833.1 10,600.7 311.0 250.8	1,565.3 1,017.2 104.4 67.1	13,398.5 11,617.8 415.4 317.8		8,150.5 7,197.5 307.6 112.2	1,515.9 1,027.6 104.9 316.3	9,666.4 8,225.0 412.5 179.2		6,091.1 5,174.4 411.0 347.0	1,583.2 1,064.5 113.6 71.1	7,674.4 6,239.0 524.6 418.1
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)															
A. Organs of State	1,753.3	143,535.3	145,288.6		1,694.9	196,593.3	198,288.2		1,198.4	184,074.1	185,272.5		1,003.6	216,634.1	217,637.7
B. Fiscal Services (i + ii)	48.8	4,066.0	4,114.8		198.2	4,702.8	4,901.0		203.6	4,601.5	4,805.1		191.7	5,881.2	6,073.0
i) Collection of Taxes and Duties	593.1	5,651.8	6,244.8		366.5	6,772.7	7,139.2		258.7	6,967.2	7,225.9		516.9	7,356.5	7,873.4
ii) Other Fiscal Services	593.1	5,616.6	6,209.7		366.5	6,716.7	7,083.2		258.7	6,911.2	7,169.9		516.9	7,293.5	7,810.4
C. Interest Payments and Servicing of Debt (1 + 2)		35.2	35.2			56.0	56.0			56.0	56.0			63.0	63.0
1. Appropriation for Reduction or Avoidance of Debt															
2. Interest Payments (i to iv)															
i) Interest on Loans from the Centre															
ii) Interest on Internal Debt of which:															
(a) Interest on Market Loans		1,750.8	1,750.8			5,295.5	5,295.5			5,295.5	5,295.5			8,004.0	8,004.0
(b) Interest on NSSF		8,756.6	8,756.6			8,879.6	8,879.6			8,879.6	8,879.6			10,630.0	10,630.0
iii) Interest on Small Savings, Provident Funds, etc.															
iv) Others		10,647.7	10,647.7			21,174.6	21,174.6			19,039.0	19,039.0			19,470.0	19,470.0
D. Administrative Services (i to v)	1,111.5	38,342.0	39,453.5		1,130.2	50,479.6	51,609.8		736.1	45,001.8	45,737.9		294.9	61,740.1	62,035.1
i) Secretariat - General Services	326.0	1,300.4	1,626.4		672.9	7,967.7	8,640.6		417.4	2,065.0	2,482.4		114.2	16,206.0	16,320.2
ii) District Administration		1,292.0	1,292.0			1,510.3	1,510.3			1,512.4	1,512.4			1,618.5	1,618.5
iii) Police		21,444.7	21,815.7		207.8	24,015.4	24,223.2		118.0	24,349.8	24,467.7		40.0	26,205.3	26,245.3
iv) Public Works		8,472.8	8,472.8			9,950.4	9,950.4			10,094.1	10,094.1			10,190.9	10,190.9
v) Others ++	414.4	5,832.2	6,246.6		249.5	7,035.7	7,285.2		200.7	6,980.4	7,181.2		140.7	7,519.5	7,660.2
E. Pensions		64,166.3	64,166.3			85,932.0	85,932.0			85,932.0	85,932.0			94,952.0	94,952.0
F. Miscellaneous General Services of which:		3,206.4	3,206.4			206.2	206.2			207.2	207.2			206.3	206.3
Payment on account of State Lotteries															
III. Grants-in-Aid and Contributions of which:															
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		8,173.7	8,173.7			9,184.2	9,184.2			9,202.9	9,202.9			9,997.0	9,997.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	49,130.0	417,004.8	466,134.9	466,134.9	65,543.0	460,689.1	526,232.0	526,232.0	66,234.4	465,410.9	531,645.3	531,645.3	87,707.9	493,930.1	581,637.9
I. DEVELOPMENTAL EXPENDITURE (A + B)	47,994.7	181,669.0	229,663.6	229,663.6	65,146.9	208,292.3	273,439.2	273,439.2	65,739.8	212,830.8	278,570.7	278,570.7	87,425.6	210,561.6	297,987.2
A. Social Services (1 to 12)	37,398.0	99,892.5	137,290.5	137,290.5	49,712.6	119,205.3	168,917.9	168,917.9	49,323.3	119,131.5	168,454.8	168,454.8	65,297.2	120,303.9	185,601.0
1. Education, Sports, Art and Culture	11,114.5	63,604.8	74,719.2	74,719.2	16,135.7	74,813.3	90,949.0	90,949.0	16,670.8	73,432.6	90,103.4	90,103.4	19,515.6	77,727.5	97,243.2
2. Medical and Public Health	4,962.4	16,736.6	21,699.1	21,699.1	9,147.6	19,651.3	28,798.9	28,798.9	9,970.2	19,225.7	29,195.8	29,195.8	9,671.7	20,615.8	30,287.5
3. Family Welfare	1,582.4	360.3	1,942.6	1,942.6	756.7	484.0	1,240.8	1,240.8	1,773.7	360.1	2,133.8	2,133.8	2,211.2	393.0	2,604.1
4. Water Supply and Sanitation	-	3,161.5	3,161.5	3,161.5	-	4,677.4	4,677.4	4,677.4	-	4,462.1	4,462.1	4,462.1	-	4,804.4	4,804.4
5. Housing	-	4,666.8	4,666.8	4,666.8	-	4,987.8	4,987.8	4,987.8	0.1	4,953.2	4,953.3	4,953.3	3,000.2	4,580.0	7,580.2
6. Urban Development	1,050.1	1,894.5	2,944.6	2,944.6	130.3	341.0	471.3	471.3	400.7	756.3	1,157.0	1,157.0	248.1	788.3	1,036.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7,997.2	913.7	8,911.0	8,911.0	8,591.6	1,880.0	10,471.6	10,471.6	5,499.2	2,159.6	7,658.8	7,658.8	9,238.7	2,172.3	11,411.0
8. Labour and Welfare	82.7	1,619.2	1,701.9	1,701.9	218.0	1,865.7	2,083.7	2,083.7	309.7	1,831.9	2,141.7	2,141.7	681.0	1,958.2	2,639.1
9. Social Security and Welfare	8,843.5	3,742.5	12,586.0	12,586.0	12,581.2	4,060.5	16,641.7	16,641.7	12,586.3	3,993.0	16,579.3	16,579.3	17,371.7	1,989.5	19,361.2
10. Nutrition	1,678.2	-	1,678.2	1,678.2	1,720.0	-	1,720.0	1,720.0	1,673.9	-	1,673.9	1,673.9	1,820.6	-	1,820.6
11. Relief on account of Natural Calamities	-	2,751.3	2,751.3	2,751.3	-	5,912.5	5,912.5	5,912.5	-	7,400.0	7,400.0	7,400.0	-	4,690.0	4,690.0
12. Others*	87.0	441.3	528.2	528.2	431.5	531.9	963.4	963.4	438.7	556.9	995.6	995.6	1,538.5	584.9	2,123.4
B. Economic Services (1 to 9)	10,596.7	81,776.5	92,373.2	92,373.2	15,434.3	89,087.0	104,521.3	104,521.3	16,416.5	93,699.4	110,115.9	110,115.9	22,128.4	90,257.7	112,386.2
1. Agriculture and Allied Activities (i to xii)	6,557.4	31,213.7	37,771.1	37,771.1	7,137.3	35,889.8	43,027.1	43,027.1	9,120.8	60,908.6	70,239.4	70,239.4	8,187.9	61,233.0	69,420.8
i) Crop Husbandry	3,983.7	23,432.1	27,415.8	27,415.8	4,135.2	27,336.1	31,471.2	31,471.2	6,000.7	52,467.7	58,468.4	58,468.4	5,183.2	52,409.8	57,593.0
ii) Soil and Water Conservation	539.0	483.6	1,022.6	1,022.6	1,290.2	522.7	1,812.9	1,812.9	1,038.2	480.9	1,519.1	1,519.1	816.9	505.7	1,322.6
iii) Animal Husbandry	58.6	3,242.3	3,300.9	3,300.9	81.3	3,728.4	3,809.7	3,809.7	145.8	3,676.9	3,822.7	3,822.7	201.8	3,839.2	4,041.0
iv) Dairy Development	11.0	98.9	109.8	109.8	11.0	112.7	123.7	123.7	96.8	103.0	199.8	199.8	6.1	110.6	116.7
v) Fisheries	-	157.6	157.6	157.6	5.8	179.3	185.0	185.0	0.6	163.6	164.2	164.2	1.6	179.3	180.9
vi) Forestry and Wild Life	65.1	996.1	1,061.1	1,061.1	13.9	1,045.0	1,058.9	1,058.9	238.7	1,104.2	1,342.9	1,342.9	228.3	1,206.7	1,435.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	1,900.0	1,892.2	3,792.2	3,792.2	1,600.0	1,963.8	3,563.8	3,563.8	1,600.0	1,965.8	3,565.8	3,565.8	1,750.0	2,010.3	3,760.3
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	-	840.6	840.6	840.6	-	921.2	921.2	921.2	-	864.3	864.3	864.3	-	881.4	881.4
xii) Other Agricultural Programmes	-	70.5	70.5	70.5	-	80.7	80.7	80.7	-	82.2	82.2	82.2	-	90.1	90.1
2. Rural Development	2,381.0	6,172.5	8,553.6	8,553.6	2,816.8	1,652.5	4,469.4	4,469.4	4,597.5	1,653.2	6,250.7	6,250.7	4,088.0	1,547.5	5,635.5
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	-	12,305.9	12,305.9	12,305.9	1.0	13,288.6	13,289.6	13,289.6	-	-	13,733.3	13,733.3	-	14,100.2	14,100.2
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
i) Major and Medium Irrigation	-	9,464.6	9,464.6	9,464.6	-	10,304.2	10,304.2	10,304.2	-	10,824.9	10,824.9	10,824.9	-	11,063.8	11,063.8
ii) Minor Irrigation	-	1,590.0	1,590.0	1,590.0	-	1,594.4	1,594.4	1,594.4	-	1,607.6	1,607.6	1,607.6	-	1,622.3	1,622.3
iii) Flood Control and Drainage	-	1,251.3	1,251.3	1,251.3	1.0	1,390.1	1,391.1	1,391.1	-	1,300.8	1,300.8	1,300.8	-	1,414.1	1,414.1
5. Energy	-	25,057.3	25,057.3	25,057.3	7.0	29,850.2	29,857.2	29,857.2	-	6,558.7	6,558.7	6,558.7	0.1	6,559.8	6,559.8
of which: Power	-	25,048.6	25,048.6	25,048.6	-	29,840.0	29,840.0	29,840.0	-	6,550.0	6,550.0	6,550.0	-	6,550.0	6,550.0
6. Industry and Minerals (i to iii)	-	630.3	630.3	630.3	1,000.0	1,465.9	2,465.9	2,465.9	1.5	1,426.2	1,427.7	1,427.7	1,000.1	1,104.5	2,104.6
i) Village and Small Industries	-	589.4	589.4	589.4	1,000.0	603.3	1,603.3	1,603.3	1.5	521.9	523.4	523.4	1,000.0	566.1	1,566.1
ii) Industries@	-	40.9	40.9	40.9	-	862.6	862.6	862.6	-	904.3	904.3	904.3	0.1	538.4	538.5
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)					
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	275.8 275.8	4,568.9 1,327.5	4,844.7 1,600.3		- -	4,929.5 1,500.0	4,929.5 1,500.0	- -	- -	5,240.7 1,256.7	5,240.7 1,256.7	- -	- -	3,565.3 126.8	- -	- -	3,565.3 126.8	
8. Science, Technology and Environment i) Secretariat - Economic Services	17.3 1,365.2	34.8 1,793.0	52.1 3,158.2		24.7 4,447.5	39.9 1,970.7	64.6 6,418.2	52.0 2,644.7	85.0 8,767.4	91.9 9,138.8	91.9 9,138.8	85.0 8,767.4	85.0 8,767.4	44.8 2,102.6	44.8 2,102.6	129.8 10,870.0	44.8 10,870.0	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	103.7 - 1,234.8 26.7	126.2 18.3 1,341.8 306.7	229.9 18.3 2,576.6 333.4		128.6 11.5 4,173.1 134.3	159.6 17.7 1,493.6 299.8	288.2 29.2 5,666.7 434.1	126.8 29.2 5,666.7 434.1	268.4 475.2 2,013.6 29.1	291.2 494.4 7,003.6 150.5	291.2 494.4 7,003.6 150.5	291.2 494.4 7,003.6 150.5	198.3 494.4 7,003.6 150.5	157.5 25.3 1,633.8 286.0	157.5 25.3 1,633.8 286.0	355.8 1,440.3 8,637.4 436.5	355.8 1,440.3 8,637.4 436.5	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)																		
A. Organs of State	1,135.4	229,295.5	230,430.9		396.1	243,580.8	243,976.9		494.5	242,754.5	243,249.0		282.3	265,723.2	282.3	265,723.2	266,005.5	
B. Fiscal Services (i + ii)	-	6,389.6	6,389.6		100.0	7,390.8	7,490.8		0.1	6,783.1	6,783.2		0.1	7,976.5	0.1	7,976.5	7,976.6	
i) Collection of Taxes and Duties	-	4,196.4	4,196.4		131.8	4,689.8	4,821.6		131.7	6,064.2	6,195.9		0.1	5,599.3	0.1	5,599.3	5,599.4	
ii) Other Fiscal Services	-	4,137.0	4,137.0		131.8	4,667.2	4,799.0		131.7	5,991.4	5,923.1		0.1	5,575.5	0.1	5,575.5	5,575.6	
C. Interest Payments and Servicing of Debt (1 + 2)	-	59.4	59.4		-	22.7	22.7		-	272.8	272.8		-	23.8	-	23.8	23.8	
1. Appropriation for Reduction or Avoidance of Debt	-	89,604.8	89,604.8		-	99,001.4	99,001.4		-	97,641.0	97,641.0		-	107,879.3	-	107,879.3	107,879.3	
2. Interest Payments (i to iv)	-	89,604.8	89,604.8		-	99,001.4	99,001.4		-	97,641.0	97,641.0		-	107,879.3	-	107,879.3	107,879.3	
i) Interest on Loans from the Centre	-	1,643.1	1,643.1		-	2,809.9	2,809.9		-	1,377.5	1,377.5		-	1,236.1	-	1,236.1	1,236.1	
ii) Interest on Internal Debt of which:	-	67,766.8	67,766.8		-	75,110.7	75,110.7		-	75,588.4	75,588.4		-	83,832.7	-	83,832.7	83,832.7	
(a) Interest on Market Loans	-	44,595.2	44,595.2		-	52,010.0	52,010.0		-	51,885.2	51,885.2		-	59,710.1	-	59,710.1	59,710.1	
(b) Interest on NSSF	-	20,892.2	20,892.2		-	20,544.7	20,544.7		-	21,673.5	21,673.5		-	22,027.1	-	22,027.1	22,027.1	
iii) Interest on Small Savings, Provident Funds, etc.	-	16,399.5	16,399.5		-	16,621.2	16,621.2		-	16,736.6	16,736.6		-	18,523.4	-	18,523.4	18,523.4	
iv) Others	-	3,795.4	3,795.4		-	4,459.6	4,459.6		-	3,938.6	3,938.6		-	4,287.0	-	4,287.0	4,287.0	
D. Administrative Services (i to v)	1,135.4	56,042.9	57,178.3		164.3	60,022.0	60,186.2		362.7	60,968.5	61,331.3		282.1	65,952.7	282.1	65,952.7	66,234.8	
i) Secretariat - General Services	100.2	1,509.7	1,610.0		129.0	1,702.1	1,831.1		184.0	1,738.9	1,922.9		221.9	1,887.5	221.9	1,887.5	2,109.4	
ii) District Administration	-	2,624.3	2,624.3		-	2,711.5	2,711.5		-	3,072.0	3,072.0		-	3,203.0	-	3,203.0	3,203.0	
iii) Police	1,026.0	41,350.8	42,376.8		10.3	45,018.3	45,028.6		150.1	45,636.6	45,786.7		20.1	49,915.7	20.1	49,915.7	49,935.8	
iv) Public Works	-	4,699.7	4,699.7		-	4,309.2	4,309.2		-	4,051.7	4,051.7		-	4,346.7	-	4,346.7	4,346.7	
v) Others ++	9.1	5,858.4	5,867.6		25.0	6,280.9	6,305.9		28.6	6,469.4	6,498.8		40.1	6,599.8	40.1	6,599.8	6,639.8	
E. Pensions	-	72,492.1	72,492.1		-	71,821.1	71,821.1		-	70,675.0	70,675.0		-	77,676.5	-	77,676.5	77,676.5	
F. Miscellaneous General Services	-	569.7	569.7		-	655.7	655.7		-	622.6	622.6		-	638.9	-	638.9	638.9	
of which: Payment on account of State Lotteries	-	549.2	549.2		-	617.4	617.4		-	606.4	606.4		-	621.8	-	621.8	621.8	
III. Grants-in-Aid and Contributions	-	6,040.3	6,040.3		-	8,816.0	8,816.0		-	9,825.6	9,825.6		-	17,645.2	-	17,645.2	17,645.2	
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	6,040.3	6,040.3		-	8,816.0	8,816.0		-	9,825.6	9,825.6		-	17,645.2	-	17,645.2	17,645.2	

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
RAJASTHAN

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	274,438.8	670,980.9	945,419.7	352,441.2	356,953.8	1,108,048.5	795,056.2	349,255.3	763,268.7	1,120,222.4	529,982.0	790,543.2	1,320,525.2		
I. DEVELOPMENTAL EXPENDITURE (A + B)	269,232.1	397,505.2	666,737.3	347,449.1	349,255.3	795,056.2	466,229.1	174,432.6	455,937.2	805,192.5	521,311.2	410,125.6	931,436.8		
A. Social Services (1 to 12)	129,649.7	247,884.3	377,533.9	183,735.0	183,735.0	377,533.9	282,494.1	174,432.6	288,505.3	462,937.9	249,695.9	245,802.8	495,498.7		
1. Education, Sports, Art and Culture	62,521.1	131,108.2	193,629.4	89,789.7	89,789.7	193,629.4	147,287.0	82,992.5	139,219.8	222,212.3	112,928.7	139,298.0	252,226.6		
2. Medical and Public Health	9,711.6	29,828.3	39,539.9	19,954.4	19,954.4	39,539.9	33,252.3	17,150.2	32,406.4	49,556.6	22,364.0	34,643.0	57,007.1		
3. Family Welfare	19,966.0	228.1	20,194.1	29,995.9	29,995.9	50,190.0	273.2	30,269.1	246.3	25,522.3	25,479.6	269.5	25,749.1		
4. Water Supply and Sanitation	-15.8	20,726.0	20,710.2	120.8	120.8	20,831.0	22,383.9	125.9	25,070.0	25,195.8	132.8	25,035.5	25,168.3		
5. Housing	-	624.8	624.8	-	-	624.8	1,078.0	-	1,066.6	1,106.6	-	724.5	724.5		
6. Urban Development	9,845.2	15,610.0	25,455.2	11,499.4	11,499.4	22,994.6	19,387.1	17,433.2	20,584.6	38,017.8	21,319.9	24,008.6	45,328.5		
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,257.1	1,395.4	9,652.4	10,434.8	10,434.8	21,067.2	1,561.5	11,138.2	1,682.9	12,821.1	11,743.7	1,915.5	13,659.2		
8. Labour and Welfare	750.4	3,765.0	4,515.4	1,286.5	1,286.5	5,801.9	3,892.2	788.6	4,127.7	4,916.2	568.7	4,459.3	5,028.0		
9. Social Security and Welfare	5,179.3	35,464.4	40,643.7	6,666.4	6,666.4	47,310.1	39,060.5	5,868.2	35,847.6	41,715.8	40,226.0	1,978.3	42,204.3		
10. Nutrition	13,313.7	888.0	14,201.7	13,832.1	13,832.1	15,619.8	976.9	13,491.2	950.8	14,442.0	14,755.0	972.6	15,727.6		
11. Relief on account of Natural Calamities	-	7,413.5	7,413.5	-	-	7,413.5	12,501.8	3.7	26,291.3	26,295.0	12.5	11,664.0	11,676.5		
12. Others*	121.0	832.6	953.6	155.0	155.0	1,108.6	839.6	165.0	971.4	1,136.4	165.0	833.9	998.9		
B. Economic Services (1 to 9)	139,582.5	149,620.9	289,203.4	163,714.1	173,218.5	336,932.6	165,113.1	174,822.7	167,431.9	342,254.6	271,615.2	164,322.9	435,998.1		
1. Agriculture and Allied Activities (i to xii)	25,163.9	14,723.8	39,887.7	31,500.9	31,500.9	46,284.7	16,503.3	30,333.0	15,847.3	46,180.3	41,505.5	16,786.6	58,292.1		
i) Crop Husbandry	14,999.7	3,333.1	18,332.8	19,312.2	19,312.2	23,127.0	3,814.8	19,001.9	3,485.4	22,487.3	29,086.5	3,733.8	32,820.3		
ii) Soil and Water Conservation	348.2	250.7	598.9	530.3	530.3	814.9	284.6	429.7	242.2	671.9	291.3	256.0	547.2		
iii) Animal Husbandry	1,627.9	4,137.0	5,764.9	2,488.7	2,488.7	7,144.3	4,655.6	1,900.3	4,481.3	6,381.6	2,574.7	4,640.6	7,215.2		
iv) Dairy Development	132.1	-	132.1	81.9	81.9	132.1	-	58.4	-	58.4	87.1	-	87.1		
v) Fisheries	11.5	121.6	133.1	21.3	21.3	145.9	124.6	13.2	124.4	137.6	23.4	121.1	144.5		
vi) Forestry and Wild Life	2,102.2	5,002.8	7,105.1	2,705.4	2,705.4	8,339.7	5,634.3	2,717.8	5,546.8	8,264.5	2,889.1	5,877.8	8,766.9		
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-		
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-		
ix) Agricultural Research and Education	488.8	1,135.0	1,623.8	654.6	654.6	1,825.6	1,171.0	616.5	1,191.4	1,807.9	1,004.9	1,271.0	2,275.9		
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-		
xi) Co-operation	5,453.6	661.5	6,115.1	5,706.5	5,706.5	6,432.4	726.0	5,595.2	688.5	6,283.7	5,548.5	792.5	6,341.0		
xii) Other Agricultural Programmes	86,321.3	17,725.0	104,046.3	102,956.3	102,956.3	124,619.5	21,663.2	114,700.4	20,868.5	135,569.0	112,267.2	30,310.9	142,578.1		
2. Rural Development	5.1	5.1	10.2	13.5	13.5	13.5	13.5	11.0	11.0	11.0	21.0	21.0	21.0		
3. Special Area Programmes	881.3	16,311.7	17,192.9	1,202.1	1,202.1	18,680.3	17,478.2	1,067.8	17,534.3	18,602.1	1,337.9	18,294.4	19,632.4		
4. Irrigation and Flood Control	333.7	14,899.0	15,232.7	530.2	530.2	16,517.1	15,986.9	492.4	16,034.7	16,527.1	609.4	16,770.0	17,379.3		
of which:	406.0	1,361.0	1,766.9	511.4	511.4	1,943.9	1,432.5	430.8	1,445.2	1,876.0	576.2	1,464.9	2,041.1		
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-	-		
ii) Minor Irrigation	-	-	-	-	-	-	-	-	-	-	-	-	-		
iii) Flood Control and Drainage	4,432.6	86,747.8	91,180.4	6,407.8	6,407.8	101,603.5	95,195.7	9,944.8	101,475.5	111,420.2	92,323.7	86,449.6	178,773.4		
5. Energy	4,410.0	86,734.0	91,144.0	5,872.5	5,872.5	101,051.3	95,178.8	9,929.3	101,456.9	111,386.2	92,036.6	86,429.5	178,466.1		
of which: Power	872.2	1,546.3	2,418.5	728.2	728.2	3,706.8	2,978.6	652.5	2,705.4	3,357.9	1,130.9	3,990.4	5,121.3		
6. Industry and Minerals (i to iii)	323.9	323.3	647.3	245.4	245.4	528.7	283.3	190.9	239.0	430.0	362.3	248.1	610.4		
i) Village and Small Industries	548.2	1,223.0	1,771.2	297.6	297.6	744.8	447.2	461.5	2,466.4	2,927.9	768.6	3,742.3	4,510.9		
ii) Industries@	-	-	-	185.3	185.3	2,433.4	2,248.1	-	-	-	-	-	-		
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	-		

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

SIKKIM

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II-III)	11,367.2	25,942.3	37,309.5	17,556.6	25,028.5	42,585.1	17,903.0	25,224.5	43,127.5	18,845.0	27,402.9	46,247.9
I. DEVELOPMENTAL EXPENDITURE (A + B)	11,096.2	9,910.7	21,006.8	17,257.7	11,730.6	28,988.3	17,578.8	11,725.4	29,304.3	18,582.5	12,178.6	30,761.1
A. Social Services (1 to 12)	6,541.9	6,255.2	12,797.2	7,000.6	7,180.6	14,181.3	7,278.7	7,175.5	14,454.1	7,815.3	7,886.7	15,502.0
1. Education, Sports, Art and Culture	2,868.3	4,419.0	7,287.3	3,139.0	5,156.2	8,295.3	3,299.9	5,151.1	8,451.0	3,900.4	5,358.0	9,258.4
2. Medical and Public Health	861.6	970.3	1,831.8	901.1	1,076.0	1,977.1	955.3	1,076.0	2,031.3	836.2	1,140.5	1,976.7
3. Family Welfare	153.1	-	153.1	231.5	-	231.5	231.5	-	231.5	238.4	-	238.4
4. Water Supply and Sanitation	136.6	147.1	283.7	216.6	191.7	408.4	223.1	191.7	414.9	171.5	209.6	381.0
5. Housing	1,393.3	52.8	1,446.1	572.0	53.1	625.1	580.2	53.1	633.3	291.9	53.1	345.0
6. Urban Development	271.3	73.4	344.7	275.9	82.3	358.2	275.9	82.3	358.2	945.7	86.8	1,032.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	219.9	53.2	273.1	471.7	47.4	519.2	498.0	47.4	545.4	439.4	47.4	486.8
8. Labour and Labour Welfare	30.2	20.5	50.7	41.6	27.8	69.4	41.6	27.8	69.4	48.2	35.8	83.9
9. Social Security and Welfare	431.2	90.3	521.5	989.9	91.6	1,080.5	1,015.1	91.6	1,106.7	758.1	93.6	851.7
10. Nutrition	100.9	11.5	112.5	137.0	13.3	150.4	137.0	13.3	150.4	108.1	14.2	122.3
11. Relief on account of Natural Calamities	-	308.1	308.1	-	321.5	321.5	-	321.5	321.5	24.5	327.8	352.2
12. Others*	75.4	109.1	184.5	15.2	119.7	134.9	21.0	119.7	140.7	53.0	320.0	373.0
B. Economic Services (1 to 9)	4,554.2	3,655.4	8,209.6	10,257.1	4,549.9	14,807.0	10,300.2	4,549.9	14,850.1	10,767.2	4,491.9	15,259.0
1. Agriculture and Allied Activities (i to xii)	1,481.5	1,325.4	2,806.9	2,398.9	1,560.0	3,898.9	2,520.1	1,560.0	4,080.1	2,252.0	1,492.9	3,745.0
i) Crop Husbandry	629.9	341.2	971.1	1,129.6	435.9	1,565.5	1,313.4	435.9	1,749.3	1,151.2	349.2	1,500.4
ii) Soil and Water Conservation	9.4	65.0	74.4	39.6	79.7	119.2	39.6	79.7	119.2	272.5	79.0	351.4
iii) Animal Husbandry	82.7	224.2	306.9	154.4	269.3	423.6	156.4	269.3	425.6	107.0	289.1	396.1
iv) Dairy Development	31.0	6.3	37.3	100.0	4.3	104.3	100.0	4.3	104.3	1.7	7.8	9.5
v) Fisheries	6.4	40.6	47.0	3.6	47.7	51.3	3.6	47.7	51.3	12.8	44.4	57.2
vi) Forestry and Wild Life	519.1	344.0	863.0	628.6	372.9	1,001.6	628.6	372.9	1,001.6	370.7	372.0	742.7
vii) Plantations	4.0	42.6	46.6	7.0	64.7	71.7	1.0	64.7	65.7	2.0	64.7	66.7
viii) Food Storage and Warehousing	88.0	173.9	261.9	37.0	185.8	222.8	37.0	185.8	222.8	16.1	183.6	199.7
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	10.4	87.7	98.1	19.5	99.7	119.1	20.7	99.7	120.4	36.3	103.0	139.4
xii) Other Agricultural Programmes	100.7	-	100.7	219.8	-	219.8	219.8	-	219.8	281.9	-	281.9
2. Rural Development	1,636.2	28.6	1,664.8	1,746.0	32.9	1,778.9	1,664.5	32.9	1,697.4	2,437.8	41.4	2,479.2
3. Special Area Programmes	13.7	-	13.7	20.0	-	20.0	20.0	-	20.0	20.0	-	20.0
4. Irrigation and Flood Control of which:	155.5	25.8	181.3	1,008.8	29.6	1,038.4	1,013.8	29.6	1,043.4	1,513.4	30.5	1,543.9
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	140.5	24.8	165.3	908.8	28.6	937.4	913.8	28.6	942.4	1,458.2	29.5	1,487.7
iii) Flood Control and Drainage	15.0	1.0	16.0	100.0	1.0	101.0	100.0	1.0	101.0	55.2	1.0	56.2
5. Energy	436.1	935.2	1,371.3	504.8	1,734.0	2,238.7	444.8	1,734.0	2,178.8	528.3	1,712.3	2,240.6
of which: Power	420.1	935.2	1,355.3	489.8	1,734.0	2,237.7	444.8	1,734.0	2,163.8	518.3	1,712.3	2,230.6
6. Industry and Minerals (i to iii)	292.9	105.9	398.8	250.5	122.4	372.9	256.8	122.4	379.2	493.4	126.3	619.7
i) Village and Small Industries	113.3	80.6	193.9	165.0	92.3	257.3	171.3	92.3	263.5	295.6	95.6	391.1
ii) Industries@	179.6	25.3	204.8	85.5	30.1	115.6	85.5	30.1	115.6	197.9	30.7	228.6
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

SIKKIM

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	299.9 257.6 42.4	1,121.3 719.9 401.4	1,421.2 977.4 443.8	375.6 331.0 44.5	962.6 549.4 413.2	1,338.1 880.4 457.7	349.0 331.0 18.0	962.6 549.4 413.2	1,311.6 880.4 431.2	532.6 470.6 62.0	961.9 535.0 426.8	1,494.5 1,005.6 488.9
8. Science, Technology and Environment	25.4	-	25.4	56.3	-	56.3	56.3	56.3	56.3	55.4	-	55.4
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	213.0 30.7 131.4 - 50.9	113.2 6.3 55.5 6.2 45.2	326.2 36.9 186.9 6.2 96.2	3,956.2 3,593.3 154.8 - 208.1	108.6 7.3 69.6 7.4 24.2	4,064.7 3,600.6 224.4 7.4 232.4	3,974.9 3,582.2 186.7 - 206.1	108.6 7.3 69.6 7.4 24.2	4,063.5 3,589.5 256.3 7.4 230.3	2,934.2 2,651.1 99.3 - 183.8	126.7 7.3 68.6 9.2 41.6	3,060.9 2,658.4 167.9 9.2 225.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	271.0	15,613.3	15,884.3	298.8	12,978.1	13,277.0	324.2	13,087.1	13,411.3	262.5	14,637.9	14,900.4
A. Organs of State	9.4	791.7	801.0	-	784.8	784.8	-	826.6	826.6	-	814.7	814.7
B. Fiscal Services (i + ii)	16.1	1,551.7	1,567.8	-	1,014.1	1,014.1	-	1,065.4	1,065.4	-	1,142.7	1,142.7
i) Collection of Taxes and Duties	16.1	1,551.7	1,567.8	-	1,014.1	1,014.1	-	1,065.4	1,065.4	-	1,139.2	1,139.2
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	3.5	3.5
C. Interest Payments and Servicing of Debt (1 + 2)	-	2,515.5	2,515.5	-	2,852.7	2,852.7	-	2,852.7	2,852.7	-	3,371.8	3,371.8
1. Appropriation for Reduction or Avoidance of Debt	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0
2. Interest Payments (i to iv)	-	2,395.5	2,395.5	-	2,732.7	2,732.7	-	2,732.7	2,732.7	-	3,251.8	3,251.8
i) Interest on Loans from the Centre	-	1,10.4	1,10.4	-	1,17.2	1,17.2	-	1,17.2	1,17.2	-	1,16.0	1,16.0
ii) Interest on Internal Debt of which:	-	1,742.9	1,742.9	-	2,069.4	2,069.4	-	2,069.4	2,069.4	-	2,480.8	2,480.8
(a) Interest on Market Loans	-	1,303.2	1,303.2	-	1,563.5	1,563.5	-	1,563.5	1,563.5	-	1,995.2	1,995.2
(b) Interest on NSSF	-	163.3	163.3	-	186.0	186.0	-	186.0	186.0	-	198.2	198.2
iii) Interest on Small Savings, Provident Funds, etc.	-	542.2	542.2	-	546.0	546.0	-	546.0	546.0	-	655.0	655.0
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	245.6	3,587.2	3,832.7	298.8	3,990.5	4,289.4	324.2	4,006.4	4,330.5	262.5	4,307.8	4,570.3
i) Secretariat - General Services	3.7	372.8	376.4	-	377.7	377.7	-	382.9	382.9	-	377.8	377.8
ii) District Administration	7.0	110.9	117.8	5.6	157.9	163.5	5.6	157.9	163.5	3.9	189.8	193.6
iii) Police	27.4	2,389.8	2,417.3	43.1	2,629.0	2,672.1	43.1	2,629.0	2,672.1	-	2,833.9	2,833.9
iv) Public Works	77.7	156.2	233.9	45.3	208.7	254.0	60.3	208.7	269.0	31.2	231.5	262.8
v) Others ++	129.8	557.5	687.2	204.9	617.2	822.1	215.2	627.9	843.1	227.4	674.8	902.2
E. Pensions	-	3,330.8	3,330.8	-	4,180.4	4,180.4	-	4,180.4	4,180.4	-	4,811.2	4,811.2
F. Miscellaneous General Services of which:	-	3,836.6	3,836.6	-	155.6	155.6	-	155.6	155.6	-	189.7	189.7
Payment on account of State Lotteries	-	3,743.1	3,743.1	-	15.5	15.5	-	15.5	15.5	-	15.3	15.3
III. Grants-in-Aid and Contributions of which:	-	418.4	418.4	-	319.8	319.8	-	411.9	411.9	-	586.4	586.4
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	418.4	418.4	-	319.8	319.8	-	411.9	411.9	-	586.4	586.4

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
TAMIL NADU

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			TOTAL	
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN		TOTAL
TOTAL EXPENDITURE (I+II-III)	341,599.8	946,680.2	1,288,280.0	393,046.9	1,079,926.6	1,472,973.5	417,903.7	1,059,969.7	1,477,873.4	451,527.4	1,188,768.2	1,640,295.6	
I. DEVELOPMENTAL EXPENDITURE (A + B)	329,367.1	442,557.5	771,924.5	373,034.9	496,028.4	869,063.4	396,800.4	496,673.8	893,474.2	420,079.2	559,199.4	979,278.6	
A. Social Services (1 to 12)	252,895.5	250,595.1	503,490.6	268,780.9	272,608.9	541,389.8	288,059.2	293,801.0	581,860.2	280,275.5	297,987.9	578,263.3	
1. Education, Sports, Art and Culture	60,420.2	182,021.6	242,441.8	64,405.0	191,529.8	255,934.8	71,854.7	193,315.3	265,170.0	70,865.2	210,431.8	281,297.0	
2. Medical and Public Health	12,673.0	40,397.1	53,070.2	11,481.5	45,864.4	57,345.9	12,618.8	47,518.3	60,137.1	14,830.5	50,516.8	65,347.3	
3. Family Welfare	14,862.8	1,073.2	15,936.0	17,687.4	1,117.9	18,805.3	17,329.4	1,116.6	18,446.0	18,158.2	1,245.6	19,403.9	
4. Water Supply and Sanitation	4,863.3	336.7	5,200.0	5,654.2	490.4	6,144.6	6,770.4	503.3	7,273.7	9,203.1	505.3	9,708.4	
5. Housing	15,880.2	625.0	16,505.2	19,343.8	553.3	19,897.1	25,115.0	546.1	25,661.1	21,105.0	641.4	21,746.4	
6. Urban Development	15,252.3	903.7	16,156.0	8,192.9	1,731.4	9,924.4	6,489.1	1,752.5	8,241.6	7,632.3	1,475.6	9,107.9	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	18,325.7	7,883.6	26,209.3	19,568.6	10,739.6	30,308.2	28,099.4	10,023.9	38,123.4	27,743.2	10,783.2	38,526.4	
8. Labour and Welfare	1,466.5	2,620.2	4,086.8	2,803.4	3,005.6	5,809.0	1,906.0	2,944.0	4,850.0	2,609.3	3,491.6	6,101.0	
9. Social Security and Welfare	78,099.0	8,929.5	87,028.5	89,645.0	9,007.7	98,652.7	86,158.8	10,139.7	96,298.4	74,348.1	9,604.7	83,952.8	
10. Nutrition	30,508.7	299.2	30,807.9	29,650.9	302.9	29,953.7	31,445.9	405.0	31,850.9	33,528.2	465.5	33,993.7	
11. Relief on account of Natural Calamities	-	3,750.6	3,750.6	-	6,797.3	6,797.3	-	23,848.0	23,848.0	-	7,138.6	7,138.6	
12. Others*	543.7	1,754.8	2,298.5	348.1	1,468.7	1,816.8	271.7	1,688.3	1,960.0	252.2	1,687.7	1,940.0	
B. Economic Services (1 to 9)	76,471.6	191,962.3	268,433.9	104,254.1	223,419.5	327,673.6	108,741.3	202,872.8	311,614.0	139,803.8	261,211.5	401,015.2	
1. Agriculture and Allied Activities (i to xii)	19,469.9	52,025.6	71,495.6	25,967.0	59,403.3	85,370.4	25,460.0	57,751.8	83,211.7	25,540.6	79,864.2	105,404.8	
i) Crop Husbandry	8,734.1	35,162.5	43,896.6	13,819.7	40,956.3	54,776.0	14,001.4	38,446.1	52,447.4	13,522.1	42,059.3	55,581.4	
ii) Soil and Water Conservation	697.3	436.5	1,133.8	500.0	442.2	942.3	528.5	461.4	989.9	510.0	515.8	1,025.8	
iii) Animal Husbandry	3,751.0	3,988.6	7,739.6	3,823.9	4,554.3	8,378.1	3,323.0	4,793.4	8,116.4	3,175.8	5,352.8	8,528.5	
iv) Dairy Development	557.3	261.6	818.9	117.4	302.9	420.3	254.1	314.9	569.0	185.6	351.2	536.9	
v) Fisheries	2,643.5	457.5	3,101.0	3,526.9	454.9	3,981.8	3,013.2	481.5	3,494.7	3,388.0	557.1	3,945.0	
vi) Forestry and Wild Life	257.4	2,790.7	3,048.1	614.9	3,766.3	4,381.2	476.7	3,434.0	3,910.7	515.9	3,791.5	4,307.5	
vii) Plantations	-	0.4	0.4	-	0.6	0.6	-	0.3	0.3	-	0.4	0.4	
viii) Food Storage and Warehousing	6.2	-	6.2	164.4	-	164.4	-	-	-	-	-	-	
ix) Agricultural Research and Education	1,429.6	3,854.0	5,283.6	1,288.8	4,071.9	5,360.7	1,728.9	4,265.2	5,994.2	2,054.1	4,598.8	6,652.9	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	1,364.9	3,828.4	5,193.2	2,111.0	3,607.4	5,718.4	2,084.9	4,328.8	6,413.7	2,096.6	21,281.5	23,378.0	
xii) Other Agricultural Programmes	28.7	1,245.3	1,274.1	0.1	1,246.6	1,246.6	49.3	1,226.2	1,275.5	92.4	1,355.9	1,448.3	
2. Rural Development	49,846.1	7,515.3	57,361.4	62,812.0	8,610.4	71,422.4	67,583.2	7,181.5	74,764.7	100,153.7	7,103.1	107,256.8	
3. Special Area Programmes	45.5	17.7	63.2	10.0	22.9	33.0	16.3	21.9	38.2	30.2	18.5	48.7	
4. Irrigation and Flood Control	512.3	13,245.4	13,757.7	315.0	13,680.9	13,995.9	350.3	12,864.8	13,215.1	203.3	13,047.7	13,251.0	
of which:													
i) Major and Medium Irrigation	368.6	11,071.3	11,439.9	174.7	11,476.5	11,651.2	285.7	10,751.6	11,037.4	168.3	10,906.8	11,075.1	
ii) Minor Irrigation	7.1	877.6	884.7	-	1,008.3	1,008.3	0.2	917.1	917.3	-	944.7	944.7	
iii) Flood Control and Drainage	-	1,296.6	1,296.6	-	1,196.1	1,196.1	-	1,196.1	1,196.1	-	1,196.1	1,196.1	
Energy	174.6	34,964.0	35,138.5	3,958.9	50,989.8	54,948.7	4,029.3	39,086.4	43,095.6	2,579.4	69,288.2	71,867.6	
of which: Power	-	34,964.0	34,964.0	3,823.2	50,989.8	54,813.0	3,823.2	39,086.4	42,889.6	2,548.8	69,288.2	71,837.0	
4. Industry and Minerals (i to iii)	5,019.4	11,200.4	16,219.7	5,641.0	21,076.5	26,717.5	5,674.0	15,954.3	21,628.3	5,663.9	22,653.3	28,317.2	
i) Village and Small Industries	3,910.2	4,957.4	8,867.6	4,378.3	5,810.7	10,188.9	3,945.8	5,701.2	9,647.0	4,331.3	6,351.4	10,682.7	
ii) Industries@	1,109.2	6,242.9	7,352.1	1,262.8	15,265.8	16,528.6	1,728.2	10,253.1	11,981.3	1,332.7	16,301.8	17,694.5	
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
TELANGANA

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			TOTAL	
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN		TOTAL
TOTAL EXPENDITURE (I+II-III)	140,627.9	366,103.5	506,731.4	343,035.8	592,966.3	936,002.1	252,906.0	539,616.6	792,522.6	378,411.2	593,652.6	972,063.8	
I. DEVELOPMENTAL EXPENDITURE (A + B)	138,956.5	225,016.2	363,972.7	339,900.5	354,952.6	694,853.1	251,656.5	312,259.3	563,915.8	377,246.3	359,397.7	736,644.1	
A. Social Services (1 to 12)	96,730.6	90,803.3	187,533.9	228,516.8	173,796.1	402,313.0	177,817.4	155,259.3	333,076.7	220,534.4	195,466.5	416,000.9	
1. Education, Sports, Art and Culture	15,381.2	52,666.8	68,048.0	13,690.0	97,841.6	111,531.6	12,413.7	89,540.3	101,963.9	11,170.1	91,268.1	102,438.2	
2. Medical and Public Health	3,750.3	14,378.6	18,128.8	6,529.3	26,292.5	32,821.8	4,159.9	23,879.5	28,039.4	11,296.5	36,597.8	47,894.3	
3. Family Welfare	6,612.1	41.9	6,654.0	12,312.2	61.6	12,373.8	11,610.9	57.4	11,668.3	11,399.8	310.8	11,710.5	
4. Water Supply and Sanitation	6,847.9	942.6	7,790.5	46,469.8	1,463.9	47,933.7	16,650.9	1,336.6	17,987.5	7,390.6	11,286.3	18,677.0	
5. Housing	3,560.9	71.0	3,632.0	10,386.4	94.7	10,481.1	8,060.3	94.2	8,154.5	9,437.9	102.0	9,539.9	
6. Urban Development	6,098.1	3,627.9	9,726.0	14,106.8	6,710.0	20,816.8	8,802.3	5,879.6	14,681.8	20,211.0	14,937.6	35,148.6	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	23,701.2	5,772.3	29,473.5	61,761.4	12,711.3	74,472.7	51,740.7	11,734.5	63,475.2	75,251.9	12,525.7	87,777.6	
8. Labour and Welfare	75.1	680.7	755.8	1,279.6	1,747.7	3,027.2	1,388.1	1,581.7	2,969.8	361.8	1,681.2	2,043.0	
9. Social Security and Welfare	25,007.9	510.7	25,518.6	51,880.3	1,042.4	52,922.7	55,843.3	936.5	56,779.9	58,464.5	842.7	59,307.3	
10. Nutrition	5,203.7	6,928.2	12,131.9	8,101.1	22,031.0	30,132.1	5,577.7	16,531.0	22,108.7	11,550.3	22,034.1	33,584.3	
11. Relief on account of Natural Calamities	-	4,806.8	4,806.8	-	2,757.8	2,757.8	-	2,755.6	2,755.6	-	2,898.2	2,898.2	
12. Others*	492.3	375.7	868.0	2,000.0	1,041.8	3,041.8	1,569.7	982.4	2,502.1	4,000.0	982.0	4,982.0	
B. Economic Services (1 to 9)	42,225.9	134,212.9	176,438.9	111,383.6	181,156.5	292,540.1	73,839.1	156,999.9	230,839.1	156,711.9	163,931.2	320,643.1	
1. Agriculture and Allied Activities (i to xii)	9,552.1	48,710.1	58,262.2	24,306.5	57,652.0	81,958.4	16,742.4	53,669.2	70,411.6	22,127.4	55,211.7	77,339.1	
i) Crop Husbandry	6,848.8	989.5	7,838.3	18,023.3	2,534.9	20,558.2	13,181.3	2,182.4	15,363.7	18,437.6	1,848.2	20,285.8	
ii) Soil and Water Conservation	1,150.1	97.3	1,247.4	731.4	237.4	968.8	433.2	208.4	641.6	611.0	205.0	816.0	
iii) Animal Husbandry	497.9	1,717.6	2,215.5	828.6	4,019.3	4,847.9	568.4	2,761.2	3,329.6	1,269.7	2,908.9	4,178.5	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	238.5	116.3	354.8	540.1	379.9	919.9	268.9	312.9	581.8	1,012.3	319.4	1,331.7	
vi) Forestry and Wild Life	763.9	1,426.4	2,190.3	3,561.0	2,834.4	6,395.4	1,803.8	2,563.2	4,367.0	493.2	2,332.4	2,825.6	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	31.9	-	31.9	5.0	-	5.0	135.0	-	135.0	100.0	-	100.0	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	
x) Agricultural Finance Institutions	-	2,249.8	2,249.8	-	3,738.2	3,738.2	-	3,514.0	3,514.0	-	3,738.2	3,738.2	
xi) Co-operation	21.0	485.4	506.4	617.1	1,325.9	1,942.9	351.7	1,191.7	1,543.4	203.6	1,285.5	1,489.1	
xii) Other Agricultural Programmes	-	41,627.8	41,627.8	-	42,582.0	42,582.0	-	40,935.5	40,935.5	-	42,574.2	42,574.2	
2. Rural Development	21,441.4	13,918.8	35,360.2	52,920.4	17,498.1	70,418.5	42,990.3	15,801.4	58,791.7	51,001.8	16,520.6	67,522.3	
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-	
4. Irrigation and Flood Control	874.5	27,328.1	28,202.6	14,937.6	31,911.5	46,849.1	1,407.8	27,714.1	29,122.0	66,118.5	16,266.2	82,384.8	
of which:													
i) Major and Medium Irrigation	795.9	27,016.6	27,812.5	979.2	31,206.2	32,185.4	1,204.3	27,124.0	28,328.2	65,494.3	16,266.2	81,760.5	
ii) Minor Irrigation	14.3	310.2	324.5	13,798.8	704.8	14,503.6	44.0	590.1	634.1	352.5	-	352.5	
iii) Flood Control and Drainage	-	1.3	1.3	-	0.6	0.6	-	-	-	-	-	-	
Energy	30.5	31,826.5	31,856.9	2,637.4	60,517.7	63,155.1	1,130.0	46,919.9	48,049.9	1.7	51,596.9	51,598.6	
of which: Power	27.5	31,820.7	31,848.2	234.0	60,506.5	60,740.4	100.6	46,908.7	47,009.2	-	51,585.7	51,585.7	
6. Industry and Minerals (i to iii)	6,214.3	745.8	6,960.1	11,302.2	1,916.2	13,218.4	7,293.6	1,693.0	8,986.6	10,181.4	1,298.6	11,480.1	
i) Village and Small Industries	3,090.7	256.3	3,347.0	4,975.0	1,029.7	6,004.7	3,647.4	916.7	4,564.1	3,709.5	483.6	4,193.2	
ii) Industries@	2,906.9	489.5	3,396.4	6,228.7	886.5	7,115.2	3,547.7	776.4	4,324.0	5,371.9	815.0	6,186.9	
iii) Others**	216.7	-	216.7	98.5	-	98.5	98.5	-	98.5	1,100.0	-	1,100.0	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
TELANGANA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	870.9	10,858.4	11,729.3	57.5	9,437.3	9,494.8	57.5	9,132.4	9,189.9	57.5	6,009.6	6,067.1
7. Transport and Communications (i + ii)	818.4	7,287.3	8,105.7	-	8,262.8	8,262.8	-	8,133.7	8,133.7	-	4,835.1	4,835.1
i) Roads and Bridges	52.5	3,571.0	3,623.5	57.5	1,174.5	1,232.0	57.5	998.6	1,056.1	57.5	1,174.5	1,232.0
ii) Others @	51.8	8.7	60.5	117.0	20.2	137.2	118.8	20.1	139.0	125.1	18.7	143.9
8. Science, Technology and Environment	3,190.6	816.6	4,007.2	5,105.0	2,203.5	7,308.5	4,098.6	2,049.8	6,148.4	7,098.4	17,008.8	24,107.3
9. General Economic Services (i to iv)	1,532.2	225.5	1,757.7	4,071.8	600.8	4,672.6	3,502.4	550.9	4,053.3	6,400.7	507.0	6,907.7
i) Secretariat - Economic Services	563.6	21.4	585.0	485.1	51.5	536.6	276.5	49.0	325.4	392.3	150.7	543.1
ii) Tourism	936.4	258.1	1,194.5	816.7	816.7	1,341.7	299.2	792.2	1,091.5	275.4	747.2	1,022.6
iii) Civil Supplies	158.4	311.6	470.0	23.1	734.4	757.5	20.6	657.7	678.2	30.0	15,603.9	15,633.9
iv) Others +												
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,671.4	139,971.2	141,642.6	3,135.4	236,396.2	239,531.6	1,249.4	226,041.5	227,291.0	1,164.9	232,610.4	233,775.3
A. Organs of State	75.8	3,811.4	3,887.2	35.8	8,984.9	9,020.8	20.4	8,857.0	8,877.4	100.0	8,590.3	8,690.3
B. Fiscal Services (i + ii)	325.8	4,629.2	4,954.9	293.0	8,338.0	8,631.1	215.0	6,481.8	6,696.8	314.9	7,481.0	7,795.8
i) Collection of Taxes and Duties	325.8	4,629.2	4,954.9	293.0	8,338.0	8,631.1	215.0	6,481.8	6,696.8	314.9	7,481.0	7,795.8
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-
C. Interest Payments and Servicing of Debt (1 + 2)	-	55,935.2	55,935.2	-	79,562.4	79,562.4	-	75,659.7	75,659.7	-	78,097.8	78,097.8
1. Appropriation for Reduction or Avoidance of Debt	-	3,666.6	3,666.6	-	4,033.3	4,033.3	-	4,033.3	4,033.3	-	1,033.3	1,033.3
2. Interest Payments (i to iv)	-	52,268.6	52,268.6	-	75,549.1	75,549.1	-	71,626.4	71,626.4	-	77,064.5	77,064.5
i) Interest on Loans from the Centre	-	-	-	-	7,796.0	7,796.0	-	3,845.6	3,845.6	-	3,860.6	3,860.6
ii) Interest on Internal Debt	-	48,474.6	48,474.6	-	62,927.7	62,927.7	-	62,955.4	62,955.4	-	68,377.9	68,377.9
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	36,312.3	36,312.3	-	50,000.0	50,000.0	-	50,000.0	50,000.0	-	58,004.4	58,004.4
(b) Interest on NSSF	-	8,972.2	8,972.2	-	-	-	-	8,800.0	8,800.0	-	6,537.3	6,537.3
iii) Interest on Small Savings, Provident Funds, etc.	-	3,793.9	3,793.9	-	4,825.4	4,825.4	-	4,825.4	4,825.4	-	4,826.0	4,826.0
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	1,269.8	33,494.3	34,764.1	2,806.5	57,130.9	59,937.4	1,014.0	50,156.1	51,170.1	750.0	51,529.1	52,279.1
i) Secretariat - General Services	95.3	628.5	723.8	1,500.0	1,869.6	3,369.6	855.0	1,201.5	2,056.5	750.0	1,455.2	2,205.2
ii) District Administration	697.9	4,409.1	4,409.1	17.0	9,543.6	9,560.6	-	8,264.4	8,264.4	-	8,378.0	8,378.0
iii) Police	-	24,443.6	25,141.5	250.0	36,670.7	36,920.7	-	32,576.2	32,576.2	-	33,430.8	33,430.8
iv) Public Works	-	1,146.2	1,146.2	-	2,245.4	2,245.4	-	2,054.1	2,054.1	-	2,006.9	2,006.9
v) Others ++	476.6	2,867.0	3,343.6	1,039.5	6,801.5	7,841.0	159.0	6,059.9	6,218.9	-	6,258.2	6,258.2
E. Pensions	-	42,099.6	42,099.6	-	82,358.7	82,358.7	-	84,885.6	84,885.6	-	86,910.9	86,910.9
F. Miscellaneous General Services	-	1.5	1.5	-	1.4	1.4	-	1.3	1.3	-	1.4	1.4
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	1,116.0	1,116.0	-	1,617.4	1,617.4	-	1,315.8	1,315.8	-	1,644.4	1,644.4
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,116.0	1,116.0	-	1,617.4	1,617.4	-	1,315.8	1,315.8	-	1,644.4	1,644.4

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
TRIPURA

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	19,664.6	54,764.6	74,429.1	30,608.9	60,646.6	91,255.5	22,014.8	63,448.4	85,463.2	25,177.1	80,095.2	105,272.3
I. DEVELOPMENTAL EXPENDITURE (A + B)	19,502.5	26,368.3	45,870.8	30,375.0	28,770.3	59,145.3	21,818.7	28,898.9	50,717.6	25,008.8	30,685.1	55,693.9
A. Social Services (1 to 12)	15,399.4	16,444.0	31,843.4	23,118.2	17,888.5	41,006.7	17,577.0	18,633.9	36,210.9	18,385.0	19,850.1	38,235.1
1. Education, Sports, Art and Culture	3,530.8	11,494.9	15,025.7	6,411.3	13,092.6	19,503.8	5,016.4	13,069.6	18,086.0	5,617.0	14,480.7	20,097.7
2. Medical and Public Health	1,184.5	2,371.2	3,555.7	1,685.1	2,292.7	3,977.7	1,669.4	2,112.7	3,782.1	1,771.6	2,445.8	4,217.4
3. Family Welfare	1,374.2	506.2	1,880.5	2,091.2	—	2,091.2	1,292.1	504.9	1,797.0	1,651.2	—	1,651.2
4. Water Supply and Sanitation	753.5	236.1	989.5	720.4	535.4	1,255.7	803.2	566.8	1,370.1	754.3	508.4	1,262.7
5. Housing	—	26.8	26.8	—	35.0	35.0	—	22.5	22.5	—	45.0	45.0
6. Urban Development	1,248.6	68.0	1,316.6	1,062.4	194.3	1,256.7	490.4	303.9	794.2	944.7	33.6	978.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,976.6	175.4	3,152.0	3,905.6	249.9	4,155.4	3,056.5	279.6	3,336.1	2,092.5	224.4	2,316.8
8. Labour and Labour Welfare	228.6	163.8	392.4	221.0	175.6	396.7	320.4	192.0	512.5	264.7	233.1	497.8
9. Social Security and Welfare	3,416.8	916.1	4,332.9	6,303.0	1,110.5	7,413.5	4,273.1	1,019.5	5,292.7	4,571.4	1,313.7	5,885.2
10. Nutrition	586.6	11.7	598.3	624.6	11.1	635.8	559.3	10.5	569.8	623.6	6.4	630.0
11. Relief on account of Natural Calamities	—	299.7	299.7	—	—	—	0.5	329.6	330.1	1.9	320.0	321.9
12. Others*	99.2	174.1	273.3	93.6	191.6	285.2	95.6	222.3	317.8	92.0	239.2	331.2
B. Economic Services (1 to 9)	4,103.1	9,924.3	14,027.4	7,256.8	10,861.8	18,138.6	4,241.7	10,265.0	14,506.8	6,623.8	10,834.9	17,458.8
1. Agriculture and Allied Activities (i to xii)	2,774.4	2,832.9	5,607.3	4,465.9	3,109.9	7,575.7	2,948.3	3,423.0	6,371.3	2,930.2	3,731.6	6,661.8
i) Crop Husbandry	1,982.5	1,142.2	3,124.7	3,373.0	1,243.7	4,616.7	1,839.5	1,580.6	3,420.1	1,953.2	1,751.9	3,705.1
ii) Soil and Water Conservation	8.6	69.5	78.1	13.0	63.3	76.3	11.5	61.0	72.5	4.8	66.8	71.6
iii) Animal Husbandry	195.9	436.1	632.0	306.6	521.8	828.4	247.7	501.9	749.6	305.6	558.1	863.7
iv) Dairy Development	65.1	11.4	76.6	60.4	12.0	72.4	55.4	13.1	68.4	60.2	12.4	72.7
v) Fisheries	209.6	218.1	427.8	219.4	289.0	508.4	357.0	245.4	602.4	208.7	239.6	448.3
vi) Forestry and Wild Life	243.6	656.2	899.8	417.1	648.2	1,065.3	382.3	661.6	1,043.8	291.8	706.6	998.3
vii) Plantations	—	—	—	—	—	—	2.5	—	2.5	—	—	—
viii) Food Storage and Warehousing	12.7	162.2	174.8	16.4	178.9	195.4	14.9	182.0	196.9	16.0	199.7	215.6
ix) Agricultural Research and Education	7.7	—	7.7	12.8	—	12.8	11.4	—	11.4	12.7	—	12.7
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	46.7	137.1	183.8	45.1	153.0	198.1	25.3	177.4	202.6	77.1	196.6	273.7
xii) Other Agricultural Programmes	2.0	—	2.0	2.0	—	2.0	1.0	—	1.0	—	—	—
2. Rural Development	663.8	1,822.5	2,486.3	1,936.8	2,167.7	4,104.5	669.4	1,503.4	2,172.8	1,089.7	1,882.3	2,972.0
3. Special Area Programmes	29.1	—	29.1	92.1	—	92.1	39.9	—	39.9	32.8	—	32.8
4. Irrigation and Flood Control	41.4	488.2	529.6	37.5	578.7	616.1	22.4	651.2	673.6	15.9	720.6	736.5
of which:												
i) Major and Medium Irrigation	1.4	—	1.4	2.9	—	2.9	2.7	—	2.7	2.3	—	2.3
ii) Minor Irrigation	8.3	410.0	418.3	11.3	444.9	456.3	11.0	497.7	508.7	10.7	514.6	525.3
iii) Flood Control and Drainage	31.7	78.3	109.9	23.2	133.7	157.0	8.8	153.5	162.2	2.9	206.0	208.9
Energy	31.7	731.5	763.1	14.6	731.6	746.2	11.3	870.3	881.5	17.0	1,030.2	1,047.2
of which: Power	20.0	719.0	739.0	—	713.1	713.1	—	853.8	853.8	—	1,010.5	1,010.5
5. Industry and Minerals (i to iii)	366.7	281.5	648.2	453.5	317.9	771.4	293.4	341.6	635.0	331.0	358.1	689.1
i) Village and Small Industries	208.1	278.0	486.1	283.7	312.9	596.6	182.0	337.6	519.5	152.3	353.6	505.9
ii) Industries*	—	—	—	—	—	—	—	—	—	—	—	—
iii) Others**	158.6	3.5	162.1	169.8	5.0	174.8	111.4	4.0	115.4	178.7	4.5	183.2

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislative (Contd.)
TRIPURA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	121.4 117.5 3.9	2,840.2 2,438.9 401.3	2,961.6 2,556.4 405.2	83.8 80.3 3.5	2,984.5 2,501.4 484.4	3,068.3 2,580.7 487.9	105.8 102.6 3.2	2,740.7 2,243.0 497.7	2,846.5 2,345.6 500.9	19.2 — 19.2	2,363.7 1,880.0 483.7	2,382.8 1,880.0 502.8
8. Science, Technology and Environment	33.6	14.4	48.0	41.6	20.2	61.8	30.9	18.9	49.8	46.3	19.5	65.8
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	41.2 4.7 11.2 18.2 7.1	913.1 28.2 7.6 775.8 101.5	954.3 32.9 18.8 794.0 108.6	131.0 5.1 83.8 26.8 15.5	971.4 31.0 10.1 838.3 92.0	1,102.4 36.0 93.9 865.1 107.4	120.3 5.1 29.7 74.3 11.2	716.1 31.6 10.0 559.6 114.9	836.4 36.6 39.7 633.9 126.1	2,141.8 2,053.4 15.4 61.1 12.0	729.0 33.7 11.1 577.2 107.0	2,870.8 2,087.1 26.5 638.3 119.0
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	162.1	26,598.0	26,760.1	233.8	29,640.7	29,874.5	196.1	32,570.2	32,766.3	168.3	47,430.8	47,599.1
A. Organs of State	3.0	968.4	971.4	—	1,027.6	1,027.6	—	1,173.5	1,173.5	—	1,190.0	1,190.0
B. Fiscal Services (i + ii)	4.0	456.0	460.0	5.0	622.4	627.4	2.1	583.3	585.4	6.0	615.2	621.2
i) Collection of Taxes and Duties	4.0	435.4	439.4	5.0	594.0	598.9	2.1	554.2	556.3	6.0	582.7	588.7
ii) Other Fiscal Services	—	20.6	20.6	—	28.5	28.5	—	29.2	29.2	—	32.5	32.5
C. Interest Payments and Servicing of Debt (1 + 2)	—	6,816.8	6,816.8	—	7,214.8	7,214.8	—	8,416.1	8,416.1	—	9,996.4	9,996.4
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	6,816.8	6,816.8	—	7,214.8	7,214.8	—	8,416.1	8,416.1	—	9,996.4	9,996.4
i) Interest on Loans from the Centre	—	266.7	266.7	—	287.5	287.5	—	256.4	256.4	—	282.4	282.4
ii) Interest on Internal Debt of which:	—	4,152.2	4,152.2	—	4,514.5	4,514.5	—	5,447.0	5,447.0	—	6,899.0	6,899.0
(a) Interest on Market Loans	—	2,421.9	2,421.9	—	2,240.0	2,240.0	—	2,900.0	2,900.0	—	3,950.0	3,950.0
(b) Interest on NSSF	—	1,212.1	1,212.1	—	1,300.0	1,300.0	—	1,280.0	1,280.0	—	1,430.0	1,430.0
iii) Interest on Small Savings, Provident Funds, etc.	—	2,397.9	2,397.9	—	2,411.2	2,411.2	—	2,702.5	2,702.5	—	2,803.0	2,803.0
iv) Others	—	—	—	—	1.6	1.6	—	10.3	10.3	—	12.0	12.0
D. Administrative Services (i to v)	155.1	9,985.0	10,140.1	228.9	12,398.3	12,627.2	194.0	12,261.4	12,455.4	162.3	23,429.2	23,591.5
i) Secretariat - General Services	—	444.1	444.1	—	543.3	543.3	—	489.0	489.0	—	527.5	527.5
ii) District Administration	41.2	401.4	442.6	49.6	463.4	513.0	29.0	446.4	475.3	37.0	570.7	607.7
iii) Police	28.0	7,574.5	7,602.5	10.2	9,247.7	9,257.9	—	9,463.9	9,463.9	—	10,581.1	10,581.1
iv) Public Works	39.0	580.3	619.3	70.8	770.4	841.2	55.5	559.6	615.1	23.0	1,625.0	1,648.0
v) Others ++	46.8	984.7	1,031.6	96.3	1,373.5	1,471.8	109.5	1,302.6	1,412.1	102.3	10,124.9	10,227.2
E. Pensions	—	8,371.8	8,371.8	—	8,377.5	8,377.5	—	10,135.8	10,135.8	—	12,200.0	12,200.0
F. Miscellaneous General Services of which:	—	—	—	—	0.1	0.1	—	0.1	0.1	—	0.1	0.1
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions of which:	—	1,798.2	1,798.2	—	2,235.6	2,235.6	—	1,979.3	1,979.3	—	1,979.3	1,979.3
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	1,798.2	1,798.2	—	2,235.6	2,235.6	—	1,979.3	1,979.3	—	1,979.3	1,979.3

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND

(₹ Million)

Item	2014-15 (Accounts)		2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	56,321.6	155,315.4	211,637.1	74,591.7	182,791.6	257,383.3	78,692.9	178,614.3	257,307.2	100,000.2	222,503.7	322,504.0
I. DEVELOPMENTAL EXPENDITURE (A + B)	55,766.0	75,035.6	130,801.6	73,969.7	83,839.1	157,808.8	78,111.8	82,511.8	160,623.6	99,688.3	98,976.2	198,664.5
A. Social Services (1 to 12)	37,569.0	54,667.8	92,236.9	52,462.8	61,401.9	113,864.7	56,358.0	60,151.7	116,509.7	70,765.9	71,411.1	142,177.0
1. Education, Sports, Art and Culture	8,855.9	38,320.5	47,176.4	10,269.8	44,182.1	54,452.0	11,692.9	43,179.2	54,872.1	14,299.9	52,178.2	66,478.2
2. Medical and Public Health	4,549.4	6,815.3	11,364.7	6,679.4	8,993.9	15,673.4	6,938.9	15,577.0	7,680.8	9,349.8	17,030.6	
3. Family Welfare	1,086.5	—	1,086.5	1,489.1	—	1,489.1	1,201.9	—	1,201.9	1,537.7	—	1,537.7
4. Water Supply and Sanitation	5,901.5	1,955.5	7,857.1	3,213.3	1,050.0	4,263.3	3,535.1	1,050.0	4,585.1	4,169.2	1,300.0	5,469.2
5. Housing	—	20.6	20.6	—	26.6	26.6	—	26.6	26.6	—	31.0	31.0
6. Urban Development	412.4	120.5	532.9	1,423.9	166.3	1,590.2	4,004.1	178.0	4,182.1	6,552.4	239.8	6,792.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,321.8	1,033.8	3,355.6	2,683.2	1,036.4	3,719.6	2,547.4	1,007.0	3,554.4	3,846.5	1,152.2	4,998.7
8. Labour and Welfare	213.6	1,061.9	1,275.5	607.4	1,141.0	1,748.4	352.8	998.0	1,350.8	526.6	1,303.5	1,830.1
9. Social Security and Welfare	9,672.7	1,595.7	11,268.4	11,194.0	1,398.6	12,592.6	12,244.8	1,483.4	13,728.2	13,368.1	1,784.4	15,152.5
10. Nutrition	—	—	—	—	—	—	—	—	—	—	—	—
11. Relief on account of Natural Calamities	4,019.7	3,078.8	7,098.5	14,069.0	3,010.0	17,079.0	13,258.1	3,010.0	16,268.1	18,095.6	3,220.0	21,315.6
12. Others*	535.5	665.2	1,200.7	833.6	397.0	1,230.6	582.0	581.5	1,163.4	689.1	852.2	1,541.3
B. Economic Services (1 to 9)	18,197.0	20,367.7	38,564.7	21,506.9	22,437.2	43,944.1	21,753.8	22,360.1	44,113.9	28,922.4	27,565.1	56,487.5
1. Agriculture and Allied Activities (i to xii)	4,560.2	10,939.3	15,499.6	6,461.1	12,308.1	18,769.2	5,837.8	12,228.3	18,066.1	9,589.7	15,406.0	24,995.7
i) Crop Husbandry	2,841.5	2,106.7	4,948.2	4,292.9	2,137.1	6,430.0	3,760.6	2,982.1	6,742.7	6,220.3	3,949.4	10,169.7
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	183.5	1,238.4	1,421.9	272.3	1,372.7	1,644.9	252.4	1,380.1	1,632.5	438.3	1,761.2	2,199.5
iv) Dairy Development	259.7	62.3	322.0	242.9	75.9	318.8	272.7	72.3	345.0	328.6	88.8	417.4
v) Fisheries	22.4	68.3	90.7	45.2	99.3	144.5	32.6	82.1	114.7	53.6	115.1	168.7
vi) Forestry and Wild Life	746.1	4,052.9	4,799.0	1,132.6	3,936.5	5,069.1	947.6	3,723.7	4,671.3	2,027.2	4,503.6	6,530.8
vii) Plantations	—	6.0	6.0	—	6.0	6.0	—	6.0	6.0	—	6.0	6.0
viii) Food Storage and Warehousing	—	1,973.0	1,973.0	—	3,179.3	3,179.3	—	2,479.3	2,479.3	—	3,301.0	3,301.0
ix) Agricultural Research and Education	246.2	1,260.7	1,506.9	289.6	1,281.2	1,570.8	289.6	1,281.2	1,570.8	294.8	1,368.2	1,663.1
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	260.8	171.1	431.9	185.7	220.1	405.8	282.4	221.4	503.7	228.8	312.6	539.5
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	12,326.4	2,692.1	15,018.4	13,624.3	3,154.3	16,778.6	13,592.6	3,199.3	16,791.9	16,506.5	3,804.9	20,311.4
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	0.7	3,565.5	3,566.1	11.8	3,919.1	3,930.9	6.8	3,906.8	3,913.6	11.9	4,604.6	4,616.5
of which:												
i) Major and Medium Irrigation	—	2,709.9	2,709.9	11.1	3,135.1	3,146.2	6.1	3,027.6	3,033.7	11.2	3,636.8	3,648.0
ii) Minor Irrigation	—	807.3	807.3	0.7	744.0	744.7	0.7	819.2	819.9	0.7	907.9	908.6
iii) Flood Control and Drainage	0.7	48.2	48.9	—	40.0	40.0	—	60.0	60.0	—	60.0	60.0
5. Energy	16.3	36.6	53.0	36.4	37.4	73.8	199.7	37.4	237.1	120.0	44.6	164.6
of which: Power	—	0.6	0.6	9.0	1.4	10.4	0.1	1.4	1.5	0.1	1.4	1.5
6. Industry and Minerals (i to iii)	259.6	323.4	583.0	385.6	358.6	695.2	589.4	360.4	949.8	1,348.7	407.7	1,756.4
i) Village and Small Industries	241.4	268.3	509.7	200.8	283.7	484.5	453.7	283.7	737.4	1,200.0	314.7	1,514.8
ii) Industries@	18.2	55.1	73.3	135.7	74.9	210.6	135.7	76.7	212.4	148.7	92.9	241.6
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	263.6 263.6 -	2,475.7 2,040.5 435.3	2,739.4 2,304.1 435.3	282.6 281.6 1.0	2,207.5 1,757.0 450.5	2,490.1 2,038.6 451.5	488.6 485.6 3.0	2,175.1 1,757.0 418.1	2,663.7 2,242.6 421.1	511.6 499.6 12.0	2,716.7 2,095.0 621.7	3,228.3 2,594.6 633.7	
8. Science, Technology and Environment i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	78.5 691.6 87.2 594.7 0.4 9.3	10.7 324.5 25.7 88.7 35.9 174.1	89.2 1,016.1 112.9 683.4 36.3 183.4	159.4 594.8 43.0 395.0 34.6 122.3	10.7 441.4 39.0 120.9 66.4 215.0	170.1 1,036.2 82.0 515.9 101.0 337.3	461.1 577.8 43.0 378.0 34.6 122.3	10.7 442.1 39.0 109.4 66.4 227.3	471.8 1,020.0 82.0 487.4 101.0 349.5	201.7 632.3 40.3 415.0 35.5 141.5	10.7 569.9 43.5 178.5 85.0 263.0	212.4 1,202.2 83.8 593.5 120.4 404.5	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	555.7	73,467.2	74,022.8	622.0	88,486.3	89,108.3	581.1	87,953.4	88,534.5	312.0	110,984.2	111,296.2	
A. Organs of State	235.6	3,216.6	3,452.3	250.0	2,851.3	3,101.3	250.0	3,107.4	3,357.4	50.0	4,120.9	4,170.9	
B. Fiscal Services (i + ii)	320.0	3,686.3	4,008.3	371.2	4,393.5	4,764.6	330.3	5,645.4	5,975.7	262.0	5,485.0	5,747.0	
i) Collection of Taxes and Duties ii) Other Fiscal Services	320.0 -	3,641.9 46.4	3,961.9 46.4	371.2 -	4,328.8 64.7	4,699.9 64.7	330.3 -	5,582.7 62.7	5,913.0 62.7	262.0 -	5,418.2 66.8	5,680.2 66.8	
C. Interest Payments and Servicing of Debt (1 + 2)	-	24,056.1	24,056.1	-	34,351.4	34,351.4	-	31,524.9	31,524.9	-	40,060.6	40,060.6	
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	550.0	550.0	-	500.0	500.0	-	1,100.0	1,100.0	
2. Interest Payments (i to iv)	-	24,056.1	24,056.1	-	33,801.4	33,801.4	-	31,024.9	31,024.9	-	38,960.6	38,960.6	
i) Interest on Loans from the Centre ii) Interest on Internal Debt of which:	-	379.4	379.4	-	550.0	550.0	-	500.0	500.0	-	610.0	610.0	
(a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc.	-	18,532.6	18,532.6	-	26,198.8	26,198.8	-	24,002.3	24,002.3	-	30,461.8	30,461.8	
(a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc.	-	9,212.5	9,212.5	-	14,498.6	14,498.6	-	12,492.1	12,492.1	-	17,191.6	17,191.6	
(a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc.	-	7,797.8	7,797.8	-	8,800.0	8,800.0	-	8,800.0	8,800.0	-	10,000.0	10,000.0	
iv) Others	-	4,696.4	4,696.4	-	5,150.0	5,150.0	-	5,120.0	5,120.0	-	5,786.0	5,786.0	
D. Administrative Services (i to v)	-	17,984.4	17,984.4	0.8	20,651.2	20,652.0	0.8	20,508.3	20,509.2	-	26,030.3	26,030.3	
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	-	1,347.6	1,347.6	0.8	1,489.4	1,490.2	0.8	1,616.4	1,617.2	-	1,973.1	1,973.1	
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	-	900.1	900.1	-	1,068.4	1,068.4	-	1,135.8	1,135.8	-	1,468.2	1,468.2	
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	-	10,699.3	10,699.3	-	11,696.0	11,696.0	-	11,584.9	11,584.9	-	15,085.3	15,085.3	
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	-	3,469.0	3,469.0	-	4,352.9	4,352.9	-	3,905.9	3,905.9	-	4,364.4	4,364.4	
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	-	1,568.4	1,568.4	-	2,044.6	2,044.6	-	2,265.4	2,265.4	-	3,139.4	3,139.4	
E. Pensions F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	24,519.1	24,519.1	-	26,239.0	26,239.0	-	27,167.3	27,167.3	-	35,287.3	35,287.3	
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	2.6	2.6	-	-	-	-	0.1	0.1	-	-	-	
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	6,812.7	6,812.7	-	10,466.3	10,466.3	-	8,149.1	8,149.1	-	12,543.3	12,543.3	
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	6,812.7	6,812.7	-	10,466.3	10,466.3	-	8,149.1	8,149.1	-	12,543.3	12,543.3	

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
UTTAR PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	2	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	332,624.5	1,377,648.8	1,710,273.3		503,451.6	1,654,110.2	2,157,561.8	520,831.6	1,772,710.1	2,293,541.7	591,610.8	1,941,934.5	2,533,545.4
I. DEVELOPMENTAL EXPENDITURE (A + B)	332,228.5	625,681.7	957,910.2		502,939.3	743,623.5	1,246,562.8	520,322.0	921,981.1	1,442,303.1	590,650.0	907,460.1	1,498,110.2
A. Social Services (1 to 12)	266,733.7	340,324.1	609,057.9		402,310.0	447,389.0	849,699.0	430,638.7	476,377.2	907,015.9	483,873.1	534,025.2	1,017,898.3
1. Education, Sports, Art and Culture	100,372.1	239,118.4	339,490.5		149,698.1	317,307.0	467,005.2	167,199.2	280,452.5	447,661.7	189,282.4	334,039.7	523,322.1
2. Medical and Public Health	6,368.0	55,021.1	61,389.1		9,904.7	69,896.1	79,800.8	10,243.3	65,036.9	75,280.2	13,694.4	78,558.8	92,253.1
3. Family Welfare	39,331.6	36.6	39,368.2		58,249.1	39.4	58,288.5	56,995.9	39.4	57,035.3	62,235.1	41.3	62,276.5
4. Water Supply and Sanitation	1,868.6	41.0	1,909.6		8,157.5	41.0	8,198.5	10,145.2	41.0	10,186.2	11,152.5	45.0	11,197.5
5. Housing	-	719.7	719.7		-	826.7	826.7	-	826.7	826.7	-	857.8	857.8
6. Urban Development	7,580.0	10,273.9	17,854.0		15,554.5	16,704.8	32,259.3	15,342.5	21,012.9	36,355.4	25,956.1	28,278.1	54,234.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,911.1	6,739.0	17,650.1		34,736.2	14,535.7	49,271.9	48,848.6	14,653.5	63,502.1	37,322.3	14,967.3	52,289.6
8. Labour and Welfare	6,580.7	3,742.4	10,323.1		8,181.5	5,049.8	13,231.3	8,164.9	4,602.9	12,767.9	5,214.3	5,489.4	10,703.7
9. Social Security and Welfare	95,708.1	18,327.4	114,035.5		117,811.9	15,495.5	133,307.5	113,682.6	19,627.1	133,309.7	138,991.1	17,669.0	156,660.1
10. Nutrition	-	-	-		-	-	-	-	-	-	-	-	-
11. Relief on account of Natural Calamities	-	4,871.0	4,871.0		-	4,785.0	4,785.0	-	65,921.8	65,921.8	-	49,710.0	49,710.0
12. Others*	13.6	1,433.7	1,447.2		16.5	2,708.0	2,724.5	16.5	4,162.5	4,179.0	25.0	4,368.7	4,383.7
B. Economic Services (1 to 9)	63,494.8	285,357.6	348,852.4		100,629.3	296,234.4	396,863.7	89,683.3	445,604.0	535,287.3	106,776.9	373,435.0	480,211.9
1. Agriculture and Allied Activities (i to xii)	20,386.7	35,879.1	56,265.8		27,693.7	33,675.1	61,368.8	28,046.8	31,121.1	59,167.9	32,881.8	35,620.0	68,501.8
i) Crop Husbandry	11,944.2	9,364.8	21,309.1		17,158.4	10,513.3	27,671.7	17,475.6	9,762.3	27,237.9	20,483.1	10,979.4	31,462.5
ii) Soil and Water Conservation	5,070.6	1,750.6	6,821.3		5,211.1	2,072.6	7,283.7	5,211.1	1,869.3	7,080.3	5,017.0	2,199.9	7,217.0
iii) Animal Husbandry	868.2	6,013.2	6,881.4		2,159.1	6,846.1	9,005.3	2,181.4	6,255.1	8,436.5	3,621.4	7,586.8	11,208.2
iv) Dairy Development	622.9	182.0	804.9		712.2	241.7	954.0	708.3	218.8	927.2	1,015.6	238.5	1,254.1
v) Fisheries	267.6	458.7	726.2		394.5	629.2	1,023.7	413.7	575.7	989.4	229.6	680.4	910.0
vi) Forestry and Wild Life	323.2	4,919.2	5,242.4		293.2	6,097.9	6,391.1	291.4	5,520.2	5,811.6	258.3	6,719.6	6,978.0
vii) Plantations	-	47.5	47.5		-	59.1	59.1	-	53.8	53.8	-	69.4	69.4
viii) Food Storage and Warehousing	-	1,467.6	1,467.6		-	2,191.3	2,191.3	-	2,037.2	2,037.2	-	1,922.0	1,922.0
ix) Agricultural Research and Education	110.3	1,442.0	1,552.3		184.6	1,506.1	1,690.7	185.1	1,538.1	1,723.2	173.1	1,701.7	1,874.8
x) Agricultural Finance Institutions	-	-	-		-	-	-	-	-	-	-	-	-
xi) Co-operation	1,179.6	10,105.7	11,285.3		1,580.5	3,350.5	4,931.0	1,580.2	3,139.8	4,720.0	2,083.7	3,350.3	5,434.0
xii) Other Agricultural Programmes	-	127.7	127.7		-	167.2	167.2	-	150.7	150.7	-	172.0	172.0
2. Rural Development	29,515.4	33,404.7	62,920.2		46,394.3	51,974.2	98,368.5	42,120.7	61,608.7	103,729.4	46,969.9	77,210.0	124,179.9
3. Special Area Programmes	3,732.7	-	3,732.7		8,733.8	-	8,733.8	860.6	-	860.6	585.1	-	585.1
4. Irrigation and Flood Control	6,380.1	47,105.9	53,486.0		9,470.5	60,104.7	69,575.2	8,900.4	52,560.3	61,460.7	9,097.5	60,103.1	69,200.5
of which:													
i) Major and Medium Irrigation	3,064.5	31,145.5	34,210.0		4,622.4	48,100.0	52,722.3	4,205.6	41,170.8	45,376.4	5,097.1	47,119.1	52,216.1
ii) Minor Irrigation	1,666.7	14,215.7	15,882.4		1,742.8	11,014.7	12,757.5	1,744.3	10,399.6	12,143.8	1,911.8	11,895.0	13,806.8
iii) Flood Control and Drainage	-	1,744.8	1,744.8		-	990.0	990.0	-	990.0	990.0	-	1,089.0	1,089.0
Energy	748.2	122,653.6	123,401.8		1,643.8	94,154.1	95,797.8	2,871.3	229,202.9	232,074.2	975.1	138,450.6	139,425.7
of which: Power	-	122,424.4	122,424.4		-	93,903.0	93,903.0	-	228,951.8	228,951.8	-	138,164.9	138,164.9
5. Industry and Minerals (i to iii)	2,152.7	7,861.2	10,013.9		5,431.7	14,819.9	20,251.7	5,603.0	29,922.8	35,525.8	14,807.3	16,249.8	31,057.2
i) Village and Small Industries	1,516.9	1,629.5	3,146.4		3,345.1	3,467.6	6,812.8	3,414.8	3,352.2	6,767.0	3,199.9	3,609.2	6,809.1
ii) Industries@	629.8	6,222.3	6,852.1		1,891.6	11,341.5	13,233.1	1,983.2	26,559.8	28,543.0	6,607.4	12,598.8	19,206.2
iii) Others**	6.0	9.4	15.4		195.0	10.8	205.8	205.0	10.8	215.8	5,000.0	41.9	5,041.9

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
UTTAR PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL	13
7. Transport and Communications (i + ii)	28.9	31,703.4	31,732.3		337.5	32,648.2	32,985.7		352.9	32,564.2	32,917.1		27.5	35,425.7	35,453.2	
i) Roads and Bridges	-	30,315.4	30,315.4		-	31,234.5	31,234.5		-	31,234.5	31,234.5		-	33,344.4	33,344.4	
ii) Others @	28.9	1,388.0	1,416.9		337.5	1,413.7	1,751.2		352.9	1,329.6	1,682.5		27.5	2,081.3	2,108.8	
8. Science, Technology and Environment	200.8	177.1	377.9		306.5	201.3	507.8		306.5	198.4	504.9		402.1	226.5	628.6	
9. General Economic Services (i to iv)	349.4	6,572.5	6,921.8		617.5	8,657.0	9,274.4		621.1	8,425.5	9,046.7		1,030.5	10,149.3	11,179.8	
i) Secretariat - Economic Services	14.3	973.8	988.2		10.7	1,190.4	1,201.1		10.2	1,085.5	1,085.7		15.1	1,344.0	1,359.1	
ii) Tourism	138.1	181.6	319.7		221.0	243.6	464.6		226.0	228.5	454.5		225.5	242.9	468.4	
iii) Civil Supplies	0.6	305.6	306.2		0.2	360.8	361.0		0.2	333.3	333.5		-	850.1	850.1	
iv) Others +	196.3	5,111.5	5,307.8		385.6	6,862.2	7,247.8		384.7	6,778.3	7,163.0		789.9	7,712.2	8,502.2	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	396.0	642,661.3	643,057.3		512.3	808,720.3	809,232.5		509.7	748,915.6	749,425.2		960.8	927,599.2	928,560.0	
A. Organs of State	-	18,964.0	18,964.0		-	22,306.9	22,306.9		-	22,041.0	22,041.0		-	28,940.4	28,940.4	
B. Fiscal Services (i + ii)	277.2	28,012.3	28,289.6		400.0	34,382.7	34,782.7		400.0	31,208.8	31,608.8		517.1	40,214.9	40,732.0	
i) Collection of Taxes and Duties	277.2	27,951.1	28,072.4		400.0	34,081.7	34,481.7		400.0	30,933.2	31,333.2		517.1	39,895.5	40,412.6	
ii) Other Fiscal Services	-	217.2	217.2		-	301.0	301.0		-	275.6	275.6		-	319.4	319.4	
C. Interest Payments and Servicing of Debt (1 + 2)	-	233,644.4	233,644.4		-	286,852.2	286,852.2		-	286,802.7	282,802.7		-	381,063.1	381,063.1	
1. Appropriation for Reduction or Avoidance of Debt	-	45,000.0	45,000.0		-	75,682.5	75,682.5		-	69,667.8	69,667.8		-	107,723.5	107,723.5	
2. Interest Payments (i to iv)	-	188,644.4	188,644.4		-	211,169.7	211,169.7		-	213,134.9	213,134.9		-	273,339.6	273,339.6	
i) Interest on Loans from the Centre	-	11,250.1	11,250.1		-	10,245.6	10,245.6		-	10,200.2	10,200.2		-	9,251.1	9,251.1	
ii) Interest on Internal Debt of which:	-	139,926.9	139,926.9		-	157,819.2	157,819.2		-	163,829.9	163,829.9		-	222,957.0	222,957.0	
(a) Interest on Market Loans	-	75,627.8	75,627.8		-	93,092.0	93,092.0		-	90,626.2	90,626.2		-	114,399.9	114,399.9	
(b) Interest on NSSF	-	57,954.8	57,954.8		-	57,784.5	57,784.5		-	60,972.4	60,972.4		-	61,799.0	61,799.0	
iii) Interest on Small Savings, Provident Funds, etc.	-	36,814.0	36,814.0		-	42,451.4	42,451.4		-	38,451.2	38,451.2		-	40,478.1	40,478.1	
iv) Others	-	653.5	653.5		-	653.5	653.5		-	653.5	653.5		-	653.5	653.5	
D. Administrative Services (i to v)	115.8	138,638.0	138,753.7		112.3	176,727.2	176,839.5		109.7	163,124.4	163,234.0		443.7	191,982.5	192,426.2	
i) Secretariat - General Services	-	3,700.4	3,700.4		-	4,727.3	4,727.3		61.9	4,283.1	4,345.0		50.0	5,158.8	5,208.8	
ii) District Administration	-	6,204.2	6,204.2		-	7,811.3	7,811.3		-	7,120.5	7,120.5		15.0	8,193.7	8,208.7	
iii) Police	-	103,451.1	103,451.1		-	120,670.4	120,670.4		-	109,870.8	109,870.8		-	131,211.7	131,211.7	
iv) Public Works	27.0	6,677.0	6,704.1		46.1	20,719.4	20,765.5		43.7	18,810.8	18,854.5		71.2	22,760.1	22,831.3	
v) Others ++	88.7	18,605.2	18,693.9		66.2	22,798.9	22,865.1		4.1	23,039.3	23,043.3		307.4	24,658.3	24,965.7	
E. Pensions	3.0	223,046.1	223,046.1		-	288,052.3	288,052.3		-	249,340.8	249,340.8		-	285,027.6	285,027.6	
F. Miscellaneous General Services of which:	3.0	356.5	359.5		-	398.9	398.9		-	397.9	397.9		-	370.7	370.7	
Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-	
III. Grants-in-Aid and Contributions of which:	-	109,305.7	109,305.7		-	101,766.5	101,766.5		-	101,813.4	101,813.4		-	106,875.2	106,875.2	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	109,305.7	109,305.7		-	101,766.5	101,766.5		-	101,813.4	101,813.4		-	106,875.2	106,875.2	

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
WEST BENGAL

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL EXPENDITURE (I+II-III)	297,743.4	738,772.6	1,036,516.1	337,287.6	793,714.6	1,131,002.2	375,558.8	817,484.2	1,193,043.0	383,444.4	911,858.9	1,295,303.3				
I. DEVELOPMENTAL EXPENDITURE (A + B)	295,431.4	307,693.8	603,125.3	334,202.7	322,187.8	656,390.5	372,236.4	350,350.3	722,586.8	380,854.2	400,552.6	781,406.8				
A. Social Services (1 to 12)	159,348.5	242,208.2	401,556.7	211,822.7	246,097.6	457,920.3	184,843.9	273,726.9	458,570.8	232,611.5	310,816.6	543,428.1				
1. Education, Sports, Art and Culture	55,261.4	150,812.0	206,073.4	94,809.5	152,115.1	246,924.6	56,381.8	150,704.5	207,086.3	99,854.5	156,481.4	256,335.9				
2. Medical and Public Health	15,382.0	31,815.4	47,197.4	9,745.6	35,135.7	44,881.3	15,124.0	34,442.0	49,566.0	11,411.2	39,878.0	51,289.2				
3. Family Welfare	4,296.3	1,606.0	5,902.2	4,097.2	1,383.5	5,480.7	1,697.0	1,722.0	3,419.0	4,343.2	1,864.9	6,208.1				
4. Water Supply and Sanitation	9,351.0	3,975.3	13,326.3	12,747.9	3,643.5	16,391.4	12,744.0	3,606.8	16,350.8	16,161.7	4,512.2	20,673.9				
5. Housing	33.0	1,179.9	1,212.9	145.0	1,471.8	1,616.8	162.1	1,454.5	1,616.6	140.0	1,607.2	1,747.2				
6. Urban Development	13,507.5	24,761.3	38,268.8	23,838.2	20,258.0	44,096.2	22,489.7	21,887.6	44,377.3	23,019.5	29,329.3	52,348.8				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	9,532.2	1,659.9	11,192.0	8,680.5	2,610.8	11,291.3	15,531.4	2,646.1	18,177.5	11,427.6	2,868.3	14,295.8				
8. Labour and Welfare	1,790.0	1,271.3	3,061.3	730.2	1,465.0	2,195.2	670.2	1,884.8	2,555.0	849.0	2,110.3	2,959.3				
9. Social Security and Welfare	38,707.1	18,270.6	56,977.7	45,238.6	20,561.0	65,799.6	50,233.1	40,823.7	91,056.8	52,395.3	64,143.2	116,538.5				
10. Nutrition	9,687.7	253.7	9,941.4	9,814.5	8.3	9,822.8	7,074.5	8.7	7,083.2	10,711.8	9.5	10,721.3				
11. Relief on account of Natural Calamities	3.4	3,705.1	3,708.5	6.5	3,890.0	3,896.5	12.6	10,689.1	10,701.7	3.8	3,890.0	3,893.8				
12. Others*	1,797.0	2,897.7	4,694.7	1,989.0	3,554.7	5,523.7	2,723.5	3,857.2	6,580.6	2,294.0	4,122.3	6,416.3				
B. Economic Services (1 to 9)	136,083.0	65,485.6	201,568.5	122,380.0	76,090.3	198,470.3	187,392.5	76,623.4	264,016.0	148,242.6	89,736.0	237,978.7				
1. Agriculture and Allied Activities (i to xii)	10,616.2	13,540.3	24,156.5	21,442.3	16,432.5	37,874.8	20,103.1	15,381.7	35,484.8	23,139.2	17,556.3	40,695.5				
i) Crop Husbandry	5,837.1	2,752.9	8,590.0	12,064.3	3,279.5	15,343.8	12,118.2	3,047.4	15,165.6	13,797.2	3,499.8	17,296.9				
ii) Soil and Water Conservation	331.3	213.9	545.2	649.0	241.5	890.5	645.7	240.4	886.1	712.9	273.0	985.9				
iii) Animal Husbandry	902.2	2,454.6	3,356.9	2,073.8	2,801.3	4,875.1	1,193.0	2,746.9	3,939.9	1,194.7	3,114.3	4,309.0				
iv) Dairy Development	127.0	1,046.1	1,173.1	497.0	1,375.9	1,872.9	319.8	1,295.9	1,615.6	220.0	1,440.1	1,660.1				
v) Fisheries	790.8	562.7	1,353.5	986.1	655.1	1,641.2	1,157.5	611.6	1,769.1	1,349.7	681.4	2,031.1				
vi) Forestry and Wild Life	1,023.2	2,842.6	3,865.9	2,195.9	3,381.2	5,577.1	2,281.1	3,241.2	5,522.3	2,478.7	3,772.0	6,250.7				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	151.0	1,539.3	1,690.2	121.0	1,911.2	2,032.2	193.0	1,685.4	1,878.4	130.0	2,015.1	2,145.1				
ix) Agricultural Research and Education	51.7	1,232.2	1,283.9	864.5	1,393.0	2,257.5	110.6	1,426.8	1,537.3	122.3	1,542.6	1,684.9				
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-				
xi) Co-operation	837.3	777.9	1,615.2	851.7	1,253.9	2,105.6	851.7	954.4	1,806.1	1,413.7	1,067.5	2,481.2				
xii) Other Agricultural Programmes	564.6	118.0	682.6	1,139.0	140.0	1,279.0	1,232.6	131.8	1,364.4	1,720.0	150.7	1,870.7				
2. Rural Development	104,425.9	21,221.8	125,647.8	73,951.9	24,110.1	98,062.0	135,323.1	26,940.5	162,263.6	93,941.5	36,664.1	130,605.6				
3. Special Area Programmes	9,043.2	5,480.1	14,523.3	9,672.9	5,002.4	14,675.3	10,304.0	5,170.5	15,474.6	10,801.9	5,548.6	16,350.5				
4. Irrigation and Flood Control	1,179.5	8,336.6	9,516.0	1,537.4	8,991.9	10,529.3	1,918.8	8,555.5	10,474.3	1,756.0	9,668.6	11,424.6				
of which:																
i) Major and Medium Irrigation	305.2	2,087.3	2,392.5	382.3	2,571.8	2,954.1	409.9	2,464.7	2,874.6	680.6	2,709.3	3,389.9				
ii) Minor Irrigation	105.2	4,593.9	4,699.2	160.1	4,545.7	4,705.8	223.4	4,237.5	4,460.9	137.6	4,762.3	4,899.9				
iii) Flood Control and Drainage	687.7	1,655.3	2,343.0	885.0	1,874.4	2,759.4	1,175.5	1,852.8	3,028.3	824.3	2,197.0	3,021.3				
5. Energy	1,191.2	2,353.6	3,544.8	1,120.0	6,016.9	7,136.9	5,193.3	6,001.1	11,194.4	1,480.0	6,001.1	7,481.1				
of which: Power	1,181.8	2,352.6	3,534.4	1,000.0	6,000.0	7,000.0	5,073.3	6,000.0	11,073.3	1,360.0	6,000.0	7,360.0				
6. Industry and Minerals (i to iii)	5,767.1	1,436.1	7,203.2	10,600.7	1,963.4	12,564.1	10,536.7	1,807.4	12,344.1	12,329.1	2,023.7	14,352.9				
i) Village and Small Industries	2,267.1	1,228.7	3,495.7	4,400.1	1,713.9	6,114.0	4,478.6	1,567.1	6,045.7	5,375.7	1,746.3	7,122.0				
ii) Industries@	3,500.0	207.5	3,707.5	6,200.6	249.5	6,450.1	6,058.1	240.3	6,298.4	6,953.4	277.4	7,230.9				
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
WEST BENGAL

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	2,573.5 1,150.4 1,423.1	11,488.1 5,771.7 5,716.4	14,061.6 6,922.1 7,139.5	4	1,385.8 355.6 1,030.2	11,683.4 6,261.7 5,422.7	13,069.2 6,616.3 6,452.9	1,905.9 355.6 1,550.3	10,770.0 4,310.6 6,459.4	12,676.0 4,666.2 8,009.7	1,607.9 391.5 1,216.4	10,118.1 4,684.7 5,433.4	11,725.9 5,076.2 6,649.7
8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	797.5 8.6 384.8 245.0 159.0	1,621.0 825.0 47.0 375.2 373.7	2,418.5 833.6 431.9 620.3 532.7	4	1,834.7 54.4 790.0 347.2 643.1	1,876.1 979.0 76.7 421.4 399.0	3,710.8 1,033.4 866.7 768.6 1,042.1	1,273.6 50.4 790.0 266.5 166.7	1,985.0 955.3 65.7 480.3 483.7	3,258.6 1,005.7 855.7 746.8 650.4	91.4 1,062.5 476.7 550.6 630.5	1,091.1 73.8 1,136.3 1,027.3 429.0	4,405.6 1,182.5 1,136.3 1,027.3 1,059.4
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,727.0	425,396.2	427,123.2		2,384.9	464,832.8	467,217.7	2,622.4	460,399.5	463,021.9	2,352.6	505,791.8	508,144.4
A. Organs of State	31.1	7,992.4	8,023.5		70.5	8,915.8	8,986.3	151.0	8,546.5	8,697.5	164.5	9,179.8	9,344.3
B. Fiscal Services (i + ii)	734.0	18,018.4	18,752.5		978.4	11,445.1	12,423.5	752.9	10,337.0	11,089.8	791.2	11,897.7	12,688.9
i) Collection of Taxes and Duties	734.0	17,956.0	18,690.0		978.4	11,108.1	12,086.5	752.9	10,009.9	10,762.8	791.2	11,559.6	12,350.8
ii) Other Fiscal Services	-	62.4	62.4		-	337.0	337.0	-	327.1	327.1	-	338.1	338.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	216,879.9	216,879.9		-	240,728.6	240,728.6	-	242,166.4	242,166.4	-	265,969.1	265,969.1
1. Appropriation for Reduction or Avoidance of Debt	-	1,000.0	1,000.0		-	4,000.0	4,000.0	-	4,000.0	4,000.0	-	4,000.0	4,000.0
2. Interest Payments (i to iv)	-	215,879.9	215,879.9		-	236,728.6	236,728.6	-	238,166.4	238,166.4	-	261,969.1	261,969.1
i) Interest on Loans from the Centre	-	7,905.9	7,905.9		-	10,755.9	10,755.9	-	9,432.6	9,432.6	-	9,432.6	9,432.6
ii) Interest on Internal Debt of which:	-	189,424.9	189,424.9		-	208,765.6	208,765.6	-	208,448.2	208,448.2	-	231,346.8	231,346.8
(a) Interest on Market Loans	-	108,257.9	108,257.9		-	126,710.7	126,710.7	-	123,517.0	123,517.0	-	143,043.7	143,043.7
(b) Interest on NSSF	-	76,698.1	76,698.1		-	77,006.0	77,006.0	-	80,200.3	80,200.3	-	82,699.9	82,699.9
iii) Interest on Small Savings, Provident Funds, etc.	-	11,017.7	11,017.7		-	8,506.7	8,506.7	-	11,585.0	11,585.0	-	12,138.5	12,138.5
iv) Others	-	7,531.4	7,531.4		-	8,700.4	8,700.4	-	8,700.5	8,700.5	-	9,051.2	9,051.2
D. Administrative Services (i to v)	961.8	60,367.3	61,329.2		1,336.0	64,811.7	66,147.7	1,718.6	65,203.1	66,921.6	1,396.9	73,234.9	74,631.8
i) Secretariat - General Services	495.2	1,622.7	2,118.0		311.0	1,954.0	2,265.0	624.1	1,964.5	2,588.6	290.5	2,222.1	2,512.6
ii) District Administration	-	1,603.9	1,603.9		-	1,657.0	1,657.0	-	1,632.9	1,632.9	-	1,858.7	1,858.7
iii) Police	4.5	43,701.6	43,706.2		246.0	45,253.7	45,499.7	246.0	46,989.3	47,235.3	155.6	53,364.1	53,519.7
iv) Public Works	147.7	4,485.5	4,633.2		298.4	5,381.9	5,680.3	368.4	4,879.5	5,247.9	426.6	4,942.4	5,369.0
v) Others ++	314.5	8,953.5	9,268.0		480.6	10,565.1	11,045.7	480.1	9,736.9	10,216.9	524.2	10,847.7	11,371.8
E. Pensions	-	121,282.1	121,282.1		-	138,247.9	138,247.9	-	132,865.2	132,865.2	-	144,168.2	144,168.2
F. Miscellaneous General Services of which:	-	856.1	856.1		-	683.7	683.7	-	1,281.4	1,281.4	-	1,342.1	1,342.1
Payment on account of State Lotteries	-	374.2	374.2		-	659.6	659.6	-	659.6	659.6	-	718.9	718.9
III. Grants-in-Aid and Contributions of which:	585.0	5,682.6	6,267.6		700.0	6,694.0	7,394.0	700.0	6,734.3	7,434.3	237.6	5,514.5	5,752.1
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	585.0	5,682.6	6,267.6		700.0	6,694.0	7,394.0	700.0	6,734.3	7,434.3	237.6	5,514.5	5,752.1

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ALL STATES

Item	2014-15 (Accounts)						2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN		NON-PLAN		TOTAL		PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13			
TOTAL EXPENDITURE (I+II-III)	4,193,887.2	12,178,990.7	16,372,877.9	5,798,065.9	13,436,521.0	19,581,727.7	5,819,355.1	13,705,229.3	19,892,333.5	6,749,231.9	15,171,835.2	22,365,346.2			
I. DEVELOPMENTAL EXPENDITURE (A + B)	4,103,565.9	6,300,380.7	10,403,946.6	5,649,906.6	6,632,296.4	12,469,403.7	5,698,412.5	7,125,073.9	13,041,284.7	6,605,459.2	7,443,144.2	14,322,824.6			
A. Social Services (1 to 12)	2,636,315.3	3,695,094.3	6,311,409.6	3,641,388.6	4,113,309.1	7,852,756.0	3,666,219.3	4,340,668.1	8,121,044.7	4,212,068.0	4,651,926.6	8,994,116.1			
1. Education, Sports, Art and Culture	824,581.6	2,329,675.6	3,154,257.3	1,113,360.8	2,703,951.6	3,869,754.6	1,089,866.7	2,619,789.3	3,773,927.5	1,243,403.5	2,908,319.7	4,224,358.9			
2. Medical and Public Health	234,374.1	471,579.8	705,953.9	307,031.0	554,688.6	880,517.8	332,781.9	541,775.1	895,552.6	392,558.5	606,248.2	1,022,793.1			
3. Family Welfare	142,499.7	8,602.9	151,102.5	179,701.9	8,286.5	188,304.9	173,728.5	8,417.7	182,785.0	187,693.1	9,502.8	197,541.5			
4. Water Supply and Sanitation	107,377.4	98,379.1	205,756.5	209,340.6	99,156.1	318,329.9	178,111.5	104,320.8	292,481.4	197,606.5	123,173.5	331,417.0			
5. Housing	101,405.7	23,696.6	125,102.3	146,696.9	27,751.8	175,070.3	156,299.1	28,611.0	185,607.5	162,093.3	28,181.6	191,076.1			
6. Urban Development	202,132.3	141,951.1	344,083.4	267,809.4	151,257.7	425,205.8	286,224.5	174,663.9	467,044.0	419,676.3	233,219.5	659,104.0			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	292,953.7	131,911.6	424,865.4	467,837.1	134,570.2	602,918.3	472,125.0	136,743.1	609,654.4	559,725.3	142,813.5	703,395.1			
8. Labour and Welfare	36,418.7	38,649.2	75,067.9	53,818.5	45,052.8	99,568.9	49,520.3	43,585.6	93,861.1	48,178.4	49,362.6	98,351.0			
9. Social Security and Welfare	508,578.2	214,230.5	722,808.7	676,724.1	194,079.2	874,568.2	712,490.9	222,271.6	938,777.6	769,152.6	225,526.4	1,000,108.7			
10. Nutrition	162,286.2	40,594.5	203,880.7	182,299.4	98,701.9	242,966.9	182,363.0	53,282.4	237,593.6	186,608.7	58,182.2	249,571.0			
11. Relief on account of Natural Calamities	12,614.6	170,810.1	183,424.7	23,757.8	106,523.8	132,435.0	20,010.6	375,039.2	398,042.1	26,744.7	233,567.5	263,001.2			
12. Others*	10,093.0	25,013.3	35,106.3	13,011.0	29,288.8	43,115.4	12,697.4	32,188.4	45,717.9	18,627.1	33,829.3	53,399.6			
B. Economic Services (1 to 9)	1,467,250.6	2,605,286.4	4,072,537.1	2,008,518.0	2,518,987.3	4,165,647.8	2,092,193.2	2,784,405.8	4,920,240.0	2,993,391.2	2,791,217.6	5,328,708.5			
1. Agriculture and Allied Activities (i to xii)	453,290.1	598,084.6	1,051,374.7	575,728.3	625,827.9	1,220,444.3	591,862.0	645,591.6	1,256,502.4	634,885.0	664,855.2	1,321,905.0			
i) Crop Husbandry	252,503.4	200,900.7	453,404.1	298,638.6	197,635.6	500,224.2	317,712.7	216,093.9	538,190.8	359,466.8	217,156.3	581,304.6			
ii) Soil and Water Conservation	17,056.9	9,843.9	26,900.8	23,105.9	10,842.7	34,655.3	23,334.0	10,470.5	26,492.2	24,492.2	11,433.2	38,645.4			
iii) Animal Husbandry	27,085.3	67,976.6	95,061.9	36,528.8	78,060.9	118,611.3	34,575.7	73,112.7	111,966.5	42,638.8	82,717.1	129,719.6			
iv) Dairy Development	15,265.0	6,090.3	21,355.3	17,905.9	6,957.1	24,863.0	18,248.0	8,457.2	26,705.2	19,476.8	7,803.5	27,280.3			
v) Fisheries	10,526.6	9,860.8	20,387.4	16,552.9	9,530.6	26,078.8	14,826.6	10,324.1	25,895.5	18,352.3	10,324.0	29,336.5			
vi) Forestry and Wild Life	43,826.2	96,397.5	140,223.7	55,370.5	101,794.4	163,876.8	54,165.8	98,924.9	159,354.9	48,566.7	103,816.9	159,490.9			
vii) Plantations	6.1	104.3	110.4	10.3	144.0	154.3	6.8	184.1	140.9	6.3	156.3	162.6			
viii) Food Storage and Warehousing	27,898.9	88,670.4	116,569.3	57,223.8	99,138.0	156,376.3	51,797.6	106,100.1	157,912.4	43,494.1	85,063.4	130,049.5			
ix) Agricultural Research and Education	20,761.3	41,287.9	62,049.2	23,779.5	46,180.9	72,134.8	21,222.7	46,044.6	69,165.8	22,420.6	49,072.0	73,833.3			
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-			
xi) Co-operation	35,088.2	33,052.2	68,140.4	43,435.7	30,602.5	74,481.2	49,426.7	32,783.9	82,723.3	49,722.6	47,214.5	97,462.2			
xii) Other Agricultural Programmes	3,272.2	43,900.0	47,172.2	3,176.6	44,941.0	48,388.3	6,545.4	43,145.7	49,957.3	4,247.9	50,097.9	54,620.2			
2. Rural Development	670,658.5	281,586.1	952,224.6	910,143.1	320,110.7	1,233,907.7	891,744.8	360,706.5	1,256,944.8	1,003,170.4	476,141.7	1,483,883.2			
3. Special Area Programmes	21,858.3	10,075.8	31,934.1	37,223.2	5,690.5	43,228.6	26,666.2	5,982.2	32,974.9	27,766.6	6,279.5	34,463.9			
4. Irrigation and Flood Control	37,303.1	270,813.1	308,116.2	61,807.9	269,301.7	336,706.8	46,281.0	252,923.5	304,424.3	115,714.4	258,727.6	380,253.3			
of which:															
i) Major and Medium Irrigation	11,658.8	205,485.0	217,143.9	12,115.8	202,262.7	215,244.6	11,188.9	186,717.6	198,655.0	76,934.8	183,401.0	271,243.4			
ii) Minor Irrigation	15,802.3	49,942.3	65,744.6	34,576.5	52,629.4	90,717.7	20,962.7	51,792.7	75,993.5	25,275.2	50,657.2	79,542.9			
iii) Flood Control and Drainage	1,675.6	14,667.4	16,343.0	1,796.2	13,790.9	16,501.7	1,836.3	13,793.0	16,565.9	1,617.6	14,039.2	16,644.7			
5. Energy	34,994.0	892,145.7	927,139.7	69,844.9	751,086.2	866,325.2	134,822.0	952,698.9	1,154,316.2	196,898.0	777,980.6	1,077,944.1			
of which: Power	31,131.7	891,641.3	922,773.0	59,556.4	750,392.6	855,343.0	122,240.2	947,790.5	1,137,026.0	187,357.9	775,939.7	1,066,353.2			
6. Industry and Minerals (i to iii)	74,147.7	100,378.7	174,526.4	116,275.7	116,887.2	235,829.5	106,145.0	126,060.5	235,927.6	142,554.3	114,673.1	261,113.6			
i) Village and Small Industries	36,630.5	32,974.8	69,605.3	51,475.7	30,258.9	83,926.4	45,553.5	30,417.1	79,285.0	60,460.9	31,738.8	95,607.8			
ii) Industries@	36,463.3	67,383.2	103,846.4	63,418.7	84,305.5	148,199.1	58,994.5	95,512.0	154,914.2	74,002.4	82,858.1	157,338.6			
iii) Others**	1,054.0	20.6	1,074.6	1,381.2	2,322.8	3,704.0	1,597.0	131.4	1,728.4	8,091.0	76.2	8,167.3			

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ALL STATES

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
																2
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	85,064.7	345,452.3	430,516.9	84,961.0	320,866.6	406,648.8	104,793.5	327,685.2	433,494.2	103,181.4	325,068.6	429,422.1	103,181.4	325,068.6	429,422.1	
8. Science, Technology and Environment	71,869.9	262,086.4	333,956.3	74,993.2	259,066.2	334,890.6	93,451.0	263,100.2	357,566.7	91,155.3	261,838.0	354,165.3	91,155.3	261,838.0	354,165.3	
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	13,194.7	83,365.8	96,560.6	9,967.8	61,800.4	71,768.2	11,342.4	64,585.0	75,927.5	12,026.1	63,230.6	75,256.7	12,026.1	63,230.6	75,256.7	
	8,482.4	1,572.5	10,054.9	11,335.1	1,517.4	13,198.1	11,114.6	1,567.7	13,003.5	11,745.3	1,769.0	13,902.8	11,745.3	1,769.0	13,902.8	
	81,451.9	105,197.7	186,649.6	141,198.8	107,699.2	260,358.9	118,964.3	111,219.6	232,652.2	157,476.0	165,712.3	325,820.5	157,476.0	165,712.3	325,820.5	
	33,909.9	11,140.5	45,050.4	63,677.6	13,475.1	79,809.9	52,662.2	13,720.1	66,989.6	62,351.8	14,451.6	77,407.2	62,351.8	14,451.6	77,407.2	
	10,865.0	2,682.9	13,547.9	18,803.2	2,439.0	22,204.1	16,187.7	3,767.6	21,049.8	21,200.2	2,884.4	25,294.2	21,200.2	2,884.4	25,294.2	
	24,666.7	61,243.2	85,909.8	44,026.3	64,260.1	108,286.4	33,537.8	66,237.6	99,775.5	57,375.0	66,193.4	123,568.5	57,375.0	66,193.4	123,568.5	
	12,010.3	30,131.1	42,141.4	14,691.8	27,524.9	50,058.5	16,576.5	27,494.3	44,837.3	16,548.9	82,183.0	99,550.7	16,548.9	82,183.0	99,550.7	
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	48,593.9	5,456,543.8	5,505,137.7	93,672.5	6,351,297.2	6,604,909.7	62,610.3	6,100,311.6	6,311,872.6	81,683.0	7,198,513.3	7,450,254.1	81,683.0	7,198,513.3	7,450,254.1	
A. Organs of State	2,290.2	176,845.3	179,135.5	4,991.6	180,468.0	188,419.1	4,369.8	184,989.4	192,962.9	5,962.2	204,925.5	214,946.3	5,962.2	204,925.5	214,946.3	
B. Fiscal Services (i + ii)	11,076.2	211,395.0	222,471.2	16,146.0	225,642.2	245,595.3	17,436.9	220,539.9	241,453.3	20,308.5	244,997.5	269,204.4	20,308.5	244,997.5	269,204.4	
i) Collection of Taxes and Duties	11,072.8	208,556.2	219,628.9	16,145.8	223,102.8	242,844.6	17,436.7	217,758.0	238,632.5	20,307.0	242,011.8	266,193.8	20,307.0	242,011.8	266,193.8	
ii) Other Fiscal Services	3.4	2,838.9	2,842.3	0.3	2,539.4	2,740.7	0.3	2,781.8	2,820.8	1.5	2,985.8	3,010.6	1.5	2,985.8	3,010.6	
C. Interest Payments and Servicing of Debt (1 + 2)	-	1,995,508.7	1,995,508.7	-	2,303,358.8	2,341,710.6	-	2,266,225.3	2,304,555.7	-	2,680,345.8	2,727,931.7	-	2,680,345.8	2,727,931.7	
1. Appropriation for Reduction or Avoidance of Debt	-	91,356.4	91,356.4	-	149,823.5	150,221.6	-	136,127.5	136,504.2	-	185,106.3	185,446.0	-	185,106.3	185,446.0	
2. Interest Payments (i to iv)	-	1,904,152.3	1,904,152.3	-	2,153,535.3	2,191,489.0	-	2,130,097.9	2,168,051.6	-	2,495,239.6	2,542,485.8	-	2,495,239.6	2,542,485.8	
i) Interest on Loans from the Centre	-	82,836.9	82,836.9	-	92,196.2	93,215.6	-	82,944.8	83,964.2	-	80,369.4	81,369.4	-	80,369.4	81,369.4	
ii) Interest on Internal Debt of which:	-	1,495,784.1	1,495,784.1	-	1,713,072.9	1,738,082.3	-	1,684,942.2	1,709,961.6	-	2,030,732.4	2,057,726.9	-	2,030,732.4	2,057,726.9	
(a) Interest on Market Loans	-	927,281.2	927,281.2	-	1,139,395.3	1,143,700.1	-	1,091,056.1	1,095,360.9	-	1,326,837.1	1,331,413.4	-	1,326,837.1	1,331,413.4	
(b) Interest on NSSF	-	472,237.6	472,237.6	-	454,488.9	458,102.7	-	474,616.7	478,230.5	-	486,549.1	490,419.5	-	486,549.1	490,419.5	
iii) Interest on Small Savings, Provident Funds, etc.	-	289,646.5	289,646.5	-	307,918.3	318,462.2	-	322,613.6	333,157.5	-	345,818.5	363,870.6	-	345,818.5	363,870.6	
iv) Others	-	35,884.8	35,884.8	-	40,347.9	41,718.9	-	39,597.3	40,988.3	-	38,319.3	39,518.9	-	38,319.3	39,518.9	
D. Administrative Services (i to v)	35,202.2	1,164,301.3	1,199,503.5	72,344.8	1,397,661.5	1,548,626.3	40,613.4	1,291,603.8	1,394,745.7	55,199.3	1,519,663.8	1,643,366.4	55,199.3	1,519,663.8	1,643,366.4	
i) Secretariat - General Services	8,324.3	34,964.2	43,288.5	9,344.1	59,950.8	70,197.1	7,051.4	48,745.3	56,785.1	14,366.2	80,133.4	95,607.1	14,366.2	80,133.4	95,607.1	
ii) District Administration	5,962.4	107,608.3	113,570.7	15,968.4	137,507.8	155,168.9	9,377.9	126,351.2	137,475.6	9,945.8	140,917.9	152,959.7	9,945.8	140,917.9	152,959.7	
iii) Police	13,045.3	800,674.8	813,720.1	21,529.3	869,016.7	933,003.8	14,512.3	857,843.3	920,579.5	17,813.6	960,339.8	1,024,589.8	17,813.6	960,339.8	1,024,589.8	
iv) Public Works	2,352.9	86,508.8	88,861.7	2,708.7	111,031.6	119,461.9	2,970.2	102,012.6	110,683.2	3,030.0	113,161.8	121,788.1	3,030.0	113,161.8	121,788.1	
v) Others ++	5,517.3	134,545.2	140,062.5	22,794.2	220,154.5	270,794.6	6,701.4	156,651.4	169,222.4	10,043.6	225,110.8	248,421.8	10,043.6	225,110.8	248,421.8	
E. Pensions	6.1	1,830,676.8	1,830,682.9	-	2,123,544.0	2,159,744.0	-	2,059,224.6	2,100,224.6	-	2,403,430.9	2,449,430.9	-	2,403,430.9	2,449,430.9	
F. Miscellaneous General Services	19.3	77,816.7	77,836.0	190.1	120,622.7	120,824.4	190.1	77,728.6	77,930.4	213.0	145,149.8	145,374.4	213.0	145,149.8	145,374.4	
of which: Payment on account of State Lotteries	-	50,915.2	50,915.2	-	42,813.5	42,813.5	-	48,792.9	48,792.9	-	53,298.4	53,298.4	-	53,298.4	53,298.4	
III. Grants-in-Aid and Contributions	41,727.3	422,066.2	463,793.6	54,486.9	452,927.4	507,414.3	58,332.3	480,843.8	539,176.1	62,089.7	530,177.7	592,267.5	62,089.7	530,177.7	592,267.5	
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	41,727.3	424,601.2	466,328.6	54,486.9	452,927.4	507,414.3	58,332.3	480,843.8	539,176.1	61,869.7	530,177.7	592,047.5	61,869.7	530,177.7	592,047.5	

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II-III)	79,463.0	155,631.9	235,094.9	235,094.9	101,014.4	203,006.5	304,020.9	92,460.8	192,641.4	285,102.2	125,975.2	232,500.2	358,475.4
I. DEVELOPMENTAL EXPENDITURE (A + B)	77,916.8	88,334.1	166,251.0	166,251.0	97,593.7	121,657.3	219,251.0	87,427.3	117,529.4	204,956.7	117,110.3	142,011.3	259,121.6
A. Social Services (1 to 12)	69,612.4	63,448.7	133,061.1	133,061.1	86,736.6	87,626.3	174,362.9	81,995.8	79,934.4	161,930.2	104,619.8	97,180.1	201,799.9
1. Education, Sports, Art and Culture	16,971.3	43,610.6	60,581.8	60,581.8	25,121.9	52,451.1	77,572.9	19,923.5	48,926.6	68,850.1	28,592.0	60,369.5	88,961.5
2. Medical and Public Health	15,856.3	14,758.8	30,615.1	30,615.1	19,747.8	17,176.3	36,924.1	17,288.3	16,819.4	34,107.8	22,035.2	21,394.5	43,429.7
3. Family Welfare	700.4	-	700.4	700.4	967.0	-	967.0	1,012.9	-	1,012.9	625.5	-	625.5
4. Water Supply and Sanitation	6,347.8	208.3	6,556.1	6,556.1	6,110.0	2,500.0	8,610.0	8,680.5	1,900.0	10,580.5	12,790.0	2,500.0	15,290.0
5. Housing	1,240.0	780.3	2,020.3	2,020.3	1,780.0	909.5	2,689.5	1,990.0	841.2	2,831.2	1,500.0	1,123.7	2,623.7
6. Urban Development	11,096.6	1,493.1	12,589.7	12,589.7	11,410.8	5,621.2	17,032.0	12,147.2	5,426.8	17,574.0	16,755.3	5,846.6	22,601.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,225.5	155.7	2,381.2	2,381.2	3,190.0	190.0	3,380.0	3,282.0	190.8	3,472.8	3,371.5	224.9	3,596.4
8. Labour and Welfare	122.1	885.2	1,007.3	1,007.3	1,079.0	1,001.7	2,080.7	334.0	994.7	1,328.7	860.0	1,371.4	2,231.4
9. Social Security and Welfare	11,550.8	1,275.3	12,826.1	12,826.1	13,625.0	1,558.3	15,183.3	13,665.3	2,504.1	16,169.4	14,158.0	1,901.6	16,059.6
10. Nutrition	3,404.4	-	3,404.4	3,404.4	3,500.0	-	3,500.0	3,530.0	-	3,530.0	3,770.0	-	3,770.0
11. Relief on account of Natural Calamities	97.2	37.9	135.1	135.1	205.1	828.9	1,034.0	140.0	946.0	1,086.0	153.8	165.0	318.8
12. Others*	-	243.5	243.5	243.5	-	5,389.4	5,389.4	2.0	1,384.9	1,386.9	8.5	2,282.9	2,291.4
B. Economic Services (1 to 9)	8,304.4	24,885.4	33,189.9	33,189.9	10,857.1	34,031.0	44,888.1	5,431.5	37,595.0	43,026.5	12,490.5	44,831.2	57,321.7
1. Agriculture and Allied Activities (i to xii)	84.9	776.4	861.2	861.2	150.0	960.5	1,110.5	123.4	952.3	1,075.7	159.0	1,222.7	1,381.7
i) Crop Husbandry	5.9	202.1	208.0	208.0	28.5	260.8	289.3	21.2	204.5	225.7	16.0	294.2	310.2
ii) Soil and Water Conservation	-	2.8	2.8	2.8	-	4.7	4.7	-	3.7	3.7	-	3.3	3.3
iii) Animal Husbandry	9.2	157.9	167.1	167.1	19.5	207.6	227.1	16.7	216.6	233.3	13.0	265.4	278.4
iv) Dairy Development	-	50.0	50.0	50.0	-	60.0	60.0	-	110.0	110.0	-	110.0	110.0
v) Fisheries	-	5.3	5.3	5.3	-	5.1	5.1	-	4.2	4.2	-	6.8	6.8
vi) Forestry and Wild Life	69.8	226.8	296.6	296.6	102.0	260.0	362.0	85.5	244.8	330.3	130.0	330.1	460.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	17.7	17.7	17.7	-	19.7	19.7	-	26.8	26.8	-	29.1	29.1
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	-	95.1	95.1	95.1	-	120.2	120.2	-	120.7	120.7	-	154.4	154.4
xii) Other Agricultural Programmes	-	18.6	18.6	18.6	-	22.3	22.3	-	21.0	21.0	-	29.4	29.4
2. Rural Development	17.4	81.2	98.7	98.7	33.2	100.0	133.2	33.2	93.0	126.2	25.0	121.9	146.9
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	0.6	1,362.1	1,362.7	1,362.7	6.0	1,504.7	1,510.7	2.3	1,606.2	1,608.5	102.2	1,881.4	1,983.6
of which:													
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	0.6	139.3	140.0	140.0	2.0	158.5	160.5	0.6	158.5	159.1	91.0	214.2	305.2
iii) Flood Control and Drainage	-	1,222.8	1,222.8	1,222.8	4.0	1,346.2	1,350.2	1.7	1,447.7	1,449.4	11.2	1,667.2	1,678.4
5. Energy	1,968.3	6,566.1	8,534.4	8,534.4	2,430.0	14,580.7	17,010.7	100.0	16,685.6	16,785.6	800.0	17,989.1	18,789.1
of which: Power	1,968.3	6,566.1	8,534.4	8,534.4	2,430.0	14,580.7	17,010.7	100.0	16,683.6	16,783.6	800.0	17,969.1	18,769.1
6. Industry and Minerals (i to iii)	207.6	98.3	306.0	306.0	359.3	133.8	490.1	355.0	112.1	467.1	96.3	132.8	229.1
i) Village and Small Industries	207.2	97.2	304.4	304.4	348.3	132.5	480.8	345.0	111.5	456.5	86.3	132.8	219.1
ii) Industries@	0.4	1.2	1.6	1.6	8.0	1.3	9.3	10.0	0.6	10.6	10.0	-	10.0
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	5,623.6 2,037.5 3,586.1	14,724.4 3,894.4 10,830.0	20,347.9 5,931.9 14,416.1	6,420.1 2,400.0 4,020.1	14,840.0 4,000.0 10,840.0	21,260.1 6,400.0 14,860.1	4,121.3 916.3 3,205.0	16,400.0 4,000.0 12,400.0	20,521.3 4,916.3 15,605.0	9,705.1 2,650.0 7,055.1	20,924.2 5,004.2 15,920.0	30,629.3 7,654.2 22,975.1
8. Science, Technology and Environment	182.9	15.1	197.9	207.8	20.4	228.2	118.5	19.1	137.6	153.8	30.5	184.3
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	219.2 3.0 86.6 16.0 113.6	1,261.9 63.7 6.7 1,053.2 138.3	1,481.0 66.7 93.3 1,069.2 251.8	1,253.7 4.7 409.0 40.0 800.0	1,890.9 82.9 9.3 1,601.3 197.4	3,144.6 87.6 418.3 1,641.3 997.4	577.8 54.7 309.0 12.0 202.1	1,726.6 77.2 9.2 1,477.7 162.6	2,304.4 131.9 318.2 1,489.7 364.7	1,449.1 5.0 610.0 198.0 636.1	2,528.7 123.7 11.7 2,112.8 280.5	3,977.8 128.7 621.7 2,310.8 916.6
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	1,546.2	58,287.8	59,834.0	3,420.7	71,438.3	74,859.0	5,033.5	65,523.1	70,556.6	8,864.9	80,320.9	89,185.8
A. Organs of State	314.6	7,901.5	8,216.1	460.0	9,206.5	9,666.5	411.1	11,985.8	12,396.9	420.0	13,608.1	14,028.1
B. Fiscal Services (i + ii)	106.5	13,400.4	13,506.9	1,155.8	15,922.5	17,078.3	491.0	14,293.7	14,784.7	1,127.6	18,292.7	19,420.3
i) Collection of Taxes and Duties	106.5	13,394.2	13,500.7	1,155.8	15,921.3	17,077.1	491.0	14,293.0	14,784.0	1,127.6	18,291.5	19,419.1
ii) Other Fiscal Services	-	6.2	6.2	-	1.2	1.2	-	0.7	0.7	-	1.2	1.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	27,740.0	27,740.0	-	32,277.4	32,277.4	-	28,098.1	28,098.1	-	33,948.1	33,948.1
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	27,740.0	27,740.0	-	32,277.4	32,277.4	-	28,098.1	28,098.1	-	33,948.1	33,948.1
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	1,125.1	9,223.1	10,348.2	1,804.9	12,686.8	14,491.7	4,131.4	11,046.0	15,177.4	7,317.3	13,120.9	20,438.2
i) Secretariat - General Services	47.9	538.5	586.4	70.8	842.9	913.7	52.8	753.1	805.9	53.9	943.3	997.2
ii) District Administration	316.2	565.1	881.3	396.3	766.5	1,164.8	2,896.7	741.0	3,637.7	3,893.5	888.2	4,781.7
iii) Police	120.7	70.5	191.2	479.8	102.1	581.9	354.8	79.0	433.7	310.0	108.9	418.9
iv) Public Works	-	4,856.9	4,856.9	-	5,862.6	5,862.6	-	5,797.7	5,797.7	-	6,697.7	6,697.7
v) Others ++	640.3	3,192.1	3,832.4	856.0	5,112.7	5,968.7	827.1	3,675.2	4,502.4	3,059.9	4,482.9	7,542.8
E. Pensions	-	6.3	6.3	-	1,250.0	1,250.0	-	25.0	25.0	-	1,250.0	1,250.0
F. Miscellaneous General Services of which:	-	16.5	16.5	-	95.0	95.0	-	74.5	74.5	-	101.1	101.1
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	9,009.9	9,009.9	-	9,910.9	9,910.9	-	9,588.9	9,588.9	-	10,168.0	10,168.0
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	9,009.9	9,009.9	-	9,910.9	9,910.9	-	9,588.9	9,588.9	-	10,168.0	10,168.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)
PUDUCHERRY

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	2	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
TOTAL EXPENDITURE (I+II+III)	15,542.4	32,456.9	47,999.3		20,805.3	35,178.0	55,983.3		18,629.0	36,695.9	55,325.0		19,502.6	39,099.4	58,602.0
I. DEVELOPMENTAL EXPENDITURE (A + B)	15,000.6	18,756.5	33,757.1		20,108.4	22,219.4	42,327.8		17,992.1	22,357.4	40,349.5		18,765.8	22,779.1	41,544.9
A. Social Services (1 to 12)	11,136.9	7,175.6	18,312.5		15,546.1	8,200.6	23,750.7		14,377.9	9,149.5	23,527.3		15,005.1	8,282.5	23,287.7
1. Education, Sports, Art and Culture	2,787.8	3,704.7	6,492.5		3,930.1	4,200.1	8,130.2		3,318.7	3,867.6	7,186.3		4,298.5	4,219.8	8,518.3
2. Medical and Public Health	2,242.3	1,981.0	4,223.2		3,265.1	2,171.2	5,436.3		3,043.3	2,098.1	5,141.4		2,825.6	2,236.4	5,062.0
3. Family Welfare	76.8	8.2	85.0		81.8	12.2	94.0		64.9	8.4	73.3		78.7	9.0	87.7
4. Water Supply and Sanitation	357.4	426.0	783.5		203.2	523.6	726.8		153.7	472.5	626.2		109.7	509.2	618.9
5. Housing	293.7	11.4	305.2		764.2	15.5	779.7		516.7	11.6	528.3		592.7	14.9	607.6
6. Urban Development	1,372.4	49.7	1,422.1		1,432.1	56.9	1,489.0		1,223.3	52.7	1,276.0		945.6	60.9	1,006.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,199.5	153.6	1,353.1		1,637.8	216.0	1,853.8		1,467.0	181.5	1,648.5		1,636.9	203.1	1,840.0
8. Labour and Welfare	105.3	140.2	245.5		149.4	165.4	314.8		121.1	148.2	269.2		119.0	171.6	290.7
9. Social Security and Welfare	2,378.9	569.1	2,948.0		3,777.9	608.3	4,386.2		4,204.2	626.1	4,830.3		4,125.6	647.2	4,772.8
10. Nutrition	270.7	71.4	342.1		252.6	128.6	381.2		212.6	86.1	298.7		215.0	100.3	315.3
11. Relief on account of Natural Calamities	20.6	2.5	23.1		17.9	27.5	45.4		15.3	1,510.2	1,525.5		16.8	32.0	48.8
12. Others*	31.5	57.6	89.1		34.0	79.3	113.3		37.2	86.5	123.7		41.0	78.1	119.1
B. Economic Services (1 to 9)	3,863.7	11,580.9	15,444.6		4,562.3	14,014.8	18,577.1		3,614.3	13,208.0	16,822.2		3,760.7	14,496.5	18,257.2
1. Agriculture and Allied Activities (i to xii)	1,204.0	1,366.4	2,570.4		1,746.4	1,844.8	3,591.2		1,357.7	1,650.6	3,008.3		1,422.6	2,155.0	3,577.6
i) Crop Husbandry	289.1	207.1	496.2		667.6	230.3	897.9		280.6	216.9	497.4		443.8	239.4	683.2
ii) Soil and Water Conservation	-	20.2	20.2		-	22.6	22.6		27.4	21.3	48.7		30.2	23.8	54.0
iii) Animal Husbandry	195.3	120.6	315.9		250.0	160.6	416.6		217.7	128.0	345.7		228.5	165.2	393.7
iv) Dairy Development	33.5	9.5	43.0		44.0	10.7	54.7		44.0	9.4	53.4		46.0	9.6	55.6
v) Fisheries	387.4	71.4	458.8		321.5	83.0	404.5		386.8	72.3	459.1		362.9	85.4	448.3
vi) Forestry and Wild Life	24.0	30.8	54.8		30.0	40.7	70.7		29.0	33.8	62.8		29.7	36.6	66.3
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	-	842.1	842.1		17.5	1,221.2	1,238.7		15.0	1,104.1	1,119.1		13.0	1,521.4	1,534.4
ix) Agricultural Research and Education	212.4	-	212.4		283.0	-	283.0		262.3	-	262.3		187.9	-	187.9
x) Agricultural Finance Institutions	-	-	-		-	-	-		-	-	-		-	-	-
xi) Co-operation	21.0	60.2	81.1		25.3	71.7	97.0		27.6	60.0	87.6		29.9	68.3	98.2
xii) Other Agricultural Programmes	61.3	4.5	65.8		107.5	3.9	111.4		67.3	5.0	72.2		50.7	5.3	56.0
2. Rural Development	217.2	103.6	320.8		410.9	91.1	502.0		459.0	84.0	543.0		464.2	93.1	557.3
3. Special Area Programmes	50.7	-	50.7		236.4	-	236.4		9.1	-	9.1		130.0	-	130.0
4. Irrigation and Flood Control	113.3	136.2	249.5		124.0	164.4	288.4		79.1	144.9	224.0		83.8	164.3	248.1
of which:															
i) Major and Medium Irrigation	-	-	-		-	-	-		-	-	-		-	-	-
ii) Minor Irrigation	96.8	136.2	233.0		107.6	164.4	272.0		64.0	144.9	208.9		73.9	164.3	238.2
iii) Flood Control and Drainage	16.4	-	16.4		16.4	-	16.4		15.1	-	15.1		9.8	-	9.8
5. Energy	52.2	9,644.8	9,697.0		82.6	11,532.0	11,614.6		48.7	11,001.2	11,049.9		61.1	11,700.0	11,761.1
of which: Power	52.2	9,644.8	9,697.0		82.6	11,532.0	11,614.6		48.7	11,001.2	11,049.9		61.1	11,700.0	11,761.1
6. Industry and Minerals (i to iii)	1,386.6	34.9	1,421.5		780.1	42.5	822.6		796.8	37.1	833.9		653.8	39.1	692.9
i) Village and Small Industries	530.1	34.7	564.7		334.0	42.2	376.2		305.7	36.7	342.4		252.2	38.7	290.9
ii) Industries@	866.5	0.2	866.7		446.1	0.3	446.4		491.1	0.4	491.5		401.6	0.4	402.0
iii) Others**	-	-	-		-	-	-		-	-	-		-	-	-

(₹ Million)

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	2,794,558.7	622,942.2	622,942.2	811,020.2	135,364.8	307,391.5	558,690.7	592,651.4
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	363,667.1	217,274.9	217,274.9	247,901.6	-4,889.4	11,594.1	8,133.7	11,785.1
I. Internal Debt (1 to 8)	323,077.0	204,664.6	204,664.6	240,280.4	15,404.1	10,679.0	9,185.2	14,760.4
1. Market Loans	185,867.0	185,770.7	185,770.7	215,280.4	2,260.5	2,180.0	2,180.0	3,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	5,977.0	8,893.9	8,893.9	10,000.0	936.4	3,622.1	1,178.3	3,622.1
5. Loans from National Co-operative Development Corporation	-31.1	-	-	-	-	-	-	-
6. WMA from RBI	62,010.5	10,000.0	10,000.0	15,000.0	11,331.7	1,475.0	1,475.0	3,798.3
7. Special Securities issued to NSSF	11,676.0	-	-	-	791.5	2,851.9	4,351.9	4,340.0
8. Others@	57,577.8	-	-	-	84.0	550.0	-	-
of which: Land Compensation and other Bonds	16,015.4	-	-	-	-	-	-	-
II. Loans and Advances from the Centre (1 to 6)	6,968.2	12,600.0	12,600.0	9,839.4	-	-	-	-
1. State Plan Schemes	6,954.1	12,600.0	12,600.0	9,839.4	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	14.1	-	-	-	-	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	14.1	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
III. Recovery of Loans and Advances (1 to 12)	50,618.7	2,526.1	2,526.1	3,377.5	274.1	280.4	280.4	308.4
1. Housing	3,147.1	-	-	-	-	-	-	-
2. Urban Development	56.1	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	14.1	-	-	-	245.1	248.6	248.6	273.5
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	37,475.1	1,778.5	1,778.5	2,555.1	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	-	-	-
9. Industries and Minerals	56.2	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	2,226.9	747.6	747.6	822.4	29.0	31.8	31.8	35.0
12. Others**	7,643.2	-	-	-	-	-	-	-
IV. Inter-State Settlement	-	-	-	-	-	-	-	-
V. Contingency Fund	34.5	-	-	-	-	-	-	-
VI. State Provident Funds, etc. (1 + 2)	28,816.6	26,241.6	26,241.6	35,142.2	4,052.8	2,195.5	2,028.3	2,129.7
1. State Provident Funds	22,667.7	19,146.0	19,146.0	28,994.7	3,963.3	2,162.8	2,001.0	2,101.1
2. Others	6,148.8	7,095.6	7,095.6	6,147.5	89.6	32.6	27.3	28.7
VII. Reserve Funds (1 to 4)	21,295.9	23,935.0	23,935.0	22,586.0	200.0	2,475.0	2,475.0	3,495.0
1. Depreciation/Renewal Reserve Funds	-17.0	-	-	-	-	-	-	-
2. Sinking Funds	10,610.2	8,802.9	8,802.9	10,293.8	200.0	2,000.0	2,000.0	3,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	10,702.6	15,132.1	15,132.1	12,292.2	-	475.0	475.0	495.0
VIII. Deposits and Advances (1 to 4)	483,883.0	352,974.9	352,974.9	499,794.7	20,813.4	5,642.9	6,556.3	6,884.1
1. Civil Deposits	184,305.5	189,972.1	189,972.1	167,645.5	19,768.7	5,139.8	6,350.0	6,667.5
2. Deposits of Local Funds	121,263.5	73,641.1	73,641.1	115,457.1	-	-	-	-
3. Civil Advances	568.8	1,071.8	1,071.8	528.6	608.7	83.8	120.5	126.5
4. Others	177,745.2	88,289.8	88,289.8	216,163.6	436.0	419.3	85.8	90.1
IX. Suspense and Miscellaneous (1 to 4)	1,771,395.3	-	-	-	62,584.3	278,976.3	524,564.9	550,793.1
1. Suspense	-1,818.1	-	-	-	-16,915.2	9,417.3	5,871.5	6,165.0
2. Cash Balance Investment Accounts	1,550,677.7	-	-	-	79,406.9	43,264.9	114,948.8	120,696.2
3. Deposits with RBI	-	-	-	-	-	226,285.4	403,698.8	423,883.7
4. Others	222,535.7	-	-	-	92.6	8.7	45.9	48.2
X. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XI. Miscellaneous Capital Receipts	-	-	-	-	-	-	-	-
of which: Disinvestment	-	-	-	-	-	-	-	-
XII. Remittances	108,469.6	-	-	-	32,036.1	7,142.5	13,600.6	14,280.7

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ASSAM				BIHAR			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	1,536,891.5	1,932,281.4	1,960,250.5	1,884,199.9	2,217,351.6	316,810.3	324,502.6	434,119.7
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	55,114.6	64,444.9	84,583.3	83,850.6	154,514.2	175,446.9	183,139.2	200,372.3
I. Internal Debt (1 to 8)	60,958.0	72,133.2	80,639.8	104,232.6	131,992.8	149,201.3	156,893.6	192,993.7
1. Market Loans	29,500.0	30,833.2	31,500.0	49,132.2	81,000.0	111,136.6	127,828.9	153,446.1
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	2,578.7	6,000.0	9,167.8	12,401.6	11,512.5	21,000.0	12,000.0	21,000.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	32.0	564.7	564.7	547.6
6. WMA from RBI	15,632.0	25,400.0	25,400.0	27,400.0	—	—	—	—
7. Special Securities issued to NSSF	13,247.3	9,900.0	14,572.0	14,248.8	39,448.4	16,500.0	16,500.0	18,000.0
8. Others@ of which: Land Compensation and other Bonds	—	—	—	1,050.0	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	496.6	5,549.2	780.3	2,501.0	7,182.5	27,886.8	27,886.8	19,555.5
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	496.6	5,449.2	680.3	2,491.0	7,182.5	27,886.8	27,886.8	19,555.5
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	100.0	100.0	10.0	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	101.3	73.5	5,132.0	5,694.7	14,930.6	165.2	165.2	173.8
1. Housing	—	—	—	—	0.1	—	—	—
2. Urban Development	—	—	1.0	1.0	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	0.1	0.2	—	—	—	—
5. Co-operation	2.3	1.3	3.7	4.1	29.6	12.1	12.1	11.1
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	14,750.0	—	—	—
8. Village and Small Industries	0.2	0.2	0.1	0.1	0.5	—	—	—
9. Industries and Minerals	1.7	—	1.9	2.1	0.1	0.1	0.1	0.1
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	69.0	38.1	75.9	133.1	150.4	153.1	153.1	162.6
12. Others**	28.0	33.9	5,049.2	5,554.1	—	—	—	—
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	1,000.0	1,000.0	1,000.0	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	16,313.3	17,601.9	17,601.9	14,276.6	11,037.6	12,974.9	12,974.9	13,355.5
1. State Provident Funds	15,210.4	16,301.4	16,301.4	13,041.1	10,889.2	12,085.8	12,085.8	13,175.9
2. Others	1,102.9	1,300.5	1,300.5	1,235.5	148.4	889.1	889.1	179.6
VII. Reserve Funds (1 to 4)	8,185.1	7,157.5	7,159.3	9,841.9	14,036.2	9,608.6	9,608.6	10,541.2
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	4,952.1	3,607.3	3,609.1	6,252.1	9,752.5	4,918.6	4,918.6	5,621.2
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	3,233.0	3,550.3	3,550.3	3,589.8	4,283.7	4,690.0	4,690.0	4,920.0
VIII. Deposits and Advances (1 to 4)	97,088.5	102,024.3	112,419.6	110,140.8	249,715.4	116,973.5	116,973.5	197,500.0
1. Civil Deposits	52,297.7	63,266.1	63,266.1	60,102.8	36,017.7	47,000.0	47,000.0	44,000.0
2. Deposits of Local Funds	—	—	—	—	124,406.1	68,000.0	68,000.0	151,000.0
3. Civil Advances	39,299.7	36,259.0	43,229.7	41,068.2	2,081.9	1,973.5	1,973.5	2,500.0
4. Others	5,491.0	2,499.1	5,923.8	8,969.7	87,209.7	—	—	—
IX. Suspense and Miscellaneous (1 to 4)	1,296,345.7	1,672,342.2	1,672,342.2	1,585,972.0	1,666,241.0	—	—	—
1. Suspense	-1,091.2	240.3	240.3	240.3	5,506.5	—	—	—
2. Cash Balance Investment Accounts	1,297,188.7	1,671,789.8	1,671,789.8	1,585,441.5	1,656,824.6	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	248.2	312.1	312.1	290.2	3,909.8	—	—	—
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	57,403.0	54,399.7	63,175.3	50,540.3	122,215.5	—	—	—

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	CHHATTISGARH				GOA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	1,175,012.4	1,003,467.0	1,022,174.0	1,042,335.8	143,521.1	218,077.7	226,082.1	233,300.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	71,624.3	77,952.2	77,165.9	95,851.7	10,639.4	18,962.1	22,694.1	23,753.6
I. Internal Debt (1 to 8)	64,309.8	72,950.0	77,946.3	85,695.7	21,314.4	12,580.3	12,580.3	13,684.3
1. Market Loans	42,000.0	53,000.0	48,500.0	56,000.0	8,000.0	10,500.0	10,500.0	11,025.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	7,958.7	14,500.0	9,000.0	14,500.0	1,491.4	1,050.0	1,050.0	1,102.5
5. Loans from National Co-operative Development Corporation	2.6	100.0	—	100.0	1.3	5.3	5.3	5.5
6. WMA from RBI	7,760.4	2,850.0	9,245.1	9,245.1	10,669.6	500.0	500.0	1,000.0
7. Special Securities issued to NSSF	6,588.1	2,500.0	2,500.0	1,500.0	1,152.2	525.0	525.0	551.3
8. Others@ of which: Land Compensation and other Bonds	—	—	8,701.2	4,350.6	—	—	—	—
	—	—	8,701.2	4,350.6	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	86.9	460.0	754.2	9,010.0	2,028.8	2,363.8	2,363.8	2,480.6
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	86.9	400.0	700.0	8,950.0	2,028.8	2,362.5	2,362.5	2,480.6
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	25.0	25.0	25.0	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	35.0	29.2	35.0	—	1.3	1.3	—
5. Ways and Means Advances from Centre	—	—	—	—	—	1.3	1.3	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	1,948.6	2,208.1	2,526.4	5,207.2	99.5	193.1	188.4	172.0
1. Housing	—	—	—	—	—	9.4	9.4	9.4
2. Urban Development	631.9	771.4	1,135.8	958.0	—	—	—	—
3. Crop Husbandry	0.1	2.0	0.5	0.5	—	—	—	—
4. Food Storage and Warehousing	62.0	135.7	192.9	212.4	—	—	—	—
5. Co-operation	513.3	557.1	463.8	641.8	8.0	7.5	7.5	7.5
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	731.7	731.7	731.7	3,390.3	—	—	—	—
8. Village and Small Industries	0.4	1.7	1.6	1.7	0.1	0.1	0.1	—
9. Industries and Minerals	6.3	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	2.8	7.5	—	—	82.2	163.0	163.0	136.7
12. Others**	—	1.0	—	2.5	9.3	13.1	8.5	18.4
IV. Inter-State Settlement	9.1	0.1	—	—	—	—	—	—
V. Contingency Fund	—	400.0	80.4	1,000.0	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	9,370.6	10,140.0	9,990.0	10,720.0	3,660.4	3,491.6	3,561.4	3,666.1
1. State Provident Funds	8,966.8	9,140.0	9,090.0	9,720.0	3,606.1	3,440.1	3,508.9	3,612.1
2. Others	403.8	1,000.0	900.0	1,000.0	54.3	51.5	52.5	54.1
VII. Reserve Funds (1 to 4)	8,276.9	10,925.2	13,223.1	12,319.4	1,728.2	1,381.5	1,409.1	1,450.5
1. Depreciation/Renewal Reserve Funds	—	0.1	0.2	0.2	—	—	—	—
2. Sinking Funds	1,000.0	2,000.0	2,000.0	2,000.0	452.5	435.2	443.9	457.0
3. Famine Relief Fund	12.9	3.2	5.7	5.7	—	—	—	—
4. Others	7,264.0	8,921.9	11,217.2	10,313.5	1,275.7	946.3	965.2	993.6
VIII. Deposits and Advances (1 to 4)	41,476.0	37,771.2	38,541.2	39,271.2	3,990.2	3,541.1	3,611.9	3,718.1
1. Civil Deposits	34,189.0	25,700.4	25,700.4	25,700.4	2,330.2	2,506.9	2,557.0	2,632.2
2. Deposits of Local Funds	—	0.8	0.8	0.8	—	—	—	—
3. Civil Advances	5,010.1	4,500.0	4,500.0	4,500.0	151.7	146.1	149.0	153.4
4. Others	2,276.9	7,570.0	8,340.0	9,070.0	1,508.3	888.1	905.9	932.5
IX. Suspense and Miscellaneous (1 to 4)	962,004.6	796,412.2	796,412.2	796,412.2	76,573.9	155,704.1	162,768.4	167,364.8
1. Suspense	-280.3	97.1	97.1	97.1	749.5	4,886.0	4,983.7	5,130.3
2. Cash Balance Investment Accounts	404,879.1	539,815.0	539,815.0	539,815.0	26,808.9	111,386.0	113,913.7	116,955.3
3. Deposits with RBI	191,096.1	1,400.0	1,400.0	1,400.0	—	—	—	—
4. Others	366,309.7	255,100.1	255,100.1	255,100.1	49,015.5	39,432.2	43,871.0	45,279.2
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	33.0	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	87,497.0	72,200.2	82,700.2	82,700.2	34,125.7	38,822.4	39,598.8	40,763.5

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	GUJARAT				HARYANA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	2,730,349.4	1,702,078.1	1,713,008.9	1,876,665.9	974,813.0	1,116,770.9	1,242,521.6	1,322,164.1
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	264,932.8	283,485.4	290,865.4	337,679.2	147,590.6	210,960.7	354,555.8	243,504.6
I. Internal Debt (1 to 8)	191,305.5	242,160.0	242,160.0	288,650.0	187,279.9	257,036.7	383,861.2	339,243.1
1. Market Loans	149,200.0	204,500.0	204,500.0	260,000.0	132,000.0	170,190.0	141,000.0	149,370.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	36,500.0	65,000.0	41,000.0	65,000.0
4. Loans from National Bank for Agriculture and Rural Development	—	—	—	—	4,253.9	4,926.2	3,199.2	5,719.7
5. Loans from National Co-operative Development Corporation	—	—	—	—	274.0	285.5	935.6	191.8
6. WMA from RBI	—	10.0	10.0	10.0	—	10,010.0	10,010.0	10,010.0
7. Special Securities issued to NSSF	27,740.0	16,650.0	16,650.0	—	12,513.1	4,000.0	12,091.4	12,000.0
8. Others@ of which: Land Compensation and other Bonds	14,365.5	21,000.0	21,000.0	28,640.0	1,738.9	2,625.0	173,000.0	96,951.6
II. Loans and Advances from the Centre (1 to 6)	3,233.9	6,358.9	6,358.9	6,358.9	1,307.6	6,010.0	5,546.8	8,017.3
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	3,233.9	6,358.9	6,358.9	6,358.9	1,307.6	6,000.0	5,546.8	8,017.3
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	10.0	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	10.0	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	6,213.8	2,599.9	2,599.9	2,860.0	2,728.2	3,921.0	4,574.1	6,881.2
1. Housing	5.0	47.5	47.5	52.3	0.2	0.2	0.2	0.2
2. Urban Development	—	139.6	139.6	153.5	—	—	—	—
3. Crop Husbandry	0.1	0.8	0.8	0.9	—	—	—	—
4. Food Storage and Warehousing	4.3	6.5	6.5	7.2	—	—	—	—
5. Co-operation	27.2	118.8	118.8	130.7	27.0	169.6	880.3	168.3
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	3,442.8	962.8	962.8	1,059.1	259.5	806.8	608.0	698.8
8. Village and Small Industries	0.5	13.7	13.7	15.0	202.4	150.0	200.0	200.0
9. Industries and Minerals	—	180.1	180.1	198.1	—	—	—	—
10. Road Transport	1,926.2	—	—	—	—	—	—	—
11. Government Servants, etc.+	404.4	644.6	644.6	709.1	2,176.5	2,600.4	2,781.7	5,709.4
12. Others**	403.3	485.5	485.5	534.1	62.4	194.0	104.0	104.6
IV. Inter-State Settlement	—	0.1	0.1	0.1	—	—	—	—
V. Contingency Fund	1.1	—	583.9	—	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	21,953.5	29,817.2	29,817.2	35,388.9	27,476.9	30,400.0	29,750.0	31,520.0
1. State Provident Funds	20,012.1	27,685.2	27,685.2	32,940.9	27,123.7	29,700.0	29,400.0	31,270.0
2. Others	1,941.4	2,132.0	2,132.0	2,448.0	353.2	700.0	350.0	250.0
VII. Reserve Funds (1 to 4)	67,654.1	19,938.0	19,938.0	23,367.7	14,751.4	9,313.9	8,908.9	5,335.1
1. Depreciation/Renewal Reserve Funds	30.0	15.0	15.0	28.0	682.3	748.9	748.9	819.8
2. Sinking Funds	36,581.8	5,000.0	5,000.0	12,000.0	911.2	5,250.0	3,555.0	950.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	31,042.3	14,923.0	14,923.0	11,339.7	13,157.9	3,315.0	4,605.0	3,565.2
VIII. Deposits and Advances (1 to 4)	360,128.9	338,918.4	349,298.4	381,384.7	170,918.2	169,943.3	180,442.0	199,224.0
1. Civil Deposits	68,805.3	68,656.5	68,656.5	74,649.6	31,885.5	22,500.0	28,900.0	32,000.0
2. Deposits of Local Funds	279,437.8	260,010.8	270,390.8	295,176.0	43.0	170.0	52.0	44.0
3. Civil Advances	5,355.8	3,100.8	3,100.8	3,100.8	270.2	190.0	290.0	280.0
4. Others	6,530.0	7,150.3	7,150.3	8,458.3	138,719.6	147,083.3	151,200.0	166,900.0
IX. Suspense and Miscellaneous (1 to 4)	1,903,804.4	1,028,273.0	1,028,273.0	1,104,643.0	505,021.3	549,018.0	558,470.0	656,170.0
1. Suspense	1,281.7	34.2	34.2	36.7	4,534.8	8,900.0	5,400.0	6,480.0
2. Cash Balance Investment Accounts	1,893,110.9	10,000.0	10,000.0	10,000.0	500,460.5	539,702.7	553,000.0	649,620.0
3. Deposits with RBI	—	480,631.5	480,631.5	516,678.9	—	—	—	—
4. Others	9,411.8	537,607.3	537,607.3	577,927.4	26.0	415.3	70.0	70.0
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	2,410.0	100.0	100.0	100.0	187.4	125.0	168.7	223.4
of which: Disinvestment	—	—	—	—	187.4	125.0	168.7	223.4
XII. Remittances	173,644.2	33,912.6	33,879.5	33,912.6	65,142.1	91,003.0	70,800.0	75,550.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	272,575.9	77,817.8	77,898.0	92,050.7	475,038.9	151,641.2	181,502.9	236,917.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	64,381.8	48,040.9	48,121.1	61,023.8	70,499.2	42,876.7	70,596.1	101,841.6
I. Internal Debt (1 to 8)	107,515.7	38,375.3	38,449.5	50,238.8	102,468.0	99,572.6	127,527.8	164,670.0
1. Market Loans	23,450.0	34,375.0	34,375.0	39,738.6	14,000.0	28,414.8	27,970.0	27,820.0
2. Loans from LIC	—	—	—	—	2,554.9	—	2,560.0	2,560.0
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,000.0	4,000.0	4,000.0	4,000.0	3,657.1	—	4,190.0	4,190.0
5. Loans from National Co-operative Development Corporation	442.9	0.2	74.4	0.2	—	—	—	—
6. WMA from RBI	68,603.0	0.1	0.1	0.1	74,482.8	71,157.8	71,157.8	80,000.0
7. Special Securities issued to NSSF	11,019.8	—	—	6,500.0	5,744.4	—	—	1,250.0
8. Others@	—	—	—	—	2,028.8	—	21,650.0	48,850.0
of which: Land Compensation and other Bonds	—	—	—	—	2,016.7	—	—	—
II. Loans and Advances from the Centre (1 to 6)	1,253.1	498.8	498.8	598.8	121.5	—	—	120.0
1. State Plan Schemes	1,253.1	498.8	498.8	598.8	121.5	—	—	120.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	405.6	166.9	172.9	186.3	26.9	45.2	45.2	45.2
1. Housing	2.1	2.6	2.6	2.8	0.3	0.7	0.7	0.7
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	0.1	0.2	0.2	—	0.1	0.3	0.3	0.3
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	307.3	34.0	34.0	32.5	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	12.2	12.2	12.2	—	—	—	—
8. Village and Small Industries	1.3	1.0	1.0	1.0	0.1	—	—	—
9. Industries and Minerals	—	—	—	—	12.5	25.0	25.0	25.0
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	94.0	116.6	122.6	137.4	9.2	18.0	18.0	18.0
12. Others**	0.9	0.4	0.4	0.4	4.7	1.2	1.2	1.2
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	5.5	—	—	—
VI. State Provident Funds, etc. (1 + 2)	31,528.7	22,000.0	22,000.0	24,250.0	38,827.8	37,841.2	37,841.2	58,992.7
1. State Provident Funds	31,282.2	21,750.0	21,750.0	24,000.0	36,337.6	37,163.0	37,163.0	58,041.6
2. Others	246.5	250.0	250.0	250.0	2,490.2	678.2	678.2	951.1
VII. Reserve Funds (1 to 4)	1,607.3	10.2	10.2	10.2	4,890.5	3,246.5	3,602.8	3,270.5
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	357.3	398.1	376.7	339.7
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,607.3	10.2	10.2	10.2	4,533.2	2,848.4	3,226.1	2,930.8
VIII. Deposits and Advances (1 to 4)	22,216.7	3,738.8	3,738.8	3,738.8	35,962.6	5,781.6	7,544.6	7,663.4
1. Civil Deposits	14,345.7	798.7	798.7	798.7	19,645.4	110.0	110.0	110.0
2. Deposits of Local Funds	5,059.1	2,150.0	2,150.0	2,150.0	9,596.9	5,551.6	7,314.6	7,433.4
3. Civil Advances	845.5	725.0	725.0	725.0	4,236.6	120.0	120.0	120.0
4. Others	1,966.4	65.1	65.1	65.1	2,483.6	—	—	—
IX. Suspense and Miscellaneous (1 to 4)	56,024.3	8,224.1	8,224.1	8,224.1	154,968.8	3,824.3	3,611.4	825.3
1. Suspense	4,870.8	1,710.0	1,710.0	1,710.0	2,869.3	3,224.3	3,011.4	225.3
2. Cash Balance Investment Accounts	51,153.3	1,500.0	1,500.0	1,500.0	151,311.8	360.0	360.0	360.0
3. Deposits with RBI	—	5,000.0	5,000.0	5,000.0	—	—	—	—
4. Others	0.2	14.1	14.1	14.1	787.6	240.0	240.0	240.0
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	6,500.0	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	45,524.6	4,803.7	4,803.7	4,803.7	137,767.3	1,330.0	1,330.0	1,330.0

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	957,961.7	579,648.7	1,048,820.8	1,037,432.6	3,489,535.4	3,093,111.7	3,134,521.4	3,745,242.4
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	77,889.0	78,951.6	150,835.1	86,759.0	313,906.9	237,833.4	200,278.5	324,833.2
I. Internal Debt (1 to 8)	65,369.1	69,160.0	130,523.7	72,000.0	205,094.3	212,250.0	195,077.0	292,380.0
1. Market Loans	49,500.0	53,500.0	102,505.5	54,520.0	185,000.0	183,750.0	161,875.0	255,370.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	7,900.0	9,000.0	13,948.1	11,000.0	5,584.2	8,500.0	8,500.0	12,310.0
5. Loans from National Co-operative Development Corporation	79.3	200.0	140.0	100.0	150.2	—	—	—
6. WMA from RBI	—	—	—	—	—	20,000.0	—	—
7. Special Securities issued to NSSF	7,726.8	2,960.0	13,642.3	1,380.0	14,359.8	—	24,702.0	24,700.0
8. Others@ of which: Land Compensation and other Bonds	163.0	3,500.0	287.8	5,000.0	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	1,532.1	5,000.0	5,000.0	5,000.0	13,652.0	17,249.3	17,249.3	17,980.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	1,532.1	5,000.0	5,000.0	5,000.0	13,652.0	17,189.3	17,189.3	17,930.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	60.0	60.0	50.0
5. Ways and Means Advances from Centre	—	—	—	—	—	60.0	60.0	50.0
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	330.6	496.5	506.7	462.7	838.1	912.1	926.4	869.9
1. Housing	—	—	—	—	265.3	—	—	—
2. Urban Development	—	27.6	27.6	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	10.0	—	—	—
5. Co-operation	90.6	—	—	110.0	66.5	—	—	—
6. Minor Irrigation	—	—	—	—	0.2	0.5	0.5	0.6
7. Power Projects	—	—	—	—	163.1	162.0	162.0	173.4
8. Village and Small Industries	0.1	13.8	13.1	0.5	0.8	1.1	1.1	1.6
9. Industries and Minerals	—	22.6	22.6	—	41.9	95.5	95.5	102.4
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	234.1	230.0	241.0	330.0	68.5	46.7	61.0	77.8
12. Others**	5.7	202.4	202.4	22.1	221.7	606.3	606.3	514.1
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	1,500.0	1,500.0	5,000.0	5,000.0	—	50.0	50.0	50.0
VI. State Provident Funds, etc. (1 + 2)	8,425.7	8,221.6	8,432.4	8,854.0	50,488.6	47,801.0	57,809.4	66,191.8
1. State Provident Funds	8,353.6	8,139.8	8,360.2	8,778.2	28,473.9	27,830.9	33,658.1	44,657.1
2. Others	72.0	81.8	72.1	75.7	22,014.7	19,970.1	24,151.4	21,534.7
VII. Reserve Funds (1 to 4)	3,078.5	3,370.8	3,281.6	5,235.7	27,342.8	19,680.4	19,680.4	55,610.0
1. Depreciation/Renewal Reserve Funds	—	—	—	—	-110.0	—	—	—
2. Sinking Funds	—	200.0	200.0	2,000.0	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	4,900.0
4. Others	3,078.5	3,170.8	3,081.6	3,235.7	27,452.9	19,680.4	19,680.4	50,710.0
VIII. Deposits and Advances (1 to 4)	121,824.5	77,909.5	122,030.3	128,131.8	416,971.0	367,375.9	367,375.9	420,266.2
1. Civil Deposits	16,892.4	14,837.1	16,929.4	17,775.9	72,488.6	66,538.9	66,538.9	66,538.9
2. Deposits of Local Funds	51,550.9	28,269.7	51,612.4	54,193.0	259,144.9	234,564.5	234,564.5	287,574.8
3. Civil Advances	2,144.1	1,292.0	2,148.5	2,256.0	—	28.5	28.5	28.5
4. Others	51,237.1	33,510.6	51,340.0	53,907.0	85,337.5	66,244.0	66,244.0	66,124.0
IX. Suspense and Miscellaneous (1 to 4)	687,519.0	348,267.4	688,228.4	722,640.1	2,774,788.7	2,421,557.1	2,467,557.1	2,885,110.0
1. Suspense	180.8	-635.6	345.8	363.1	5,268.7	2,963.9	2,963.9	2,963.9
2. Cash Balance Investment Accounts	686,200.8	346,628.8	686,744.9	721,082.1	1,867,433.8	1,614,756.3	1,660,756.3	1,614,756.3
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	1,137.4	2,274.2	1,138.0	1,194.9	902,086.2	803,836.9	803,836.9	1,267,389.8
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	101.4	750.0	3,310.0	750.0
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	68,382.2	65,722.9	85,817.4	90,108.2	258.5	5,485.9	5,485.9	6,034.5

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	1,966,018.2	2,046,353.6	2,048,513.1	2,154,700.9	2,882,101.6	2,407,760.9	2,472,386.7	2,801,713.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	213,609.8	218,678.4	216,901.1	269,931.4	239,828.1	197,212.9	252,115.3	381,179.5
I. Internal Debt (1 to 8)	177,567.0	300,052.7	249,728.5	302,706.4	136,964.8	203,207.1	211,857.1	312,700.0
1. Market Loans	132,000.0	176,322.6	165,998.5	189,856.4	103,000.0	130,000.0	176,550.0	233,500.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	5,513.7	6,000.0	6,000.0	10,000.0	14,066.9	15,000.0	18,000.0	20,000.0
5. Loans from National Co-operative Development Corporation	2,221.6	630.0	630.0	750.0	479.3	900.0	900.0	530.4
6. WMA from RBI	26,510.7	110,250.0	70,250.0	95,250.0	—	40,000.0	100.0	40,000.0
7. Special Securities issued to NSSF	11,321.0	6,000.0	6,000.0	6,000.0	19,138.7	17,000.0	10,000.0	12,000.0
8. Others@	-0.1	850.1	850.0	850.0	279.9	307.1	6,307.1	6,669.6
of which: Land Compensation and other Bonds	-0.1	0.1	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	7,524.7	14,822.0	8,764.2	16,302.8	13,722.3	20,800.0	18,200.0	20,107.1
1. State Plan Schemes	7,524.7	14,807.8	8,750.0	16,288.6	13,722.3	20,800.0	18,200.0	20,107.1
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	12.2	12.2	12.2	—	—	—	—
4. Non-Plan (i + ii)	—	2.0	2.0	2.0	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	2.0	2.0	2.0	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	1,237.4	1,723.0	1,948.3	2,078.0	67,650.5	308.4	3,499.0	77,042.6
1. Housing	0.6	0.9	0.9	—	—	—	—	—
2. Urban Development	13.8	50.1	50.7	50.8	625.6	138.1	1,069.8	999.9
3. Crop Husbandry	—	1.1	1.2	1.2	0.8	1.7	1.7	1.7
4. Food Storage and Warehousing	12.6	39.1	40.1	39.3	—	4.6	179.4	204.6
5. Co-operation	88.1	264.5	264.5	272.7	50.5	128.7	2,228.8	135.8
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	66,936.8	—	—	75,680.0
8. Village and Small Industries	60.2	169.2	169.2	170.7	0.2	2.0	2.0	2.0
9. Industries and Minerals	72.0	192.9	192.9	213.2	0.6	—	5.8	6.0
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	792.7	757.1	958.6	1,061.1	0.6	2.1	1.0	1.1
12. Others**	197.3	248.1	270.3	268.9	35.4	31.2	10.6	11.7
IV. Inter-State Settlement	—	—	—	—	9.1	—	—	—
V. Contingency Fund	673.9	10.0	10.0	10.0	3,000.0	5,000.0	5,000.0	5,000.0
VI. State Provident Funds, etc. (1 + 2) \$	351,076.5	293,567.8	379,017.5	402,263.9	31,434.4	27,984.6	27,984.6	29,383.8
1. State Provident Funds	59,522.9	57,590.0	65,543.1	72,673.5	29,171.5	25,360.0	25,360.0	26,628.0
2. Others	291,553.6	235,977.9	313,474.4	329,590.4	2,262.8	2,624.6	2,624.6	2,755.8
VII. Reserve Funds (1 to 4)	6,233.6	2,983.2	3,105.5	3,221.8	11,722.6	17,708.4	26,543.6	24,882.8
1. Depreciation/Renewal Reserve Funds	—	—	—	—	2.3	—	—	—
2. Sinking Funds	4,459.1	1,055.5	1,055.5	1,050.0	—	—	—	—
3. Famine Relief Fund	—	—	—	—	4.3	1.1	1.1	1.2
4. Others	1,774.5	1,927.7	2,050.0	2,171.8	11,715.9	17,707.3	26,542.5	24,881.6
VIII. Deposits and Advances (1 to 4)	112,483.4	115,537.0	45,821.0	41,705.3	163,485.7	172,228.5	218,778.5	277,840.0
1. Civil Deposits	33,860.0	38,664.3	36,102.9	36,550.5	58,599.9	35,175.0	35,175.0	36,933.7
2. Deposits of Local Funds	77,399.7	75,972.0	7,612.5	3,145.5	0.2	51.1	51.1	53.7
3. Civil Advances	2.4	1.0	1.3	1.4	1,802.3	6,829.0	6,829.0	7,170.5
4. Others	1,221.4	899.7	2,104.2	2,007.8	103,083.3	130,173.4	176,723.4	233,682.1
IX. Suspense and Miscellaneous (1 to 4)	1,221,857.4	1,222,267.1	1,256,848.7	1,277,853.5	2,318,515.7	1,817,060.8	1,817,060.8	1,904,120.5
1. Suspense	217,419.2	195,160.3	204,740.1	204,742.6	-851.8	1,050.0	1,050.0	1,102.5
2. Cash Balance Investment Accounts	360,129.2	432,000.0	385,000.0	400,000.0	945,304.4	962,482.5	962,482.5	1,006,813.2
3. Deposits with RBI	—	—	—	—	612,086.5	86,821.6	86,821.6	91,162.7
4. Others	644,309.0	595,106.8	667,108.6	673,110.9	761,976.6	766,706.7	766,706.7	805,042.1
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	281.8	260.2	300.6	320.6	277.4	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	87,082.6	95,130.7	102,968.8	108,238.7	135,319.1	143,463.1	143,463.1	150,636.3

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	4,156,356.2	4,858,599.5	5,121,458.9	5,604,830.9	190,395.8	236,006.1	238,387.1	238,360.0
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	409,611.0	446,026.9	408,132.3	524,698.0	4,603.9	9,888.4	10,362.7	10,266.2
I. Internal Debt (1 to 8)	351,839.2	345,067.0	364,650.0	459,650.0	4,894.0	10,059.4	6,850.0	6,750.0
1. Market Loans	250,830.0	285,417.0	325,000.0	400,000.0	4,630.0	9,682.1	6,000.0	6,000.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	7,005.1	10,000.0	10,000.0	10,000.0	79.1	277.3	750.0	750.0
5. Loans from National Co-operative Development Corporation	648.2	—	—	—	—	—	—	—
6. WMA from RBI	63,529.0	30,000.0	—	30,000.0	—	—	—	—
7. Special Securities issued to NSSF	29,823.6	19,650.0	29,650.0	19,650.0	184.9	—	—	—
8. Others@	3.3	—	—	—	—	100.0	100.0	—
of which: Land Compensation and other Bonds	3.3	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	5,422.7	45,449.5	10,991.8	10,991.8	—	—	—	—
1. State Plan Schemes	—	27,200.0	—	—	—	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	5,422.7	18,249.5	10,991.8	10,991.8	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	5,422.7	18,249.5	10,991.8	10,991.8	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	9,750.8	10,984.5	10,569.0	11,507.1	9.7	38.0	38.0	38.0
1. Housing	816.9	996.5	996.5	1,046.3	0.2	—	—	—
2. Urban Development	127.2	108.4	108.4	113.8	—	—	—	—
3. Crop Husbandry	1.0	0.8	0.8	0.8	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	1,207.8	1,395.5	1,395.5	1,465.3	1.9	0.7	0.7	0.7
6. Minor Irrigation	—	0.1	0.1	0.1	—	—	—	—
7. Power Projects	4,460.9	4,241.2	4,241.2	4,453.3	—	—	—	—
8. Village and Small Industries	28.2	22.7	22.7	23.8	—	0.1	0.1	0.1
9. Industries and Minerals	26.9	109.3	109.3	114.8	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	2,492.3	3,019.5	2,821.6	3,397.5	7.6	12.0	12.0	12.0
12. Others**	589.5	1,090.5	872.9	891.5	—	25.2	25.2	25.2
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	43,600.0	—	—	—	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	46,425.4	56,329.8	60,889.8	77,414.5	2,909.3	2,521.0	2,530.0	2,530.0
1. State Provident Funds	42,714.6	50,711.2	47,643.5	53,320.7	2,890.0	2,500.0	2,500.0	2,500.0
2. Others	3,710.8	5,618.6	13,246.3	24,093.9	19.3	21.0	30.0	30.0
VII. Reserve Funds (1 to 4)	59,085.4	37,007.7	41,379.9	46,002.6	645.5	381.7	381.7	385.6
1. Depreciation/Renewal Reserve Funds	—	0.5	0.5	0.5	85.7	—	—	—
2. Sinking Funds	34,323.4	22,200.0	22,200.0	26,000.0	434.0	274.0	274.0	289.1
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	24,762.0	14,807.2	19,179.4	20,002.1	125.8	107.7	107.7	96.5
VIII. Deposits and Advances (1 to 4)	312,494.0	321,372.1	312,588.6	336,822.8	7,938.0	7,000.0	11,081.4	11,150.5
1. Civil Deposits	287,096.8	307,060.9	304,440.9	319,662.9	2,969.9	3,000.0	4,000.0	4,000.0
2. Deposits of Local Funds	-1.6	—	—	—	—	—	—	—
3. Civil Advances	5,874.6	5,096.3	5,096.3	5,605.8	609.1	200.0	200.0	200.0
4. Others	19,524.2	9,214.9	3,051.5	11,554.0	4,359.0	3,800.0	6,881.4	6,950.5
IX. Suspense and Miscellaneous (1 to 4)	3,062,414.3	3,856,352.0	4,134,353.0	4,467,103.6	157,792.2	192,006.0	193,506.0	193,506.0
1. Suspense	115,334.8	666.7	666.6	733.0	1,313.8	700.0	700.0	700.0
2. Cash Balance Investment Accounts	2,891,501.5	3,600,000.0	3,880,000.0	4,200,000.0	156,241.7	190,700.0	192,200.0	192,200.0
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	55,578.0	255,685.4	253,686.4	266,370.6	236.7	606.0	606.0	606.0
X. Appropriation to Contingency Fund	23,500.0	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	241,824.4	186,036.8	186,036.8	195,338.4	16,207.2	24,000.0	24,000.0	24,000.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (1 to XII)	215,796.4	212,807.3	215,096.6	243,639.9	94,026.6	260,083.6	262,623.5	58,337.7
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	7,794.9	10,686.4	12,066.6	14,053.4	11,871.7	7,130.9	7,345.5	7,559.2
I. Internal Debt (1 to 8)	7,221.9	9,853.3	10,232.5	13,233.0	13,781.9	3,692.2	6,232.1	3,312.7
1. Market Loans	5,450.0	7,473.3	7,473.3	9,483.0	2,300.4	2,500.0	2,500.0	2,500.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	778.8	850.0	850.0	1,000.0	281.1	595.0	595.0	700.0
5. Loans from National Co-operative Development Corporation	—	30.0	30.0	—	82.4	56.7	56.7	112.4
6. WMA from RBI	—	1,500.0	1,500.0	1,750.0	10,668.7	300.0	2,625.3	0.3
7. Special Securities issued to NSSF	993.1	—	379.2	800.0	303.1	—	214.6	—
8. Others@	—	—	—	200.0	146.2	240.5	240.5	—
of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	47.7	126.5	126.5	121.0	48.9	206.7	206.7	293.4
1. State Plan Schemes	36.3	124.0	124.0	118.5	48.9	206.7	206.7	293.4
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	11.0	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	0.4	2.5	2.5	2.5	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	0.4	2.5	2.5	2.5	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	197.6	310.4	310.4	326.0	316.3	400.0	400.0	328.4
1. Housing	1.4	1.6	1.6	1.6	134.9	227.0	227.0	140.0
2. Urban Development	—	0.3	0.3	0.4	—	0.1	0.1	0.1
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	0.2	1.0	1.0	1.0	7.2	1.0	1.0	8.0
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	—	—	—	—	—	0.1	0.1	0.1
9. Industries and Minerals	—	0.2	0.2	0.3	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	195.9	307.3	307.3	322.7	173.9	171.6	171.6	180.0
12. Others**	—	—	—	—	0.2	0.2	0.2	0.2
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	1,050.0	1,050.0	1,050.0	2,050.0	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	2,527.4	3,051.5	3,051.5	3,356.7	7,330.7	5,612.0	5,612.0	7,640.0
1. State Provident Funds	2,527.4	3,051.5	3,051.5	3,356.7	7,195.3	5,542.0	5,542.0	7,500.0
2. Others	—	—	—	—	135.3	70.0	70.0	140.0
VII. Reserve Funds (1 to 4)	596.0	533.8	533.8	698.3	317.3	372.5	372.5	493.0
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	333.1	313.8	313.8	337.3	171.9	282.5	282.5	313.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	262.9	220.0	220.0	361.0	145.4	90.0	90.0	180.0
VIII. Deposits and Advances (1 to 4)	13,305.3	8,418.9	8,418.9	15,430.4	13,462.8	7,200.0	7,200.0	9,250.0
1. Civil Deposits	12,472.7	7,213.9	7,213.9	13,876.8	13,173.3	7,000.0	7,000.0	9,000.0
2. Deposits of Local Funds	—	—	—	—	—	—	—	—
3. Civil Advances	719.2	1,124.4	1,124.4	940.2	289.5	200.0	200.0	250.0
4. Others	113.5	80.6	80.6	613.4	—	—	—	—
IX. Suspense and Miscellaneous (1 to 4)	168,214.6	165,438.4	167,328.5	183,391.8	42,152.1	227,600.1	227,600.1	21,020.1
1. Suspense	911.4	42.1	1,023.1	957.2	-797.6	2,500.0	2,500.0	800.0
2. Cash Balance Investment Accounts	167,277.9	165,322.3	166,231.5	182,408.1	42,823.4	15,000.0	15,000.0	20,000.0
3. Deposits with RBI	—	—	—	—	—	210,000.0	210,000.0	100.0
4. Others	25.3	73.9	73.9	26.6	126.3	100.1	100.1	120.1
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	22,635.9	24,024.5	24,044.5	25,032.7	16,616.7	15,000.1	15,000.1	16,000.1

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	96,975.2	117,105.9	116,607.5	119,871.8	1,105,539.8	1,688,129.2	1,690,927.1	1,719,490.1
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	5,292.3	3,819.4	3,747.3	13,020.8	90,952.0	182,500.8	173,301.5	141,779.0
I. Internal Debt (1 to 8)	24,095.7	31,374.4	30,606.9	32,877.0	71,165.3	103,663.8	95,766.3	132,052.0
1. Market Loans	6,000.0	10,109.4	9,501.9	11,827.0	30,000.0	73,563.8	57,095.5	79,790.3
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	317.3	700.0	700.0	700.0	15,878.0	27,000.0	30,570.0	32,050.0
5. Loans from National Co-operative Development Corporation	-	15.0	15.0	15.0	40.9	-	-	-
6. WMA from RBI	16,898.7	20,000.0	20,000.0	20,000.0	10,820.5	-	-	-
7. Special Securities issued to NSSF	169.8	250.0	100.0	35.0	14,425.9	3,000.0	8,000.0	8,000.0
8. Others@	709.9	300.0	290.0	300.0	-	100.0	100.7	12,211.8
of which: Land Compensation and other Bonds	-	-	-	-	-	-	-	11,961.8
II. Loans and Advances from the Centre (1 to 6)	53.0	105.1	45.0	115.0	5,291.0	16,340.0	16,340.0	14,641.7
1. State Plan Schemes	-	-	-	-	5,286.0	16,340.0	16,340.0	14,641.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	53.0	105.1	45.0	115.0	5.0	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	53.0	105.1	45.0	115.0	5.0	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
III. Recovery of Loans and Advances (1 to 12)	7.1	19.4	19.4	28.8	918.7	2,402.9	2,402.9	1,851.5
1. Housing	-	-	-	-	32.1	0.8	0.8	0.8
2. Urban Development	-	-	-	-	0.3	5.1	5.1	1.2
3. Crop Husbandry	-	-	-	-	150.6	0.1	0.1	0.1
4. Food Storage and Warehousing	-	-	-	-	-	0.1	0.1	0.1
5. Co-operation	0.8	11.5	11.5	12.0	54.1	0.6	0.6	0.5
6. Minor Irrigation	-	-	-	-	0.8	0.5	0.5	0.8
7. Power Projects	-	-	-	-	-	1,103.0	1,103.0	551.5
8. Village and Small Industries	-	0.1	0.1	0.1	10.1	10.4	10.4	10.4
9. Industries and Minerals	-	-	-	-	-	0.7	0.7	0.7
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	6.3	7.8	7.8	16.7	660.8	1,220.0	1,220.0	1,230.2
12. Others**	-	-	-	-	10.0	61.8	61.8	55.3
IV. Inter-State Settlement	-	-	-	-	-	-	-	-
V. Contingency Fund	-	-	-	-	1,500.0	4,000.0	4,000.0	4,000.0
VI. State Provident Funds, etc. (1 + 2)	3,018.0	2,596.0	2,596.0	3,500.0	34,706.0	34,009.6	34,009.6	34,105.2
1. State Provident Funds	2,969.9	2,550.0	2,550.0	3,450.0	34,704.0	34,005.5	34,005.5	34,101.1
2. Others	48.1	46.0	46.0	50.0	1.9	4.1	4.1	4.1
VII. Reserve Funds (1 to 4)	693.5	2,250.0	2,364.0	2,350.0	6,583.5	23,366.2	21,986.4	53,877.3
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-48.2	-	-	-
2. Sinking Funds	400.0	1,990.0	1,990.0	2,240.0	-52.3	10,000.1	0.1	18,000.0
3. Famine Relief Fund	-	-	-	-	-	0.1	0.1	0.1
4. Others	293.5	260.0	374.0	110.0	6,683.9	13,366.0	21,986.2	35,877.2
VIII. Deposits and Advances (1 to 4)	1,718.6	260.0	475.2	500.0	68,421.1	108,463.4	115,558.9	159,675.8
1. Civil Deposits	1,194.7	100.0	100.0	100.0	49,051.8	35,920.1	35,920.1	52,414.3
2. Deposits of Local Funds	-	-	-	-	10,857.6	16,234.4	16,234.4	17,243.4
3. Civil Advances	175.6	100.0	100.0	100.0	2,520.9	2,505.3	2,505.3	2,605.3
4. Others	348.3	60.0	275.2	300.0	5,990.8	53,803.6	60,899.1	87,412.8
IX. Suspense and Miscellaneous (1 to 4)	46,764.0	65,500.0	65,500.0	65,500.0	780,756.5	1,306,174.3	1,311,154.0	1,183,827.5
1. Suspense	563.6	500.0	500.0	500.0	2,094.4	40.8	40.8	91.2
2. Cash Balance Investment Accounts	41,610.3	60,000.0	60,000.0	60,000.0	778,589.8	1,204,519.8	1,209,499.5	1,181,111.6
3. Deposits with RBI	-	-	-	-	-	0.1	0.1	0.1
4. Others	4,590.1	5,000.0	5,000.0	5,000.0	72.2	101,613.6	101,613.6	2,624.6
X. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XI. Miscellaneous Capital Receipts	-	-	-	-	-	-	-	-
of which: Disinvestment	-	-	-	-	-	-	-	-
XII. Remittances	20,625.4	15,001.0	15,001.0	15,001.0	136,197.8	89,709.0	89,709.0	135,459.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	783,506.5	754,134.6	1,890,462.5	2,001,410.9	2,738,572.4	3,252,107.4	3,364,268.5	3,016,678.4
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	140,391.0	155,332.7	164,508.9	172,305.5	236,345.0	263,957.7	699,004.9	480,085.7
I. Internal Debt (1 to 8)	306,569.2	310,350.0	310,836.1	347,150.0	173,464.7	196,980.1	610,223.9	384,294.4
1. Market Loans	89,500.0	120,500.0	106,000.0	144,150.0	123,000.0	148,886.6	159,283.1	159,749.2
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	3,936.5	6,850.0	6,850.0	8,000.0	18,770.0	20,900.0	20,900.0	23,000.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	142.9	193.5	193.4	212.8
6. WMA from RBI	192,681.1	175,000.0	170,000.0	195,000.0	—	—	—	—
7. Special Securities issued to NSSF	20,451.6	8,000.0	27,986.1	—	13,474.9	—	200.9	—
8. Others@	—	—	—	—	18,076.9	27,000.0	429,646.4	201,332.4
of which: Land Compensation and other Bonds	—	—	—	—	18,060.0	27,000.0	429,646.4	201,332.4
II. Loans and Advances from the Centre (1 to 6)	5,666.2	7,300.0	4,500.0	6,000.0	7,943.5	24,589.9	43,788.4	55,825.3
1. State Plan Schemes	5,619.2	7,300.0	4,500.0	6,000.0	7,943.5	24,589.9	43,788.4	55,825.3
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	47.0	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	47.0	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	1,371.5	911.2	1,265.5	993.1	10,044.4	9,035.4	14,386.6	1,327.3
1. Housing	0.1	0.4	0.4	0.7	742.6	2,000.0	220.0	250.0
2. Urban Development	0.2	—	0.6	0.6	387.1	2,124.0	4.0	6.5
3. Crop Husbandry	7.0	—	6.5	6.2	252.7	289.5	—	—
4. Food Storage and Warehousing	—	—	—	—	15.8	—	5.3	5.3
5. Co-operation	7.1	157.7	682.9	1.7	588.2	548.6	166.0	164.6
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	700.4	—	—	—	7,860.1	3,640.9	13,590.9	566.1
8. Village and Small Industries	—	—	—	—	0.1	—	—	—
9. Industries and Minerals	0.5	—	0.3	0.2	22.2	41.3	81.0	41.3
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	654.2	752.1	572.1	981.5	0.9	0.5	0.5	0.5
12. Others**	2.0	1.0	2.7	2.2	174.8	390.5	318.9	292.9
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	—	—	—	—	3,000.0	—	—	—
VI. State Provident Funds, etc. (1 + 2)	36,833.9	40,613.0	35,833.0	36,143.0	70,818.4	73,617.9	77,648.7	83,466.2
1. State Provident Funds	36,238.3	35,008.2	35,190.0	35,500.0	42,485.4	43,390.5	45,804.1	48,566.8
2. Others	595.6	5,604.7	643.0	643.0	28,333.0	30,227.4	31,844.6	34,899.4
VII. Reserve Funds (1 to 4)	6,685.1	7,880.0	7,832.2	8,367.0	23,615.9	40,833.2	51,423.0	46,408.3
1. Depreciation/Renewal Reserve Funds	85.1	70.0	72.2	77.0	-60.1	—	—	—
2. Sinking Funds	—	—	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	6,600.1	7,810.0	7,760.0	8,290.0	23,676.0	40,833.2	51,423.0	46,408.3
VIII. Deposits and Advances (1 to 4)	44,487.2	11,886.3	53,349.2	57,607.5	1,070,668.0	1,639,610.0	1,177,365.3	1,092,604.0
1. Civil Deposits	38,907.8	6,200.0	40,741.7	45,000.0	236,268.7	169,418.7	218,486.8	218,463.0
2. Deposits of Local Funds	0.3	0.3	0.4	0.4	703,010.1	1,327,580.0	866,063.4	865,141.7
3. Civil Advances	—	—	—	—	73.0	50.7	50.7	50.7
4. Others	5,579.1	5,686.0	12,607.1	12,607.1	131,316.2	142,560.6	92,764.4	8,948.5
IX. Suspense and Miscellaneous (1 to 4)	380,983.3	374,468.9	1,475,813.6	1,544,000.2	1,270,995.4	1,157,970.6	1,280,452.6	1,243,772.6
1. Suspense	7,218.2	139,820.0	19,754.5	15,000.0	217.8	1,316.3	811.6	811.6
2. Cash Balance Investment Accounts	37,693.2	859.1	20,366.1	21,000.0	1,270,722.9	1,156,568.2	1,279,580.0	1,242,900.0
3. Deposits with RBI	—	—	1,065,430.5	1,100,000.0	—	—	—	—
4. Others	336,071.9	233,789.8	370,262.5	408,000.2	54.7	86.1	61.0	61.0
X. Appropriation to Contingency Fund	—	—	—	—	3,000.0	—	—	—
XI. Miscellaneous Capital Receipts	5.2	—	—	—	145.7	80.0	100.0	100.0
of which: Disinvestment	—	—	—	—	145.7	80.0	100.0	100.0
XII. Remittances	905.0	725.2	1,032.9	1,150.2	104,876.4	109,390.4	108,880.2	108,880.2

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	78,881.8	77,841.3	78,327.7	84,151.8	4,477,245.2	3,603,374.3	4,658,100.3	3,944,150.1
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	5,706.5	7,237.9	7,532.9	8,509.4	331,304.0	375,966.3	372,510.9	479,558.4
I. Internal Debt (1 to 8)	4,081.2	6,943.8	7,378.9	8,402.3	295,632.7	340,506.6	347,630.0	440,463.0
1. Market Loans	3,300.0	6,102.8	6,537.9	7,902.3	255,500.0	301,800.0	306,800.0	376,200.0
2. Loans from LIC	100.0	100.0	100.0	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	377.6	500.0	500.0	500.0	14,734.4	17,120.0	17,510.0	23,010.0
5. Loans from National Co-operative Development Corporation	3.5	41.0	41.0	—	810.3	1,529.4	529.8	1,209.0
6. WMA from RBI	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	300.1	200.0	200.0	—	14,437.4	—	12,733.0	20,000.0
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	10,150.6	20,057.2	10,057.2	20,044.0
II. Loans and Advances from the Centre (1 to 6)	36.7	63.1	63.1	0.7	15,170.9	25,195.5	22,338.6	30,569.7
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	32.7	62.4	62.4	—	15,170.9	25,075.5	22,338.6	30,419.7
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	4.0	0.7	0.7	0.7	—	120.0	—	150.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	8.8	7.8	7.8	7.8	13,507.6	3,005.1	6,834.1	9,820.8
1. Housing	—	—	—	—	0.1	—	—	—
2. Urban Development	—	—	—	—	300.8	188.9	—	—
3. Crop Husbandry	—	—	—	—	100.0	—	—	1,500.0
4. Food Storage and Warehousing	—	—	—	—	0.1	—	—	—
5. Co-operation	7.5	7.5	7.5	7.5	248.5	58.6	151.7	54.7
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	10,158.0	148.4	1,329.6	1,329.6
8. Village and Small Industries	—	—	—	—	91.4	3.7	—	—
9. Industries and Minerals	—	—	—	—	472.0	0.3	562.4	0.9
10. Road Transport	—	—	—	—	1.8	—	2,840.0	4,090.0
11. Government Servants, etc.+	1.1	—	—	—	1,702.7	1,568.5	870.5	2,054.2
12. Others**	0.3	0.3	0.3	0.3	432.2	1,036.7	1,079.9	791.3
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	10.0	—	—	—	187.8	—	—	—
VI. State Provident Funds, etc. (1 + 2)	2,655.1	2,635.1	2,635.1	3,452.6	68,259.6	70,137.8	73,534.0	76,399.2
1. State Provident Funds	2,594.4	2,584.5	2,584.5	3,400.0	67,118.2	69,045.6	72,231.4	75,225.3
2. Others	60.7	50.6	50.6	52.6	1,141.5	1,092.2	1,302.6	1,173.9
VII. Reserve Funds (1 to 4)	2,152.9	1,180.0	1,231.3	1,310.0	36,839.3	38,040.2	48,571.5	41,294.6
1. Depreciation/Renewal Reserve Funds	—	—	—	—	6.1	6.1	7.6	7.6
2. Sinking Funds	395.2	120.0	120.0	120.0	6,510.7	3,594.6	3,588.8	5,904.8
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,757.7	1,060.0	1,111.3	1,190.0	30,322.5	34,439.5	44,975.1	35,382.2
VIII. Deposits and Advances (1 to 4)	917.4	8,979.2	8,979.2	9,201.2	522,702.8	797,816.0	652,665.6	763,848.0
1. Civil Deposits	501.5	8,454.2	8,454.2	8,361.5	248,315.8	265,988.1	226,223.5	216,680.4
2. Deposits of Local Funds	—	—	—	—	23,770.2	25,249.9	24,694.2	24,956.7
3. Civil Advances	—	—	—	—	951.1	1,035.2	965.8	952.9
4. Others	415.9	525.0	525.0	839.7	249,665.6	505,542.8	400,782.0	521,258.0
IX. Suspense and Miscellaneous (1 to 4)	54,404.6	42,563.4	42,563.4	47,162.2	3,465,506.5	2,276,563.5	3,449,035.1	2,522,958.4
1. Suspense	-57.0	12.6	12.6	0.6	56,553.7	-55,628.8	-55,684.9	-55,684.9
2. Cash Balance Investment Accounts	23,700.0	16,400.0	16,400.0	16,400.0	2,301,848.9	1,221,002.8	2,392,521.0	1,463,314.3
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	30,761.6	26,150.9	26,150.9	30,761.6	1,107,103.9	1,111,189.6	1,112,198.9	1,115,328.9
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	162.9	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	14,615.1	15,468.8	15,468.8	14,615.1	59,275.1	52,109.6	57,491.5	58,796.4

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TELANGANA				TRIPURA			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	1,548,514.0	549,119.9	548,069.5	612,432.6	428,219.5	491,887.2	843,287.3	550,538.6
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	107,118.5	209,245.6	202,195.2	294,045.6	9,284.7	17,525.5	13,720.0	15,720.0
I. Internal Debt (1 to 8)	94,941.1	188,300.0	192,901.6	247,800.0	5,320.7	11,800.0	10,870.0	12,870.0
1. Market Loans	82,011.4	167,000.0	155,550.0	236,000.0	1,500.0	9,100.0	6,530.0	10,030.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,983.9	15,000.0	12,453.1	8,800.0	2,000.0	2,100.0	3,500.0	2,000.0
5. Loans from National Co-operative Development Corporation	104.5	—	22.8	—	—	—	—	—
6. WMA from RBI	—	6,300.0	6,300.0	1,000.0	—	—	—	—
7. Special Securities issued to NSSF	7,835.3	—	2,969.2	2,000.0	1,820.7	600.0	840.0	840.0
8. Others@ of which: Land Compensation and other Bonds	6.0	—	15,606.5	—	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	863.7	8,000.0	10,371.4	8,000.0	52.0	30.0	30.0	30.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	863.7	8,000.0	10,371.4	8,000.0	52.0	30.0	30.0	30.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	766.0	8,745.6	722.2	28,745.6	21.8	20.0	20.0	20.0
1. Housing	4.1	5.2	—	5.2	0.4	—	—	—
2. Urban Development	—	8,000.3	—	28,000.3	—	—	—	—
3. Crop Husbandry	—	9.8	—	9.8	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	27.5	8.7	17.6	8.7	10.2	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	485.1	175.5	261.6	175.5	—	—	—	—
8. Village and Small Industries	—	24.8	—	24.8	—	—	—	—
9. Industries and Minerals	—	25.0	—	25.0	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	249.1	363.7	443.0	363.7	6.1	20.0	20.0	20.0
12. Others**	0.2	132.6	—	132.6	5.0	—	—	—
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	500.0	—	—	—	—	—	—	—
VI. State Provident Funds, etc. (1 + 2)	13,190.7	20,000.0	20,000.0	22,296.5	9,203.2	12,681.0	10,575.0	9,980.0
1. State Provident Funds	10,167.6	16,698.0	16,698.0	18,366.5	9,037.7	12,510.0	10,400.0	9,800.0
2. Others	3,023.1	3,302.0	3,302.0	3,930.0	165.5	171.0	175.0	180.0
VII. Reserve Funds (1 to 4)	11,205.3	19,294.7	19,294.7	14,567.2	342.6	203.0	191.7	455.5
1. Depreciation/Renewal Reserve Funds	2,392.1	7,285.1	7,285.1	3,072.7	—	—	—	—
2. Sinking Funds	5,592.5	7,460.7	7,460.7	7,270.2	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	3,220.8	4,548.8	4,548.8	4,224.3	342.6	203.0	191.7	455.5
VIII. Deposits and Advances (1 to 4)	236,148.7	304,779.6	304,779.6	291,023.3	2,182.5	2,772.7	5,397.9	2,480.6
1. Civil Deposits	130,200.7	174,140.9	174,140.9	152,902.0	1,849.7	2,500.0	5,350.0	2,400.0
2. Deposits of Local Funds	57,576.2	67,246.2	67,246.2	75,225.8	—	—	—	—
3. Civil Advances	987.9	776.1	776.1	1,284.2	326.8	271.5	41.0	79.0
4. Others	47,383.9	62,616.4	62,616.4	61,611.2	6.0	1.2	6.9	1.6
IX. Suspense and Miscellaneous (1 to 4)	1,100,622.7	—	—	—	393,543.3	451,130.5	805,827.0	513,762.5
1. Suspense	915.3	—	—	—	575.6	870.0	2,050.0	1,290.0
2. Cash Balance Investment Accounts	935,066.2	—	—	—	392,547.2	450,000.0	47,345.7	512,220.7
3. Deposits with RBI	—	—	—	—	—	—	755,850.0	—
4. Others	164,641.2	—	—	—	420.5	260.5	581.3	251.8
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	90,275.7	—	—	—	17,553.5	13,250.0	10,375.7	10,940.0

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTRAKHAND				UTTAR PRADESH			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	740,090.5	231,060.7	237,701.6	240,753.6	10,557,126.0	4,641,161.6	5,130,478.7	5,049,529.1
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	62,396.2	58,831.9	69,323.9	73,361.3	360,328.3	474,732.3	801,190.9	617,651.7
I. Internal Debt (1 to 8)	46,925.8	64,050.0	69,050.0	75,050.0	350,343.0	459,796.2	768,218.6	575,609.8
1. Market Loans	24,000.0	39,000.0	39,000.0	49,000.0	175,000.0	233,984.4	341,346.8	332,459.8
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	7,000.0	8,000.0	9,000.0	9,000.0	17,477.3	20,000.0	20,000.0	22,000.0
5. Loans from National Co-operative Development Corporation	128.4	50.0	50.0	50.0	354.4	110.5	110.5	120.0
6. WMA from RBI	1,801.6	8,000.0	8,000.0	8,000.0	17,319.5	100,000.0	45,000.0	40,000.0
7. Special Securities issued to NSSF	13,995.8	9,000.0	13,000.0	9,000.0	86,263.8	50,000.0	40,000.0	45,000.0
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	53,927.9	55,701.3	321,761.3	136,030.0
II. Loans and Advances from the Centre (1 to 6)	610.0	900.0	900.0	900.0	4,859.8	6,000.0	6,000.0	7,000.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	610.0	900.0	900.0	900.0	4,859.8	6,000.0	6,000.0	7,000.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	455.8	373.9	373.9	411.3	2,624.8	2,634.0	7,722.3	3,041.9
1. Housing	—	—	—	—	—	—	—	—
2. Urban Development	—	—	—	—	11.0	—	0.5	0.5
3. Crop Husbandry	15.0	10.0	10.0	11.0	0.4	—	0.2	0.2
4. Food Storage and Warehousing	—	—	—	—	0.6	—	20.0	—
5. Co-operation	11.2	17.0	17.0	18.7	95.6	—	5,665.4	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	398.9	310.0	310.0	341.0	1,097.1	—	—	—
8. Village and Small Industries	0.3	0.2	0.2	0.2	7.2	—	0.8	0.8
9. Industries and Minerals	—	—	—	—	289.9	320.0	320.0	500.0
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	30.4	36.7	36.7	40.4	966.1	1,214.0	1,115.0	1,240.0
12. Others**	—	—	—	—	156.9	1,100.0	600.4	1,300.4
IV. Inter-State Settlement	—	—	—	—	—	—	—	—
V. Contingency Fund	3,319.7	2,000.0	2,500.0	2,300.0	5.5	2,000.0	32,416.5	2,000.0
VI. State Provident Funds, etc. (1 + 2)	13,999.3	9,870.7	7,235.8	7,028.0	99,879.4	160,370.0	160,370.0	164,756.0
1. State Provident Funds	13,681.2	9,627.8	6,985.6	6,786.7	96,106.8	155,100.0	155,100.0	158,856.0
2. Others	318.0	242.9	250.2	241.3	3,772.6	5,270.0	5,270.0	5,900.0
VII. Reserve Funds (1 to 4)	3,065.9	128.1	140.9	121.0	99,916.9	125,830.3	168,953.7	212,731.2
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	200.0	200.0
2. Sinking Funds	—	—	—	—	45,000.0	75,682.5	69,667.8	107,723.5
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	3,065.9	128.1	140.9	121.0	54,916.9	50,147.7	99,085.8	104,807.7
VIII. Deposits and Advances (1 to 4)	34,844.3	30,289.4	31,089.7	30,077.9	161,853.1	157,717.5	157,717.5	171,147.0
1. Civil Deposits	21,596.9	21,454.8	21,587.6	20,588.7	120,973.3	118,027.5	118,027.5	126,187.0
2. Deposits of Local Funds	11,354.9	7,564.1	7,652.1	7,550.3	26,813.3	32,350.0	32,350.0	35,350.0
3. Civil Advances	1,632.5	1,270.5	1,350.0	1,349.0	2,307.2	—	—	—
4. Others	259.9	—	500.0	590.0	11,759.2	7,340.0	7,340.0	9,610.0
IX. Suspense and Miscellaneous (1 to 4)	581,640.7	92,453.2	93,690.3	93,180.3	9,560,659.9	3,692,213.7	3,794,480.1	3,878,643.2
1. Suspense	-82.3	693.6	690.3	680.3	-3,635.6	7,595.5	7,595.5	7,725.5
2. Cash Balance Investment Accounts	336,809.0	—	—	—	2,544,870.1	2,864,435.8	2,879,435.8	2,867,435.8
3. Deposits with RBI	—	—	—	—	5,312,066.6	—	—	—
4. Others	244,914.1	91,759.7	93,000.0	92,500.0	1,707,358.9	820,182.4	907,448.8	1,003,481.9
X. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XI. Miscellaneous Capital Receipts	1,353.3	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XII. Remittances	53,875.6	30,995.4	32,721.1	31,685.1	276,983.5	34,600.0	34,600.0	34,600.0

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	WEST BENGAL			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	4,080,059.1	3,669,637.9	4,252,090.0	4,259,006.6
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	338,509.8	327,656.8	377,289.5	400,298.4
I. Internal Debt (1 to 8)	505,376.9	596,759.8	634,750.0	662,555.2
1. Market Loans	219,000.0	231,509.8	245,000.0	260,000.0
2. Loans from LIC	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	—	—	—	—
5. Loans from National Co-operative Development Corporation	47.1	250.0	250.0	250.0
6. WMA from RBI	193,808.6	300,000.0	300,000.0	300,000.0
7. Special Securities issued to NSSF	77,119.6	50,000.0	73,500.0	84,305.2
8. Others@	15,401.6	15,000.0	16,000.0	18,000.0
<i>of which: Land Compensation and other Bonds</i>	—	—	—	—
II. Loans and Advances from the Centre (1 to 6)	13,629.9	1,500.0	20,000.0	15,000.0
1. State Plan Schemes	13,629.9	1,500.0	20,000.0	15,000.0
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—
2. Central Plan Schemes	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—
(ii) Others	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—
6. Loans for Special Schemes	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	1,754.9	3,974.9	4,641.7	4,865.4
1. Housing	0.8	0.7	0.9	0.9
2. Urban Development	—	—	—	—
3. Crop Husbandry	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—
5. Co-operation	186.2	735.0	700.0	735.0
6. Minor Irrigation	—	—	—	—
7. Power Projects	500.4	2,987.0	2,844.8	2,987.0
8. Village and Small Industries	10.9	12.8	11.5	12.0
9. Industries and Minerals	968.8	38.8	927.6	973.9
10. Road Transport	—	—	—	—
11. Government Servants, etc.+	87.8	122.9	83.4	79.2
12. Others**	—	77.6	73.5	77.2
IV. Inter-State Settlement	—	—	—	—
V. Contingency Fund	1.3	—	15.1	—
VI. State Provident Funds, etc. (1 + 2)	34,406.7	36,200.0	36,950.0	38,370.0
1. State Provident Funds	34,264.8	36,000.0	36,760.0	38,180.0
2. Others	141.9	200.0	190.0	190.0
VII. Reserve Funds (1 to 4)	29,505.5	31,345.5	41,705.1	26,942.2
1. Depreciation/Renewal Reserve Funds	—	—	—	—
2. Sinking Funds	12,727.7	4,000.0	4,000.0	4,000.0
3. Famine Relief Fund	—	—	—	—
4. Others	16,777.8	27,345.5	37,705.1	22,942.2
VIII. Deposits and Advances (1 to 4)	430,350.0	447,870.7	461,500.5	482,487.2
1. Civil Deposits	70,846.4	78,662.6	74,447.8	77,677.1
2. Deposits of Local Funds	106,127.3	103,576.0	107,456.1	109,807.7
3. Civil Advances	1,357.1	1,056.3	1,400.6	1,450.7
4. Others	252,019.2	264,575.8	278,196.0	293,551.8
IX. Suspense and Miscellaneous (1 to 4)	2,968,090.2	2,474,172.6	3,028,317.7	3,026,895.2
1. Suspense	-2,450.1	3,767.7	4,405.7	4,827.7
2. Cash Balance Investment Accounts	408,307.2	307,041.1	422,037.4	371,819.8
3. Deposits with RBI	1,831,916.5	1,505,000.0	1,835,000.0	1,845,000.0
4. Others	730,316.7	658,363.9	766,874.7	805,247.7
X. Appropriation to Contingency Fund	—	—	—	—
XI. Miscellaneous Capital Receipts	—	—	6,530.0	—
<i>of which: Disinvestment</i>	—	—	—	—
XII. Remittances	96,943.6	77,814.4	17,679.8	1,891.4

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	ALL STATES			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	53,042,399.4	40,219,209.6	45,281,702.2	46,007,695.9
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	4,164,818.1	4,434,254.4	5,499,492.7	5,723,180.1
I. Internal Debt (1 to 8)	4,046,273.6	4,623,219.3	5,587,291.3	5,876,304.9
1. Market Loans	2,408,799.3	3,021,102.1	3,194,672.2	3,783,150.2
2. Loans from LIC	2,654.9	100.0	2,660.0	2,560.0
3. Loans from SBI and other Banks	36,500.0	65,000.0	41,000.0	65,000.0
4. Loans from National Bank for Agriculture and Rural Development	169,049.5	232,384.5	233,305.4	271,355.9
5. Loans from National Co-operative Development Corporation	6,014.7	4,961.6	4,549.1	4,194.7
6. WMA from RBI	784,528.4	932,752.9	751,573.3	877,463.8
7. Special Securities issued to NSSF	464,066.7	219,586.9	331,307.6	292,100.3
8. Others@ of which: Land Compensation and other Bonds	174,660.2 46,095.3	147,331.2 47,000.1	1,028,223.7 621,347.6	580,480.0 324,144.8
II. Loans and Advances from the Centre (1 to 6)	118,806.2	255,405.1	241,704.5	267,360.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	113,249.0 —	236,681.8 —	230,434.8 —	255,965.8 —
2. Central Plan Schemes	—	—	—	—
3. Centrally Sponsored Schemes	11.0	37.2	37.2	37.2
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	5,546.2 — 5,546.2	18,586.1 — 18,586.1	11,132.5 — 11,132.5	11,347.0 — 11,347.0
5. Ways and Means Advances from Centre	—	100.0	100.0	10.0
6. Loans for Special Schemes	—	—	—	—
III. Recovery of Loans and Advances (1 to 12)	189,159.7	58,482.3	74,804.7	168,672.2
1. Housing	5,154.5	3,293.5	1,508.5	1,510.9
2. Urban Development	2,154.0	11,553.9	2,543.5	30,286.6
3. Crop Husbandry	527.8	316.2	22.2	1,532.6
4. Food Storage and Warehousing	105.4	185.9	444.5	469.1
5. Co-operation	3,923.6	4,485.6	13,080.3	4,266.4
6. Minor Irrigation	1.0	1.1	1.1	1.5
7. Power Projects	149,420.1	17,060.1	27,936.4	93,972.9
8. Village and Small Industries	415.2	427.5	447.5	464.8
9. Industries and Minerals	1,971.6	1,051.7	2,525.3	2,204.1
10. Road Transport	1,928.0	—	2,840.0	4,090.0
11. Government Servants, etc.+	13,575.4	14,373.3	13,681.2	19,272.1
12. Others**	9,983.1	5,733.5	9,774.1	10,601.2
IV. Inter-State Settlement	18.2	0.2	0.1	0.1
V. Contingency Fund	58,389.5	17,010.0	51,706.0	22,410.0
VI. State Provident Funds, etc. (1 + 2)	1,080,626.2	1,100,524.2	1,198,520.9	1,306,573.3
1. State Provident Funds	710,276.7	775,819.7	788,098.8	868,544.0
2. Others	370,349.5	324,704.5	410,422.1	438,029.3
VII. Reserve Funds (1 to 4)	472,253.8	460,381.0	549,243.5	637,171.6
1. Depreciation/Renewal Reserve Funds	3,048.3	8,125.8	8,329.6	4,205.9
2. Sinking Funds	175,112.9	159,585.9	141,859.4	216,161.7
3. Famine Relief Fund	17.3	4.4	6.9	4,907.0
4. Others	294,075.4	292,665.0	399,047.6	411,897.0
VIII. Deposits and Advances (1 to 4)	5,222,451.2	5,724,796.5	5,234,274.3	5,750,569.3
1. Civil Deposits	1,880,851.6	1,786,007.7	1,834,192.0	1,839,419.4
2. Deposits of Local Funds	1,867,410.5	2,328,182.4	1,837,086.5	2,051,504.3
3. Civil Advances	80,202.5	70,006.8	78,097.9	77,426.8
4. Others	1,393,986.6	1,540,599.7	1,484,897.9	1,782,218.8
IX. Suspense and Miscellaneous (1 to 4)	39,492,184.9	26,676,534.0	31,053,982.9	30,644,852.3
1. Suspense	400,400.9	329,944.1	215,513.7	207,689.0
2. Cash Balance Investment Accounts	23,800,500.0	17,525,535.2	19,280,927.9	19,097,849.9
3. Deposits with RBI	7,947,165.7	2,515,138.6	4,843,832.5	3,983,225.4
4. Others	7,344,118.2	6,305,916.0	6,713,708.8	7,356,087.9
X. Appropriation to Contingency Fund	26,500.0	—	—	—
XI. Miscellaneous Capital Receipts	11,458.0	1,315.2	10,509.3	1,494.0
of which: Disinvestment	333.1	205.0	268.7	323.4
XII. Remittances	2,324,278.2	1,301,541.8	1,279,664.8	1,332,288.3

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)	2014-15 (Accounts)	2015-16 (Budget Estimates)	2015-16 (Revised Estimates)	2016-17 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XII)	19,919.4	14,191.3	23,810.0	35,550.3	185,862.9	199,459.8	267,142.5	280,040.7
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	19,919.4	14,191.3	23,710.0	35,550.3	6,852.0	7,789.0	10,062.3	10,764.6
I. Internal Debt (1 to 8)	-	-	-	-	6,135.7	7,120.0	7,120.0	8,010.0
1. Market Loans	-	-	-	-	4,703.8	4,500.0	4,500.0	5,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	-	-	-	-	412.4	1,120.0	883.0	900.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@	-	-	-	-	1,019.5	1,500.0	1,737.0	2,110.0
of which: Land Compensation and other Bonds	-	-	-	-	-	-	-	-
II. Loans and Advances from the Centre (1 to 6)	17,643.2	10,381.3	20,000.0	31,740.3	900.5	1,160.0	1,200.0	740.0
1. State Plan Schemes	-	-	-	-	180.5	40.0	80.0	20.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	400.0	400.0	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	17,643.2	10,381.3	20,000.0	31,740.3	720.0	720.0	720.0	720.0
(i) Relief for Natural Calamities	17,643.2	-	20,000.0	31,740.3	-	-	-	-
(ii) Others	-	10,381.3	-	-	720.0	720.0	720.0	720.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
III. Recovery of Loans and Advances (1 to 12)	2,276.2	3,810.0	3,810.0	3,810.0	24.4	30.0	30.0	30.0
1. Housing	-	-	-	-	0.1	30.0	0.2	0.2
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	-	-	-	0.2	-	0.5	0.1
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	0.1	-	0.1	0.1
9. Industries and Minerals	-	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	22.4	22.1	22.1	22.1	22.5	-	27.3	27.3
12. Others**	2,253.8	3,787.9	3,787.9	3,787.9	1.6	-	1.9	2.3
IV. Inter-State Settlement	-	-	-	-	-	-	-	-
V. Contingency Fund	-	-	-	-	-	-	-	-
VI. State Provident Funds, etc. (1 + 2)	-	-	-	-	2,899.3	3,078.9	3,034.3	3,337.7
1. State Provident Funds	-	-	-	-	2,850.6	3,025.0	2,983.0	3,281.3
2. Others	-	-	-	-	48.6	53.9	51.3	56.4
VII. Reserve Funds (1 to 4)	-	-	-	-	955.6	8.9	10.0	100.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	955.6	8.9	10.0	100.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-
VIII. Deposits and Advances (1 to 4)	-	-	-	-	1,958.0	2,769.8	3,924.5	4,317.0
1. Civil Deposits	-	-	-	-	1,833.8	1,925.0	3,849.1	4,234.1
2. Deposits of Local Funds	-	-	-	-	118.8	759.0	64.5	71.0
3. Civil Advances	-	-	-	-	7.9	14.3	8.0	8.8
4. Others	-	-	-	-	-2.5	71.5	2.8	3.1
IX. Suspense and Miscellaneous (1 to 4)	-	-	-	-	168,959.8	181,937.3	247,679.8	258,947.7
1. Suspense	-	-	-	-	-154.6	145.2	150.0	165.0
2. Cash Balance Investment Accounts	-	-	-	-	111,466.7	181,500.0	185,000.0	190,000.0
3. Deposits with RBI	-	-	-	-	57,509.5	2.8	62,218.8	68,440.7
4. Others	-	-	-	-	138.2	289.3	310.9	342.0
X. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XI. Miscellaneous Capital Receipts	-	-	-	-	-	-	-	-
of which: Disinvestment	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	4,029.6	3,355.0	4,143.9	4,558.3

- : Nil/Negligible/Not available.

* : Sum of Items I to XII where Items IV to X, XII and I(3) are on a net basis while Items I(6) and IX(2 and 3) are excluded. Items I (6) and IX (2 and 3) have been taken as financing items for overall surplus/deficit.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

** : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

\$: State Provident Funds also includes other savings deposits.

Also see Notes to Appendices.

Note: Data pertaining to Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand for 2014-15 is taken from Finance Accounts of the State published by CAG.

Source: Budget Documents of State Governments.

Appendix IV : Capital Expenditure of State and Union Territories with Legislature
ANDHRA PRADESH

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	127,900.9	2,430,480.6	2,558,381.5	102,113.8	449,795.5	551,909.3	127,905.6	454,713.2	582,618.8	158,925.4	604,401.9	763,327.3
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	127,900.9	57,635.9	185,536.8	102,113.8	44,128.2	146,242.1	127,905.6	44,045.9	171,951.5	158,925.4	41,283.4	200,208.8
I. Total Capital Outlay (1 + 2)	120,260.7	-6,209.0	114,051.7	98,187.1	-	98,187.1	125,588.0	1.7	125,589.7	153,880.5	-	153,880.5
1. Development (a + b)	117,178.9	-7,960.6	109,218.4	94,631.6	-	94,631.6	124,282.1	1.7	124,283.7	150,019.2	-	150,019.2
(a) Social Services (1 to 9)	23,828.5	-8.0	23,820.5	22,268.5	-	22,268.5	17,503.8	-	17,503.8	48,956.1	-	48,956.1
1. Education, Sports, Art and Culture	5,528.6	-	5,528.6	2,267.7	-	2,267.7	1,685.7	-	1,685.7	5,890.8	-	5,890.8
2. Medical and Public Health	6,904.2	-	6,904.2	4,641.4	-	4,641.4	2,295.4	-	2,295.4	4,772.6	-	4,772.6
3. Family Welfare	373.7	-	373.7	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	779.9	-	779.9	526.3	-	526.3	5,545.0	-	5,545.0	4,632.0	-	4,632.0
5. Housing	54.5	7.6	62.2	59.3	-	59.3	34.9	-	34.9	69.5	-	69.5
6. Urban Development	1,453.3	-	1,453.3	6,032.6	-	6,032.6	1,501.7	-	1,501.7	17,848.6	-	17,848.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,556.6	-7.1	6,549.5	7,307.4	-	7,307.4	4,645.5	-	4,645.5	11,368.2	-	11,368.2
8. Social Security and Welfare	384.3	-	384.3	1,058.9	-	1,058.9	553.5	-	553.5	616.9	-	616.9
9. Others *	1,793.4	-8.5	1,784.9	375.0	-	375.0	1,242.2	-	1,242.2	3,757.6	-	3,757.6
(b) Economic Services (1 to 10)	93,350.4	-7,952.6	85,397.9	72,363.1	-	72,363.1	106,778.3	1.7	106,779.9	101,063.1	-	101,063.1
1. Agriculture and Allied Activities (i to xi)	552.4	-409.9	142.6	1,078.3	-	1,078.3	608.3	-	608.3	1,026.1	-	1,026.1
i) Crop Husbandry	24.4	-22.4	2.0	200.0	-	200.0	5.9	-	5.9	50.0	-	50.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	471.3	-280.5	190.8	540.0	-	540.0	377.0	-	377.0	750.0	-	750.0
iv) Dairy Development	-	-0.2	-0.2	-	-	-	-	-	-	-	-	-
v) Fisheries	20.0	-81.3	-61.3	300.0	-	300.0	-	-	-	200.0	-	200.0
vi) Forestry and Wild Life	26.8	-	26.8	5.7	-	5.7	192.8	-	192.8	6.5	-	6.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-25.5	-25.5	32.6	-	32.6	32.6	-	32.6	19.6	-	19.6
xi) Others @	10.0	-	10.0	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	43,121.6	-221.8	42,899.8	45,803.1	-	45,803.1	82,651.2	-	82,651.2	72,795.3	-	72,795.3
5. Energy	28,795.7	-7,952.9	20,842.8	35.3	-	35.3	-	-	-	120.5	-	120.5
6. Industry and Minerals (i to iv)	173.8	-309.8	-135.9	1,567.1	-	1,567.1	20.1	-	20.1	620.1	-	620.1
i) Village and Small Industries	0.1	-0.2	-0.2	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	173.8	-309.5	-135.8	1,567.0	-	1,567.0	20.0	-	20.0	620.0	-	620.0
7. Transport (i + ii)	20,589.9	950.3	21,540.2	18,446.4	-	18,446.4	22,674.0	1.7	22,675.6	20,180.8	-	20,180.8
i) Roads and Bridges	20,541.6	950.3	21,491.9	18,331.4	-	18,331.4	22,582.8	1.7	22,584.5	20,055.8	-	20,055.8
ii) Others **	48.2	-	48.2	115.0	-	115.0	91.1	-	91.1	125.0	-	125.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	117.0	-8.5	108.5	5,433.0	-	5,433.0	824.7	-	824.7	6,320.3	-	6,320.3
i) Tourism	-	-	-	433.0	-	433.0	-	-	-	450.0	-	450.0
ii) Others @	117.0	-8.5	108.5	5,000.0	-	5,000.0	824.7	-	824.7	5,870.3	-	5,870.3
3,081.8	1,751.6	4,833.4	3,555.5	3,555.5	1,305.9	1,305.9	1,305.9	49,240.8	15,647.1	48,031.8	17,958.5	48,031.8
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	95,890.5	95,890.5	-	44,342.2	44,342.2	-	15,647.1	15,647.1	-	17,958.5	17,958.5
2. Loans from LIC	-	27,334.6	27,334.6	-	15,647.5	15,647.5	-	239.4	239.4	-	256.6	256.6
3. Loans from SBI and other Banks	-	722.5	722.5	-	555.7	555.7	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	6,138.3	6,138.3	-	6,250.0	6,250.0	-	6,250.0	6,250.0	-	5,000.0	5,000.0
6. WMA from RBI	-	270.1	270.1	-	285.1	285.1	-	282.5	282.5	-	235.8	235.8
7. Special Securities issued to NSSF	-	49,055.1	49,055.1	-	10,000.0	10,000.0	-	15,000.0	15,000.0	-	15,000.0	15,000.0
8. Others	-	3,924.2	3,924.2	-	3,879.7	3,879.7	-	4,097.7	4,097.7	-	580.9	580.9
of which, Land Compensation Bonds	-	2,436.1	2,436.1	-	1,420.7	1,420.7	-	1,420.9	1,420.9	-	-	-
12,546.6	12,546.6	12,546.6	6,529.2	6,529.2	6,491.9	6,491.9	6,491.9	6,536.6	6,536.6	7,510.6	7,470.4	7,510.6
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	12,483.6	12,483.6	-	6,491.9	6,491.9	-	6,496.1	6,496.1	-	7,470.4	7,470.4
of which, Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	63.0	63.0	-	37.3	37.3	-	40.5	40.5	-	40.2	40.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	63.0	63.0	-	37.3	37.3	-	40.5	40.5	-	40.2	40.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	7,640.1	4,463.0	12,103.1	3,926.7	3,256.8	7,183.6	2,317.6	3,266.8	5,584.4	5,044.9	741.0	5,785.9
a) Social Services (1 to 7)	7,640.1	3,569.9	11,210.1	3,926.7	2,699.9	6,626.6	2,317.6	2,699.9	5,017.5	5,044.9	50.0	5,094.9
1. Education, Sports, Art and Culture	5,478.5	1,376.3	6,854.8	2,014.5	1,699.9	3,714.4	1,006.8	1,699.9	2,706.6	1,881.4	50.0	1,931.4
2. Medical and Public Health	-	178.7	178.7	1.0	150.0	150.0	-	150.0	150.0	66.8	-	66.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	3,145.5	1,145.7	4,291.2	2,013.5	1,500.0	3,513.5	1,006.8	1,500.0	2,506.8	417.9	-	417.9
6. Government Servants (Housing)	-	51.9	51.9	-	49.9	49.9	-	49.9	49.9	-	50.0	50.0
7. Others	2,333.0	-	2,333.0	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	2,161.7	2,193.6	4,355.3	1,912.2	1,000.0	2,912.2	1,310.8	1,000.0	2,310.8	3,163.5	-	3,163.5
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	21.2	-	21.2	27.5	-	27.5	29.4	-	29.4
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	537.7	160.0	697.7	941.2	-	941.2	228.4	-	228.4	900.2	-	900.2

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ANDHRA PRADESH

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	1,030.0	-	1,030.0	-	-	-	-	-	-	0.1	-	0.1
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	594.0	2,033.6	2,627.6	949.8	1,000.0	1,949.8	1,054.9	1,000.0	2,054.9	2,233.8	-	2,233.8
2. Non-Development Purposes (a + b)	-	893.0	893.0	-	556.9	556.9	-	566.9	566.9	-	691.0	691.0
a) Government Servants (other than Housing)	-	893.0	893.0	-	556.9	556.9	-	566.9	566.9	-	691.0	691.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	15,778.3	15,778.3	-	16,757.4	16,757.4	-	16,757.4	16,757.4	-	24,709.6	24,709.6
1. State Provident Funds	-	13,761.1	13,761.1	-	13,084.4	13,084.4	-	13,084.4	13,084.4	-	20,888.7	20,888.7
2. Others	-	2,017.1	2,017.1	-	3,673.0	3,673.0	-	3,673.0	3,673.0	-	3,820.9	3,820.9
VIII. Reserve Funds (1 to 4)	-	24,247.4	24,247.4	-	21,287.0	21,287.0	-	21,287.0	21,287.0	-	23,004.6	23,004.6
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	10,603.4	10,603.4	-	10,296.1	10,296.1	-	10,296.1	10,296.1	-	10,287.0	10,287.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	13,644.0	13,644.0	-	10,990.9	10,990.9	-	10,990.9	10,990.9	-	12,717.6	12,717.6
IX. Deposits and Advances (1 to 4)	-	430,399.3	430,399.3	-	357,622.9	357,622.9	-	357,622.9	357,622.9	-	500,404.4	500,404.4
1. Civil Deposits	-	181,049.7	181,049.7	-	192,036.5	192,036.5	-	192,036.5	192,036.5	-	190,761.7	190,761.7
2. Deposits of Local Funds	-	83,417.7	83,417.7	-	76,571.1	76,571.1	-	76,571.1	76,571.1	-	86,097.9	86,097.9
3. Civil Advances	-	588.5	588.5	-	1,168.8	1,168.8	-	1,168.8	1,168.8	-	532.1	532.1
4. Others	-	165,343.3	165,343.3	-	87,846.5	87,846.5	-	87,846.5	87,846.5	-	223,012.7	223,012.7
X. Suspense and Miscellaneous (1 to 4)	-	1,731,291.7	1,731,291.7	-	-	-	-	-	-	-	-	-
1. Suspense	-	-3,278.5	-3,278.5	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,505,586.0	1,505,586.0	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	228,984.2	228,984.2	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	122,073.0	122,073.0	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-241,932.5	-	-	-72,997.9	-	-	-41,401.2	-	-	-48,662.6
B. Surplus (+)/Deficit (-) on Capital Account	-	-	178,130.2	-	-	71,032.8	-	-	45,323.4	-	-	47,692.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-63,802.3	-	-	-1,965.0	-	-	3,922.2	-	-	-989.8
D. Financing of Surplus (+)/Deficit (-) (C = 1 to iii)	-	-	-63,802.2	-	-	-1,965.0	-	-	3,922.2	-	-	-989.8
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-5,755.2	-	-	-1,965.0	-	-	-1,077.8	-	-	-989.8
a) Opening Balance	-	-	-1,672.8	-	-	-18,033.9	-	-	-5,808.9	-	-	-6,886.7
b) Closing Balance	-	-	-7,428.0	-	-	-19,998.9	-	-	-6,886.7	-	-	-7,876.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-45,091.7	-	-	-	-	-	-	-	-	-
iii. Increase (+)/Decrease (-) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-12,955.3	-	-	-	-	-	5,000.0	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	14,690.5	139,652.1	154,342.6	28,710.6	297,039.5	325,750.0	25,540.4	577,556.9	603,097.3	26,159.3	603,667.5	629,826.8
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	14,690.5	2,134.0	16,824.5	28,710.6	5,394.3	34,104.8	25,540.4	11,875.7	37,416.1	26,159.3	9,170.3	35,329.6
I. Total Capital Outlay (1 + 2)	14,690.5	178.5	14,831.8	28,650.6	9.1	28,659.7	25,540.4	101.8	25,540.1	26,049.3	9.2	26,058.6
1. Development (a + b)	13,446.3	178.5	13,624.8	17,437.6	9.1	17,446.7	20,618.8	51.8	20,670.6	17,945.4	9.2	17,954.7
(a) Social Services (1 to 9)	4,254.2	170.9	4,425.1	5,131.0	-	5,131.0	6,279.0	40.0	6,319.0	6,117.7	-	6,117.7
1. Education, Sports, Art and Culture	1,323.2	2.0	1,325.2	1,522.7	-	1,522.7	2,291.2	-	2,291.2	927.5	-	927.5
2. Medical and Public Health	299.7	40.8	340.5	161.4	-	161.4	270.3	40.0	310.3	173.0	-	173.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	407.5	-	407.5	1,023.0	-	1,023.0	874.8	-	874.8	-	-	-
5. Housing	73.7	-	73.7	159.5	-	159.5	289.8	-	289.8	-	-	-
6. Urban Development	1,603.6	128.1	1,731.7	850.0	-	850.0	1,910.7	-	1,910.7	3,628.0	-	3,628.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	529.0	-	529.0	1,404.1	-	1,404.1	616.2	-	616.2	1,365.0	-	1,365.0
9. Others *	17.6	-	17.6	10.3	-	10.3	26.0	-	26.0	24.3	-	24.3
(b) Economic Services (1 to 10)	9,192.1	7.6	9,199.7	12,306.6	9.1	12,315.7	14,339.8	11.8	14,351.6	11,827.7	9.2	11,836.9
1. Agriculture and Allied Activities (i to xi)	62.2	7.6	69.7	1,496.9	9.1	1,506.0	860.6	11.8	872.4	667.0	9.2	676.2
i) Crop Husbandry	6.5	-	6.5	1,215.5	-	1,215.5	793.0	-	793.0	550.0	-	550.0
ii) Soil and Water Conservation	3.1	-	3.1	18.5	-	18.5	6.9	-	6.9	-	-	-
iii) Animal Husbandry	9.5	-	9.5	-	-	-	4.8	-	4.8	-	-	-
iv) Dairy Development	-	-	-	122.0	-	122.0	12.0	-	12.0	-	-	-
v) Fisheries	-	-	-	119.9	-	119.9	24.9	-	24.9	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	17.8	7.6	25.4	10.0	9.1	19.1	-	-	11.8	50.0	9.2	59.2
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	25.4	-	25.4	1.0	-	1.0	-	-	9.0	-	-	-
xi) Others @	-	-	-	10.0	-	10.0	10.0	-	10.0	67.0	-	67.0
2. Rural Development	184.1	-	184.1	79.0	-	79.0	226.7	-	226.7	478.2	-	478.2
3. Special Area Programmes	964.6	-	964.6	889.9	-	889.9	1,254.2	-	1,254.2	581.0	-	581.0
4. Major and Medium Irrigation and Flood Control	307.6	-	307.6	2,658.2	-	2,658.2	1,446.2	-	1,446.2	1,427.3	-	1,427.3
5. Energy	1,069.1	-	1,069.1	1,139.3	-	1,139.3	1,809.5	-	1,809.5	6,384.3	-	6,384.3
6. Industry and Minerals (i to iv)	43.9	-	43.9	143.4	-	143.4	108.7	-	108.7	95.0	-	95.0
i) Village and Small Industries	43.9	-	43.9	64.0	-	64.0	69.0	-	69.0	15.0	-	15.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	49.9	-	49.9	39.7	-	39.7	80.0	-	80.0
7. Transport (i + ii)	6,053.5	-	6,053.5	5,607.4	-	5,607.4	8,100.2	-	8,100.2	1,749.1	-	1,749.1
i) Roads and Bridges	5,976.7	-	5,976.7	5,570.9	-	5,570.9	7,912.3	-	7,912.3	1,362.8	-	1,362.8
ii) Others **	76.7	-	76.7	36.5	-	36.5	187.9	-	187.9	386.3	-	386.3
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ARUNACHAL PRADESH

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	507.1	-	507.1	292.6	-	292.6	533.8	-	533.8	445.8	-	445.8
i) Tourism	475.0	-	475.0	205.1	-	205.1	446.3	-	446.3	379.3	-	379.3
ii) Others @	32.1	-	32.1	87.5	-	87.5	87.6	-	87.6	66.5	-	66.5
2. Non-Development (General Services)	1,207.0	-	1,207.0	11,212.9	-	11,212.9	4,819.5	50.0	4,869.5	8,103.9	-	8,103.9
II. Discharge of Internal Debt (1 to 8)	-	10,273.8	10,273.8	-	5,083.2	5,083.2	-	11,473.1	11,473.1	-	8,859.1	8,859.1
1. Market Loans	-	475.6	475.6	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	2.4	2.4	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	750.3	750.3	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	38.4	38.4	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	8,595.6	8,595.6	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	274.5	274.5	1,503.0	-	1,503.0	1,977.0	-	1,977.0	1,790.0	-	1,790.0
8. Others	-	136.9	136.9	3,580.2	-	3,580.2	9,496.1	-	9,496.1	7,069.1	-	7,069.1
III. Repayment of Loans to the Centre (1 to 7)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Plan Schemes	-	265.3	265.3	-	266.0	266.0	-	264.9	264.9	-	266.0	266.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. Development Purposes (a + b)	37.2	12.1	49.3	60.0	36.0	96.0	102.1	36.0	138.1	110.0	36.0	146.0
a) Social Services (1 to 7)	37.2	-	37.2	60.0	-	60.0	102.1	-	102.1	110.0	-	110.0
1. Education, Sports, Art and Culture	-65.3	-	-65.3	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	32.8	-	32.8	-	-	-	-	-	-	-	-	-
7. Others	-98.1	-	-98.1	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	102.5	-	102.5	60.0	-	60.0	102.1	-	102.1	110.0	-	110.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	102.5	-	102.5	60.0	-	60.0	102.1	-	102.1	110.0	-	110.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ARUNACHAL PRADESH

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	12.1	12.1	-	-	36.0	36.0	-	-	36.0	36.0	-	-	36.0	36.0
a) Government Servants (other than Housing)	-	12.1	12.1	-	-	36.0	36.0	-	-	36.0	36.0	-	-	36.0	36.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	2,052.5	2,052.5	-	-	1,507.7	1,507.7	-	-	2,130.9	2,130.9	-	-	2,237.4	2,237.4
1. State Provident Funds	-	1,995.8	1,995.8	-	-	1,454.3	1,454.3	-	-	2,068.9	2,068.9	-	-	2,172.4	2,172.4
2. Others	-	56.8	56.8	-	-	53.4	53.4	-	-	61.9	61.9	-	-	65.0	65.0
VIII. Reserve Funds (1 to 4)	-	200.0	200.0	-	-	200.0	200.0	-	-	2,000.0	2,000.0	-	-	3,000.0	3,000.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	200.0	200.0	-	-	200.0	200.0	-	-	2,000.0	2,000.0	-	-	3,000.0	3,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	16,010.9	16,010.9	-	-	15,717.2	15,717.2	-	-	12,125.6	12,125.6	-	-	12,363.8	12,363.8
1. Civil Deposits	-	15,405.9	15,405.9	-	-	15,650.3	15,650.3	-	-	10,523.6	10,523.6	-	-	11,049.8	11,049.8
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	604.7	604.7	-	-	66.3	66.3	-	-	433.1	433.1	-	-	86.6	86.6
4. Others	-	0.3	0.3	-	-	0.6	0.6	-	-	1,168.9	1,168.9	-	-	1,227.4	1,227.4
X. Suspense and Miscellaneous (1 to 4)	-	79,452.3	79,452.3	-	-	266,946.5	266,946.5	-	-	535,552.9	535,552.9	-	-	562,330.5	562,330.5
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	79,406.9	79,406.9	-	-	51,363.3	51,363.3	-	-	131,548.0	131,548.0	-	-	138,125.4	138,125.4
3. Deposits with RBI	-	-	-	-	-	215,509.9	215,509.9	-	-	403,698.8	403,698.8	-	-	423,883.7	423,883.7
4. Others	-	45.4	45.4	-	-	73.3	73.3	-	-	306.1	306.1	-	-	321.4	321.4
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	31,206.8	31,206.8	-	-	7,273.8	7,273.8	-	-	13,871.9	13,871.9	-	-	14,565.5	14,565.5
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	19,794.5	-	-	-	23,332.6	-	-	-	22,357.9	-	-	-	22,208.4
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-21,713.9	-	-	-	-22,510.7	-	-	-	-29,282.4	-	-	-	-23,544.5
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-1,919.4	-	-	-	821.8	-	-	-	-6,924.5	-	-	-	-1,336.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-1,919.4	-	-	-	821.8	-	-	-	-6,924.5	-	-	-	-1,336.1
i. Increase (+)/Decrease (-) in Cash Balances	-	-	816.7	-	-	4,974.0	4,974.0	-	-	-22,048.7	-22,048.7	-	-	-14,967.0	-14,967.0
a) Opening Balance	-	-	-92.7	-	-	-7,294.3	-7,294.3	-	-	-92.7	-92.7	-	-	-2,205.5	-2,205.5
b) Closing Balance	-	-	724.0	-	-	-2,320.3	-2,320.3	-	-	-22,141.4	-22,141.4	-	-	-17,172.5	-17,172.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-2,736.1	-	-	-	-2,677.2	-	-	16,599.2	16,599.2	-	-	17,429.2	17,429.2
	-	-	-	-	-	-	-1,475.0	-	-	-1,475.0	-1,475.0	-	-	-3,798.3	-3,798.3

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ASSAM

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	40,621.2	1,486,783.2	1,527,404.4	95,467.8	1,875,728.4	1,971,196.2	113,970.3	1,784,699.5	1,898,669.8	102,314.3	1,752,840.3	1,855,154.6
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	40,621.2	21,079.0	61,700.2	95,467.8	24,925.4	120,393.2	113,970.3	26,065.8	140,036.2	102,314.3	28,229.0	130,543.3
I. Total Capital Outlay (1 + 2)	38,271.3	851.4	39,122.7	91,829.0	2,297.7	94,126.7	110,471.0	2,498.7	112,969.7	100,509.2	3,434.8	103,944.0
1. Development (a + b)	37,160.1	616.9	37,777.0	87,568.2	1,064.1	88,632.2	105,898.4	1,195.1	107,093.5	97,876.2	1,169.5	99,045.7
(a) Social Services (1 to 9)	5,420.1	268.0	5,688.1	21,272.3	433.7	21,706.1	28,078.3	433.7	28,512.0	22,983.7	458.9	23,442.6
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	127.5	3.7	131.2	1,313.1	31.0	1,344.1	1,413.1	31.0	1,444.1	1,117.9	26.0	1,143.9
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	4,808.8	—	4,808.8	15,291.4	—	15,291.4	21,463.3	—	21,463.3	15,123.0	—	15,123.0
5. Housing	26.7	125.7	152.4	300.0	167.4	467.4	300.0	167.4	467.4	284.0	167.0	451.0
6. Urban Development	455.6	138.6	594.2	4,345.0	235.3	4,580.3	4,879.1	235.3	5,114.4	6,457.5	265.9	6,723.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	5.4	—	5.4	5.4	—	5.4	—	—	—
8. Social Security and Welfare	—	—	—	—	—	—	—	—	—	—	—	—
9. Others *	1.5	—	1.5	17.4	—	17.4	17.4	—	17.4	1.3	—	1.3
(b) Economic Services (1 to 10)	31,740.0	348.9	32,088.9	66,295.8	630.4	66,926.2	77,820.1	761.4	78,581.5	74,892.5	710.6	75,603.1
1. Agriculture and Allied Activities (i to xi)	108.8	—	108.8	2,048.7	—	2,048.7	2,276.1	2.2	2,278.3	1,696.2	2.2	1,698.4
i) Crop Husbandry	—	—	—	1,259.2	—	1,259.2	1,382.6	—	1,382.6	579.2	—	579.2
ii) Soil and Water Conservation	17.2	—	17.2	31.5	—	31.5	113.2	—	113.2	232.7	—	232.7
iii) Animal Husbandry	66.8	—	66.8	660.4	—	660.4	682.7	—	682.7	856.0	—	856.0
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	—	—	—	—	—	—	—	—	—	—	—	—
vi) Forestry and Wild Life	10.1	—	10.1	—	—	—	—	—	—	—	—	—
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	10.0	—	10.0	79.5	—	79.5	79.5	2.2	81.7	28.3	2.2	30.5
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	4.7	—	4.7	18.1	—	18.1	18.1	—	18.1	—	—	—
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes of which: Hill Areas	3,796.3	—	3,796.3	9,126.1	20.0	9,146.1	10,778.9	22.0	10,801.0	11,284.9	48.3	11,328.2
4. Major and Medium Irrigation and Flood Control	15,054.1	4.6	15,058.7	27,781.1	0.2	27,781.2	32,801.1	0.2	32,801.3	31,875.3	—	31,875.3
5. Energy	1,767.1	—	1,767.1	4,806.7	—	4,806.7	4,806.7	—	4,806.7	5,516.3	—	5,516.3
6. Industry and Minerals (i to iv)	1,165.8	—	1,165.8	1,603.3	—	1,603.3	2,310.9	—	2,310.9	1,893.4	0.1	1,893.5
i) Village and Small Industries	16.8	—	16.8	88.2	—	88.2	132.5	—	132.5	204.6	—	204.6
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	15.6	—	15.6	15.6	—	15.6	—	—	—
iv) Others #	1,149.0	—	1,149.0	1,499.4	—	1,499.4	2,162.8	—	2,162.8	1,688.8	0.1	1,688.9
7. Transport (i + ii)	9,617.7	323.3	9,941.1	20,474.0	568.2	21,042.2	24,322.5	694.9	25,017.5	22,292.2	620.0	22,912.2
i) Roads and Bridges	8,514.7	323.3	8,838.0	18,646.0	568.2	19,214.2	22,494.5	694.9	23,189.5	21,746.1	620.0	22,366.1
ii) Others **	1,103.1	—	1,103.1	1,828.0	—	1,828.0	1,828.0	—	1,828.0	546.1	—	546.1
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ASSAM

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	230.2	21.0	251.2	455.9	42.0	497.9	523.9	42.0	565.9	334.2	45.0	379.2
i) Tourism	230.2	21.0	251.2	445.9	42.0	487.9	513.9	42.0	555.9	334.2	45.0	379.2
ii) Others @	-	-	-	10.0	-	10.0	10.0	-	10.0	-	-	-
2. Non-Development (General Services)	1,111.2	234.5	1,345.7	4,260.8	1,233.6	5,494.5	4,572.6	1,303.6	5,876.2	2,633.0	2,265.3	4,898.3
Discharge of Internal Debt (1 to 8)	-	27,886.8	27,886.8	-	42,424.5	42,424.5	-	42,424.5	42,424.5	-	46,924.1	46,924.1
1. Market Loans	-	7,970.7	7,970.7	-	12,532.5	12,532.5	-	12,532.5	12,532.5	-	11,385.4	11,385.4
2. Loans from LIC	-	1.2	1.2	-	1.2	1.2	-	1.2	1.2	-	0.4	0.4
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	1,801.9	1,801.9	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	1,928.5	1,928.5	-	1,928.5	1,928.5	-	1,780.3	1,780.3
6. WMA from RBI	-	15,632.0	15,632.0	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	2,465.9	2,465.9	-	25,400.0	25,400.0	-	25,400.0	25,400.0	-	27,400.0	27,400.0
8. Others	-	15.1	15.1	-	2,547.3	2,547.3	-	2,547.3	2,547.3	-	6,301.9	6,301.9
of which: Land Compensation Bonds	-	-	-	-	15.0	15.0	-	15.0	15.0	-	56.1	56.1
III. Repayment of Loans to the Centre (1 to 7)	-	4,015.5	4,015.5	-	1,479.5	1,479.5	-	1,479.5	1,479.5	-	1,367.4	1,367.4
1. State Plan Schemes	-	1,314.1	1,314.1	-	1,379.4	1,379.4	-	1,379.4	1,379.4	-	1,357.3	1,357.3
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	2,572.6	2,572.6	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	128.8	128.8	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	100.0	100.0	-	100.0	100.0	-	10.0	10.0
6. Loans for Special Schemes	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	2,349.8	3,957.3	6,307.1	3,638.8	4,123.6	7,762.4	3,499.4	5,063.1	8,562.4	1,805.1	3,902.7	5,707.8
1. Development Purposes (a + b)	2,349.8	3,954.2	6,304.1	3,638.8	4,120.6	7,759.4	3,499.4	5,060.1	8,559.4	1,805.1	3,857.7	5,662.8
a) Social Services (1 to 7)	38.3	2.2	40.5	135.8	8.2	144.0	135.8	8.2	144.0	184.7	1,070.2	1,254.9
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	22.9	2.2	22.9	61.0	8.2	61.0	61.0	8.2	61.0	0.4	0.4	
6. Government Servants (Housing)	-	-	-	74.8	-	74.8	74.8	-	74.8	184.3	184.3	
7. Others	15.4	-	15.4	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	2,311.5	3,952.0	6,263.6	3,503.0	4,112.5	7,615.5	3,363.6	5,051.9	8,415.5	1,620.4	2,787.5	4,407.9
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	1.0	-	1.0	2.0	-	2.0	2.0	-	2.0	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	2,183.2	3,880.0	6,063.2	2,378.0	3,966.9	6,344.9	2,378.0	3,966.9	6,344.9	1,500.0	2,382.5	3,882.5

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ASSAM

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	33.1	-	33.1	38.0	-	38.0	38.0	-	38.0	38.0	-	38.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	94.3	72.0	166.3	1,085.0	145.6	1,230.6	945.6	1,085.0	2,030.6	82.4	405.0	487.4
2. Non-Development Purposes (a + b)	-	3.1	3.1	-	3.0	3.0	-	3.0	3.0	-	45.0	45.0
a) Government Servants (other than Housing)	-	3.1	3.1	-	3.0	3.0	-	3.0	3.0	-	45.0	45.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0
VII. State Provident Funds, etc. (1+2)	-	7,412.0	7,412.0	-	7,472.2	7,472.2	-	7,472.2	7,472.2	-	9,671.5	9,671.5
1. State Provident Funds	-	6,396.0	6,396.0	-	6,352.5	6,352.5	-	6,352.5	6,352.5	-	8,488.7	8,488.7
2. Others	-	1,016.0	1,016.0	-	1,119.7	1,119.7	-	1,119.7	1,119.7	-	1,182.8	1,182.8
VIII. Reserve Funds (1 to 4)	-	4,978.9	4,978.9	-	7,157.5	7,157.5	-	7,159.3	7,159.3	-	9,841.9	9,841.9
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	4,952.1	4,952.1	-	3,607.3	3,607.3	-	3,609.1	3,609.1	-	6,252.1	6,252.1
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	26.8	26.8	-	3,550.2	3,550.2	-	3,550.2	3,550.2	-	3,589.8	3,589.8
IX. Deposits and Advances (1 to 4)	-	99,423.9	99,423.9	-	100,116.9	100,116.9	-	105,499.2	105,499.2	-	109,602.2	109,602.2
1. Civil Deposits	-	57,300.8	57,300.8	-	63,376.2	63,376.2	-	63,376.2	63,376.2	-	61,538.8	61,538.8
2. Deposits of Local Funds	-	0.1	0.1	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	36,353.5	36,353.5	-	35,319.9	35,319.9	-	36,353.5	36,353.5	-	39,273.5	39,273.5
4. Others	-	5,769.6	5,769.6	-	1,420.8	1,420.8	-	5,769.6	5,769.6	-	8,789.9	8,789.9
X. Suspense and Miscellaneous (1 to 4)	-	1,281,157.0	1,281,157.0	-	1,654,964.0	1,654,964.0	-	1,554,964.0	1,554,964.0	-	1,509,970.7	1,509,970.7
1. Suspense	-	-172.1	-172.1	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,281,116.0	1,281,116.0	-	1,654,756.3	1,654,756.3	-	1,554,756.3	1,554,756.3	-	1,509,703.6	1,509,703.6
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	213.1	213.1	-	207.7	207.7	-	207.7	207.7	-	267.2	267.2
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	57,100.4	57,100.4	-	54,692.5	54,692.5	-	57,139.0	57,139.0	-	57,125.1	57,125.1
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-8,966.7	-	-	55,012.5	-	-	-140,117.5	-	-	37,208.4
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-6,585.6	-	-	-55,948.3	-	-	-55,452.9	-	-	-46,692.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-15,552.3	-	-	-935.8	-	-	-195,570.3	-	-	-9,484.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-15,552.3	-	-	-935.8	-	-	-195,570.3	-	-	-9,484.3
i. Increase (+)/Decrease (-) in Cash Balances	-	520.4	520.4	-	16,097.7	16,097.7	-	16,097.7	-78,536.8	-	-	66,253.6
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	-	-	-	-	-	-	-	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-17,046.3	-	-	-18,751.0	-	-	-16,525.9	-	-	-95,062.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-16,525.9	-	-	-2,653.2	-	-	-95,062.7	-	-	-28,809.1
	-	-	-16,072.7	-	-	-17,033.5	-	-	-117,033.5	-	-	-75,738.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
BIHAR

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)	184,280.2	2,094,737.9	2,279,018.2	252,721.4	183,414.1	436,135.5	263,819.4	189,365.0	453,184.4	304,591.0	276,711.3	581,302.3
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	184,280.2	37,000.4	221,280.7	252,721.4	42,050.7	294,772.1	263,819.4	48,001.6	311,821.0	304,591.0	42,963.9	347,554.9
I. Total Capital Outlay (1 + 2)	180,921.1	583.0	181,504.1	247,080.5	1,449.5	248,530.0	261,227.7	1,449.5	262,677.2	300,033.3	1,037.1	301,070.5
1. Development (a + b)	163,905.3	111.9	164,017.2	207,218.0	161.5	207,379.5	220,942.6	161.5	221,104.1	271,310.8	161.3	271,472.0
(a) Social Services (1 to 9)	16,620.2	115.7	16,735.9	40,282.2	161.5	40,443.7	35,295.0	161.5	35,456.5	39,079.5	161.3	39,240.7
1. Education, Sports, Art and Culture	2,634.5	-	2,634.5	12,922.6	-	12,922.6	9,982.6	-	9,982.6	10,529.2	-	10,529.2
2. Medical and Public Health	3,157.7	-	3,157.7	14,706.6	-	14,706.6	9,684.1	-	9,684.1	9,247.5	-	9,247.5
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	8,852.1	-	8,852.1	10,559.4	-	10,559.4	12,059.4	-	12,059.4	13,346.7	-	13,346.7
5. Housing	61.7	115.7	177.4	465.8	161.5	627.3	699.0	161.5	860.5	845.0	161.3	1,006.3
6. Urban Development	-	-	-	0.1	-	0.1	377.3	-	377.3	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-206.3	-	-206.3	265.1	-	265.1	280.0	-	280.0	370.0	-	370.0
8. Social Security and Welfare	302.0	-	302.0	543.0	-	543.0	543.0	-	543.0	2,169.3	-	2,169.3
9. Others *	1,818.6	-	1,818.6	819.6	-	819.6	1,669.6	-	1,669.6	2,571.7	-	2,571.7
(b) Economic Services (1 to 10)	147,285.1	-3.8	147,281.3	166,935.8	-	166,935.8	185,647.5	-	185,647.5	232,231.3	-	232,231.3
1. Agriculture and Allied Activities (i to xi)	1,846.2	-0.4	1,845.8	5,646.7	-	5,646.7	7,159.6	-	7,159.6	2,437.5	-	2,437.5
i) Crop Husbandry	480.7	-	480.7	4,102.0	-	4,102.0	925.4	-	925.4	1,325.4	-	1,325.4
ii) Soil and Water Conservation	-	-	-	432.2	-	432.2	401.1	-	401.1	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	231.4	-	231.4	20.0	-	20.0	220.0	-	220.0	23.5	-	23.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	886.8	-	886.8	746.6	-	746.6	4,673.6	-	4,673.6	746.6	-	746.6
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	247.4	-0.4	247.0	345.9	-	345.9	939.5	-	939.5	342.0	-	342.0
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	46,478.4	-	46,478.4	59,338.0	-	59,338.0	76,738.2	-	76,738.2	62,444.4	-	62,444.4
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	14,239.5	-	14,239.5	16,474.1	-	16,474.1	19,403.4	-	19,403.4	16,952.2	-	16,952.2
5. Energy	41,751.0	-	41,751.0	35,754.3	-	35,754.3	34,544.3	-	34,544.3	85,825.1	-	85,825.1
6. Industry and Minerals (i to iv)	30.1	-	30.1	299.5	-	299.5	304.8	-	304.8	1,099.8	-	1,099.8
i) Village and Small Industries	-	-	-	-	-	-	5.3	-	5.3	769.0	-	769.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	30.1	-	30.1	299.5	-	299.5	299.5	-	299.5	330.8	-	330.8
7. Transport (i + ii)	41,983.9	-3.4	41,980.4	48,778.0	-	48,778.0	46,589.3	-	46,589.3	56,680.7	-	56,680.7
i) Roads and Bridges	41,771.0	-3.4	41,767.5	48,549.9	-	48,549.9	46,361.2	-	46,361.2	56,509.1	-	56,509.1
ii) Others **	212.9	-	212.9	228.1	-	228.1	228.1	-	228.1	171.6	-	171.6
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
BIHAR

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	955.9	-	955.9	645.1	-	645.1	907.8	-	907.8	6,791.6	-	6,791.6
i) Tourism	665.6	-	665.6	330.1	-	330.1	588.0	-	588.0	6,407.1	-	6,407.1
ii) Others @	290.4	-	290.4	315.0	-	315.0	319.8	-	319.8	384.5	-	384.5
2. Non-Development (General Services)	17,015.8	471.1	17,486.8	39,862.5	1,288.0	41,150.5	40,285.2	1,288.0	41,573.2	28,722.5	875.9	29,598.4
II. Discharge of Internal Debt (1 to 8)	-	29,753.7	29,753.7	-	31,766.3	31,766.3	-	34,251.2	34,251.2	-	32,694.5	32,694.5
1. Market Loans	-	14,334.9	14,334.9	-	12,671.9	12,671.9	-	12,671.9	12,671.9	-	8,953.2	8,953.2
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	5,225.1	5,225.1	-	6,435.9	6,435.9	-	6,435.9	6,435.9	-	8,095.6	8,095.6
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	168.8	168.8	-	190.0	190.0	-	230.1	230.1	-	150.0	150.0
7. Special Securities issued to NSSF	-	7,946.2	7,946.2	-	10,372.0	10,372.0	-	12,816.8	12,816.8	-	15,474.7	15,474.7
8. Others	-	2,078.8	2,078.8	-	2,096.6	2,096.6	-	2,096.6	2,096.6	-	21.0	21.0
of which: Land Compensation Bonds	-	2,078.8	2,078.8	-	2,096.6	2,096.6	-	2,096.6	2,096.6	-	21.0	21.0
III. Repayment of Loans to the Centre (1 to 7)	-	6,335.8	6,335.8	-	7,186.5	7,186.5	-	7,186.5	7,186.5	-	8,049.4	8,049.4
1. State Plan Schemes	-	6,306.4	6,306.4	-	7,157.0	7,157.0	-	7,157.0	7,157.0	-	8,020.1	8,020.1
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	29.5	29.5	-	29.4	29.4	-	29.4	29.4	-	29.2	29.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	29.5	29.5	-	29.4	29.4	-	29.4	29.4	-	29.2	29.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	3,359.2	327.9	3,687.1	5,640.9	1,648.4	7,289.3	2,591.7	5,114.4	7,706.1	4,557.7	1,182.9	5,740.6
1. Development Purposes (a + b)	3,359.2	246.1	3,605.2	5,640.9	1,523.4	7,164.3	2,591.7	4,948.1	7,539.8	4,557.7	1,047.9	5,605.6
a) Social Services (1 to 7)	-	52.9	52.9	1.0	77.5	78.5	1.0	76.3	77.3	1.0	77.5	78.5
1. Education, Sports, Art and Culture	-	-	-	1.0	2.5	3.5	1.0	2.5	3.5	1.0	2.5	3.5
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	52.9	52.9	-	75.0	75.0	-	73.8	73.8	-	75.0	75.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	3,359.2	193.2	3,552.3	5,639.9	1,445.9	7,085.8	2,590.7	4,871.9	7,462.6	4,556.7	970.4	5,527.1
1. Crop Husbandry	-	4.4	4.4	-	-	-	-	20.0	20.0	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	1,000.0	-	1,000.0	1,308.2	-	1,308.2	1,000.1	-	1,000.1	1,019.6	-	1,019.6
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	16.3	16.3	-	-	-
6. Power Projects	2,259.2	182.5	2,441.6	4,231.7	1,440.0	5,671.7	1,490.6	1,440.0	2,930.6	3,387.1	964.8	4,351.9

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
BIHAR

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	100.0	6.3	106.3	100.0	5.9	105.9	100.0	3,375.6	3,475.6	150.0	5.6	155.6
2. Non-Development Purposes (a + b)	-	81.9	81.9	-	125.0	125.0	-	166.3	166.3	-	135.0	135.0
a) Government Servants (other than Housing)	-	81.9	81.9	-	125.0	125.0	-	166.3	166.3	-	135.0	135.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	12,865.3	12,865.3	-	16,591.7	16,591.7	-	16,591.7	16,591.7	-	16,176.2	16,176.2
1. State Provident Funds	-	12,014.4	12,014.4	-	13,585.8	13,585.8	-	13,585.8	13,585.8	-	15,175.9	15,175.9
2. Others	-	850.9	850.9	-	3,005.9	3,005.9	-	3,005.9	3,005.9	-	1,000.3	1,000.3
VIII. Reserve Funds (1 to 4)	-	16,487.4	16,487.4	-	9,608.6	9,608.6	-	9,608.6	9,608.6	-	10,541.2	10,541.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	9,752.5	9,752.5	-	4,918.6	4,918.6	-	4,918.6	4,918.6	-	5,621.2	5,621.2
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	6,734.9	6,734.9	-	4,690.0	4,690.0	-	4,690.0	4,690.0	-	4,920.0	4,920.0
IX. Deposits and Advances (1 to 4)	-	227,489.7	227,489.7	-	115,163.1	115,163.1	-	115,163.1	115,163.1	-	207,030.0	207,030.0
1. Civil Deposits	-	28,269.9	28,269.9	-	40,000.0	40,000.0	-	40,000.0	40,000.0	-	41,000.0	41,000.0
2. Deposits of Local Funds	-	110,699.3	110,699.3	-	73,000.0	73,000.0	-	73,000.0	73,000.0	-	165,030.0	165,030.0
3. Civil Advances	-	2,216.5	2,216.5	-	2,163.1	2,163.1	-	2,163.1	2,163.1	-	1,000.0	1,000.0
4. Others	-	86,304.0	86,304.0	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	1,678,559.8	1,678,559.8	-	-	-	-	-	-	-	-	-
1. Suspense	-	22,579.7	22,579.7	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,651,724.7	1,651,724.7	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,255.4	4,255.4	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	122,335.3	122,335.3	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account			58,475.6			119,809.6			119,809.6			146,494.6
B. Surplus (+)/Deficit (-) on Capital Account			-66,766.5			-119,325.2			-119,325.2			-147,182.6
C. Overall Surplus (+)/Deficit (-) (A+B)			-8,290.9			484.3			484.3			-688.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-8,290.9			484.3			484.3			-688.0
i. Increase (+)/Decrease (-) in Cash Balances			-3,190.9			484.3			484.3			-688.0
a) Opening Balance			2,300.3			500.0			500.0			500.0
b) Closing Balance			-890.6			984.3			-890.6			-188.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-			-			-			-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-5,099.9			-			-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with CHHATTISGARH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	66,874.9	1,093,369.5	1,160,244.4	1,160,244.4	112,693.5	933,815.1	1,046,508.6	1,046,508.6	110,185.6	952,308.3	1,062,493.9	1,062,493.9	136,002.5	957,575.6	1,093,578.1	1,093,578.1
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	66,874.9	9,658.8	76,533.7	76,533.7	112,693.5	8,115.4	120,808.9	120,808.9	110,185.6	7,115.2	117,300.8	117,300.8	136,002.5	10,906.5	146,909.0	146,909.0
I. Total Capital Outlay (1 + 2)	66,109.7	95.9	66,205.6	66,205.6	109,879.3	123.2	110,002.5	110,002.5	107,371.4	123.2	107,494.6	107,494.6	129,409.9	634.8	130,044.6	130,044.6
1. Development (a + b)	63,627.5	0.7	63,628.2	63,628.2	106,539.5	0.7	106,540.2	106,540.2	102,187.5	0.7	102,188.2	102,188.2	126,662.8	111.2	126,774.0	126,774.0
(a) Social Services (1 to 9)	15,599.2	0.7	15,599.9	15,599.9	24,845.4	0.7	24,846.1	24,846.1	32,843.2	0.7	32,843.9	32,843.9	29,550.7	66.1	29,616.8	29,616.8
1. Education, Sports, Art and Culture	2,613.5	-	2,613.5	2,613.5	7,169.3	-	7,169.3	7,169.3	7,908.5	-	7,908.5	7,908.5	7,154.4	2.4	7,156.8	7,156.8
2. Medical and Public Health	2,344.6	-	2,344.6	2,344.6	3,035.5	-	3,035.5	3,035.5	4,462.8	-	4,462.8	4,462.8	4,199.2	-	4,199.2	4,199.2
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	315.5	-	315.5	315.5	1,745.4	-	1,745.4	1,745.4	1,912.9	-	1,912.9	1,912.9	3,680.8	54.4	3,735.1	3,735.1
5. Housing	949.8	-	949.8	949.8	351.7	-	351.7	351.7	414.4	-	414.4	414.4	612.5	-	612.5	612.5
6. Urban Development	5,751.5	-	5,751.5	5,751.5	8,211.4	-	8,211.4	8,211.4	12,387.1	-	12,387.1	12,387.1	8,620.7	-	8,620.7	8,620.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,157.8	0.5	2,158.3	2,158.3	2,967.2	0.5	2,967.7	2,967.7	4,293.9	0.5	4,294.4	4,294.4	3,341.5	3.7	3,345.2	3,345.2
8. Social Security and Welfare	943.2	-	943.2	943.2	526.0	-	526.0	526.0	622.1	-	622.1	622.1	983.3	5.5	988.8	988.8
9. Others *	523.2	0.2	523.4	523.4	838.9	0.2	839.1	839.1	841.4	0.2	841.6	841.6	958.3	0.2	958.5	958.5
(b) Economic Services (1 to 10)	48,028.4	-	48,028.4	48,028.4	81,694.1	-	81,694.1	81,694.1	69,344.3	-	69,344.3	69,344.3	97,112.1	45.1	97,157.2	97,157.2
1. Agriculture and Allied Activities (i to xi)	583.5	-	583.5	583.5	1,662.5	-	1,662.5	1,662.5	1,337.5	-	1,337.5	1,337.5	1,524.0	31.5	1,555.5	1,555.5
i) Crop Husbandry	-	-	-	-	0.1	-	0.1	0.1	0.1	-	0.1	0.1	76.8	3.1	79.9	79.9
ii) Soil and Water Conservation	99.3	-	99.3	99.3	200.0	-	200.0	200.0	200.0	-	200.0	200.0	196.0	-	196.0	196.0
iii) Animal Husbandry	96.3	-	96.3	96.3	479.0	-	479.0	479.0	493.3	-	493.3	493.3	190.1	21.4	211.5	211.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	7.5	-	7.5	7.5	22.5	-	22.5	22.5	22.5	-	22.5	22.5	43.5	-	43.5	43.5
vi) Forestry and Wild Life	360.9	-	360.9	360.9	328.3	-	328.3	328.3	328.3	-	328.3	328.3	399.1	7.0	406.1	406.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-0.3	-	-0.3	-0.3	-	-	-	-	10.8	-	10.8	10.8	60.0	-	60.0	60.0
ix) Agricultural Research and Education	-	-	-	-	600.0	-	600.0	600.0	60.0	-	60.0	60.0	145.0	-	145.0	145.0
x) Co-operation	19.8	-	19.8	19.8	32.6	-	32.6	32.6	222.6	-	222.6	222.6	413.5	-	413.5	413.5
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	4,573.7	-	4,573.7	4,573.7	8,972.5	-	8,972.5	8,972.5	8,972.5	-	8,972.5	8,972.5	8,436.6	-	8,436.6	8,436.6
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	15,389.3	-	15,389.3	15,389.3	22,643.6	-	22,643.6	22,643.6	17,638.8	-	17,638.8	17,638.8	23,406.9	2.5	23,409.3	23,409.3
5. Energy	1,085.7	-	1,085.7	1,085.7	1,300.0	-	1,300.0	1,300.0	1,300.0	-	1,300.0	1,300.0	5,111.3	2.1	5,113.4	5,113.4
6. Industry and Minerals (i to iv)	358.4	-	358.4	358.4	1,024.5	-	1,024.5	1,024.5	874.5	-	874.5	874.5	962.9	9.1	972.0	972.0
i) Village and Small Industries	308.4	-	308.4	308.4	874.5	-	874.5	874.5	724.5	-	724.5	724.5	1,200.8	-	1,200.8	1,200.8
ii) Iron and Steel Industries	50.0	-	50.0	50.0	150.0	-	150.0	150.0	150.0	-	150.0	150.0	263.0	-	263.0	263.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	-500.9	9.1	-491.8	-491.8
7. Transport (i + ii)	25,913.7	-	25,913.7	25,913.7	45,833.0	-	45,833.0	45,833.0	38,963.1	-	38,963.1	38,963.1	57,236.4	-	57,236.4	57,236.4
i) Roads and Bridges	25,831.4	-	25,831.4	25,831.4	45,173.8	-	45,173.8	45,173.8	38,303.9	-	38,303.9	38,303.9	56,253.4	-	56,253.4	56,253.4
ii) Others **	82.3	-	82.3	82.3	659.2	-	659.2	659.2	659.2	-	659.2	659.2	983.0	-	983.0	983.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	50.0	-	50.0	50.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN			
	2	3	4	5	6	7	8	9	10	11	12	13						
1	59.0	-	59.0	98.0	-	98.0	98.0	-	98.0	49.0	-	49.0	335.0	-	335.0	335.0	-	335.0
9. Science, Technology and Environment	65.0	-	65.0	160.0	-	160.0	160.0	-	160.0	160.0	-	160.0	-	-	-	-	-	-
10. General Economic Services (i + ii)	65.0	-	65.0	160.0	-	160.0	160.0	-	160.0	-	-	-	-	-	-	-	-	-
i) Tourism	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	2,482.2	95.2	2,577.4	3,339.9	122.5	3,462.4	5,183.9	122.5	5,306.4	2,747.1	523.6	3,270.7	17,858.1	3,023.2	17,858.1	3,023.2	50.0	50.0
II. Discharge of Internal Debt (1 to 8)	-	11,795.5	11,795.5	-	9,273.2	9,273.2	-	14,668.2	14,668.2	-	17,858.1	17,858.1	-	-	-	-	-	-
1. Market Loans	-	3,923.5	3,923.5	-	1,832.5	1,832.5	-	832.3	832.3	-	3,023.2	3,023.2	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	50.0	50.0	-	50.0	50.0	-	50.0	50.0	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	1,013.7	1,013.7	-	1,470.4	1,470.4	-	1,470.4	1,470.4	-	2,592.8	2,592.8	-	-	-	-	-	-
6. WMA from RBI	-	2.1	2.1	-	1.0	1.0	-	1.0	1.0	-	1.4	1.4	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	3,922.4	3,922.4	-	2,850.0	2,850.0	-	9,245.1	9,245.1	-	9,245.1	9,245.1	-	-	-	-	-	-
8. Others	-	2,446.3	2,446.3	-	2,582.0	2,582.0	-	2,582.0	2,582.0	-	2,700.0	2,700.0	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	487.5	487.5	-	487.4	487.4	-	487.4	487.4	-	245.6	245.6	-	-	-	-	-	-
of which: Land Compensation Bonds	-	483.2	483.2	-	483.2	483.2	-	483.2	483.2	-	241.6	241.6	-	-	-	-	-	-
1. State Plan Schemes	-	1,571.7	1,571.7	-	1,555.4	1,555.4	-	1,555.4	1,555.4	-	1,605.2	1,605.2	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	1,548.0	1,548.0	-	1,548.3	1,548.3	-	1,548.3	1,548.3	-	1,598.1	1,598.1	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	23.8	23.8	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	7.1	7.1	-	7.1	7.1	-	7.1	7.1	-	-	-	-	-	-
ii) Others	-	23.8	23.8	-	7.1	7.1	-	7.1	7.1	-	7.1	7.1	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	765.2	118.0	883.2	2,814.2	13.5	2,827.7	2,814.2	13.5	2,827.7	6,592.6	53.5	6,646.1	6,644.6	52.0	6,644.6	2,150.0	50.0	2,150.0
1. Development Purposes (a + b)	765.2	118.0	883.2	2,814.2	12.0	2,826.2	2,814.2	12.0	2,826.2	6,592.6	52.0	6,644.6	6,644.6	50.0	6,644.6	2,150.0	50.0	2,150.0
a) Social Services (1 to 7)	209.5	118.0	327.5	1,232.0	10.0	1,242.0	1,232.0	10.0	1,242.0	2,100.0	50.0	2,150.0	2,150.0	50.0	2,150.0	50.0	50.0	50.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	209.5	-	209.5	467.0	-	467.0	467.0	-	467.0	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	118.0	118.0	765.0	10.0	775.0	765.0	10.0	775.0	1,465.0	50.0	1,515.0	1,515.0	50.0	1,515.0	2.0	2.0	2.0
b) Economic Services (1 to 10)	555.8	-	555.8	1,582.2	2.0	1,584.2	1,582.2	2.0	1,584.2	4,492.6	2.0	4,494.6	4,494.6	2.0	4,494.6	2.0	2.0	2.0
1. Crop Husbandry	-	-	-	-	2.0	2.0	-	2.0	2.0	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	185.3	-	185.3	1,025.1	-	1,025.1	1,025.1	-	1,025.1	433.6	-	433.6	433.6	-	433.6	-	-	-
4. Co-operation	370.5	-	370.5	557.0	-	557.0	557.0	-	557.0	558.0	-	558.0	558.0	-	558.0	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	3,000.0	-	3,000.0	3,000.0	-	3,000.0	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
CHHATTISGARH

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	0.1	-	0.1	0.1	-	-	0.1	-	0.1
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	500.9	-	500.9
2. Non-Development Purposes (a + b)	-	-	-	-	1.5	1.5	-	1.5	1.5	-	1.5	1.5
a) Government Servants (other than Housing)	-	-	-	-	1.5	1.5	-	1.5	1.5	-	1.5	1.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	12.2	12.2	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
VI. Contingency Fund	-	-	-	-	400.0	400.0	-	80.4	80.4	-	1,000.0	1,000.0
VII. State Provident Funds, etc. (1+2)	-	5,510.8	5,510.8	-	6,640.0	6,640.0	-	6,490.0	6,490.0	-	7,220.0	7,220.0
1. State Provident Funds	-	5,015.1	5,015.1	-	5,740.0	5,740.0	-	5,690.0	5,690.0	-	6,320.0	6,320.0
2. Others	-	495.7	495.7	-	900.0	900.0	-	800.0	800.0	-	900.0	900.0
VIII. Reserve Funds (1 to 4)	-	4,886.7	4,886.7	-	9,550.3	9,550.3	-	11,848.1	11,848.1	-	10,944.5	10,944.5
1. Depreciation/Renewal Reserve Funds	-	-	-	-	0.1	0.1	-	0.2	0.2	-	0.2	0.2
2. Sinking Funds	-	1,000.0	1,000.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0	-	2,000.0	2,000.0
3. Famine Relief Fund	-	-	-	-	3.2	3.2	-	5.7	5.7	-	5.7	5.7
4. Others	-	3,886.7	3,886.7	-	7,547.0	7,547.0	-	9,842.2	9,842.2	-	8,938.6	8,938.6
IX. Deposits and Advances (1 to 4)	-	36,861.4	36,861.4	-	37,461.1	37,461.1	-	38,231.1	38,231.1	-	38,961.1	38,961.1
1. Civil Deposits	-	29,525.8	29,525.8	-	25,390.4	25,390.4	-	25,390.4	25,390.4	-	25,390.4	25,390.4
2. Deposits of Local Funds	-	-	-	-	0.7	0.7	-	0.7	0.7	-	0.7	0.7
3. Civil Advances	-	5,010.0	5,010.0	-	4,500.0	4,500.0	-	4,500.0	4,500.0	-	4,500.0	4,500.0
4. Others	-	2,325.7	2,325.7	-	7,570.0	7,570.0	-	8,340.0	8,340.0	-	9,070.0	9,070.0
X. Suspense and Miscellaneous (1 to 4)	-	948,949.1	948,949.1	-	796,597.2	796,597.2	-	796,597.2	796,597.2	-	796,597.2	796,597.2
1. Suspense	-	112.2	112.2	-	97.1	97.1	-	97.1	97.1	-	97.1	97.1
2. Cash Balance Investment Accounts	-	389,039.8	389,039.8	-	540,000.0	540,000.0	-	540,000.0	540,000.0	-	540,000.0	540,000.0
3. Deposits with RBI	-	191,096.1	191,096.1	-	1,400.0	1,400.0	-	1,400.0	1,400.0	-	1,400.0	1,400.0
4. Others	-	368,701.1	368,701.1	-	255,100.1	255,100.1	-	255,100.1	255,100.1	-	255,100.1	255,100.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	83,568.0	83,568.0	-	72,200.2	72,200.2	-	82,700.2	82,700.2	-	82,700.2	82,700.2
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-15,644.0	-	-	42,266.3	-	-	39,480.6	-	-	50,371.4
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-4,909.4	-	-	-42,856.6	-	-	-40,134.9	-	-	-51,057.2
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-20,553.4	-	-	-590.3	-	-	-654.3	-	-	-685.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-20,553.4	-	-	-590.3	-	-	-654.3	-	-	-685.8
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-876.0	-	-	-775.3	-	-	-839.3	-	-	-870.8
a) Opening Balance	-	-	-467.1	-	-	-1,037.0	-	-	-1,343.1	-	-	-2,182.4
b) Closing Balance	-	-	-1,343.1	-	-	-1,812.3	-	-	-2,182.4	-	-	-3,053.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-15,839.4	-	-	185.0	-	-	185.0	-	-	185.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-3,838.0	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
GOA

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	12,357.9	137,146.1	149,504.0	31,338.3	202,408.2	233,746.5	29,145.5	206,358.4	235,503.9	34,314.3	213,150.8	247,465.0
TOTAL CAPITAL DISBURSEMENTS (1 to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	12,357.9	3,686.0	16,043.9	31,338.3	4,399.1	35,737.5	29,145.5	4,399.1	33,544.7	34,314.3	4,766.3	39,080.5
I. Total Capital Outlay (1 + 2)	12,356.0	-	12,356.0	31,210.2	-	31,210.2	29,039.1	-	29,039.1	34,242.1	-	34,242.1
1. Development (a + b)	9,296.0	-	9,296.0	22,217.6	-	22,217.6	20,083.0	-	20,083.0	27,583.0	-	27,583.0
(a) Social Services (1 to 9)	2,784.7	-	2,784.7	7,314.5	-	7,314.5	5,710.5	-	5,710.5	10,000.3	-	10,000.3
1. Education, Sports, Art and Culture	1,351.2	-	1,351.2	3,623.0	-	3,623.0	2,564.3	-	2,564.3	3,055.4	-	3,055.4
2. Medical and Public Health	168.7	-	168.7	903.8	-	903.8	854.9	-	854.9	1,039.0	-	1,039.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,160.9	-	1,160.9	2,054.4	-	2,054.4	2,054.4	-	2,054.4	3,797.9	-	3,797.9
5. Housing	1.2	-	1.2	3.4	-	3.4	3.4	-	3.4	3.4	-	3.4
6. Urban Development	1.2	-	1.2	18.5	-	18.5	8.5	-	8.5	1,468.5	-	1,468.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	95.9	-	95.9	668.4	-	668.4	182.0	-	182.0	548.4	-	548.4
8. Social Security and Welfare	5.7	-	5.7	40.0	-	40.0	40.0	-	40.0	49.8	-	49.8
9. Others *	-	-	-	3.1	-	3.1	3.1	-	3.1	38.0	-	38.0
(b) Economic Services (1 to 10)	6,511.3	-	6,511.3	14,903.1	-	14,903.1	14,372.5	-	14,372.5	17,582.7	-	17,582.7
1. Agriculture and Allied Activities (i to xi)	227.6	-	227.6	587.3	-	587.3	582.8	-	582.8	972.7	-	972.7
i) Crop Husbandry	33.2	-	33.2	138.1	-	138.1	138.1	-	138.1	337.2	-	337.2
ii) Soil and Water Conservation	89.6	-	89.6	93.0	-	93.0	93.0	-	93.0	95.0	-	95.0
iii) Animal Husbandry	2.5	-	2.5	59.5	-	59.5	55.0	-	55.0	52.5	-	52.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	28.2	-	28.2	210.7	-	210.7	210.7	-	210.7	207.7	-	207.7
vi) Forestry and Wild Life	-	-	-	30.1	-	30.1	30.1	-	30.1	226.0	-	226.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	3.0	-	3.0	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	2.0	-	2.0	2.0	-	2.0	2.0	-	2.0
x) Co-operation	71.1	-	71.1	53.9	-	53.9	53.9	-	53.9	52.3	-	52.3
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	1.5	-	1.5	305.5	-	305.5	305.5	-	305.5	256.5	-	256.5
3. Special Area Programmes of which: Hill Areas	10.2	-	10.2	23.3	-	23.3	23.3	-	23.3	23.3	-	23.3
4. Major and Medium Irrigation and Flood Control	10.2	-	10.2	23.3	-	23.3	23.3	-	23.3	23.3	-	23.3
5. Energy	1,387.6	-	1,387.6	1,778.8	-	1,778.8	1,778.8	-	1,778.8	1,788.3	-	1,788.3
6. Industry and Minerals (i to iv)	1,687.9	-	1,687.9	6,111.5	-	6,111.5	5,811.8	-	5,811.8	6,275.5	-	6,275.5
i) Village and Small Industries	169.4	-	169.4	230.5	-	230.5	229.0	-	229.0	290.0	-	290.0
ii) Iron and Steel Industries	169.4	-	169.4	229.0	-	229.0	228.0	-	228.0	288.5	-	288.5
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	1.5	-	1.5	1.0	-	1.0	1.5	-	1.5
7. Transport (i + ii)	2,445.7	-	2,445.7	4,593.8	-	4,593.8	4,593.8	-	4,593.8	6,343.1	-	6,343.1
i) Roads and Bridges	2,305.0	-	2,305.0	3,450.3	-	3,450.3	3,450.3	-	3,450.3	4,412.1	-	4,412.1
ii) Others **	140.7	-	140.7	1,143.5	-	1,143.5	1,143.5	-	1,143.5	1,931.0	-	1,931.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
GOA

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	8.3	-	8.3	310.0	-	310.0	310.0	-	310.0	360.0	-	360.0
10. General Economic Services (i + ii)	573.1	-	573.1	962.5	-	962.5	737.6	-	737.6	1,273.4	-	1,273.4
i) Tourism	573.1	-	573.1	962.5	-	962.5	737.6	-	737.6	1,273.4	-	1,273.4
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	3,060.0	-	3,060.0	8,992.6	-	8,992.6	8,956.1	-	8,956.1	6,659.1	-	6,659.1
II. Discharge of Internal Debt (1 to 8)	-	14,053.0	14,053.0	-	4,556.9	4,556.9	-	4,556.9	4,556.9	-	5,141.8	5,141.8
1. Market Loans	-	1,331.6	1,331.6	-	1,653.7	1,653.7	-	1,653.7	1,653.7	-	1,490.0	1,490.0
2. Loans from LIC	-	17.0	17.0	-	16.5	16.5	-	16.5	16.5	-	16.5	16.5
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	616.1	616.1	-	808.2	808.2	-	808.2	808.2	-	903.0	903.0
5. Loans from National Co-operative Development Corporation	-	2.0	2.0	-	1.7	1.7	-	1.7	1.7	-	1.6	1.6
6. WMA from RBI	-	10,669.6	10,669.6	-	500.0	500.0	-	500.0	500.0	-	1,000.0	1,000.0
7. Special Securities issued to NSSF	-	1,300.5	1,300.5	-	1,466.8	1,466.8	-	1,466.8	1,466.8	-	1,666.1	1,666.1
8. Others	-	116.2	116.2	-	110.0	110.0	-	110.0	110.0	-	64.7	64.7
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	275.2	275.2	-	291.1	291.1	-	291.1	291.1	-	583.4	583.4
1. State Plan Schemes	-	264.2	264.2	-	279.0	279.0	-	279.0	279.0	-	571.3	571.3
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
3. Centrally Sponsored Schemes	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
4. Non-Plan (i+ ii)	-	11.0	11.0	-	11.0	11.0	-	11.0	11.0	-	11.0	11.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	11.0	11.0	-	11.0	11.0	-	11.0	11.0	-	11.0	11.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	27.3	29.2	128.1	51.1	179.2	106.4	51.1	157.5	72.2	41.1	113.3
1. Development Purposes (a + b)	1.9	6.0	7.9	128.1	10.0	138.1	106.4	10.0	116.4	72.2	3.0	75.2
a) Social Services (1 to 7)	-	6.0	6.0	100.2	10.0	110.2	100.2	10.0	110.2	50.2	3.0	53.2
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	100.0	-	100.0	100.0	-	100.0	50.0	-	50.0
6. Government Servants (Housing)	-	6.0	6.0	-	10.0	10.0	-	10.0	10.0	-	3.0	3.0
7. Others	-	-	-	0.2	-	0.2	0.2	-	0.2	0.2	-	0.2
b) Economic Services (1 to 10)	1.9	-	1.9	27.9	-	27.9	6.2	-	6.2	22.0	-	22.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	1.9	-	1.9	17.7	-	17.7	6.2	-	6.2	11.9	-	11.9
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
GOA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	-	-	-	0.2	-	0.2	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	10.0	-	10.0	-	-	-	10.0	-	10.0
2. Non-Development Purposes (a + b)	-	21.3	21.3	-	41.1	41.1	-	41.1	41.1	-	38.1	38.1
a) Government Servants (other than Housing)	-	21.3	21.3	-	41.1	41.1	-	41.1	41.1	-	38.1	38.1
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	2,543.2	2,543.2	-	2,327.1	2,327.1	-	2,373.6	2,373.6	-	2,443.5	2,443.5
1. State Provident Funds	-	2,520.0	2,520.0	-	2,311.2	2,311.2	-	2,357.4	2,357.4	-	2,426.8	2,426.8
2. Others	-	23.1	23.1	-	15.9	15.9	-	16.2	16.2	-	16.7	16.7
VIII. Reserve Funds (1 to 4)	-	1,142.9	1,142.9	-	1,293.1	1,293.1	-	1,318.9	1,318.9	-	1,357.7	1,357.7
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	452.5	452.5	-	435.2	435.2	-	443.9	443.9	-	457.0	457.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	690.4	690.4	-	857.8	857.8	-	875.0	875.0	-	900.7	900.7
IX. Deposits and Advances (1 to 4)	-	2,885.3	2,885.3	-	1,658.6	1,658.6	-	1,691.7	1,691.7	-	1,741.5	1,741.5
1. Civil Deposits	-	1,440.4	1,440.4	-	1,373.5	1,373.5	-	1,401.0	1,401.0	-	1,442.2	1,442.2
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	150.2	150.2	-	146.1	146.1	-	149.0	149.0	-	153.4	153.4
4. Others	-	1,294.7	1,294.7	-	138.9	138.9	-	141.7	141.7	-	145.8	145.8
X. Suspense and Miscellaneous (1 to 4)	-	78,960.5	78,960.5	-	153,362.4	153,362.4	-	156,429.7	156,429.7	-	161,030.5	161,030.5
1. Suspense	-	2,762.6	2,762.6	-	2,750.9	2,750.9	-	2,805.9	2,805.9	-	2,888.4	2,888.4
2. Cash Balance Investment Accounts	-	27,387.3	27,387.3	-	110,279.3	110,279.3	-	112,484.9	112,484.9	-	115,793.3	115,793.3
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	48,810.6	48,810.6	-	40,332.2	40,332.2	-	41,138.9	41,138.9	-	42,348.8	42,348.8
XI. Appropriation to Contingency Fund	-	2,000.0	2,000.0	-	-	-	-	-	-	-	-	-
XII. Remittances	-	35,258.7	35,258.7	-	38,867.9	38,867.9	-	39,645.3	39,645.3	-	40,811.3	40,811.3
A. Surplus (+)/Deficit (-) on Revenue Account	-	2,784.4	2,784.4	-	4,081.8	4,081.8	-	-1,371.0	-1,371.0	-	1,588.2	1,588.2
B. Surplus (+)/Deficit (-) on Capital Account	-	-5,404.5	-5,404.5	-	-16,775.4	-16,775.4	-	-10,850.6	-10,850.6	-	-15,327.0	-15,327.0
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-2,620.1	-2,620.1	-	-12,693.6	-12,693.6	-	-12,221.6	-12,221.6	-	-13,738.8	-13,738.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-2,620.0	-2,620.0	-	-12,683.6	-12,683.6	-	-12,221.6	-12,221.6	-	-13,738.8	-13,738.8
i. Increase (+)/Decrease (-) in Cash Balances	-	-3,198.4	-3,198.4	-	-11,587.0	-11,587.0	-	-10,792.8	-10,792.8	-	-12,576.8	-12,576.8
a) Opening Balance	-	209.6	209.6	-	-3,125.5	-3,125.5	-	-1,805.5	-1,805.5	-	-12,598.4	-12,598.4
b) Closing Balance	-	-2,988.8	-2,988.8	-	-14,712.5	-14,712.5	-	-12,598.4	-12,598.4	-	-25,175.1	-25,175.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	578.4	578.4	-	-1,106.6	-1,106.6	-	-1,428.8	-1,428.8	-	-1,162.0	-1,162.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
GUJARAT

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	TOTAL					
1	243,749.4	2,526,398.3	2,770,147.7	294,835.1	1,479,078.1	1,773,913.2	259,521.9	1,485,374.4	1,744,896.2	279,965.5	1,626,606.1	1,906,571.6	TOTAL					
TOTAL CAPITAL DISBURSEMENTS (I to XII)																		
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)																		
I. Total Capital Outlay (1 + 2)	243,749.4	56,194.5	299,943.9	294,835.1	60,485.6	355,320.6	259,521.9	63,230.9	322,752.7	279,965.5	87,619.5	367,585.0						
1. Development (a + b)	240,737.6	840.0	241,577.6	288,796.1	840.5	289,636.6	252,965.8	809.7	253,775.6	269,504.8	847.3	270,352.1						
(a) Social Services (1 to 9)	232,487.4	209.9	232,697.3	277,596.3	186.2	277,782.5	244,109.0	185.2	244,294.2	259,162.9	211.6	259,374.6						
1. Education, Sports, Art and Culture	71,704.5	152.5	71,857.0	93,175.9	185.0	93,360.9	74,072.4	185.0	74,257.4	84,868.4	208.5	85,066.9						
2. Medical and Public Health	13,283.0	-	13,283.0	23,042.4	-	23,042.4	16,609.0	-	16,609.0	19,214.5	-	19,214.5						
3. Family Welfare	19,388.6	-	19,388.6	21,965.1	-	21,965.1	18,793.5	-	18,793.5	17,865.2	-	17,865.2						
4. Water Supply and Sanitation	303.1	-	303.1	162.7	-	162.7	162.7	-	162.7	231.0	-	231.0						
5. Housing	21,824.5	-	21,824.5	21,905.0	-	21,905.0	22,391.7	-	22,391.7	25,575.0	-	25,575.0						
6. Urban Development	4,200.0	152.5	4,352.5	5,643.8	185.0	5,828.8	4,392.1	185.0	4,577.1	7,151.9	208.5	7,360.4						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,633.6	-	3,633.6	8,840.0	-	8,840.0	3,617.7	-	3,617.7	3,600.1	-	3,600.1						
8. Social Security and Welfare	3,661.7	-	3,661.7	5,088.3	-	5,088.3	3,503.4	-	3,503.4	3,825.7	-	3,825.7						
9. Others *	52.2	-	52.2	90.8	-	90.8	62.3	-	62.3	196.8	-	196.8						
(b) Economic Services (1 to 10)	5,357.8	-	5,357.8	6,437.7	-	6,437.7	4,539.9	-	4,539.9	7,228.2	-	7,228.2						
1. Agriculture and Allied Activities (i to xi)	160,782.9	57.4	160,840.3	184,420.4	1.2	184,421.6	170,036.6	0.2	170,036.8	174,274.5	3.1	174,277.7						
i) Crop Husbandry	7,735.8	-	7,735.8	11,214.0	-	11,214.0	9,726.0	-	9,726.0	11,969.2	-	11,969.2						
ii) Soil and Water Conservation	280.1	-	280.1	1,096.7	-	1,096.7	273.2	-	273.2	1,377.3	-	1,377.3						
iii) Animal Husbandry	596.6	-	596.6	1,117.6	-	1,117.6	1,117.1	-	1,117.1	941.8	-	941.8						
iv) Dairy Development	103.3	-	103.3	521.0	-	521.0	63.9	-	63.9	687.1	-	687.1						
v) Fisheries	-1.0	-	-1.0	-	-	-	-	-	-	-	-	-						
vi) Forestry and Wild Life	6,444.4	-	6,444.4	6,215.1	-	6,215.1	6,163.1	-	6,163.1	6,660.8	-	6,660.8						
vii) Plantations	75.4	-	75.4	1,546.8	-	1,546.8	1,187.3	-	1,187.3	1,393.6	-	1,393.6						
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-						
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-						
x) Co-operation	12.6	-	12.6	0.2	-	0.2	205.0	-	205.0	0.2	-	0.2						
xi) Others @	224.4	-	224.4	716.6	-	716.6	716.5	-	716.5	908.5	-	908.5						
2. Rural Development	11,653.7	-	11,653.7	11,692.5	-	11,692.5	12,057.5	-	12,057.5	12,119.5	-	12,119.5						
3. Special Area Programmes of which: Hill Areas	346.4	-	346.4	261.5	-	261.5	261.5	-	261.5	261.4	-	261.4						
4. Major and Medium Irrigation and Flood Control	76,469.3	-	76,469.3	90,358.8	-	90,358.8	83,118.5	-	83,118.5	82,445.3	-	82,445.3						
5. Energy	20,317.2	-	20,317.2	29,592.4	-	29,592.4	31,625.4	-	31,625.4	26,671.5	-	26,671.5						
6. Industry and Minerals (i to iv)	8,876.5	3.1	8,879.7	2,363.6	-	2,363.6	1,287.6	-	1,287.6	338.1	2.7	340.8						
i) Village and Small Industries	46.7	3.1	49.9	58.2	-	58.2	47.2	-	47.2	87.2	2.7	89.9						
ii) Iron and Steel Industries	275.0	-	275.0	1,100.0	-	1,100.0	100.0	-	100.0	100.1	-	100.1						
iii) Non-Ferrous Mining and Metallurgical Industries	30.0	-	30.0	55.1	-	55.1	55.0	-	55.0	25.5	-	25.5						
iv) Others #	8,524.8	-	8,524.8	1,150.3	-	1,150.3	1,085.4	-	1,085.4	125.3	-	125.3						
7. Transport (i + ii)	30,726.6	54.3	30,781.0	34,179.4	-	34,179.4	27,368.5	-	27,368.5	36,024.6	-	36,024.6						
i) Roads and Bridges	25,097.8	54.3	25,152.1	27,504.7	-	27,504.7	21,363.0	-	21,363.0	25,734.1	-	25,734.1						
ii) Others **	5,628.8	-	5,628.8	6,674.6	-	6,674.6	6,005.5	-	6,005.5	10,290.5	-	10,290.5						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
GUJARAT

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	10.0	-	10.0	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	4,647.3	-	4,647.3	4,758.3	1.2	4,759.5	4,591.6	0.2	4,591.8	4,445.0	0.4	4,445.4
i) Tourism	4,646.5	-	4,646.5	4,655.0	-	4,655.0	4,584.1	-	4,584.1	4,431.0	-	4,431.0
ii) Others @	0.8	-	0.8	103.3	1.2	104.5	7.5	0.2	7.7	14.0	0.4	14.4
2. Non-Development (General Services)	8,250.2	630.1	8,880.2	11,199.8	654.3	11,854.1	8,856.8	624.5	9,481.3	10,341.9	635.6	10,977.5
Discharge of Internal Debt (1 to 8)	-	48,490.1	48,490.1	-	52,580.9	52,580.9	-	55,354.9	55,354.9	-	79,608.4	79,608.4
1. Market Loans	-	16,744.7	16,744.7	-	16,954.1	16,954.1	-	16,954.1	16,954.1	-	37,760.2	37,760.2
2. Loans from LIC	-	-	-	-	223.4	223.4	-	223.4	223.4	-	29.6	29.6
3. Loans from SBI and other Banks	-	224.7	224.7	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0
7. Special Securities issued to NSSF	-	22,991.1	22,991.1	-	24,905.4	24,905.4	-	27,679.4	27,679.4	-	30,205.3	30,205.3
8. Others	-	8,529.3	8,529.3	-	10,487.9	10,487.9	-	10,487.9	10,487.9	-	11,603.3	11,603.3
III. Repayment of Loans to the Centre (1 to 7)	-	6,601.9	6,601.9	-	6,694.0	6,694.0	-	6,694.0	6,694.0	-	6,609.0	6,609.0
1. State Plan Schemes	-	6,566.4	6,566.4	-	6,658.5	6,658.5	-	6,658.5	6,658.5	-	6,573.6	6,573.6
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	35.5	35.5	-	35.5	35.5	-	35.5	35.5	-	35.4	35.4
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	35.5	35.5	-	35.5	35.5	-	35.5	35.5	-	35.4	35.4
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	3,011.8	487.2	3,499.0	6,039.0	603.5	6,642.5	6,556.0	605.6	7,161.6	10,460.7	594.3	11,055.0
1. Development Purposes (a + b)	3,011.8	69.9	3,081.7	6,039.0	161.4	6,200.4	6,556.0	159.7	6,715.7	10,460.7	156.8	10,617.5
a) Social Services (1 to 7)	408.6	69.9	478.5	1,374.0	161.4	1,535.4	1,471.1	159.7	1,630.8	6,687.9	156.8	6,844.7
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	69.9	69.9	-	161.4	161.4	-	159.7	159.7	-	156.8	156.8
7. Others	408.6	-	408.6	1,374.0	-	1,374.0	1,471.0	-	1,471.0	6,687.9	-	6,687.9
b) Economic Services (1 to 10)	2,603.3	-	2,603.3	4,665.0	-	4,665.0	5,084.9	-	5,084.9	3,772.8	-	3,772.8
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	44.5	-	44.5	116.0	-	116.0	70.0	-	70.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	3.6	-	3.6	1,050.0	-	1,050.0	1,598.5	-	1,598.5	1,222.2	-	1,222.2

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
GUJARAT

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	0.5	-	0.5	0.4	-	0.4	0.6	-	0.6
8. Other Industries and Minerals	-	-	-	10.0	-	10.0	10.0	-	10.0	500.0	-	500.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2,599.6	-	2,599.6	3,560.0	-	3,560.0	3,360.0	-	3,360.0	1,980.0	-	1,980.0
2. Non-Development Purposes (a + b)	-	417.3	417.3	-	442.1	442.1	-	445.9	445.9	-	437.5	437.5
a) Government Servants (other than Housing)	-	0.9	0.9	-	10.5	10.5	-	9.8	9.8	-	10.6	10.6
b) Miscellaneous	-	416.4	416.4	-	431.6	431.6	-	436.1	436.1	-	426.9	426.9
V. Inter-State Settlement	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
VI. Contingency Fund	-	141.6	141.6	-	-	-	-	583.9	583.9	-	-	-
VII. State Provident Funds, etc. (1+2)	-	16,940.2	16,940.2	-	23,137.7	23,137.7	-	23,137.7	23,137.7	-	26,373.4	26,373.4
1. State Provident Funds	-	15,764.0	15,764.0	-	21,455.2	21,455.2	-	21,455.2	21,455.2	-	24,523.7	24,523.7
2. Others	-	1,176.2	1,176.2	-	1,682.5	1,682.5	-	1,682.5	1,682.5	-	1,849.7	1,849.7
VIII. Reserve Funds (1 to 4)	-	50,624.2	50,624.2	-	19,938.0	19,938.0	-	19,938.0	19,938.0	-	23,234.2	23,234.2
1. Depreciation/Renewal Reserve Funds	-	15.2	15.2	-	15.0	15.0	-	15.0	15.0	-	28.0	28.0
2. Sinking Funds	-	36,582.0	36,582.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	12,000.0	12,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	14,027.0	14,027.0	-	14,923.0	14,923.0	-	14,923.0	14,923.0	-	11,206.2	11,206.2
IX. Deposits and Advances (1 to 4)	-	329,057.7	329,057.7	-	313,097.8	313,097.8	-	316,097.9	316,097.9	-	350,783.8	350,783.8
1. Civil Deposits	-	62,846.9	62,846.9	-	56,913.9	56,913.9	-	56,913.9	56,913.9	-	62,032.8	62,032.8
2. Deposits of Local Funds	-	254,372.3	254,372.3	-	245,932.8	245,932.8	-	248,932.9	248,932.9	-	277,191.9	277,191.9
3. Civil Advances	-	5,355.8	5,355.8	-	3,100.8	3,100.8	-	3,100.8	3,100.8	-	3,100.8	3,100.8
4. Others	-	6,482.7	6,482.7	-	7,150.3	7,150.3	-	7,150.3	7,150.3	-	8,458.3	8,458.3
X. Suspense and Miscellaneous (1 to 4)	-	1,900,164.1	1,900,164.1	-	1,028,273.0	1,028,273.0	-	1,028,273.0	1,028,273.0	-	1,104,643.0	1,104,643.0
1. Suspense	-	1,334.6	1,334.6	-	34.2	34.2	-	34.2	34.2	-	36.7	36.7
2. Cash Balance Investment Accounts	-	1,897,898.2	1,897,898.2	-	10,000.0	10,000.0	-	10,000.0	10,000.0	-	10,000.0	10,000.0
3. Deposits with RBI	-	-	-	-	480,631.5	480,631.5	-	480,631.5	480,631.5	-	516,678.9	516,678.9
4. Others	-	931.3	931.3	-	537,607.3	537,607.3	-	537,607.3	537,607.3	-	577,927.4	577,927.4
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	173,051.4	173,051.4	-	33,912.6	33,912.6	-	33,879.5	33,879.5	-	33,912.6	33,912.6
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	53,260.7	-	-	73,084.7	-	-	36,566.6	-	-	32,360.8
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-35,011.2	-	-	-71,895.1	-	-	-31,887.1	-	-	-29,905.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	18,249.5	-	-	1,249.6	-	-	4,679.5	-	-	2,455.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	18,249.5	-	-	1,249.5	-	-	4,679.4	-	-	2,454.9
i. Increase (+)/Decrease (-) in Cash Balances	-	-	13,462.2	-	-	1,249.5	-	-	4,679.4	-	-	2,454.9
a) Opening Balance	-	-	-17,310.3	-	-	256.3	-	-	-3,848.1	-	-	831.3
b) Closing Balance	-	-	-3,848.1	-	-	1,505.8	-	-	831.3	-	-	3,286.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	4,787.3	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
HARYANA

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)												
I. Total Capital Outlay (1 + 2)												
1. Development (a + b)												
(a) Social Services (1 to 9)												
1. Education, Sports, Art and Culture	1,860.6	-	1,860.6	2,543.5	-	2,543.5	2,094.0	-	2,094.0	2,543.1	-	2,543.1
2. Medical and Public Health	648.7	-	648.7	393.0	-	393.0	357.5	-	357.5	5,781.0	-	5,781.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	9,599.6	-	9,599.6	10,342.2	-	10,342.2	9,641.9	-	9,641.9	12,176.0	-	12,176.0
5. Housing	305.1	-	305.1	1,300.0	-	1,300.0	963.5	-	963.5	1,320.0	-	1,320.0
6. Urban Development	4,277.7	-	4,277.7	10,250.0	-	10,250.0	2,200.0	-	2,200.0	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	12.5	-	12.5	36.0	-	36.0	22.4	-	22.4	115.5	-	115.5
8. Social Security and Welfare	588.4	-	588.4	2,268.1	-	2,268.1	1,403.1	-	1,403.1	1,230.7	-	1,230.7
9. Others *	1,702.9	-	1,702.9	1,416.1	-	1,416.1	1,240.6	-	1,240.6	1,424.9	-	1,424.9
(b) Economic Services (1 to 10)												
1. Agriculture and Allied Activities (i to xi)	26,483.5	-11,210.8	15,272.7	29,482.6	-2,539.0	26,943.6	45,173.2	-2,954.6	42,218.6	58,527.8	-240.1	58,287.7
i) Crop Husbandry	684.0	-11,214.3	-10,530.3	946.1	-2,543.5	-1,597.4	1,616.6	-2,959.1	-1,342.5	1,179.4	-244.6	934.8
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	45.0	-	45.0	200.0	-	200.0	150.0	-	150.0	150.0	-	150.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	18.5	-	18.5	13.5	-	13.5	5.0	-	5.0
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	200.0	-2,543.5	-2,343.5	300.0	-2,959.1	-2,659.1	200.0	-244.6	-44.6
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	639.0	-	639.0	527.6	-	527.6	1,153.1	-	1,153.1	824.4	-	824.4
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	9,653.3	-	9,653.3	6,002.0	-	6,002.0	5,382.2	-	5,382.2	7,255.0	-	7,255.0
5. Energy	669.4	-	669.4	3,000.0	-	3,000.0	15,975.0	-	15,975.0	19,335.1	-	19,335.1
6. Industry and Minerals (i to iv)	12.2	-	12.2	76.5	-	76.5	40.3	-	40.3	52.2	-	52.2
i) Village and Small Industries	10.0	-	10.0	74.0	-	74.0	40.0	-	40.0	50.0	-	50.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	2.2	-	2.2	2.5	-	2.5	0.3	-	0.3	2.2	-	2.2
7. Transport (i + ii)	15,169.6	3.5	15,173.1	19,139.0	4.5	19,143.5	21,840.1	4.5	21,844.6	30,038.0	4.5	30,042.5
i) Roads and Bridges	13,762.1	-	13,762.1	17,200.0	-	17,200.0	20,660.1	-	20,660.1	27,160.0	-	27,160.0
ii) Others **	1,407.5	3.5	1,411.0	1,939.0	4.5	1,943.5	1,180.0	4.5	1,184.5	2,878.0	4.5	2,882.5
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
HARYANA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	295.1		295.1	319.0		319.0	319.0		319.0	668.1		668.1
i) Tourism	295.1		295.1	319.0		319.0	319.0		319.0	668.1		668.1
ii) Others @												
2. Non-Development (General Services)	2,907.0		2,907.0	3,546.6		3,546.6	3,546.6		4,675.1	5,288.0		5,288.0
Discharge of Internal Debt (1 to 8)		80,736.7	80,736.7		99,099.7	99,099.7		84,136.6			95,110.7	95,110.7
1. Market Loans		8,270.1	8,270.1		9,316.8	9,316.8		9,316.8			4,410.2	4,410.2
2. Loans from LIC		10.8	10.8		7.8	7.8		7.8			3.8	3.8
3. Loans from SBI and other Banks		58,714.5	58,714.5		65,000.0	65,000.0		49,014.1			65,000.0	65,000.0
4. Loans from NABARD		2,524.6	2,524.6		2,645.7	2,645.7		2,688.9			3,176.9	3,176.9
5. Loans from National Co-operative Development Corporation		181.1	181.1		231.1	231.1		177.8			261.3	261.3
6. WMA from RBI					10,010.0	10,010.0		10,010.0			10,010.0	10,010.0
7. Special Securities issued to NSSF		5,438.6	5,438.6		5,841.6	5,841.6		7,092.9			8,238.5	8,238.5
8. Others		5,597.0	5,597.0		6,046.6	6,046.6		5,828.3			4,010.1	4,010.1
of which: Land Compensation Bonds		2,022.3	2,022.3		2,022.3	2,022.3		2,022.3				
III. Repayment of Loans to the Centre (1 to 7)		1,537.4	1,537.4		1,255.3	1,255.3		1,664.8			1,664.3	1,664.3
1. State Plan Schemes		1,519.2	1,519.2		1,236.6	1,236.6		1,646.1			1,646.6	1,646.6
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)		18.2	18.2		18.7	18.7		18.7			17.7	17.7
i) Relief for Natural Calamities												
ii) Others		18.2	18.2		18.7	18.7		18.7			17.7	17.7
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)	5,465.8	2,962.9	8,428.7	9,246.6	4,421.1	13,667.7	13,667.7		133,855.9	46,623.9	670.0	47,293.9
1. Development Purposes (a + b)	5,465.8	1,737.3	7,203.1	9,246.6	2,100.0	11,346.6	11,346.6		133,855.9	46,623.9	65.0	46,688.9
a) Social Services (1 to 7)		1,737.3	1,737.3	10.0	2,100.0	2,110.0	2,110.0		10.0		65.0	65.0
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		1,737.3	1,737.3	10.0	2,100.0	2,110.0	2,110.0		10.0	1,600.0	65.0	65.0
7. Others												
b) Economic Services (1 to 10)	5,465.8		5,465.8	9,236.6		9,236.6	9,236.6		133,845.9	46,623.9		46,623.9
1. Crop Husbandry				0.1		0.1	0.1		1,870.0	500.0		500.0
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	2,227.7		2,227.7	116.5		116.5	116.5		109.1	94.7		94.7
5. Major and Medium Irrigation, etc.												
6. Power Projects	1,181.1		1,181.1	6,000.0		6,000.0	6,000.0		125,196.8	41,764.2		41,764.2

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
HIMACHAL PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	5	PLAN	NON-PLAN	TOTAL	8	PLAN	NON-PLAN	TOTAL
1	28,839.6	223,287.7	252,127.2	4	30,550.3	47,735.9	78,286.2	7	32,620.9	49,524.8	82,145.7	10	32,560.2	56,939.8	89,500.0
TOTAL CAPITAL DISBURSEMENTS (1 to XII)															
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)															
I. Total Capital Outlay (1 + 2)	28,839.6	15,403.2	44,242.8		30,550.3	17,959.0	48,509.3		32,620.9	19,747.9	52,368.8		32,560.2	25,912.9	58,473.1
1. Development (a + b)	24,308.3	420.7	24,729.0		26,736.7	2,770.1	29,506.8		28,801.8	3,010.5	31,812.2		28,397.1	3,509.0	31,906.1
(a) Social Services (1 to 9)	23,524.1	376.7	23,900.8		26,006.6	2,694.1	28,700.7		27,819.0	3,003.0	30,822.0		27,419.1	3,272.2	30,691.3
1. Education, Sports, Art and Culture	5,197.0	22.7	5,219.7		5,986.5	1,089.1	7,075.6		6,915.9	1,112.4	8,028.3		6,626.6	1,321.4	7,948.0
2. Medical and Public Health	1,309.6	-	1,309.6		1,642.7	720.0	2,362.7		2,271.0	720.0	2,991.0		1,729.7	550.1	2,279.8
3. Family Welfare	610.0	12.7	622.7		762.4	-	762.4		1,275.1	-	1,275.1		802.9	-	802.9
4. Water Supply and Sanitation	2,890.6	-	2,890.6		3,205.3	200.0	3,405.3		2,997.8	200.0	3,197.8		3,607.9	516.5	4,124.4
5. Housing	199.7	-	199.7		188.7	159.1	347.8		197.6	159.1	356.7		209.5	184.8	394.3
6. Urban Development	8.9	-	8.9		11.9	-	11.9		11.9	-	11.9		13.8	-	13.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	96.9	-	96.9		77.6	-	77.6		77.6	-	77.6		113.1	-	113.1
8. Social Security and Welfare	78.3	-	78.3		86.0	10.0	96.0		71.0	30.0	101.0		139.1	60.0	199.1
9. Others *	3.0	10.0	13.0		12.0	-	12.0		13.8	3.3	17.1		10.8	10.0	20.8
(b) Economic Services (1 to 10)	18,327.1	354.0	18,681.1		20,020.1	1,605.0	21,625.1		20,903.2	1,890.6	22,793.7		20,792.5	1,950.8	22,743.3
1. Agriculture and Allied Activities (i to xi)	395.5	-62.4	333.1		510.4	-	510.4		493.1	-	493.1		515.8	-	515.8
i) Crop Husbandry	36.6	-62.4	-25.7		35.8	-	35.8		35.3	-	35.3		49.5	-	49.5
ii) Soil and Water Conservation	202.0	-	202.0		328.7	-	328.7		288.8	-	288.8		275.2	-	275.2
iii) Animal Husbandry	102.5	-	102.5		52.5	-	52.5		53.0	-	53.0		46.8	-	46.8
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-
v) Fisheries	13.0	-	13.0		9.4	-	9.4		13.6	-	13.6		14.0	-	14.0
vi) Forestry and Wild Life	38.0	-	38.0		40.5	-	40.5		53.6	-	53.6		96.9	-	96.9
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	1.7	-	1.7		41.8	-	41.8		47.1	-	47.1		31.6	-	31.6
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-
x) Co-operation	1.8	-	1.8		1.8	-	1.8		1.8	-	1.8		1.8	-	1.8
xi) Others @	-	-	-		-	-	-		-	-	-		-	-	-
2. Rural Development	6.3	-	6.3		5.0	-	5.0		46.1	-	46.1		14.9	-	14.9
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		-	-	-
4. Major and Medium Irrigation and Flood Control	5,060.8	-	5,060.8		4,395.0	250.0	4,645.0		4,169.3	250.0	4,419.3		4,334.5	50.1	4,384.6
5. Energy	3,082.3	-	3,082.3		2,650.0	-	2,650.0		2,650.0	-	2,650.0		2,700.0	-	2,700.0
6. Industry and Minerals (i to iv)	392.6	-	392.6		454.0	200.0	654.0		453.9	200.0	653.9		516.5	50.0	566.5
i) Village and Small Industries	392.6	-	392.6		454.0	200.0	654.0		453.9	200.0	653.9		516.5	50.0	566.5
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-
iv) Others #	-	-	-		-	-	-		-	-	-		-	-	-
7. Transport (i + ii)	8,511.0	416.4	8,927.4		10,878.8	1,035.0	11,913.8		11,666.1	1,440.6	13,106.7		11,407.9	1,670.0	13,077.9
i) Roads and Bridges	7,947.4	416.4	8,363.7		10,271.6	1,015.0	11,286.6		11,051.7	1,420.6	12,472.3		10,744.8	1,580.0	12,324.8
ii) Others **	563.6	-	563.6		607.2	20.0	627.2		614.3	20.0	634.3		663.1	90.0	753.1
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
HIMACHAL PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	3	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	878.6	-	878.6	-	1,126.9	120.0	1,246.9	1,424.6	-	1,424.6	1,303.0	180.7	1,483.7
i) Tourism	22.2	-	22.2	-	30.0	-	30.0	50.5	-	50.5	37.6	-	37.6
ii) Others @	856.4	-	856.4	-	1,096.9	120.0	1,216.9	1,374.1	-	1,374.1	1,265.4	180.7	1,446.1
2. Non-Development (General Services)	784.2	44.0	828.2	44.0	730.1	76.0	806.1	982.7	7.5	990.2	978.0	236.8	1,214.8
Discharge of Internal Debt (1 to 8)	-	81,932.6	81,932.6	-	-	14,345.3	14,345.3	-	15,572.3	15,572.3	-	21,559.8	21,559.8
1. Market Loans	-	7,143.6	7,143.6	-	-	7,855.5	7,855.5	-	7,855.5	7,855.5	-	12,373.5	12,373.5
2. Loans from LIC	-	481.3	481.3	-	-	388.3	388.3	-	388.3	388.3	-	388.3	388.3
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	2,640.0	2,640.0	-	-	3,040.0	3,040.0	-	3,040.0	3,040.0	-	3,300.0	3,300.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	323.9	323.9	-	-	60.0	60.0	-	185.0	185.0	-	90.0	90.0
7. Special Securities issued to NSSF	-	67,826.2	67,826.2	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
8. Others	-	1,984.3	1,984.3	-	-	2,218.2	2,218.2	-	3,320.2	3,320.2	-	4,570.7	4,570.7
III. Repayment of Loans to the Centre (1 to 7)	-	1,533.2	1,533.2	-	-	783.2	783.2	-	783.2	783.2	-	837.3	837.3
1. State Plan Schemes	-	70.2	70.2	-	-	70.2	70.2	-	70.2	70.2	-	35.1	35.1
of which: Advance release of Plan Assistance for Natural Calamities	-	665.6	665.6	-	-	682.4	682.4	-	713.3	713.3	-	725.4	725.4
2. Central Plan Schemes	-	653.6	653.6	-	-	675.6	675.6	-	706.5	706.5	-	719.2	719.2
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	11.9	11.9	-	-	6.8	6.8	-	6.8	6.8	-	6.2	6.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	11.9	11.9	-	-	6.8	6.8	-	6.8	6.8	-	6.2	6.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	-	-	-	-	-	-	-	-	-	-	-	-
1. Development Purposes (a + b)	4,531.3	210.6	4,741.9	210.6	3,813.6	161.3	3,974.9	3,819.1	451.9	4,271.0	4,163.1	118.8	4,281.9
a) Social Services (1 to 7)	4,531.1	186.0	4,717.1	186.0	3,813.6	103.8	3,917.4	3,819.1	369.4	4,188.5	4,163.1	55.8	4,218.9
1. Education, Sports, Art and Culture	47.1	20.7	67.8	20.7	63.6	3.8	67.4	33.6	33.2	66.8	63.1	5.8	68.9
2. Medical and Public Health	-	20.0	20.0	20.0	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	47.1	0.7	47.8	0.7	60.0	3.8	63.8	30.0	33.2	63.2	60.0	5.8	65.8
7. Others	-	-	-	-	3.6	-	3.6	3.6	-	3.6	3.1	-	3.1
b) Economic Services (1 to 10)	4,484.0	165.3	4,649.3	165.3	3,750.0	100.0	3,850.0	3,785.5	336.2	4,121.7	4,100.0	50.0	4,150.0
1. Crop Husbandry	-	-	-	-	-	50.0	50.0	35.5	225.4	260.9	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	442.9	-	442.9	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	4,041.1	-	4,041.1	-	3,750.0	-	3,750.0	3,750.0	-	3,750.0	4,100.0	-	4,100.0

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
HIMACHAL PRADESH

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	165.3	165.3	-	50.0	50.0	-	110.8	110.8	-	50.0	50.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	0.3	24.6	24.8	0.3	57.5	57.5	0.3	82.5	82.5	0.3	63.0	63.0
a) Government Servants (other than Housing)	0.3	24.6	24.8	-	57.5	57.5	-	82.5	82.5	-	63.0	63.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	19,677.0	19,677.0	-	13,000.0	13,000.0	-	13,000.0	13,000.0	-	14,250.0	14,250.0
1. State Provident Funds	-	19,380.6	19,380.6	-	12,750.0	12,750.0	-	12,750.0	12,750.0	-	14,000.0	14,000.0
2. Others	-	96.4	96.4	-	250.0	250.0	-	250.0	250.0	-	250.0	250.0
VIII. Reserve Funds (1 to 4)	-	1,590.4	1,590.4	-	10.2	10.2	-	10.2	10.2	-	10.2	10.2
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,590.4	1,590.4	-	10.2	10.2	-	10.2	10.2	-	10.2	10.2
IX. Deposits and Advances (1 to 4)	-	17,178.2	17,178.2	-	3,738.8	3,738.8	-	3,738.8	3,738.8	-	3,738.8	3,738.8
1. Civil Deposits	-	13,749.2	13,749.2	-	798.7	798.7	-	798.7	798.7	-	798.7	798.7
2. Deposits of Local Funds	-	717.8	717.8	-	2,150.0	2,150.0	-	2,150.0	2,150.0	-	2,150.0	2,150.0
3. Civil Advances	-	845.5	845.5	-	725.0	725.0	-	725.0	725.0	-	725.0	725.0
4. Others	-	1,865.8	1,865.8	-	65.1	65.1	-	65.1	65.1	-	65.1	65.1
X. Suspense and Miscellaneous (1 to 4)	-	56,207.1	56,207.1	-	8,224.1	8,224.1	-	8,224.1	8,224.1	-	8,224.1	8,224.1
1. Suspense	-	4,586.4	4,586.4	-	1,710.0	1,710.0	-	1,710.0	1,710.0	-	1,710.0	1,710.0
2. Cash Balance Investment Accounts	-	51,620.5	51,620.5	-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0
3. Deposits with RBI	-	-	-	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
4. Others	-	0.2	0.2	-	14.1	14.1	-	14.1	14.1	-	14.1	14.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	45,405.5	45,405.5	-	4,803.7	4,803.7	-	4,803.7	4,803.7	-	4,803.7	4,803.7
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-19,436.0	-	-	468.4	-	-	-2,508.6	-	-	-4,756.1
B. Surplus (+)/Deficit (-) on Capital Account	-	-	20,139.1	-	-	-468.4	-	-	-4,247.7	-	-	2,550.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	703.0	-	-	-	-	-	-6,756.3	-	-	-2,205.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	703.0	-	-	-	-	-	-6,756.3	-	-	-2,205.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	1,012.7	-	-	-	-	-	-6,756.3	-	-	-2,205.4
a) Opening Balance	-	-	-8,475.0	-	-	-12,004.1	-	-	-7,462.4	-	-	-14,218.7
b) Closing Balance	-	-	-7,462.4	-	-	-12,004.1	-	-	-14,218.7	-	-	-16,424.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	467.2	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-776.8	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)			471,050.1		85,892.6	220,459.0		88,117.4	253,692.8		99,143.7	330,292.8
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$			65,469.7		14,734.8	112,054.4		14,691.3	140,877.7		19,143.7	195,577.4
I. Total Capital Outlay (1 + 2)	45,014.6	20,455.1	65,469.7			96,342.0			125,258.9			175,563.7
1. Development (a + b)	39,792.9	5,469.0	45,262.0			79,084.4			115,579.4			160,544.7
(a) Social Services (1 to 9)	15,464.5	620.8	16,085.4			24,968.5			43,663.1			49,568.5
1. Education, Sports, Art and Culture	5,307.9		5,307.9			4,891.5			5,140.4			14,031.5
2. Medical and Public Health	2,126.3		2,126.3			7,376.8			7,245.0			6,034.0
3. Family Welfare												
4. Water Supply and Sanitation	5,705.3		5,705.3			4,780.0			4,798.0			6,378.2
5. Housing	88.1		88.1			22.5			22.5			22.5
6. Urban Development	1,572.0		1,572.0			5,264.2			3,464.2			7,759.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	224.3		224.3			453.8			475.9			473.3
8. Social Security and Welfare	213.1	620.8	833.9			770.6			20,783.2			10,769.9
9. Others *	227.5		227.5			1,409.1			1,753.8			4,100.2
(b) Economic Services (1 to 10)	24,328.4	4,848.2	29,176.6			54,115.9			71,896.4			110,976.2
1. Agriculture and Allied Activities (i to xi)	2,162.0	3,672.5	5,834.5			7,155.4			7,327.9			12,145.8
i) Crop Husbandry	878.3	0.2	878.5			3,879.2			4,000.2			7,675.0
ii) Soil and Water Conservation	60.4		60.4			23.3			27.4			43.4
iii) Animal Husbandry	238.0		238.0			481.7			481.7			698.0
iv) Dairy Development												
v) Fisheries	73.3		73.3			61.4			61.4			97.1
vi) Forestry and Wild Life	685.5		685.5			467.0			537.0			814.4
vii) Plantations												
viii) Food Storage and Warehousing	-8.1	3,672.3	3,664.2			1,989.9			1,937.2			2,587.9
ix) Agricultural Research and Education	180.0		180.0			180.0			180.0			180.0
x) Co-operation	53.4		53.4			72.9			103.0			50.0
xi) Others @	1.2		1.2									
2. Rural Development	6,069.6	1,140.2	7,209.8			13,084.4			13,084.9			19,153.8
3. Special Area Programmes of which: Hill Areas	1,762.3	35.5	1,797.8			500.0			500.0			594.6
4. Major and Medium Irrigation and Flood Control	2,486.8		2,486.8			4,344.7			4,490.9			8,752.9
5. Energy	1,424.7		1,424.7			3,857.1			10,062.1			28,770.7
6. Industry and Minerals (i to iv)	1,256.3		1,256.3			1,012.3			1,621.5			1,274.5
i) Village and Small Industries	1,214.5		1,214.5			945.3			1,554.4			1,217.0
ii) Iron and Steel Industries	17.6		17.6			35.3			35.3			27.5
iii) Non-Ferrous Mining and Metallurgical Industries	24.2		24.2			31.8			31.8			30.0
iv) Others #												
7. Transport (i + ii)	4,508.9		4,508.9			9,095.0			12,238.0			10,546.2
i) Roads and Bridges	4,503.9		4,503.9			9,050.0			12,160.0			10,500.0
ii) Others **	5.0		5.0			45.0			78.0			46.2
8. Communications												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
JAMMU AND KASHMIR

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	104.2	-	104.2	-	-	124.5	-	-	124.5	-	-	2,145.8
10. General Economic Services (i + ii)	4,553.7	-	4,553.7	-	-	14,942.5	-	-	22,446.5	-	-	27,591.9
i) Tourism	1,448.1	-	1,448.1	-	-	1,158.3	-	-	1,560.6	-	-	3,368.3
ii) Others @	3,105.6	-	3,105.6	-	-	13,784.1	-	-	20,885.9	-	-	24,233.6
2. Non-Development (General Services)	5,221.7	858.4	6,080.1	-	-	17,360.2	-	-	9,679.5	-	-	15,019.0
II. Discharge of Internal Debt (1 to 8)		84,362.8	84,362.8	-	84,724.8	84,724.8	-	86,982.3	86,982.3	-	97,998.5	97,998.5
1. Market Loans	-	2,837.5	2,837.5	-	13,567.0	13,567.0	-	4,251.8	4,251.8	-	8,906.9	8,906.9
2. Loans from LIC	-	1,511.7	1,511.7	-	-	-	-	1,511.7	1,511.7	-	1,596.2	1,596.2
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	3,895.1	3,895.1	-	-	-	-	3,847.6	3,847.6	-	4,147.9	4,147.9
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	72,225.3	72,225.3	-	71,157.8	71,157.8	-	73,426.1	73,426.1	-	80,000.0	80,000.0
7. Special Securities issued to NSSF	-	1,640.6	1,640.6	-	-	-	-	-	-	-	-	-
8. Others	-	2,252.7	2,252.7	-	-	-	-	3,945.1	3,945.1	-	3,347.5	3,347.5
of which: Land Compensation Bonds	-	2,016.7	2,016.7	-	-	-	-	2,016.7	2,016.7	-	1,221.3	1,221.3
III. Repayment of Loans to the Centre (1 to 7)		1,122.2	1,122.2	-	1,167.8	1,167.8	-	1,135.1	1,135.1	-	1,145.2	1,145.2
1. State Plan Schemes	-	1,122.2	1,122.2	-	1,167.8	1,167.8	-	1,135.1	1,135.1	-	1,145.2	1,145.2
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)		868.0	868.0	-	-	875.0	-	-	927.5	-	-	870.0
1. Development Purposes (a + b)		868.0	868.0	-	-	875.0	-	-	927.5	-	-	870.0
a) Social Services (1 to 7)		55.0	55.0	-	-	255.0	-	-	167.5	-	-	250.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	3.5	3.5	-	-	5.0	-	-	7.5	-	-	-
7. Others	-	51.5	51.5	-	-	250.0	-	-	160.0	-	-	250.0
b) Economic Services (1 to 10)		813.0	813.0	-	-	620.0	-	-	760.0	-	-	620.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
JAMMU AND KASHMIR

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	320.0	-	-	-	-	-	320.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	813.0	813.0	-	-	300.0	-	-	-	-	-	300.0
2. Non-Development Purposes (a + b)	-	-	-	-	-	-	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	16,504.0	16,504.0	-	-	23,690.3	-	-	-	-	-	42,112.7
1. State Provident Funds	-	14,981.2	14,981.2	-	-	23,510.3	-	-	-	-	-	41,912.7
2. Others	-	1,522.8	1,522.8	-	-	180.0	-	-	-	-	-	200.0
VIII. Reserve Funds (1 to 4)	-	11,659.6	11,659.6	-	-	2,888.4	-	-	-	-	-	3,000.8
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	11,659.6	11,659.6	-	-	2,888.4	-	-	-	-	-	3,000.8
IX. Deposits and Advances (1 to 4)	-	32,199.4	32,199.4	-	-	5,781.6	-	-	-	-	-	7,663.4
1. Civil Deposits	-	16,989.3	16,989.3	-	-	110.0	-	-	-	-	-	110.0
2. Deposits of Local Funds	-	8,736.6	8,736.6	-	-	5,551.6	-	-	-	-	-	7,433.4
3. Civil Advances	-	4,230.4	4,230.4	-	-	120.0	-	-	-	-	-	120.0
4. Others	-	2,243.2	2,243.2	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	160,631.0	160,631.0	-	-	3,606.5	-	-	-	-	-	608.5
1. Suspense	-	5,235.5	5,235.5	-	-	3,606.5	-	-	-	-	-	608.5
2. Cash Balance Investment Accounts	-	154,610.0	154,610.0	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	785.5	785.5	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	112,361.1	112,361.1	-	-	1,330.0	-	-	-	-	-	1,330.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-3,903.4	-3,903.4	-	-	31,008.4	-	-	-	-	-	60,324.3
B. Surplus (+)/Deficit (-) on Capital Account	-	5,029.5	5,029.5	-	-	-69,177.7	-	-	-	-	-	-83,735.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	1,126.0	1,126.0	-	-	-38,169.3	-	-	-	-	-	-33,411.5
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	1,126.0	1,126.0	-	-	-38,169.3	-	-	-	-	-	-33,411.5
i. Increase (+)/Decrease (-) in Cash Balances	-	85.3	85.3	-	-	-37,809.3	-	-	-	-	-	-33,051.5
a) Opening Balance	-	-65.1	-65.1	-	-	-21.5	-	-	-	-	-	32,752.6
b) Closing Balance	-	20.2	20.2	-	-	-37,830.8	-	-	-	-	-	-298.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-360.0	-	-	-	-	-	-360.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-2,257.5	-2,257.5	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with JHARKHAND

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	TOTAL	TOTAL	TOTAL	TOTAL		
1																		
TOTAL CAPITAL DISBURSEMENTS (I to XII)	63,094.6	897,587.0	960,681.6	97,808.0	523,868.6	621,676.6	165,383.6	920,277.1	1,085,660.8	125,391.5	970,668.0	1,096,069.5						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	63,094.6	19,371.4	82,466.0	97,808.0	23,689.1	121,497.1	165,383.6	24,216.8	189,600.5	125,391.5	22,016.1	147,407.7						
I. Total Capital Outlay (1 + 2)	55,201.2	228.2	55,429.4	86,505.3	250.5	86,755.8	87,570.9	778.2	88,349.2	109,667.4	250.5	109,917.9						
1. Development (a + b)	52,166.1	-	52,166.1	81,525.8	30.0	81,555.8	81,033.2	30.0	81,063.2	103,259.0	30.0	103,289.0						
(a) Social Services (1 to 9)	9,095.0	-	9,095.0	16,187.9	30.0	16,217.9	14,991.1	30.0	15,021.1	17,183.4	30.0	17,213.4						
1. Education, Sports, Art and Culture	829.7	-	829.7	2,023.3	-	2,023.3	1,748.3	-	1,748.3	2,278.0	-	2,278.0						
2. Medical and Public Health	2,609.7	-	2,609.7	4,290.3	-	4,290.3	4,739.5	-	4,739.5	6,451.0	-	6,451.0						
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-						
4. Water Supply and Sanitation	1,392.2	-	1,392.2	2,767.9	-	2,767.9	2,749.8	-	2,749.8	2,805.0	-	2,805.0						
5. Housing	496.9	-	496.9	750.0	30.0	780.0	660.0	30.0	690.0	650.0	30.0	680.0						
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,727.2	-	1,727.2	3,158.9	-	3,158.9	3,309.5	-	3,309.5	3,077.4	-	3,077.4						
8. Social Security and Welfare	1,600.2	-	1,600.2	2,540.0	-	2,540.0	1,339.1	-	1,339.1	1,433.0	-	1,433.0						
9. Others *	439.2	-	439.2	657.5	-	657.5	444.8	-	444.8	489.0	-	489.0						
(b) Economic Services (1 to 10)	43,071.1	-	43,071.1	65,337.9	-	65,337.9	66,042.1	-	66,042.1	86,075.6	-	86,075.6						
1. Agriculture and Allied Activities (i to xi)	933.0	-	933.0	1,494.4	-	1,494.4	1,534.4	-	1,534.4	8,178.6	-	8,178.6						
i) Crop Husbandry	84.1	-	84.1	190.0	-	190.0	190.0	-	190.0	150.0	-	150.0						
ii) Soil and Water Conservation	348.7	-	348.7	350.0	-	350.0	350.0	-	350.0	5,367.6	-	5,367.6						
iii) Animal Husbandry	83.9	-	83.9	246.6	-	246.6	246.6	-	246.6	702.0	-	702.0						
iv) Dairy Development	129.0	-	129.0	125.7	-	125.7	125.7	-	125.7	190.0	-	190.0						
v) Fisheries	97.7	-	97.7	333.7	-	333.7	373.7	-	373.7	795.8	-	795.8						
vi) Forestry and Wild Life	30.0	-	30.0	-	-	-	-	-	-	-	-	-						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	124.0	-	124.0	203.1	-	203.1	203.1	-	203.1	527.0	-	527.0						
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-						
x) Co-operation	35.6	-	35.6	45.3	-	45.3	45.3	-	45.3	446.2	-	446.2						
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-						
2. Rural Development	13,602.2	-	13,602.2	12,924.0	-	12,924.0	18,059.6	-	18,059.6	17,525.0	-	17,525.0						
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-						
4. Major and Medium Irrigation and Flood Control	3,789.4	-	3,789.4	20,030.0	-	20,030.0	12,698.6	-	12,698.6	18,320.0	-	18,320.0						
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-						
6. Industry and Minerals (i to iv)	11.6	-	11.6	70.0	-	70.0	70.0	-	70.0	171.4	-	171.4						
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	50.0	-	50.0						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	1.6	-	1.6	60.0	-	60.0	60.0	-	60.0	71.4	-	71.4						
iv) Others #	10.0	-	10.0	10.0	-	10.0	10.0	-	10.0	50.0	-	50.0						
7. Transport (i + ii)	24,599.5	-	24,599.5	30,173.5	-	30,173.5	33,013.5	-	33,013.5	41,120.6	-	41,120.6						
i) Roads and Bridges	24,359.9	-	24,359.9	29,882.0	-	29,882.0	31,882.0	-	31,882.0	39,943.4	-	39,943.4						
ii) Others **	239.6	-	239.6	291.5	-	291.5	1,131.5	-	1,131.5	1,177.2	-	1,177.2						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
JHARKHAND

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	135.3	-	135.3	646.0	-	646.0	666.0	-	666.0	760.0	-	760.0
i) Tourism	135.3	-	135.3	646.0	-	646.0	646.0	-	646.0	760.0	-	760.0
ii) Others @	-	-	-	-	-	-	20.0	-	20.0	-	-	-
2. Non-Development (General Services)	3,035.1	229.2	3,263.3	4,979.5	220.5	5,200.0	6,537.8	748.2	7,286.0	6,408.4	220.5	6,628.9
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	17,217.1	17,217.1	-	20,869.2	20,869.2	-	20,869.2	20,869.2	-	18,603.8	18,603.8
2. Loans from LIC	-	4,616.5	4,616.5	-	5,940.6	5,940.6	-	5,940.6	5,940.6	-	4,285.2	4,285.2
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	3,969.1	3,969.1	-	5,040.0	5,040.0	-	5,040.0	5,040.0	-	6,000.0	6,000.0
5. Loans from National Co-operative Development Corporation	-	144.7	144.7	-	150.0	150.0	-	150.0	150.0	-	150.0	150.0
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	4,381.7	4,381.7	-	4,813.3	4,813.3	-	4,813.3	4,813.3	-	6,311.5	6,311.5
8. Others	-	4,105.1	4,105.1	-	4,925.3	4,925.3	-	4,925.3	4,925.3	-	1,857.2	1,857.2
of which: Land Compensation Bonds	-	2,116.3	2,116.3	-	2,145.3	2,145.3	-	2,145.3	2,145.3	-	77.2	77.2
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	1,581.7	1,581.7	-	1,716.1	1,716.1	-	1,716.1	1,716.1	-	2,067.8	2,067.8
of which: Advance release of Plan Assistance for Natural Calamities	-	1,558.7	1,558.7	-	1,650.0	1,650.0	-	1,650.0	1,650.0	-	2,047.6	2,047.6
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i+ ii)	-	22.9	22.9	-	66.1	66.1	-	66.1	66.1	-	20.2	20.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	22.9	22.9	-	66.1	66.1	-	66.1	66.1	-	20.2	20.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	7,893.4	344.4	8,237.8	11,302.7	853.3	12,156.0	77,812.7	853.3	78,666.0	15,724.1	1,094.0	16,818.1
a) Social Services (1 to 7)	7,893.4	307.4	8,200.8	11,302.7	739.3	12,042.0	77,812.7	715.4	78,528.1	15,724.1	900.0	16,624.1
1. Education, Sports, Art and Culture	60.0	272.3	332.3	235.0	699.3	934.3	235.0	675.4	910.4	255.0	840.0	1,095.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	60.0	-	60.0	235.0	-	235.0	235.0	-	235.0	255.0	-	255.0
6. Government Servants (Housing)	-	132.4	132.4	-	500.0	500.0	-	476.1	476.1	-	550.0	550.0
7. Others	-	139.9	139.9	-	199.3	199.3	-	199.3	199.3	-	290.0	290.0
b) Economic Services (1 to 10)	7,833.4	35.1	7,868.5	11,067.7	40.0	11,107.7	77,577.7	40.0	77,617.7	15,469.1	60.0	15,529.1
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	43.0	-	43.0	89.7	-	89.7	89.7	-	89.7	39.1	-	39.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	7,790.4	-	7,790.4	10,978.0	-	10,978.0	77,488.0	-	77,488.0	15,430.0	-	15,430.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with JHARKHAND

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	35.1	35.1	-	40.0	40.0	-	-	40.0	-	60.0	60.0
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	37.0	37.0	-	114.0	114.0	-	-	138.0	-	194.0	194.0
a) Government Servants (other than Housing)	-	37.0	37.0	-	114.0	114.0	-	-	138.0	-	194.0	194.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	10,451.3	10,451.3	-	8,088.5	8,088.5	-	-	10,462.6	-	10,985.7	10,985.7
1. State Provident Funds	-	9,228.9	9,228.9	-	6,785.9	6,785.9	-	-	9,234.6	-	9,696.3	9,696.3
2. Others	-	1,222.4	1,222.4	-	1,322.6	1,322.6	-	-	1,228.0	-	1,289.4	1,289.4
VIII. Reserve Funds (1 to 4)	-	326.2	326.2	-	429.2	429.2	-	-	528.0	-	5,344.4	5,344.4
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	200.0	200.0	-	-	200.0	-	2,000.0	2,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	326.2	326.2	-	229.2	229.2	-	-	328.0	-	3,344.4	3,344.4
IX. Deposits and Advances (1 to 4)	-	110,885.6	110,885.6	-	80,276.5	80,276.5	-	-	111,118.2	-	119,672.6	119,672.6
1. Civil Deposits	-	13,266.4	13,266.4	-	13,797.6	13,797.6	-	-	13,300.0	-	16,963.5	16,963.5
2. Deposits of Local Funds	-	44,226.4	44,226.4	-	31,976.8	31,976.8	-	-	44,307.7	-	46,523.1	46,523.1
3. Civil Advances	-	2,128.6	2,128.6	-	1,206.6	1,206.6	-	-	2,136.3	-	2,243.2	2,243.2
4. Others	-	51,264.2	51,264.2	-	33,295.6	33,295.6	-	-	51,374.1	-	53,942.8	53,942.8
X. Suspense and Miscellaneous (1 to 4)	-	685,792.5	685,792.5	-	347,660.3	347,660.3	-	-	686,640.1	-	720,972.1	720,972.1
1. Suspense	-	343.7	343.7	-	-717.1	-717.1	-	-	606.9	-	637.3	637.3
2. Cash Balance Investment Accounts	-	684,343.7	684,343.7	-	346,111.3	346,111.3	-	-	684,819.5	-	719,060.5	719,060.5
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,105.1	1,105.1	-	2,266.1	2,266.1	-	-	1,213.7	-	1,274.4	1,274.4
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	70,760.0	70,760.0	-	63,725.1	63,725.1	-	-	87,311.5	-	91,677.0	91,677.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-2,302.8	-	-	46,840.6	-	-	53,572.2	-	69,945.0	69,945.0
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-4,577.0	-	-	-42,545.5	-	-	-38,765.4	-	-60,648.6	-60,648.6
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-6,879.8	-	-	4,295.1	-	-	14,806.8	-	9,296.4	9,296.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-6,879.6	-	-	4,295.2	-	-	14,806.7	-	9,296.4	9,296.4
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-5,022.5	-	-	4,812.7	-	-	16,732.1	-	11,318.1	11,318.1
a) Opening Balance	-	-	4,282.1	-	-	-740.4	-	-	-740.4	-	15,991.7	15,991.7
b) Closing Balance	-	-	-740.4	-	-	4,072.3	-	-	15,991.7	-	27,309.8	27,309.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-1,857.1	-	-	-517.5	-	-	-1,925.4	-	-2,021.7	-2,021.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
KARNATAKA

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	199,090.6	3,296,537.0	3,495,627.7	215,879.2	2,890,246.6	3,106,125.8	213,910.5	2,932,039.9	3,145,950.4	257,940.4	3,494,293.8	3,752,234.2
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	199,090.6	51,016.1	250,106.7	215,879.2	34,968.3	250,847.5	213,910.5	43,797.0	257,707.5	257,940.4	73,884.6	331,825.0
I. Total Capital Outlay (1 + 2)	193,449.5	2,773.4	196,223.0	210,242.8	-4,606.6	205,636.2	207,185.6	4,153.5	211,339.1	252,174.8	4,984.2	257,159.0
1. Development (a + b)	187,563.5	2,474.9	190,038.4	202,638.6	-5,326.6	197,312.0	200,057.9	3,671.9	203,729.8	241,449.1	4,535.7	245,984.8
(a) Social Services (1 to 9)	40,827.8	981.1	41,808.9	42,589.2	2,169.4	44,758.6	45,333.1	2,167.9	47,501.1	66,789.0	2,153.9	68,942.9
1. Education, Sports, Art and Culture	3,173.3	-1.2	3,172.1	7,056.5	-	7,056.5	7,532.3	-	7,532.3	8,317.0	95.8	8,412.8
2. Medical and Public Health	7,939.0	-34.8	7,904.3	5,830.4	-	5,830.4	7,029.9	-	7,029.9	6,300.8	-	6,300.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	12,199.0	-	12,198.9	4,684.0	-	4,684.0	4,434.0	-	4,434.0	4,900.0	-	4,900.0
5. Housing	1,268.8	931.1	2,199.8	1,352.5	2,084.4	3,436.9	1,352.5	2,082.9	3,435.4	1,100.0	2,013.1	3,113.1
6. Urban Development	2,179.9	86.1	2,266.0	3,510.0	85.0	3,595.0	3,570.0	85.0	3,655.0	18,816.8	45.0	18,861.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,262.8	-	13,262.7	19,127.5	-	19,127.5	20,187.5	-	20,187.5	24,441.8	-	24,441.8
8. Social Security and Welfare	673.6	-	673.6	631.6	-	631.6	780.2	-	780.2	1,516.5	-	1,516.5
9. Others *	131.4	-	131.4	396.7	-	396.7	446.7	-	446.7	1,396.1	-	1,396.1
(b) Economic Services (1 to 10)	146,735.7	1,493.8	148,229.5	160,049.4	-7,496.0	152,553.4	154,724.7	1,504.0	156,228.7	174,660.1	2,381.8	177,041.9
1. Agriculture and Allied Activities (i to xi)	2,664.1	-0.1	2,664.0	2,181.6	-	2,181.6	1,791.1	-	1,791.1	2,698.0	-	2,698.0
i) Crop Husbandry	689.8	-	689.8	220.0	-	220.0	347.5	-	347.5	743.1	-	743.1
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	1,116.4	-	1,116.4	800.0	-	800.0	713.9	-	713.9	858.9	-	858.9
iv) Dairy Development	40.0	-	40.0	-	-	-	-	-	-	-	-	-
v) Fisheries	720.3	-0.1	720.2	1,001.6	-	1,001.6	569.7	-	569.7	812.2	-	812.2
vi) Forestry and Wild Life	78.4	-	78.4	120.0	-	120.0	120.0	-	120.0	273.7	-	273.7
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	20.0	-	20.0	20.0	-	20.0	0.1	-	0.1
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	19.2	-	19.2	20.0	-	20.0	20.0	-	20.0	10.0	-	10.0
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	140.0	-	140.0	30.0	2.0	32.0	160.0	2.0	162.0	616.7	2.0	618.7
3. Special Area Programmes of which: Hill Areas	8,014.6	-0.2	8,014.4	10,000.1	-	10,000.1	9,000.1	-	9,000.1	10,000.0	-	10,000.0
4. Major and Medium Irrigation and Flood Control	76,745.6	1,046.6	77,792.2	89,964.9	1,060.0	91,024.9	72,895.9	1,060.0	73,955.9	95,491.6	1,953.9	97,445.5
5. Energy	2,500.0	20.9	2,520.9	0.2	2.0	2.2	8,270.2	2.0	8,272.2	612.9	0.9	613.8
6. Industry and Minerals (i to iv)	2,399.8	-	2,399.8	2,800.9	-	2,800.9	3,527.7	-	3,527.7	3,879.2	-	3,879.2
i) Village and Small Industries	555.4	-	555.4	456.7	-	456.7	426.7	-	426.7	712.9	-	712.9
ii) Iron and Steel Industries	501.9	-	501.9	1,500.1	-	1,500.1	1,500.1	-	1,500.1	1,851.9	-	1,851.9
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1,342.5	-	1,342.5	844.1	-	844.1	1,600.9	-	1,600.9	1,314.4	-	1,314.4
7. Transport (i + ii)	51,026.8	440.9	51,467.7	49,362.3	-8,560.0	40,802.3	55,770.0	440.0	56,210.0	56,127.8	425.0	56,552.8
i) Roads and Bridges	50,016.0	440.9	50,456.9	47,858.1	-8,560.0	39,298.1	54,325.0	440.0	54,765.0	52,833.0	425.0	53,258.0
ii) Others **	1,010.9	-	1,010.8	1,504.2	-	1,504.2	1,445.0	-	1,445.0	3,294.8	-	3,294.8
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KARNATAKA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	37.3	-	37.3	-	30.5	-	30.5	-	30.5	-	30.5	-	3.5	-	3.5
8. Other Industries and Minerals	-	-	-	-	-	50.0	50.0	-	-	50.0	-	50.0	-	50.0	50.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	100.0	-	100.0
10. Others	1,322.7	-	1,322.7	-	920.0	-	920.0	-	2,396.8	-	2,546.8	-	1,070.0	50.0	1,120.0
2. Non-Development Purposes (a + b)		120.4	120.4			1,645.9	1,645.9				1,543.1			86.3	86.3
a) Government Servants (other than Housing)	-	46.6	46.6	-	-	124.8	124.8	-	-	-	22.0	-	-	66.3	66.3
b) Miscellaneous	-	73.8	73.8	-	-	1,521.1	1,521.1	-	-	-	1,521.1	-	-	20.0	20.0
V. Inter-State Settlement															
VI. Contingency Fund															
VII. State Provident Funds, etc. (1+2)		28,932.6	28,932.6			50.0	50.0				50.0			50.0	50.0
1. State Provident Funds	-	17,446.3	17,446.3	-	-	14,096.4	14,096.4	-	-	-	17,169.8	-	-	35,008.5	35,008.5
2. Others	-	11,486.3	11,486.3	-	-	12,032.6	12,032.6	-	-	-	14,656.1	-	-	21,578.6	21,578.6
VIII. Reserve Funds (1 to 4)		24,200.7	24,200.7			19,680.4	19,680.4				64,980.4			56,900.0	56,900.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	24,200.7	24,200.7	-	-	19,680.4	19,680.4	-	-	-	64,980.4	-	-	4,900.0	4,900.0
IX. Deposits and Advances (1 to 4)		379,947.0	379,947.0			367,375.9	367,375.9				369,343.6			447,306.2	447,306.2
1. Civil Deposits	-	70,340.4	70,340.4	-	-	66,538.9	66,538.9	-	-	-	66,538.9	-	-	66,538.9	66,538.9
2. Deposits of Local Funds	-	237,336.5	237,336.5	-	-	234,564.5	234,564.5	-	-	-	236,532.2	-	-	314,614.8	314,614.8
3. Civil Advances	-	-	-	-	-	28.5	28.5	-	-	-	28.5	-	-	28.5	28.5
4. Others	-	72,270.1	72,270.1	-	-	66,244.0	66,244.0	-	-	-	66,244.0	-	-	66,124.0	66,124.0
X. Suspense and Miscellaneous (1 to 4)		2,811,861.0	2,811,861.0			2,416,557.1	2,416,557.1				2,416,557.1			2,875,110.0	2,875,110.0
1. Suspense	-	4,897.6	4,897.6	-	-	2,963.9	2,963.9	-	-	-	2,963.9	-	-	2,963.9	2,963.9
2. Cash Balance Investment Accounts	-	1,937,326.2	1,937,326.2	-	-	1,614,756.3	1,614,756.3	-	-	-	1,614,756.3	-	-	1,614,756.3	1,614,756.3
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	869,637.2	869,637.2	-	-	798,836.9	798,836.9	-	-	-	798,836.9	-	-	1,257,389.8	1,257,389.8
XI. Appropriation to Contingency Fund															
XII. Remittances		579.7	579.7			5,485.9	5,485.9				5,485.9			6,034.5	6,034.5
A. Surplus (+)/Deficit (-) on Revenue Account			5,278.5				9,106.4				9,986.9				5,220.1
B. Surplus (+)/Deficit (-) on Capital Account			63,800.2				-13,014.1				-57,429.0				-6,991.8
C. Overall Surplus (+)/Deficit (-) (A+B)			69,078.7				-3,907.7				-47,442.1				-1,771.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			69,078.7				-3,907.7				-47,442.1				-1,771.7
i. Increase (+)/Decrease (-) in Cash Balances			-813.7				-3,907.7				-1,442.1				-1,771.7
a) Opening Balance			862.2				2,565.1				48.5				-1,393.6
b) Closing Balance			48.5				-1,342.7				-1,393.6				-3,165.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			69,892.4				-				-46,000.0				-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-				-				-				-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
KERALA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
1	41,241.2	1,786,888.5	1,828,129.7	67,610.0	1,900,251.5	1,967,861.5	56,014.1	1,885,350.4	1,941,364.5	81,588.2	1,949,564.1	2,031,152.2				
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	41,241.2	40,652.6	81,893.8	67,610.0	72,576.2	140,186.2	56,014.1	54,738.4	110,752.5	81,588.2	66,044.6	147,632.8				
I. Total Capital Outlay (1 + 2)	38,805.4	3,740.5	42,545.9	63,194.2	29,007.4	92,201.6	51,076.0	10,986.0	62,062.1	78,280.1	17,449.1	95,729.2				
1. Development (a + b)	37,941.5	3,257.8	41,199.3	61,747.4	28,699.2	90,446.6	49,009.0	10,153.9	59,162.9	76,798.4	17,134.1	93,932.5				
(a) Social Services (1 to 9)	8,586.0	166.6	8,752.6	10,537.1	2,917.8	13,454.9	10,263.2	2,705.1	12,968.3	14,450.6	2,705.8	17,156.4				
1. Education, Sports, Art and Culture	3,002.5	70.8	3,073.3	1,853.0	1,665.5	3,518.5	3,076.8	1,445.7	4,522.5	1,984.1	1,655.5	3,639.6				
2. Medical and Public Health	1,925.6	6.3	1,931.9	1,767.9	852.3	2,620.2	2,189.8	859.3	3,049.1	2,769.2	850.3	3,619.5				
3. Family Welfare	0.1	-	0.1	-	-	-	-	-	-	-	-	-				
4. Water Supply and Sanitation	656.0	89.5	745.5	951.8	400.0	1,351.8	670.0	400.0	1,070.0	5,444.6	200.0	5,644.6				
5. Housing	155.5	-	155.5	166.0	-	166.0	191.4	-	191.4	343.0	-	343.0				
6. Urban Development	382.0	-	382.0	556.1	-	556.1	457.1	-	457.1	100.0	-	100.0				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	402.2	-	402.2	2,835.3	-	2,835.3	1,426.2	-	1,426.2	1,693.7	-	1,693.7				
8. Social Security and Welfare	503.0	-	503.0	865.0	-	865.0	763.4	-	763.4	591.2	-	591.2				
9. Others *	1,559.1	-	1,559.1	1,542.0	-	1,542.0	1,488.5	-	1,488.5	1,524.8	-	1,524.8				
(b) Economic Services (1 to 10)	29,355.5	3,091.2	32,446.7	51,210.3	25,781.4	76,991.7	38,745.8	7,448.9	46,194.6	62,347.7	14,428.3	76,776.1				
1. Agriculture and Allied Activities (i to xi)	3,245.8	738.4	3,984.2	3,763.6	883.9	4,647.4	3,268.8	1,028.4	4,297.2	4,459.3	921.4	5,380.7				
i) Crop Husbandry	109.8	5.0	114.8	159.0	12.2	171.2	125.0	11.4	136.4	200.0	13.6	213.6				
ii) Soil and Water Conservation	433.7	2.2	435.9	320.0	5.8	325.8	630.6	5.8	636.5	370.0	4.7	374.7				
iii) Animal Husbandry	31.0	-	31.0	122.0	-	122.0	142.7	-	142.7	227.0	-	227.0				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	838.5	404.2	1,242.7	1,824.8	554.8	2,379.6	1,365.2	554.8	1,920.0	2,003.5	552.2	2,555.7				
vi) Forestry and Wild Life	425.2	-	425.2	824.7	-	824.7	624.7	1.3	626.0	1,092.0	-	1,092.0				
vii) Plantations	31.6	-	31.6	74.6	-	74.6	24.6	-	467.2	74.6	-	415.5				
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-				
ix) Agricultural Research and Education	1,334.5	-	1,334.5	388.5	12.5	401.0	306.0	12.5	318.5	372.2	10.0	382.2				
x) Co-operation	41.5	-	41.5	50.0	-	50.0	50.0	-	50.0	120.0	-	120.0				
xi) Others @	1,599.4	582.7	2,182.1	2,319.7	1,050.0	3,369.7	1,705.0	1,110.0	2,815.0	3,815.0	1,550.0	5,365.0				
2. Rural Development	-	-	-	430.0	-	430.0	150.0	-	150.0	600.0	-	600.0				
3. Special Area Programmes of which: Hill Areas	-	-	-	430.0	-	430.0	150.0	-	150.0	600.0	-	600.0				
4. Major and Medium Irrigation and Flood Control	2,484.3	218.2	2,702.4	5,428.9	391.0	5,819.9	4,350.3	852.8	5,203.1	5,487.9	261.0	5,748.9				
5. Energy	8.6	-	8.6	58.0	-	58.0	184.3	-	184.3	53.0	-	53.0				
6. Industry and Minerals (i to iv)	2,589.7	12.5	2,602.2	5,105.8	-	5,105.8	3,362.8	-	3,362.8	5,171.0	-	5,171.0				
i) Village and Small Industries	195.9	12.5	208.4	423.7	-	423.7	371.2	-	371.2	474.7	-	474.7				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	2,393.8	-	2,393.8	4,682.1	-	4,682.1	2,991.6	-	2,991.6	4,696.3	-	4,696.3				
7. Transport (i + ii)	17,560.3	1,486.7	19,047.1	12,699.8	22,417.8	35,117.6	24,519.1	3,618.9	28,138.1	15,393.5	10,828.9	26,222.4				
i) Roads and Bridges	13,315.2	1,457.4	14,772.6	9,384.5	14,315.8	23,700.3	18,694.7	3,311.5	22,006.2	11,946.9	10,216.8	22,163.7				
ii) Others **	4,245.2	29.3	4,274.5	3,315.3	8,102.0	11,417.3	5,824.4	307.4	6,131.8	3,446.6	612.0	4,058.6				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
KERALA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	3.0	—	3.0	3.0	3.0	—	3.0	3.0	3.0	—	3.0	3.0	—	3.0	3.0	3.0
9. Science, Technology and Environment	1,864.3	52.7	1,917.0	1,917.0	21,401.6	1,038.7	22,440.3	1,202.5	838.7	2,041.2	27,365.0	867.1	—	28,232.1	867.1	28,232.1
10. General Economic Services (i + ii)	1,325.7	15.9	1,341.7	1,341.7	1,351.6	200.0	1,551.6	1,114.9	200.0	1,314.9	1,959.3	200.0	—	2,159.3	200.0	2,159.3
i) Tourism	538.6	36.7	575.3	575.3	20,050.0	838.7	20,888.7	87.6	638.7	726.3	25,405.7	667.1	—	26,072.8	667.1	26,072.8
ii) Others @	863.9	482.7	1,346.6	1,346.6	1,446.8	308.2	1,755.0	2,067.1	832.1	2,899.2	1,481.7	315.0	—	1,796.7	315.0	1,796.7
2. Non-Development (General Services)	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
Discharge of Internal Debt (1 to 8)	—	54,931.4	54,931.4	54,931.4	—	146,286.5	146,286.5	—	106,254.5	106,254.5	—	136,176.2	—	136,176.2	136,176.2	136,176.2
1. Market Loans	—	14,232.3	14,232.3	14,232.3	—	21,144.4	21,144.4	—	21,144.4	21,144.4	—	26,140.8	—	26,140.8	26,140.8	26,140.8
2. Loans from LIC	—	2,744.8	2,744.8	2,744.8	—	2,733.7	2,733.7	—	2,733.7	2,733.7	—	2,719.9	—	2,719.9	2,719.9	2,719.9
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	3,244.4	3,244.4	3,244.4	—	3,697.9	3,697.9	—	3,697.9	3,697.9	—	4,267.2	—	4,267.2	4,267.2	4,267.2
5. Loans from National Co-operative Development Corporation	—	541.9	541.9	541.9	—	750.0	750.0	—	718.0	718.0	—	1,000.0	—	1,000.0	1,000.0	1,000.0
6. WMA from RBI	—	26,510.7	26,510.7	26,510.7	—	110,250.0	110,250.0	—	70,250.0	70,250.0	—	95,250.0	—	95,250.0	95,250.0	95,250.0
7. Special Securities issued to NSSF	—	6,074.1	6,074.1	6,074.1	—	6,110.3	6,110.3	—	6,110.3	6,110.3	—	6,305.0	—	6,305.0	6,305.0	6,305.0
8. Others	—	1,583.1	1,583.1	1,583.1	—	1,600.3	1,600.3	—	1,600.3	1,600.3	—	495.2	—	495.2	495.2	495.2
of which: Land Compensation Bonds	—	1,158.3	1,158.3	1,158.3	—	1,158.3	1,158.3	—	1,158.3	1,158.3	—	—	—	—	—	—
III. Repayment of Loans to the Centre (1 to 7)	—	3,496.3	3,496.3	3,496.3	—	3,493.3	3,493.3	—	3,493.3	3,493.3	—	3,569.6	—	3,569.6	3,569.6	3,569.6
1. State Plan Schemes	—	3,476.0	3,476.0	3,476.0	—	3,473.4	3,473.4	—	3,473.4	3,473.4	—	3,550.0	—	3,550.0	3,550.0	3,550.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	20.3	20.3	20.3	—	19.8	19.8	—	19.8	19.8	—	19.6	—	19.6	19.6	19.6
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	20.3	20.3	20.3	—	19.8	19.8	—	19.8	19.8	—	19.6	—	19.6	19.6	19.6
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
IV. Loans and Advances by State Governments (1+2)	2,435.8	4,995.1	7,430.9	7,430.9	4,415.8	4,039.1	8,454.8	4,938.0	4,254.7	9,192.7	3,308.1	4,097.7	—	7,405.8	4,097.7	7,405.8
1. Development Purposes (a + b)	2,435.8	4,897.0	7,332.8	7,332.8	4,415.8	3,933.0	8,348.8	4,938.0	4,153.6	9,091.6	3,308.1	3,983.0	—	7,291.1	3,983.0	7,291.1
a) Social Services (1 to 7)	878.5	1,994.3	2,872.8	2,872.8	2,425.0	2,133.0	4,558.0	1,570.0	2,133.0	3,703.0	110.0	2,133.0	—	2,243.0	2,133.0	2,243.0
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	15.0	—	15.0	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	533.5	—	533.5	533.5	2,000.0	—	2,000.0	1,300.0	—	1,300.0	—	—	—	—	—	—
5. Housing	95.0	—	95.0	95.0	425.0	30.0	455.0	255.0	30.0	285.0	110.0	30.0	—	140.0	30.0	140.0
6. Government Servants (Housing)	—	1,994.3	1,994.3	1,994.3	—	2,102.0	2,102.0	—	2,102.0	2,102.0	—	2,102.0	—	2,102.0	2,102.0	2,102.0
7. Others	250.0	—	250.0	250.0	—	1.0	1.0	—	1.0	1.0	—	1.0	—	1.0	1.0	1.0
b) Economic Services (1 to 10)	1,557.3	2,902.7	4,460.0	4,460.0	1,990.8	1,800.0	3,790.8	3,368.0	2,020.6	5,388.6	3,198.1	1,850.0	—	5,048.1	1,850.0	5,048.1
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	105.4	—	105.4	105.4	50.4	—	50.4	100.4	—	100.4	50.4	—	—	50.4	—	50.4
4. Co-operation	691.2	—	691.2	691.2	352.8	—	352.8	352.8	—	352.8	386.5	—	—	386.5	—	386.5
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	414.2	—	414.2	300.0	—	300.0	566.2	—	—	566.2	—	566.2

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
KERALA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	140.6	-	140.6	192.7	-	192.7	812.3	-	812.3	220.5	-	220.5
8. Other Industries and Minerals	171.2	-	171.2	550.7	-	550.7	729.6	-	729.6	1,062.0	-	1,062.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	449.0	2,902.7	3,351.7	430.0	1,800.0	2,230.0	1,072.9	2,020.6	3,093.5	912.5	1,850.0	2,762.5
2. Non-Development Purposes (a + b)	-	98.1	98.1	-	106.1	106.1	-	101.1	101.1	-	114.7	114.7
a) Government Servants (other than Housing)	-	91.2	91.2	-	93.6	93.6	-	93.6	93.6	-	99.7	99.7
b) Miscellaneous	-	6.9	6.9	-	12.5	12.5	-	7.5	7.5	-	15.0	15.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0
VII. State Provident Funds, etc. (1+2)	-	313,428.7	313,428.7	-	275,597.5	275,597.5	-	341,590.1	341,590.1	-	353,713.7	353,713.7
1. State Provident Funds	-	38,650.5	38,650.5	-	38,350.6	38,350.6	-	42,468.5	42,468.5	-	49,765.3	49,765.3
2. Others	-	274,778.2	274,778.2	-	237,246.8	237,246.8	-	299,121.6	299,121.6	-	303,948.4	303,948.4
VIII. Reserve Funds (1 to 4)	-	5,530.7	5,530.7	-	3,031.0	3,031.0	-	3,254.4	3,254.4	-	3,141.6	3,141.6
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	3,284.1	3,284.1	-	1,055.5	1,055.5	-	1,055.5	1,055.5	-	1,050.0	1,050.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,246.5	2,246.5	-	1,975.5	1,975.5	-	2,198.9	2,198.9	-	2,091.6	2,091.6
IX. Deposits and Advances (1 to 4)	-	98,838.4	98,838.4	-	111,744.8	111,744.8	-	59,253.3	59,253.3	-	46,078.6	46,078.6
1. Civil Deposits	-	32,571.0	32,571.0	-	34,731.8	34,731.8	-	36,037.0	36,037.0	-	32,987.3	32,987.3
2. Deposits of Local Funds	-	65,050.1	65,050.1	-	76,102.1	76,102.1	-	21,111.0	21,111.0	-	11,082.3	11,082.3
3. Civil Advances	-	2.6	2.6	-	1.2	1.2	-	1.1	1.1	-	1.2	1.2
4. Others	-	1,214.7	1,214.7	-	909.7	909.7	-	2,104.2	2,104.2	-	2,007.9	2,007.9
X. Suspense and Miscellaneous (1 to 4)	-	1,215,104.2	1,215,104.2	-	1,228,825.6	1,228,825.6	-	1,252,811.3	1,252,811.3	-	1,276,366.5	1,276,366.5
1. Suspense	-	217,979.8	217,979.8	-	194,302.5	194,302.5	-	204,548.2	204,548.2	-	204,550.7	204,550.7
2. Cash Balance Investment Accounts	-	353,956.6	353,956.6	-	432,000.0	432,000.0	-	384,000.0	384,000.0	-	398,750.0	398,750.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	643,167.7	643,167.7	-	602,523.1	602,523.1	-	664,263.1	664,263.1	-	673,065.9	673,065.9
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	86,823.2	86,823.2	-	98,216.4	98,216.4	-	103,442.9	103,442.9	-	108,959.0	108,959.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-137,959.6	-	-	-78,319.2	-	-	-108,144.9	-	-	-130,662.4
B. Surplus (+)/Deficit (-) on Capital Account	-	-	131,716.0	-	-	78,492.2	-	-	106,148.5	-	-	122,298.6
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-6,243.6	-	-	173.0	-	-	-1,996.3	-	-	-8,363.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-6,243.6	-	-	173.0	-	-	-1,996.3	-	-	-8,363.8
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-71.1	-	-	173.0	-	-	-996.3	-	-	-7,113.8
a) Opening Balance	-	-	15.3	-	-	-89.6	-	-	-55.8	-	-	-1,052.1
b) Closing Balance	-	-	-55.8	-	-	83.4	-	-	-1,052.1	-	-	-8,165.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-6,172.6	-	-	-	-	-	-1,000.0	-	-	-1,250.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MADHYA PRADESH

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	137,162.7	2,807,357.5	2,944,520.2	196,199.2	2,271,278.8	2,467,478.0	193,322.9	2,285,777.6	2,479,100.5	331,608.5	2,506,388.3	2,837,996.7
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)	137,162.7	156,162.4	293,325.1	196,199.2	75,172.3	271,371.5	193,322.9	79,947.7	273,270.7	331,608.5	80,724.8	412,333.3
1. Development (a + b)	118,210.5	566.3	118,776.8	179,596.9	1,798.7	181,395.6	174,476.4	714.1	175,190.4	306,156.3	1,305.1	307,461.4
(a) Social Services (1 to 9)	115,791.0	414.1	116,205.1	175,171.2	548.7	175,719.9	171,754.2	188.5	171,942.6	300,854.2	894.9	301,749.1
1. Education, Sports, Art and Culture	20,696.3	6.9	20,703.2	35,787.7	43.0	35,830.7	36,980.0	37.5	37,017.5	49,643.3	528.4	50,171.7
2. Medical and Public Health	3,219.1	-	3,219.1	7,611.8	10.0	7,621.8	11,216.7	-	11,216.7	11,913.8	-	11,913.8
3. Family Welfare	2,400.9	4.0	2,404.8	2,768.5	30.0	2,798.5	2,413.2	30.0	2,443.2	4,566.9	29.0	4,595.9
4. Water Supply and Sanitation	9,465.5	-	9,465.5	12,920.6	-	12,920.6	9,462.2	-	9,462.2	17,011.0	452.4	17,463.4
5. Housing	629.9	-	629.9	1,097.8	-	1,097.8	1,107.8	-	1,107.8	2,121.5	39.0	2,160.5
6. Urban Development	808.9	-	808.9	3,590.4	-	3,590.4	6,673.0	4.5	6,677.5	4,145.1	4.9	4,150.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,953.6	-	2,953.6	7,028.9	-	7,028.9	4,722.4	-	4,722.4	7,494.2	-	7,494.2
8. Social Security and Welfare	1,007.0	2.9	1,009.9	272.2	3.0	275.2	887.2	3.0	890.2	1,188.4	3.0	1,191.4
9. Others *	211.4	-	211.4	497.5	-	497.5	497.5	-	497.5	1,202.4	-	1,202.4
(b) Economic Services (1 to 10)	95,094.7	407.2	95,501.9	139,383.5	505.7	139,889.2	134,774.1	151.0	134,925.1	251,210.9	366.5	251,577.4
1. Agriculture and Allied Activities (i to xi)	1,464.0	250.0	1,714.0	1,893.2	-	1,893.2	1,398.4	-	1,398.4	7,629.1	-	7,629.1
i) Crop Husbandry	482.8	250.0	732.8	637.1	-	637.1	276.5	-	276.5	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	157.9	-	157.9	387.1	-	387.1	285.3	-	285.3	236.1	-	236.1
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	1.3	-	1.3	3.5	-	3.5	3.5	-	3.5	2.0	-	2.0
vi) Forestry and Wild Life	545.1	-	545.1	600.0	-	600.0	567.6	-	567.6	7,023.0	-	7,023.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	276.9	-	276.9	265.5	-	265.5	265.5	-	265.5	368.0	-	368.0
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	12,482.2	6.7	12,488.9	28,135.8	-	28,135.8	24,019.5	-	24,019.5	26,511.5	-	26,511.5
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	41,271.3	0.3	41,271.6	61,703.1	385.0	62,088.1	64,654.8	126.0	64,780.8	74,583.7	196.0	74,779.7
5. Energy	9,091.2	12.7	9,103.9	6,767.2	20.0	6,787.2	5,074.6	14.5	5,089.1	88,871.7	20.0	88,891.7
6. Industry and Minerals (i to iv)	1,287.3	77.4	1,364.8	2,833.5	100.2	2,933.6	1,415.2	10.0	1,425.2	9,107.8	150.0	9,257.8
i) Village and Small Industries	904.4	74.6	979.0	2,410.0	100.0	2,510.0	1,118.4	10.0	1,128.4	8,648.8	150.0	8,798.8
ii) Iron and Steel Industries	-	-	-	250.0	-	250.0	100.0	-	100.0	250.0	-	250.0
iii) Non-Ferrous Mining and Metallurgical Industries	4.6	-	4.6	10.0	-	10.0	10.0	-	10.0	29.0	-	29.0
iv) Others #	378.3	2.9	381.1	163.5	0.2	163.7	186.9	-	186.9	180.0	-	180.0
7. Transport (i + ii)	28,747.8	-	28,747.8	37,459.6	-	37,459.6	36,956.7	-	36,956.7	43,407.2	-	43,407.2
i) Roads and Bridges	28,460.6	-	28,460.6	37,059.6	-	37,059.6	36,546.7	-	36,546.7	42,997.2	-	42,997.2
ii) Others **	287.2	-	287.2	400.0	-	400.0	410.0	-	410.0	410.0	-	410.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MADHYA PRADESH

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	208.9	-	208.9	61.0	-	61.0	34.0	-	34.0	50.0	-	50.0
10. General Economic Services (i + ii)	542.1	60.0	602.1	530.0	0.5	530.5	1,221.0	0.5	1,221.5	1,050.0	0.5	1,050.5
i) Tourism	540.5	60.0	600.5	530.0	-	530.0	1,221.0	-	1,221.0	1,050.0	-	1,050.0
ii) Others @	1.7	-	1.7	-	0.5	0.5	-	0.5	-	-	0.5	0.5
2. Non-Development (General Services)	2,419.4	152.2	2,571.6	4,425.7	1,250.0	5,675.7	2,722.2	525.6	3,247.8	5,302.1	410.2	5,712.3
Discharge of Internal Debt (1 to 8)	-	40,839.0	40,839.0	-	78,773.4	78,773.4	-	44,873.4	44,873.4	-	82,098.1	82,098.1
1. Market Loans	-	21,288.7	21,288.7	-	17,093.2	17,093.2	-	17,093.2	17,093.2	-	15,490.8	15,490.8
2. Loans from LIC	-	106.0	106.0	-	108.0	108.0	-	108.0	108.0	-	100.0	100.0
3. Loans from SBI and other Banks	-	3.0	3.0	-	1.5	1.5	-	1.5	1.5	-	0.1	0.1
4. Loans from NABARD	-	7,336.2	7,336.2	-	9,700.0	9,700.0	-	9,700.0	9,700.0	-	10,900.0	10,900.0
5. Loans from National Co-operative Development Corporation	-	345.7	345.7	-	360.0	360.0	-	360.0	360.0	-	400.0	400.0
6. WMA from RBI	-	-	-	-	40,000.0	40,000.0	-	100.0	100.0	-	40,000.0	40,000.0
7. Special Securities issued to NSSF	-	7,301.0	7,301.0	-	7,706.0	7,706.0	-	7,706.0	7,706.0	-	8,725.2	8,725.2
8. Others	-	4,458.3	4,458.3	-	3,804.7	3,804.7	-	9,804.7	9,804.7	-	6,481.9	6,481.9
of which: Land Compensation Bonds	-	3,607.1	3,607.1	-	3,607.1	3,607.1	-	3,607.1	3,607.1	-	2,275.1	2,275.1
III. Repayment of Loans to the Centre (1 to 7)	-	8,366.2	8,366.2	-	8,958.3	8,958.3	-	8,958.3	8,958.3	-	8,958.3	8,958.3
1. State Plan Schemes	-	8,329.5	8,329.5	-	8,838.9	8,838.9	-	8,838.9	8,838.9	-	8,838.9	8,838.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	27.2	27.2	-	27.2	27.2	-	27.2	27.2
3. Centrally Sponsored Schemes	-	-	-	-	55.5	55.5	-	55.5	55.5	-	55.5	55.5
4. Non-Plan (i + ii)	-	36.7	36.7	-	36.7	36.7	-	36.7	36.7	-	36.7	36.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	36.7	36.7	-	36.7	36.7	-	36.7	36.7	-	36.7	36.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	18,952.2	106,393.8	125,346.1	16,602.3	25,643.5	42,245.8	18,846.6	25,503.5	44,350.1	25,452.2	28,363.5	53,815.7
1. Development Purposes (a + b)	18,952.2	106,393.8	125,346.1	16,602.3	25,637.5	42,239.8	18,846.6	25,497.5	44,344.1	25,452.2	28,357.5	53,809.7
a) Social Services (1 to 7)	-	102.9	102.9	1,101.6	1,637.0	2,739.6	114.2	1,547.0	1,661.2	4,528.3	1,497.0	6,025.3
1. Education, Sports, Art and Culture	-	50.0	50.0	-	100.0	100.0	-	10.0	10.0	-	10.0	10.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	7.0	7.0	-	7.0	7.0	-	7.0	7.0
7. Others	-	52.9	52.9	1,101.6	1,530.0	2,631.6	114.2	1,530.0	1,644.2	4,528.3	1,480.0	6,008.3
b) Economic Services (1 to 10)	18,952.2	106,290.9	125,243.2	15,500.7	24,000.5	39,501.2	18,732.4	23,950.5	42,822.9	20,923.8	26,860.5	47,784.3
1. Crop Husbandry	-	-	-	-	0.5	0.5	-	0.5	0.5	-	0.5	0.5
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	306.0	1,071.9	1,377.9	100.0	1,000.0	1,100.0	294.2	950.0	1,244.2	110.0	940.0	1,050.0
4. Co-operation	2,546.2	-	2,546.2	2,057.5	-	2,057.5	8,012.5	-	8,012.5	2,398.5	-	2,398.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	13,178.5	105,219.0	118,397.5	10,281.6	23,000.0	33,281.6	7,638.7	23,000.0	30,638.7	15,293.7	25,920.0	41,213.7

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MADHYA PRADESH

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	421.6	-	421.6	-	561.6	-	561.6	-	287.0	-	287.0	-	621.6	-	621.6
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2,500.0	-	2,500.0	-	2,500.0	-	2,500.0	-	2,500.0	-	2,500.0	-	2,500.0	-	2,500.0
2. Non-Development Purposes (a + b)	-	-	-	-	6.0	6.0	6.0	6.0	6.0	6.0	6.0	6.0	6.0	6.0	6.0
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	9.8	9.8	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	10.8	10.8	-	-	5,000.0	5,000.0	-	-	5,000.0	5,000.0	-	-	5,000.0	5,000.0
VII. State Provident Funds, etc. (1+2)	-	21,811.3	21,811.3	-	-	22,160.0	22,160.0	-	-	22,160.0	22,160.0	-	-	23,268.0	23,268.0
1. State Provident Funds	-	19,671.0	19,671.0	-	-	20,007.5	20,007.5	-	-	20,007.5	20,007.5	-	-	21,007.9	21,007.9
2. Others	-	2,140.3	2,140.3	-	-	2,152.5	2,152.5	-	-	2,152.5	2,152.5	-	-	2,260.1	2,260.1
VIII. Reserve Funds (1 to 4)	-	10,306.7	10,306.7	-	-	15,988.4	15,988.4	-	-	19,061.8	19,061.8	-	-	23,492.6	23,492.6
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	1.1	1.1	-	-	1.1	1.1	-	-	1.2	1.2
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	10,306.7	10,306.7	-	-	15,987.3	15,987.3	-	-	19,060.7	19,060.7	-	-	23,491.4	23,491.4
IX. Deposits and Advances (1 to 4)	-	157,301.4	157,301.4	-	-	185,650.6	185,650.6	-	-	232,200.6	232,200.6	-	-	291,931.2	291,931.2
1. Civil Deposits	-	52,190.8	52,190.8	-	-	48,387.9	48,387.9	-	-	48,387.9	48,387.9	-	-	50,807.3	50,807.3
2. Deposits of Local Funds	-	16.5	16.5	-	-	10.5	10.5	-	-	10.5	10.5	-	-	11.0	11.0
3. Civil Advances	-	1,734.8	1,734.8	-	-	6,829.2	6,829.2	-	-	6,829.2	6,829.2	-	-	7,168.7	7,168.7
4. Others	-	103,359.3	103,359.3	-	-	130,423.0	130,423.0	-	-	176,973.0	176,973.0	-	-	233,944.2	233,944.2
X. Suspense and Miscellaneous (1 to 4)	-	2,322,862.9	2,322,862.9	-	-	1,787,119.7	1,787,119.7	-	-	1,787,119.7	1,787,119.7	-	-	1,892,975.8	1,892,975.8
1. Suspense	-	-125.2	-125.2	-	-	1,050.0	1,050.0	-	-	1,050.0	1,050.0	-	-	1,102.5	1,102.5
2. Cash Balance Investment Accounts	-	954,226.1	954,226.1	-	-	948,041.0	948,041.0	-	-	948,041.0	948,041.0	-	-	1,011,943.1	1,011,943.1
3. Deposits with RBI	-	612,086.5	612,086.5	-	-	86,821.6	86,821.6	-	-	86,821.6	86,821.6	-	-	91,162.7	91,162.7
4. Others	-	756,675.5	756,675.5	-	-	751,207.1	751,207.1	-	-	751,207.1	751,207.1	-	-	788,767.5	788,767.5
XI. Appropriation to Contingency Fund	-	3,000.0	3,000.0	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	135,889.3	135,889.3	-	-	140,186.3	140,186.3	-	-	140,186.3	140,186.3	-	-	148,995.7	148,995.7
A. Surplus (+)/Deficit (-) on Revenue Account	-	62,679.6	62,679.6	-	-	55,879.7	55,879.7	-	-	4,372.7	4,372.7	-	-	35,098.1	35,098.1
B. Surplus (+)/Deficit (-) on Capital Account	-	-63,496.9	-63,496.9	-	-	-74,158.6	-74,158.6	-	-	-21,155.3	-21,155.3	-	-	-31,153.8	-31,153.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	9,182.7	9,182.7	-	-	-18,279.0	-18,279.0	-	-	-16,782.6	-16,782.6	-	-	3,944.3	3,944.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	9,182.7	9,182.7	-	-	-18,279.0	-18,279.0	-	-	-16,782.6	-16,782.6	-	-	3,944.3	3,944.3
i. Increase (+)/Decrease (-) in Cash Balances	-	261.0	261.0	-	-	-3,837.5	-3,837.5	-	-	-2,341.1	-2,341.1	-	-	-1,185.6	-1,185.6
a) Opening Balance	-	1,732.1	1,732.1	-	-	-1,292.7	-1,292.7	-	-	1,993.2	1,993.2	-	-	-347.9	-347.9
b) Closing Balance	-	1,993.2	1,993.2	-	-	-5,130.2	-5,130.2	-	-	-347.9	-347.9	-	-	-1,533.6	-1,533.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	8,921.7	8,921.7	-	-	-14,441.5	-14,441.5	-	-	-14,441.5	-14,441.5	-	-	5,129.9	5,129.9
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MAHARASHTRA

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	170,274.6	3,885,140.0	4,055,414.6	241,583.3	4,578,371.3	4,819,954.6	247,266.0	4,783,196.4	5,030,462.3	207,052.8	5,361,173.4	5,568,226.2
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)												
I. Total Capital Outlay (1 + 2)	162,438.5	32,796.1	195,234.7	237,376.6	33,665.7	271,042.2	241,664.6	42,603.7	284,268.2	199,897.6	110,159.7	310,057.3
1. Development (a + b)	155,653.2	30,928.4	186,581.6	226,639.7	29,049.1	255,688.8	227,961.5	36,392.1	264,353.5	186,895.7	104,279.1	291,174.8
(a) Social Services (1 to 9)	18,015.7	1,562.5	19,578.2	32,882.4	5,296.3	38,178.7	33,899.3	5,141.6	39,040.9	26,709.9	20,213.6	46,923.5
1. Education, Sports, Art and Culture	958.1	-	958.1	2,363.7	-	2,363.7	2,824.8	-	2,824.8	1,426.6	-	1,426.6
2. Medical and Public Health	4,695.4	-	4,695.4	5,518.4	-	5,518.4	8,978.5	-	8,978.5	6,109.2	-	6,109.2
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	1,608.0	1,608.0	-	5,285.1	5,285.1	-	4,640.9	4,640.9	-	202.3	202.3
5. Housing	492.4	-	492.4	624.5	-	624.5	863.4	-	863.4	1,096.3	-	1,096.3
6. Urban Development	2,565.8	0.7	2,566.4	-	0.7	0.7	4,408.3	0.7	4,409.0	1,600.0	0.8	1,600.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7,519.2	-	7,519.2	22,375.3	-	22,375.3	14,544.9	-	14,544.9	15,002.1	-	15,002.1
8. Social Security and Welfare	358.0	-46.2	311.9	641.4	10.5	651.9	919.7	-	919.7	395.4	10.5	405.9
9. Others *	1,426.8	-	1,426.8	1,359.0	-	1,359.0	1,359.7	500.0	1,859.7	1,080.3	20,000.0	21,080.3
(b) Economic Services (1 to 10)	137,637.5	29,365.9	167,003.4	193,757.4	23,752.8	217,510.1	194,062.2	31,250.5	225,312.7	160,185.8	84,065.5	244,251.3
1. Agriculture and Allied Activities (i to xi)	18,322.1	16,249.5	34,571.7	29,328.2	9,301.6	38,629.8	37,240.5	14,420.1	51,660.6	27,667.4	18,788.6	46,456.0
i) Crop Husbandry	-	-0.1	-0.1	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	11,154.5	165.7	11,320.3	24,001.7	187.4	24,189.1	29,735.9	196.6	29,932.5	22,451.5	201.1	22,652.6
iii) Animal Husbandry	446.2	-	446.2	546.1	-	546.1	-	545.9	545.9	-	422.3	422.3
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	593.1	-	593.1	627.8	-	627.8	746.2	-	746.2	786.6	-	786.6
vi) Forestry and Wild Life	2,497.4	14.6	2,512.0	2,750.6	16.7	2,767.3	3,176.3	16.7	3,193.0	3,197.2	17.7	3,214.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	543.7	16,069.3	16,612.9	150.5	9,097.5	9,248.0	418.7	13,660.9	14,079.6	270.0	18,147.5	18,417.5
ix) Agricultural Research and Education	42.8	-	42.8	368.6	-	368.6	526.6	-	526.6	162.0	-	162.0
x) Co-operation	3,017.4	-	3,017.4	883.0	-	883.0	2,631.2	-	2,631.2	798.1	-	798.1
xi) Others @	27.0	-	27.0	-	-	-	5.6	-	5.6	2.0	-	2.0
2. Rural Development	9,348.9	-	9,348.9	67,110.6	-	67,110.6	16,770.6	-	16,770.6	905.0	43,929.4	43,929.4
3. Special Area Programmes of which: Hill Areas	637.1	-	637.1	905.0	-	905.0	905.0	-	905.0	905.0	-	905.0
4. Major and Medium Irrigation and Flood Control	60,496.2	9,616.1	70,112.3	47,723.7	10,899.2	58,622.9	74,921.7	10,899.2	85,821.0	74,410.1	10,136.7	84,546.8
5. Energy	13,423.5	-	13,423.5	11,683.5	-	11,683.5	15,431.1	-	15,431.1	11,971.3	-	11,971.3
6. Industry and Minerals (i to iv)	1,162.1	-	1,162.1	638.2	-	638.2	1,475.0	-	1,475.0	148.5	-	148.5
i) Village and Small Industries	17.7	-	17.7	38.2	-	38.2	235.0	-	235.0	148.5	-	148.5
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1,144.4	-	1,144.4	600.0	-	600.0	1,240.0	-	1,240.0	-	-	-
7. Transport (i + ii)	34,138.0	2,860.5	36,998.5	36,235.1	2,908.0	39,143.1	47,185.1	5,287.2	52,472.3	45,027.3	5,800.0	50,827.3
i) Roads and Bridges	34,138.0	-	34,138.0	36,235.1	-	36,235.1	47,185.1	-	47,185.1	45,027.3	-	45,027.3
ii) Others **	-	2,860.5	2,860.5	-	2,908.0	2,908.0	-	5,287.2	5,287.2	-	5,800.0	5,800.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MAHARASHTRA

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	109.6	639.8	749.4	133.1	644.0	777.1	133.1	644.0	777.1	56.3	5,410.8	5,467.1
i) Tourism	114.0	-	114.0	117.2	-	117.2	117.2	-	117.2	32.2	-	32.2
ii) Others @	-4.4	639.8	635.4	15.9	644.0	659.8	15.9	644.0	659.8	24.1	5,410.8	5,434.9
II. Non-Development (General Services)	6,785.4	1,867.7	8,653.1	10,736.8	4,616.6	15,353.4	13,703.1	6,211.6	19,914.7	13,001.9	5,880.6	18,882.5
Discharge of Internal Debt (1 to 8)	-	142,944.4	142,944.4	-	118,879.8	118,879.8	-	91,418.4	91,418.4	-	126,547.5	126,547.5
1. Market Loans	-	28,201.6	28,201.6	-	35,059.2	35,059.2	-	35,059.2	35,059.2	-	35,827.9	35,827.9
2. Loans from LIC	-	2,098.2	2,098.2	-	2,097.2	2,097.2	-	2,097.2	2,097.2	-	1,540.7	1,540.7
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	7,785.2	7,785.2	-	8,108.2	8,108.2	-	8,108.2	8,108.2	-	7,690.4	7,690.4
5. Loans from National Co-operative Development Corporation	-	1,770.9	1,770.9	-	1,900.0	1,900.0	-	1,456.5	1,456.5	-	1,750.0	1,750.0
6. WMA from RBI	-	63,529.0	63,529.0	-	30,000.0	30,000.0	-	30,000.0	30,000.0	-	30,000.0	30,000.0
7. Special Securities issued to NSSF	-	37,873.2	37,873.2	-	40,030.2	40,030.2	-	43,012.6	43,012.6	-	48,053.7	48,053.7
8. Others	-	1,686.3	1,686.3	-	1,685.0	1,685.0	-	1,684.8	1,684.8	-	1,684.8	1,684.8
of which: Land Compensation Bonds	-	0.1	0.1	-	0.2	0.2	-	0.2	0.2	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	8,862.4	8,862.4	-	10,761.5	10,761.5	-	8,557.2	8,557.2	-	11,170.4	11,170.4
1. State Plan Schemes	-	8,803.4	8,803.4	-	10,703.3	10,703.3	-	8,499.0	8,499.0	-	11,112.3	11,112.3
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	59.0	59.0	-	58.2	58.2	-	58.2	58.2	-	58.2	58.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	59.0	59.0	-	58.2	58.2	-	58.2	58.2	-	58.2	58.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	7,836.1	3,569.4	11,405.5	4,206.8	5,491.6	9,698.3	5,601.4	7,290.5	12,891.9	7,155.2	8,162.9	15,318.2
1. Development Purposes (a + b)	7,836.1	3,214.1	11,050.2	4,206.8	4,773.9	8,980.7	5,601.4	6,767.3	12,368.7	7,155.2	7,530.2	14,685.4
a) Social Services (1 to 7)	1,713.4	2,714.1	4,427.6	1,304.0	4,263.9	5,567.9	1,616.6	6,257.3	7,873.8	3,026.2	7,010.2	10,036.4
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	46.6	46.6	-	110.4	110.4	-	43.4	43.4
4. Water Supply and Sanitation	-	-	-	-	8.0	8.0	-	8.0	8.0	0.1	23.2	23.2
5. Housing	23.5	6.7	30.2	-	4,209.2	4,209.2	-	6,138.9	6,138.9	-	6,943.5	6,943.5
6. Government Servants (Housing)	-	2,707.4	2,707.4	-	0.1	1,304.1	-	1,616.6	1,616.6	-	0.1	3,026.2
7. Others	1,689.9	-	1,689.9	1,304.0	0.1	1,304.1	1,616.6	-	1,616.6	3,026.1	520.0	4,649.0
b) Economic Services (1 to 10)	6,122.6	500.0	6,622.6	2,902.8	510.0	3,412.8	3,984.9	510.0	4,494.9	4,129.0	520.0	4,649.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	510.0	510.0	-	510.0	510.0	-	510.0	953.0
4. Co-operation	84.7	500.0	584.7	377.6	70.0	70.0	1,367.9	49.0	1,877.9	443.0	10.0	10.0
5. Major and Medium Irrigation, etc.	-	-	-	70.0	-	70.0	49.0	-	49.0	-	-	-
6. Power Projects	5,896.7	-	5,896.7	2,279.1	-	2,279.1	2,279.1	-	2,279.1	3,390.6	-	3,390.6

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MAHARASHTRA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	30.1	-	30.1	30.6	-	30.6	109.0	-	109.0	143.2	-	143.2
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	111.1	-	111.1	145.5	-	145.5	179.8	-	179.8	152.2	-	152.2
2. Non-Development Purposes (a + b)	-	355.3	355.3	-	717.7	717.7	-	523.3	523.3	-	632.8	632.8
a) Government Servants (other than Housing)	-	355.3	355.3	-	717.7	717.7	-	523.3	523.3	-	632.8	632.8
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	23,500.0	23,500.0	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	33,829.9	33,829.9	-	36,843.8	36,843.8	-	45,491.9	45,491.9	-	59,706.6	59,706.6
1. State Provident Funds	-	31,641.9	31,641.9	-	33,596.9	33,596.9	-	34,806.1	34,806.1	-	38,286.7	38,286.7
2. Others	-	2,188.0	2,188.0	-	3,246.9	3,246.9	-	10,685.8	10,685.8	-	21,419.9	21,419.9
VIII. Reserve Funds (1 to 4)	-	61,831.8	61,831.8	-	54,322.8	54,322.8	-	51,532.7	51,532.7	-	41,611.0	41,611.0
1. Depreciation/Renewal Reserve Funds	-	5,332.9	5,332.9	-	5,872.4	5,872.4	-	9,129.6	9,129.6	-	8,322.4	8,322.4
2. Sinking Funds	-	34,323.4	34,323.4	-	22,200.0	22,200.0	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	22,175.5	22,175.5	-	26,250.4	26,250.4	-	42,403.1	42,403.1	-	33,288.6	33,288.6
IX. Deposits and Advances (1 to 4)	-	268,382.9	268,382.9	-	249,737.8	249,737.8	-	289,156.9	289,156.9	-	284,921.7	284,921.7
1. Civil Deposits	-	245,651.1	245,651.1	-	222,510.7	222,510.7	-	248,881.4	248,881.4	-	261,325.4	261,325.4
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	5,871.7	5,871.7	-	5,092.4	5,092.4	-	5,092.4	5,092.4	-	5,601.3	5,601.3
4. Others	-	16,860.1	16,860.1	-	22,134.6	22,134.6	-	35,183.1	35,183.1	-	17,994.9	17,994.9
X. Suspense and Miscellaneous (1 to 4)	-	3,023,955.2	3,023,955.2	-	3,882,631.5	3,882,631.5	-	4,060,511.7	4,060,511.7	-	4,523,555.3	4,523,555.3
1. Suspense	-	116,079.4	116,079.4	-	6.6	6.6	-	4,386.3	4,386.3	-	249.1	249.1
2. Cash Balance Investment Accounts	-	2,905,252.9	2,905,252.9	-	3,627,000.0	3,627,000.0	-	3,800,000.0	3,800,000.0	-	4,255,000.0	4,255,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,622.9	2,622.9	-	255,624.9	255,624.9	-	256,125.4	256,125.4	-	268,306.1	268,306.1
XI. Appropriation to Contingency Fund	-	43,500.0	43,500.0	-	-	-	-	-	-	-	-	-
XII. Remittances	-	241,967.8	241,967.8	-	186,036.8	186,036.8	-	186,633.5	186,633.5	-	195,338.4	195,338.4
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-121,376.6	-	-	-37,574.0	-	-	-92,904.3	-	-	-36,445.5
B. Surplus (+)/Deficit (-) on Capital Account	-	-	114,693.0	-	-	65,644.9	-	-	10,996.6	-	-	91,604.6
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-6,683.5	-	-	28,071.0	-	-	-81,907.8	-	-	55,159.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-6,683.5	-	-	28,071.0	-	-	-81,907.8	-	-	55,159.1
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-20,434.9	-	-	1,071.0	-	-	-1,907.8	-	-	159.1
a) Opening Balance	-	-	-2,219.9	-	-	-195.0	-	-	-22,654.8	-	-	-24,562.6
b) Closing Balance	-	-	-22,654.8	-	-	876.0	-	-	-24,562.6	-	-	-24,403.4
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	13,751.4	-	-	27,000.0	-	-	-80,000.0	-	-	55,000.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
MANIPUR

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	13,324.4	186,833.2	199,957.6	12,777.8	230,213.3	242,991.1	16,528.4	229,989.8	246,518.2	15,366.4	231,023.6	246,390.0
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)	13,324.4	2,735.8	16,060.2	12,777.8	4,095.6	16,873.3	16,528.4	3,465.5	19,993.9	15,366.4	4,429.8	19,796.2
1. Development (a + b)	11,236.2	-	11,236.2	10,840.2	0.1	10,840.3	14,820.8	0.1	14,820.9	14,466.8	1,320.1	16,686.5
(a) Social Services (1 to 9)	5,476.3	-	5,476.3	3,551.5	0.1	3,551.6	4,763.9	0.1	4,764.0	3,763.1	0.1	3,763.2
1. Education, Sports, Art and Culture	1,291.9	-	1,291.9	428.4	-	428.4	805.2	-	805.2	318.1	-	318.1
2. Medical and Public Health	1,586.4	-	1,586.4	308.9	-	308.9	536.2	-	536.2	431.8	-	431.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,780.4	-	1,780.4	2,158.6	-	2,158.6	1,844.4	-	1,844.4	1,895.0	-	1,895.0
5. Housing	28.6	-	28.6	30.1	0.1	30.1	30.0	0.1	30.1	30.0	0.1	30.1
6. Urban Development	471.4	-	471.4	317.5	-	317.5	515.2	-	515.2	383.6	-	383.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	295.4	-	295.4	276.1	-	276.1	560.5	-	560.5	501.1	-	501.1
8. Social Security and Welfare	0.8	-	0.8	1.5	-	1.5	436.2	-	436.2	203.2	-	203.2
9. Others *	21.5	-	21.5	30.5	-	30.5	36.2	-	36.2	0.3	-	0.3
(b) Economic Services (1 to 10)	5,759.9	-	5,759.9	7,288.7	-	7,288.7	10,057.0	-	10,057.0	10,703.7	1,320.0	12,023.7
1. Agriculture and Allied Activities (i to xi)	67.5	-	67.5	81.5	-	81.5	114.3	-	114.3	61.7	-	61.7
i) Crop Husbandry	14.7	-	14.7	12.8	-	12.8	12.8	-	12.8	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	21.0	-	21.0	13.1	-	13.1	45.9	-	45.9	13.1	-	13.1
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	27.9	-	27.9	13.1	-	13.1	13.1	-	13.1	6.1	-	6.1
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	3.9	-	3.9	42.5	-	42.5	42.5	-	42.5	42.5	-	42.5
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes	684.3	-	684.3	435.7	-	435.7	1,404.2	-	1,404.2	2,745.4	-	2,745.4
4. Major and Medium Irrigation and of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
5. Flood Control	1,810.9	-	1,810.9	3,152.0	-	3,152.0	3,609.1	-	3,609.1	5,995.6	-	5,995.6
6. Energy	388.9	-	388.9	440.7	-	440.7	440.7	-	440.7	-	-	-
7. Industry and Minerals (i to iv)	171.3	-	171.3	20.2	-	20.2	56.6	-	56.6	110.4	-	110.4
i) Village and Small Industries	166.2	-	166.2	2.0	-	2.0	38.4	-	38.4	101.5	-	101.5
ii) Iron and Steel Industries	0.3	-	0.3	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	4.8	-	4.8	18.2	-	18.2	18.2	-	18.2	8.9	-	8.9
8. Transport (i + ii)	2,174.2	-	2,174.2	2,751.9	-	2,751.9	3,704.1	-	3,704.1	1,480.6	1,320.0	2,800.6
i) Roads and Bridges	2,174.2	-	2,174.2	2,711.9	-	2,711.9	3,642.0	-	3,642.0	1,480.6	1,320.0	2,800.6
ii) Others **	-	-	-	40.0	-	40.0	62.1	-	62.1	-	-	-
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MANIPUR

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	25.0	-	25.0	70.0	-	70.0	92.6	-	92.6	100.0	-	100.0
10. General Economic Services (i + ii)	437.7	-	437.7	336.7	-	336.7	635.5	-	635.5	210.0	-	210.0
i) Tourism	437.7	-	437.7	336.7	-	336.7	635.5	-	635.5	210.0	-	210.0
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	2,088.1	-	2,088.1	1,937.6	-	1,937.6	1,707.6	-	1,707.6	899.6	-	899.6
II. Discharge of Internal Debt (1 to 8)	-	2,290.7	2,290.7	-	3,618.2	3,618.2	-	2,989.8	2,989.8	-	2,638.7	2,638.7
1. Market Loans	-	1,237.7	1,237.7	-	2,730.0	2,730.0	-	2,060.0	2,060.0	-	1,782.0	1,782.0
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	190.9	190.9	-	267.9	267.9	-	270.0	270.0	-	265.2	265.2
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	445.2	445.2	-	445.0	445.0	-	445.0	445.0	-	445.0	445.0
8. Others	-	416.9	416.9	-	175.2	175.2	-	214.9	214.9	-	146.5	146.5
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	441.7	441.7	-	441.3	441.3	-	444.0	444.0	-	444.0	444.0
1. State Plan Schemes	-	59.5	59.5	-	59.5	59.5	-	62.2	62.2	-	62.2	62.2
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i+ ii)	-	379.1	379.1	-	379.1	379.1	-	379.1	379.1	-	379.1	379.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	379.1	379.1	-	379.1	379.1	-	379.1	379.1	-	379.1	379.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	3.0	3.0	-	2.7	2.7	-	2.7	2.7	-	2.7	2.7
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. Development Purposes (a + b)	-	3.4	3.4	-	36.0	36.0	-	31.5	31.5	-	27.0	27.0
a) Social Services (1 to 7)	-	0.8	0.8	-	6.5	6.5	-	6.5	6.5	-	6.5	6.5
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.8	0.8	-	6.5	6.5	-	6.5	6.5	-	6.5	6.5
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	-	-	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL		
1	11,349.4	205,996.8	217,346.1		16,135.4	207,509.6	223,645.0		16,135.4	207,599.7	223,735.1		13,724.8	234,921.8	248,646.6			
TOTAL CAPITAL DISBURSEMENTS (I to XII)																		
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	11,349.4	2,423.2	13,772.6		16,135.4	3,482.2	19,617.7		16,135.4	3,482.2	19,617.7		13,724.8	4,406.5	18,131.2			
I. Total Capital Outlay (1 + 2)	11,184.9	-	11,184.9		16,034.1	2.3	16,036.4		16,034.1	2.3	16,036.4		13,605.3	-	13,605.3			
1. Development (a + b)	10,361.1	-	10,361.1		15,093.3	2.3	15,095.6		15,093.3	2.3	15,095.6		12,178.9	-	12,178.9			
(a) Social Services (1 to 9)	3,633.4	-	3,633.4		6,665.5	2.3	6,667.8		6,665.5	2.3	6,667.8		4,485.8	-	4,485.8			
1. Education, Sports, Art and Culture	43.1	-	43.1		502.3	-	502.3		502.3	-	502.3		83.0	-	83.0			
2. Medical and Public Health	878.6	-	878.6		986.4	-	986.4		986.4	-	986.4		838.8	-	838.8			
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-			
4. Water Supply and Sanitation	1,906.1	-	1,906.1		3,274.4	-	3,274.4		3,274.4	-	3,274.4		2,723.8	-	2,723.8			
5. Housing	70.0	-	70.0		273.6	2.3	275.9		273.6	2.3	275.9		251.3	-	251.3			
6. Urban Development	572.9	-	572.9		1,548.5	-	1,548.5		1,548.5	-	1,548.5		487.7	-	487.7			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-		-	-	-		-	-	-		-	-	-			
8. Social Security and Welfare	162.6	-	162.6		80.3	-	80.3		80.3	-	80.3		101.2	-	101.2			
9. Others *	-	-	-		-	-	-		-	-	-		-	-	-			
(b) Economic Services (1 to 10)	6,727.7	-	6,727.7		8,427.8	-	8,427.8		8,427.8	-	8,427.8		7,693.1	-	7,693.1			
1. Agriculture and Allied Activities (i to xi)	103.6	-	103.6		295.9	-	295.9		295.9	-	295.9		221.4	-	221.4			
i) Crop Husbandry	17.2	-	17.2		29.0	-	29.0		29.0	-	29.0		34.0	-	34.0			
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-			
iii) Animal Husbandry	-	-	-		-	-	-		-	-	-		3.3	-	3.3			
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-			
v) Fisheries	24.3	-	24.3		69.3	-	69.3		69.3	-	69.3		6.0	-	6.0			
vi) Forestry and Wild Life	2.6	-	2.6		101.8	-	101.8		101.8	-	101.8		6.5	-	6.5			
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-			
viii) Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-			
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-			
x) Co-operation	54.7	-	54.7		90.0	-	90.0		90.0	-	90.0		162.8	-	162.8			
xi) Others @	4.8	-	4.8		5.8	-	5.8		5.8	-	5.8		8.8	-	8.8			
2. Rural Development	1.0	-	1.0		4.0	-	4.0		4.0	-	4.0		24.0	-	24.0			
3. Special Area Programmes of which: Hill Areas	505.6	-	505.6		705.6	-	705.6		705.6	-	705.6		1,075.6	-	1,075.6			
4. Major and Medium Irrigation and Flood Control	421.3	-	421.3		1,110.8	-	1,110.8		1,110.8	-	1,110.8		927.0	-	927.0			
5. Energy	-	-	-		-	-	-		-	-	-		-	-	-			
6. Industry and Minerals (i to iv)	687.1	-	687.1		371.5	-	371.5		371.5	-	371.5		65.2	-	65.2			
i) Village and Small Industries	322.0	-	322.0		200.5	-	200.5		200.5	-	200.5		45.2	-	45.2			
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-			
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-			
iv) Others #	365.1	-	365.1		171.0	-	171.0		171.0	-	171.0		20.0	-	20.0			
7. Transport (i + ii)	4,998.7	-	4,998.7		5,868.9	-	5,868.9		5,868.9	-	5,868.9		5,249.7	-	5,249.7			
i) Roads and Bridges	5,029.1	-	5,029.1		5,794.5	-	5,794.5		5,794.5	-	5,794.5		4,920.5	-	4,920.5			
ii) Others **	-30.5	-	-30.5		74.4	-	74.4		74.4	-	74.4		329.2	-	329.2			
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-			

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)												
i) Tourism	10.5		10.5	71.1		71.1	71.1			130.1		130.1
ii) Others @	10.5		10.5	21.1		21.1	21.1			85.1		85.1
iii) Others @				50.0		50.0	50.0			45.0		45.0
2. Non-Development (General Services)	823.8		823.8	940.8		940.8	940.8			1,426.4		1,426.4
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans		1,828.4	1,828.4		4,602.5	4,602.5		4,602.5		5,588.1		5,588.1
2. Loans from LIC		1,020.8	1,020.8		2,203.1	2,203.1		2,203.1		2,826.7		2,826.7
3. Loans from SBI and other Banks		0.4	0.4		0.5	0.5		0.5		0.1		0.1
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		534.5	534.5		580.0	580.0		580.0		650.0		650.0
6. WMA from RBI		3.5	3.5		4.0	4.0		4.0		3.5		3.5
7. Special Securities issued to NSSF		151.9	151.9		1,500.0	1,500.0		1,500.0		1,750.0		1,750.0
8. Others		117.4	117.4		190.0	190.0		190.0		240.0		240.0
of which: Land Compensation Bonds		14.0	14.0		124.9	124.9		124.9		117.8		117.8
of which: Land Compensation Bonds		14.0	14.0		14.0	14.0		14.0		7.0		7.0
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		198.2	198.2		199.7	199.7		199.7		200.7		200.7
of which: Advance release of Plan Assistance for Natural Calamities		187.3	187.3		189.9	189.9		189.9		191.3		191.3
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		0.7	0.7		0.7	0.7		0.7		1.0		1.0
4. Non-Plan (i + ii)		2.9	2.9		2.8	2.8		2.8		2.7		2.7
i) Relief for Natural Calamities												
ii) Others		2.9	2.9		2.8	2.8		2.8		2.7		2.7
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes		7.3	7.3		6.3	6.3		6.3		5.7		5.7
7. Others												
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	164.5	396.6	561.1	101.3	177.7	279.0	101.3	177.7	101.3	119.5	367.7	487.2
a) Social Services (1 to 7)	164.5	226.1	390.6	101.3	2.8	104.1	101.3	2.8	101.3	119.5	172.8	292.3
1. Education, Sports, Art and Culture		0.4	0.4		2.8	2.8		2.8		2.8	2.8	2.8
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		0.4	0.4		1.6	1.6		1.6		1.6	1.6	1.6
7. Others					1.2	1.2		1.2		1.2	1.2	1.2
b) Economic Services (1 to 10)	164.5	225.7	390.2	101.3		101.3	101.3		101.3	119.5	170.0	289.5
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												
6. Power Projects	164.5	225.7	390.2	96.0		96.0	96.0		96.0	119.5		119.5

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MEGHALAYA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	5.3	-	5.3	5.3	-	5.3	-	170.0	170.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	170.5	170.5	-	174.9	174.9	-	174.9	174.9	-	194.9	194.9
a) Government Servants (other than Housing)	-	170.5	170.5	-	174.9	174.9	-	174.9	174.9	-	194.9	194.9
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	1,050.0	1,050.0	-	1,050.0	1,050.0	-	1,050.0	1,050.0	-	2,050.0	2,050.0
VII. State Provident Funds, etc. (1+2)	-	1,194.6	1,194.6	-	1,315.5	1,315.5	-	1,315.5	1,315.5	-	1,420.7	1,420.7
1. State Provident Funds	-	1,194.6	1,194.6	-	1,315.5	1,315.5	-	1,315.5	1,315.5	-	1,420.7	1,420.7
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	732.9	732.9	-	533.8	533.8	-	533.8	533.8	-	698.3	698.3
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	324.9	324.9	-	313.8	313.8	-	313.8	313.8	-	337.3	337.3
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	408.0	408.0	-	220.0	220.0	-	220.0	220.0	-	361.0	361.0
IX. Deposits and Advances (1 to 4)	-	14,921.9	14,921.9	-	8,299.4	8,299.4	-	8,299.4	8,299.4	-	15,220.9	15,220.9
1. Civil Deposits	-	14,086.9	14,086.9	-	6,929.7	6,929.7	-	6,929.7	6,929.7	-	14,308.1	14,308.1
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	719.2	719.2	-	1,304.9	1,304.9	-	1,304.9	1,304.9	-	791.2	791.2
4. Others	-	115.8	115.8	-	64.8	64.8	-	64.8	64.8	-	121.6	121.6
X. Suspense and Miscellaneous (1 to 4)	-	162,954.7	162,954.7	-	167,328.5	167,328.5	-	167,418.7	167,418.7	-	183,445.0	183,445.0
1. Suspense	-	88.6	88.6	-	24.7	24.7	-	24.7	24.7	-	91.4	91.4
2. Cash Balance Investment Accounts	-	162,849.9	162,849.9	-	167,228.8	167,228.8	-	167,318.9	167,318.9	-	183,336.9	183,336.9
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	16.2	16.2	-	75.1	75.1	-	75.1	75.1	-	16.7	16.7
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	22,719.3	22,719.3	-	24,000.1	24,000.1	-	24,000.1	24,000.1	-	24,930.4	24,930.4
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	1,763.9	-	-	1,763.9	-	-	1,763.9	-	-	3,869.0
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-5,977.7	-	-	-8,931.3	-	-	-7,551.1	-	-	-4,077.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-4,213.7	-	-	-1,115.8	-	-	264.4	-	-	-208.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-4,213.7	-	-	-1,115.8	-	-	264.4	-	-	-208.8
i. Increase (+)/Decrease (-) in Cash Balances	-	-	214.3	-	-	-3,022.3	-	-	-823.1	-	-	-1,137.6
a) Opening Balance	-	-	-4,903.1	-	-	-5,562.4	-	-	-4,688.8	-	-	-5,511.9
b) Closing Balance	-	-	-4,688.8	-	-	-8,584.7	-	-	-5,511.9	-	-	-6,649.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-4,428.0	-	-	1,906.4	-	-	1,087.4	-	-	928.8
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MIZORAM

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)				
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL	
1	7,930.6	85,579.9	93,510.5	93,510.5	10,559.6	256,905.8	267,465.4	267,465.4	8,371.3	260,265.2	268,636.4	268,636.4	11,728.1	55,046.3	66,776.3	66,776.3	
TOTAL CAPITAL DISBURSEMENTS (I to XII)																	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)																	
I. Total Capital Outlay (1 + 2)	7,930.6	2,592.5	10,523.1	10,523.1	10,559.6	4,292.8	14,852.4	14,852.4	8,371.3	5,027.2	13,398.5	13,398.5	11,728.1	4,769.8	16,497.8	16,497.8	
1. Development (a + b)	7,912.7	1,362.5	9,275.1	9,275.1	10,517.6	1,420.3	11,937.9	11,937.9	8,329.3	2,141.3	10,470.5	10,470.5	11,672.1	1,420.0	13,092.1	13,092.1	
(a) Social Services (1 to 9)	7,170.6	1,362.5	8,533.1	8,533.1	10,283.0	-	10,283.0	10,283.0	8,003.6	721.0	8,724.7	8,724.7	11,533.5	-	11,533.5	11,533.5	
1. Education, Sports, Art and Culture	3,140.0	-	3,140.0	3,140.0	2,767.0	-	2,767.0	2,767.0	3,130.8	120.0	3,250.8	3,250.8	1,560.5	-	1,560.5	1,560.5	
2. Medical and Public Health	217.0	-	217.0	217.0	135.0	-	135.0	135.0	242.0	-	242.0	242.0	-	-	-	-	
3. Family Welfare	178.0	-	178.0	178.0	116.7	-	116.7	116.7	116.7	120.0	236.7	236.7	-	-	-	-	
4. Water Supply and Sanitation	602.2	-	602.2	602.2	580.4	-	580.4	580.4	685.2	-	685.2	685.2	428.2	-	428.2	428.2	
5. Housing	256.8	-	256.8	256.8	145.8	-	145.8	145.8	145.8	-	145.8	145.8	-	-	-	-	
6. Urban Development	1,436.3	-	1,436.3	1,436.3	1,499.8	-	1,499.8	1,499.8	1,607.8	-	1,607.8	1,607.8	1,132.3	-	1,132.3	1,132.3	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
8. Social Security and Welfare	449.7	-	449.7	449.7	289.4	-	289.4	289.4	333.4	-	333.4	333.4	-	-	-	-	
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
(b) Economic Services (1 to 10)	4,030.6	1,362.5	5,393.0	5,393.0	7,516.0	-	7,516.0	7,516.0	4,872.8	601.0	5,473.8	5,473.8	9,973.0	-	9,973.0	9,973.0	
1. Agriculture and Allied Activities (i to xi)	186.2	1,362.5	1,548.7	1,548.7	465.8	-	465.8	465.8	471.7	601.0	1,072.7	1,072.7	28.2	-	28.2	28.2	
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Animal Husbandry	52.7	-	52.7	52.7	73.1	-	73.1	73.1	73.1	-	73.1	73.1	-	-	-	-	
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
v) Fisheries	-	-	-	-	-	-	-	-	3.5	-	3.5	3.5	-	-	-	-	
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	49.6	1,360.7	1,410.3	1,410.3	295.9	-	295.9	295.9	295.9	-	295.9	295.9	-	-	-	-	
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
x) Co-operation	18.0	-	18.0	18.0	41.4	-	41.4	41.4	41.4	-	41.4	41.4	28.2	-	28.2	28.2	
xi) Others @	65.9	1.8	67.7	67.7	55.4	-	55.4	55.4	57.8	-	57.8	57.8	-	-	-	-	
2. Rural Development	30.0	-	30.0	30.0	1.8	-	1.8	1.8	37.4	-	37.4	37.4	-	-	-	-	
3. Special Area Programmes	494.5	-	494.5	494.5	403.1	-	403.1	403.1	403.1	-	403.1	403.1	403.1	-	403.1	403.1	
of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Major and Medium Irrigation and Flood Control	5.3	-	5.3	5.3	868.0	-	868.0	868.0	858.4	-	858.4	858.4	290.1	-	290.1	290.1	
5. Energy	1,416.9	-	1,416.9	1,416.9	433.0	-	433.0	433.0	673.5	-	673.5	673.5	8.0	-	8.0	8.0	
6. Industry and Minerals (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Transport (i + ii)	1,837.1	-	1,837.1	1,837.1	1,744.1	-	1,744.1	1,744.1	2,209.6	-	2,209.6	2,209.6	2,529.5	-	2,529.5	2,529.5	
i) Roads and Bridges	1,827.8	-	1,827.8	1,827.8	1,696.3	-	1,696.3	1,696.3	2,148.3	-	2,148.3	2,148.3	2,529.5	-	2,529.5	2,529.5	
ii) Others **	9.3	-	9.3	9.3	47.8	-	47.8	47.8	61.2	-	61.2	61.2	-	-	-	-	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MIZORAM

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	60.5		60.5	3,600.2		3,600.2	219.1		219.1	6,714.1		6,714.1
i) Tourism	60.5		60.5	110.2		110.2	219.1		219.1	100.0		100.0
ii) Others @				3,490.0		3,490.0				6,614.1		6,614.1
2. Non-Development (General Services)	742.1		742.1	234.6	1,420.3	1,654.9	325.6	1,420.3	1,745.9	138.6	1,420.0	1,558.6
II. Discharge of Internal Debt (1 to 8)		11,700.8	11,700.8		2,312.3	2,312.3		4,950.6	4,950.6		2,893.1	2,893.1
1. Market Loans		542.2	542.2		1,398.8	1,398.8		1,398.8	1,398.8		2,046.1	2,046.1
2. Loans from LIC		25.5	25.5		434.3	434.3		447.7	447.7		236.3	236.3
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		306.0	306.0		310.6	310.6		310.6	310.6		441.1	441.1
6. WMA from RBI		2.2	2.2		6.0	6.0		6.0	6.0		21.6	21.6
7. Special Securities issued to NSSF		10,668.7	10,668.7		0.3	0.3		2,625.3	2,625.3		0.3	0.3
8. Others		71.4	71.4		77.4	77.4		77.4	77.4		89.8	89.8
of which: Land Compensation Bonds		84.8	84.8		84.9	84.9		84.9	84.9		57.9	57.9
III. Repayment of Loans to the Centre (1 to 7)		191.6	191.6		202.6	202.6		202.6	202.6		207.5	207.5
1. State Plan Schemes		191.6	191.6		202.6	202.6		202.6	202.6		207.5	207.5
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)												
i) Relief for Natural Calamities												
ii) Others												
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)	18.0	6.3	24.3	42.0	358.0	400.0	42.0	358.0	400.0	56.0	249.5	305.5
1. Development Purposes (a + b)	18.0	6.3	24.3	42.0	336.4	378.4	42.0	336.4	378.4	56.0	227.9	283.9
a) Social Services (1 to 7)		6.3	6.3		336.4	336.4		336.4	336.4		227.9	227.9
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		6.3	6.3		336.4	336.4		336.4	336.4		227.9	227.9
7. Others												
b) Economic Services (1 to 10)	18.0		18.0	42.0		42.0	42.0		42.0	56.0		56.0
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.	18.0		18.0	42.0		42.0	42.0		42.0	56.0		56.0
6. Power Projects												

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
MIZORAM

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1																
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)																
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement																
VI. Contingency Fund																
VII. State Provident Funds, etc. (1+2)																
1. State Provident Funds	-	4,223.3	4,223.3	2,860.0	-	2,860.0	2,860.0	2,860.0	-	2,860.0	2,860.0	2,860.0	-	5,075.0	5,075.0	5,075.0
2. Others	-	4,161.7	4,161.7	2,800.0	-	2,800.0	2,800.0	2,800.0	-	2,800.0	2,800.0	2,800.0	-	5,000.0	5,000.0	5,000.0
VIII. Reserve Funds (1 to 4)																
1. Depreciation/Renewal Reserve Funds	-	61.6	61.6	60.0	-	60.0	60.0	60.0	-	60.0	60.0	60.0	-	75.0	75.0	75.0
2. Sinking Funds	-	329.0	329.0	342.5	-	342.5	342.5	342.5	-	342.5	342.5	342.5	-	483.0	483.0	483.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	171.9	171.9	282.5	-	282.5	282.5	282.5	-	282.5	282.5	282.5	-	313.0	313.0	313.0
IX. Deposits and Advances (1 to 4)																
1. Civil Deposits	-	157.1	157.1	60.0	-	60.0	60.0	60.0	-	60.0	60.0	60.0	-	170.0	170.0	170.0
2. Deposits of Local Funds	-	9,127.7	9,127.7	7,000.0	-	7,000.0	7,000.0	7,000.0	-	7,000.0	7,000.0	7,000.0	-	9,200.0	9,200.0	9,200.0
3. Civil Advances	-	8,838.1	8,838.1	7,000.0	-	7,000.0	7,000.0	7,000.0	-	7,000.0	7,000.0	7,000.0	-	9,000.0	9,000.0	9,000.0
4. Others	-	289.5	289.5	-	-	-	-	-	-	-	-	-	-	200.0	200.0	200.0
X. Suspense and Miscellaneous (1 to 4)																
1. Suspense	-	42,958.4	42,958.4	227,560.1	-	227,560.1	227,560.1	227,560.1	-	227,560.1	227,560.1	227,560.1	-	20,520.1	20,520.1	20,520.1
2. Cash Balance Investment Accounts	-	-823.7	-823.7	2,500.0	-	2,500.0	2,500.0	2,500.0	-	2,500.0	2,500.0	2,500.0	-	800.0	800.0	800.0
3. Deposits with RBI	-	43,655.8	43,655.8	14,960.0	-	14,960.0	14,960.0	14,960.0	-	14,960.0	14,960.0	14,960.0	-	19,500.0	19,500.0	19,500.0
4. Others	-	126.3	126.3	210,000.0	-	210,000.0	210,000.0	210,000.0	-	210,000.0	210,000.0	210,000.0	-	100.0	100.0	100.0
XI. Appropriation to Contingency Fund																
XII. Remittances																
A. Surplus (+)/Deficit (-) on Revenue Account	-	15,680.4	15,680.4	14,850.1	-	14,850.1	14,850.1	14,850.1	-	14,850.1	14,850.1	14,850.1	-	15,000.1	15,000.1	15,000.1
B. Surplus (+)/Deficit (-) on Capital Account	-	-1,413.3	-1,413.3	10,841.6	-	10,841.6	10,841.6	10,841.6	-	10,841.6	10,841.6	10,841.6	-	8,914.4	8,914.4	8,914.4
C. Overall Surplus (+)/Deficit (-) (A+B)	-	1,348.5	1,348.5	-7,721.5	-	-7,721.5	-7,721.5	-7,721.5	-	-7,721.5	-7,721.5	-7,721.5	-	-8,938.6	-8,938.6	-8,938.6
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)																
i. Increase (+)/Decrease (-) in Cash Balances																
a) Opening Balance	-	-64.8	-64.8	3,120.1	-	3,120.1	3,120.1	3,120.1	-	3,120.1	3,120.1	3,120.1	-	3,900.5	3,900.5	3,900.5
b) Closing Balance	-	-897.2	-897.2	3,120.1	-	3,120.1	3,120.1	3,120.1	-	3,120.1	3,120.1	3,120.1	-	3,900.5	3,900.5	3,900.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)																
iii. Increase (+)/Decrease (-) in Ways and Means Advances and Overdrafts from RBI (net)																
	-	11,355.2	11,355.2	-6,394.1	-	-6,394.1	-6,394.1	-6,394.1	-	-6,394.1	-6,394.1	-6,394.1	-	13,359.5	13,359.5	13,359.5
	-	10,458.0	10,458.0	-2,934.4	-	-2,934.4	-2,934.4	-2,934.4	-	-2,934.4	-2,934.4	-2,934.4	-	17,759.9	17,759.9	17,759.9
	-	832.4	832.4	-40.0	-	-40.0	-40.0	-40.0	-	-40.0	-40.0	-40.0	-	-500.0	-500.0	-500.0
	-	-	-	-299.7	-	-299.7	-299.7	-299.7	-	-299.7	-299.7	-299.7	-	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
NAGALAND

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	10,229.6	99,263.7	109,493.3	13,930.8	118,561.5	132,492.3	13,714.5	118,003.3	131,717.8	14,480.2	112,160.0	126,640.2
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	10,229.6	3,011.2	13,240.7	13,930.8	5,275.0	19,205.8	13,714.5	5,143.1	18,857.6	14,480.2	5,309.0	19,789.2
I. Total Capital Outlay (1 + 2)	10,229.6	2.1	10,231.7	13,930.8	-	13,930.8	13,714.5	-	13,714.5	14,480.2	-	14,480.2
1. Development (a + b)	8,620.1	2.1	8,622.2	9,387.6	-	9,387.6	12,351.8	-	12,351.8	9,889.7	-	9,889.7
(a) Social Services (1 to 9)	3,509.9	-	3,509.9	3,607.1	-	3,607.1	4,974.8	-	4,974.8	4,063.4	-	4,063.4
1. Education, Sports, Art and Culture	476.9	-	476.9	313.2	-	313.2	520.1	-	520.1	282.0	-	282.0
2. Medical and Public Health	212.3	-	212.3	20.0	-	20.0	260.0	-	260.0	245.0	-	245.0
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,046.5	-	1,046.5	1,876.3	-	1,876.3	2,159.3	-	2,159.3	2,187.8	-	2,187.8
5. Housing	655.8	-	655.8	119.5	-	119.5	245.8	-	245.8	412.0	-	412.0
6. Urban Development	904.9	-	904.9	1,242.5	-	1,242.5	1,754.1	-	1,754.1	905.1	-	905.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	204.7	-	204.7	13.0	-	13.0	13.0	-	13.0	1.5	-	1.5
8. Social Security and Welfare	8.8	-	8.8	22.5	-	22.5	22.5	-	22.5	30.0	-	30.0
9. Others *	5,110.2	2.1	5,112.2	5,780.5	-	5,780.5	7,377.0	-	7,377.0	5,826.3	-	5,826.3
(b) Economic Services (1 to 10)	200.2	-	200.2	125.6	-	125.6	217.8	-	217.8	116.7	-	116.7
1. Agriculture and Allied Activities (i to xi)	150.0	-	150.0	65.0	-	65.0	155.9	-	155.9	46.0	-	46.0
i) Crop Husbandry	-	-	-	2.0	-	2.0	2.0	-	2.0	2.0	-	2.0
ii) Soil and Water Conservation	0.9	-	0.9	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	15.0	-	15.0	15.0	-	15.0	15.0	-	15.0
vi) Forestry and Wild Life	-	-	-	4.0	-	4.0	5.0	-	5.0	3.0	-	3.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	29.4	-	29.4	39.2	-	39.2	39.5	-	39.5	50.7	-	50.7
ix) Agricultural Research and Education	19.9	-	19.9	0.4	-	0.4	0.4	-	0.4	-	-	-
x) Co-operation	-	-	-	566.7	-	566.7	-	-	-	-	-	-
xi) Others @	1,001.0	-	1,001.0	957.5	-	957.5	2,917.3	-	2,917.3	1,532.6	-	1,532.6
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	147.7	-	147.7	2,321.5	-	2,321.5	1,097.6	-	1,097.6	2,316.0	-	2,316.0
4. Major and Medium Irrigation and Flood Control	511.2	-	511.2	79.1	-	79.1	176.5	-	176.5	131.1	-	131.1
5. Energy	253.6	2.1	255.7	151.5	-	151.5	155.7	-	155.7	116.0	-	116.0
6. Industry and Minerals (i to iv)	-	-	-	12.5	-	12.5	12.5	-	12.5	16.0	-	16.0
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	73.8	-	73.8	29.0	-	29.0	33.2	-	33.2	20.0	-	20.0
iv) Others #	179.9	2.1	181.9	110.0	-	110.0	110.0	-	110.0	80.0	-	80.0
7. Transport (i + ii)	2,778.5	-	2,778.5	1,342.1	-	1,342.1	2,575.5	-	2,575.5	1,373.6	-	1,373.6
i) Roads and Bridges	2,744.3	-	2,744.3	1,319.1	-	1,319.1	2,550.5	-	2,550.5	1,344.1	-	1,344.1
ii) Others **	34.2	-	34.2	23.0	-	23.0	25.0	-	25.0	29.5	-	29.5
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
NAGALAND

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	209.2	-	209.2	172.2	-	172.2	172.2	-	172.2	175.4	-	175.4
10. General Economic Services (i + ii)	8.8	-	8.8	64.3	-	64.3	64.3	-	64.3	64.9	-	64.9
i) Tourism	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others @	8.8	-	8.8	64.3	-	64.3	64.3	-	64.3	64.9	-	64.9
2. Non-Development (General Services)	1,609.5	-	1,609.5	4,543.2	-	4,543.2	1,362.6	-	1,362.6	4,590.5	-	4,590.5
II. Discharge of Internal Debt (1 to 8)	-	22,844.6	22,844.6	-	25,066.9	25,066.9	-	24,923.7	24,923.7	-	25,089.5	25,089.5
1. Market Loans	-	1,479.6	1,479.6	-	3,601.6	3,601.6	-	3,522.7	3,522.7	-	3,411.8	3,411.8
2. Loans from LIC	-	78.2	78.2	-	62.1	62.1	-	74.6	74.6	-	82.1	82.1
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	445.7	445.7	-	575.4	575.4	-	466.8	466.8	-	605.4	605.4
5. Loans from National Co-operative Development Corporation	-	51.4	51.4	-	55.0	55.0	-	52.3	52.3	-	58.0	58.0
6. WMA from RBI	-	20,053.6	20,053.6	-	20,000.0	20,000.0	-	20,000.0	20,000.0	-	20,000.0	20,000.0
7. Special Securities issued to NSSF	-	58.6	58.6	-	60.5	60.5	-	60.5	60.5	-	62.0	62.0
8. Others	-	677.5	677.5	-	702.3	702.3	-	746.7	746.7	-	870.3	870.3
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	216.1	216.1	-	214.1	214.1	-	215.4	215.4	-	215.4	215.4
1. State Plan Schemes	-	202.8	202.8	-	202.8	202.8	-	202.9	202.9	-	202.9	202.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	1.3	1.3	-	1.3	1.3	-	2.6	2.6	-	2.6	2.6
4. Non-Plan (i + ii)	-	-	-	-	7.6	7.6	-	7.6	7.6	-	7.6	7.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	7.6	7.6	-	7.6	7.6	-	7.6	7.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	2.5	2.5	-	2.4	2.4	-	2.4	2.4	-	2.4	2.4
7. Others	-	9.6	9.6	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	1.9	1.9	-	4.0	4.0	-	4.0	4.0	-	4.0	4.0
1. Development Purposes (a + b)	-	-	-	-	2.2	2.2	-	2.2	2.2	-	2.2	2.2
a) Social Services (1 to 7)	-	-	-	-	2.2	2.2	-	2.2	2.2	-	2.2	2.2
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	2.2	2.2	-	2.2	2.2	-	2.2	2.2
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	-	-	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
NAGALAND

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9
a) Government Servants (other than Housing)	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	2,464.5	2,464.5	-	1,860.0	1,860.0	-	1,860.0	1,860.0	-	2,850.0	2,850.0
1. State Provident Funds	-	2,407.5	2,407.5	-	1,800.0	1,800.0	-	1,800.0	1,800.0	-	2,790.0	2,790.0
2. Others	-	57.0	57.0	-	60.0	60.0	-	60.0	60.0	-	60.0	60.0
VIII. Reserve Funds (1 to 4)	-	693.5	693.5	-	2,250.0	2,250.0	-	2,364.0	2,364.0	-	2,350.0	2,350.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	400.0	400.0	-	1,990.0	1,990.0	-	1,990.0	1,990.0	-	2,240.0	2,240.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	293.5	293.5	-	260.0	260.0	-	374.0	374.0	-	110.0	110.0
IX. Deposits and Advances (1 to 4)	-	8,184.4	8,184.4	-	8,675.5	8,675.5	-	8,135.2	8,135.2	-	1,150.0	1,150.0
1. Civil Deposits	-	7,506.9	7,506.9	-	8,114.5	8,114.5	-	7,760.0	7,760.0	-	100.0	100.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	558.1	558.1	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0
4. Others	-	119.5	119.5	-	461.0	461.0	-	275.2	275.2	-	950.0	950.0
X. Suspense and Miscellaneous (1 to 4)	-	47,006.5	47,006.5	-	65,500.0	65,500.0	-	65,500.0	65,500.0	-	65,500.0	65,500.0
1. Suspense	-	169.9	169.9	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
2. Cash Balance Investment Accounts	-	43,025.1	43,025.1	-	60,000.0	60,000.0	-	60,000.0	60,000.0	-	60,000.0	60,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,811.5	3,811.5	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	17,850.1	17,850.1	-	15,001.0	15,001.0	-	15,001.0	15,001.0	-	15,001.0	15,001.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	8,885.3	-	-	2,303.2	-	-	2,096.4	-	-	9,018.4
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-7,948.4	-	-	-15,386.3	-	-	-15,110.3	-	-	-6,768.4
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	936.9	-	-	-13,083.2	-	-	-13,013.8	-	-	2,250.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	936.9	-	-	-13,083.2	-	-	-13,013.8	-	-	2,250.0
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-3,632.8	-	-	-13,083.2	-	-	-13,013.8	-	-	2,250.0
a) Opening Balance	-	-	1,129.2	-	-	-1,179.7	-	-	-1,179.7	-	-	-14,193.5
b) Closing Balance	-	-	-2,503.6	-	-	-14,262.9	-	-	-14,193.5	-	-	-11,943.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	1,414.8	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	3,154.9	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ODISHA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	113,158.4	1,045,485.0	1,158,643.4		155,845.2	1,583,299.1	1,739,144.3		168,436.1	1,590,781.1	1,759,217.2		170,418.2	1,585,905.2	1,756,323.4	
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$																
I. Total Capital Outlay (1 + 2)	113,158.4	31,461.9	144,620.3		155,845.2	30,642.7	186,487.8		168,436.1	31,107.2	199,543.4		170,418.2	25,674.5	196,092.7	
1. Development (a + b)	110,566.5	179.8	110,746.3		151,265.1	225.6	151,490.7		165,731.4	225.6	165,957.0		167,218.2	278.8	167,497.0	
(a) Social Services (1 to 9)	106,781.5	66.8	106,848.3		146,184.1	69.1	146,253.2		162,142.9	69.1	162,212.1		163,217.2	93.2	163,310.5	
1. Education, Sports, Art and Culture	22,846.9	37.0	22,883.9		30,315.3	62.8	30,378.1		28,981.0	62.8	29,043.8		29,275.1	68.2	29,343.4	
2. Medical and Public Health	3,609.0	-	3,609.0		4,804.6	-	4,804.6		4,908.2	-	4,908.2		3,587.9	-	3,587.9	
3. Family Welfare	4,137.8	-	4,137.8		5,781.1	-	5,781.1		4,822.4	-	4,822.4		6,290.0	-	6,290.0	
4. Water Supply and Sanitation	5,349.4	-	5,349.4		4,275.0	-	4,275.0		7,769.6	-	7,769.6		8,060.0	-	8,060.0	
5. Housing	2,158.6	37.0	2,195.6		3,773.8	62.8	3,836.6		2,735.9	62.8	2,798.7		3,141.2	68.2	3,209.5	
6. Urban Development	843.0	-	843.0		813.8	-	813.8		213.8	-	213.8		1,163.8	-	1,163.8	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,360.2	-	4,360.2		5,791.0	-	5,791.0		4,284.2	-	4,284.2		5,171.2	-	5,171.2	
8. Social Security and Welfare	1,439.9	-	1,439.9		3,000.0	-	3,000.0		2,200.0	-	2,200.0		-	-	-	
9. Others *	949.1	-	949.1		2,076.0	-	2,076.0		2,046.8	-	2,046.8		1,861.0	-	1,861.0	
(b) Economic Services (1 to 10)	83,934.6	29.8	83,964.4		115,968.8	6.3	115,975.1		133,162.0	6.3	133,168.3		133,942.1	25.0	133,967.1	
1. Agriculture and Allied Activities (i to xi)	1,415.5	-	1,415.5		2,525.8	-	2,525.8		2,591.1	-	2,591.1		3,573.8	-	3,573.8	
i) Crop Husbandry	113.9	-	113.9		223.0	-	223.0		365.0	-	365.0		432.0	-	432.0	
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Animal Husbandry	579.6	-	579.6		749.6	-	749.6		565.1	-	565.1		531.8	-	531.8	
iv) Dairy Development	-	-	-		-	-	-		50.0	-	50.0		500.0	-	500.0	
v) Fisheries	121.1	-	121.1		138.8	-	138.8		118.8	-	118.8		100.0	-	100.0	
vi) Forestry and Wild Life	34.9	-	34.9		35.0	-	35.0		36.7	-	36.7		40.0	-	40.0	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	-12.3	-	-12.3		-	-	-		-	-	-		-	-	-	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Co-operation	428.2	-	428.2		1,144.5	-	1,144.5		1,370.5	-	1,370.5		1,270.0	-	1,270.0	
xi) Others @	150.0	-	150.0		235.0	-	235.0		85.0	-	85.0		700.0	-	700.0	
2. Rural Development	-	-	-		-	-	-		-	-	-		-	-	-	
3. Special Area Programmes of which: Hill Areas	1,485.0	-	1,485.0		1,485.0	-	1,485.0		1,485.0	-	1,485.0		1,485.0	-	1,485.0	
4. Major and Medium Irrigation and Flood Control	28,507.9	-	28,507.9		43,449.9	-	43,449.9		40,568.6	-	40,568.6		52,660.9	-	52,660.9	
5. Energy	5,965.0	-	5,965.0		9,018.6	-	9,018.6		14,509.6	-	14,509.6		14,235.1	-	14,235.1	
6. Industry and Minerals (i to iv)	-29.5	-29.5	-29.5		10.0	-	10.0		29.9	-	29.9		10.0	-	10.0	
i) Village and Small Industries	-	-	-		-	-	-		19.9	-	19.9		10.0	-	10.0	
ii) Iron and Steel Industries	-	-	-		10.0	-	10.0		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	-	-	-		-	-	-		-	-	-		-	-	-	
7. Transport (i + ii)	45,524.5	58.5	45,582.9		57,903.0	4.0	57,907.0		72,695.3	4.0	72,699.3		60,383.0	15.2	60,398.2	
i) Roads and Bridges	43,044.7	58.5	43,103.2		56,340.0	4.0	56,344.0		71,877.0	4.0	71,881.0		57,646.0	15.2	57,661.2	
ii) Others **	2,479.8	-	2,479.8		1,563.0	-	1,563.0		818.3	-	818.3		2,737.0	-	2,737.0	
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ODISHA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)												
i) Tourism	1,036.7	0.8	1,037.5	1,476.4	2.3	1,478.7	1,282.6	2.3	1,284.9	1,594.3	9.8	1,604.1
ii) Others @	1,013.2		1,013.2	1,051.4		1,051.4	867.6		867.6	1,069.3		1,069.3
iii) Others @	23.5	0.8	24.3	425.0	2.3	427.3	415.0	2.3	417.3	525.0	9.8	534.8
iv) Others @	3,785.0	113.0	3,898.0	5,080.9	156.5	5,237.4	3,568.4	156.5	3,744.9	4,001.0	185.6	4,186.5
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans		34,614.8	34,614.8		22,096.4	22,096.4		22,561.0	22,561.0		12,083.9	12,083.9
2. Loans from LIC		13,563.3	13,563.3		9,096.2	9,096.2		9,096.2	9,096.2		6,552.8	6,552.8
3. Loans from SBI and other Banks		16.4	16.4		11.9	11.9		11.9	11.9		6.3	6.3
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		5,522.0	5,522.0		6,921.1	6,921.1		6,921.1	6,921.1		8,192.4	8,192.4
6. WMA from RBI		26.4	26.4		49.8	49.8		49.8	49.8		49.8	49.8
7. Special Securities issued to NSSF		3,530.0	3,530.0		4,886.0	4,886.0		5,350.6	5,350.6		6,968.5	6,968.5
8. Others		1,136.2	1,136.2		1,131.4	1,131.4		1,131.4	1,131.4		-9,686.0	-9,686.0
of which: Land Compensation Bonds		1,102.9	1,102.9		1,102.9	1,102.9		1,102.9	1,102.9		551.4	551.4
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		6,499.7	6,499.7		6,970.6	6,970.6		6,970.6	6,970.6		7,704.4	7,704.4
of which: Advance release of Plan Assistance for Natural Calamities		6,000.0	6,000.0		6,947.1	6,947.1		6,947.1	6,947.1		7,704.4	7,704.4
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)		25.0	25.0		23.5	23.5		23.5	23.5		27.4	27.4
i) Relief for Natural Calamities												
ii) Others		25.0	25.0		23.5	23.5		23.5	23.5		27.4	27.4
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others		474.7	474.7									
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	2,591.9	988.1	3,580.0	4,580.1	1,350.0	5,930.1	2,704.8	1,350.0	4,054.8	3,200.0	13,311.8	16,511.8
a) Social Services (1 to 7)	2,591.9	555.8	3,147.7	4,580.1	700.0	5,280.1	2,704.8	700.0	3,404.8	3,200.0	12,661.8	15,861.8
1. Education, Sports, Art and Culture		555.8	555.8		700.0	700.0		700.0	700.0		700.0	700.0
2. Medical and Public Health		3.3	3.3									
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		552.6	552.6		700.0	700.0		700.0	700.0		700.0	700.0
7. Others												
b) Economic Services (1 to 10)	2,591.9		2,591.9	4,580.1		4,580.1	2,704.8		2,704.8	3,200.0	11,961.8	15,161.8
1. Crop Husbandry	1,250.0		1,250.0	1,000.0		1,000.0	1,000.0		1,000.0			
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	31.3		31.3	1,030.0		1,030.0	417.2		417.2	1,000.0		1,000.0
5. Major and Medium Irrigation, etc.												
6. Power Projects	1,304.2		1,304.2	2,550.1		2,550.1	1,287.6		1,287.6	1,500.0	11,961.8	13,461.8

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ODISHA

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	11	12	13	TOTAL	
1																
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	700.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	6.4	-	6.4	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	432.3	432.3	-	-	650.0	650.0	-	650.0	-	650.0	-	650.0	-	650.0	650.0
a) Government Servants (other than Housing)	-	351.4	351.4	-	-	400.0	400.0	-	400.0	-	400.0	-	400.0	-	400.0	400.0
b) Miscellaneous	-	80.9	80.9	-	-	250.0	250.0	-	250.0	-	250.0	-	250.0	-	250.0	250.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	4,000.0	4,000.0	-	4,000.0	-	4,000.0	-	4,000.0	-	4,000.0	4,000.0
VII. State Provident Funds, etc. (1+2)	-	23,978.1	23,978.1	-	-	26,008.1	26,008.1	-	26,008.1	-	26,008.1	-	26,008.1	-	24,104.9	24,104.9
1. State Provident Funds	-	23,974.5	23,974.5	-	-	26,005.5	26,005.5	-	26,005.5	-	26,005.5	-	26,005.5	-	24,101.1	24,101.1
2. Others	-	3.6	3.6	-	-	2.6	2.6	-	2.6	-	2.6	-	2.6	-	3.8	3.8
VIII. Reserve Funds (1 to 4)	-	4,011.1	4,011.1	-	-	23,264.3	23,264.3	-	21,974.5	-	21,974.5	-	53,865.7	-	53,865.7	53,865.7
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	0.3	0.3	-	-	10,000.2	10,000.2	-	0.2	-	0.2	-	18,000.3	-	18,000.3	18,000.3
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,010.8	4,010.8	-	-	13,264.1	13,264.1	-	21,974.3	-	21,974.3	-	35,865.4	-	35,865.4	35,865.4
IX. Deposits and Advances (1 to 4)	-	59,273.5	59,273.5	-	-	145,693.3	145,693.3	-	154,000.5	-	154,000.5	-	176,644.6	-	176,644.6	176,644.6
1. Civil Deposits	-	39,533.7	39,533.7	-	-	44,848.9	44,848.9	-	44,848.9	-	44,848.9	-	52,354.8	-	52,354.8	52,354.8
2. Deposits of Local Funds	-	12,635.6	12,635.6	-	-	13,574.6	13,574.6	-	13,574.6	-	13,574.6	-	19,575.6	-	19,575.6	19,575.6
3. Civil Advances	-	2,526.8	2,526.8	-	-	2,526.0	2,526.0	-	2,526.0	-	2,526.0	-	2,526.1	-	2,526.1	2,526.1
4. Others	-	4,577.4	4,577.4	-	-	84,743.8	84,743.8	-	93,051.0	-	93,051.0	-	102,188.1	-	102,188.1	102,188.1
X. Suspense and Miscellaneous (1 to 4)	-	779,764.9	779,764.9	-	-	1,254,595.6	1,254,595.6	-	1,254,595.6	-	1,254,595.6	-	1,166,206.7	-	1,166,206.7	1,166,206.7
1. Suspense	-	1,676.2	1,676.2	-	-	40.8	40.8	-	40.8	-	40.8	-	58.3	-	58.3	58.3
2. Cash Balance Investment Accounts	-	778,025.2	778,025.2	-	-	1,251,547.7	1,251,547.7	-	1,251,547.7	-	1,251,547.7	-	1,163,631.2	-	1,163,631.2	1,163,631.2
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	0.1	-	0.1	0.1
4. Others	-	63.5	63.5	-	-	3,007.1	3,007.1	-	3,007.1	-	3,007.1	-	2,517.1	-	2,517.1	2,517.1
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	136,175.1	136,175.1	-	-	99,095.2	99,095.2	-	99,095.2	-	99,095.2	-	135,408.8	-	135,408.8	135,408.8
A. Surplus (+)/Deficit (-) on Revenue Account			58,621.4				51,015.1									36,833.3
B. Surplus (+)/Deficit (-) on Capital Account			-53,668.3				-3,987.1									-54,313.7
C. Overall Surplus (+)/Deficit (-) (A+B)			4,953.1				47,028.0									-17,480.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			4,953.1				47,028.0									-17,480.4
i. Increase (+)/Decrease (-) in Cash Balances			5,517.8				-									-
a) Opening Balance			268.7				-2,722.7									-5,154.5
b) Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			5,786.5				-2,722.7									-5,154.5
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-564.7				47,028.0									-17,480.4
			-				-									-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
PUNJAB

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1	29,393.5	688,158.4	717,551.9		52,423.8	638,284.7	690,708.6		42,957.5	1,767,348.6	1,810,306.1		47,947.4	1,868,389.7	1,916,337.1	
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)																
I. Total Capital Outlay (1 + 2)	29,393.5	36,633.4	66,026.9		52,423.8	39,482.8	91,906.6		42,957.5	41,395.1	84,352.5		47,947.4	39,284.3	87,231.7	
1. Development (a + b)	27,082.6	1,790.9	31,184.4		46,423.8	2,144.3	48,568.2		38,957.5	4,578.3	43,535.7		44,447.4	3,592.7	48,040.1	
(a) Social Services (1 to 9)	7,828.8	117.4	28,661.6		10,335.7	93.1	10,428.8		12,334.1	88.4	12,422.5		15,276.8	102.9	15,379.7	
1. Education, Sports, Art and Culture	1,537.2	0.7	7,946.2		3,359.9	0.2	3,360.1		3,106.4	0.2	3,106.6		3,464.6	—	3,464.6	
2. Medical and Public Health	—	—	0.7		4.0	35.9	39.9		35.8	42.4	78.2		4.0	45.9	50.0	
3. Family Welfare	—	—	—		—	—	—		—	—	—		—	—	—	
4. Water Supply and Sanitation	2,844.2	115.4	2,959.6		3,550.5	45.0	3,595.5		4,620.0	30.0	4,650.0		4,030.1	45.0	4,075.1	
5. Housing	129.9	—	129.9		0.5	2.0	2.5		373.0	5.9	378.9		0.5	2.0	2.5	
6. Urban Development	2,565.6	—	2,565.6		700.8	—	700.8		2,969.3	—	2,969.3		5,352.7	—	5,352.7	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	543.0	—	543.0		1,248.9	10.0	1,258.9		433.7	10.0	443.7		1,362.6	10.0	1,372.6	
8. Social Security and Welfare	193.4	—	193.4		777.2	—	777.2		480.7	—	480.7		708.6	—	708.6	
9. Others *	15.5	1.4	16.9		694.0	—	694.0		315.3	—	315.3		353.7	—	353.7	
(b) Economic Services (1 to 10)	19,253.8	1,461.6	20,715.4		34,308.5	1,406.8	35,715.3		24,517.5	2,957.1	27,474.6		26,761.7	1,591.4	28,353.1	
1. Agriculture and Allied Activities (i to xi)	900.2	—	900.2		1,188.5	—	1,188.5		378.6	559.3	937.9		494.5	—	494.5	
i) Crop Husbandry	—	—	—		—	—	—		—	—	—		85.0	—	85.0	
ii) Soil and Water Conservation	—	—	—		—	—	—		—	—	—		—	—	—	
iii) Animal Husbandry	100.2	—	100.2		388.5	—	388.5		375.6	—	375.6		409.4	—	409.4	
iv) Dairy Development	—	—	—		—	—	—		—	—	—		—	—	—	
v) Fisheries	—	—	—		—	—	—		—	—	—		—	—	—	
vi) Forestry and Wild Life	—	—	—		—	—	—		—	—	—		—	—	—	
vii) Plantations	—	—	—		—	—	—		—	—	—		—	—	—	
viii) Food Storage and Warehousing	—	—	—		—	—	—		—	—	—		—	—	—	
ix) Agricultural Research and Education	—	—	—		—	—	—		—	—	—		—	—	—	
x) Co-operation	800.0	—	800.0		800.0	—	800.0		3.0	559.3	562.3		0.1	—	0.1	
xi) Others @	—	—	—		—	—	—		—	—	—		—	—	—	
2. Rural Development	240.9	681.5	922.4		531.8	720.0	1,251.8		289.1	720.0	1,009.1		687.6	720.0	1,407.6	
3. Special Area Programmes of which: Hill Areas	—	—	—		—	—	—		—	—	—		—	—	—	
4. Major and Medium Irrigation and Flood Control	5,859.6	731.3	6,590.9		10,044.1	646.0	10,690.1		10,022.7	1,541.1	11,563.8		12,103.7	849.6	12,953.3	
5. Energy	—	—	—		65.0	—	65.0		106.6	—	106.6		95.2	—	95.2	
6. Industry and Minerals (i to iv)	—	—	—		110.0	—	110.0		159.8	—	159.8		130.0	0.1	130.1	
i) Village and Small Industries	—	—	—		110.0	—	110.0		159.8	—	159.8		130.0	0.1	130.1	
ii) Iron and Steel Industries	—	—	—		—	—	—		—	—	—		—	—	—	
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—		—	—	—		—	—	—		—	—	—	
iv) Others #	—	—	—		—	—	—		—	—	—		—	—	—	
7. Transport (i + ii)	9,623.9	48.3	9,672.2		14,350.4	40.3	14,390.7		11,748.9	136.1	11,885.0		10,959.3	21.3	10,980.6	
i) Roads and Bridges	9,257.0	—	9,257.0		14,220.4	—	14,220.4		11,638.9	—	11,638.9		10,959.2	—	10,959.2	
ii) Others **	366.9	48.3	415.2		130.0	40.3	170.3		110.0	136.1	246.1		0.1	21.3	21.4	
8. Communications	—	—	—		—	—	—		—	—	—		—	—	—	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
PUNJAB

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL		
9. Science, Technology and Environment	-	-	-	-	0.1	-	0.1	-	25.0	-	25.0	-	57.7	-	57.7	-	57.7	
10. General Economic Services (i + ii)	2,629.3	0.5	2,629.7	8,019.1	8,018.6	0.5	8,019.1	8,019.1	1,786.7	0.6	1,787.3	2,233.7	0.5	2,234.1	0.5	2,234.1		
i) Tourism	301.8	-	301.8	869.8	869.8	-	869.8	869.8	507.2	-	507.2	967.5	-	967.5	-	967.5		
ii) Others @@	2,327.4	0.5	2,327.9	7,149.3	7,148.8	0.5	7,149.3	7,149.3	1,279.6	0.6	1,280.1	1,266.2	0.5	1,266.7	0.5	1,266.7		
2. Non-Development (General Services)	2,310.9	211.9	2,522.7	2,424.1	1,779.6	644.5	2,424.1	2,408.9	2,105.9	1,532.7	3,638.6	2,408.9	1,898.4	4,307.4	1,898.4	4,307.4		
II. Discharge of Internal Debt (1 to 8)	-	227,916.3	227,916.3	208,518.5	-	208,518.5	208,518.5	203,118.4	-	203,118.4	203,118.4	-	226,914.6	-	226,914.6	-	226,914.6	
1. Market Loans	-	12,654.2	12,654.2	16,009.9	-	16,009.9	16,009.9	16,009.9	-	16,009.9	16,009.9	-	14,564.9	-	14,564.9	-	14,564.9	
2. Loans from LIC	-	1.9	1.9	0.3	-	0.3	0.3	0.3	-	0.3	0.3	-	0.3	-	0.3	-	0.3	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	4,356.7	4,356.7	4,356.7	-	4,356.7	4,356.7	4,356.7	-	3,971.6	3,971.6	-	4,061.6	-	4,061.6	-	4,061.6	
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. WMA from RBI	-	198,607.3	198,607.3	175,000.0	-	175,000.0	175,000.0	175,000.0	-	170,000.0	170,000.0	-	195,000.0	-	195,000.0	-	195,000.0	
7. Special Securities issued to NSSF	-	11,195.8	11,195.8	11,983.9	-	11,983.9	11,983.9	11,983.9	-	11,983.9	11,983.9	-	12,707.5	-	12,707.5	-	12,707.5	
8. Others	-	1,100.4	1,100.4	1,167.7	-	1,167.7	1,167.7	1,167.7	-	1,152.7	1,152.7	-	580.3	-	580.3	-	580.3	
of which: Land Compensation Bonds	-	637.3	637.3	637.3	-	637.3	637.3	637.3	-	637.3	637.3	-	-	-	-	-	-	
III. Repayment of Loans to the Centre (1 to 7)	-	2,830.8	2,830.8	2,464.9	-	2,464.9	2,464.9	3,246.4	-	3,246.4	3,246.4	-	3,280.0	-	3,280.0	-	3,280.0	
1. State Plan Schemes	-	2,782.3	2,782.3	2,419.3	-	2,419.3	2,419.3	3,199.2	-	3,199.2	3,199.2	-	3,233.9	-	3,233.9	-	3,233.9	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Non-Plan (i + ii)	-	48.5	48.5	45.6	-	45.6	45.6	47.2	-	47.2	47.2	-	46.1	-	46.1	-	46.1	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	48.5	48.5	45.6	-	45.6	45.6	47.2	-	47.2	47.2	-	46.1	-	46.1	-	46.1	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
IV. Loans and Advances by State Governments (1+2)	-	2,702.7	2,702.7	7,355.0	-	1,355.0	7,355.0	4,452.0	-	4,452.0	4,452.0	-	3,997.0	-	3,997.0	-	3,997.0	
1. Development Purposes (a + b)	-	2,217.3	2,217.3	6,000.0	-	4,000.0	6,000.0	4,000.0	-	4,000.0	4,000.0	-	3,500.0	-	3,500.0	-	3,500.0	
a) Social Services (1 to 7)	-	352.4	352.4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	-	352.4	352.4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
b) Economic Services (1 to 10)	-	1,864.9	1,864.9	6,000.0	-	4,000.0	6,000.0	4,000.0	-	4,000.0	4,000.0	-	3,500.0	-	3,500.0	-	3,500.0	
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	-	1,864.9	1,864.9	6,000.0	-	4,000.0	6,000.0	4,000.0	-	4,000.0	4,000.0	-	3,500.0	-	3,500.0	-	3,500.0	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislation (Contd.)
PUNJAB

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)												
a) Government Servants (other than Housing)	-	485.4	485.4	-	1,355.0	1,355.0	-	452.0	452.0	-	497.0	497.0
b) Miscellaneous	-	485.4	485.4	-	1,124.0	1,124.0	-	452.0	452.0	-	492.0	492.0
	-	231.0	231.0	-	231.0	231.0	-	-	-	-	5.0	5.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	19,480.2	19,480.2	-	22,839.7	22,839.7	-	20,410.0	20,410.0	-	19,590.0	19,590.0
1. State Provident Funds	-	19,245.4	19,245.4	-	17,478.8	17,478.8	-	20,170.0	20,170.0	-	19,350.0	19,350.0
2. Others	-	234.8	234.8	-	5,360.9	5,360.9	-	240.0	240.0	-	240.0	240.0
VIII. Reserve Funds (1 to 4)	-	189.7	189.7	-	13,338.1	13,338.1	-	11,933.9	11,933.9	-	12,419.9	12,419.9
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	189.7	189.7	-	13,338.1	13,338.1	-	11,933.9	11,933.9	-	12,419.9	12,419.9
IX. Deposits and Advances (1 to 4)	-	48,506.9	48,506.9	-	12,429.9	12,429.9	-	51,763.2	51,763.2	-	56,945.2	56,945.2
1. Civil Deposits	-	40,342.3	40,342.3	-	5,350.0	5,350.0	-	38,722.6	38,722.6	-	42,600.0	42,600.0
2. Deposits of Local Funds	-	4.7	4.7	-	2.0	2.0	-	0.2	0.2	-	0.2	0.2
3. Civil Advances	-	-3.5	-3.5	-	-3.2	-3.2	-	-	-	-	-	-
4. Others	-	8,163.3	8,163.3	-	7,081.0	7,081.0	-	13,040.4	13,040.4	-	14,345.0	14,345.0
X. Suspense and Miscellaneous (1 to 4)	-	383,868.1	383,868.1	-	374,469.1	374,469.1	-	1,470,813.6	1,470,813.6	-	1,544,000.2	1,544,000.2
1. Suspense	-	7,833.0	7,833.0	-	139,820.0	139,820.0	-	14,754.5	14,754.5	-	15,000.0	15,000.0
2. Cash Balance Investment Accounts	-	40,176.4	40,176.4	-	859.1	859.1	-	20,366.1	20,366.1	-	21,000.0	21,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	1,065,430.5	1,065,430.5	-	1,100,000.0	1,100,000.0
4. Others	-	335,858.7	335,858.7	-	233,789.9	233,789.9	-	370,262.5	370,262.5	-	408,000.2	408,000.2
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	872.7	872.7	-	725.2	725.2	-	1,032.9	1,032.9	-	1,150.2	1,150.2
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-75,906.4	-	-	-63,939.6	-	-	-75,610.4	-	-	-79,828.3
B. Surplus (+)/Deficit (-) on Capital Account	-	-	74,364.1	-	-	63,426.0	-	-	80,156.4	-	-	85,073.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-1,542.4	-	-	-513.6	-	-	4,546.0	-	-	5,245.5
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase (+)/Decrease (-) in Cash Balances			-9,951.8			-513.6			4,546.0			5,245.5
a) Opening Balance			-691.8			-732.5			-10,643.6			-6,097.6
b) Closing Balance			-10,643.6			-1,246.1			-6,097.6			-852.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			2,483.2			-			-			-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			5,926.2			-			-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
RAJASTHAN

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	167,329.9	2,538,842.9	2,706,172.7	220,786.5	3,035,146.0	3,255,932.5	635,581.5	2,676,174.9	3,311,756.4	344,750.1	2,563,116.2	2,927,866.4
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	167,329.9	50,305.2	217,635.1	220,786.5	48,298.9	269,085.4	635,581.5	48,400.3	683,981.8	344,750.1	47,334.5	392,084.7
I. Total Capital Outlay (1 + 2)	160,873.7	153.1	161,026.9	207,610.3	-7.5	207,602.9	233,468.4	10.4	233,478.8	234,080.2	127.6	234,207.8
1. Development (a + b)	155,588.3	101.3	155,689.6	201,310.0	85.0	201,395.0	228,271.2	85.0	228,356.2	226,059.1	73.9	226,133.0
(a) Social Services (1 to 9)	58,284.1	97.2	58,381.3	74,001.8	80.9	74,082.7	68,069.2	80.9	68,150.1	95,544.9	69.8	95,614.7
1. Education, Sports, Art and Culture	564.1	-	564.1	1,169.0	-	1,169.0	1,700.4	-	1,700.4	2,391.3	-	2,391.3
2. Medical and Public Health	4,843.2	-	4,843.2	10,686.9	-	10,686.9	7,335.1	-	7,335.1	12,617.8	-	12,617.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	44,848.0	97.2	44,945.2	46,611.6	80.9	46,692.5	45,132.1	80.9	45,213.0	54,352.5	69.8	54,422.3
5. Housing	64.9	-	64.9	100.1	-	100.1	75.0	-	75.0	157.6	-	157.6
6. Urban Development	5,198.3	-	5,198.3	8,245.0	-	8,245.0	8,105.5	-	8,105.5	17,675.7	-	17,675.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,940.3	-	1,940.3	2,719.9	-	2,719.9	3,061.5	-	3,061.5	3,329.1	-	3,329.1
8. Social Security and Welfare	338.4	-	338.4	739.6	-	739.6	176.1	-	176.1	641.1	-	641.1
9. Others *	486.9	-	486.9	3,729.6	-	3,729.6	2,483.4	-	2,483.4	4,379.7	-	4,379.7
(b) Economic Services (1 to 10)	97,304.2	4.1	97,308.3	127,308.3	4.1	127,312.4	160,202.0	4.1	160,206.1	130,514.2	4.1	130,518.3
1. Agriculture and Allied Activities (i to xi)	5,486.5	4.0	5,490.5	4,315.3	4.0	4,319.3	5,114.4	4.0	5,118.4	6,863.3	4.0	6,867.3
i) Crop Husbandry	2,991.0	4.0	2,995.0	2,431.5	4.0	2,435.5	2,530.5	4.0	2,534.5	5,341.2	4.0	5,345.2
ii) Soil and Water Conservation	2.8	-	2.8	12.8	-	12.8	4.1	-	4.1	2.7	-	2.7
iii) Animal Husbandry	169.6	-	169.6	198.5	-	198.5	141.8	-	141.8	77.6	-	77.6
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	13.7	-	13.7	18.0	-	18.0	20.1	-	20.1	13.8	-	13.8
vi) Forestry and Wild Life	2,165.6	-	2,165.6	1,544.0	-	1,544.0	2,164.0	-	2,164.0	1,142.9	-	1,142.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	143.8	-	143.8	110.5	-	110.5	253.9	-	253.9	285.1	-	285.1
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	4,556.5	-	4,556.5	5,063.5	-	5,063.5	5,063.5	-	5,063.5	5,565.3	-	5,565.3
3. Special Area Programmes of which: Hill Areas	2,620.8	-	2,620.8	3,286.5	-	3,286.5	2,989.0	-	2,989.0	3,079.0	-	3,079.0
4. Major and Medium Irrigation and Flood Control	12,706.1	-	12,706.1	15,985.1	-	15,985.1	13,863.5	-	13,863.5	21,679.9	-	21,679.9
5. Energy	42,442.1	-	42,442.1	58,391.3	-	58,391.3	94,663.8	-	94,663.8	42,450.3	-	42,450.3
6. Industry and Minerals (i to iv)	-308.3	-	-308.3	995.7	-	995.7	1,150.4	-	1,150.4	138.7	-	138.7
i) Village and Small Industries	0.7	-	0.7	374.0	-	374.0	374.0	-	374.0	24.0	-	24.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	81.7	-	81.7	193.3	-	193.3	179.9	-	179.9	95.0	-	95.0
iv) Others #	-390.7	-	-390.7	428.4	-	428.4	596.6	-	596.6	19.7	-	19.7
7. Transport (i + ii)	27,863.2	-	27,863.2	33,351.4	-	33,351.4	31,863.5	-	31,863.5	45,645.0	-	45,645.0
i) Roads and Bridges	27,063.2	-	27,063.2	30,351.4	-	30,351.4	31,363.5	-	31,363.5	42,645.0	-	42,645.0
ii) Others **	800.0	-	800.0	3,000.0	-	3,000.0	500.0	-	500.0	3,000.0	-	3,000.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Rajasthan (Contd.)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1																
9. Science, Technology and Environment	1.1	-	1.1	97.8	-	97.8	53.3	-	53.3	-	53.3	41.6	-	41.6	-	41.6
10. General Economic Services (i + ii)	1,934.2	0.1	1,934.3	5,821.7	0.1	5,821.8	5,440.6	0.1	5,440.7	0.1	5,440.7	5,051.1	0.1	5,051.1	0.1	5,051.3
i) Tourism	263.6	-	263.6	856.5	-	856.5	635.2	-	635.2	-	635.2	851.1	-	851.1	-	851.1
ii) Others @	1,670.6	0.1	1,670.7	4,965.2	0.1	4,965.3	4,805.3	0.1	4,805.5	0.1	4,805.5	4,200.0	0.1	4,200.1	0.1	4,200.1
2. Non-Development (General Services)	5,285.4	51.9	5,337.3	6,300.3	-92.5	6,207.8	5,197.2	-74.6	5,122.6	53.7	5,176.3	8,021.1	53.7	8,074.8	53.7	8,074.8
II. Discharge of Internal Debt (1 to 8)																
1. Market Loans	-	44,509.6	44,509.6	44,509.6	-	44,509.6	42,985.6	-	42,985.6	-	42,985.6	41,802.8	-	41,802.8	-	41,802.8
2. Loans from LIC	-	22,978.7	22,978.7	22,978.7	-	22,978.7	19,932.5	-	19,932.5	-	19,932.5	17,290.1	-	17,290.1	-	17,290.1
3. Loans from SBI and other Banks	-	52.6	52.6	52.6	-	52.6	47.5	-	47.5	-	47.5	45.1	-	45.1	-	45.1
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	8,166.1	8,166.1	8,166.1	-	8,166.1	9,469.7	-	9,469.7	-	9,469.7	11,158.3	-	11,158.3	-	11,158.3
6. WMA from RBI	-	427.7	427.7	427.7	-	427.7	436.5	-	436.5	-	436.5	490.7	-	490.7	-	490.7
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Others	-	12,437.1	12,437.1	12,437.1	-	12,437.1	12,509.2	-	12,509.2	-	12,509.2	12,710.4	-	12,710.4	-	12,710.4
of which: Land Compensation Bonds	-	447.3	447.3	447.3	-	447.3	590.1	-	590.1	-	590.1	108.2	-	108.2	-	108.2
III. Repayment of Loans to the Centre (1 to 7)																
1. State Plan Schemes	-	5,090.8	5,090.8	5,090.8	-	5,090.8	5,318.8	-	5,318.8	-	5,318.8	5,402.1	-	5,402.1	-	5,402.1
of which: Advance release of Plan Assistance for Natural Calamities	-	5,037.3	5,037.3	5,037.3	-	5,037.3	5,266.8	-	5,266.8	-	5,266.8	5,351.6	-	5,351.6	-	5,351.6
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	53.6	53.6	53.6	-	53.6	52.1	-	52.1	-	52.1	50.5	-	50.5	-	50.5
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	53.6	53.6	53.6	-	53.6	52.1	-	52.1	-	52.1	50.5	-	50.5	-	50.5
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)																
1. Development Purposes (a + b)	6,456.1	551.7	7,007.8	13,176.2	2.0	13,178.2	402,113.1	79.0	402,192.2	2.0	402,192.2	110,670.0	2.0	110,672.0	2.0	110,672.0
a) Social Services (1 to 7)	6,456.1	551.7	7,007.8	13,176.2	2.0	13,178.2	402,113.1	79.0	402,192.2	2.0	402,192.2	110,670.0	2.0	110,672.0	2.0	110,672.0
1. Education, Sports, Art and Culture	2,744.9	-	2,744.9	2,680.0	-	2,680.0	2,504.5	-	2,504.5	-	2,504.5	2,724.2	-	2,724.2	-	2,724.2
2. Medical and Public Health	50.0	-	50.0	50.0	-	50.0	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	2,694.9	-	2,694.9	2,680.0	-	2,680.0	2,504.5	-	2,504.5	-	2,504.5	2,724.2	-	2,724.2	-	2,724.2
b) Economic Services (1 to 10)	3,711.2	82.0	4,262.9	10,496.1	2.0	10,498.1	399,608.6	1.7	399,687.6	2.0	399,687.6	107,945.7	2.0	107,947.7	2.0	107,947.7
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	900.0	-	900.0	1,000.0	-	1,000.0	500.0	-	500.0	-	500.0	1,340.0	-	1,340.0	-	1,340.0
4. Co-operation	147.2	350.0	497.2	66.6	-	66.6	192.4	12.5	204.9	-	289.5	289.5	-	289.5	-	289.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	2,414.0	-	2,414.0	9,344.5	-	9,344.5	396,174.0	-	396,174.0	-	106,156.2	106,156.2	-	106,156.2	-	106,156.2

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
RAJASTHAN

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	-	-	-	-	85.0	-	85.0	85.0	-	-	85.0	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	250.0	119.7	369.7	-	-	-	-	-	2,657.2	-	2,722.0	-	160.0	-	160.0
2. Non-Development Purposes (a + b)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	3,000.0	3,000.0	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	41,000.9	41,000.9	-	-	42,844.3	42,844.3	42,844.3	-	44,781.0	44,781.0	44,781.0	47,110.2	47,110.2	47,110.2
1. State Provident Funds	-	21,705.3	21,705.3	-	-	21,720.3	21,720.3	21,720.3	-	23,847.5	23,847.5	23,847.5	24,619.5	24,619.5	24,619.5
2. Others	-	19,295.6	19,295.6	-	-	21,124.0	21,124.0	21,124.0	-	20,933.5	20,933.5	20,933.5	22,490.8	22,490.8	22,490.8
VIII. Reserve Funds (1 to 4)	-	22,368.7	22,368.7	-	-	40,502.4	40,502.4	40,502.4	-	56,594.9	56,594.9	56,594.9	46,312.9	46,312.9	46,312.9
1. Depreciation/Renewal Reserve Funds	-	154.3	154.3	-	-	300.0	300.0	300.0	-	130.0	130.0	130.0	50.0	50.0	50.0
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	22,214.3	22,214.3	-	-	40,202.4	40,202.4	40,202.4	-	56,464.9	56,464.9	56,464.9	46,262.9	46,262.9	46,262.9
IX. Deposits and Advances (1 to 4)	-	1,056,585.2	1,056,585.2	-	-	1,637,398.0	1,637,398.0	1,637,398.0	-	1,174,535.9	1,174,535.9	1,174,535.9	1,090,497.8	1,090,497.8	1,090,497.8
1. Civil Deposits	-	229,949.8	229,949.8	-	-	169,379.6	169,379.6	169,379.6	-	218,432.8	218,432.8	218,432.8	218,424.8	218,424.8	218,424.8
2. Deposits of Local Funds	-	690,970.6	690,970.6	-	-	1,325,701.1	1,325,701.1	1,325,701.1	-	7,086.6	7,086.6	7,086.6	7,086.6	7,086.6	7,086.6
3. Civil Advances	-	101.6	101.6	-	-	50.7	50.7	50.7	-	50.7	50.7	50.7	50.7	50.7	50.7
4. Others	-	135,563.2	135,563.2	-	-	142,266.5	142,266.5	142,266.5	-	948,965.8	948,965.8	948,965.8	864,935.7	864,935.7	864,935.7
X. Suspense and Miscellaneous (1 to 4)	-	1,257,702.3	1,257,702.3	-	-	1,156,712.1	1,156,712.1	1,156,712.1	-	1,242,982.4	1,242,982.4	1,242,982.4	1,242,982.5	1,242,982.5	1,242,982.5
1. Suspense	-	597.2	597.2	-	-	1,316.4	1,316.4	1,316.4	-	811.5	811.5	811.5	811.6	811.6	811.6
2. Cash Balance Investment Accounts	-	1,257,033.1	1,257,033.1	-	-	1,155,265.6	1,155,265.6	1,155,265.6	-	1,242,090.9	1,242,090.9	1,242,090.9	1,242,090.9	1,242,090.9	1,242,090.9
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	71.9	71.9	-	-	130.1	130.1	130.1	-	80.0	80.0	80.0	80.0	80.0	80.0
XI. Appropriation to Contingency Fund	-	3,000.0	3,000.0	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	104,880.6	104,880.6	-	-	109,390.4	109,390.4	109,390.4	-	108,880.2	108,880.2	108,880.2	108,880.2	108,880.2	108,880.2
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-32,150.6	-	-	-	5,568.2	5,568.2	-	-	-	-	-	-	-88,019.9
B. Surplus (+)/Deficit (-) on Capital Account	-	-	18,709.9	-	-	-	-5,127.7	-5,127.7	-	-	-	-	-	-	88,001.0
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-13,440.7	-	-	-	440.4	440.4	-	-	-	-	-	-	-19.0
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-13,440.7	-	-	-	440.4	440.4	-	-	-	-	-	-	-19.0
i. Increase (+)/Decrease (-) in Cash Balances	-	249.1	249.1	-	-	1,743.0	1,743.0	1,743.0	-	194.6	194.6	194.6	790.1	790.1	790.1
a) Opening Balance	-	63.5	63.5	-	-	1,160.7	1,160.7	1,160.7	-	312.0	312.0	312.0	506.6	506.6	506.6
b) Closing Balance	-	312.6	312.6	-	-	2,903.7	2,903.7	2,903.7	-	506.6	506.6	506.6	1,296.7	1,296.7	1,296.7
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-13,689.8	-	-	-	-1,302.6	-1,302.6	-	-	-	-	-	-	-809.1

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)

SIKKIM

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	5	PLAN	NON-PLAN	TOTAL	8	PLAN	NON-PLAN	TOTAL
1	9,997.1	77,121.3	87,118.4	4	10,496.3	72,779.2	83,275.5	7	11,011.0	72,970.6	83,981.7	10	8,486.8	78,270.4	86,757.2
TOTAL CAPITAL DISBURSEMENTS (I to XII)															
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	9,997.1	946.1	10,943.2		10,496.3	2,175.9	12,672.2		11,011.0	2,175.9	13,186.9		8,486.8	2,627.9	11,114.7
I. Total Capital Outlay (1 + 2)	9,997.1	-	9,997.1		10,496.3	-	10,496.3		10,911.4	-	10,911.4		8,486.8	-	8,486.8
1. Development (a + b)	8,711.9	-	8,711.9		9,172.5	-	9,172.5		9,431.4	-	9,431.4		7,740.8	-	7,740.8
(a) Social Services (1 to 9)	2,698.1	-	2,698.1		3,821.5	-	3,821.5		3,650.1	-	3,650.1		3,455.7	-	3,455.7
1. Education, Sports, Art and Culture	317.4	-	317.4		553.0	-	553.0		503.9	-	503.9		491.9	-	491.9
2. Medical and Public Health	613.3	-	613.3		1,209.7	-	1,209.7		799.7	-	799.7		617.5	-	617.5
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-
4. Water Supply and Sanitation	849.1	-	849.1		940.1	-	940.1		1,063.0	-	1,063.0		1,456.2	-	1,456.2
5. Housing	153.2	-	153.2		-	-	-		86.6	-	86.6		14.6	-	14.6
6. Urban Development	716.2	-	716.2		711.5	-	711.5		785.6	-	785.6		592.7	-	592.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	14.0	-	14.0		160.9	-	160.9		160.9	-	160.9		243.5	-	243.5
8. Social Security and Welfare	15.0	-	15.0		246.2	-	246.2		249.4	-	249.4		35.3	-	35.3
9. Others *	20.0	-	20.0		-	-	-		1.0	-	1.0		3.9	-	3.9
(b) Economic Services (1 to 10)	6,013.8	-	6,013.8		5,351.0	-	5,351.0		5,781.3	-	5,781.3		4,285.1	-	4,285.1
1. Agriculture and Allied Activities (i to xi)	116.1	-	116.1		145.6	-	145.6		148.6	-	148.6		287.3	-	287.3
i) Crop Husbandry	11.6	-	11.6		18.0	-	18.0		18.0	-	18.0		43.0	-	43.0
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-
iii) Animal Husbandry	14.6	-	14.6		39.7	-	39.7		39.7	-	39.7		114.7	-	114.7
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-
v) Fisheries	0.5	-	0.5		3.4	-	3.4		3.4	-	3.4		56.0	-	56.0
vi) Forestry and Wild Life	7.2	-	7.2		64.2	-	64.2		64.2	-	64.2		55.0	-	55.0
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	27.3	-	27.3		20.2	-	20.2		23.2	-	23.2		-	-	-
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-
x) Co-operation	55.0	-	55.0		-	-	-		-	-	-		10.0	-	10.0
xi) Others @	-	-	-		-	-	-		-	-	-		8.5	-	8.5
2. Rural Development	160.1	-	160.1		23.7	-	23.7		23.7	-	23.7		102.3	-	102.3
3. Special Area Programmes of which: Hill Areas	224.9	-	224.9		251.1	-	251.1		251.1	-	251.1		380.0	-	380.0
4. Major and Medium Irrigation and Flood Control	42.5	-	42.5		115.7	-	115.7		115.7	-	115.7		100.0	-	100.0
5. Energy	324.2	-	324.2		895.3	-	895.3		977.4	-	977.4		989.3	-	989.3
6. Industry and Minerals (i to iv)	70.6	-	70.6		0.2	-	0.2		6.2	-	6.2		9.5	-	9.5
i) Village and Small Industries	-	-	-		-	-	-		-	-	-		-	-	-
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-
iv) Others #	70.6	-	70.6		0.2	-	0.2		6.2	-	6.2		9.5	-	9.5
7. Transport (i + ii)	2,404.8	-	2,404.8		2,611.6	-	2,611.6		2,945.7	-	2,945.7		2,040.6	-	2,040.6
i) Roads and Bridges	2,384.8	-	2,384.8		2,611.6	-	2,611.6		2,945.7	-	2,945.7		2,036.1	-	2,036.1
ii) Others **	20.0	-	20.0		-	-	-		-	-	-		4.5	-	4.5
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
SIKKIM

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1																
9. Science, Technology and Environment	5.0	-	5.0	-	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	2,665.6	-	2,665.6	-	1,307.9	-	1,307.9	-	1,312.9	-	1,312.9	-	1,312.9	-	375.5	375.5
i) Tourism	2,665.6	-	2,665.6	-	1,307.9	-	1,307.9	-	1,312.9	-	1,312.9	-	1,312.9	-	351.0	351.0
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	24.5	24.5
2. Non-Development (General Services)	1,095.2	-	1,095.2	-	1,282.8	-	1,282.8	-	1,480.1	-	1,480.1	-	1,480.1	-	726.0	726.0
II. Discharge of Internal Debt (1 to 8)	-	773.6	773.6	-	-	1,896.2	1,896.2	-	1,896.2	1,896.2	1,896.2	-	2,371.3	2,371.3	-	2,371.3
1. Market Loans	-	224.2	224.2	-	-	1,190.2	1,190.2	-	1,190.2	1,190.2	1,190.2	-	1,697.6	1,697.6	-	1,697.6
2. Loans from LIC	-	82.6	82.6	-	-	95.7	95.7	-	95.7	95.7	95.7	-	102.2	102.2	-	102.2
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	326.6	326.6	-	-	466.7	466.7	-	466.7	466.7	466.7	-	460.7	460.7	-	460.7
6. WMA from RBI	-	7.5	7.5	-	-	7.5	7.5	-	7.5	7.5	7.5	-	8.0	8.0	-	8.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Others	-	58.9	58.9	-	-	66.9	66.9	-	66.9	66.9	66.9	-	81.2	81.2	-	81.2
of which: Land Compensation Bonds	-	73.8	73.8	-	-	69.3	69.3	-	69.3	69.3	69.3	-	21.5	21.5	-	21.5
of which: Land Compensation Bonds	-	47.8	47.8	-	-	47.8	47.8	-	47.8	47.8	47.8	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	96.7	96.7	-	-	104.1	104.1	-	104.1	104.1	104.1	-	101.1	101.1	-	101.1
1. State Plan Schemes	-	92.3	92.3	-	-	99.3	99.3	-	99.3	99.3	99.3	-	96.3	96.3	-	96.3
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	1.3	1.3	-	-	1.3	1.3	-	1.3	1.3	1.3	-	1.3	1.3	-	1.3
4. Non-Plan (i+ ii)	-	1.0	1.0	-	-	1.3	1.3	-	1.3	1.3	1.3	-	1.3	1.3	-	1.3
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	1.0	1.0	-	-	1.3	1.3	-	1.3	1.3	1.3	-	1.3	1.3	-	1.3
5. Ways and Means Advances from Centre	-	2.2	2.2	-	-	2.2	2.2	-	2.2	2.2	2.2	-	2.2	2.2	-	2.2
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	190.0	75.7	265.7	-	41.0	175.5	216.5	-	99.6	175.5	275.1	-	155.5	155.5	-	175.5
1. Development Purposes (a + b)	190.0	75.7	265.7	-	41.0	174.5	215.5	-	99.6	174.5	274.1	-	154.5	154.5	-	174.5
a) Social Services (1 to 7)	40.0	75.7	115.7	-	-	24.5	24.5	-	-	24.5	24.5	-	4.5	4.5	-	4.5
1. Education, Sports, Art and Culture	40.0	75.0	115.0	-	-	20.0	20.0	-	-	20.0	20.0	-	20.0	20.0	-	20.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	0.7	0.7	-	-	4.5	4.5	-	4.5	4.5	4.5	-	4.5	4.5	-	4.5
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	150.0	-	150.0	-	41.0	150.0	191.0	-	99.6	150.0	249.6	-	150.0	150.0	-	150.0
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	41.0	-	41.0	-	41.0	-	41.0	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Sikkim (Contd.)

SIKKIM

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	150.0	-	150.0	-	150.0	150.0	58.6	150.0	208.6	-	150.0	150.0
2. Non-Development Purposes (a + b)	-	-	-	-	-	-	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
b) Miscellaneous	-	-	-	-	1.0	1.0	-	1.0	1.0	-	1.0	1.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	2,409.6	2,409.6	-	2,251.9	2,251.9	-	2,251.9	2,251.9	-	3,354.0	3,354.0
1. State Provident Funds	-	2,387.9	2,387.9	-	2,230.2	2,230.2	-	2,230.2	2,230.2	-	3,330.0	3,330.0
2. Others	-	21.7	21.7	-	21.7	21.7	-	21.7	21.7	-	24.0	24.0
VIII. Reserve Funds (1 to 4)	-	1,438.2	1,438.2	-	1,340.0	1,340.0	-	1,531.4	1,531.4	-	1,310.0	1,310.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	395.2	395.2	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,043.0	1,043.0	-	1,220.0	1,220.0	-	1,411.4	1,411.4	-	1,190.0	1,190.0
IX. Deposits and Advances (1 to 4)	-	995.8	995.8	-	8,979.2	8,979.2	-	8,979.2	8,979.2	-	9,201.2	9,201.2
1. Civil Deposits	-	549.6	549.6	-	8,454.2	8,454.2	-	8,454.2	8,454.2	-	8,361.5	8,361.5
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	446.2	446.2	-	525.0	525.0	-	525.0	525.0	-	839.7	839.7
X. Suspense and Miscellaneous (1 to 4)	-	56,807.4	56,807.4	-	42,563.4	42,563.4	-	42,563.4	42,563.4	-	47,162.2	47,162.2
1. Suspense	-	-1.4	-1.4	-	12.6	12.6	-	12.6	12.6	-	0.6	0.6
2. Cash Balance Investment Accounts	-	26,700.0	26,700.0	-	16,400.0	16,400.0	-	16,400.0	16,400.0	-	16,400.0	16,400.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	30,108.9	30,108.9	-	26,150.9	26,150.9	-	26,150.9	26,150.9	-	30,761.6	30,761.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	14,524.2	14,524.2	-	15,468.8	15,468.8	-	15,468.8	15,468.8	-	14,615.1	14,615.1
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	7,310.0	-	-	5,434.0	-	-	5,409.3	-	-	2,605.1
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-5,236.6	-	-	-5,434.2	-	-	-5,654.0	-	-	-2,605.3
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	2,073.4	-	-	-0.2	-	-	-244.7	-	-	-0.2
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	2,073.4	-	-	-0.2	-	-	-244.7	-	-	-0.3
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-926.6	-	-	-0.2	-	-	-244.7	-	-	-0.3
a) Opening Balance	-	-	2,706.0	-	-	2,398.6	-	-	1,779.4	-	-	1,534.8
b) Closing Balance	-	-	1,779.4	-	-	2,398.4	-	-	1,534.8	-	-	1,534.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	3,000.0	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
TAMIL NADU

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
1	182,160.0	4,228,769.9	4,410,929.9	246,987.1	3,309,830.5	3,556,817.6	211,142.9	4,352,744.3	4,563,887.2	229,066.6	3,556,429.1	3,785,495.8				
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	182,160.0	103,667.5	285,827.5	246,987.1	103,425.3	350,412.3	211,142.9	90,404.3	301,547.2	229,066.6	109,151.6	338,218.2				
I. Total Capital Outlay (1 + 2)	172,722.0	5,307.8	178,029.8	238,721.6	4,406.0	243,127.6	202,627.4	5,023.2	207,650.6	219,613.5	4,074.9	223,688.5				
1. Development (a + b)	167,278.3	115.4	167,393.7	212,890.8	32.9	212,923.7	187,579.6	32.6	187,612.2	195,968.5	83.4	196,051.9				
(a) Social Services (1 to 9)	42,221.9	117.3	42,339.2	62,975.4	20.8	62,986.2	58,154.4	20.2	58,174.6	71,949.0	38.0	71,987.0				
1. Education, Sports, Art and Culture	5,881.4	101.2	5,982.5	6,525.1	1.4	6,526.4	10,646.1	1.3	10,647.5	10,354.5	-	10,354.5				
2. Medical and Public Health	3,222.8	-	3,222.8	2,270.0	-	2,270.0	2,496.1	-	2,496.1	3,322.9	-	3,322.9				
3. Family Welfare	2,459.1	-	2,459.1	1,203.2	-	1,203.2	2,231.5	-	2,231.5	1,145.1	-	1,145.1				
4. Water Supply and Sanitation	14,087.2	-	14,087.2	16,186.7	-	16,186.7	11,963.5	-	11,963.5	14,971.5	-	14,971.5				
5. Housing	1,424.5	15.5	1,439.9	2,611.4	13.3	2,624.7	3,562.2	3.0	3,565.2	2,382.6	8.5	2,391.1				
6. Urban Development	11,727.2	-	11,727.2	30,701.4	-	30,701.4	24,258.7	-	24,258.7	35,706.4	-	35,706.4				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,628.3	-	1,628.3	2,891.4	-	2,891.4	2,297.3	-	2,297.3	3,699.4	-	3,699.4				
8. Social Security and Welfare	189.0	-	189.0	215.0	-	215.0	91.6	-	91.6	161.8	-	161.8				
9. Others *	1,602.6	0.7	1,603.3	371.2	6.1	377.3	607.3	15.9	623.2	204.9	29.4	234.3				
(b) Economic Services (1 to 10)	125,056.4	-1.9	125,054.5	149,915.4	12.1	149,927.5	129,425.2	12.4	129,437.6	124,019.5	45.4	124,064.9				
1. Agriculture and Allied Activities (i to xi)	8,447.3	-52.0	8,395.3	15,532.9	-50.0	15,485.9	11,830.4	-50.0	11,780.4	14,983.0	-50.0	14,933.0				
i) Crop Husbandry	94.1	-	94.1	1,545.6	-	1,545.6	1,058.5	-	1,058.5	955.0	-	955.0				
ii) Soil and Water Conservation	388.4	-	388.4	334.1	-	334.1	163.7	-	163.7	229.5	-	229.5				
iii) Animal Husbandry	814.9	-	814.9	599.8	-	599.8	957.9	-	957.9	1,024.4	-	1,024.4				
iv) Dairy Development	216.7	-	216.7	586.5	-	586.5	576.5	-	576.5	680.0	-	680.0				
v) Fisheries	1,741.3	-	1,741.3	2,927.5	-	2,927.5	2,749.7	-	2,749.7	3,142.2	-	3,142.2				
vi) Forestry and Wild Life	1,864.0	-	1,864.0	1,657.6	-	1,657.6	1,580.3	-	1,580.3	1,157.1	-	1,157.1				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	1,347.3	-	1,347.3	5,375.6	-	5,375.6	3,020.7	-	3,020.7	4,939.2	-	4,939.2				
ix) Agricultural Research and Education	38.1	-	38.1	38.5	-	38.5	38.5	-	38.5	39.0	-	39.0				
x) Co-operation	1,151.0	-52.0	1,099.0	1,467.7	-50.0	1,417.7	867.7	-50.0	817.7	1,145.0	-50.0	1,095.0				
xi) Others @	791.6	-	791.6	1,000.0	-	1,000.0	816.9	-	816.9	1,671.5	-	1,671.5				
2. Rural Development	10,467.2	-	10,467.2	19,202.2	-	19,202.2	13,687.8	-	13,687.8	9,600.0	-	9,600.0				
3. Special Area Programmes of which: Hill Areas	324.7	-	324.7	899.8	-	899.8	834.7	-	834.7	828.1	-	828.1				
4. Major and Medium Irrigation and Flood Control	324.7	-	324.7	899.8	-	899.8	834.7	-	834.7	828.1	-	828.1				
5. Energy	12,396.3	-	12,396.3	17,629.4	-	17,629.4	10,763.6	-	10,763.6	16,185.5	-	16,185.5				
6. Industry and Minerals (i to iv)	43,003.2	-	43,003.2	20,000.0	-	20,000.0	32,565.2	-	32,565.2	5,650.0	-	5,650.0				
i) Village and Small Industries	614.0	-	614.0	748.5	-	748.5	549.6	-	549.6	1,000.5	-	1,000.5				
ii) Iron and Steel Industries	76.1	-	76.1	500.0	-	500.0	300.1	-	300.1	510.0	-	510.0				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	133.4	-	133.4	248.5	-	248.5	248.5	-	248.5	490.5	-	490.5				
7. Transport (i + ii)	48,214.7	50.1	48,264.9	72,844.2	62.0	72,906.1	57,470.8	62.3	57,533.2	74,075.9	95.3	74,171.2				
i) Roads and Bridges	44,187.5	50.1	44,237.7	69,037.2	62.0	69,099.2	55,108.9	62.3	55,171.2	70,575.4	62.3	70,637.6				
ii) Others **	4,027.2	-	4,027.2	3,807.0	-	3,807.0	2,362.0	-	2,362.0	3,500.5	-	3,533.6				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
TAMIL NADU

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	817.5	-	817.5	500.0	-	500.0	273.0	-	273.0	150.0	-	150.0
10. General Economic Services (i + ii)	771.4	-	771.4	2,558.5	0.1	2,558.6	1,449.9	0.1	1,449.9	1,546.4	0.1	1,546.5
i) Tourism	-31.1	-	-31.1	1,550.0	-	1,550.0	460.2	-	460.2	550.0	-	550.0
ii) Others @	802.5	-	802.5	1,008.5	0.1	1,008.6	989.7	0.1	989.7	996.4	0.1	996.5
5,443.7			10,636.1	25,830.8	4,373.1	30,203.9	15,047.8	4,990.6	20,038.4	23,645.0	3,991.5	27,636.6
II. Discharge of Internal Debt (1 to 8)			57,329.5			66,517.2			57,418.7			72,155.6
1. Market Loans	-	24,061.2	24,061.2	-	21,519.9	21,519.9	-	21,519.0	21,531.0	-	22,573.3	22,573.3
2. Loans from LIC	-	713.8	713.8	-	693.4	693.4	-	693.4	693.4	-	680.6	680.6
3. Loans from SBI and other Banks	-	268.8	268.8	-	289.7	289.7	-	289.7	289.7	-	312.1	312.1
4. Loans from NABARD	-	8,885.2	8,885.2	-	9,720.5	9,720.5	-	9,720.5	9,720.5	-	10,854.1	10,854.1
5. Loans from National Co-operative Development Corporation	-	362.5	362.5	-	406.2	406.2	-	492.8	492.8	-	495.6	495.6
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	12,541.7	12,541.7	-	13,489.1	13,489.1	-	14,332.8	14,332.8	-	16,985.8	16,985.8
8. Others	-	10,496.2	10,496.2	-	20,398.6	20,398.6	-	10,358.7	10,358.7	-	20,253.9	20,253.9
of which: Land Compensation Bonds	-	10,000.0	10,000.0	-	20,000.0	20,000.0	-	10,000.0	10,000.0	-	20,000.0	20,000.0
7,547.5			7,547.5			9,048.0			8,799.6			9,760.3
III. Repayment of Loans to the Centre (1 to 7)			7,491.6			8,967.5			8,744.3			9,705.6
1. State Plan Schemes	-	7,491.6	7,491.6	-	8,967.5	8,967.5	-	8,744.3	8,744.3	-	9,705.6	9,705.6
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	55.9	55.9	-	80.5	80.5	-	80.5	80.5	-	54.7	54.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	55.9	55.9	-	80.5	80.5	-	80.5	80.5	-	54.7	54.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
9,438.1			43,189.5	8,265.5	23,743.6	32,009.1	8,515.5	19,452.5	27,968.0	9,453.1	23,473.0	32,926.1
9,435.4			42,183.1	8,257.5	22,687.1	30,944.6	8,507.5	18,362.3	26,869.8	9,445.1	22,382.7	31,827.8
9,119.1			12,566.6	6,637.2	2,600.6	9,237.8	6,087.2	2,839.0	8,926.2	7,604.0	2,151.9	9,755.9
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)												
a) Social Services (1 to 7)												
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	226.7	633.7	-	172.9	172.9	-	172.9	172.9	-	144.4	246.4
4. Water Supply and Sanitation	407.0	400.0	400.0	-	2,427.8	2,427.8	-	1,695.7	1,695.7	-	2,007.6	2,007.6
5. Housing	-	2,820.9	8,712.1	-	6,637.2	6,637.2	-	6,087.2	6,087.2	-	7,502.0	7,502.0
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	8,712.1	-	8,712.1	6,637.2	-	21,706.7	6,087.2	15,523.3	17,943.6	1,841.1	20,230.8	22,071.9
b) Economic Services (1 to 10)	316.3	29,310.2	29,626.5	1,620.3	20,086.4	21,706.7	2,420.3	1,500.0	1,500.0	-	1,500.0	1,500.0
1. Crop Husbandry	-	-	-	-	1,500.0	1,500.0	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	316.3	1,137.9	1,454.2	121.8	-	121.8	121.8	839.8	961.6	121.8	100.0	221.8
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	20,734.7	20,734.7	-	14,720.0	14,720.0	-	8,681.0	8,681.0	-	14,830.0	14,830.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
TAMIL NADU

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1															
7. Village and Small Industries	-	254.5	254.5		-	300.0	300.0		-	-	-	-	-	371.6	371.6
8. Other Industries and Minerals	-	1.3	1.3		-	-	-		-	1.3	-	1.3	-	-	-
9. Rural Development	-	-	-		-	-	-		-	-	-	-	-	-	-
10. Others	-	7,181.8	7,181.8		1,498.5	3,566.4	5,064.9		2,298.5	4,501.2	1,719.3	6,799.7	3,429.2	5,148.5	5,148.5
2. Non-Development Purposes (a + b)	2.7	993.7	996.4		8.0	1,056.6	1,064.6		8.0	1,090.2	8.0	1,098.2	1,090.3	1,098.3	1,098.3
a) Government Servants (other than Housing)	-	993.7	993.7		-	1,056.5	1,056.5		-	1,090.1	-	1,090.1	-	1,090.2	1,090.2
b) Miscellaneous	2.7	-	2.7		8.0	-	8.0		8.0	-	8.0	-	-	8.0	8.0
V. Inter-State Settlement	-	-	-		-	-	-		-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-		-	-	-		-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	55,030.8	55,030.8		-	55,807.9	55,807.9		-	57,924.2	-	57,924.2	-	60,230.3	60,230.3
1. State Provident Funds	-	54,058.0	54,058.0		-	54,855.0	54,855.0		-	56,850.5	-	56,850.5	-	59,292.6	59,292.6
2. Others	-	972.7	972.7		-	952.9	952.9		-	1,073.7	-	1,073.7	-	937.7	937.7
VIII. Reserve Funds (1 to 4)	-	35,590.4	35,590.4		-	27,276.6	27,276.6		-	48,284.1	-	48,284.1	-	35,557.0	35,557.0
1. Depreciation/Renewal Reserve Funds	-	1.0	1.0		-	-	-		-	7.6	-	7.6	-	7.6	7.6
2. Sinking Funds	-	6,305.3	6,305.3		-	3,545.9	3,545.9		-	3,540.0	-	3,540.0	-	5,856.0	5,856.0
3. Famine Relief Fund	-	-	-		-	-	-		-	-	-	-	-	-	-
4. Others	-	29,284.2	29,284.2		-	23,730.7	23,730.7		-	44,736.5	-	44,736.5	-	29,693.4	29,693.4
IX. Deposits and Advances (1 to 4)	-	531,449.9	531,449.9		-	809,957.2	809,957.2		-	659,923.6	-	659,923.6	-	781,850.2	781,850.2
1. Civil Deposits	-	256,191.8	256,191.8		-	276,643.3	276,643.3		-	233,676.5	-	233,676.5	-	232,651.9	232,651.9
2. Deposits of Local Funds	-	24,410.6	24,410.6		-	27,988.6	27,988.6		-	25,389.0	-	25,389.0	-	25,654.5	25,654.5
3. Civil Advances	-	955.1	955.1		-	1,029.9	1,029.9		-	952.4	-	952.4	-	952.9	952.9
4. Others	-	249,892.4	249,892.4		-	504,295.4	504,295.4		-	399,905.7	-	399,905.7	-	522,590.9	522,590.9
X. Suspense and Miscellaneous (1 to 4)	-	3,445,205.0	3,445,205.0		-	2,261,463.4	2,261,463.4		-	3,435,986.7	-	3,435,986.7	-	2,508,560.6	2,508,560.6
1. Suspense	-	67,665.2	67,665.2		-	-52,007.2	-52,007.2		-	-65,718.8	-	-65,718.8	-	-55,716.8	-55,716.8
2. Cash Balance Investment Accounts	-	2,281,010.1	2,281,010.1		-	1,200,000.0	1,200,000.0		-	2,369,271.7	-	2,369,271.7	-	1,446,000.0	1,446,000.0
3. Deposits with RBI	-	-	-		-	-	-		-	-	-	-	-	-	-
4. Others	-	1,096,529.7	1,096,529.7		-	1,113,470.6	1,113,470.6		-	1,132,433.8	-	1,132,433.8	-	1,118,277.4	1,118,277.4
XI. Appropriation to Contingency Fund	-	-	-		-	-	-		-	-	-	-	-	-	-
XII. Remittances	-	57,557.5	57,557.5		-	51,610.5	51,610.5		-	59,931.7	-	59,931.7	-	60,767.3	60,767.3
A. Surplus (+)/Deficit (-) on Revenue Account			-64,075.6				-46,160.2					-94,811.4			-158,544.7
B. Surplus (+)/Deficit (-) on Capital Account			45,476.5				25,554.0					70,963.7			141,340.1
C. Overall Surplus (+)/Deficit (-) (A+B)			-18,599.1				-20,606.3					-23,847.7			-17,204.5
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-18,599.2				-20,606.4					-23,847.6			-17,204.5
i. Increase (+)/Decrease (-) in Cash Balances			2,239.6				396.4					-598.3			109.8
a) Opening Balance			-2,624.6				-1,746.2					-385.0			-983.3
b) Closing Balance			-385.0				-1,349.8					-983.3			-873.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-20,838.8				-21,002.8					-23,249.3			-17,314.3
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-				-					-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
TELANGANA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	95,856.8	1,454,675.5	1,550,532.3	4	180,796.1	373,668.0	554,464.1	7	167,889.8	379,780.6	547,670.4	10	297,896.1	351,585.9	649,482.0
TOTAL CAPITAL DISBURSEMENTS (1 to XII)															
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	95,856.8	19,973.5	115,830.3		180,796.1	33,793.7	214,589.8		167,889.8	33,906.3	201,796.1		297,896.1	33,198.8	331,095.0
I. Total Capital Outlay (1 + 2)	83,729.4	-	83,729.4		159,825.1	-	159,825.1		158,463.2	-	158,463.2		293,131.1	-	293,131.1
1. Development (a + b)	79,672.1	-	79,672.1		153,982.5	-	153,982.5		155,227.7	-	155,227.7		277,727.2	-	277,727.2
(a) Social Services (1 to 9)	9,045.6	-	9,045.6		19,818.7	-	19,818.7		31,696.3	-	31,696.3		28,633.9	-	28,633.9
1. Education, Sports, Art and Culture	1,891.1	-	1,891.1		3,455.0	-	3,455.0		1,968.5	-	1,968.5		2,782.3	-	2,782.3
2. Medical and Public Health	807.2	-	807.2		6,780.0	-	6,780.0		4,059.5	-	4,059.5		3,158.2	-	3,158.2
3. Family Welfare	-	-	-		1.8	-	1.8		-	-	-		34.0	-	34.0
4. Water Supply and Sanitation	1,763.8	-	1,763.8		452.7	-	452.7		14,907.7	-	14,907.7		2,147.3	-	2,147.3
5. Housing	141.0	-	141.0		1,223.9	-	1,223.9		962.9	-	962.9		1,800.0	-	1,800.0
6. Urban Development	-	-	-		-	-	-		-	-	-		-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,177.2	-	4,177.2		6,951.0	-	6,951.0		8,853.4	-	8,853.4		17,612.8	-	17,612.8
8. Social Security and Welfare	247.5	-	247.5		942.4	-	942.4		932.4	-	932.4		939.3	-	939.3
9. Others *	17.9	-	17.9		11.8	-	11.8		11.8	-	11.8		160.0	-	160.0
(b) Economic Services (1 to 10)	70,626.5	-	70,626.5		134,163.8	-	134,163.8		123,531.4	-	123,531.4		249,093.2	-	249,093.2
1. Agriculture and Allied Activities (i to xi)	352.3	-	352.3		5,182.6	-	5,182.6		5,131.4	-	5,131.4		2,583.7	-	2,583.7
i) Crop Husbandry	50.4	-	50.4		52.0	-	52.0		-	-	-		-	-	-
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-
iii) Animal Husbandry	301.9	-	301.9		1,102.5	-	1,102.5		1,103.2	-	1,103.2		569.6	-	569.6
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-
v) Fisheries	-	-	-		-	-	-		-	-	-		-	-	-
vi) Forestry and Wild Life	-	-	-		-	-	-		-	-	-		-	-	-
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-
viii) Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-
x) Co-operation	-	-	-		-	-	-		-	-	-		-	-	-
xi) Others @	-	-	-		4,028.2	-	4,028.2		4,028.2	-	4,028.2		2,014.1	-	2,014.1
2. Rural Development	512.5	-	512.5		-	-	-		-	-	-		-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		-	-	-
4. Major and Medium Irrigation and Flood Control	51,942.8	-	51,942.8		69,989.9	-	69,989.9		83,592.2	-	83,592.2		183,868.5	-	183,868.5
5. Energy	3,477.7	-	3,477.7		10,064.1	-	10,064.1		5,741.1	-	5,741.1		13.0	-	13.0
6. Industry and Minerals (i to iv)	93.1	-	93.1		65.3	-	65.3		58.3	-	58.3		63.9	-	63.9
i) Village and Small Industries	76.8	-	76.8		-	-	-		-	-	-		-	-	-
ii) Iron and Steel Industries	-	-	-		37.5	-	37.5		37.5	-	37.5		37.5	-	37.5
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-
iv) Others #	16.3	-	16.3		27.8	-	27.8		20.8	-	20.8		26.4	-	26.4
7. Transport (i + ii)	11,446.5	-	11,446.5		42,861.9	-	42,861.9		23,008.4	-	23,008.4		30,318.7	-	30,318.7
i) Roads and Bridges	11,445.5	-	11,445.5		42,801.9	-	42,801.9		22,974.2	-	22,974.2		30,298.7	-	30,298.7
ii) Others **	1.0	-	1.0		60.0	-	60.0		34.2	-	34.2		20.0	-	20.0
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
TELANGANA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	2,801.6		2,801.6	6,000.0		6,000.0	6,000.0		6,000.0		6,000.0	
i) Tourism	48.8		48.8									
ii) Others @@	2,752.8		2,752.8	6,000.0		6,000.0	6,000.0		6,000.0		6,000.0	
2. Non-Development (General Services)	4,057.2		4,057.2	5,842.6		5,842.6	3,235.6		3,235.6		3,235.6	
II. Discharge of Internal Debt (1 to 8)		17,272.9	17,272.9		32,673.2	32,673.2		33,180.9		27,509.7		27,509.7
1. Market Loans		5,878.4	5,878.4		11,182.9	11,182.9		11,182.9		14,522.7		14,522.7
2. Loans from LIC		14.9	14.9		171.7	171.7		171.7		150.0		150.0
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		3,926.8	3,926.8		5,000.0	5,000.0		5,507.7		5,000.0		5,000.0
6. WMA from RBI		180.5	180.5		206.0	206.0		206.0		205.0		205.0
7. Special Securities issued to NSSF		4,496.1	4,496.1		6,300.0	6,300.0		6,300.0		1,000.0		1,000.0
8. Others		2,776.2	2,776.2		6,500.0	6,500.0		6,500.0		4,811.9		4,811.9
of which: Land Compensation Bonds		1,015.4	1,015.4		3,312.6	3,312.6		3,312.6		1,820.1		1,820.1
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes					4,470.4	4,470.4		4,470.4		3,983.1		3,983.1
of which: Advance release of Plan Assistance for Natural Calamities					4,444.6	4,444.6		4,444.6		3,957.1		3,957.1
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)					25.8	25.8		25.8		26.0		26.0
i) Relief for Natural Calamities												
ii) Others					25.8	25.8		25.8		26.0		26.0
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)												
1. Development Purposes (a + b)	12,127.4	2,700.6	14,828.0	20,971.0	2,950.1	23,921.0	9,426.6	2,555.0	11,981.5	4,765.0	2,706.1	7,471.1
a) Social Services (1 to 7)	12,127.4	2,439.9	14,567.3	20,971.0	2,219.8	23,190.8	9,426.6	1,818.7	11,245.3	4,765.0	1,969.8	6,734.8
1. Education, Sports, Art and Culture	65.7		65.7		1,351.6	18,704.8	6,495.8	950.5	7,446.4	2,350.0	1,101.6	3,451.6
2. Medical and Public Health		137.5	137.5		275.1	275.1					275.1	275.1
3. Family Welfare	3,441.7		3,441.7	7,188.3		7,188.3	185.8		185.8			
4. Water Supply and Sanitation	39.8	453.1	492.9	97.6	526.0	623.6	97.5	400.0	497.5		276.0	276.0
5. Housing		89.3	89.3		550.5	550.5		550.5	550.5		550.5	550.5
6. Government Servants (Housing)	7,625.6		7,625.6	10,067.3		10,067.3	6,212.5		6,212.5	2,350.0		2,350.0
7. Others	954.7	1,759.9	2,714.6	3,617.7	868.2	4,485.9	2,930.7	868.2	3,798.9	2,415.0	868.2	3,283.2
b) Economic Services (1 to 10)												
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												
6. Power Projects				1,900.0		1,900.0	1,900.0		1,900.0			1,900.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
TELANGANA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	954.7	1,759.9	2,714.6	1,717.7	868.2	2,585.9	1,030.7	868.2	1,898.9	515.0	868.2	1,383.2
2. Non-Development Purposes (a + b)	-	260.7	260.7	-	730.3	730.3	-	736.3	736.3	-	736.3	736.3
a) Government Servants (other than Housing)	-	260.7	260.7	-	730.3	730.3	-	736.3	736.3	-	736.3	736.3
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	10,511.9	10,511.9	-	17,000.0	17,000.0	-	17,000.0	17,000.0	-	18,468.3	18,468.3
1. State Provident Funds	-	9,305.7	9,305.7	-	13,317.1	13,317.1	-	13,317.1	13,317.1	-	14,648.8	14,648.8
2. Others	-	1,206.2	1,206.2	-	3,682.9	3,682.9	-	3,682.9	3,682.9	-	3,819.5	3,819.5
VIII. Reserve Funds (1 to 4)	-	10,277.0	10,277.0	-	14,805.0	14,805.0	-	14,805.0	14,805.0	-	11,803.7	11,803.7
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	5,888.7	5,888.7	-	7,460.7	7,460.7	-	7,460.7	7,460.7	-	7,265.4	7,265.4
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,688.3	4,688.3	-	7,344.3	7,344.3	-	7,344.3	7,344.3	-	4,538.3	4,538.3
IX. Deposits and Advances (1 to 4)	-	214,564.6	214,564.6	-	301,769.2	301,769.2	-	307,769.2	307,769.2	-	287,115.1	287,115.1
1. Civil Deposits	-	115,745.2	115,745.2	-	156,546.0	156,546.0	-	162,546.0	162,546.0	-	152,428.7	152,428.7
2. Deposits of Local Funds	-	58,577.1	58,577.1	-	63,006.6	63,006.6	-	63,006.6	63,006.6	-	76,153.7	76,153.7
3. Civil Advances	-	892.6	892.6	-	801.4	801.4	-	801.4	801.4	-	1,160.3	1,160.3
4. Others	-	39,349.7	39,349.7	-	81,415.4	81,415.4	-	81,415.4	81,415.4	-	57,372.5	57,372.5
X. Suspense and Miscellaneous (1 to 4)	-	1,098,625.7	1,098,625.7	-	-	-	-	-	-	-	-	-
1. Suspense	-	6,970.0	6,970.0	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	928,372.8	928,372.8	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	163,282.9	163,282.9	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	500.0	500.0	-	-	-	-	-	-	-	-	-
XII. Remittances	-	100,222.9	100,222.9	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	3,686.6	3,686.6	-	-	5,313.0	-	-	605.4	-	-	37,183.7
B. Surplus (+)/Deficit (-) on Capital Account	-	-8,711.7	-8,711.7	-	-	-5,344.2	-	-	399.1	-	-	-37,049.4
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-5,025.2	-5,025.2	-	-	-31.2	-	-	1,004.6	-	-	134.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-5,025.2	-5,025.2	-	-	-31.2	-	-	1,004.6	-	-	134.4
i. Increase (+)/Decrease (-) in Cash Balances	-	1,668.3	1,668.3	-	-	-31.2	-	-	1,004.6	-	-	134.4
a) Opening Balance	-	-554.7	-554.7	-	-	55.2	-	-	1,113.6	-	-	2,118.1
b) Closing Balance	-	1,113.6	1,113.6	-	-	24.0	-	-	2,118.1	-	-	2,252.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-6,693.4	-6,693.4	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
TRIPURA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	28,368.5	421,150.3	449,518.7	53,259.7	474,511.2	527,770.9	38,397.0	827,622.4	866,019.4	40,972.2	535,039.3	576,011.5
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)												
I. Total Capital Outlay (1 + 2)	28,368.5	3,111.7	31,480.2	53,259.7	4,974.0	58,233.7	38,397.0	6,055.0	44,452.1	40,972.2	6,220.7	47,192.9
1. Development (a + b)	28,214.1	108.8	28,322.9	53,059.7	129.4	53,189.0	38,190.1	1,496.8	39,686.9	40,758.9	143.8	40,902.7
(a) Social Services (1 to 9)	24,930.9	45.8	24,976.6	40,422.4	5.0	40,427.4	35,223.1	1,412.8	36,636.0	38,411.3	10.0	38,421.3
1. Education, Sports, Art and Culture	8,381.6	-	8,381.6	12,138.5	-	12,138.5	9,751.5	1,408.8	11,160.4	12,765.1	-	12,765.1
2. Medical and Public Health	1,378.1	-	1,378.1	1,709.3	-	1,709.3	1,921.9	-	1,921.9	1,992.4	-	1,992.4
3. Family Welfare	1,028.1	-	1,028.1	1,957.4	-	1,957.4	1,808.6	-	1,808.6	894.9	-	894.9
4. Water Supply and Sanitation	1,987.3	-	1,987.3	2,124.2	-	2,124.2	2,006.0	-	2,006.0	2,659.7	-	2,659.7
5. Housing	1,520.7	-	1,520.7	1,645.3	-	1,645.3	1,179.6	-	1,179.6	2,222.0	-	2,222.0
6. Urban Development	1,267.1	-	1,267.1	3,023.7	-	3,023.7	1,573.7	-	1,573.7	2,329.5	-	2,329.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	993.5	-	993.5	1,605.6	-	1,605.6	1,127.1	-	1,127.1	2,628.3	-	2,628.3
8. Social Security and Welfare	113.8	-	113.8	-	-	-	4.8	-	4.8	-	-	-
9. Others *	92.9	-	92.9	73.0	-	73.0	129.9	-	129.9	38.3	-	38.3
(b) Economic Services (1 to 10)	16,549.3	45.8	16,595.1	28,283.9	5.0	28,288.9	25,471.6	4.0	25,475.6	25,646.2	10.0	25,656.2
1. Agriculture and Allied Activities (i to xi)	816.5	18.3	834.8	1,690.7	-	1,690.7	1,620.1	-	1,620.1	1,677.4	-	1,677.4
i) Crop Husbandry	168.3	18.3	186.6	493.1	-	493.1	387.0	-	387.0	545.5	-	545.5
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	34.9	-	34.9	73.8	-	73.8	214.4	-	214.4	114.5	-	114.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	22.0	-	22.0	30.1	-	30.1	54.4	-	54.4	56.5	-	56.5
vi) Forestry and Wild Life	400.0	-	400.0	650.0	-	650.0	500.0	-	500.0	500.0	-	500.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	42.0	-	42.0	112.6	-	112.6	194.6	-	194.6	244.9	-	244.9
ix) Agricultural Research and Education	7.6	-	7.6	49.0	-	49.0	12.0	-	12.0	10.0	-	10.0
x) Co-operation	65.0	-	65.0	62.0	-	62.0	45.0	-	45.0	55.0	-	55.0
xi) Others @	76.6	-	76.6	220.2	-	220.2	212.8	-	212.8	151.0	-	151.0
2. Rural Development	7,687.7	-	7,687.7	14,308.4	-	14,308.4	14,177.6	-	14,177.6	16,860.8	-	16,860.8
3. Special Area Programmes of which: Hill Areas	855.0	-	855.0	557.1	-	557.1	249.5	-	249.5	507.9	-	507.9
4. Major and Medium Irrigation and Flood Control	322.0	-	322.0	2,455.9	-	2,455.9	472.7	-	472.7	341.9	-	341.9
5. Energy	457.0	-	457.0	1,712.0	-	1,712.0	769.6	-	769.6	273.1	-	273.1
6. Industry and Minerals (i to iv)	344.0	-	344.0	294.3	-	294.3	350.1	-	350.1	265.0	-	265.0
i) Village and Small Industries	8.0	-	8.0	4.0	-	4.0	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	336.0	-	336.0	290.3	-	290.3	350.1	-	350.1	265.0	-	265.0
7. Transport (i + ii)	5,649.0	22.5	5,671.5	6,716.2	-	6,716.2	7,319.1	-	7,319.1	5,382.8	-	5,382.8
i) Roads and Bridges	5,443.1	-	5,443.1	6,597.4	-	6,597.4	7,012.1	-	7,012.1	5,166.6	-	5,166.6
ii) Others **	205.9	22.5	228.4	118.9	-	118.9	307.0	-	307.0	216.2	-	216.2
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
TRIPURA

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)								
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	5	6	7	PLAN	NON-PLAN	TOTAL	8	9	10	PLAN	NON-PLAN	TOTAL
1																			
	46.2	-	46.2		112.4	-	112.4							203.2	-	203.2			
9. Science, Technology and Environment	371.8	5.0	376.8		436.8	5.0	441.8							309.7	4.0	313.7		10.0	345.1
10. General Economic Services (i + ii)	37.8	-	37.8		100.1	-	100.1							43.4	-	43.4		-	89.7
i) Tourism	334.0	5.0	339.0		336.7	5.0	341.7							266.3	4.0	270.3		10.0	255.4
ii) Others @	3,283.3	63.0	3,346.3		12,637.3	124.4	12,761.6							2,967.0	83.9	3,050.9		2,347.5	2,481.3
2. Non-Development (General Services)																			
Discharge of Internal Debt (1 to 8)																			
1. Market Loans	-	2,687.8	2,687.8		-	4,513.1	4,513.1							-	4,232.5	4,232.5		-	5,731.9
2. Loans from LIC	-	1,180.0	1,180.0		-	2,200.0	2,200.0							-	2,290.0	2,290.0		-	3,370.0
3. Loans from SBI and other Banks	-	155.3	155.3		-	160.5	160.5							-	157.8	157.8		-	165.0
4. Loans from NABARD	-	711.0	711.0		-	689.8	689.8							-	1,031.1	1,031.1		-	876.1
5. Loans from National Co-operative Development Corporation	-	4.4	4.4		-	4.3	4.3							-	17.7	17.7		-	17.7
6. WMA from RBI	-	-	-		-	-	-							-	-	-		-	-
7. Special Securities issued to NSSF	-	570.0	570.0		-	1,402.4	1,402.4							-	650.0	650.0		-	1,300.0
8. Others	-	67.1	67.1		-	76.0	76.0							-	86.0	86.0		-	3.1
of which: Land Compensation Bonds	-	63.5	63.5		-	67.0	67.0							-	63.6	63.6		-	-
Repayment of Loans to the Centre (1 to 7)																			
1. State Plan Schemes	-	312.2	312.2		-	330.6	330.6							-	313.3	313.3		-	330.0
of which: Advance release of Plan Assistance for Natural Calamities	-	289.6	289.6		-	306.8	306.8							-	292.1	292.1		-	303.1
2. Central Plan Schemes	-	-	-		-	-	-							-	-	-		-	-
3. Centrally Sponsored Schemes	-	0.9	0.9		-	0.9	0.9							-	0.9	0.9		-	0.9
4. Non-Plan (i + ii)	-	6.1	6.1		-	6.4	6.4							-	6.1	6.1		-	11.5
i) Relief for Natural Calamities	-	-	-		-	-	-							-	-	-		-	-
ii) Others	-	6.1	6.1		-	6.4	6.4							-	6.1	6.1		-	11.5
5. Ways and Means Advances from Centre	-	-	-		-	-	-							-	-	-		-	-
6. Loans for Special Schemes	-	15.3	15.3		-	16.5	16.5							-	14.2	14.2		-	14.5
7. Others	-	0.2	0.2		-	0.2	0.2							-	-	-		-	-
Loans and Advances by State Governments (1+2)																			
1. Development Purposes (a + b)	154.3	3.0	157.3		200.0	1.0	201.0							206.9	12.5	219.4		213.3	228.3
a) Social Services (1 to 7)	154.3	3.0	157.3		200.0	-	200.0							206.9	12.5	219.4		213.3	227.3
1. Education, Sports, Art and Culture	150.0	3.0	153.0		200.0	-	200.0							200.0	12.5	212.5		200.0	214.0
2. Medical and Public Health	-	-	-		-	-	-							-	-	-		-	-
3. Family Welfare	-	-	-		-	-	-							-	-	-		-	-
4. Water Supply and Sanitation	-	-	-		-	-	-							-	-	-		-	-
5. Housing	-	-	-		-	-	-							-	-	-		-	-
6. Government Servants (Housing)	-	3.0	3.0		-	-	-							-	12.5	12.5		-	14.0
7. Others	-	-	-		-	-	-							-	-	-		-	-
b) Economic Services (1 to 10)	4.3	-	4.3		-	-	-							6.9	-	6.9		13.3	13.3
1. Crop Husbandry	-	-	-		-	-	-							-	-	-		-	-
2. Soil and Water Conservation	-	-	-		-	-	-							-	-	-		-	-
3. Food Storage and Warehousing	-	-	-		-	-	-							-	-	-		-	-
4. Co-operation	4.3	-	4.3		-	-	-							6.9	-	6.9		13.3	13.3
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-							-	-	-		-	-
6. Power Projects	-	-	-		-	-	-							-	-	-		-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
TRIPURA

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)												
a) Government Servants (other than Housing)	-	-	-	-	1.0	1.0	-	-	-	-	1.0	1.0
b) Miscellaneous	-	-	-	-	1.0	1.0	-	-	-	-	1.0	1.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)												
1. State Provident Funds	-	6,179.1	6,179.1	-	7,101.0	7,101.0	-	7,775.0	7,775.0	-	7,180.0	7,180.0
2. Others	-	6,049.4	6,049.4	-	7,010.0	7,010.0	-	7,630.0	7,630.0	-	7,025.0	7,025.0
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	-	62.3	62.3	-	200.0	200.0	-	118.5	118.5	-	228.8	228.8
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	62.3	62.3	-	200.0	200.0	-	118.5	118.5	-	228.8	228.8
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	-	1,807.1	1,807.1	-	2,671.7	2,671.7	-	2,639.0	2,639.0	-	2,257.3	2,257.3
2. Deposits of Local Funds	-	1,473.5	1,473.5	-	2,400.0	2,400.0	-	2,480.0	2,480.0	-	2,100.0	2,100.0
3. Civil Advances	-	328.1	328.1	-	270.5	270.5	-	152.0	152.0	-	155.6	155.6
4. Others	-	5.5	5.5	-	1.2	1.2	-	7.0	7.0	-	1.7	1.7
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	-	393,251.8	393,251.8	-	446,414.5	446,414.5	-	800,777.1	800,777.1	-	508,262.5	508,262.5
2. Cash Balance Investment Accounts	-	994.5	994.5	-	953.5	953.5	-	4,850.0	4,850.0	-	1,690.0	1,690.0
3. Deposits with RBI	-	391,650.9	391,650.9	-	445,175.5	445,175.5	-	39,345.7	39,345.7	-	506,220.7	506,220.7
4. Others	-	606.5	606.5	-	285.5	285.5	-	731.4	731.4	-	351.8	351.8
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	16,738.2	16,738.2	-	13,150.0	13,150.0	-	10,257.8	10,257.8	-	10,890.0	10,890.0
A. Surplus (+)/Deficit (-) on Revenue Account			17,966.2			33,991.9			22,747.8			23,587.5
B. Surplus (+)/Deficit (-) on Capital Account			-22,195.5			-40,708.2			-30,732.1			-31,472.9
C. Overall Surplus (+)/Deficit (-) (A+B)			-4,227.3			-6,716.3			-7,984.3			-7,885.4
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)			-4,227.3			-6,716.3			-7,984.3			-7,885.4
i. Increase (+)/Decrease (-) in Cash Balances			-3,331.0			-1,891.8			15.7			-1,885.4
a) Opening Balance			-2,108.4			-1,891.8			-1,891.8			-1,891.7
b) Closing Balance			-5,439.4			-1,891.8			-1,876.0			-3,777.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-896.3			-4,824.5			-8,000.0			-6,000.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
UTTARAKHAND

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	47,802.6	687,657.5	735,460.1	41,743.2	192,028.7	233,771.9	50,141.6	188,384.6	238,526.2	59,715.8	181,394.6	241,110.4
TOTAL CAPITAL DISBURSEMENTS (1 to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	47,802.6	12,036.1	59,838.8	41,743.2	19,799.9	61,543.1	50,141.6	20,006.9	70,148.5	59,715.8	14,002.3	73,718.1
I. Total Capital Outlay (1 + 2)	47,802.6	1,587.5	49,390.1	40,033.5	15.0	40,048.5	48,807.8	525.0	49,332.8	56,658.6	785.0	57,443.6
1. Development (a + b)	45,676.0	1,577.5	47,253.5	38,829.9	-	38,829.9	47,326.2	510.0	47,836.2	53,807.9	760.0	54,567.9
(a) Social Services (1 to 9)	12,307.4	-	12,307.4	10,538.0	-	10,538.0	13,409.4	-	13,409.4	12,144.4	-	12,144.4
1. Education, Sports, Art and Culture	4,272.0	-	4,272.0	4,912.7	-	4,912.7	5,729.4	-	5,729.4	5,670.4	-	5,670.4
2. Medical and Public Health	2,604.2	-	2,604.2	377.5	-	377.5	1,585.9	-	1,585.9	1,169.8	-	1,169.8
3. Family Welfare	-	-	-	6.0	-	6.0	5.1	-	5.1	10.0	-	10.0
4. Water Supply and Sanitation	963.6	-	963.6	395.0	-	395.0	1,295.0	-	1,295.0	1,300.0	-	1,300.0
5. Housing	1,300.2	-	1,300.2	111.0	-	111.0	266.0	-	266.0	302.5	-	302.5
6. Urban Development	1,578.6	-	1,578.6	3,835.7	-	3,835.7	3,506.0	-	3,506.0	2,732.9	-	2,732.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	636.9	-	636.9	319.2	-	319.2	397.0	-	397.0	465.8	-	465.8
8. Social Security and Welfare	793.3	-	793.3	522.9	-	522.9	317.0	-	317.0	281.1	-	281.1
9. Others *	158.5	-	158.5	58.0	-	58.0	308.0	-	308.0	212.0	-	212.0
(b) Economic Services (1 to 10)	33,368.6	1,577.5	34,946.1	28,291.9	-	28,291.9	33,916.8	510.0	34,426.8	41,663.5	760.0	42,423.5
1. Agriculture and Allied Activities (i to xi)	541.6	1,325.2	1,866.8	1,600.4	-	1,600.4	1,794.0	10.0	1,804.0	1,859.2	10.0	1,869.2
i) Crop Husbandry	28.9	-5.4	23.5	133.3	-	133.3	360.8	10.0	370.8	89.3	10.0	99.3
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	22.9	-	22.9	21.0	-	21.0	33.6	-	33.6	37.5	-	37.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	5.2	-	5.2	3.4	-	3.4	12.5	-	12.5	6.0	-	6.0
vi) Forestry and Wild Life	518.2	-	518.2	1,272.7	-	1,272.7	1,185.1	-	1,185.1	1,571.5	-	1,571.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	44.5	1,331.0	1,375.5	130.0	-	130.0	162.0	-	162.0	120.4	-	120.4
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-78.1	-0.5	-78.5	40.0	-	40.0	40.0	-	40.0	34.5	-	34.5
xi) Others @	7,012.4	2.3	7,014.7	7,502.7	-	7,502.7	7,557.4	-	7,557.4	9,305.3	-	9,305.3
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	7,641.0	-	7,641.0	6,738.1	-	6,738.1	8,391.3	-	8,391.3	8,130.6	-	8,130.6
5. Energy	1,712.5	-	1,712.5	713.8	-	713.8	567.3	-	567.3	2,369.3	-	2,369.3
6. Industry and Minerals (i to iv)	129.8	-	129.8	30.0	-	30.0	176.4	500.0	676.4	715.1	750.0	1,465.1
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	129.8	-	129.8	30.0	-	30.0	176.4	500.0	676.4	715.1	750.0	1,465.1
7. Transport (i + ii)	15,448.2	250.0	15,698.2	10,216.9	-	10,216.9	14,301.5	-	14,301.5	17,406.0	-	17,406.0
i) Roads and Bridges	14,809.8	-	14,809.8	9,623.0	-	9,623.0	13,623.0	-	13,623.0	16,890.0	-	16,890.0
ii) Others **	638.4	250.0	888.4	593.9	-	593.9	678.5	-	678.5	516.0	-	516.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
UTTARAKHAND

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	883.1		883.1	1,490.0		1,490.0	1,129.0		1,129.0	1,878.0		1,878.0
i) Tourism	883.1		883.1	1,490.0		1,490.0	1,129.0		1,129.0	1,878.0		1,878.0
ii) Others @												
2. Non-Development (General Services)	2,126.6	10.0	2,136.6	1,203.6	15.0	1,218.6	1,481.6	15.0	1,496.6	2,850.7	25.0	2,875.7
II. Discharge of Internal Debt (1 to 8)		10,456.6	10,456.6		27,324.0	27,324.0		27,084.0	27,084.0		19,952.0	19,952.0
1. Market Loans		3,088.5	3,088.5		12,577.0	12,577.0		12,577.0	12,577.0		3,805.0	3,805.0
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD		2,411.3	2,411.3		3,500.0	3,500.0		3,400.0	3,400.0		4,000.0	4,000.0
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI		32.5	32.5		140.0	140.0		100.0	100.0		140.0	140.0
7. Special Securities issued to NSSF		1,801.6	1,801.6		8,000.0	8,000.0		8,000.0	8,000.0		8,000.0	8,000.0
8. Others		2,550.6	2,550.6		3,100.0	3,100.0		3,000.0	3,000.0		4,000.0	4,000.0
of which: Land Compensation Bonds		572.0	572.0		7.0	7.0		7.0	7.0		7.0	7.0
III. Repayment of Loans to the Centre (1 to 7)		284.0	284.0		443.9	443.9		378.9	378.9		370.3	370.3
1. State Plan Schemes		279.1	279.1		340.0	340.0		320.0	320.0		350.0	350.0
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes					0.1	0.1		0.1	0.1		0.1	0.1
3. Centrally Sponsored Schemes					33.8	33.8		33.8	33.8		5.2	5.2
4. Non-Plan (i + ii)		4.9	4.9		20.0	20.0		20.0	20.0		10.0	10.0
i) Relief for Natural Calamities												
ii) Others		4.9	4.9		20.0	20.0		20.0	20.0		10.0	10.0
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others					50.0	50.0		5.0	5.0		5.0	5.0
IV. Loans and Advances by State Governments (1+2)		1,509.7	1,509.7	1,709.7	17.0	1,726.7	1,333.8	19.0	1,352.8	3,057.2	895.0	3,952.2
1. Development Purposes (a + b)		1,504.8	1,504.8	1,709.7	15.0	1,724.7	1,333.8	15.0	1,348.8	3,057.2	890.0	3,947.2
a) Social Services (1 to 7)		14.3	14.3		15.0	15.0	58.0	15.0	73.0		6.0	6.0
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		14.3	14.3		15.0	15.0		15.0	15.0		6.0	6.0
7. Others												
b) Economic Services (1 to 10)		1,490.6	1,490.6	1,709.7		1,709.7	58.0		58.0		884.0	884.0
1. Crop Husbandry		1,348.9	1,348.9									
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.		29.0	29.0	30.0		30.0			30.0	35.0		35.0
6. Power Projects		112.6	112.6	1,669.7		1,669.7	1,235.8		1,235.8	2,922.2		2,922.2

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
UTTARAKHAND

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	10.0	-	10.0	10.0	-	10.0	100.0	-	100.0
2. Non-Development Purposes (a + b)	-	4.9	4.9	-	2.0	2.0	-	4.0	4.0	-	5.0	5.0
a) Government Servants (other than Housing)	-	0.4	0.4	-	1.0	1.0	-	1.0	1.0	-	-	-
b) Miscellaneous	-	4.5	4.5	-	1.0	1.0	-	3.0	3.0	-	5.0	5.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	1,941.5	1,941.5	-	1,750.0	1,750.0	-	2,000.0	2,000.0	-	2,050.0	2,050.0
VII. State Provident Funds, etc. (1+2)	-	9,797.3	9,797.3	-	7,787.1	7,787.1	-	5,857.5	5,857.5	-	5,880.0	5,880.0
1. State Provident Funds	-	9,438.0	9,438.0	-	7,627.8	7,627.8	-	5,646.1	5,646.1	-	5,650.0	5,650.0
2. Others	-	359.4	359.4	-	159.3	159.3	-	211.4	211.4	-	230.0	230.0
VIII. Reserve Funds (1 to 4)	-	920.2	920.2	-	174.5	174.5	-	121.0	121.0	-	121.9	121.9
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	920.2	920.2	-	174.5	174.5	-	121.0	121.0	-	121.9	121.9
IX. Deposits and Advances (1 to 4)	-	30,850.4	30,850.4	-	27,616.9	27,616.9	-	28,990.9	28,990.9	-	28,511.2	28,511.2
1. Civil Deposits	-	19,222.3	19,222.3	-	22,287.7	22,287.7	-	20,637.8	20,637.8	-	20,032.1	20,032.1
2. Deposits of Local Funds	-	9,977.8	9,977.8	-	4,058.7	4,058.7	-	7,092.6	7,092.6	-	7,168.6	7,168.6
3. Civil Advances	-	1,633.4	1,633.4	-	1,270.5	1,270.5	-	1,210.5	1,210.5	-	1,310.5	1,310.5
4. Others	-	16.8	16.8	-	-	-	-	50.0	50.0	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	579,433.1	579,433.1	-	92,403.0	92,403.0	-	92,412.9	92,412.9	-	91,879.8	91,879.8
1. Suspense	-	63.7	63.7	-	2.8	2.8	-	653.2	653.2	-	620.2	620.2
2. Cash Balance Investment Accounts	-	334,736.0	334,736.0	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	244,633.3	244,633.3	-	92,400.2	92,400.2	-	91,759.7	91,759.7	-	91,259.6	91,259.6
XI. Appropriation to Contingency Fund	-	1,500.0	1,500.0	-	-	-	-	-	-	-	-	-
XII. Remittances	-	49,377.2	49,377.2	-	34,497.4	34,497.4	-	30,995.4	30,995.4	-	30,949.4	30,949.4
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-9,171.6	-	-	393.4	-	-	2,821.0	-	-	254.7
B. Surplus (+)/Deficit (-) on Capital Account	-	-	2,557.4	-	-	-2,711.2	-	-	-824.6	-	-	-356.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-6,614.2	-	-	-2,317.8	-	-	1,996.4	-	-	-102.1
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-6,614.2	-	-	-2,317.8	-	-	1,996.4	-	-	-102.1
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-4,541.2	-	-	-2,317.8	-	-	1,996.4	-	-	-102.1
a) Opening Balance	-	-	5,583.1	-	-	2,817.7	-	-	2,395.1	-	-	1,391.5
b) Closing Balance	-	-	1,041.9	-	-	499.9	-	-	4,391.5	-	-	1,289.4
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-2,073.0	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
UTTAR PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	TOTAL					
1	454,449.8	10,325,148.6	10,779,598.4	568,392.6	4,413,100.3	4,981,492.9	592,583.5	4,702,462.7	5,295,046.2	673,237.7	4,654,442.1	5,327,679.8	TOTAL					
TOTAL CAPITAL DISBURSEMENTS (I to XII)	454,449.8	191,361.5	645,811.3	568,392.6	200,918.8	769,311.4	592,583.5	355,855.3	948,438.9	673,237.7	222,564.7	895,802.4						
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	444,164.2	88,808.5	532,972.8	554,910.8	76,631.8	631,542.6	575,854.6	159,902.0	735,756.6	651,144.5	67,635.4	718,779.9						
I. Total Capital Outlay (1 + 2)	415,738.8	77,147.2	492,886.0	519,932.3	56,499.7	576,432.0	540,207.1	135,845.7	676,052.8	611,363.7	39,176.3	650,540.0						
1. Development (a + b)	126,934.8	612.4	127,547.2	151,981.5	800.3	152,781.8	159,668.6	840.3	160,508.9	186,740.5	3,354.2	190,094.7						
(a) Social Services (1 to 9)	13,845.4	6.3	13,851.8	28,846.4	20.9	28,867.3	29,791.2	20.9	29,812.0	36,996.5	20.9	37,017.4						
1. Education, Sports, Art and Culture	18,856.6	150.5	19,007.1	21,324.7	177.6	21,502.3	24,741.2	177.6	24,918.8	34,671.8	176.1	34,847.9						
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-						
3. Family Welfare	26,157.3	-	26,157.3	27,300.0	-	27,300.0	27,543.6	-	27,543.6	30,620.0	-	30,620.0						
4. Water Supply and Sanitation	49,528.8	433.8	49,962.6	47,980.4	531.6	48,512.0	48,070.4	531.6	48,602.0	56,817.2	658.3	57,475.5						
5. Housing	8,714.8	-	8,714.8	8,775.0	-	8,775.0	11,425.0	-	11,425.0	9,650.0	-	9,650.0						
6. Urban Development	623.2	-	623.2	1,589.7	-	1,589.7	1,589.7	-	1,589.7	1,800.4	-	1,800.4						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,012.1	2.5	6,014.6	13,278.6	2.7	13,281.3	13,486.4	2.7	13,489.1	12,734.3	3.0	12,737.3						
8. Social Security and Welfare	3,196.5	19.3	3,215.8	2,886.7	67.6	2,954.2	3,021.1	107.6	3,128.7	3,450.2	508.0	3,958.2						
9. Others *	288,804.1	76,534.8	365,338.8	367,950.8	55,699.4	423,650.2	380,538.5	135,005.4	515,543.8	424,623.2	35,822.0	460,445.2						
(b) Economic Services (1 to 10)	5,882.4	8,182.2	14,064.6	13,459.3	402.9	13,862.2	9,413.4	13,178.9	22,592.3	12,396.9	464.6	12,861.5						
1. Agriculture and Allied Activities (i to xi)	1,101.8	121.3	1,223.1	3,829.9	23.1	3,853.1	3,829.9	23.1	3,853.1	2,583.0	11.3	2,594.3						
i) Crop Husbandry	-	-	-	131.3	-	131.3	131.3	-	131.3	162.1	-	162.1						
ii) Soil and Water Conservation	809.9	-	809.9	373.1	-	373.1	676.7	-	676.7	1,762.2	-	1,762.2						
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-						
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-						
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-						
vi) Forestry and Wild Life	2,928.8	-	2,928.8	3,516.0	3.0	3,519.0	3,786.5	3.0	3,789.5	7,003.6	3.5	7,007.1						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	-	8,060.9	8,060.9	-	376.8	376.8	-	-	376.8	-	-	-						
ix) Agricultural Research and Education	798.8	-	798.8	969.0	-	969.0	969.0	-	969.0	886.0	-	886.0						
x) Co-operation	243.1	-	243.1	4,640.0	-	4,640.0	-	-	12,776.0	-	-	-						
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-						
2. Rural Development	44,433.7	-4.2	44,429.4	48,350.1	-	48,350.1	47,943.6	-	47,943.6	61,350.0	-	61,350.0						
3. Special Area Programmes of which: Hill Areas	10,819.9	-	10,819.9	11,700.0	-	11,700.0	11,943.8	-	11,943.8	8,342.4	-	8,342.4						
4. Major and Medium Irrigation and Flood Control	40,930.3	-	40,930.3	53,365.1	-	53,365.1	58,087.7	10.0	58,097.7	69,049.5	-	69,049.5						
5. Energy	42,109.4	67,490.2	109,599.6	87,513.8	54,201.3	141,715.1	90,052.9	120,721.3	210,774.2	81,515.9	34,260.0	115,775.9						
6. Industry and Minerals (i to iv)	481.5	66.0	547.5	798.2	74.0	872.2	963.3	74.0	1,037.3	1,404.7	76.3	1,481.0						
i) Village and Small Industries	227.4	3.7	231.1	748.2	3.1	751.3	748.2	3.1	751.3	894.7	5.4	900.1						
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-						
iii) Non-Ferrous Mining and Metallurgical Industries	-	62.3	62.3	-	70.9	70.9	-	70.9	70.9	-	70.9	70.9						
iv) Others #	254.1	-	254.1	50.0	-	50.0	215.1	-	215.1	510.0	-	510.0						
7. Transport (i + ii)	142,576.8	800.6	143,377.3	150,943.7	1,021.2	151,964.9	159,838.3	1,021.2	160,859.5	188,994.3	1,021.2	190,015.5						
i) Roads and Bridges	139,079.5	0.6	139,080.0	147,483.7	1.1	147,484.8	156,354.2	1.1	156,355.3	186,994.3	1.2	186,995.5						
ii) Others **	3,497.3	800.0	4,297.3	3,460.0	1,020.1	4,480.1	3,484.1	1,020.1	4,504.2	2,000.0	1,020.0	3,020.0						
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
UTTAR PRADESH

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)				
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL	
9. Science, Technology and Environment	100.0	-	100.0	-	40.0	-	40.0	-	40.0	-	40.0	-	45.0	-	45.0	-	45.0
10. General Economic Services (i + ii)	1,470.2	-	1,470.2	-	1,780.5	-	1,780.5	-	2,255.5	-	2,255.5	-	1,524.5	-	1,524.5	-	1,524.5
i) Tourism	1,470.2	-	1,470.2	-	1,780.5	-	1,780.5	-	2,255.5	-	2,255.5	-	1,524.5	-	1,524.5	-	1,524.5
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	28,425.4	11,661.3	40,086.8	40,086.8	34,978.5	20,132.1	55,110.7	55,110.7	35,647.6	24,056.3	59,703.9	59,703.9	39,780.9	28,459.1	68,240.0	68,240.0	68,240.0
Discharge of Internal Debt (1 to 8)	-	80,506.4	80,506.4	80,506.4	-	196,447.6	196,447.6	196,447.6	-	162,793.5	162,793.5	162,793.5	-	137,751.6	137,751.6	137,751.6	137,751.6
1. Market Loans	-	39,873.7	39,873.7	39,873.7	-	46,997.4	46,997.4	46,997.4	-	46,997.4	46,997.4	46,997.4	-	41,464.1	41,464.1	41,464.1	41,464.1
2. Loans from LIC	-	33.8	33.8	33.8	-	22.7	22.7	22.7	-	22.7	22.7	22.7	-	18.5	18.5	18.5	18.5
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	11,234.7	11,234.7	11,234.7	-	12,959.9	12,959.9	12,959.9	-	12,959.9	12,959.9	12,959.9	-	14,185.5	14,185.5	14,185.5	14,185.5
5. Loans from National Co-operative Development Corporation	-	73.9	73.9	73.9	-	102.9	102.9	102.9	-	102.9	102.9	102.9	-	128.1	128.1	128.1	128.1
6. WMA from RBI	-	-	-	-	-	100,000.0	100,000.0	100,000.0	-	62,319.5	62,319.5	62,319.5	-	40,000.0	40,000.0	40,000.0	40,000.0
7. Special Securities issued to NSSF	-	23,014.8	23,014.8	23,014.8	-	30,107.3	30,107.3	30,107.3	-	34,133.7	34,133.7	34,133.7	-	41,563.7	41,563.7	41,563.7	41,563.7
8. Others	-	6,275.4	6,275.4	6,275.4	-	6,257.4	6,257.4	6,257.4	-	6,257.4	6,257.4	6,257.4	-	391.7	391.7	391.7	391.7
of which: Land Compensation Bonds	-	-	-	-	-	1.1	1.1	1.1	-	1.1	1.1	1.1	-	1.0	1.0	1.0	1.0
Repayment of Loans to the Centre (1 to 7)	-	13,605.8	13,605.8	13,605.8	-	13,391.3	13,391.3	13,391.3	-	13,391.9	13,391.9	13,391.9	-	13,391.1	13,391.1	13,391.1	13,391.1
1. State Plan Schemes	-	13,534.4	13,534.4	13,534.4	-	13,322.0	13,322.0	13,322.0	-	13,322.0	13,322.0	13,322.0	-	13,322.0	13,322.0	13,322.0	13,322.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	71.3	71.3	71.3	-	69.3	69.3	69.3	-	69.9	69.9	69.9	-	69.1	69.1	69.1	69.1
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	71.3	71.3	71.3	-	69.3	69.3	69.3	-	69.9	69.9	69.9	-	69.1	69.1	69.1	69.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Loans and Advances by State Governments (1+2)	10,285.5	8,440.9	18,726.4	18,726.4	13,481.8	14,448.2	27,929.9	27,929.9	16,728.9	82,087.5	98,816.3	98,816.3	22,093.2	43,786.6	65,879.8	65,879.8	65,879.8
1. Development Purposes (a + b)	10,285.5	8,365.1	18,650.7	18,650.7	13,481.8	14,339.0	27,820.7	27,820.7	16,728.9	81,978.3	98,707.1	98,707.1	22,093.2	43,677.4	65,770.6	65,770.6	65,770.6
a) Social Services (1 to 7)	7,322.0	2,412.1	9,734.2	9,734.2	7,300.8	2,606.0	9,906.8	9,906.8	7,300.8	2,613.2	9,914.0	9,914.0	11,932.2	5,113.2	17,045.5	17,045.5	17,045.5
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,951.4	-	5,951.4	5,951.4	5,500.0	-	5,500.0	5,500.0	5,500.0	-	5,500.0	5,500.0	4,000.0	-	4,000.0	4,000.0	4,000.0
5. Housing	1,000.0	-	1,000.0	1,000.0	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	951.6	951.6	951.6	-	1,106.0	1,106.0	1,106.0	-	1,106.0	1,106.0	1,106.0	-	1,106.0	1,106.0	1,106.0	1,106.0
7. Others	370.6	1,460.5	1,831.1	1,831.1	1,800.8	1,500.0	3,300.8	3,300.8	1,800.8	1,507.2	3,308.0	3,308.0	7,932.2	4,007.2	11,939.5	11,939.5	11,939.5
b) Economic Services (1 to 10)	2,963.5	5,953.0	8,916.5	8,916.5	6,181.0	11,733.0	17,914.0	17,914.0	9,428.1	79,365.0	88,793.1	88,793.1	10,160.9	38,564.2	48,725.1	48,725.1	48,725.1
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	249.0	249.0	249.0	-	5,761.9	5,761.9	5,761.9	-	5,761.9	5,761.9	5,761.9	-	110.5	110.5	110.5	110.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	66,520.0	66,520.0	66,520.0	-	33,260.0	33,260.0	33,260.0	33,260.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
UTTAR PRADESH

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Village and Small Industries	-	-	-	100.0	-	100.0	100.0	-	100.0	100.0	-	100.0
8. Other Industries and Minerals	2,053.5	2.7	2,056.2	3,171.0	-	3,171.0	3,171.0	-	3,171.0	3,928.8	-	3,928.8
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	910.0	5,701.3	6,611.3	2,910.0	5,971.1	8,881.1	6,057.1	7,083.2	13,140.3	6,132.1	5,143.7	11,275.8
2. Non-Development Purposes (a + b)	-	75.7	75.7	-	109.2	109.2	-	109.2	109.2	-	109.2	109.2
a) Government Servants (other than Housing)	-	75.7	75.7	-	109.2	109.2	-	109.2	109.2	-	109.2	109.2
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	2,031.5	2,031.5	-	2,000.0	2,000.0	-	33,166.5	33,166.5	-	2,000.0	2,000.0
VII. State Provident Funds, etc. (1+2)	-	83,015.6	83,015.6	-	109,511.0	109,511.0	-	109,511.0	109,511.0	-	119,144.5	119,144.5
1. State Provident Funds	-	80,773.4	80,773.4	-	106,600.0	106,600.0	-	106,600.0	106,600.0	-	115,973.5	115,973.5
2. Others	-	2,242.2	2,242.2	-	2,911.0	2,911.0	-	2,911.0	2,911.0	-	3,171.0	3,171.0
VIII. Reserve Funds (1 to 4)	-	126,859.3	126,859.3	-	97,728.1	97,728.1	-	146,666.2	146,666.2	-	146,873.8	146,873.8
1. Depreciation/Renewal Reserve Funds	-	819.2	819.2	-	200.0	200.0	-	200.0	200.0	-	200.0	200.0
2. Sinking Funds	-	39,878.1	39,878.1	-	46,990.4	46,990.4	-	46,990.4	46,990.4	-	41,456.1	41,456.1
3. Famine Relief Fund	-	93.2	93.2	-	-	-	-	-	-	-	-	-
4. Others	-	86,068.9	86,068.9	-	50,537.7	50,537.7	-	99,475.8	99,475.8	-	105,217.7	105,217.7
IX. Deposits and Advances (1 to 4)	-	151,357.1	151,357.1	-	189,654.3	189,654.3	-	189,654.3	189,654.3	-	199,427.8	199,427.8
1. Civil Deposits	-	115,430.6	115,430.6	-	128,744.3	128,744.3	-	128,744.3	128,744.3	-	139,847.8	139,847.8
2. Deposits of Local Funds	-	23,103.9	23,103.9	-	53,570.0	53,570.0	-	53,570.0	53,570.0	-	49,970.0	49,970.0
3. Civil Advances	-	2,301.0	2,301.0	-	-	-	-	-	-	-	-	-
4. Others	-	10,521.6	10,521.6	-	7,340.0	7,340.0	-	7,340.0	7,340.0	-	9,610.0	9,610.0
X. Suspense and Miscellaneous (1 to 4)	-	9,509,615.8	9,509,615.8	-	3,666,688.0	3,666,688.0	-	3,758,689.7	3,758,689.7	-	3,877,831.3	3,877,831.3
1. Suspense	-	454.3	454.3	-	7,595.5	7,595.5	-	7,595.5	7,595.5	-	7,725.5	7,725.5
2. Cash Balance Investment Accounts	-	2,499,178.9	2,499,178.9	-	2,910,187.9	2,910,187.9	-	2,879,435.8	2,879,435.8	-	2,867,435.8	2,867,435.8
3. Deposits with RBI	-	5,312,066.6	5,312,066.6	-	-	-	-	-	-	-	-	-
4. Others	-	1,697,916.0	1,697,916.0	-	748,904.6	748,904.6	-	871,658.4	871,658.4	-	1,002,670.0	1,002,670.0
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	260,907.7	260,907.7	-	46,600.0	46,600.0	-	46,600.0	46,600.0	-	46,600.0	46,600.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	223,942.8	-	-	341,240.6	-	-	183,682.6	-	-	282,009.0
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-285,483.0	-	-	-294,579.1	-	-	-147,248.0	-	-	-278,150.7
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-61,540.3	-	-	46,661.4	-	-	36,434.6	-	-	3,858.3
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-61,540.3	-	-	46,661.4	-	-	36,434.5	-	-	3,858.3
i. Increase (+)/Decrease (-) in Cash Balances	-	-	1,470.4	-	-	909.3	-	-	19,115.0	-	-	3,868.3
a) Opening Balance	-	-	-11,563.1	-	-	46,935.3	-	-	-17,319.5	-	-	1,795.5
b) Closing Balance	-	-	-10,092.7	-	-	47,844.6	-	-	1,795.5	-	-	5,653.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-45,691.1	-	-	45,752.1	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-17,319.5	-	-	-	-	-	17,319.5	-	-	-

(₹ Million)

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
WEST BENGAL

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	101,192.1	3,810,529.9	3,911,722.0	162,277.9	3,507,400.0	3,669,677.8	165,134.5	3,987,015.5	4,152,150.0	197,244.9	4,061,791.6	4,259,036.6
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)												
I. Total Capital Outlay (1 + 2)	101,192.1	92,716.1	193,908.2	162,277.9	90,460.0	252,737.9	165,134.5	93,622.7	258,757.2	197,244.9	107,897.7	305,142.7
1. Development (a + b)	98,784.4	1.8	98,786.2	156,053.7	222.4	156,276.1	159,455.4	13.6	159,469.0	191,883.2	14.9	191,898.1
(a) Social Services (1 to 9)	94,588.7	1.8	94,590.4	148,573.9	214.4	148,788.2	150,649.5	5.5	150,655.0	182,344.2	6.1	182,350.3
1. Education, Sports, Art and Culture	42,243.2	-3.9	42,239.3	64,595.9	212.0	64,807.9	56,749.9	3.2	56,753.1	85,421.1	3.5	85,424.6
2. Medical and Public Health	5,716.0	-	5,716.0	8,347.1	-	8,347.1	7,607.5	-	7,607.5	12,253.6	-	12,253.6
3. Family Welfare	10,651.5	-	10,651.5	12,067.6	208.8	12,276.4	18,032.7	-	18,032.7	14,262.3	-	14,262.3
4. Water Supply and Sanitation	1,254.1	-	1,254.1	2,313.9	-	2,313.9	1,863.9	-	1,863.9	3,400.0	-	3,400.0
5. Housing	6,865.7	-3.9	6,861.8	8,310.0	3.2	8,313.2	7,564.5	3.2	7,567.7	9,688.9	3.5	9,692.5
6. Urban Development	10,072.3	-	10,072.3	16,381.0	-	16,381.0	12,896.0	-	12,896.0	24,373.3	-	24,373.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	189.5	-	189.5	764.5	-	764.5	802.0	-	802.0	955.4	-	955.4
8. Social Security and Welfare	6,263.3	-	6,263.3	14,379.2	-	14,379.2	6,592.2	-	6,592.2	18,289.0	-	18,289.0
9. Others *	1,230.7	-	1,230.7	2,032.6	-	2,032.6	1,391.2	-	1,391.2	2,198.6	-	2,198.6
(b) Economic Services (1 to 10)	52,345.5	5.6	52,351.1	83,978.0	2.4	83,980.4	93,899.6	2.4	93,901.9	96,923.1	2.6	96,925.7
1. Agriculture and Allied Activities (i to xi)	7,902.2	-	7,902.2	11,773.8	-	11,773.8	12,543.5	-	12,543.6	15,814.9	-	15,814.9
i) Crop Husbandry	5,572.5	-	5,572.5	7,000.0	-	7,000.0	8,393.9	-	8,393.9	8,720.0	-	8,720.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	162.8	-	162.8	710.7	-	710.7	450.7	-	450.7	1,914.8	-	1,914.8
iv) Dairy Development	68.1	-	68.1	174.5	-	174.5	86.0	-	86.0	127.0	-	127.0
v) Fisheries	323.2	-	323.2	540.4	-	540.4	540.0	-	540.0	465.0	-	465.0
vi) Forestry and Wild Life	126.0	-	126.0	250.0	-	250.0	250.0	-	250.0	350.0	-	350.0
vii) Plantations	11.1	-	11.1	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1,434.9	-	1,434.9	1,624.3	-	1,624.3	1,146.8	-	1,146.8	2,069.2	-	2,069.2
ix) Agricultural Research and Education	12.9	-	12.9	50.0	-	50.0	590.0	-	590.0	590.0	-	590.0
x) Co-operation	101.4	-	101.4	163.9	-	163.9	476.2	-	476.2	105.4	-	105.4
xi) Others @	89.4	-	89.4	1,260.0	-	1,260.0	610.0	-	610.0	1,473.5	-	1,473.5
2. Rural Development	5.0	-	5.0	100.0	-	100.0	220.0	-	220.0	82.5	-	82.5
3. Special Area Programmes of which: Hill Areas	4,912.7	-	4,912.7	9,665.7	-	9,665.7	9,985.7	-	9,985.7	10,138.6	-	10,138.6
4. Major and Medium Irrigation and Flood Control	7.6	-	7.6	-	-	-	-	-	-	-	-	-
5. Energy	13,739.9	-	13,739.9	24,614.3	-	24,614.3	21,831.3	-	21,831.3	28,538.2	-	28,538.2
6. Industry and Minerals (i to iv)	10,681.3	-	10,681.3	9,866.5	-	9,866.5	8,797.8	-	8,797.8	11,383.8	-	11,383.8
i) Village and Small Industries	1,223.8	-	1,223.8	3,427.0	-	3,427.0	2,891.9	-	2,891.9	3,558.2	-	3,558.2
ii) Iron and Steel Industries	467.2	-	467.2	2,059.6	-	2,059.6	1,291.6	-	1,291.6	1,978.0	-	1,978.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	756.6	-	756.6	1,367.4	-	1,367.4	1,600.3	-	1,600.3	1,580.2	-	1,580.2
7. Transport (i + ii)	13,244.6	0.6	13,245.2	22,466.8	-	22,466.8	35,672.1	-	35,672.1	25,224.9	-	25,224.9
i) Roads and Bridges	12,622.1	0.6	12,622.7	20,977.0	-	20,977.0	34,182.4	-	34,182.4	23,623.8	-	23,623.8
ii) Others **	622.5	-	622.5	1,489.8	-	1,489.8	1,489.8	-	1,489.8	1,601.1	-	1,601.1
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
WEST BENGAL

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	19.4	-	19.4	44.0	-	44.0	44.0	-	44.0	44.5	-	44.5
10. General Economic Services (i + ii)	616.6	5.0	621.6	2,020.0	2.4	2,022.4	1,913.1	2.4	1,915.5	2,137.5	2.6	2,140.1
i) Tourism	616.6	-	616.6	1,960.0	-	1,960.0	1,853.1	-	1,853.1	2,077.5	-	2,077.5
ii) Others @	-	5.0	5.0	60.0	2.4	62.4	60.0	2.4	62.4	60.0	2.6	62.6
2. Non-Development (General Services)	4,195.7	-	4,195.7	7,479.8	8.0	7,487.8	8,805.9	8.1	8,814.0	9,539.0	8.8	9,547.8
II. Discharge of Internal Debt (1 to 8)	-	277,052.5	277,052.5	-	381,758.3	381,758.3	-	385,643.3	385,643.3	-	399,589.2	399,589.2
1. Market Loans	-	33,822.1	33,822.1	-	30,492.8	30,492.8	-	30,492.8	30,492.8	-	32,009.5	32,009.5
2. Loans from LIC	-	19.4	19.4	-	26.3	26.3	-	27.5	27.5	-	27.5	27.5
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	4.2	4.2	-	5.0	5.0	-	5.0	5.0	-	5.0	5.0
5. Loans from National Co-operative Development Corporation	-	150.1	150.1	-	229.0	229.0	-	231.6	231.6	-	233.7	233.7
6. WMA from RBI	-	193,808.6	193,808.6	-	300,000.0	300,000.0	-	300,000.0	300,000.0	-	300,000.0	300,000.0
7. Special Securities issued to NSSF	-	32,387.1	32,387.1	-	40,882.9	40,882.9	-	44,094.9	44,094.9	-	57,539.5	57,539.5
8. Others	-	16,861.0	16,861.0	-	10,122.3	10,122.3	-	10,791.6	10,791.6	-	9,774.1	9,774.1
of which: Land Compensation Bonds	-	1,963.8	1,963.8	-	1,966.8	1,966.8	-	1,966.8	1,966.8	-	3.0	3.0
III. Repayment of Loans to the Centre (1 to 7)	-	6,830.4	6,830.4	-	7,183.7	7,183.7	-	6,863.0	6,863.0	-	7,134.8	7,134.8
1. State Plan Schemes	-	2,487.5	2,487.5	-	6,211.7	6,211.7	-	2,491.9	2,491.9	-	2,750.0	2,750.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	4,342.9	4,342.9	-	972.0	972.0	-	4,371.1	4,371.1	-	4,384.8	4,384.8
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	4,342.9	4,342.9	-	972.0	972.0	-	4,371.1	4,371.1	-	4,384.8	4,384.8
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	2,407.7	2,640.0	5,047.7	6,224.2	1,295.5	7,519.7	5,679.1	1,102.8	6,781.9	5,361.8	1,158.8	6,520.6
1. Development Purposes (a + b)	2,407.7	2,624.5	5,032.2	6,224.2	1,224.6	7,448.8	5,679.1	1,063.9	6,743.0	5,361.8	1,118.1	6,479.8
a) Social Services (1 to 7)	-	70.1	70.1	1,675.5	61.4	1,736.9	539.3	61.2	600.5	700.1	63.1	763.2
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	27.7	27.7	-	29.4	29.4	-	29.8	29.8	-	31.3	31.3
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	1.2	1.2	-	0.7	0.7	-	0.8	0.8
7. Others	-	42.5	42.5	1,675.5	30.7	1,706.2	539.3	30.7	570.0	700.1	31.0	731.1
b) Economic Services (1 to 10)	2,407.7	2,554.4	4,962.0	4,548.7	1,163.2	5,711.9	5,139.9	1,002.7	6,142.5	4,661.7	1,054.9	5,716.6
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	21.6	-	21.6	31.2	-	31.2	779.7	-	779.7	30.7	-	30.7
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	878.6	500.0	1,378.6	1,950.0	-	1,950.0	1,521.8	-	1,521.8	2,100.0	-	2,100.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
WEST BENGAL

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	1.9	24.7	26.6	4.5	94.5	99.0	2.5	56.0	58.5	60.0	60.0	60.0
8. Other Industries and Minerals	-	1,170.8	1,170.8	20.0	-	20.0	74.1	-	74.1	60.0	-	60.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	1,505.7	858.8	2,364.5	2,543.0	1,088.7	3,611.7	2,761.8	946.7	3,708.4	2,471.0	994.9	3,465.9
2. Non-Development Purposes (a + b)	-	15.5	15.5	-	70.9	70.9	-	38.8	38.8	-	40.8	40.8
a) Government Servants (other than Housing)	-	15.5	15.5	-	70.9	70.9	-	38.8	38.8	-	40.8	40.8
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	1.6	1.6	-	-	-	-	15.1	15.1	-	-	-
VII. State Provident Funds, etc. (1+2)	-	24,340.7	24,340.7	-	26,180.0	26,180.0	-	26,722.8	26,722.8	-	28,174.4	28,174.4
1. State Provident Funds	-	23,915.8	23,915.8	-	26,000.0	26,000.0	-	26,277.3	26,277.3	-	27,706.4	27,706.4
2. Others	-	424.8	424.8	-	180.0	180.0	-	445.5	445.5	-	468.0	468.0
VIII. Reserve Funds (1 to 4)	-	30,589.3	30,589.3	-	32,006.2	32,006.2	-	42,956.3	42,956.3	-	28,766.5	28,766.5
1. Depreciation/Renewal Reserve Funds	-	-	-	-	4,000.0	4,000.0	-	-	4,000.0	-	4,000.0	4,000.0
2. Sinking Funds	-	12,727.7	12,727.7	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	17,861.6	17,861.6	-	28,006.2	28,006.2	-	38,956.3	38,956.3	-	24,766.5	24,766.5
IX. Deposits and Advances (1 to 4)	-	418,624.5	418,624.5	-	421,807.8	421,807.8	-	459,108.7	459,108.7	-	472,980.6	472,980.6
1. Civil Deposits	-	61,588.1	61,588.1	-	67,592.6	67,592.6	-	72,053.1	72,053.1	-	68,167.1	68,167.1
2. Deposits of Local Funds	-	101,925.6	101,925.6	-	95,883.1	95,883.1	-	107,456.1	107,456.1	-	109,807.7	109,807.7
3. Civil Advances	-	1,351.1	1,351.1	-	1,056.3	1,056.3	-	1,403.5	1,403.5	-	1,454.0	1,454.0
4. Others	-	253,759.7	253,759.7	-	257,275.8	257,275.8	-	278,196.0	278,196.0	-	293,551.8	293,551.8
X. Suspense and Miscellaneous (1 to 4)	-	2,955,227.2	2,955,227.2	-	2,549,131.5	2,549,131.5	-	3,046,910.1	3,046,910.1	-	3,122,081.0	3,122,081.0
1. Suspense	-	-4,275.5	-4,275.5	-	3,767.7	3,767.7	-	4,405.7	4,405.7	-	4,827.7	4,827.7
2. Cash Balance Investment Accounts	-	384,571.7	384,571.7	-	382,000.0	382,000.0	-	440,629.7	440,629.7	-	467,005.6	467,005.6
3. Deposits with RBI	-	1,831,916.5	1,831,916.5	-	1,505,000.0	1,505,000.0	-	1,835,000.0	1,835,000.0	-	1,845,000.0	1,845,000.0
4. Others	-	743,014.6	743,014.6	-	658,363.9	658,363.9	-	766,874.7	766,874.7	-	805,247.7	805,247.7
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	95,221.9	95,221.9	-	87,814.4	87,814.4	-	17,679.8	17,679.8	-	1,891.4	1,891.4
A. Surplus (+)/Deficit (-) on Revenue Account	-	-171,374.0	-171,374.0	-	-	-	-	-	-96,725.7	-	-	-
B. Surplus (+)/Deficit (-) on Capital Account	-	144,601.6	144,601.6	-	74,918.9	74,918.9	-	74,918.9	118,532.3	-	95,155.8	95,155.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-26,772.3	-26,772.3	-	74,918.9	74,918.9	-	74,918.9	21,806.6	-	95,155.8	95,155.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-26,772.3	-26,772.3	-	74,918.9	74,918.9	-	74,918.9	21,806.6	-	95,155.8	95,155.8
i. Increase (+)/Decrease (-) in Cash Balances	-	-3,036.8	-3,036.8	-	-40.0	-40.0	-	3,214.3	3,214.3	-	-30.0	-30.0
a) Opening Balance	-	-227.5	-227.5	-	-30.0	-30.0	-	-3,264.3	-3,264.3	-	-50.0	-50.0
b) Closing Balance	-	-3,264.3	-3,264.3	-	-70.0	-70.0	-	-50.0	-50.0	-	-80.0	-80.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-23,735.5	-23,735.5	-	74,958.9	74,958.9	-	74,958.9	18,592.3	-	95,185.8	95,185.8
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ALL STATES

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)			TOTAL#
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1	2,701,567.5	49,916,918.7	52,618,486.2	3,584,747.0	37,082,731.1	40,802,044.5	4,178,258.9	40,890,376.3	45,234,210.6	4,338,480.2	41,627,408.6	46,197,037.9	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	2,701,567.5	1,183,380.1	3,884,947.6	3,584,747.0	1,185,741.9	4,867,808.4	4,178,258.9	1,358,708.4	5,663,153.7	4,338,480.2	1,387,773.2	5,902,687.1	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)	2,587,813.1	131,284.2	2,719,097.3	3,432,482.4	150,256.6	3,679,183.6	3,457,721.5	238,194.6	3,821,174.9	4,039,135.7	222,774.2	4,437,473.6	
I. Total Capital Outlay (1 + 2)	2,458,430.3	106,866.6	2,565,296.9	3,206,516.3	112,985.4	3,398,586.1	3,262,032.2	193,810.6	3,571,422.2	3,817,102.0	174,786.1	4,152,432.8	
1. Development (a + b)	625,621.4	5,037.9	630,659.3	843,922.9	13,598.8	882,490.2	828,087.3	14,642.5	886,412.8	1,002,649.7	31,484.6	1,063,702.8	
(a) Social Services (1 to 9)	87,435.5	179.0	87,614.5	140,703.1	2,417.9	148,012.5	141,758.4	2,188.1	149,086.9	157,632.4	2,324.6	173,988.5	
1. Education, Sports, Art and Culture	104,966.7	183.9	105,150.6	131,948.8	1,335.6	140,661.2	132,373.9	1,300.3	140,919.2	149,720.2	1,127.3	156,881.5	
2. Medical and Public Health	3,136.0	-	3,136.0	1,373.8	-	1,373.8	2,399.4	1,408.8	3,808.2	1,420.1	1,988.0	3,408.1	
3. Family Welfare	185,496.7	1,910.1	187,406.8	200,016.1	6,011.0	210,807.1	222,384.9	5,351.8	232,534.7	242,332.0	1,540.4	250,250.6	
4. Water Supply and Sanitation	73,302.6	1,815.1	75,117.7	78,788.2	3,402.7	82,213.5	77,041.3	3,394.8	80,458.6	93,027.1	3,544.3	96,593.9	
5. Housing	70,762.7	353.5	71,116.2	124,012.3	321.0	129,597.4	113,161.5	325.5	116,951.2	168,784.7	316.6	176,860.3	
6. Urban Development	53,865.8	-6.6	53,859.2	95,259.6	10.5	95,723.9	80,768.0	10.5	81,254.5	109,161.1	13.7	109,648.1	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	23,641.3	580.0	24,221.3	45,452.3	26.3	46,249.1	33,994.2	35.7	54,813.1	45,971.7	82.1	56,823.7	
8. Social Security and Welfare	23,014.1	22.9	23,037.1	26,368.7	73.9	27,851.7	24,205.6	626.9	26,586.4	34,600.4	20,547.6	59,248.1	
9. Others *	1,832,808.8	101,828.7	1,934,637.6	2,362,593.5	99,386.5	2,516,085.9	2,433,944.9	179,168.0	2,685,009.3	2,814,452.3	143,301.5	3,068,730.0	
(b) Economic Services (1 to 10)	73,405.2	20,071.1	93,476.2	122,235.6	8,007.9	137,399.0	121,559.0	26,806.6	155,693.6	133,582.1	19,937.0	165,684.9	
1. Agriculture and Allied Activities (i to xi)	13,420.5	308.6	13,729.1	25,086.6	39.4	29,005.2	21,633.9	48.5	25,682.6	24,312.5	42.0	32,029.5	
i) Crop Husbandry	13,396.1	167.9	13,564.1	27,373.4	193.2	27,569.8	33,237.7	202.4	33,467.5	30,326.1	205.8	30,575.3	
ii) Soil and Water Conservation	6,056.6	-280.5	5,776.1	8,957.7	-	9,439.4	7,945.8	545.9	8,973.4	11,329.4	443.7	12,471.1	
iii) Animal Husbandry	453.8	-0.2	453.6	1,008.7	-	1,008.7	850.2	-	850.2	1,497.0	-	1,497.0	
iv) Dairy Development	4,670.9	322.8	4,993.7	8,231.3	554.8	8,847.5	6,943.3	554.8	7,559.5	8,736.9	552.2	9,386.2	
v) Fisheries	19,420.5	14.6	19,435.1	20,030.3	19.7	20,517.0	21,150.1	21.0	21,708.1	30,828.3	28.2	31,670.8	
vi) Forestry and Wild Life	11.1	-	11.1	-	-	-	-	-	-	-	-	-	
vii) Plantations	4,648.4	19,614.4	24,262.8	10,670.6	7,238.4	19,898.9	11,847.5	12,136.3	25,921.0	10,806.1	18,705.1	32,099.0	
viii) Food Storage and Warehousing	1,080.3	-	1,080.3	2,077.1	-	2,257.1	2,218.1	-	2,398.1	1,834.0	-	2,014.0	
ix) Agricultural Research and Education	8,764.5	-78.4	8,686.1	11,218.8	-37.5	11,254.3	9,134.0	13,297.8	22,534.8	6,787.0	-40.0	6,797.0	
x) Co-operation	1,482.4	1.8	1,484.2	7,581.2	-	7,581.2	6,598.5	-	6,598.5	7,124.9	-	7,124.9	
xi) Others @	181,248.8	2,409.2	183,658.1	286,567.6	1,772.0	301,424.0	248,065.3	1,832.0	262,982.2	235,796.0	46,201.4	301,151.3	
2. Rural Development	39,459.9	35.3	39,495.2	51,983.0	20.0	52,503.0	55,542.0	22.0	56,064.0	54,173.4	43.3	54,811.3	
3. Special Area Programmes of which: Hill Areas	979.6	-	979.6	2,258.1	-	2,258.1	1,913.0	-	1,913.0	2,356.4	-	2,356.4	
4. Major and Medium Irrigation and Flood Control	544,430.5	11,395.2	555,825.7	694,585.0	13,631.4	712,561.1	732,296.3	14,739.2	751,526.4	912,760.7	13,449.8	984,963.4	
5. Energy	279,162.9	59,570.9	338,733.8	302,091.4	54,223.3	360,171.8	377,524.9	120,737.8	508,324.8	418,562.3	34,283.0	481,161.1	
6. Industry and Minerals (i to iv)	23,690.2	-178.1	23,512.1	26,233.0	374.2	27,619.6	22,400.4	794.0	24,806.0	31,933.0	1,038.3	34,245.8	
i) Village and Small Industries	5,220.3	64.2	5,284.5	9,181.4	303.1	10,429.8	6,996.9	213.1	8,764.5	16,865.9	958.2	19,041.2	
ii) Iron and Steel Industries	844.8	-	844.8	3,047.6	-	3,082.9	1,897.6	-	1,932.9	2,512.5	-	2,540.0	
iii) Non-Ferrous Mining and Metallurgical Industries	349.4	62.3	411.7	414.3	70.9	517.0	395.4	70.9	498.2	-178.4	80.0	-68.4	
iv) Others #	17,275.7	-304.6	16,971.1	13,589.7	0.2	13,589.9	13,110.5	500.0	13,610.5	12,733.0	0.1	12,733.1	
7. Transport (i + ii)	655,377.5	7,763.1	663,140.6	799,833.3	19,501.0	828,429.2	834,783.6	12,711.5	859,733.2	914,093.2	21,821.3	946,460.7	
i) Roads and Bridges	627,653.7	3,749.0	631,402.8	766,883.5	7,406.1	783,139.6	804,028.6	5,936.1	822,124.7	873,835.7	14,240.4	898,576.2	
ii) Others **	27,723.8	4,014.1	31,737.8	33,149.8	12,094.9	45,289.6	30,755.0	6,775.4	37,608.4	40,257.5	7,580.8	47,884.5	
8. Communications	-	-	-	-	-	-	-	-	-	50.0	-	50.0	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ALL STATES

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL#
9. Science, Technology and Environment	1,617.0	-	1,617.0	1,633.0	1,508.5	-	1,508.5	1,358.2	-	1,482.7	1,081.6	-	1,081.6	-	3,227.4	
10. General Economic Services (i + ii)	34,416.9	762.0	35,178.9	94,355.3	77,556.2	1,856.7	79,412.9	40,415.1	1,534.8	64,396.4	112,419.9	6,527.5	146,539.2	6,527.5	146,539.2	
i) Tourism	20,253.5	96.9	20,350.4	25,770.0	24,369.7	242.0	25,611.7	22,208.2	242.0	24,010.8	31,366.7	245.0	34,970.1	245.0	34,970.1	
ii) Others @	14,163.4	665.1	14,828.6	68,585.3	53,186.5	1,614.7	68,585.3	18,206.9	1,292.8	40,385.6	81,053.1	6,282.5	111,569.2	6,282.5	111,569.2	
2. Non-Development (General Services)	129,382.8	24,417.6	153,800.5	280,597.5	225,966.1	37,271.2	263,237.3	195,689.3	44,384.0	249,752.8	222,033.8	47,988.0	280,040.8	47,988.0	280,040.8	
II. Discharge of Internal Debt (1 to 8)	-	1,573,225.7	1,573,225.7	1,823,444.0	-	1,823,444.0	1,823,444.0	1,670,581.1	-	1,670,581.1	-	1,858,051.1	1,858,051.1	-	1,858,051.1	
1. Market Loans	-	344,384.8	344,384.8	365,135.7	-	365,135.7	365,135.7	354,172.0	-	354,172.0	-	395,734.4	395,734.4	-	395,734.4	
2. Loans from LIC	-	9,274.8	9,274.8	8,069.2	-	8,069.2	8,069.2	9,288.9	-	9,288.9	-	8,548.8	8,548.8	-	8,548.8	
3. Loans from SBI and other Banks	-	59,211.0	59,211.0	65,514.5	-	65,514.5	65,514.5	49,528.6	-	49,528.6	-	65,341.8	65,341.8	-	65,341.8	
4. Loans from NABARD	-	99,762.0	99,762.0	110,533.9	-	110,533.9	110,533.9	114,698.6	-	114,698.6	-	125,541.9	125,541.9	-	125,541.9	
5. Loans from National Co-operative Development Corporation	-	5,148.1	5,148.1	5,599.0	-	5,599.0	5,599.0	5,302.0	-	5,302.0	-	5,948.9	5,948.9	-	5,948.9	
6. WMA from RBI	-	753,726.2	753,726.2	930,978.2	-	930,978.2	930,978.2	774,686.1	-	774,686.1	-	873,665.5	873,665.5	-	873,665.5	
7. Special Securities issued to NSSF	-	224,061.8	224,061.8	253,840.5	-	253,840.5	253,840.5	272,563.1	-	272,563.1	-	320,400.3	320,400.3	-	320,400.3	
8. Others	-	77,657.0	77,657.0	83,773.0	-	83,773.0	83,773.0	90,341.7	-	90,341.7	-	62,869.5	62,869.5	-	62,869.5	
of which: Land Compensation Bonds	-	31,307.1	31,307.1	38,271.0	-	38,271.0	38,271.0	30,284.3	-	30,284.3	-	24,964.8	24,964.8	-	24,964.8	
III. Repayment of Loans to the Centre (1 to 7)	-	109,177.9	109,177.9	110,581.7	-	110,581.7	110,581.7	108,926.3	-	108,926.3	-	109,761.6	109,761.6	-	109,761.6	
1. State Plan Schemes	-	100,574.8	100,574.8	108,209.9	-	108,209.9	108,209.9	103,221.4	-	103,221.4	-	111,948.4	111,948.4	-	111,948.4	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	2,572.6	2,572.6	27.4	-	27.4	27.4	27.3	-	27.3	-	27.3	27.3	-	27.3	
3. Centrally Sponsored Schemes	-	132.9	132.9	94.5	-	94.5	94.5	95.8	-	95.8	-	67.5	67.5	-	67.5	
4. Non-Plan (i + ii)	-	5,382.8	5,382.8	2,069.7	-	2,069.7	2,069.7	5,448.8	-	5,448.8	-	5,407.5	5,407.5	-	5,407.5	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	5,382.8	5,382.8	2,069.7	-	2,069.7	2,069.7	5,448.8	-	5,448.8	-	5,407.5	5,407.5	-	5,407.5	
5. Ways and Means Advances from Centre	-	2.2	2.2	102.2	-	102.2	102.2	102.2	-	102.2	-	12.2	12.2	-	12.2	
6. Loans for Special Schemes	-	28.1	28.1	28.0	-	28.0	28.0	25.7	-	25.7	-	25.4	25.4	-	25.4	
7. Others	-	484.5	484.5	50.0	-	50.0	50.0	5.0	-	5.0	-	-7,726.8	-7,726.8	-	-7,726.8	
IV. Loans and Advances by State Governments (1+2)	113,754.4	182,529.5	296,384.0	251,091.9	152,264.6	97,952.3	250,217.0	720,537.5	165,221.1	886,686.1	299,344.4	136,193.7	436,408.1	136,193.7	436,408.1	
1. Development Purposes (a + b)	113,751.5	176,896.5	290,648.1	240,706.1	152,256.6	87,574.6	248,830.7	720,529.5	156,766.3	878,223.2	299,336.4	129,738.4	429,944.9	129,738.4	429,944.9	
a) Social Services (1 to 7)	43,022.5	16,140.5	59,163.0	70,159.3	49,393.4	20,510.9	69,904.3	34,255.2	21,795.0	56,050.2	48,068.4	22,652.2	70,970.6	22,652.2	70,970.6	
1. Education, Sports, Art and Culture	105.7	148.3	254.0	124.5	2.0	122.5	126.5	16.0	1,003.0	1,019.0	21.0	12.5	33.5	12.5	33.5	
2. Medical and Public Health	200.0	343.9	543.9	654.5	200.0	454.5	654.5	200.0	179.8	379.8	266.8	306.4	573.2	306.4	573.2	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	13,292.1	226.7	13,518.8	18,844.8	18,625.3	219.5	18,844.8	10,922.8	283.2	11,206.0	8,654.9	187.7	8,842.6	187.7	8,842.6	
5. Housing	4,386.7	2,005.6	6,392.3	4,996.2	2,932.2	2,064.0	4,996.2	1,755.3	1,938.0	3,693.3	1,812.2	329.2	2,141.4	329.2	2,141.4	
6. Government Servants (Housing)	87.8	11,550.8	11,638.6	14,483.0	100.0	14,378.0	14,483.0	63.5	15,111.5	15,182.5	110.0	15,955.7	16,065.7	110.0	15,955.7	
7. Others	24,950.2	1,865.3	26,815.5	31,036.3	27,533.9	3,272.4	31,036.3	21,297.6	3,279.5	24,737.1	37,203.5	5,860.6	43,314.0	5,860.6	43,314.0	
b) Economic Services (1 to 10)	70,729.0	160,756.0	231,485.0	170,546.8	102,863.1	67,063.7	170,612.7	686,274.2	134,971.3	822,005.5	251,268.0	107,086.3	358,974.3	107,086.3	358,974.3	
1. Crop Husbandry	1,250.0	1,435.3	2,685.3	2,554.6	1,000.1	1,554.5	2,554.6	3,005.5	1,749.6	4,755.1	500.0	2,388.5	2,888.6	2,388.5	2,888.6	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	1,497.6	1,071.9	2,569.5	3,533.4	2,533.4	1,000.0	3,533.4	1,981.7	950.0	2,931.7	2,115.5	940.0	3,055.5	940.0	3,055.5	
4. Co-operation	8,049.1	4,130.8	12,179.9	18,687.1	12,415.2	6,271.9	18,687.1	17,421.8	7,124.2	24,546.0	10,206.9	720.5	10,927.4	720.5	10,927.4	
5. Major and Medium Irrigation, etc.	-	-	-	70.0	70.0	-	70.0	49.0	16.3	65.3	-	10.0	10.0	-	10.0	
6. Power Projects	42,408.7	131,014.5	173,423.2	103,671.0	60,544.1	43,126.9	103,671.0	625,207.4	103,607.9	728,815.4	206,012.7	89,319.1	295,331.8	89,319.1	295,331.8	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
ALL STATES

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL#
1																
7. Village and Small Industries	1,844.6	279.2	2,123.8	1,638.2	394.5	1,664.8	1,720.9	56.0	1,664.8	2,027.7	481.6	2,509.3	2,027.7	481.6	2,509.3	
8. Other Industries and Minerals	2,224.7	1,340.1	3,564.8	4,177.0	100.0	3,990.0	4,612.1	182.1	3,990.0	5,550.8	270.0	6,140.8	5,550.8	270.0	6,140.8	
9. Rural Development	6.9	35.1	42.0	60.0	20.0	10.0	70.0	60.0	10.0	115.0	60.0	175.0	115.0	60.0	175.0	
10. Others	13,447.4	21,449.1	34,896.5	36,155.5	14,575.9	32,943.9	54,489.1	21,245.2	32,943.9	24,739.2	12,886.6	37,935.9	24,739.2	12,886.6	37,935.9	
2. Non-Development Purposes (a + b)	2.9	5,733.0	5,735.9	10,385.7	8.0	10,377.7	8,454.9	8,454.9	8.0	8.0	6,455.2	6,463.2	8.0	6,455.2	6,463.2	
a) Government Servants (other than Housing)	0.3	5,150.5	5,150.8	7,930.4	-	7,930.4	6,237.1	6,237.1	-	5,733.3	5,733.3	5,733.3	-	5,733.3	5,733.3	
b) Miscellaneous	2.7	582.5	585.1	2,455.3	8.0	2,447.3	2,225.8	2,225.8	8.0	2,217.8	8.0	730.0	8.0	722.0	730.0	
V. Inter-State Settlement	-	22.0	22.0	1.1	-	1.1	1.1	1.1	-	1.1	-	1.1	-	1.1	1.1	
VI. Contingency Fund	-	31,677.1	31,677.1	15,260.0	-	15,260.0	46,956.0	46,956.0	-	46,956.0	-	17,160.0	-	17,160.0	17,160.0	
VII. State Provident Funds, etc. (1+2)	-	810,476.4	810,476.4	829,119.2	-	805,428.9	905,776.3	905,776.3	-	882,086.0	-	946,171.3	-	946,171.3	946,171.3	
1. State Provident Funds	-	486,078.7	486,078.7	527,238.2	-	503,727.9	537,030.8	537,030.8	-	513,520.5	-	562,738.4	-	562,738.4	562,738.4	
2. Others	-	324,397.7	324,397.7	301,881.0	-	301,701.0	368,745.5	368,745.5	-	368,555.5	-	383,432.9	-	383,432.9	383,432.9	
VIII. Reserve Funds (1 to 4)	-	466,996.6	466,996.6	428,235.7	-	425,397.3	572,448.2	572,448.2	-	569,232.1	-	558,638.3	-	558,638.3	558,638.3	
1. Depreciation/Renewal Reserve Funds	-	6,617.6	6,617.6	6,582.5	-	6,582.5	6,582.5	6,582.5	-	9,677.5	-	9,033.2	-	9,033.2	9,033.2	
2. Sinking Funds	-	168,287.3	168,287.3	130,140.2	-	130,140.2	130,140.2	130,140.2	-	98,049.8	-	123,494.4	-	123,494.4	123,494.4	
3. Famine Relief Fund	-	93.2	93.2	4.3	-	4.3	6.8	6.8	-	6.8	-	4,906.9	-	4,906.9	4,906.9	
4. Others	-	291,998.5	291,998.5	291,508.7	-	288,670.3	464,714.1	464,714.1	-	461,498.0	-	424,204.7	-	424,204.7	424,204.7	
IX. Deposits and Advances (1 to 4)	-	4,927,960.8	4,927,960.8	5,695,112.1	-	5,690,330.5	5,262,573.4	5,262,573.4	-	5,255,028.8	-	5,746,286.8	-	5,746,286.8	5,746,286.8	
1. Civil Deposits	-	1,762,129.8	1,762,129.8	1,706,267.2	-	1,706,267.2	1,782,981.4	1,782,981.4	-	1,782,871.4	-	1,812,013.6	-	1,812,013.6	1,812,013.6	
2. Deposits of Local Funds	-	1,726,339.8	1,726,339.8	2,329,844.1	-	2,324,292.5	987,141.4	987,141.4	-	979,826.8	-	1,198,160.5	-	1,198,160.5	1,198,160.5	
3. Civil Advances	-	77,630.2	77,630.2	69,505.0	-	69,385.0	71,772.2	71,772.2	-	71,772.2	-	73,815.7	-	73,815.7	73,815.7	
4. Others	-	1,361,861.0	1,361,861.0	1,590,385.9	-	1,590,385.9	2,420,588.3	2,420,588.3	-	2,420,588.3	-	2,662,417.1	-	2,662,417.1	2,662,417.1	
X. Suspense and Miscellaneous (1 to 4)	-	39,337,154.4	39,337,154.4	26,635,781.1	-	26,631,971.6	30,663,764.9	30,663,764.9	-	30,660,156.9	-	30,680,413.5	-	30,680,413.5	30,680,413.5	
1. Suspense	-	460,280.4	460,280.4	317,340.0	-	317,333.5	194,832.2	194,832.2	-	194,832.2	-	256,552.8	-	256,552.8	256,552.8	
2. Cash Balance Investment Accounts	-	23,687,259.6	23,687,259.6	17,687,366.3	-	17,687,366.3	19,046,662.5	19,046,662.5	-	19,046,662.5	-	19,111,483.1	-	19,111,483.1	19,111,483.1	
3. Deposits with RBI	-	7,947,165.7	7,947,165.7	2,504,363.0	-	2,504,363.0	4,843,832.4	4,843,832.4	-	4,843,832.4	-	3,983,225.4	-	3,983,225.4	3,983,225.4	
4. Others	-	7,242,448.8	7,242,448.8	6,126,508.7	-	6,126,508.7	6,574,829.9	6,574,829.9	-	6,574,829.9	-	7,329,760.8	-	7,329,760.8	7,329,760.8	
XI. Appropriation to Contingency Fund	-	53,500.0	53,500.0	-	-	-	-	-	-	-	-	1,000.0	-	1,000.0	1,000.0	
XII. Remittances	-	2,292,814.1	2,292,814.1	1,333,437.1	-	1,332,107.1	1,295,322.5	1,295,322.5	-	1,293,992.5	-	1,350,957.0	-	1,350,957.0	1,350,957.0	
A. Surplus (+)/Deficit (-) on Revenue Account	-	-457,043.9	-457,043.9	537,169.0	-	537,169.0	-311,063.1	-311,063.1	-	-311,063.1	-	208,478.2	-	208,478.2	208,478.2	
B. Surplus (+)/Deficit (-) on Capital Account	-	279,870.5	279,870.5	-433,554.0	-	-433,554.0	-474,723.9	-474,723.9	-	-474,723.9	-	-179,507.1	-	-179,507.1	-179,507.1	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-177,173.4	-177,173.4	103,615.0	-	103,615.0	-474,723.9	-474,723.9	-	-474,723.9	-	28,971.1	-	28,971.1	28,971.1	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-177,173.2	-177,173.2	103,614.7	-	103,614.7	-474,724.1	-474,724.1	-	-474,724.1	-	28,970.9	-	28,970.9	28,970.9	
i. Increase (+)/Decrease (-) in Cash Balances	-	-33,130.6	-33,130.6	-45,666.3	-	-45,666.3	-263,571.6	-263,571.6	-	-263,571.6	-	19,136.0	-	19,136.0	19,136.0	
a) Opening Balance	-	-46,719.4	-46,719.4	-29,735.8	-	-29,735.8	-89,808.0	-89,808.0	-	-89,808.0	-	-128,922.4	-	-128,922.4	-128,922.4	
b) Closing Balance	-	-79,850.0	-79,850.0	-75,402.1	-	-75,402.1	-353,379.6	-353,379.6	-	-353,379.6	-	-109,786.4	-	-109,786.4	-109,786.4	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-113,240.4	-113,240.4	151,055.7	-	151,055.7	-234,265.4	-234,265.4	-	-234,265.4	-	13,633.2	-	13,633.2	13,633.2	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-30,802.1	-30,802.1	-1,774.7	-	-1,774.7	23,112.8	23,112.8	-	23,112.8	-	-3,796.3	-	-3,796.3	-3,796.3	

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (I to XII)	60,333.6	13,972.5	74,306.1	88,985.6	18,283.5	107,269.1	71,539.2	23,008.6	94,547.8	80,035.4	27,489.2	107,524.6				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	60,333.6	13,972.5	74,306.1	88,985.6	18,283.5	107,269.1	71,539.2	22,908.6	94,447.8	80,035.4	27,489.2	107,524.6				
I. Total Capital Outlay (1 + 2)	43,991.2	48.2	44,039.4	72,692.9	186.7	72,879.6	52,944.7	137.8	53,082.5	66,894.1	203.6	67,097.7				
1. Development (a + b)	40,280.2	48.2	40,328.4	66,263.7	91.5	66,355.2	48,513.9	55.4	48,569.3	63,274.1	100.0	63,374.1				
(a) Social Services (1 to 9)	13,301.1	-	13,301.1	36,149.2	34.5	36,183.7	19,898.4	5.2	19,903.6	32,390.3	34.6	32,424.9				
1. Education, Sports, Art and Culture	4,966.4	-	4,966.4	20,253.1	30.0	20,283.1	11,631.7	1.0	11,632.7	17,308.0	30.0	17,338.0				
2. Medical and Public Health	4,904.4	-	4,904.4	9,973.2	4.5	9,977.7	4,822.1	4.2	4,826.2	8,534.3	4.6	8,538.9				
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-				
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-				
5. Housing	495.4	-	495.4	400.0	-	400.0	550.0	-	550.0	500.0	-	500.0				
6. Urban Development	2,088.3	-	2,088.3	3,627.5	-	3,627.5	1,946.0	-	1,946.0	3,900.0	-	3,900.0				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	385.4	-	385.4	530.0	-	530.0	438.0	-	438.0	510.0	-	510.0				
8. Social Security and Welfare	325.4	-	325.4	755.0	-	755.0	244.7	-	244.7	799.0	-	799.0				
9. Others *	135.7	-	135.7	610.5	-	610.5	266.0	-	266.0	839.0	-	839.0				
(b) Economic Services (1 to 10)	26,979.1	48.2	27,027.3	30,114.5	57.0	30,171.5	28,615.5	50.2	28,665.7	30,883.8	65.4	30,949.2				
1. Agriculture and Allied Activities (i to xi)	173.3	-	173.3	188.0	1.5	189.5	202.0	-	202.0	220.0	0.2	220.2				
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-				
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Animal Husbandry	23.4	-	23.4	30.0	-	30.0	30.0	-	30.0	30.0	0.2	30.2				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	-	-	-	-	1.5	1.5	-	-	-	-	-	-				
vi) Forestry and Wild Life	149.9	-	149.9	158.0	-	158.0	172.0	-	172.0	190.0	-	190.0				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-				
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-				
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-				
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-				
2. Rural Development	1,163.6	-	1,163.6	1,870.0	-	1,870.0	1,070.0	-	1,070.0	1,790.0	-	1,790.0				
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-				
4. Major and Medium Irrigation and Flood Control	814.9	48.2	863.1	646.0	55.5	701.5	518.3	50.2	568.5	618.8	65.2	684.0				
5. Energy	853.3	-	853.3	720.0	-	720.0	240.0	-	240.0	800.0	-	800.0				
6. Industry and Minerals (i to iv)	272.7	-	272.7	301.0	-	301.0	300.0	-	300.0	201.0	-	201.0				
i) Village and Small Industries	272.7	-	272.7	301.0	-	301.0	300.0	-	300.0	201.0	-	201.0				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-				
7. Transport (i + ii)	23,637.5	-	23,637.5	26,320.0	-	26,320.0	26,268.7	-	26,268.7	27,205.0	-	27,205.0				
i) Roads and Bridges	16,948.3	-	16,948.3	15,250.0	-	15,250.0	16,100.0	-	16,100.0	19,430.0	-	19,430.0				
ii) Others **	6,689.2	-	6,689.2	11,070.0	-	11,070.0	10,168.7	-	10,168.7	7,775.0	-	7,775.0				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix IV

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	3.9	-	3.9	13.0	-	13.0	11.5	-	11.5	15.0	-	15.0
10. General Economic Services (i + ii)	60.0	-	60.0	56.5	-	56.5	5.0	-	5.0	34.0	-	34.0
i) Tourism	-	-	-	1.0	-	1.0	1.0	-	1.0	-	-	-
ii) Others @	60.0	-	60.0	55.5	-	55.5	4.0	-	4.0	34.0	-	34.0
2. Non-Development (General Services)	3,711.0	-	3,711.0	6,429.2	95.2	6,524.4	4,430.8	82.5	4,513.2	3,620.0	103.6	3,723.6
II. Discharge of Internal Debt (1 to 8)	-	13,467.2	13,467.2	-	14,351.8	14,351.8	-	14,351.8	14,351.8	-	16,546.2	16,546.2
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-	-	-	-	-
8. Others	-	13,467.2	13,467.2	-	14,351.8	14,351.8	-	14,351.8	14,351.8	-	16,546.2	16,546.2
III. Repayment of Loans to the Centre (1 to 7)	-	-	-	-	3,300.0	3,300.0	-	-	-	-	3,326.4	3,326.4
1. State Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	3,300.0	3,300.0	-	-	-	-	3,326.4	3,326.4
IV. Loans and Advances by State Governments (1+2)	16,342.4	457.1	16,799.4	16,292.7	445.0	16,737.7	18,594.5	8,419.0	27,013.5	13,141.3	7,413.0	20,554.3
1. Development Purposes (a + b)	16,342.4	3.2	16,345.6	16,292.7	12.0	16,304.7	18,594.5	2,502.5	21,097.0	13,141.3	-	13,141.3
a) Social Services (1 to 7)	12,984.7	3.2	12,987.9	9,710.0	12.0	9,722.0	10,199.5	2.5	10,202.0	9,373.6	-	9,373.6
1. Education, Sports, Art and Culture	-	-	-	500.0	-	500.0	900.0	-	900.0	600.0	-	600.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	11,542.2	-	11,542.2	8,570.0	-	8,570.0	8,639.5	-	8,639.5	6,970.0	-	6,970.0
5. Housing	-	-	-	-	-	-	-	-	-	10.6	-	10.6
6. Government Servants (Housing)	-	3.2	3.2	-	12.0	12.0	-	2.5	2.5	-	-	-
7. Others	1,442.5	-	1,442.5	640.0	-	640.0	660.0	-	660.0	1,793.0	-	1,793.0
b) Economic Services (1 to 10)	3,357.7	-	3,357.7	6,582.7	-	6,582.7	8,395.0	2,500.0	10,895.0	3,767.7	-	3,767.7
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	2,950.0	-	2,950.0	3,300.0	-	3,300.0	2,210.0	2,500.0	4,710.0	2,260.0	-	2,260.0

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2014-15 (Accounts)			2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	2.6	-	2.6	12.7	-	12.7	5.0	-	5.0	12.7	-	12.7
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	405.1	-	405.1	3,270.0	-	3,270.0	6,180.0	-	6,180.0	1,495.0	-	1,495.0
2. Non-Development Purposes (a + b)	-	453.8	453.8	-	433.0	433.0	-	5,916.5	5,916.5	7,413.0	-	7,413.0
a) Government Servants (other than Housing)	-	3.8	3.8	-	13.0	13.0	-	6.5	6.5	-	13.0	13.0
b) Miscellaneous	-	450.0	450.0	-	420.0	420.0	-	5,910.0	5,910.0	-	7,400.0	7,400.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	60,750.9	-	-	60,750.9	-	-	81,629.1	-	-	55,434.5
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-54,386.7	-	-	-93,077.8	-	-	-70,737.8	-	-	-71,974.3
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	6,364.2	-	-	-11,448.7	-	-	1,369.2	-	-	-16,539.8
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	6,364.2	-	-	-11,448.7	-	-	1,369.2	-	-	-16,539.8
i. Increase (+)/Decrease (-) in Cash Balances	-	-	6,364.2	-	-	-11,448.7	-	-	1,369.2	-	-	-16,539.8
a) Opening Balance	-	-	8,806.4	-	-	15,158.7	-	-	15,170.6	-	-	16,539.8
b) Closing Balance	-	-	15,170.6	-	-	3,710.0	-	-	16,539.8	-	-	-
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
PUDUCHERRY

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	TOTAL
1	6,009.3	179,433.3	185,442.6	185,442.6	6,106.7	194,440.0	200,546.7	200,546.7	5,371.0	261,879.6	267,250.6	267,250.6	6,147.4	271,220.6	277,368.0	277,368.0
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)																
I. Total Capital Outlay (1 + 2)	6,009.3	1,975.1	7,984.3	7,984.3	6,106.7	2,220.0	8,326.7	8,326.7	5,371.0	1,614.1	6,985.0	6,985.0	6,147.4	1,710.6	7,858.0	7,858.0
1. Development (a + b)	5,139.7	126.8	5,266.5	5,266.5	4,878.6	-	4,878.6	4,878.6	4,475.2	-88.0	4,387.2	4,387.2	5,068.9	2.0	5,070.9	5,070.9
(a) Social Services (1 to 9)	3,124.1	-	3,124.1	3,124.1	1,845.4	-	1,845.4	1,845.4	1,794.4	-	1,794.4	1,794.4	1,795.8	-	1,795.8	1,795.8
1. Education, Sports, Art and Culture	126.7	-	126.7	126.7	151.5	-	151.5	151.5	185.7	-	185.7	185.7	224.7	-	224.7	224.7
2. Medical and Public Health	96.6	-	96.6	96.6	207.8	-	207.8	207.8	112.6	-	112.6	112.6	220.8	-	220.8	220.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	975.8	-	975.8	975.8	1,410.2	-	1,410.2	1,410.2	1,330.7	-	1,330.7	1,330.7	1,237.5	-	1,237.5	1,237.5
5. Housing	24.9	-	24.9	24.9	31.9	-	31.9	31.9	24.5	-	24.5	24.5	62.7	-	62.7	62.7
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-	2.2	-	2.2	2.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	11.8	-	11.8	11.8	15.0	-	15.0	15.0	121.9	-	121.9	121.9	31.8	-	31.8	31.8
8. Social Security and Welfare	5.0	-	5.0	5.0	19.6	-	19.6	19.6	16.1	-	16.1	16.1	11.1	-	11.1	11.1
9. Others *	1,883.4	-	1,883.4	1,883.4	9.6	-	9.6	9.6	2.9	-	2.9	2.9	5.0	-	5.0	5.0
(b) Economic Services (1 to 10)	2,015.6	126.8	2,142.3	2,142.3	3,033.2	-	3,033.2	3,033.2	2,680.9	-88.0	2,592.9	2,592.9	3,273.1	2.0	3,275.1	3,275.1
1. Agriculture and Allied Activities (i to xi)	153.9	-	153.9	153.9	257.6	-	257.6	257.6	249.2	-	249.2	249.2	229.0	-	229.0	229.0
i) Crop Husbandry	21.2	-	21.2	21.2	37.9	-	37.9	37.9	29.4	-	29.4	29.4	5.0	-	5.0	5.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	6.5	-	6.5	6.5	6.0	-	6.0	6.0	6.0	-	6.0	6.0	4.0	-	4.0	4.0
v) Fisheries	67.7	-	67.7	67.7	128.5	-	128.5	128.5	128.6	-	128.6	128.6	147.5	-	147.5	147.5
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	55.5	-	55.5	55.5	75.2	-	75.2	75.2	75.2	-	75.2	75.2	68.0	-	68.0	68.0
xi) Others @	3.0	-	3.0	3.0	10.0	-	10.0	10.0	10.0	-	10.0	10.0	4.5	-	4.5	4.5
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	442.4	-	442.4	442.4	426.1	-	426.1	426.1	430.5	-	430.5	430.5	650.3	-	650.3	650.3
5. Energy	437.5	126.8	564.2	564.2	873.4	-	873.4	873.4	480.3	-88.0	392.3	392.3	887.9	2.0	889.9	889.9
6. Industry and Minerals (i to iv)	136.7	-	136.7	136.7	57.6	-	57.6	57.6	62.5	-	62.5	62.5	115.5	-	115.5	115.5
i) Village and Small Industries	65.0	-	65.0	65.0	57.5	-	57.5	57.5	62.5	-	62.5	62.5	115.5	-	115.5	115.5
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	71.7	-	71.7	71.7	0.1	-	0.1	0.1	-	-	-	-	-	-	-	-
7. Transport (i + ii)	756.1	-	756.1	756.1	1,123.0	-	1,123.0	1,123.0	1,196.3	-	1,196.3	1,196.3	1,064.0	-	1,064.0	1,064.0
i) Roads and Bridges	701.5	-	701.5	701.5	937.0	-	937.0	937.0	1,061.2	-	1,061.2	1,061.2	947.1	-	947.1	947.1
ii) Others **	54.6	-	54.6	54.6	186.0	-	186.0	186.0	135.1	-	135.1	135.1	116.9	-	116.9	116.9
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature with Legislature (Contd.)
PUDUCHERRY

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)			2015-16 (Revised Estimates)			2016-17 (Budget Estimates)				
	PLAN	NON-PLAN	TOTAL	4	PLAN	NON-PLAN	TOTAL	7	PLAN	NON-PLAN	TOTAL	10	PLAN	NON-PLAN	TOTAL
1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Science, Technology and Environment	89.1	-	89.1	-	295.5	-	295.5	-	262.0	-	262.0	-	326.4	-	326.4
10. General Economic Services (i + ii)	89.1	-	89.1	-	295.5	-	295.5	-	262.0	-	262.0	-	326.4	-	326.4
i) Tourism	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	869.6	-	869.6	-	1,228.1	-	1,228.1	-	895.8	-	895.8	-	1,068.5	-	1,068.5
Discharge of Internal Debt (1 to 8)	-	477.2	477.2	-	-	540.3	540.3	-	-	478.1	478.1	-	-	553.0	553.0
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	266.5	266.5	-	-	317.3	317.3	-	-	168.9	168.9	-	-	203.0	203.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Others	-	210.7	210.7	-	-	223.0	223.0	-	-	309.2	309.2	-	-	350.0	350.0
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	1,356.6	1,356.6	-	-	1,659.7	1,659.7	-	-	1,209.5	1,209.5	-	-	1,145.7	1,145.7
1. State Plan Schemes	-	182.0	182.0	-	-	335.0	335.0	-	-	69.8	69.8	-	-	9.0	9.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	603.3	603.3	-	-	622.3	622.3	-	-	616.2	616.2	-	-	622.3	622.3
3. Centrally Sponsored Schemes	-	0.8	0.8	-	-	0.9	0.9	-	-	0.6	0.6	-	-	0.9	0.9
4. Non-Plan (i + ii)	-	570.5	570.5	-	-	701.5	701.5	-	-	522.9	522.9	-	-	513.5	513.5
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	570.5	570.5	-	-	701.5	701.5	-	-	522.9	522.9	-	-	513.5	513.5
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	-	14.5	14.5	-	-	20.0	20.0	-	-	14.5	14.5	-	10.0	10.0	20.0
1. Development Purposes (a + b)	-	0.4	0.4	-	-	1.0	1.0	-	-	0.4	0.4	-	10.0	1.5	11.5
a) Social Services (1 to 7)	-	0.4	0.4	-	-	1.0	1.0	-	-	0.4	0.4	-	10.0	1.5	11.5
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	10.0	-	10.0
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	0.4	0.4	-	-	1.0	1.0	-	-	0.4	0.4	-	-	1.5	1.5
b) Economic Services (1 to 10)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of State and Union Territories with Legislature (Concl'd.)
PUDUCHERRY

Item	2014-15 (Accounts)				2015-16 (Budget Estimates)				2015-16 (Revised Estimates)				2016-17 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development Purposes (a + b)	-	14.1	14.1	19.0	-	19.0	19.0	19.0	-	14.1	14.1	14.1	-	8.5	8.5	8.5
a) Government Servants (other than Housing)	-	14.1	14.1	19.0	-	19.0	19.0	19.0	-	14.1	14.1	14.1	-	8.5	8.5	8.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
VII. State Provident Funds, etc. (1+2)	-	2,388.4	2,388.4	2,388.4	-	2,841.3	2,841.3	2,841.3	-	2,641.4	2,641.4	2,641.4	-	2,905.5	2,905.5	2,905.5
1. State Provident Funds	-	2,356.1	2,356.1	2,356.1	-	2,805.0	2,805.0	2,805.0	-	2,608.4	2,608.4	2,608.4	-	2,869.3	2,869.3	2,869.3
2. Others	-	32.3	32.3	32.3	-	36.3	36.3	36.3	-	33.0	33.0	33.0	-	36.3	36.3	36.3
VIII. Reserve Funds (1 to 4)	-	1,580.0	1,580.0	1,580.0	-	1,507.0	1,507.0	1,507.0	-	181.6	181.6	181.6	-	199.7	199.7	199.7
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,580.0	1,580.0	1,580.0	-	1,507.0	1,507.0	1,507.0	-	181.6	181.6	181.6	-	199.7	199.7	199.7
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	2,296.5	2,296.5	2,296.5	-	2,438.2	2,438.2	2,438.2	-	2,632.8	2,632.8	2,632.8	-	2,896.1	2,896.1	2,896.1
1. Civil Deposits	-	2,127.6	2,127.6	2,127.6	-	1,712.2	1,712.2	1,712.2	-	2,544.9	2,544.9	2,544.9	-	2,799.4	2,799.4	2,799.4
2. Deposits of Local Funds	-	162.2	162.2	162.2	-	715.0	715.0	715.0	-	78.9	78.9	78.9	-	86.8	86.8	86.8
3. Civil Advances	-	6.6	6.6	6.6	-	11.0	11.0	11.0	-	9.1	9.1	9.1	-	10.0	10.0	10.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	167,663.5	167,663.5	167,663.5	-	182,243.6	182,243.6	182,243.6	-	250,590.9	250,590.9	250,590.9	-	258,867.8	258,867.8	258,867.8
1. Suspense	-	230.6	230.6	230.6	-	165.0	165.0	165.0	-	170.0	170.0	170.0	-	175.0	175.0	175.0
2. Cash Balance Investment Accounts	-	109,914.0	109,914.0	109,914.0	-	182,050.0	182,050.0	182,050.0	-	185,000.0	185,000.0	185,000.0	-	190,000.0	190,000.0	190,000.0
3. Deposits with RBI	-	57,509.5	57,509.5	57,509.5	-	2.0	2.0	2.0	-	65,404.3	65,404.3	65,404.3	-	68,674.5	68,674.5	68,674.5
4. Others	-	9.4	9.4	9.4	-	26.6	26.6	26.6	-	16.7	16.7	16.7	-	18.3	18.3	18.3
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	3,529.9	3,529.9	3,529.9	-	3,190.0	3,190.0	3,190.0	-	4,218.8	4,218.8	4,218.8	-	4,640.7	4,640.7	4,640.7
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-420.3	-420.3	-	-	-	16.7	-	-	-	-	-	-	-	-922.0
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-1,132.4	-1,132.4	-	-	-	-537.7	-	-	-	-	-	-	-	2,906.5
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-1,552.7	-1,552.7	-	-	-	-521.0	-	-	-	-	-	-	-	1,984.6
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-	-1,552.7	-1,552.7	-	-	-	-521.0	-	-	-	-	-	-	-	1,984.6
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-1,070.2	-	-	-	-	-	-	-	1,750.8
a) Opening Balance	-	-	-	-	-	-	-	11,036.7	-	-	-	-	-	-	-	8,493.3
b) Closing Balance	-	-	-	-	-	-	-	9,966.5	-	-	-	-	-	-	-	10,244.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	549.2	-	-	-	-	-	-	-	233.8
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

- Nil/Negligible/Not Available.

* Sum of items I to IV while items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.

\$: Include outlay on Information and Publicity, other Social Services, etc.

@ : Include outlay on other Agricultural Programmes, etc.

: Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Industries, other Industries and Minerals, etc.

** : Include outlay on Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.

@ @ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.

: All states plan-non plan break up for 2015-16 (BE), 2015-16 (RE), and 2016-17 (BE) will not add up as the break up is not given by Jammu & Kashmir.

Note : Data pertaining to Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttar Pradesh for 2014-15 are taken from Finance Accounts of the State published by CAG.

Source : Budget documents of state government

Energy

NOTES TO APPENDICES

Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. Where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. The data are subject to rounding-off.

Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
3. The data are subject to rounding-off

Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to provide comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. Where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. The data are subject to rounding-off.
6. In case of Andhra Pradesh write-off of irrecoverable loans and advances amounting to Rs 0.30 billion have not been included under Recovery of loans and advances for the year 2014-15.

Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to provide comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
4. The data are subject to rounding-off.

